

**STATE FINANCES
A STUDY OF BUDGETS OF
2010-11**



RESERVE BANK OF INDIA

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FOREWORD

The Reserve Bank of India brings out a publication 'State Finances: A Study of Budgets' every year that provides an analytical presentation of developments in State finances. This annual publication has been a regular feature since 1950-51. Till 1998-99, this study was a part of the RBI Monthly Bulletin. However, from 1999-2000 onwards, it is being brought out as a stand-alone publication. It provides a comprehensive picture of State finances at the consolidated level as well as at the individual State level. The analysis, orientation, coverage and format of the Report have been restructured from time to time to make it more contemporary. However, the overall purpose has been to present a detailed and critical assessment of various developments and issues having a significant bearing on the finances of State governments. Since 2005-06, the analytical content of the Study has been improved further through incorporation of a separate Section on 'theme-based' analysis covering specific aspects of State finances in the medium-term perspective. In the past five years, the special theme based chapters covered developments relating to 'Outstanding Liabilities of State Governments', 'Social Sector Expenditure', 'Fiscal Transfers to State governments', 'Revenue Receipts of State Governments: Trend and Composition' and 'Expenditure of State Governments: Trend and Composition'. This practice has been continued in the present study, which covers 'Finance Commissions in India: An Assessment' in its special theme chapter.

An analysis of State finances in this Study reveals the following:

- The developments in State finances during 2008-09 to 2009-10 reflected the impact of a moderate slowdown in the Indian economy. Despite some deterioration in State finances during 2008-09, the consolidated revenue account of States showed surplus position, *albeit* lower than that in 2007-08. However, the impact of the macroeconomic slowdown was sharper in 2009-10 (RE), when revenue deficit re-emerged at a consolidated level after a gap of three years and the gross fiscal deficit shot up above 3 per cent of GDP. With an improvement in growth prospects coupled with fiscal consolidation initiatives, both revenue deficit and gross fiscal deficit are estimated to fall in 2010-11 (BE).
- Improvement in State finances in 2010-11 (BE) is expected to be broad-based as most States are likely to improve their revenue accounts in 2010-11. States seem to have shown their inclination to revert to the path of fiscal consolidation suggested by the Thirteenth Finance Commission.
- Correction in revenue account in 2010-11 is expected to come mainly through compression in revenue expenditure (as a ratio to GDP).
- Even with slippages in 2008-09 and 2009-10 on fiscal deficit targets and consequent higher market borrowings, the overall debt position of States at 25.0 per cent of GDP in 2009-10 has remained within the recommended target of the Twelfth FC. The debt-GDP ratio is expected to further decline in 2010-11 (BE).

In addition to the presentation of developments in State finances, the Study discusses various contemporary issues such as the fiscal roadmap for States, implications of recommendations of the Thirteenth FC, the proposed introduction of GST, quality of expenditure, the cash balance position of States, disclosure and dissemination in State budgets and strengthening of State Finance Commissions.

The theme chapter on an assessment of Finance Commissions (FCs) points out that the scope of FCs has extended beyond the constitutional tasks of deciding the proportion of tax revenue to be shared with the States and determining the principles governing the grants-in-aid. The FCs have also been assigned the task of analysing and providing recommendations on several other issues impinging on State government finances. Of late, the issues relating to augmentation of State Consolidation Funds to supplement the resources of local bodies and the States' debt position have also been examined by the FCs. Based on a comparative analysis of recommended and benchmark (using the equalisation principle) transfers, it is observed that the equalisation component was the highest in the case of the Eleventh FC as the gap between recommended and benchmark transfers was minimum.

The Study has been prepared in the Fiscal Analysis Division (FAD) of the Department of Economic and Policy Research (DEPR) under the overall direction of Shri Deepak Mohanty, Executive Director and under the guidance and supervision of Smt. Balbir Kaur, Adviser, by a team comprising Shri Dhritidyuti Bose (Director), Shri Rajeev Jain (Assistant Adviser), and Shri Dirghau Keshao Raut and Shri Prabat Kumar (Research Officers). The team also received valuable guidance from Shri B.M. Misra (Adviser) in the initial phase of the Study with the work being initiated by Smt. R Kausaliya (Director). Shri P.P. Joshi, Shri B.A. Rankhambe, Shri A.K. Dharampal, Shri T.R. Muralidharan, and Smt. E. Fernandes provided support in compilation of data.

The Regional Offices of DEPR provided data support for the Study. Support was also received from the Department of Government and Bank Accounts (DGBA) and Internal Debt Management Department (IDMD) of the Reserve Bank. The Study benefited from the cooperation and insights received from Finance Departments of the State Governments and valuable technical inputs received from the Ministry of Finance, Government of India, the Planning Commission and the Office of the Comptroller and Auditor General (CAG) of India, New Delhi.

Starting with 2001-02, the Study is also available on the RBI website (www.rbi.org.in). The earlier issues of the above Study (from 1950-51) are available in the Central Library of the Reserve Bank at Mumbai. In order to improve the quality of the Study, feedback/comments are solicited. These may be sent to Director, Fiscal Analysis Division, Department of Economic and Policy Research, Reserve Bank of India, Shahid Bhagat Singh Road, Mumbai 400 001 or through email at deprfad@rbi.org.in.

Subir Gokarn
Deputy Governor
March 30, 2011

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List of Abbreviations

AE	- Aggregate Expenditure	FC	- Finance Commission
ATBs	- Auction Treasury Bills	FCGR	- Finance Commission Grants
Avg.	- Average	FCTR	- Finance Commission Transfer
BDO	- Block Development Officer	FPSS	- Fiscal Policy Strategy Statement
BE	- Budget Estimates	FRBM	- Fiscal Responsibility and Budget Management
BPL	- Below Poverty Line	FRF	- Fiscal Reform Facility
BRTS	- Bus Rapid Transit System	FRLs	- Fiscal Responsibility Legislations
CAG	- Comptroller and Auditor General of India	GDP	- Gross Domestic Product
CCTV	- Close Circuit Television	GFD	- Gross Fiscal Deficit
CD	- Compact Disc	GoI	- Government of India
CE	- Capital Expenditure	GR	- Grants-in-aid
CO	- Capital Outlay	GRF	- Guarantee Redemption Fund
CPC	- Central Pay Commission	GSDP	- Gross State Domestic Product
CRFs	- Calamity Relief Funds	GST	- Goods and Services Tax
CSF	- Consolidated Sinking Fund	GSS	- Grid Substation
CSO	- Central Statistics Office	ICT	- Information and Communication Technology
CTs	- Central Taxes	ICUs	- Intensive Care Units
CT	- Current Transfer	IDMD	- Internal Debt Management Department
DCRF	- Debt Consolidation and Relief Facility	IP	- Interest Payment
DE/DEV	- Development Expenditure	IT	- Information Technology
DEPR	- Department of Economic and Policy Research	ITBs	- Intermediate Treasury Bills
DGBA	- Department of Government and Bank Accounts	ITI	- Industrial Training Institute
DRE	- Development Revenue Expenditure	JNNURM	- Jawaharlal Nehru National Urban Renewal Mission
DTC	- Delhi Transport Corporation	LFC	- Loans from the Centre
EC	- Empowered Committee	MCD	- Municipal Corporation of Delhi
EWS	- Economically Weaker Section	MLs	- Market Loans

MoF	- Ministry of Finance	PWD	- Public Works Department
MoU	- Memorandum of Understanding	RD	- Revenue Deficit
MTFRP	- Medium Term Fiscal Reforms Programmes	RE	- Revised Estimates
NCCF	- National Calamity Contingency Fund	RE-GDP	- Revenue Expenditure as ratio to GDP
NCT Delhi	- National Capital Territory of Delhi	RE-GSDP	- Revenue Expenditure as ratio to GSDP
NDRE	- Non-Development Revenue Expenditure	REC	- Rural Electrification Corporation
NDRF	- National Disaster Response Fund	RR	- Revenue Receipts
NELP	- New Exploration Licensing Policy	SCs	- Scheduled Castes
NFCR	- National Fund for Calamity Relief	SCSs	- Special Category States
NMDC	- National Mineral Development Corporation Ltd.	SCT	- Share in Central Taxes
NPS	- New Pension Schemes	SDLs	- State Development Loans
NREGS	- National Rural Employment Guarantee Scheme	SDRF	- State Disaster Response Fund
NSCSs	- Non-Special Category States	SEBs	- State Electricity Boards
NSDL	- National Securities Depository Ltd.	SEZs	- Special Economic Zones
NSSF	- National Small Saving Fund	SFCs	- State Finance Commissions
OD	- Overdraft	SHGs	- Self Help Groups
ONTR	- Own Non-Tax Revenue	SLPEs	- State level Public Enterprises
OTR	- Own Tax Revenue	SPCs	- States Pay Commissions
PD	- Primary Deficit	SPSUs	- State Public Sector Undertakings
PDS	- Public Distribution System	SSE	- Social Sector Expenditure
PF	- Provident Fund	ST	- Scheduled Tribe
PMRY	- Pradhan Mantri Rojgar Yojana	TBs	- Treasury Bills
PN	- Pension	TE	- Total Expenditure
PPP	- Public Private Partnership	TOR	- Terms of Reference
PRB	- Primary Revenue Balance	TR	- Tax Revenue
PRS	- Primary Revenue Surplus	UID	- Unique Identification
PSUs	- Public Sector Undertakings	UTs	- Union Territories
		VAT	- Value Added Tax
		WMA	- Ways and Means Advances

1. Introduction

1.1 The global crisis affected output and employment across the world. To support aggregate demand, the major advanced and emerging market economies resorted to expansionary fiscal and monetary policies. While expansionary fiscal policy played an important role in the process of global economic recovery, fiscal sustainability has since assumed significance. In India, with the unprecedented global developments in the second half of 2008-09, the Central as well as State governments adopted an expansionary fiscal stance to counter the effects of the global crisis on the Indian economy. Although only a few State governments announced expenditure-led fiscal stimulus packages, these policy measures had a discernible impact on the consolidated revenue receipts and aggregate expenditures of State governments in 2008-09 and 2009-10. Consequently, there was a marked deterioration in the major fiscal indicators of the States.

1.2 With the Indian economy showing faster recovery from the second half of 2009-10, reverting to the path of fiscal consolidation has become an immediate priority of both the Central and State governments. Recognising the need for fiscal consolidation, the Thirteenth Finance Commission (FC) has set out a roadmap for fiscal correction and consolidation in the medium term, both for the Centre and State governments. In the Union Budget 2010-11, the Central Government announced the process of fiscal consolidation in terms of rolling targets for 2010-11 to 2012-13. The budgets of the State governments for 2010-11 reflect their commitment to resuming the process of fiscal consolidation. Importantly, with the enactment of

the FRBM Acts in West Bengal and Sikkim, all the States are expected to follow a rule-based fiscal policy, *albeit* under the amended FRBM Acts as suggested by the Thirteenth FC.

1.3 This study on 'State Finances: A Study of Budgets of 2010-11'¹ is based on the data available in the budget documents of 28 State governments and two Union Territories with legislature, *viz.*, NCT Delhi and Puducherry. The State governments presented their budgets for 2010-11 against the backdrop of a strengthening recovery and the resultant improvement in growth prospects for the Indian economy. Reflecting these positive developments, growth in own tax revenues of States is budgeted to be higher in 2010-11 than in 2009-10 (RE). In addition, the States also expect a larger devolution from the Centre in the form of share in Central taxes during 2010-11. Having undertaken massive expansion in aggregate expenditures in the previous two years in the wake of the overall macroeconomic slowdown and implementation of recommendations of the Sixth Central/State(s) Pay Commission (CPC/SPCs), the States have budgeted only a modest rise in their aggregate expenditures during 2010-11. All these factors augur well for the resumption of the fiscal consolidation process at the level of the States in 2010-11.

2. Preview

1.4 In 2010-11 (BE), State finances, in general, are estimated to show an improvement over 2009-10 (RE). The majority of the States have budgeted either a surplus or a lower deficit in their revenue accounts in 2010-11 (BE). As a result, the consolidated revenue deficit is estimated to be

¹ Prepared in the Fiscal Analysis Division of the Department of Economic and Policy Research (DEPR) with the support of Regional Offices of the DEPR. Support was also received from the Department of Government and Bank Accounts (DGBA) and Internal Debt Management Department (IDMD) of the Reserve Bank. The technical support received from Finance Departments of the 28 State governments, governments of NCT Delhi and Puducherry and valuable inputs received from the Ministry of Finance, Government of India, Planning Commission and the office of the Comptroller and Auditor General (CAG) of India, New Delhi are gratefully acknowledged.

lower at 0.3 per cent of GDP in 2010-11 (BE) compared with 0.7 per cent in 2009-10 (RE). Of 28 States, 17 States have budgeted revenue surplus in 2010-11 as against 14 States in 2009-10 (RE). With an improvement in the consolidated revenue account of States, the GFD-GDP ratio is estimated to decline to 2.5 per cent in 2010-11 (BE) from 3.3 per cent in 2009-10 (RE). An improvement in State finances in 2010-11 (BE) is expected to be broad-based and reflected in lower GFD-GSDP ratios in the case of 22 States.

1.5 The aggregate outstanding liabilities of the State governments as a percentage of GDP showed a persistent decline from the peak of 32.8 per cent in 2003-04 to 26.6 per cent in 2007-08. Notwithstanding the deterioration in key deficit indicators during 2008-09 and 2009-10, the debt-GDP ratio continued to decline and was placed at 23.1 per cent in 2010-11 (BE) as GDP grew faster than the debt. The declining trend in interest payments as a percentage of revenue receipts (IP-RR ratio) persisted mainly due to considerable relief to the States in terms of debt write-off and saving in interest payments on outstanding central loans under the debt consolidation and relief facility recommended by the Twelfth FC. The IP-RR ratio is expected to decline further in 2010-11 (BE).

1.6 Given that the States deviated from the fiscal consolidation path in the past two years, it is essential for them to initiate steps towards fiscal correction in the coming years. In this context, the Thirteenth FC has suggested a roadmap for medium-term fiscal correction to be undertaken by the State governments. The positive growth outlook of the Indian economy in 2010-11 augurs well for States to achieve their budgeted tax collections. In addition, larger devolution of resources from the Centre to the States under the recommendations of the Thirteenth FC would facilitate their fiscal consolidation efforts. From the medium-term perspective, the proposed implementation of the goods and services tax (GST) is considered

important in terms of its implications for State finances. Even though a consensus on some critical issues is yet to be reached before the implementation of GST, it requires considerable efforts by the States in building their administrative capacity and IT infrastructure to ensure better compliance from a likely expansion in the tax base under the GST. The successful implementation of GST is crucial for States to benefit from such tax reforms, which would pave the way for fiscal correction and consolidation. In addition, certain structural issues continue to remain important for State finances, such as the quality of expenditure and the management of surplus in cash balances of the State governments.

1.7 The chapter-wise scheme of the Study is as follows: While this chapter has set out an overview of the study, the major issues relating to State finances that emerge in the current Indian context are presented in Chapter II. Chapter III highlights the major policy initiatives undertaken by the State governments, the Government of India and the Reserve Bank of India. Chapter IV provides an assessment of the consolidated budgetary position of the State governments, while fiscal performance across States is covered in Chapter V. Chapter VI provides an analysis and assessment of the outstanding liabilities, including market borrowings and contingent liabilities of the State governments. Chapter VI elaborates on the special theme, *i.e.*, Finance Commissions of India: An Assessment. Annex 1 provides State-wise details of major policy initiatives announced in their budgets for 2010-11. The consolidated data on various fiscal indicators of 28 State governments are covered in Appendix Tables 1-23, while State-wise data are provided in Statements 1-52. The detailed State-wise budgetary data are provided in Appendix I-IV (Appendix I – Revenue Receipts, Appendix II – Revenue Expenditure, Appendix III – Capital Receipts, Appendix IV – Capital Expenditure).

II

Issues and Perspectives

The improvement in State finances during 2004-05 and 2007-08 was the outcome of a confluence of factors. While the rule-based fiscal policy adopted by most of the States improved fiscal discipline, the correction in State finances was aided by high growth and the resultant increase in the buoyancy of the States' own tax revenues as well as Central transfers and the implementation of VAT during this period. With the overall macroeconomic slowdown and the implementation of the Sixth/State(s) Pay Commissions during 2008-09 and 2009-10, State finances suffered a setback but needed to revert to a fiscal consolidation path. The higher devolutions recommended by the Thirteenth FC will benefit State finances. Factors likely to have significant implications for fiscal consolidation at the States' level include implementation of GST, pace of economic recovery, States' own efforts towards mobilising non-tax revenues and prioritisation/rationalisation of expenditure. To make credible progress towards fiscal consolidation, States need to amend their FRBM Acts and workout a fiscal reform path. States also need to review their tariff policies especially those relating to the power and irrigation sectors. For the successful implementation of GST, the Centre and the States need to agree on certain issues and equip themselves with administrative capacity and IT infrastructure. Better allocation of expenditure along with improved transparency and accountability through stricter audit procedures is also necessary to ensure quality in fiscal management. States need to put in place the effective forecasting and monitoring mechanism for their cash inflows and outflows so that a need-based approach is followed for market borrowings and the interest cost of cash surpluses is minimised. The strengthening of State Finance Commissions is essential to ensure the allocation of resources to local bodies, keeping in view their developmental role for the purpose of inclusive growth.

1. Introduction

2.1 The period from 2004-05 to 2007-08 was marked by significant improvement in the consolidated position of State finances. The Twelfth FC put in place an incentive system, encouraging States to implement their own Fiscal Responsibility Legislations (FRLs) to enable them to be eligible for conditional debt restructuring and interest rate relief. However, the economic slowdown following the knock-on effect of the global financial crisis and the accompanying moderation in the pace of revenue growth adversely affected State finances in 2008-09 and 2009-10. After having implemented the expansionary fiscal policy to address the slowdown in the previous two years, the challenge before the State governments is to revert to the fiscal consolidation path from 2010-11 onwards. Against this background, this chapter highlights some immediate as well as medium-term issues

and challenges that State governments confront at this stage. While an immediate challenge is to revert to the rule-based fiscal consolidation following the roadmap outlined by the Thirteenth FC, there is a need to calibrate the exit from the expansionary fiscal stance in a manner so that its adverse impact on growth is minimised. Another issue gaining importance from the viewpoint of State finances is the uncertainty regarding the implementation of the goods and services tax (GST) due to lack of consensus on certain issues between the Centre and the States. Given the uncertain revenue implications of the proposed introduction of GST, it is important for the States to undertake a careful management of their finances in the next few years. In the medium term, improvement in the quality of States' expenditure management along with a move towards fiscal transparency and adoption/strengthening of fiscal rules needs attention.

2. Revised Fiscal Roadmap for States

2.2 During 2008-09 and 2009-10, the experience of fiscal authorities at the Central and sub-national levels showed that the crisis can be dealt with better when adequate fiscal space is available to them. In the Indian context, the fiscal consolidation process undertaken during the pre-crisis period provided fiscal headroom to initiate stimulus measures not only by the Central government but also by a number of State governments. Many State governments announced tax cuts and increased expenditure to provide a boost to their State economies. Although there was some deterioration in key fiscal indicators at the State level in 2008-09 and 2009-10, the overall fiscal position of States remained under control. Looking forward, an important issue in the context of State finances is to resume the rule-based fiscal policy from 2010-11 onwards, supported by the evidence that appropriate fiscal rules can facilitate swifter fiscal consolidation. For instance, State finances, which had witnessed a deterioration during the low growth phase of 2000-01 to 2002-03, improved significantly from 2004-05, following the implementation of rule-based fiscal framework, supported by growth acceleration during this period.

2.3 Taking into account the deterioration in State finances in the recent past, the Thirteenth FC has outlined a fiscal roadmap for both the Centre and the States in the medium term. For State governments, the Thirteenth FC has adopted a differential approach, instead of prescribing a uniform roadmap, based on the past fiscal performance of States (till 2007-08), which prescribes different timelines for different groups of States². The States would need to show credible progress in their finances as some of the benefits recommended by the Thirteenth FC are linked to their fiscal performance. For instance, the release of State-specific grants would depend upon compliance to the fiscal reform path worked out by the Thirteenth FC.

2.4 Progress along the lines of the fiscal roadmap prescribed by the Thirteenth FC would largely depend on (i) the overall macroeconomic performance of States, (ii) devolutions from the Centre and (iii) the efforts by States to mobilise own revenues effectively and compress the least productive revenue expenditure. It may be noted that there was a substantial rise in revenue expenditure of States in 2009-10 on account of fiscal stimulus measures and the phased implementation of the recommendations of the Sixth/State Pay Commissions (CPC/SPCs). The Thirteenth FC has recommended that States should avoid structural shocks emanating from payment of arrears on account of upward revision of salaries under the Pay Commission awards by making the pay award commence from the date of acceptance. However, this would require that both the Centre and the States initiate the process of setting up their respective Pay Commissions well before the expiry of the previous Pay Commission(s). In addition, the States would also need to identify items of revenue expenditure which can be compressed without hampering the growth process. To make non-tax revenues a more durable source of revenue, States need to study the commercial viability of certain State-provided services, viz., power and irrigation, in a medium to long-term perspective.

3. Implications of Recommendations of the Thirteenth FC

2.5 The Thirteenth FC has continued with the incentive-linked approach followed by the Twelfth FC. The incentive framework has been recommended for general performance grants, special area performance grants and State-specific grants, and also for extending the benefit of interest relief on NSSF and the write-off. With the enactment of the FRBM Act,³ West Bengal and Sikkim may also benefit from the extension of the debt consolidation facility as recommended by the

² Under the revised roadmap, 24 States would need to achieve either revenue balance or surplus by 2011-12 and maintain it thereafter; while the remaining four States would have to achieve the same by 2014-15. All special category States with fiscal deficit of less than 3 per cent of GSDP in 2007-08 could incur a fiscal deficit of 3 per cent in 2011-12 and maintain it thereafter. Manipur, Nagaland, Sikkim and Uttarakhand would need to reduce their fiscal deficit to 3 per cent of GSDP by 2013-14. Jammu and Kashmir and Mizoram need to limit their fiscal deficit to 3 per cent of GSDP by 2014-15.

³ For details of FRBM Acts in West Bengal and Sikkim, see Chapter III.

Thirteenth FC. Besides these, the Thirteenth FC has identified reforms in areas pertaining to accounting, budgeting, transparency and disclosures, tariffs and user charges of services provided by State governments. The implementation of these recommendations would accelerate the fiscal reform process at the State level.

2.6 Another notable change suggested by the Thirteenth FC is with regard to the horizontal distribution formula. Recognising the differences in the tax base of different States, the Commission has emphasised the adoption of 'fiscal capacity distance', instead of 'income capacity', as one criterion for *inter se* distribution of shareable union taxes. Therefore, States with a lower tax base and a lower per capita income would get a larger share. The criterion neutralises to some extent the fiscal disadvantage of special category States in terms of tax capacity. This bodes well for ensuring horizontal equitable distribution of shareable taxes.

2.7 Taking cognisance of the fact that the buoyancy of Central taxes has been higher than that of State taxes, the Thirteenth FC has also recommended (i) a rise in the share of net proceeds of shareable taxes from 30.5 per cent (Twelfth FC) to 32 per cent for the award period of 2010-11 to 2014-15, and (ii) a rise in the indicative ceiling on all revenue account transfers to the States from 38.0 per cent to 39.5 per cent of the Centre's gross revenue receipts. Following the treatment of proceeds of services tax as part of the divisible pool and increasing the importance of taxes on services, the States may further benefit in terms of higher devolution. In short, the Thirteenth FC recommendations are likely to supplement States' efforts towards fiscal correction and consolidation.

4. Introduction of Goods and Services Tax

2.8 One upcoming tax reform that has implications for the tax structure at the States' level is the proposed introduction of GST. The underlying objective of GST is to eliminate the cascading effect of some taxes, rationalise the cost structure, and reduce the effective tax rates on most goods while

also aiming to reduce transactions and payment costs. This could enhance the competitiveness of Indian industry and trade. With the introduction of GST, there would be a major reshuffle in the tax bases of both the Centre and the States. Various Central and State indirect taxes are likely to get subsumed under GST. The Central GST portion may subsume Central excise duty and additional excise duties, service tax, additional customs duty (countervailing duty) and all surcharges and cesses, *etc.* Similarly, the States' GST is expected to subsume value added tax, entry tax (not levied by local bodies), luxury tax, taxes on lottery, betting and gambling, entertainment tax (unless levied by local bodies), advertisement tax, State excise duties, and all State cesses and surcharges insofar as they relate to supply of goods and services.

2.9 There was some initial consensus on basic issues like dual GST rate on goods for an initial two years with a convergence to a single rate in the third year. In fact, the dual structure of GST is considered desirable for preserving India's federal structure. In addition, there have been other issues with regard to the design of GST which seemed to have been delaying the implementation of GST. These issues mainly pertained to the power to determine the tax rate structure, dispute resolution mechanisms, compensation structure (if required), inter-State transactions and information systems. However, the areas of divergence between the Centre and the States on GST seem to be narrowing down. Accordingly, as a step towards the roll-out of GST, the Central government has introduced a Constitutional Amendment Bill for GST on March 22, 2011. This Bill, apart from providing the list of Central/State taxes to be subsumed, confers simultaneous power upon Parliament and the State Legislatures to make laws governing goods and services tax. The Bill also proposes levying of Integrated GST on inter-State transactions of goods and services. In addition, the Constitutional Amendment Bill attempts to provide clarification on some of these issues. As per the Bill, the proposed Central and State goods and services tax would be levied on all transactions involving supply of goods and services except those

that are exempt or kept out of the purview of the goods and services tax⁴. The Bill also envisages the setting up of a Goods and Services Tax Dispute Settlement Authority, which may be approached by the affected Government (whether the Centre or a State) seeking redressal for any loss caused by any action due to a deviation from the recommendations made by the Goods and Services Tax Council or for adversely affecting the harmonious structure and implementation of the goods and services tax.

2.10 With introduction of GST system, the vertical imbalance is expected to reduce, as States will have the power to tax the services sector which is the largest and a growing sector of the Indian economy. Nonetheless, the revenue implications are likely to vary across States. Since States still do not have an accurate assessment of their respective tax bases, it is difficult to infer the revenue implications for States. It may, however, be noted that with the introduction of VAT, the tax-GDP ratio at the State level improved significantly. One important issue to be finalised is the compensation structure in case of revenue loss to States. Since the GST rates being discussed are higher than initially envisaged and that recommended by the Taskforce of the Thirteenth FC, the issue is whether the Centre should fully compensate States in case of revenue loss. Harmonising the GST laws at the State level would also be important in order to ensure reduced compliance costs and increase efficiency in tax collections.

2.11 The implementation of GST also involves other issues such as enhancing administrative capacity and improving the IT infrastructure of States to ensure better compliance with the expanded tax base. An Empowered Group (Chairman: Nandan Nilekani) with representation from the Centre and States has been constituted to assess the IT infrastructure needs at the Centre and State levels. Adequate IT infrastructure is a pre-requisite for the successful implementation of GST as it would enable seamless GST registration and electronic filing of returns and payment of taxes. Being a destination-based tax, accurate determination and efficient transfer of input tax credits across tax

jurisdictions need to be ensured in the case of inter-State transactions. Some progress seems to have been made in this regard as key business processes of registration, returns and payments are in advanced stages of finalisation. As indicated in the Union Budget 2011-12, National Securities Depository Limited (NSDL) will set up a Pilot portal in collaboration with eleven States prior to its roll out across the country by June 2011. There are other practical challenges with regard to (i) distinguishing between goods and services, (ii) taxation of bundled or composite supplies comprising both goods and services and (iii) taxation of software and telecom services. Similarly, in view of the large list of exempted goods and a three-way classification of rates, viz., lower rates for basic goods, standard rate for all other goods and a single rate for services, disputes relating to classification and valuation cannot be ruled out. There needs to be a clear policy on the treatment of such issues. Nevertheless, the successful implementation of GST is crucial for States to benefit from such reforms and make smooth progress towards fiscal correction.

5. Expenditure Management

2.12 In the context of State finances, the quality of expenditure has always been an important issue. At present, revenue expenditure accounts for around 80 per cent of States' aggregate expenditure, which is in the nature of current consumption rather than investment and has implications for the growth prospects of States. It may be argued that revenue expenditure is not altogether unproductive and *vice versa* for capital expenditure. Nevertheless, States need to identify unwarranted items of revenue expenditure which have low growth and welfare implications.

2.13 Expenditure reforms are an important driver of the Thirteenth FC's approach to the fiscal roadmap for the future. The major thrust of the proposed expenditure reforms is to improve the supply of public goods, which is also inclusive, through a reduction in the existing untargeted and

⁴ Items which are proposed to be exempted or outside the purview of GST include crude petroleum, high speed diesel, natural gas, motor spirit (petrol), aviation turbine fuel and alcoholic liquor for human consumption. States will have the authority to levy tax on these items.

regressive subsidies. The Commission also recognises the need to improve transparency and accountability by putting in place stricter audit procedures in general and operational audit, in particular, for proper assessment of the 'efficiency and effectiveness' of various items of expenditure. It has also suggested that 'institutional deepening' through the creation of local body ombudspersons, fiscal councils and independent evaluation organisations would help in better expenditure management. States could encourage the use of innovative measures that can reduce cost and also improve the quality of public services. The efficient allocation of public expenditure is crucial not only for setting the pace of fiscal consolidation at the State level but also for raising their economic potential over the medium term.

6. Surplus Cash Balances

2.14 State governments have been parking their large cash surplus balances in market instruments like 14-day intermediate treasury bills (ITBs) since 2004-05. Although States' average investment in 14-day ITBs showed a sharp decline in 2008-09 and 2009-10 due to fiscal stress, States tended to accumulate large surplus cash balances towards the last quarter of these years. As on March 18, 2011, States' investment in 14-day ITBs stood at ₹1,20,318 crore as compared with ₹93,776 crore as at end-March 2010. Apart from the improved macroeconomic situation which had positive implications for State finances, the accumulation of large surplus cash balances indicates that some States tended to borrow more than their fiscal deficit. Taking note of this situation, the Thirteenth FC has highlighted that while States require some cushion for smoothening expenditure at the implementation level, the accumulation of cash beyond a level reflects inefficiency, leading to an avoidable interest burden.

2.15 Given the fact that States still have ample surplus cash balances and the GFD-GSDP ratio is envisaged to be lower in the coming years, it is essential that States adopt a need-based approach to their market borrowings. The Thirteenth FC has also suggested that there should be a directed effort

by States with large balances towards utilising their existing cash balances before resorting to fresh borrowings. States may consider using their surplus cash balances for bullet repayments of market borrowings raised for debt swaps during the period 2002-2005, which are likely to become due during the next few years. Further, State governments need to have an effective forecasting and monitoring mechanism for their cash inflows and outflows. Effective cash management is possible only if State governments develop the skills and capacity to record, monitor, and project short-term inflows and outflows. States should encourage co-ordination among State entities that collect revenue and expend funds. Better timing of decisions involving major expenditures and rationalising the number of bank accounts may also help them use cash surpluses more efficiently.

7. Disclosure and Dissemination in State Budgets

2.16 With the enactment of Fiscal Responsibility Legislations (FRLs), there has been some improvement in the fiscal transparency at the States' level. However, there are still issues with regard to lack of availability of information, inconsistency in the available information and lack of uniformity in data reporting by the State governments. There are considerable discrepancies in the methodology in some State budgets. To make an objective assessment, it is important that the budget documents provide accurate information in a transparent manner. For instance, many of the State governments do not publish data on outstanding liabilities, contingent liabilities and off-budget borrowings in their budget documents, despite the recommendations of various committees. The data on wages and salaries and 'operations and maintenance' are spread over a number of heads in the State budgets, such as administrative services, economic services and social services. Thus, from the State budgets, it is difficult to make out the extent of funds spent on wages and salaries and operations and maintenance expenditure.

2.17 There are several inconsistencies in the budget documents of State governments. For

instance, GSDP data which is used to calculate key fiscal indicator ratios are at times inconsistent with the GSDP estimates given in the budget documents of some States. Similarly, the formats in which the State governments disclose information on key items are not uniform. Therefore, States which lack disclosure and transparency standards need to gradually improve them, keeping in view the best benchmarks set by some other States.

8. Strengthening the State Finance Commissions

2.18 With an increasing emphasis on decentralisation through greater devolution of powers, functions and authority to local bodies, it becomes important to strengthen the State Finance Commissions (SFCs). The SFCs can play an important role in ensuring allocative efficiency of resources transferred from the States to local bodies in the form of compensations and transfers. It is also essential to strengthen the SFCs to make their functioning more predictable while ensuring transparency in the process of implementing their recommendations. The Thirteenth FC has suggested that the Central Finance Commission and the SFCs could be constituted simultaneously.

2.19 Under Article 243-I of the Constitution, the SFCs are supposed to be appointed at the end of every fifth year. This is to ensure that all State government transfers to local bodies are governed by the mandate of the current SFC. However, considerable delays have been observed in submission of reports by the SFCs in some States. State governments also take their own time to finalise 'Action Taken Reports'. In some States, the lag between submission and the Action Taken Report is unduly long. In some States, the SFCs

have not even been constituted while other States are exempted under Article 243M from setting up an SFC. While setting up an SFC, the State Government should emphasise that the report of the Commission should be adequately analytical. One of the major challenges that the SFCs face is the lack of credible data that is comparable across local bodies. This limits their effective use by SFCs to work out a sound distribution framework across the local entities of the State. Thus, local bodies should gradually move towards sound budgetary, accounting and auditing practices so that their resource requirements are assessed in a better manner by the SFCs.

9. Conclusion

2.20 To conclude, a major issue at the present juncture is to make credible progress towards fiscal consolidation at the States' level. Even though the States' fiscal performance to a large extent depends on macroeconomic conditions, they need to explore sources of non-tax revenues and review their policies towards user charges in certain highly subsidised sectors. In the current phase of fiscal correction, the focus has to be on expenditure-related reforms to improve the productivity of public expenditure which can contribute to the sustained fiscal position of State governments. Going forward, the implementation of GST would assume significance in determining the revenue position of States. States should prepare and put in place adequate infrastructure to effectively capture the tax base once GST is implemented. States also need to strengthen the SFCs by asking them to use an analytical approach to issues pertaining to local bodies. Timely submission of reports by the SFCs and finalisation of action taken by the State Government should be ensured so that the recommendations made in the Report do not become outdated and irrelevant with time.

Following the incipient signs of economic recovery and the recommendations of the Thirteenth Finance Commission, the State governments announced various policy measures in their budgets for 2010-11. The emphasis has been on achieving higher own revenue receipts through various tax measures, while specific policy measures have been announced to address the rise in prices of essential commodities. Many States have accorded priority to strengthening the public distribution system, which has been supplemented by tax exemptions/ reductions for foodgrains and certain essential commodities. The policy announcements made in the State budgets also cover specific initiatives aimed at developing the social, economic and infrastructure sectors on a PPP basis. The States and the Centre have also tried to create an environment for effective implementation of the proposed Goods and Services Tax in the near future. Acting on the recommendations of the Thirteenth FC, the Union Government has constituted a Committee to review the structure of the NSSF and a Committee to suggest measures for improving the finances of States that have chronic revenue deficits. Given the surplus cash position of the State governments, their WMA limits have been kept unchanged since 2006-07.

1. Introduction

3.1 Macroeconomic developments during 2008-09 and 2009-10 necessitated the use of expansionary fiscal policy at the State level. The policy emphasis was on the generation of employment and tax exemptions/reductions to boost growth prospects. In fact, a few States undertook dedicated fiscal stimulus packages aimed at higher expenditure and tax concessions. However, foreseeing better growth prospects, States have presented their budgets for 2010-11 with a focus on tax-enhancing measures, while measures such as exemption/ reduction in the rates of value added tax (VAT) and excise duties on certain goods have also been announced to tackle the price rise in essential commodities. On the expenditure side, higher allocations have been proposed for various Plan schemes (both Centrally-sponsored schemes and State Plan schemes), particularly in education, health, transportation, housing and employment generation besides increasing expenditure on food security and strengthening the public distribution system (PDS). The creation of infrastructure such as roads and bridges and healthcare services as public-private partnerships (PPP) has been proposed by some

States. Institutional measures such as establishment/augmentation of the Guarantee Redemption Fund (GRF) and the appointment of committees/commissions to oversee fiscal parameters in the context of fiscal reforms and budget management are expected to be taken up by some States in 2010-11. The detailed State-wise policy initiatives are set out in Annex 1. This chapter briefly discusses policy initiatives and schemes that have been proposed by the State governments, the Government of India and the Reserve Bank that impinge on State finances.

2. State Governments

3.2 The broad thrust of policy proposals announced in State budgets for 2010-11 is to revert to the path of fiscal consolidation suggested by the Thirteenth FC, against the backdrop of improvement in the prevailing macroeconomic conditions and the need for steady growth.

Revenue Measures

3.3 On the revenue side, the policy measures are broadly targeted to augment tax revenues. The major tax policy initiatives include: (i) an increase

in the rate of VAT on specific commodities such as tobacco and allied products (Arunachal Pradesh and Karnataka), (ii) the imposition of VAT on items such as compressed natural gas for use in the transport sector, *Rassi, Ban & Newar*, bio inputs like fertilisers, micro-nutrients and plant growth promoters, kerosene stoves, lanterns and petromax and their spares, embroidery and *zari* items, motion picture distribution, and plastic/glass scrap which were earlier exempted (NCT Delhi), (iii) increase in VAT rate on certain items, such as diesel, *desi ghee*, plastic household items, plastic and tin containers including barrels, fertilisers, pesticides, weedicides, insecticides, herbicides, rodenticides and plant growth regulators, wood, timber, plywood and laminated boards, fittings for doors and windows, and furniture (NCT Delhi), and (iv) levy of surcharge on VAT (Haryana). Besides these, a few States have announced an increase in the VAT rate from 4 per cent to 5 per cent as decided by the Empowered Committee of State Finance Ministers. Apart from increasing the VAT rate, States have also announced tax rationalisation measures, such as rationalising the excise duty structure (Goa and Assam), revising the Passenger Goods Taxation Act (Assam and Meghalaya), revising the entry tax rate to make it consistent with the VAT rate (Bihar), rationalising/revising the motor vehicle tax (Assam, Kerala, Manipur, Maharashtra and Mizoram), amending the VAT Act and e-services for luxury and profession tax (Maharashtra), rationalising stamp duties (Manipur) and amending/ revising the Entertainment Tax Act (Orissa). Keeping in view the sharp rise in the prices of essential commodities, most States have proposed exempting or reducing the VAT on certain foodgrains and goods for daily use (Box III.1).

3.4 Several States have announced rationalisation of the stamp duty structure through measures such as reduced stamp duty rates (Karnataka, Kerala, Punjab and Uttarakhand), concession in rates (Jammu and Kashmir), exemption from stamp duty on specific transactions (Chhattisgarh and Kerala) and e-Stamping for specific purposes (Bihar). Apart from the introduction of new schemes for taxes on trades and e-Payments, e>Returns are proposed to be made compulsory in some States (Bihar). On the non-tax

front, revenue enhancing measures announced by States include: (i) rationalisation of the licence fee for retail sale of liquor (Goa and Meghalaya), (ii) recruitment of *talatis* as a separate cadre in the revenue department to carry out revenue work such as collecting land revenue (Gujarat), (iii) disinvestment of the State PSUs (Jammu and Kashmir and Karnataka), (iv) sale of land and imposition of toll on vehicles of more than 16 tonnes weight (Karnataka), and (v) rationalisation of power tariffs and forest royalties (Manipur).

Expenditure Measures

3.5 Apart from announcing tax exemption/reduction on certain items, various states proposed special allocation of resources during 2010-11 to contain rising food prices. The details of which have been provided in Box III.1. Besides higher expenditure on food security, expenditure on socio-economic services particularly education, medical and public health, family welfare, irrigation, roads and bridges and rural development has emerged as a priority area of expenditure allocation during 2010-11, although growth in expenditure in some of these sectors is budgeted to be lower.

3.6 The policy initiatives relating to agriculture and allied activities have assumed significance in an environment of high food inflation. Himachal Pradesh, Karnataka, Maharashtra, Meghalaya, Orissa and West Bengal have announced policy measures to enhance irrigation potential in order to increase agricultural productivity. The Government of West Bengal has proposed that multipurpose cold storages and chain arrangements be established to ensure a fair price to farmers for their produce. To assist farmers, the State governments of Assam and Maharashtra have announced that they will provide an interest subsidy on agricultural loans, while Nagaland will provide high-yielding seeds and agricultural equipment to farmers. With a view to achieve self sufficiency in foodgrain production, the Tripura government has chalked out an action plan targeting higher foodgrain production in the State.

3.7 State governments have attempted to promote industrial growth and industrialisation by

Box III.1: Inflation and Supply-Side Measures at the States' Level

Inflation control requires both monetary and fiscal policy actions, but their relative importance depends upon the causes of inflation: whether it is supply-driven or demand-driven. While inflationary conditions emerging from demand pressures are better addressed by monetary policy, active government intervention is called for to address supply-side inflationary pressures. Since the inflationary situation during 2009-10 largely emerged from supply-side constraints, the Central Government initiated both short- and medium-term fiscal and administrative measures to improve

domestic availability of essential commodities and thereby moderate the pressure on inflation. The State governments also announced various supply-side measures to minimise the impact of inflation on the poor. These initiatives have been continued in 2010-11 with several States announcing tax exemptions/reductions on several food items to contain the rise in their prices, while also allocating funds for food distribution and subsidising transport costs. The state-wise details on measures undertaken are set out in Table A.

Table A: State-wise Measures to check Price Rise

Effective Public Distribution System (PDS)	<ul style="list-style-type: none"> Assam proposed to set up the Assam State Civil Supplies Corporation for effective implementation of PDS. Arunachal Pradesh accorded top priority to strengthening the PDS. Himachal Pradesh proposed a pilot project with biometric-based smart cards in two blocks of Shimla to ensure better targeting under the PDS. The Meghalaya government proposed to tackle the issue of food security and inflation by focusing on an improved and efficient PDS.
Tax exemption/ relaxation	<ul style="list-style-type: none"> Madhya Pradesh exempted foodgrain, flour, pulses, salt, <i>gur</i>, sugar and cloth from VAT. The Maharashtra government extended the policy of tax exemption on rice, wheat, pulses, flour, chillies and other items till March 31, 2011 or the implementation of Goods and Services Tax Act, whichever is earlier. The Kerala government exempted imported sugar from tax. The Tamil Nadu government decided to continue with the policy of VAT exemption on pulses and cooking oil. Uttarakhand's policy on VAT exemption on flour, <i>maida</i>, sugar, and <i>besan</i> announced in 2009-10 was extended to other domestic articles. The West Bengal government extended VAT exemption on sugar up to March 31, 2011. The policy of no tax on foodgrains such as paddy, rice, wheat and pulses will also continue.
Supply of foodgrain at lower prices	<ul style="list-style-type: none"> Gujarat made a provision of ₹133 crore to provide wheat and rice to the poor. The Himachal Pradesh government showed a commitment to implemented the State subsidy scheme for three varieties of <i>dal</i>, two of edible oils and salt. The Madhya Pradesh government allocated ₹290 crore under the Chief Minister's <i>Annapurna Scheme</i> to ensure a supply of foodgrain at lower prices. The Maharashtra government decided to continue supplying wheat, rice, sugar, <i>tur dal</i> and edible oil at lower rates through ration shops in 2010-11, involving an estimated expenditure of ₹1,550 crore. The Rajasthan government announced the availability of wheat to below poverty line (BPL) families at ₹2 per kg instead of ₹4.70 from May 1, 2010. Tamil Nadu continued to provide essential food items at subsidised rates through fair price shops since May 2007. Uttar Pradesh announced the import of certain pulses to make them available at subsidised prices.
Enforcement and other Measures	<ul style="list-style-type: none"> Assam, Arunachal Pradesh, Bihar, Meghalaya and Uttar Pradesh strengthened vigilance against hoarding and adulteration. Bihar and Rajasthan announced the imposition of stock limits. Himachal Pradesh, Meghalaya and Uttar Pradesh announced close monitoring of price-related developments. Rajasthan announced setting up of a State Food and Civil Supplies Corporation and decided to implement the licensing system in sugar and wheat trading.

References:

Budget speeches of Finance Ministers of respective States.

providing the necessary infrastructure facilities and other incentives to industries within their regions. Towards this end, the major policy initiatives include the setting up of micro-level enterprises in every village (Assam), a Margin Money Grant scheme for assistance to entrepreneurs belonging to

Scheduled Castes (SCs) and Scheduled Tribes (STs) (Chhattisgarh), a Venture Capital Fund and a Viability Gap Fund to raise capital (Goa), the Exclusive Entrepreneurs Development Programme for women to set up small and micro-enterprises and new emporiums called *Haat-cum-shilpgram* to

sell handicraft items (Goa), road networks linking ports, SEZs and Special Investment Regions (Gujarat), facilitating marketing campaigns of handicrafts during the Commonwealth Games (Jammu and Kashmir), and improving infrastructure facilities to encourage the establishment of small and medium industries in every district (Karnataka). The Maharashtra government envisaged a policy for the golden quadrilateral of Mumbai-Pune-Nashik-Aurangabad as a focal point of agro-industries and industrial development. In order to enhance the competitiveness of industries, the State governments of Bihar, Chhattisgarh and Madhya Pradesh have announced exemption/reduction of entry tax on raw inputs/outputs used by industries.

3.8 The development of the social sector, particularly education, health, housing, social security, women empowerment and the welfare of SCs and STs, has been emphasised by many States while presenting their budgets for 2010-11. A number of States have announced the setting up of new colleges, universities and dedicated institutes, etc. to improve educational facilities in their States. The Karnataka State government has proposed to make education up to Class 10 compulsory for every child from 2010, while Himachal Pradesh announced the implementation of the Right of Children to Free and Compulsory Education Act, 2009. The Bihar government proposed to set up the Educational Infrastructure Development Corporation during 2010-11. The government of Gujarat announced a new scheme called *Saraswati Yatra* for citizens above the age of 15, while Andhra Pradesh proposed to implement *Sarva Siksha Abhiyan* and a Centrally sponsored scheme called *Sakshar Bharat* to promote reach to education.

3.9 The new policy measures towards social welfare announced in the State budgets included: (i) a contributory pension scheme (the Dr. YSR Abhaya Hastham Scheme) for women above the age of 18 who are members of self-help groups (Andhra Pradesh), (ii) an increase in pensions for senior citizens, widows and the handicapped (Rajasthan), (iii) monthly pension to the old and

destitute (Tamil Nadu), (iv) insurance cover through an insurance policy scheme (*Swarnajayanti Aarogya Bima*) to the entire resident population (Goa), and (v) availability of rice at ₹2 per kg to all families who have completed at least 50 days of work under the National Rural Employment Guarantee Scheme (Kerala).

3.10 States also announced measures to empower women so that they could reap the benefits of growth. These measures included: (i) depositing ₹5,100 in the post office in the name of each girl born to a BPL family under *Beti Hai Anmol Yojana* (Himachal Pradesh), (ii) a concession of 25 per cent on the chargeable stamp duty if the land is purchased in the name of a female member of the family (Jammu and Kashmir), (iii) providing training to educated women for skill development (Karnataka) and (iv) reducing the stamp duty for properties transferred in favour of women (Punjab).

3.11 The policy measures announced in State budgets also aim to promote financial inclusion/banking services in States during 2010-11. These measures include: (i) an interest subsidy of 3 per cent for bank loans extended to self-help groups (SHGs) to increase the reach of cheaper credit to SHGs by banks (Arunachal Pradesh), (ii) strengthening Primary Agriculture Co-operatives and District Co-operative Banks as per the recommendations of the Vaidyanathan Committee (Gujarat and Karnataka), (iii) banking services at least one day in a week through branchless banking, and business correspondents and primary agricultural co-operative credit societies in villages with population up to 2,000 (Bihar) and (iv) enhancing the flow of credit to marginal farmers, especially BPL families, and providing seed capital (Meghalaya). The government in Nagaland has proposed to extend the necessary assistance to set up banks in unbanked areas, while Uttarakhand proposed to establish 'mini-banks' in 428 villages during 2010-11. Rajasthan proposed to strengthen the co-operative movement through the Aggregate Co-operative Development Scheme.

3.12 The development of infrastructure and other services through PPP has been another priority area in terms of States' policy initiatives in 2010-11. This

is sought to be achieved through (i) constructing bridges and citizen service centres to provide value-added services to rural citizens (Andhra Pradesh), (ii) setting up an Infrastructure Development Fund (Goa), (iii) setting up an Infrastructure Development Board for financing, implementation, maintenance and operation of PPP projects (Haryana), (iv) transmission and distribution of energy and the construction of expressways (Uttar Pradesh), (v) setting up hospitals (NCT Delhi), and (vi) improving tertiary-level healthcare (Haryana).

Institutional Measures and Other Major Policy Initiatives

3.13 The institutional measures adopted by State governments such as Fiscal Responsibility Legislations (FRLs), Value Added Tax (VAT), New Pension Schemes (NPS), setting up of a Consolidated Sinking Fund (CSF) and a Guarantee Redemption Fund (GRF) have helped them consolidate their finances in the past decade. The progress so far has been quite encouraging as all States have implemented VAT and also enacted

FRLs. In fact, one of the major developments during 2010-11 has been the enactment of the Fiscal Responsibility and Budget Management (FRBM) Acts by the State governments of West Bengal and Sikkim, which is expected to facilitate restructuring of finances in these States, particularly in West Bengal that has chronic revenue deficits (Box III.2). With a special focus on greater transparency in fiscal operations and debt sustainability, the Sikkim FRBM Act 2010 has laid down a target to achieve a revenue balance in 2011-12 and reduce the GFD-GSDP ratio from 3.5 per cent in 2011-12 to not more than 3.0 per cent by 2013-14. The State-wise position with regard to other indicators is given in Table III.1.

3.14 Among other institutional measures announced in State budgets 2010-11, the important initiatives include: (i) setting up an empowered committee to monitor the progress of expenditure to ensure 100 per cent utilisation of grants awarded by the Thirteenth FC (Jammu and Kashmir), (ii) introducing contributory pension schemes for state financial enterprises (Kerala), (iii) limiting

Box III.2: West Bengal Fiscal Responsibility and Budget Management Act, 2010

The West Bengal FRBM Act came into effect in July 2010. Under the Act, it is the responsibility of the State government to ensure prudence in fiscal management and also fiscal stability by progressive elimination of revenue deficit, reduction in fiscal deficit and prudent debt management consistent with fiscal sustainability, greater transparency in fiscal operations of the State Government and conduct of fiscal policy in a medium-term framework.

As regards the FRBM targets for key fiscal indicators, the Act prescribes that the State government shall progressively reduce the revenue deficit and achieve a balance within five years. The revenue deficit as a ratio to GSDP, targetted at 1.6 per cent in 2011-12, is to be reduced to zero by 2014-15 and the surplus built up in the revenue account would be used to discharge liabilities in excess of assets. As per the Act, the GFD-GSDP envisaged at 3.5 per cent during 2011-12 is to be reduced to 3 per cent by 2013-14.

Apart from defining the deficit indicators, the Act provides that a medium-term fiscal policy statement and a fiscal policy strategy statement (FPSS) along with the annual budget should be laid before the State Legislative Assembly. Like most other States, the Act provides for three-year rolling targets for fiscal indicators. The emphasis is on greater transparency and disclosures with regard to underlying assumptions, accounting standards, use of capital receipts, policies of the State government for taxation and expenditure for the ensuing financial year, strategic priorities, borrowing and other liabilities, lending and investment, underwriting

and guarantees, and activities of State PSUs that can have budgetary implications.

The West Bengal FRBM Act states that the State government should disclose information on (i) outstanding contractual liabilities, (ii) revenue demand raised but not realised, (iii) committed liabilities in respect of major works and supply contracts, (iv) losses incurred in providing public goods and services, and (v) off-budget borrowings and contingent liabilities created out of guarantees. As per the Act, a Public Expenditure Review Committee is to be appointed, which would prepare a review report giving a full account of each item that deviates from the fiscal target during the previous year. The State budget has to specify the contingent measures to control the increase in deficit beyond specified levels during the coming year.

The enactment of the FRBM is a major step towards rule-based fiscal policy in West Bengal. However, the State government would need to spell out specific policies to achieve the key targets defined under the Act. Even though the Act is likely to facilitate greater transparency and disclosures, it does not prescribe any quantitative limits on outstanding debt and guarantees to be incurred by the State government. Further, with the enactment of the FRBM, the West Bengal government may benefit from recommendations made by the Thirteenth FC particularly in respect of (i) State-specific grants, (ii) extension of the Debt Consolidation and Relief Facility and (iii) interest relief on the NSSF and the write-off. The benefits under these schemes were recommended by the Thirteenth FC subject to amendment/ enactment of the FRBM by the respective States.

Table III.1: Institutional Reforms by State Governments*

State	Value Added Tax (VAT) Implemented	Fiscal Responsibility Legislation (FRL) enacted	New Pension Scheme (NPS) introduced	Ceilings on Guarantees Imposed	Consolidated Sinking Fund (CSF)	Guarantee Redemption Fund (GRF)
1	2	3	4	5	6	7
1 Andhra Pradesh	April 2005	June 2005	September 2004	Yes	Yes	Yes
2 Arunachal Pradesh	April 2005	March 2006	No	Yes	Yes	No
3 Assam	May 2005	September 2005	February 2005	Yes	Yes	No
4 Bihar	April 2005	April 2006	September 2005	Yes	No	No
5 Chhattisgarh	April 2006	September 2005	November 2004	Yes	Yes	No
6 Goa	April 2005	May 2006	August 2005	Yes	Yes	Yes
7 Gujarat	April 2006	March 2005	April 2005	Yes	Yes	Yes
8 Haryana	April 2003	July 2005	January 2006	Yes	Yes	Yes
9 Himachal Pradesh	April 2005	April 2005	May 2003	Yes#	No	No
10 Jammu and Kashmir	April 2005	August 2006	No	No	No	Yes
11 Jharkhand	April 2006	May 2007	December 2004	No	No	No
12 Karnataka	April 2005	September 2002	April 2006	Yes	No	No
13 Kerala	April 2005	August 2003	2010 **	Yes	Yes	No
14 Madhya Pradesh	April 2006	May 2005	January 2005	Yes	No	Yes
15 Maharashtra	April 2005	April 2005	November 2005	Yes	Yes	No
16 Manipur	July 2005	August 2005	January 2005	Yes	Yes	Yes
17 Meghalaya	April 2006	March 2006	No	Yes	Yes	Yes ***
18 Mizoram	April 2005	October 2006	No	Yes	Yes	Yes #
19 Nagaland	April 2005	August 2005	No	Yes	Yes	Yes
20 Orissa	April 2005	June 2005	January 2005	Yes	Yes	Yes
21 Punjab	April 2005	October 2003	No	Yes	Yes	No
22 Rajasthan	April 2006	May 2005	January 2004	Yes	No	Yes #
23 Sikkim	April 2005	September 2010	April 2006	Yes	Yes	Yes
24 Tamil Nadu	January 2007	May 2003	April 2003	Yes	Yes	Yes #
25 Tripura	October 2005	June 2005	No	Yes	Yes	No
26 Uttarakhand	October 2005	October 2005	October 2005	Yes	Yes	Yes
27 Uttar Pradesh	January 2008	February 2004	April 2005	No	No	No
28 West Bengal	April 2005	July 2010	No	Yes	Yes	No
Sum-up	28	28	20	18	20	15

* Position as at end-November 2010. ** Announced in budget for 2010-11 for employees of Kerala State Financial enterprises.

*** Proposed in budget 2010-11. # Updation based on latest CAG Report on State Finance Accounts.

Source: Based on Information received from respective State Governments and Reserve Bank records.

guarantees and establishing the Guarantee Redemption Fund to avoid the risk of default (Meghalaya), (iv) augmenting the Guarantee Redemption Fund (Mizoram), (v) emphasising revenue mobilisation and debt management in the context of fiscal reforms and budget management schemes (Sikkim), and (vi) establishing the Reform Support Unit and Tax Research Unit and Training Centre (Bihar).

3.15 To strengthen local bodies, States have announced a higher devolution of funds to local bodies/ *Panchayati Raj* institutions as per the recommendations of their respective State Finance Commissions (Arunachal Pradesh, Chhattisgarh, Madhya Pradesh, Tamil Nadu and Tripura). Meghalaya proposed amendments in its Electricity

Duty Act and the Tax on Luxuries (Hotels & Lodging Houses) Act. Sikkim proposed the appointment of Block Development Committees for decentralised administration in the State.

3.16 In its budget for 2010-11, the Assam government has announced the constitution of the Fourth State Finance Commission.

3. Government of India

3.17 Under the National e-Governance Programme, the Government of India has approved a scheme to computerise State treasuries at an overall cost of ₹626 crore (with Central assistance of ₹482 crore). The scheme, to be implemented in about three years beginning in 2010-11, would

support States and UTs to fill the existing gap in their treasury computerisation, upgrading, expansion and interface requirements, apart from supporting basic computerisation. It would make the budgeting process more efficient, improve cash flow management, promote real time reconciliation of accounts, strengthen the management information system, improve accuracy and timeliness in preparing accounts and bring about transparency and efficiency in the public delivery system in States and Union Territories. In this context, the detailed guidelines have been communicated to all States and UTs to enable them to prepare their proposals. Two committees, viz, the Empowered Committee (EC) and the Programme Steering Committee, were constituted to implement the scheme.

3.18 The Central government announced steps towards management of food security in the country in consultation with State Chief Ministers to control food inflation in the economy. While the Direct Tax Code is to be introduced from April 1, 2012, the GST would be implemented once consensus on certain issues is achieved and the institutional set-up is ready for its implementation. The government has already tabled the Constitutional Amendment Bill for GST in the Parliament on March 23, 2011. Acting on the assessment and recommendations of the Thirteenth FC, the Government of India appointed a committee to review the structure of the National Small Savings Fund (NSSF) and a Committee on revenue-deficit States to suggest ways to eliminate the revenue deficit (Kerala, Punjab and West Bengal).

3.19 Recognising that the Ladakh region of Jammu and Kashmir faces an extremely harsh climate and suffers from energy deficiency, the Government of India has proposed to set up solar, small hydro and micro-power projects. The Government of India announced a grant to the Government of Tamil Nadu towards the cost of installing a zero liquid discharge system at the effluent treatment plant in Tirupur to sustain this industry without undermining the environment. A Special Golden Jubilee package was announced for Goa to preserve the natural resources of the State

by restoring Goa's beaches, which are prone to erosion, and increasing its green cover through sustainable forestry. Apart from increased plan allocation for school education in 2010-11, States have been provided resources for elementary education under the Thirteenth Finance Commission grants for 2010-11. In order to encourage State Governments to create a slum-free India, the Union budget 2010-11 proposed to increase support to the States under *Rajiv Awas Yojana* in 2010-11. To encourage people in the unorganised sector to voluntarily save for their retirement and to lower the cost of operating the NPS for such subscribers, the Government of India announced its contribution of ₹1,000 per year to each NPS account to be opened during 2010-11. This initiative, *Swalamban*, would be available for people joining NPS with a minimum contribution of ₹1,000 and a maximum contribution of ₹12,000 per annum during 2010-11. Accordingly, ₹100 crore has been allocated for the year 2010-11. A Mission Mode Project to computerise commercial taxes in States has recently been approved with an outlay of ₹1,113 crore, of which the Centre's share is ₹800 crore; the project will lay the foundation for the launch of GST.

4. Reserve Bank of India

3.20 The market borrowing programme of the State governments during 2009-10 was conducted successfully even as the gross borrowings were higher than that of the previous year. Higher deficit concerns and inflation expectations also weighed on the cost, leading to a marginal increase in the weighted average yield on State government securities. The spread on State government securities over Central government securities, however, moderated, reflecting the more evenly distributed auctions of State loans. Retail/mid-segment investors have responded well to the non-competitive bidding facility available in the auction of state development loans (SDLs), which has been put in place from August 25, 2009. As a result of wider retail participation, the cut-off yields settled at a lower level in many States during 2009-10.

3.21 In January 2011, the Reserve Bank entered into a Supplementary Agreement under Section

21A of the Reserve Bank of India Act, 1934 with the Government of Jammu and Kashmir. Under the agreement, the Reserve Bank shall carry out the general banking business of the Government of Jammu and Kashmir and act as the sole agent for investment of Government's funds w.e.f April 1, 2011. On the recommendation of the State Government, the Reserve Bank has entered into an agreement with J & K Bank Ltd., whereby J & K Bank would act as an agent of the Reserve Bank, for conduct of general banking business of the State Government.

5. Conclusion

3.22 With the improvement in the macroeconomic environment in 2010-11 and the need to correct imbalances that arose in the previous two years,

the State governments have announced various measures aimed at higher tax collections. The improvement in the revenue account of States through tax measures would ensure faster progress towards fiscal consolidation. On expenditure, the focus on social welfare schemes has continued during the year. Among these schemes, there has been greater emphasis on policy measures aimed at protecting the public from the rising prices of essential commodities, particularly food items. In addition, State governments have shown an interest in development and strengthening the physical infrastructure with a view to achieve and sustain higher growth rates, while social sector expenditure policies would help them improve the quality of human capital and achieve inclusive growth.

IV

Consolidated Fiscal Position of State Governments

The impact of the moderate slowdown in the Indian economy on State finances was witnessed in 2008-09 and 2009-10. Deterioration in State finances was significant, particularly in 2009-10, when revenue deficit re-emerged at a consolidated level after a gap of three years and the gross fiscal deficit shot up above 3 per cent of GDP. Revised estimates available for 2009-10 show further deterioration over the budget estimates. However, foreseeing better growth prospects, States have proposed to revert to the path of fiscal consolidation in 2010-11 as reflected in their budget estimates. Both revenue deficit and gross fiscal deficit are estimated to fall in 2010-11. At a consolidated level, the expected correction in revenue account in 2010-11 is envisaged to come entirely through compression in revenue expenditure (as a ratio to GDP). The emerging pattern of aggregate expenditure, however, shows that growth in development expenditure would be lower than non-development expenditure. In order to ensure sustainable progress towards fiscal consolidation, States need to explore sources of non-tax revenues and ensure a pattern of expenditure that not only ensures better growth but also enhances public welfare.

1. Introduction

4.1 In the past two years, the consolidated fiscal position of the States deteriorated significantly. Key fiscal indicators suffered a setback in 2008-09 and 2009-10 as States implemented the recommendations of the Sixth Central/State(s) Pay Commissions (CPC/SPCs) and also undertook various discretionary fiscal measures to moderate the impact of the overall macroeconomic slowdown. The progress in terms of fiscal consolidation till 2007-08 had created a space for the expansionary fiscal stance at the State level. Further, additional market borrowings up to 0.5 per cent of States' GSDP each in 2008-09 and 2009-10 were allowed by the Centre. Due to the moderation in

economic growth during 2008-09, revenue buoyancy suffered a setback and aggregate expenditure shot up. Consequent upon these developments, the revenue surplus declined sharply in 2008-09 as growth in revenue expenditure surpassed that in revenue receipts. The deterioration in State finances persisted in 2009-10 (RE), resulting in the re-emergence of revenue deficit of 0.7 per cent of GDP after a gap of three years. These developments in revenue account were also reflected in a rise in GFD-GDP ratios in 2008-09 (Accounts) and 2009-10 (RE). However, a significant turnaround is anticipated in the fiscal position of State governments in 2010-11 (BE) as evident from their key fiscal indicators (Table IV.1). This chapter provides the

Table IV.1: Major Deficit Indicators of State Governments

(Amount in ₹ crore)

Item	1990-95	1995-00	2000-05	2005-06	2006-07	2007-08	2008-09	2009-10 (BE)	2009-10 (RE)	2010-11 (BE)
	Average									
	2	3	4	5	6	7	8	9	10	11
Gross Fiscal Deficit	(2.8)	(3.4)	(4.0)	90,084 (2.4)	77,508 (1.8)	75,455 (1.5)	1,34,589 (2.4)	1,99,510 (3.0)	2,16,101 (3.3)	1,98,539 (2.5)
Revenue Deficit	(0.7)	(1.7)	(2.2)	7,013 (0.2)	-24,857 (-0.6)	-42,943 (-0.9)	-12,672 (-0.2)	32,295 (0.5)	46,663 (0.7)	24,370 (0.3)
Primary Deficit	(1.1)	(1.4)	(1.3)	6,060 (0.2)	-15,672 (-0.4)	-24,376 (-0.5)	31,634 (0.6)	83,083 (1.3)	100,197 (1.5)	69,883 (0.9)

BE: Budget Estimates.

RE: Revised Estimates.

Note: 1. Negative (–) sign indicates surplus.

2. Figures in parentheses are percentages to GDP.

3. The ratios to GDP at current market prices starting with 2004-05 are based on CSO's National Accounts 2004-05 series. Data on GDP for earlier years relate to 1999-2000 series.

Source: Budget Documents of the State Governments.

consolidated position of State finances in 2008-09 (Accounts), 2009-10 (RE) and 2010-11 (BE).

2. Accounts: 2008-09

4.2 The fiscal position of the States deteriorated somewhat in 2008-09 as revenue receipts were impacted by the overall macroeconomic slowdown, and revenue expenditure obligations grew with the implementation of the Sixth CPC/SPCs during the year. The fiscal outcome for 2008-09 at the consolidated level, however, turned out to be better than anticipated when the revised estimates were

translated into accounts. Accordingly, the consolidated surplus in the revenue account was higher while fiscal deficit was lower in the accounts position relative to the revised estimates for the year. As a ratio of GDP, the consolidated revenue surplus improved marginally, from 0.19 per cent in 2008-09 (RE) to 0.23 per cent in 2008-09 (Accounts). The improvement in the revenue account reflected a sharper reduction in revenue expenditure than the shortfall recorded in revenue receipts in the accounts *vis-à-vis* the revised estimates for the year (Table IV.2 and Appendix Tables 1 and 2).

Table IV.2: Variation in Major Items - 2008-09 (Accounts) over 2008-09 (RE)

(Amount in ₹ crore)

Item	2008-09 (RE)	2008-09 (Accounts)	Variation		Share in variation* (Per cent)
			Amount	Per cent	
1	2	3	4	5	6
I. Revenue Receipts (i+ii)	7,37,865	6,94,657	-43,208	-5.9	100.0
(i) Tax Revenue (a+b)	5,03,878	4,82,983	-20,895	-4.1	48.4
(a) Own Tax Revenue	3,30,405	3,21,930	-8,475	-2.6	19.6
<i>of which: Sales Tax</i>	2,02,610	1,98,327	-4,283	-2.1	9.9
(b) Share in Central Taxes	1,73,473	1,61,052	-12,421	-7.2	28.7
(ii) Non-Tax Revenue	2,33,987	2,11,675	-22,312	-9.5	51.6
(a) States' Own Non-Tax Revenue	79,614	81,751	2,137	2.7	-4.9
(b) Grants from Centre	1,54,373	1,29,923	-24,450	-15.8	56.6
II. Revenue Expenditure	7,27,165	6,81,985	-45,180	-6.2	100.0
<i>of which:</i>					
(i) Development Expenditure	4,45,889	4,14,452	-31,437	-7.1	69.6
<i>of which:</i>					
Education, Sports, Art and Culture	1,29,706	1,21,276	-8,430	-6.5	18.7
Transport and Communication	19,975	19,776	-200	-1.0	0.4
Power	36,715	37,337	622	1.7	-1.4
Relief on account of Natural Calamities	10,076	8,326	-1,750	-17.4	3.9
Rural Development	30,040	26,550	-3,489	-11.6	7.7
(ii) Non-Development Expenditure	2,60,899	2,49,016	-11,883	-4.6	26.3
<i>of which:</i>					
Administrative Services	57,144	52,431	-4,713	-8.2	10.4
Pension	66,938	65,440	-1,498	-2.2	3.3
Interest Payments	106,220	1,02,955	-3,265	-3.1	7.2
III. Capital Receipts	1,86,201	1,96,634	10,433	5.6	100.0
<i>of which:</i>					
Non-Debt Capital Receipts	5,314	266	-5,048	-95.0	-48.4
IV. Capital Expenditure	2,13,259	2,00,347	-12,912	-6.1	100.0
<i>of which:</i>					
Capital Outlay	1,57,254	1,42,628	-14,626	-9.3	113.3
<i>of which:</i>					
Capital Outlay on Irrigation and Flood Control	48,727	43,692	-5,035	-10.3	39.0
Capital Outlay on Energy	18,728	17,141	-1,587	-8.5	12.3
Capital Outlay on Transport	29,614	27,604	-2,010	-6.8	15.6
<i>Memo Item:</i>					
Revenue Deficit	-10,701	-12,672	-1,971	18.4	
Gross Fiscal Deficit	1,46,349	1,34,589	-11,760	-8.0	
Primary Deficit	40,128	31,634	-8,494	-21.2	

RE: Revised Estimates. * : Denotes percentage share in relevant total.

Note: 1. Negative (-) sign in deficit indicators indicates surplus.

2. Capital receipts include public accounts on a net basis while capital expenditure excludes public accounts.

3. Also see Notes to Appendices.

Source: Budget Documents of the State Governments.

4.3 The reduction in revenue expenditure occurred particularly in the development component, which declined sharply in 2008-09 (Accounts) over 2008-09 (RE). The decline was seen across major categories of development revenue expenditures, viz., 'education, sports and art and culture', 'medical and public health' and 'rural development'. Non-development revenue expenditure was also lower and contributed more than one-fourth of the decline in revenue expenditure in 2008-09 (Accounts) over 2008-09 (RE). Within non-development revenue expenditure, committed expenditure comprising administrative services, pension and interest payments declined by 4.1 per cent in 2008-09 (Accounts) over 2008-09 (RE).

4.4 The revenue receipts in 2008-09 (Accounts) turned out to be lower than the revised estimates, due to a decline in transfers from the Centre and own tax revenues of States. Grants from the Centre as well as the States' share in Central taxes declined in 2008-09 (Accounts) over 2008-09 (RE), thereby contributing around 85.3 per cent to the total decline in revenue receipts. Reflecting the impact of moderation in overall economic activity in the Indian economy, States' own tax revenue (OTR) collections in 2008-09 (Accounts) also fell short of the revised estimates. This was, however, partly compensated by an increase in States' own non-tax revenue receipts (ONTR) in 2008-09 (Accounts) over 2008-09 (RE).

4.5 The marginal improvement in revenue account was reflected in a decline in the GFD-GDP ratio, from 2.6 per cent in 2008-09 (RE) to 2.4 per cent in 2008-09 (Accounts). The decline in capital outlay to the extent of 9.3 per cent over the revised estimates led to a further decline in the GFD-GDP ratio. Consequently, the consolidated GFD of the States declined in 2008-09 (Accounts) as compared with 2008-09 (RE). Reflecting the decline in GFD, the States were able to compress the primary deficit in 2008-09 (Accounts) over 2008-09 (RE).

3. Revised Estimates: 2009-10

4.6 The deterioration in State finances persisted in 2009-10 as a few State governments, perceiving a further slowdown, announced dedicated fiscal stimulus measures including higher spending on infrastructure, while some other States announced tax exemptions and a reduction in their own tax rates to boost economic activities. The consolidated revenue deficit, therefore, re-emerged in 2009-10 after a gap of three years and GFD was higher in the revised estimates compared with budget estimates. The deterioration in the revenue account occurred as the marginal increase in total revenue receipts was more than offset by a surge in revenue expenditures of the States in 2009-10 (RE) over 2009-10 (BE) (Table IV.3). The revenue deficit as a ratio to GDP (RD-GDP) at 0.7 per cent in 2009-10 (RE) was marginally higher than 0.5 per cent in 2009-10 (BE).

4.7 According to the revised estimates of 2009-10, States' tax receipts declined over the budget estimates of that year, reflecting a perceptible fall in States' share in Central taxes and a marginal decline in States' own tax revenue (OTR). The sharp fall in the Centre's gross tax revenues in the wake of the economic slowdown led to lower than budgeted transfers under the States' share in Central taxes in 2009-10 (RE). States' OTR also recorded a marginal decline as revenue collections from stamp and registration fees, professional tax and land revenue fell short of their budgeted levels. States' non-tax revenues, however, rose, particularly on account of a sharp rise in the ONTR component, while grants-in-aid from the Centre increased moderately in 2009-10 (RE) over 2009-10 (BE). The improvement in the ONTR of States over the budgeted levels reflected higher collections from education, sports, art & culture; power; irrigation and interest receipts. Consequently, as the fall in tax receipts was entirely compensated by a rise in their non-tax revenue receipts, States recorded marginally higher than budgeted revenue receipts during 2009-10 (RE).

Table IV.3: Variation in Major Items - 2009-10 (RE) over 2009-10 (BE)

(Amount in ₹ crore)

Item	2009-10 (BE)	2009-10 (RE)	Variation		Share in Variation* (Per cent)
			Amount	Per cent	
1	2	3	4	5	6
I. Revenue Receipts (i+ii)	8,04,943	8,07,388	2,445	0.3	100.0
(i) Tax Revenue (a+b)	5,52,243	5,31,004	-21,239	-3.8	-868.7
(a) Own Tax Revenue	3,66,523	3,65,527	-995	-0.3	-40.7
of which: Sales Tax	2,25,009	2,25,227	218	0.1	8.9
(b) Share in Central Taxes	1,85,720	1,65,477	-20,243	-10.9	-827.9
(ii) Non-Tax Revenue	2,52,701	2,76,384	23,684	9.4	968.7
(a) States' Own Non-Tax Revenue	84,017	97,178	13,161	15.7	538.3
(b) Grants from Centre	1,68,683	1,79,206	10,523	6.2	430.4
II. Revenue Expenditure	8,37,238	8,54,051	16,813	2.0	100.0
of which:					
(i) Development Expenditure	4,92,443	5,15,929	23,486	4.8	139.7
of which:					
Education, Sports, Art and Culture	1,54,781	1,61,519	6,738	4.4	40.1
Transport and Communication	20,227	22,519	2,292	11.3	13.6
Power	32,020	34,248	2,228	7.0	13.3
Relief on account of Natural Calamities	5,540	10,378	4,838	87.3	28.8
Rural Development	43,147	29,640	-13,507	-31.3	-80.3
(ii) Non-Development Expenditure	3,21,907	3,16,504	-5,403	-1.7	-32.1
of which:					
Administrative Services	74,389	71,249	-3,140	-4.2	-18.7
Pension	87,220	87,271	51	0.1	0.3
Interest Payments	1,16,427	1,15,904	-524	-0.4	-3.1
III. Capital Receipts	2,25,014	2,37,355	12,341	5.5	100.0
of which:					
Non-Debt Capital Receipts	2,216	361	-1,855	-83.7	-15.0
IV. Capital Expenditure	2,18,540	2,26,580	8,041	3.7	100.0
of which:					
Capital Outlay	1,60,247	1,60,407	160	0.1	2.0
of which:					
Capital Outlay on Urban Development	2,502	2,833	331	13.2	4.1
Capital Outlay on Irrigation and Flood Control	45,905	47,346	1,440	3.1	17.9
Capital Outlay on Energy	15,478	17,713	2,236	14.4	27.8
Capital Outlay on Transport	28,859	32,062	3,203	11.1	39.8
Capital Outlay on Energy	16,690	18,728	2,038	12.2	25.4
<i>Memo Item:</i>					
Revenue Deficit	32,295	46,663	14,368	44.5	
Gross Fiscal Deficit	1,99,510	2,16,101	16,591	8.3	
Primary Deficit	83,083	1,00,197	17,115	20.6	

BE: Budget Estimates. RE: Revised Estimates. * : Denotes percentage share in relevant total.

Note: See Notes to Table III.2.

Source: Budget Documents of the State Governments.

4.8 The increase in revenue expenditures of States in 2009-10 (RE) over 2009-10 (BE) was attributable entirely to an increase in development expenditure pertaining to education, sports and art & culture; relief on account of natural

calamities; power; irrigation and transport & communications. The States were able to contain their non-development expenditure mainly in respect of committed expenditure (by ₹3,613 crore) in 2009-10 (RE) over the budget estimates. As per

2009-10 (RE), expenditures on administrative services and interest payments were lower than their respective budget estimates. However, expenditure on administrative services was higher in 2009-10 (RE) over 2008-09 (Accounts), reflecting the impact of the increase in wages and salaries on account of the implementation of the Sixth CPC/SPCs during the year.

4.9 In view of the overall macroeconomic slowdown, the Central Government had allowed States to increase the limit of fiscal deficit to 4.0 per cent of GSDP during 2009-10. Thus, the States were allowed to raise additional market borrowings to the extent of 0.5 per cent of GSDP in 2009-10. This additional fiscal space was to be utilised for undertaking capital investments. While capital outlay and net lending of State governments remained close to their budgeted levels, the increase in GFD-GDP ratio from 3.0 per cent in 2009-10 (BE) to 3.3 per cent in 2009-10 (RE) was mainly due to an increase in revenue deficit over the budget estimate.

4. Budget Estimates: 2010-11

4.10 The deterioration in State finances during 2008-09 and 2009-10 resulting from counter-cyclical fiscal stimulus measures, a cyclical slowdown in growth of tax revenues mirroring the economic scenario (particularly in 2008-09) and the implementation of the Sixth CPC/SPCs led to a considerable departure from the targets envisaged under the FRLs of States during these two years. However, given the robust growth outlook for 2010-11, the States' fiscal position is expected to improve. The commitment of the States towards reverting to the fiscal consolidation path is evident from the budget estimates of key fiscal indicators for 2010-11.

Key Deficit Indicators

4.11 The consolidated revenue account of the State governments is budgeted to improve, with the revenue deficit placed lower at 0.3 per cent of GDP in 2010-11 (BE) as against 0.7 per cent in 2009-10 (RE). The improvement in the revenue account

during 2010-11 (BE) reflects growth in revenue receipts, outstripping that in revenue expenditure (Table IV.4). Revenue receipts are budgeted to show an increase mainly on account of higher growth in own tax revenues and States' share in Central taxes in 2010-11 (BE).

4.12 The decline in the revenue deficit-GDP ratio in 2010-11 (BE) along with lower capital outlay as a ratio to GDP is expected to contain the GFD at 2.5 per cent of GDP in 2010-11 (BE) compared with 3.3 per cent in 2009-10 (RE).

4.13 With the revenue deficit being budgeted to decline, a notable positive feature emerging from State finances is that capital outlay would account for a higher proportion of GFD in 2010-11 (BE) compared with 2009-10 (RE). It may be noted that from 2006-07 to 2008-09, States' capital outlay was higher than GFD, indicating that not only entire borrowings but a portion of revenue receipts was also spent on capital outlays. If most States are able to achieve a revenue balance or surplus by 2011-12 as envisaged by the Thirteenth FC, it would again restore the capital outlay-GFD ratio to 100 per cent or above and thereby help enhance the long-term growth potential of States.

Revenue Receipts

4.14 States appear to be reasonably optimistic regarding growth prospects, as evident from the higher budget estimates of both OTR and tax devolution from the Centre during 2010-11. While the economic slowdown had moderated States' OTR in 2008-09 and 2009-10 (RE), its impact on statutory transfer of tax revenues from the Centre to the States was more perceptible. In 2010-11 (BE), States' OTR and share in Central taxes are budgeted to increase significantly as compared with 2009-10 (RE). The increase in States' share in Central taxes is in line with the expected buoyancy in gross tax revenues of the Centre. In contrast, growth in the consolidated non-tax revenue receipts of States is expected to decelerate during 2010-11 (BE) with the lower growth budgeted for grants from the Centre to

Table IV.4: Variation in Major Items - 2010-11 (BE) over 2009-10 (RE)

(Amount in ₹ crore)

Item	2009-10 (RE)	2010-11 (BE)	Variation		Share in Variation* (Per cent)
			Amount	Per cent	
1	2	3	4	5	6
I. Revenue Receipts (i+ii)	8,07,388	9,13,038	1,05,650	13.1	100.0
(i) Tax Revenue (a+b)	5,31,004	6,27,147	96,143	18.1	91.0
(a) Own Tax Revenue	3,65,527	4,26,682	61,154	16.7	57.9
of which: Sales Tax	2,25,227	2,64,848	39,621	17.6	37.5
(b) Share in Central Taxes	1,65,477	2,00,466	34,989	21.1	33.1
(ii) Non-Tax Revenue	2,76,384	2,85,891	9,506	3.4	9.0
(a) States' Own Non-Tax Revenue	97,178	1,02,609	5,431	5.6	5.1
(b) Grants from Centre	1,79,206	1,83,282	4,075	2.3	3.9
II. Revenue Expenditure	8,54,051	9,37,408	83,357	9.8	100.0
of which:					
(i) Development Expenditure	5,15,929	5,59,713	43,785	8.5	52.5
of which:					
Education, Sports, Art and Culture	1,61,519	1,84,751	23,232	14.4	27.9
Transport and Communication	22,519	20,816	-1,702	-7.6	-2.0
Power	34,248	33,305	-942	-2.8	-1.1
Relief on account of Natural Calamities	10,378	5,323	-5,055	-48.7	-6.1
Rural Development	29,640	33,499	3,860	13.0	4.6
(ii) Non-Development Expenditure	3,16,504	3,51,476	34,972	11.0	42.0
of which:					
Administrative Services	71,249	83,187	11,938	16.8	14.3
Pension	87,271	95,018	7,747	8.9	9.3
Interest Payments	1,15,904	1,28,656	12,752	11.0	15.3
III. Capital Receipts	2,37,355	2,42,860	5,505	2.3	100.0
of which:					
Non-Debt Capital Receipts	361	3,155	2,794	774.3	50.8
IV. Capital Expenditure	2,26,580	2,37,176	10,596	4.7	100.0
of which:					
Capital Outlay	1,60,407	1,66,703	6,296	3.9	59.4
of which:					
Capital Outlay on Irrigation and Flood Control	47,346	49,265	1,919	4.1	18.1
Capital Outlay on Energy	17,713	14,531	-3,182	-18.0	-30.0
Capital Outlay on Transport	32,062	32,419	357	1.1	3.4
<i>Memo Item:</i>					
Revenue Deficit	46,663	24,370	-22,293	-47.8	
Gross Fiscal Deficit	2,16,101	1,98,539	-17,562	-8.1	
Primary Deficit	1,00,197	69,883	-30,314	-30.3	

BE: Budget Estimates. RE: Revised Estimates. * : Denotes percentage share in relevant total.

Note: See Notes to Table IV.2.

Source: Budget Documents of the State Governments.

the States and States' ONTR as compared with 2009-10 (RE) (Table IV.5 and Appendix Table 3).

4.15 Revenue receipts as a ratio to GDP (RR-GDP) are budgeted to decline from 12.3 per cent in 2009-10 (RE) to 11.6 per cent in 2010-11(BE). Even though higher tax buoyancy is

anticipated at the Central level and a rise in the share of States in the net proceeds of shareable central taxes has been recommended by the Thirteenth FC, transfer through tax devolution from the Centre to States as a ratio to GDP in 2010-11 is expected to remain stable at the previous year's level. With declining grants and stable non tax

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revenue (as ratio to GDP), the overall current transfers to States are budgeted to decline by 0.4 percentage points of GDP in 2010-11 (BE). On the States' own revenue collection front, the ratio of their OTR to GDP is budgeted to decline from 5.6 per cent in 2009-10 (RE) to 5.4 per cent in 2010-11 (BE) (Table IV.5 and Appendix Table 3). Nevertheless, States expect higher collections from all major taxes, viz., VAT, stamp duty and registration fees, State excise duty and property tax. States' ONTR-GDP ratio is budgeted to remain marginally lower in 2010-11, mainly due to a decline in interest receipts and non-tax revenue from the power sector of State governments (Chart IV.1). As noted by the Thirteenth FC, the current level of recovery on loans advanced by the States is extremely poor.

4.16 Cost recovery on account of public services has been a critical issue for State finances. In

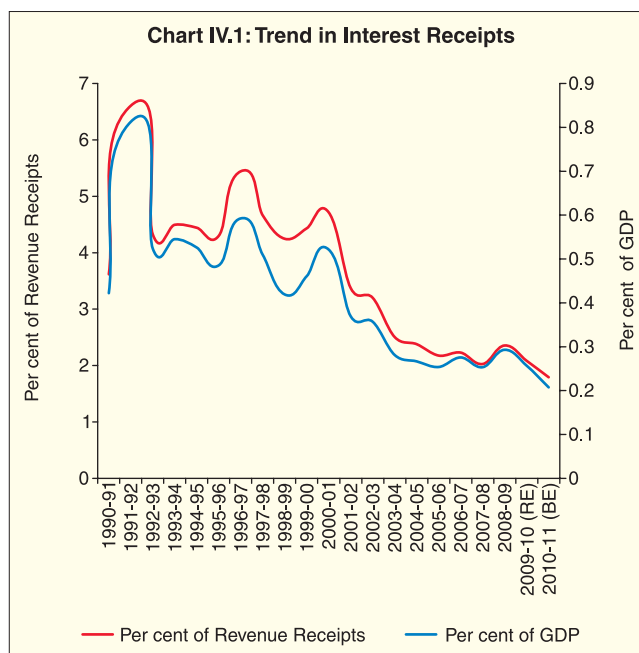


Table IV.5: Aggregate Receipts of State Governments

(Amount in ₹ crore)

Item	1990-95	1995-00	2000-05	2005-06	2006-07	2007-08	2008-09	2009-10 (RE)	2010-11 (BE)	Variation (Per cent)	
	(Average)									Col.9/8	Col.10/9
1		2	3	4	5	6	7	8	9	10	11
Aggregate Receipts (1+2)	1,23,415 (16.0)	2,31,618 (14.8)	4,40,076 (17.1)	5,95,627 (16.1)	6,73,605 (15.7)	7,65,735 (15.4)	8,91,292 (16.0)	10,44,743 (15.9)	11,55,898 (14.7)	17.2	10.6
1. Revenue Receipts (a+b)	92,679 (12.0)	1,65,416 (10.7)	2,85,662 (11.1)	4,31,020 (11.7)	5,30,556 (12.4)	6,23,748 (12.5)	6,94,657 (12.4)	8,07,388 (12.3)	9,13,038 (11.6)	16.2	13.1
a. States' Own Revenue (i+ii)	55,546 (7.2)	1,03,542 (6.7)	1,78,171 (6.9)	2,60,246 (7.0)	3,15,812 (7.4)	3,63,723 (7.3)	4,03,682 (7.2)	4,62,705 (7.1)	5,29,291 (6.7)	14.6	14.4
i. States' Own Tax	41,158 (5.3)	78,733 (5.1)	1,41,933 (5.5)	2,12,307 (5.7)	2,52,548 (5.9)	2,86,546 (5.7)	3,21,930 (5.8)	3,65,527 (5.6)	4,26,682 (5.4)	13.5	16.7
ii. States' Own Non-Tax	14,388 (1.8)	24,809 (1.6)	36,238 (1.4)	47,939 (1.3)	63,263 (1.5)	77,178 (1.5)	81,751 (1.5)	97,178 (1.5)	1,02,609 (1.3)	18.9	5.6
b. Central Transfers (i+ii)	37,133 (4.8)	61,874 (4.0)	1,07,491 (4.2)	1,70,774 (4.6)	2,14,744 (5.0)	2,60,024 (5.3)	2,90,976 (5.2)	3,44,683 (5.3)	3,83,747 (4.9)	18.5	11.3
i. Shareable Taxes	19,790 (2.6)	37,607 (2.4)	61,047 (2.4)	94,024 (2.5)	1,20,293 (2.8)	1,51,402 (3.0)	1,61,052 (2.9)	1,65,477 (2.5)	2,00,466 (2.5)	2.7	21.1
ii. Grants-in Aid	17,343 (2.3)	24,267 (1.6)	46,444 (1.8)	76,750 (2.1)	94,451 (2.2)	1,08,622 (2.2)	1,29,923 (2.3)	1,79,206 (2.7)	1,83,282 (2.3)	37.9	2.3
2. Capital Receipts (a+b)	30,737 (4.0)	66,202 (4.1)	1,54,415 (5.9)	1,64,607 (4.5)	1,43,049 (3.3)	1,41,987 (2.8)	1,96,634 (3.5)	2,37,355 (3.6)	2,42,860 (3.1)	20.7	2.3
a. Loans from Centre@	14,632 (1.9)	26,440 (1.7)	24,337 (1.0)	8,097 (0.2)	5,717 (0.1)	7,252 (0.1)	7,005 (0.1)	12,783 (0.2)	15,445 (0.2)	82.5	20.8
b. Other Capital Receipts	16,104 (2.1)	39,762 (2.4)	1,30,078 (5.0)	1,56,510 (4.2)	1,37,331 (3.2)	1,34,736 (2.7)	1,89,629 (3.4)	2,24,571 (3.4)	2,27,414 (2.9)	18.4	1.3

RE: Revised Estimates.

BE: Budget Estimates.

@ With the change in the system of accounting with effect from 1999-2000, States' share in small savings which was included earlier under loans from Centre is included under internal debt and shown as special securities issued to National Small Savings Fund (NSSF) of the Central Government. The data for the years prior to 1999-2000 as reported in this Table, however, exclude loans against small savings, for the purpose of comparability.

Note: 1. The 5-year averages have been provided for a more meaningful comparison across periods.

2. Figures in parentheses are percentages to GDP.

3. Capital Receipts include public accounts on a net basis. Also see Notes to Appendices.

Source: Budget Documents of the State Governments.

general, cost recovery (measured as revenue receipts as a ratio to non-Plan revenue expenditure) in social services is found to be lower than that in economic services. The cost recovery in education is expected to improve while that of health services is expected to remain stable in 2010-11 (BE) (Table IV.6). The improvement in cost recovery in the irrigation sector, which was witnessed in 2009-10, is expected to continue in 2010-11 (BE). However, the power sector, which had shown some improvement in cost recovery during 2009-10 (RE), is likely to record a marginal fall in 2010-11 (BE). The Thirteenth FC estimates indicate that even the best-performing States need to increase their power tariff rates, on an average, by 7 per cent per annum to bridge the gap between cost and recovery, while the revision in tariff rates for poor-performing States is estimated at 19 per cent per annum. The poor recovery levels in the power sector are attributed to irrational power tariffs and high transmission and distribution losses.

4.17 The recovery position in respect of irrigation projects has been gradually improving, though it is not adequate to ensure the viability of irrigation

projects. In this regard, the issues relating to low water rates, poor collection efficiency, high establishment costs and lack of maintenance of irrigation projects need to be addressed. The Thirteenth FC also highlighted that receipts from the irrigation sector do not even cover the expenditure on operation and maintenance of irrigation projects. The recovery rate for irrigation is found to be abysmally low in the case of special category States. To address this issue, the Thirteenth FC has recommended the provision of water sector grants in addition to maintenance expenditure, subject to stepping up of the recovery rate as prescribed.

4.18 In terms of the Thirteenth FC's recommendations, all States need to draw up a roadmap for closure of non-working State-level public enterprises (SLPEs) by March 2011. It is suggested that divestment and privatisation of SLPEs should be considered and actively pursued by the States. The lack of operational efficiency and commercial viability of SLPEs has been a major drag on State finances (Box IV.1).

Table IV.6: Cost Recovery of Select Services

(Ratio of Non-Tax Revenue to Non-Plan Revenue Expenditure)

(Per cent)

Item	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10 (RE)	2010-11 (BE)
1	2	3	4	5	6	7	8	9	10	11	12
A. Social Services											
<i>of which:</i>											
(a) Education *	1.2	1.3	1.6	1.8	2.1	2.8	2.6	2.8	2.7	3.0	3.6
(b) Health **	4.6	6.2	5.4	4.7	6.2	4.7	5.1	4.7	6.8	4.6	4.6
B. Economic Services											
<i>of which:</i>											
(a) Irrigation #	8.1	7.5	8.4	15.3	16.4	14.5	15.0	15.5	15.3	17.7	20.2
(b) Power	6.5	6.5	9.7	2.8	11.7	12.3	16.7	16.5	15.6	22.6	20.4
(c) Roads @	16.3	19.6	15.6	21.5	14.6	11.6	7.6	6.5	5.8	5.8	7.8

RE: Revised Estimates.

BE: Budget Estimates.

* : Also includes expenditure on sports, art and culture. ** : Includes expenditure on medical and public health and family welfare.

: Relates to irrigation and flood control for non-plan revenue expenditure while it pertains to major, medium and minor irrigation for non-tax revenue.

@ : Relates to roads and bridges for non-plan revenue expenditure while it pertains to road transport for non-tax revenue.

Note: Accounting in respect of power sector has not been uniform across the States which has, at times, resulted in adjustment across years. Hence, the ratios may show fluctuations. Moreover, States have had one-time non-tax receipts under power, such as ₹2,749 crore grants received by Madhya Pradesh SEB as per the Ahluwalia Committee recommendation during 2003-04 that was returned to the Government of Madhya Pradesh in 2004-05, have been excluded. Further, receipts from Rural Electrification Corporation (REC) that are not in the nature of non-tax such as ₹240 crore in 2004-05, in the case of Uttar Pradesh and ₹134 crore in 2004-05 for Uttarakhand, have been excluded.

Source: Compiled from the Budget Documents of the State Governments.

Box IV.1: State Level Public Enterprises and State Finances

State-level public enterprises (SLPEs) have been an important segment of the Indian public sector system. In the past, SLPEs have been a potent tool for State governments to implement public policy. SLPEs are engaged in diverse activities such as industrial development, financial promotion, trading, marketing, contract and construction services, tourism and production of consumer and engineering goods, agro, minerals and metals. Many SLPEs were set up to provide necessary support to growth and development processes in the States. Based on data available for 25 States and one UT for 2008-09, the total turnover of 1,212 SLPEs (working and non-working) was ₹3.65 lakh crore, representing about 6.5 per cent of the GDP. As on March 2007, total employment in SLPEs stood at 18.7 lakh.

As at end-March 2009, the total investment in SLPEs was estimated at ₹4,39,511 crore. The power sector accounts for a major portion of total investment in SLPEs. The massive investment in the SLPEs in the form of equity capital and loans raises legitimate expectations of significant contribution by these enterprises towards States' exchequers. On the contrary, they have proved to be a drag on the finances of State governments.

On an aggregate basis, SLPEs of only nine States earned profits during 2008-09, while, in cumulative terms, only six States showed accumulated profits as at end-March 2009. The total losses incurred by all SLPEs during 2008-09 amounted to ₹9,453.2 crore. On a cumulative basis, SLPEs have accumulated losses to the extent of ₹68,771 crore as at end-March 2009. Since the SLPEs operating in most States are incurring losses, they depend on budgetary support from State governments to sustain their operations. Budgetary support to SLPEs is extended in the form of equity, loans and subsidies (Charts A and B). Despite such support, which has shown an uptrend over the years, there are no signs of any visible improvement in the performance of SLPEs. The average return on capital employed continues to be low in most States.

Based on the data provided in the CAG Audit Reports of 25 States and one UT, the total budgetary outgo (largely by State governments) towards equity, loans and subsidies/grants is estimated to be around ₹70,193.6 crore during 2008-09. Around 58.2 per cent of total budgetary outgo to SLPEs was in the form of subsidies, while equity and loans accounted for 31.3 per cent and 10.5 per cent, respectively. However, the return to State governments on investments in SLPEs has been negligible. Most States do not have a dividend policy for the SLPEs. Only a few States, viz., Punjab, Haryana, Himachal Pradesh, Uttar Pradesh,

Kerala and Madhya Pradesh have formulated a dividend policy. It is observed that only a few of the profit-making SLPEs have distributed dividends. For instance, of 894 working SLPEs, 440 SLPEs recorded profits in 2008-09, but only 73 SLPEs distributed a dividend that amounted to ₹572 crore. In other words, the dividend distribution policy, even in States where it exists, is not strictly followed by SLPEs. Thus, on average, dividends amounted to 0.5 per cent of total equity of all SLPEs (both profit and non-profit making) in 2008-09. The return is abysmally low and nowhere near the desired level of 5 per cent return on equity suggested by the Twelfth FC.

In addition to direct support, many State governments provide guarantees and waivers to SLPEs. During 2008-09, the total guarantees provided by State governments in respect of SLPEs were ₹63,707 crore, while the total guarantees committed by State governments as on March 2009 stood at ₹1,04,608 crore. Although States charge a fee in exchange for providing guarantees for borrowings by SLPEs, in some cases these have remained unpaid over the years. In 2008-09, the total amount waived by State governments by writing off interest and loans of SLPEs was ₹651 crore. All these forms of support to SLPEs have significant implications for State finances. The States with high level of subsidies to SLPEs have been Andhra Pradesh, Tamil Nadu, Gujarat, Karnataka, Maharashtra, Haryana and Punjab. The losses of SLPEs are mainly attributed to deficiencies in financial management, planning, implementation of projects, regular operations and monitoring.

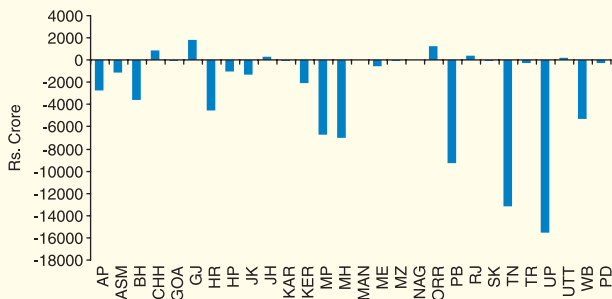
As regards restructuring of SLPEs, the Thirteenth FC recommends that there is a need to ensure that all working SLPEs, except those in the welfare and utility sectors, become financially viable. Loss-making PSUs which function in non-core areas could be considered for closure and all State governments, in consultation with the Accountant General, should draw up a roadmap by March 2011 to close these SLPEs. Another important concern is the finalisation of SLPEs' accounts, their financial accountability and fiscal transparency. Given the contingent liabilities of the State governments for these SLPEs, any future switchover to accrual accounting would require that the problem is tackled upfront.

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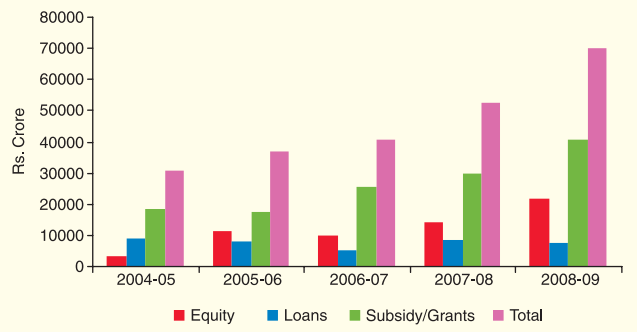
Government of India (2009), Report of the Thirteenth Finance Commission, December, Volume I.

Chart A: State-wise Accumulated Profits (+)/Losses (-) of SLPEs (As at end March 2009)



Source: Compiled from State Audit Reports, various issues.

Chart B: Total Budgetary Outgo for SLPEs

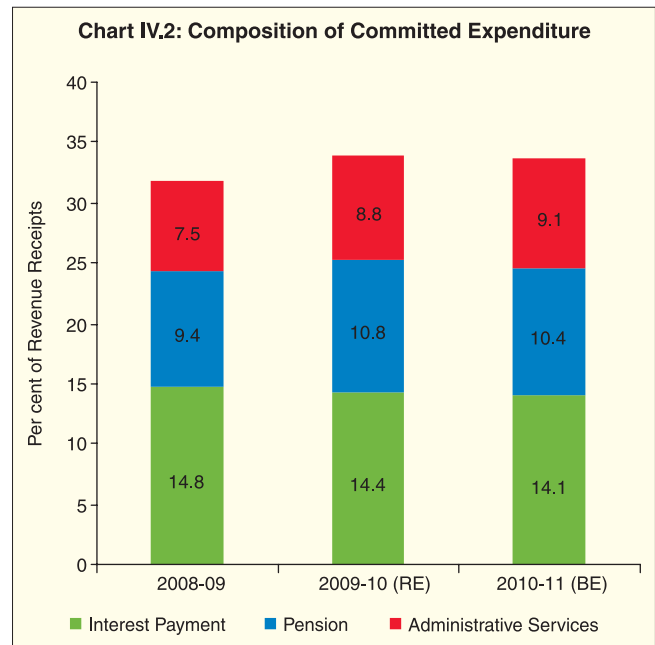


Revenue Expenditure

4.19 Growth in the consolidated revenue expenditure of State governments is budgeted to decelerate significantly in 2010-11 (BE) as compared with 2009-10 (RE) mainly due to lower growth expected in development revenue expenditure (both social and economic services). All major categories of social services expenditure, viz., education, sports, art & culture, medical and public health, family welfare, social security & welfare, welfare of SC/ST & other backward classes and urban development, are expected to show lower growth in 2010-11 (BE). In economic services, the States' expenditure on food storage & warehousing, co-operation, special area programmes, power and transport & communications sectors is budgeted to decline (in absolute terms) in 2010-11. In contrast, growth in revenue expenditure on rural development is placed marginally higher than in the previous year. Non-development revenue expenditure, contributing 37.5 per cent of total revenue expenditure, is budgeted to show a lower growth in 2010-11 mainly on account of lower interest outgo on loans from the Centre and only a modest rise in other major components of committed expenditure, viz., pensions, administrative services. Accordingly, committed expenditure as a ratio to revenue receipts is expected to decline marginally to 33.6 per cent in 2010-11 (BE) (Chart IV.2 and Appendix Table 4).

Capital Receipts

4.20 At a consolidated level, States have budgeted a lower growth in capital receipts for 2010-11 (BE) as compared with 2009-10 (RE), mainly on account of lower recovery of loans and advances and special securities issued to the National Small Savings Fund (NSSF). States expect lower recovery of loans and advances in 2010-11 (BE) as compared with 2009-10 (RE) while loans from the Centre are budgeted to increase during the same period. Similarly, States have budgeted a moderate increase of 5.8 per cent in market



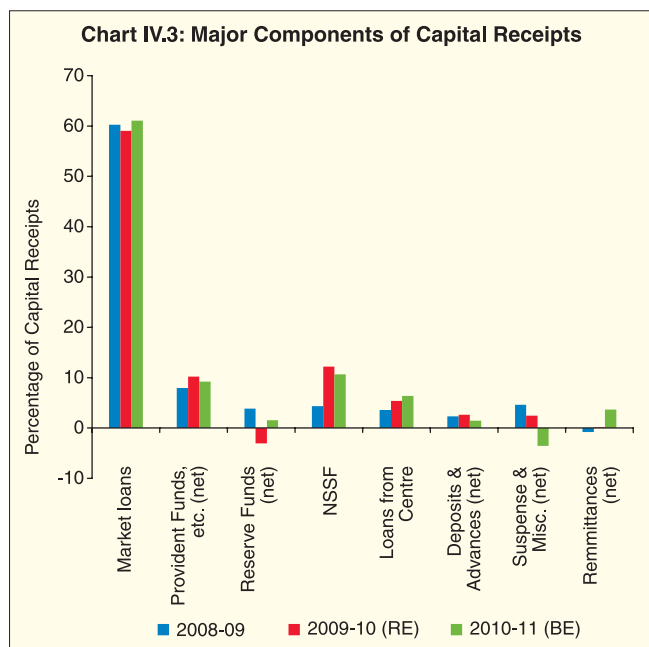
borrowings (gross) to be raised in 2010-11 [an increase of 18.3 per cent in 2009-10 (RE) over 2008-09]. In 2009-10 (RE), small savings and provident fund collections (net) had increased significantly by 55.3 per cent in 2009-10, partly reflecting the impact of arrears received by State government employees. However, only a moderate decline of 7.7 per cent is expected in small savings and provident funds (net) in 2010-11 (BE) (Appendix Table 5).

4.21 As regards the composition of capital receipts, the States' increasing dependence on market borrowings is evident in 2010-11 as well. While loans from the Centre (gross) are budgeted to account for 6.4 per cent in 2010-11 as against 5.4 per cent in 2009-10 (RE), the share of NSSF in capital receipts is budgeted to decline marginally in 2010-11 (BE) (Table IV.5 and Chart IV.3).

Capital Expenditure

4.22 While announcing their budgets, many State governments had proposed to undertake higher capital expenditure in 2009-10. In 2010-11 (BE), the level of capital expenditure is expected to record only a modest growth as compared with

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2009-10 (RE). While States have budgeted lower growth in capital outlay for development activities (1.6 per cent as against 12.0 per cent in

2009-10), the same for non-development activities is expected to be much higher at 58.0 per cent as against 25.5 per cent in 2009-10 (RE), although it accounts for merely 6.3 per cent in capital outlay. Similarly, loans and advances by the State governments are budgeted to decline by 14.5 per cent in 2010-11. In short, lower resource availability for development activities, as evident from the pattern of capital expenditure in 2010-11 (BE), raises concerns about the quality of fiscal adjustment being undertaken by the States (Table IV.7 and Appendix Table 6).

Devolution and Transfer of Resources from the Centre

4.23 A trend analysis shows that the composition of transfers from the Centre to States largely depends on the macroeconomic situation in the Indian economy. Based on the cyclical behaviour of tax devolutions and grants-in-aid, it is found that the former moves positively with GDP while the

Table IV.7: Expenditure Pattern of State Governments

(Amount in ₹ crore)

Item	1990-95	1995-00	2000-05	2005-06	2006-07	2007-08	2008-09	2009-10 (RE)	2010-11 (BE)	Variation (Per cent)	
	(Average)									Col.9/8	Col.10/9
	2	3	4	5	6	7	8	9	10	11	
Aggregate Expenditure (1+2 = 3+4+5)	1,22,270 (15.9)	2,33,441 (14.9)	4,37,299 (17.0)	5,61,682 (15.2)	6,57,280 (15.3)	7,52,324 (15.1)	8,82,333 (15.8)	10,80,632 (16.5)	11,74,584 (14.9)	22.5	8.7
1. Revenue Expenditure of which:	98,009 (12.7)	1,93,816 (12.4)	3,40,752 (13.3)	4,38,034 (11.9)	5,05,699 (11.8)	5,80,805 (11.6)	6,81,985 (12.2)	8,54,051 (13.0)	9,37,408 (11.0)	25.2	9.8
Interest payments	13,605 (1.7)	31,421 (2.0)	69,685 (2.7)	84,024 (2.3)	93,180 (2.2)	99,831 (2.0)	102,955 (1.8)	1,15,904 (1.8)	1,28,656 (1.6)	12.6	11.0
2. Capital Expenditure of which:	24,261 (3.2)	39,625 (2.5)	96,547 (3.6)	1,23,648 (3.3)	1,51,582 (3.5)	1,71,520 (3.4)	2,00,347 (3.6)	2,26,580 (3.5)	2,37,176 (3.0)	13.1	4.7
Capital outlay	11,893 (1.5)	21,044 (1.4)	41,856 (1.6)	77,559 (2.1)	98,063 (2.3)	1,18,862 (2.4)	1,42,628 (2.6)	1,60,407 (2.4)	1,66,703 (2.1)	12.5	3.9
3. Development Expenditure	81,989 (10.7)	1,45,852 (9.4)	2,39,576 (9.4)	3,30,044 (8.9)	3,92,165 (9.2)	464,462 (9.3)	5,67,086 (10.2)	6,86,537 (10.5)	7,30,231 (9.3)	21.1	6.4
4. Non-Development Expenditure	33,734 (4.3)	76,035 (4.8)	1,50,715 (5.9)	1,90,021 (5.1)	211,872 (4.9)	2,33,233 (4.7)	2,54,981 (4.6)	3,23,657 (4.9)	3,62,492 (4.6)	26.9	12.0
5. Others*	6,547 (0.9)	11,554 (0.7)	47,009 (1.7)	41,617 (1.1)	53,243 (1.2)	54,630 (1.1)	60,265 (1.1)	70,437 (1.1)	81,861 (1.0)	16.9	16.2

Avg.: Average.

RE: Revised Estimates.

BE: Budget Estimates.

*: Includes repayment of loans to Centre, discharge of internal debt, grants-in-aid and contributions (compensation and assignments to local bodies).

Note: 1. The 5-year averages have been provided for a more meaningful comparison across periods.

2. Figures in brackets are percent to GDP.

3. Capital Expenditure is given exclusive of Public Accounts. Also see Notes to Appendices.

Source: Budget Documents of the State Governments.

latter is associated negatively (Chart IV.4)⁵. Such a trend was observed during 2008-09 and 2009-10 (RE) when tax devolution from the Centre was substantially lower (in terms of growth as well as a ratio to GDP) than during the upswing period, which to some extent was compensated through higher grants from the Centre. With growth recovery in 2010-11 (BE), States expect to receive higher resources through tax devolution (in absolute terms) while their dependence on grants is expected to diminish (in terms of GDP). Gross transfers from the Centre (*i.e.*, shareable taxes, grants-in-aid and loans from the Centre) are budgeted to decline from 5.5 per cent of GDP in 2009-10 (RE) to 5.1 per cent in 2010-11 (BE) mainly due to expected decline in grants as a ratio to GDP (Appendix Table 7).

Pattern of Aggregate Expenditure

4.24 Given the development needs of States, it is important to examine the trends in development as well as social sector expenditure of States. The pattern of aggregate expenditure of States in

2010-11 (BE) shows a decline in the share of development expenditure in total expenditure following a sharp decline in the share of development capital outlay particularly in the case of economic services, *viz.*, food storage and warehousing, co-operation and power projects. States' loans and advances for development purposes are also budgeted to decline in absolute terms in 2010-11 with a corresponding decline in their share in total development expenditure. A major portion of development expenditure continues to be expended through the revenue account of States (Table IV.8 and Appendix Tables 8 to 15).

4.25 A gradual rise in the share of social sector expenditure in the aggregate expenditure of States was evident in recent years, which, however, is expected to rise marginally in 2010-11 (BE) (Table IV.9). The ratio of social sector expenditure to GDP (SSE-GDP) is, however, likely to decline in 2010-11 (BE) as compared with 2009-10 (RE). Notwithstanding a decline in SSE-GDP ratio in 2010-11 (BE), education, sports, art & culture, medical and public health continue to be priority areas for State governments (Table IV.10). States,

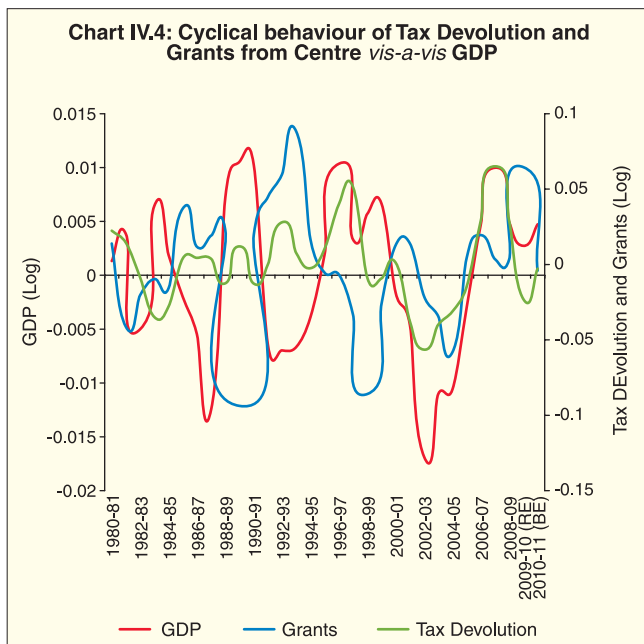


Table IV.8: Development Expenditure vis-à-vis Total Expenditure

(Amount in ₹ crore)

Year	Development Revenue Expenditure	Development Capital Outlay	Development Loans and Advances	Total Development Expenditure
1	2	3	4	5
2008-09	4,14,452 (47.0)	1,37,337 (15.6)	15,297 (1.7)	5,67,086 (64.3)
2009-10 (RE)	5,15,929 (47.7)	1,53,767 (14.2)	16,841 (1.6)	6,86,537 (63.5)
2010-11 (BE)	5,59,713 (47.7)	1,56,211 (13.3)	14,307 (1.2)	7,30,231 (62.2)

RE: Revised Estimates. BE: Budget Estimates.

Note: Figures in parentheses are percent to aggregate expenditure.

Source: Budget Documents of the State Governments.

⁵ The correlation between cyclical movement of tax devolution and real GDP is around (+)0.45, while the same between grants and real GDP is (-)0.21.

Table IV.9: Trend in Aggregate Social Sector Expenditure of State Governments

(Per cent)

Item	1990-95	1995-00	2000-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11
	(Average)							(RE)	(BE)
1	2	3	4	5	6	7	8	9	10
TE/GDP	15.9	14.9	17.0	15.2	15.3	15.1	15.8	16.5	14.9
SSE/GDP	5.8	5.5	5.5	5.1	5.2	5.3	5.9	6.4	5.8
SSE/TE	36.8	36.7	32.5	33.7	33.9	35.3	37.6	39.1	39.2

RE: Revised Estimates.

BE: Budget Estimates.

GDP: Gross Domestic Product.

TE: Total Expenditure.

SSE: Social Sector Expenditure.

Source: Budget Documents of the State Governments.

however, need to enhance efficiency in resource spending so that momentum in development activities is not hampered.

5. Assessment

Consolidated Position

4.26 The consolidated position of the State governments deteriorated in 2008-09 and 2009-10 due to the overall macroeconomic slowdown in the Indian economy as well as the revised pay structure implemented by the State governments. However, the States appear to be reverting to the fiscal consolidation path in 2010-11 as reflected in key deficit indicators. Of 28 States, 17 are expected to record revenue surplus, while eight

States have budgeted a decline in revenue deficit-GSDP ratios in 2010-11 (BE) compared with 2009-10 (RE). In line with the improvement in revenue account, 22 States have budgeted lower GFD-GSDP ratios in 2010-11 (BE), while 18 States have budgeted an absolute contraction in GFD. As 2010-11 is to be treated as a year of fiscal adjustment by States as recommended by the Thirteenth FC, nine States are already expected to contain the GFD-GSDP ratio at 3 per cent (or below) as indicated in their budget estimates for the year (Table IV.11).

4.27 Apart from an improvement in revenue account, the decline in GFD-GSDP ratios across States is mainly due to a lower capital outlay-GSDP ratio (20 States) in 2010-11 (BE). Improvement in

Table IV.10: Expenditure on Social Services (Revenue and Capital Accounts) - Composition

(Per cent to total expenditure on social services)

Item	1990-95	1995-00	2000-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11
	(Average)							(RE)	(BE)
1	2	3	4	5	6	7	8	9	10
Expenditure on Social Services (a to l)	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0
(a) Education, Sports, Art and Culture	52.2	52.4	51.4	48.2	47.0	44.7	43.3	44.2	46.1
(b) Medical and Public Health	16.0	12.6	11.7	11.6	11.4	10.9	10.2	10.4	10.5
(c) Family Welfare	0.0	2.5	2.0	1.7	1.6	1.5	1.6	1.7	1.7
(d) Water Supply and Sanitation	7.3	7.5	7.7	8.2	7.9	8.2	7.4	5.9	5.0
(e) Housing	2.9	2.9	2.9	2.3	2.7	3.8	3.8	2.9	3.0
(f) Urban Development	2.3	2.6	3.7	4.2	5.7	7.2	8.9	8.9	8.9
(g) Welfare of SCs, STs and OBCs	6.6	6.5	6.5	7.1	6.9	7.1	7.0	6.7	6.9
(h) Labour and Labour Welfare	1.4	1.3	1.0	1.0	1.3	1.0	1.0	1.0	1.1
(i) Social Security and Welfare	4.5	4.2	5.1	5.7	6.7	7.8	8.9	9.7	9.6
(j) Nutrition	1.7	2.8	2.1	2.4	2.5	2.7	2.9	3.9	3.7
(k) Expenditure on Natural Calamities	2.6	2.9	3.8	5.2	4.0	2.9	2.9	2.8	1.3
(l) Others	2.5	2.0	2.1	2.3	2.3	2.4	2.0	2.1	2.3

RE: Revised Estimates.

BE: Budget Estimates.

—: Not available.

Source: Budget Documents of the State Governments.

Table IV.11 : State-wise Correction of RD and GFD - 2010-11 (BE) over 2009-10 (RE)

State	Revenue Deficit		Gross Fiscal Deficit	
	Correction over 2009-10 (RE) (₹ crore)	Per-centage to Total	Correction over 2009-10 (RE) (₹ crore)	Per-centage to Total
1	2	3	4	5
1. Andhra Pradesh	-606	3.0	-1,299	10.4
2. Bihar	-6,383	31.7	-5,176	41.4
3. Chhattisgarh	-1,018	5.1	71	-0.6
4. Goa	-274	1.4	-73	0.6
5. Gujarat	146	-0.7	2,515	-20.1
6. Haryana	280	-1.4	456	-3.6
7. Jharkhand	-937	4.7	-1,110	8.9
8. Karnataka	38	-0.2	-1,557	12.5
9. Kerala	-452	2.2	1,846	-14.8
10. Madhya Pradesh	3,727	-18.5	1,410	-11.3
11. Maharashtra	-5,076	25.2	-6,611	52.9
12. Orissa	-528	2.6	219	-1.8
13. Punjab	636	-3.2	1,153	-9.2
14. Rajasthan	-2,895	14.4	-1,439	11.5
15. Tamil Nadu	-1,623	8.1	3,362	-26.9
16. Uttar Pradesh	1,433	-7.1	-1,127	9.0
17. West Bengal	-6,613	32.8	-5,143	41.1
Total (A)	-20,145	100.0	-12,505	100.0
1. Arunachal Pradesh	-64	3.0	-86	1.7
2. Assam	629	-29.3	-774	15.3
3. Himachal Pradesh	350	-16.3	148	-2.9
4. Jammu and Kashmir	-754	35.1	-261	5.2
5. Manipur	206	-9.6	-38	0.8
6. Meghalaya	-114	5.3	-238	4.7
7. Mizoram	-85	3.9	-344	6.8
8. Nagaland	-570	26.5	-635	12.6
9. Sikkim	117	-5.4	8	-0.2
10. Tripura	-588	27.4	-701	13.9
11. Uttarakhand	-1,276	59.4	-2,135	42.2
Total (B)	-2,148	100.0	-5,057	100.0
Grand Total (A + B)	-22,293	100	-17,562	100.0
<i>Memo item:</i>				
1. NCT Delhi	-169	-	-445	-
2. Puducherry	-155	-	208	-

RE : Revised Estimates.

BE : Budget Estimates.

Note : Negative (-) sign indicates improvement in deficit indicators.

Source : Budget Documents of the State Governments.

revenue account in 2010-11 (BE) is expected to be entirely on account of compression in RE-GDP ratio, fully compensating the budgeted decline in RR-GDP ratio. A sustained correction in the revenue account through compression in revenue expenditure (as a ratio to GDP) would not only make available more resources for capital spending but

also enhance the durability of the fiscal consolidation process. It is also important to note that the decline in GFD enabled by a decline in capital outlay (as a ratio to GSDP) can have implications for the growth prospects of State economies. Given the large development needs of States, they need to focus on (i) exploring other sources of non-tax revenues from service-providing sectors, (ii) enhancing their fiscal capacity, and (iii) implementing governance reforms for better monitoring and ensuring the productive use of resources.

Decomposition and Financing of Gross Fiscal Deficit

4.28 The consolidated revenue deficit, which re-emerged at the State level in 2009-10 (RE) after a gap of three years, contributed around one-fifth of the GFD. Since the revenue deficit is budgeted to decline in 2010-11 (BE), its share in GFD would also decline accordingly. Capital outlay would continue to be the dominant component in States' GFD in 2010-11 (BE). With the phasing out of loans from the Centre as recommended by the Twelfth FC and a decline in collections under NSSF, market borrowings have become a major source of financing the GFD in recent years. A similar trend is observed in 2010-11 (BE), as a major portion of the GFD would be met through market borrowings, followed by small savings and provident funds (Table IV.12 and Appendix Tables 16, 17 and 18).

Budgetary Variations: State Budget vis-à-vis Union Budget

4.29 The budgetary data provided by the Union budget and the State budgets have shown wide variations over the years. In general, States underestimate their share in Central taxes, while grants-in-aid and loans from the Centre are generally overestimated. A similar trend is observed in the budgets of States for 2010-11. During 2009-10 and 2010-11, States have budgeted a lower amount to be received through the NSSF than that shown in the Union budget (Table IV.13). Given the high-cost source of borrowing, States are perhaps

Table IV.12: Decomposition and Financing Pattern of Gross Fiscal Deficit - 2008-09 (Accounts) to 2010-11 (BE)

(Per cent to GFD)

Item	2008-09	2009-10 (RE)	2010-11 (BE)
1	2	3	4
Decomposition (1+2+3-4)	100.0	100.0	100.0
1. Revenue Deficit	-9.4	21.6	12.3
2. Capital Outlay	106.0	74.2	84.0
3. Net Lending	3.6	4.3	5.3
4. Non-debt Capital Receipts	0.2	0.2	1.6
Financing (1 to 11)	100.0	100.0	100.0
1. Market Borrowings	77.3	57.1	66.8
2. Loans from Centre	-0.6	2.2	3.5
3. Special Securities issued to NSSF/Small Savings	1.1	8.8	6.1
4. Loans from LIC, NABARD, NCDC, SBI and Other Banks	4.2	3.8	4.1
5. Small Savings, P.F., etc.	11.6	11.2	11.3
6. Reserve Funds	5.6	-3.3	1.9
7. Deposits and Advances	3.4	2.9	1.8
8. Suspense and Miscellaneous	6.5	2.5	-5.9
9. Remittances	-1.1	0.2	4.5
10. Others	-1.5	-2.0	-3.4
11. Overall Surplus (-) / Deficit (+)	-6.7	16.6	9.4

BE : Budget Estimates. RE : Revised Estimates.

Note : 1. See Notes to Appendix Table 17.

2. 'Others' include Compensation and Other Bonds, Loans from Other Institutions, Appropriation to Contingency Fund, Inter-State Settlement and Contingency Fund.

Source : Budget Documents of the State Governments.

showing their willingness to reduce their dependence on the NSSF by budgeting lower receipts under NSSF. However, being an

autonomous component, actual receipts under NSSF are generally found to be higher. In this connection, the Government has set up a committee (Chairperson: Shyamala Gopinath) to review the structure of the NSSF, including the deregulation of interest rates on such savings.

6. Conclusion

4.30 An analysis of State budgets at the consolidated level suggests that some improvement is expected in State finances during 2010-11. Various expansionary fiscal policy measures undertaken to address the overall macroeconomic slowdown along with the implementation of the Sixth CPC/SPCs resulted in the re-emergence of a revenue deficit in 2009-10 (RE) after a gap of three years. Even though at the consolidated level, the revenue deficit will persist for the second successive year in 2010-11(BE), it is budgeted to decline significantly. Improvement in the revenue account would mainly come through lower growth in revenue expenditure. Therefore, improvement in the revenue account along with lower growth in capital outlay would be reflected in lower GFD (absolute and as a ratio to GDP) in 2010-11 (BE). The financing pattern of the GFD shows that market borrowings would be a major source of financing, followed by small savings and provident funds. States' dependence on loans from the Centre and other financial institutions is likely to increase marginally.

Table IV.13: Budgetary Data Variation - State Budgets and Union Budget

(Amount in ₹ crore)

Item	2007-08 (BE)			2008-09 (BE)			2009-10 (BE)			2010-11 (BE)		
	State Budgets	Union Budget	Difference*	State Budgets	Union Budget	Difference*	State Budgets	Union Budget	Difference*	State Budgets	Union Budget	Difference*
1	2	3	4	5	6	7	8	9	10			
1. Shareable Taxes from Centre	1,36,184	1,42,450	-6,267 (-4.4)	1,73,147	1,78,765	-5,618 (-3.1)	1,85,720	1,64,362	21,358 (13.0)	2,00,466	2,08,997	-8,531 (-4.1)
2. Grants-in-Aid	1,17,320	99,583	17,737 (17.8)	1,43,030	1,18,901	24,129 (20.3)	1,68,683	1,39,847	28,836 (20.6)	1,83,282	1,51,962	31,320 (20.6)
3. Loans from Centre (Net)	6,485	2,984	3,501 (117.3)	6,942	1,479	5,463 (369.3)	9,291	3,093	6,199 (200.4)	6,969	3,363	3,606 (107.2)
4. NSSF (Net)	53,679	46,990	6,689 (14.2)	22,044	18,626	3,418 (18.4)	9,026	11,744	-2,718 (-23.1)	12,075	29,859	-17,784 (-59.6)

* : Negative (-)/Positive (+) sign implies underestimation/overestimation in State budgets in comparison with Union Budget.

Note: Figures in brackets are percentage variation over Union Budget.

Source: Budget Documents of the State Governments and the Union Government.

4.31 A major concern that emerges from the budget estimates of State governments is with regard to lower growth in development expenditure *vis-à-vis* non-development expenditure in both revenue and capital accounts. Given the resource requirements for development and the need to undertake fiscal

consolidation, States have to actively pursue reforms in terms of (i) efficient allocation of expenditure; (ii) exploring other avenues of non-tax revenues, such as adequate tariff policies in low cost recovery sectors; and (iii) examining the commercial viability of State public enterprises.

V

State-wise Analysis of Fiscal Performance

Finances in most States remained under stress during 2008-09 and 2009-10. In 2008-09, revenue account was impacted across 19 States largely due to the upward revision of salaries in a few States and the impact of a slowdown on own tax and non-tax collections. Poor Central tax collections also led to lower tax devolutions as a ratio of GSDP across 26 States, albeit partly compensated through higher grants from the Centre. Deterioration in revenue account was evident in higher GFD-GSDP ratios across the majority of States in 2008-09. Nonetheless, with the fiscal headroom generated in previous years, 21 States could continue to achieve revenue surplus in 2008-09. In 2009-10, many States were still in the process of implementing the revised pay structures which, along with the expansionary fiscal stimulus measures undertaken by many States, resulted in a more pronounced deterioration in the revenue account. The re-emergence of a revenue deficit after three years and higher capital outlay led to a higher GFD-GSDP ratio across States in 2009-10. A noticeable point is that two States with chronic revenue deficits, viz., Kerala and Punjab, recorded marginal improvements in revenue account in 2008-09 and 2009-10. With most States envisaging to improve their revenue accounts in 2010-11, States seem to have shown their inclination to revert to the path of fiscal consolidation suggested by the Thirteenth FC. The emerging pattern of expenditure, however, shows that as a ratio to GSDP, development expenditure, capital outlay and social sector expenditure are expected to be lower in many States, raising concerns about the quality of fiscal adjustment being undertaken at the State level.

1. Introduction

5.1 This chapter assesses the fiscal position across States, focusing on 2008-09 (Accounts) and 2009-10 (RE). A broad overview of the State-wise fiscal position emerging from their budget estimates for 2010-11 is also presented in this chapter. The analysis focuses on three aspects of state finances broadly classified as: (i) deficit indicators; (ii) revenue augmentation; and (iii) expenditure management. Most of the fiscal indicators are expressed in terms of GSDP at current prices as provided by the Central Statistics Office (CSO). GSDP data were not available for one State for 2008-09, five States for 2009-10 and six States for 2010-11; therefore, GSDP for these States have been worked out on the basis of the respective average GSDP growth rates for the previous three years. States are segregated into non-special category and special category States. Data for two Union Territories with Legislature, viz., NCT Delhi and Puducherry, are also provided in the tables as

a memo item. The detailed State-wise data on various fiscal indicators are set out in Statements 1 to 48.

5.2 Reflecting the impact of overall moderation in economic activities along with implementation of the recommendations of the Sixth Central/State(s) Pay Commission(s) (CPC/SPCs), the key fiscal indicators showed deterioration across States in 2008-09 and 2009-10. While only a few States were affected in 2008-09 (Accounts), deterioration in fiscal position became more pronounced and widespread across States in 2009-10 (RE). An analysis of the State-wise budgets for 2010-11 (BE) shows that the majority of States expect to make modest progress towards fiscal consolidation, *albeit* not specifically announced in their budget speeches.

5.3 Against this backdrop, this chapter examines (i) how States were affected during 2008-09 and 2009-10 and (ii) how States intend to restructure their finances in 2010-11 (BE).

2. Deficit Indicators of State Governments

5.4 The period from 2004-05 to 2007-08 was characterised by a significant improvement in fiscal position, measured in terms of key deficit indicators especially in the case of non-special category States. The position was, however, reversed in 2008-09 (Accounts) and 2009-10 (RE). The deterioration in key deficit indicators was more pronounced in 2009-10 (RE) when both revised pay structures and stimulus measures undertaken across States weighed upon their finances. In contrast, the impact of developments in 2008-09 and 2009-10 on special category States was relatively less, as they depended more on receipt of grants from the Centre.

Non-Special Category States

5.5 An important aspect of the fiscal consolidation phase from 2004-05 to 2007-08 related to institutional reform initiatives undertaken by non-special category States, which account for around 90 per cent of the total expenditure of all States. Suggesting the restructuring of public finances at the State level, the Twelfth FC had recommended that the States achieve revenue balance by 2008-09 and reduce GFD to 3 per cent of GSDP by 2009-10. Following a rule-based fiscal policy, most of the non-special category States made credible progress towards fiscal consolidation by achieving their key deficit targets well ahead of schedule. The enactment of FRLs by all non-special category States (except West Bengal)⁶ not only ensured fiscal discipline but also provided impetus to fiscal stability, sustainability and improved efficiency and transparency. However, the fiscal consolidation achieved from 2004-05 to 2007-08 could not be sustained in 2008-09 (Accounts) and 2009-10 (RE) as States had to implement the revised wages and salaries and also undertake expansionary fiscal policy measures in response to the moderate slowdown. The deterioration in State finances was found to be more widespread in 2009-10 (RE) compared with 2008-09 (Accounts) (Table V.1).

5.6 In 2008-09, the majority of non-special category States witnessed a deterioration in revenue account. Revenue surplus as a ratio to GSDP either declined or turned into deficit in the case of 13 non-special category States. Gujarat, Haryana and Rajasthan turned from revenue surplus to revenue deficit position. Among the four non-special category States which had a revenue deficit in 2007-08, Jharkhand, Punjab and Kerala recorded improvement in revenue account (in terms of GSDP), while West Bengal recorded an increase in the RD-GSDP ratio in 2008-09 (Accounts) over 2007-08 (Accounts). Nonetheless, 11 non-special category States recorded a revenue surplus in 2008-09 (Accounts) compared with 13 States in 2007-08. Among the non-special category States, seven States witnessed the adverse impact of the economic slowdown and upward pay revision as reflected both in terms of decline in revenue receipts as a ratio to GSDP (RR-GSDP) and increase in revenue expenditure as a ratio to GSDP (RE-GSDP). These States were Chhattisgarh, Gujarat, Madhya Pradesh, Maharashtra, Rajasthan, Uttarakhand and Uttar Pradesh. In the case of four non-special category States, viz., Bihar, Haryana, Karnataka and Punjab, the impact was evident only in terms of decline in RR-GSDP ratio. In contrast, the four other non-special category States, viz., Goa, Jharkhand, Tamil Nadu and West Bengal, witnessed substantive increases in the RE-GSDP ratio in 2008-09 (Accounts) over 2007-08 (Accounts). Only two States, viz., Andhra Pradesh and Kerala, were able to show improvements in terms of higher RR-GSDP as well as lower RE-GSDP ratios in 2008-09 (Accounts).

5.7 The deterioration in revenue account of States in 2008-09 was reflected mostly in higher gross fiscal deficit as a ratio of GSDP (GFD-GSDP) in the case of 15 non-special category States. Since two States, viz., Orissa and Maharashtra, also turned from gross fiscal surplus to a deficit position in 2008-09, most non-special category States were under fiscal stress during this period. On the other hand, two non-special category States, viz.,

⁶ West Bengal enacted the FRBM Act in July 2010.

Jharkhand and Kerala, were able to reduce their GFD-GSDP ratio during 2008-09, *albeit* remaining higher than 3 per cent of GSDP. This reflected a moderate improvement in their revenue accounts as well as parsimony in terms of capital outlay in 2008-09. Notwithstanding the improvement in revenue account and decline in capital outlay as a ratio to GSDP, Andhra Pradesh recorded a higher GFD-GSDP ratio in 2008-09 mainly due to a significant decline in non-debt capital receipts. There were 11 States with GFD-GSDP ratios of above 3.0 per cent in 2008-09. The increase in the GFD-GSDP ratio in 2008-09 was evident in the higher primary deficit as a ratio to GSDP (PD-GSDP) in 15 non-special category States in 2008-09 (Accounts) compared with 9 States in 2007-08. The State-wise position in respect of primary revenue balance (PRB) shows that all the non-special category States, except West Bengal, continued to record primary revenue surplus (PRS). However, the coexistence of primary revenue surplus and RD in five States, *viz.*, Gujarat, Haryana, Kerala, Punjab and Rajasthan, implied that revenue deficit in these States was largely driven by higher interest payments in 2008-09. In contrast, West Bengal, having a revenue deficit as well as a primary revenue deficit, indicated that the State could not contain its non-interest revenue expenditure and net borrowing has been used to finance current non-interest expenditure, with no potential scope for generating debt-financing income.

5.8 As stated earlier, the impact of the economic slowdown and upward revision of wages and salaries of State employees was more perceptible in 2009-10 (RE). The number of non-special category States with revenue deficits increased from six in 2008-09 (Accounts) to 11 in 2009-10 (RE). In fact, deterioration in the revenue account over 2008-09 was observed in 12 non-special category States, while 5 non-special category States either recorded higher revenue surpluses (as a ratio to GSDP) or lower RD-GSDP ratios. Deterioration in the revenue account in 2009-10 (RE) was more pronounced in Bihar, Chhattisgarh, Goa, Gujarat, Maharashtra, Orissa, Tamil Nadu, Rajasthan and West Bengal. Own revenue collections (own tax and non-tax revenue)

as a ratio to GSDP in some of these States were lower in 2009-10 (RE). Similarly, tax devolution from the Centre (as a ratio to GSDP) was lower in all non-special category States (except Punjab), *albeit* largely compensated by the higher grants-in-aid from the Centre (GR-GSDP) during 2009-10 (RE). The impact of deterioration in revenue account was discernible in higher GFD-GSDP ratios across non-special category States (except Jharkhand, Kerala, Punjab and Uttar Pradesh). As regards primary deficit, all non-special category States (except Jharkhand, Kerala and Punjab) recorded higher PD-GSDP ratios in 2009-10 (RE). Among the non-special category States, Haryana joined West Bengal in having a primary revenue deficit along with a revenue deficit, indicating the predominance of non-interest revenue expenditure.

5.9 In 2010-11 (BE), 13 non-special category States have budgeted improvements in revenue account in terms of a lower RD-GSDP ratio or a higher revenue surplus-GSDP ratio. Two States, *viz.*, Chhattisgarh and Goa, are expected to shift from a revenue deficit to a revenue surplus position. States that are budgeting significant improvement in revenue account (*i.e.*, by more than 1.0 percentage point of GSDP) in 2010-11 (BE) include Bihar, Goa, Chhattisgarh, Rajasthan and West Bengal. Nonetheless, nine States would continue to have a revenue deficit in 2010-11 (BE). Among non-special category States, the RD-GSDP ratio during 2010-11 (BE) would remain the highest in West Bengal, followed by Punjab. The budgeted key deficit indicators across States seem to bode well as per the revised roadmap outlined by the Thirteenth FC (Box V.1).

5.10 Some beginning towards fiscal consolidation in terms of reduction in GFD-GSDP ratio is expected across States in 2010-11 (BE). Of 17 non-special category States, 11 States have proposed to reduce their GFD-GSDP ratios in 2010-11 (BE). However, the source of correction in GFD-GSDP ratio does not appear to be uniform across States. For instance, five States, *viz.*, Andhra Pradesh, Haryana, Jharkhand, Maharashtra and Orissa, propose to bring down their GFD-GSDP ratio

Box V.1: Fiscal Consolidation: Revised Roadmap for States

The post-FRBM period since 2004-05 was marked by significant improvements in States' finances in terms of key deficit indicators reflected in reduced debt-GSDP ratios, which was attributable to various institutional reforms undertaken by State governments. In fact, most States had achieved their FRBM targets in 2007-08, well before the stipulated period. However, with a moderation in economic growth and the implementation of the revised pay structure across States, State finances suffered a setback in 2008-09 and 2009-10. Keeping in view the deterioration in overall fiscal performance at the Central and State levels, the Thirteenth FC was assigned the additional task of reviewing the roadmap for fiscal adjustment and suggesting a revised roadmap that would sustain the gains of fiscal consolidation through 2010-15. Accordingly, a revised roadmap of fiscal correction for both the Centre and the States was recommended by the Thirteenth FC. Outlining the revised fiscal roadmap for States in the medium term, the Thirteenth FC has adopted a segmented approach based on the past fiscal performance of States (till 2007-08) and accordingly prescribed different timelines for different groups of States. The year 2010-11 is expected to be a year of adjustment, with States reverting to a fiscal correction path by 2011-12. Under the revised roadmap, it is stipulated that:

- i) The non-special category States that incurred zero revenue deficit or achieved revenue surplus in 2007-08 should eliminate their revenue deficit by 2011-12 and maintain a revenue balance or attain a surplus thereafter. Other States should eliminate the revenue deficit by 2014-15.
- ii) The non-special category States with a zero revenue deficit or a revenue surplus in 2007-08 should also achieve a fiscal deficit of 3 per cent of GSDP by 2011-12 and maintain it thereafter. Other non-special category States need to achieve 3 per cent fiscal deficit by 2013-14.
- iii) All special category States with base fiscal deficit of less than 3 per cent of GSDP in 2007-08 could incur a fiscal deficit of 3 per cent in 2011-12 and maintain it thereafter. Manipur, Nagaland, Sikkim and Uttarakhand should reduce their fiscal deficit to 3 per cent of GSDP by 2013-14.

through improvements in revenue account as well as lower capital outlay as a ratio to GSDP (CO-GSDP). While four States, *viz.*, Bihar, Goa, Rajasthan and West Bengal, would achieve budgeted correction only through revenue account, Karnataka would achieve it largely through an increase in non-debt capital receipts and lower CO-GSDP ratio. Uttar Pradesh has envisaged a decline in the GFD-GSDP ratio through a decline in the CO-GSDP ratio in 2010-11 (BE). Reflecting the lower GFD-GSDP ratio in 2010-11 (BE), the PD-GSDP ratio is budgeted to be lower in 12 non-special category States. The primary revenue deficit is expected to persist in two non-special category States, *i.e.*, Haryana and West Bengal.

- iv) Jammu and Kashmir and Mizoram should limit their fiscal deficit to 3 per cent of GSDP by 2014-15. States should amend/enact the FRBM Acts to build in the fiscal reform path envisaged by the Commission. State-specific grants recommended for a State should be released upon compliance.

Accordingly, all non-special category States, except four States, would need to achieve a revenue balance by 2011-12. While four States (Jharkhand, Kerala, Punjab and West Bengal) with a revenue deficit in 2007-08 have to achieve revenue balance by 2014-15, they need to contain their GFD-GSDP ratio to 3 per cent by 2013-14. Of the 11 special category States, different fiscal adjustment paths have been suggested for six States, *viz.*, Jammu and Kashmir, Manipur, Mizoram, Nagaland, Sikkim and Uttarakhand. Comparing the roadmap of the Thirteenth FC *vis-à-vis* the Twelfth FC, Chakraborty (2010) argues that the roadmap suggested by the former is not fundamentally different from what was proposed by the latter as far as the level of fiscal deficit is concerned; the only difference is in respect of fiscal adjustment paths recommended for States with relatively high fiscal imbalances, with mandated deficit reduction targets for every year to arrive at a fiscal deficit of 3 per cent of GSDP by the end of 2014-15. Even though the States have shown some commitment towards fiscal correction as reflected in the budgeted key fiscal indicators of 2010-11 (BE), its sustenance would largely depend on how macroeconomic conditions evolve in the medium term. However, the States may define their new targets taking into account the revised roadmap outlined by the Thirteenth FC.

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Special Category States

5.11 Special category States account for nearly one-tenth of the total size, measured in terms of aggregate expenditure, of all State governments. The typical features of a special category State, *i.e.*, hilly terrain, sparsely populated habitation and high transport costs, *etc.* lead to high cost of delivering public services. With the relatively lower level of economic activity in most special category States, their tax base is limited *vis-à-vis* non-special category States. These States, to a large extent, depend on transfers from the Centre (comprising grants and tax devolutions) for their resource needs. The fiscal correction observed in special category

State-wise Analysis of Fiscal Performance

Table V.1: Deficit Indicators of State Governments

(Per cent)

State	2005-08 (Avg.)*				2008-09				2009-10 (RE)				2010-11 (BE)			
	RD/ GSDP	GFD/ GSDP	PD/ GSDP	PRB/ GSDP	RD/ GSDP	GFD/ GSDP	PD/ GSDP	PRB/ GSDP	RD/ GSDP	GFD/ GSDP	PD/ GSDP	PRB/ GSDP	RD/ GSDP	GFD/ GSDP	PD/ GSDP	PRB/ GSDP
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
I. Non-Special Category																
1. Andhra Pradesh	-0.3	2.7	0.1	-3.0	-0.3	3.3	1.2	-2.4	-0.7	3.5	1.3	-2.9	-0.8	3.0	0.6	-3.1
2. Bihar	-2.2	3.1	-0.7	-6.0	-3.1	1.8	-0.9	-5.8	-0.1	6.3	3.6	-2.8	-3.9	2.7	0.0	-6.6
3. Chhattisgarh	-3.5	0.3	-1.3	-5.2	-2.0	1.1	-0.1	-3.1	0.1	2.9	1.9	-0.9	-0.8	3.0	1.9	-2.0
4. Goa	-0.6	3.6	0.8	-3.4	-0.5	4.1	1.5	-3.1	1.2	6.7	4.1	-1.3	0.0	5.6	3.0	-2.5
5. Gujarat	-0.4	2.2	-0.4	-3.0	0.0	3.1	0.8	-2.3	1.1	3.3	1.1	-1.1	1.0	3.5	1.2	-1.2
6. Haryana	-1.3	0.1	-1.7	-3.0	1.1	3.6	2.3	-0.1	1.7	4.0	2.6	0.3	1.6	3.6	2.0	0.0
7. Jharkhand	2.2	8.8	7.0	0.4	-0.8	5.0	2.1	-3.7	-3.1	2.1	-0.5	-5.8	-3.9	0.7	-1.6	-6.3
8. Karnataka	-1.6	2.2	0.2	-3.6	-0.6	3.2	1.6	-2.3	-0.2	3.8	2.0	-1.9	-0.2	3.0	1.0	-2.1
9. Kerala	2.2	3.2	0.4	-0.6	2.0	3.3	0.9	-0.5	1.9	3.1	0.7	-0.5	1.5	3.5	1.1	-0.9
10. Madhya Pradesh	-2.0	2.6	-0.3	-4.9	-2.4	2.6	0.1	-4.8	-2.7	3.4	0.9	-5.2	-0.8	4.0	1.5	-3.3
11. Maharashtra	-0.6	1.9	-0.2	-2.7	-0.8	2.0	0.2	-2.6	1.5	3.7	2.0	-0.2	0.9	2.7	0.9	-0.9
12. Orissa	-2.2	-0.5	-4.1	-5.8	-2.6	0.3	-1.9	-4.7	1.0	3.7	1.3	-1.3	0.6	3.4	1.1	-1.7
13. Punjab	1.7	3.1	-0.2	-1.6	2.3	4.0	1.1	-0.6	2.2	3.4	0.6	-0.6	2.2	3.6	0.9	-0.5
14. Rajasthan	-0.3	2.8	-0.9	-4.0	0.4	3.5	0.4	-2.7	1.8	4.5	1.4	-1.3	0.5	3.5	0.4	-2.6
15. Tamil Nadu	-1.1	1.2	-0.8	-3.1	-0.4	2.5	0.8	-2.2	1.3	3.4	1.6	-0.4	0.8	3.7	2.0	-1.0
16. Uttar Pradesh	-0.7	3.5	0.3	-3.9	-0.5	5.0	2.2	-3.2	-0.4	4.9	2.3	-2.9	-0.1	4.4	1.8	-2.7
17. West Bengal	3.0	4.1	0.0	-1.0	4.2	3.8	0.4	0.7	5.6	6.7	3.5	2.4	3.4	4.6	1.7	0.5
II. Special Category																
1. Arunachal Pradesh	-15.2	1.7	-3.2	-20.2	-21.7	7.3	2.5	-26.5	-32.3	3.8	-1.0	-37.1	-29.0	1.9	-2.7	-33.5
2. Assam	-3.2	-0.9	-3.3	-5.6	-4.8	-1.8	-3.8	-6.8	6.1	11.5	9.0	3.6	6.1	9.5	7.0	3.6
3. Himachal Pradesh	-1.2	2.6	-3.2	-7.0	0.4	6.2	1.0	-4.8	0.4	5.4	0.7	-4.3	1.1	5.1	0.4	-3.6
4. Jammu and Kashmir	-6.8	6.4	1.3	-11.9	-9.7	6.7	2.1	-14.3	-11.6	5.8	0.5	-16.9	-12.3	4.6	-0.7	-17.6
5. Manipur	-12.4	4.1	-0.9	-17.4	-19.7	3.4	-1.5	-24.7	-22.7	4.8	-0.2	-27.6	-16.2	3.5	-1.0	-20.7
6. Meghalaya	-2.2	2.1	-0.5	-4.8	-1.3	4.5	2.3	-3.5	-2.0	5.6	3.4	-4.2	-2.6	3.0	0.9	-4.8
7. Mizoram	-4.8	10.8	4.0	-11.6	-8.9	2.5	-3.4	-14.8	-6.0	9.1	3.0	-12.1	-7.1	0.9	-4.3	-12.3
8. Nagaland	-6.5	4.8	0.3	-11.0	-7.2	4.8	0.4	-11.7	-5.5	12.1	7.3	-10.3	-11.8	3.5	-1.4	-16.8
9. Sikkim	-12.4	5.2	-0.2	-17.9	-14.5	9.0	3.5	-19.9	-22.1	12.0	6.2	-27.8	-16.0	10.8	5.0	-21.9
10. Tripura	-7.8	0.0	-3.8	-11.6	-8.0	2.3	-1.1	-11.3	-1.6	13.2	9.6	-5.2	-5.8	7.2	3.5	-9.5
11. Uttarakhand	-1.4	4.9	1.9	-4.5	-0.6	4.6	1.6	-3.5	2.4	8.3	5.1	-0.8	-0.3	3.3	0.3	-3.2
All States#	-0.4	1.9	-0.2	-2.6	-0.2	2.4	0.6	-2.1	0.7	3.3	1.5	-1.1	0.3	2.5	0.9	-1.3
<i>Memo Item:</i>																
1. NCT Delhi	-3.7	0.5	-1.2	-5.4	-2.8	1.7	0.2	-4.3	-3.5	1.8	0.5	-4.8	-3.1	1.4	0.2	-4.3
2. Puducherry	0.3	4.1	1.8	-2.0	1.0	3.1	0.9	-1.3	3.1	6.1	3.9	0.9	1.7	6.6	4.7	-0.2

Avg. : Average.

RD : Revenue Deficit.

PD : Primary Deficit.

GSDP : Gross State Domestic Product.

* : Data for Puducherry pertain to 2006-07.

: Data for All States are as per cent to GDP.

Note: Negative (-) sign indicates surplus.

Source: Based on Budget Documents of the State Governments.

RE : Revised Estimates.

GFD : Gross Fiscal Deficit.

PRB : Primary Revenue Balance.

States during 2004-05 to 2007-08 was largely on account of higher devolution and transfers from the Centre, while there was some improvement in own revenue receipts as well. Given the large dependence on central transfers (instead of own

tax base), the impact of the overall macroeconomic slowdown in the economy on the revenue account of special category States remained relatively muted in 2008-09. As the overall economy witnessed further moderation in 2009-10 (RE), the

consolidated revenue surplus position of special category States persisted, *albeit* at a lower level, while the same turned into a deficit in the case of non-special category States. Similarly, the deterioration in consolidated GFD-GDP ratio of special category States was lower than that of non-special category States (Table V.2).

5.12 A state-wise analysis shows that all special category States (except Himachal Pradesh) registered a revenue surplus during 2008-09 (Accounts). States with higher revenue surpluses (as a ratio to GSDP) included Arunachal Pradesh, Assam, Jammu and Kashmir, Mizoram and Nagaland. In spite of having revenue surpluses, States, *viz.*, Arunachal Pradesh, Manipur, Meghalaya, Sikkim and Tripura, recorded higher GFD-GSDP ratios in 2008-09 (Accounts). In 2009-10 (RE), the revenue account position of Assam, Mizoram, Nagaland, Tripura and Uttarakhand was adversely affected; in fact, Assam and Uttarakhand showed a revenue deficit as against a revenue surplus position in 2008-09 (Accounts). In total, only eight States were able to achieve revenue surplus in 2009-10 (RE) compared with 10 States in 2008-09 (Accounts). Revenue expenditure in six States rose faster than that in their revenue receipts, possibly following the additional financial burden from implementing the revised pay structure. However, the GFD-GSDP ratio worsened in most

of the special category States in 2009-10 (RE). Overall, only three special category States, *viz.*, Arunachal Pradesh, Himachal Pradesh and Jammu and Kashmir, registered lower GFD-GSDP ratios in 2009-10 (RE) that were reflected in their lower PD-GSDP ratios as well. In 2009-10 (RE), Assam was the only State with both a revenue deficit and a primary revenue deficit on account of the high level of non-interest revenue expenditure.

5.13 The majority of special category States (9 out of 11) have proposed to achieve a revenue surplus in 2010-11 (BE). In total, six special category States have budgeted improvement in the revenue account in 2010-11. Two States, *viz.*, Jammu and Kashmir and Nagaland, expect to improve their revenue account position mainly through a higher revenue receipts-GSDP ratio, while Mizoram and Uttarakhand intend to achieve the same by bringing down their RE-GSDP ratios. Meghalaya and Tripura have budgeted improvement both in terms of RR-GSDP as well as RE-GSDP ratios. The GFD-GSDP ratio of all special category States is budgeted to decline in 2010-11 (BE). The lower CO-GSDP ratio is expected to help two revenue deficit States, *viz.*, Assam and Himachal Pradesh, achieve lower GFD-GSDP ratios in 2010-11 (BE). Primary surplus is expected to emerge in a few special category States, *viz.*, Arunachal Pradesh, Jammu and Kashmir, Manipur, Mizoram and Nagaland in 2010-11 (BE). The primary revenue deficit and revenue deficit are expected to co-exist in Assam.

Table V.2: Share of Special and Non-special Category States in Deficit Indicators

(Per cent of GDP)

	2007-08	2008-09	2009-10 (RE)	2010-11 (BE)
1	2	3	4	5
Consolidated RD-GDP Ratio	-0.86	-0.23	0.71	0.31
Special Category States	-0.21	-0.21	-0.04	-0.06
Non-Special Category States	-0.66	-0.01	0.76	0.37
Consolidated GFD-GDP Ratio	1.51	2.41	3.30	2.52
Special Category States	0.10	0.12	0.35	0.23
Non-Special Category States	1.41	2.29	2.95	2.29

Source: Based on Budget documents of the State Governments.

3. Revenue Account of State Governments

5.14 Between 2004-05 and 2007-08, there was an improvement in all components of the revenue receipts of States. Taking advantage of the conducive macroeconomic environment during this period, States undertook various revenue-enhancing measures which helped them increase their revenue collections. In addition to implementation of VAT, efforts were made to raise collections from excise and other tax and non-tax sources through rationalisation, better tax compliance and enforcement measures. While there was moderation in own revenue collections

across many States during 2008-09 and 2009-10, the revenue account is expected to record an improvement in 2010-11 (BE), as most of the States expect higher revenue buoyancy as well as lower RE-GSDP ratio during the year. Various indicators pertaining to the revenue receipts of States are presented in Table V.3, while those pertaining to revenue expenditure are set out in Table V.4.

Non-special Category States

5.15 Non-special category States account for around 90 per cent of revenue receipts and the revenue expenditure of all States. Therefore, the impact of fiscal developments in these States on the consolidated position of State finances is much more pronounced than that of special category States as has been observed in the recent phase of the economic slowdown.

Revenue Receipts

5.16 Among the non-special category States, revenue receipts as a ratio to GSDP (RR-GSDP) in 2008-09 (Accounts) were adversely affected in 11 States, viz., Bihar, Chhattisgarh, Gujarat, Haryana, Karnataka, Madhya Pradesh, Maharashtra, Orissa, Punjab, Rajasthan and Uttar Pradesh. Apart from dismal revenue collections from own tax and non-tax sources, transfers from the Centre in the form of tax devolutions were also lower in most of the States, attributable to poor Central tax collections. However, the impact on revenue account was compensated to some extent in some States, as higher grants-in-aid were provided by the Centre in 2008-09 (Table V.3).

5.17 In 2009-10 (RE), while the RR-GSDP ratio declined further in Gujarat, Karnataka, Maharashtra and Orissa, a few other non-special category States, viz., Kerala, Tamil Nadu and West Bengal, were also impacted. Own tax collections were poor in Chhattisgarh, Goa, Gujarat, Jharkhand, Karnataka, Kerala, Maharashtra, Orissa and Tamil Nadu, resulting in lower OTR-GSDP ratios. However, a few States including Andhra Pradesh, Bihar, Haryana, Madhya Pradesh, Punjab, Rajasthan, Uttar Pradesh, and West Bengal

recorded improvements in OTR-GSDP ratios in 2009-10 (RE). The OTR-GSDP ratio was the highest in Andhra Pradesh, followed by Karnataka, Tamil Nadu and Madhya Pradesh. A decline in the ONTR-GSDP ratio was also observed in a number of States, mainly due to poor recovery in medical and public health services and also lower receipts of interest, dividends and profits across States. In addition to lacklustre performance in terms of own revenue receipts, all non-special category States (except Punjab) witnessed lower tax devolution (from the Centre) as a ratio to GSDP. However, grants-in-aid as a ratio to GSDP (GR-GSDP) provided by the Central government were higher across the majority of non-special category States. In total, grants-in-aid by the Centre to non-special category States increased by around 37.4 per cent in 2009-10 (RE) compared to an increase of 21.8 per cent in 2008-09 (RE).

5.18 As far as the State-wise position of RR-GSDP in 2010-11 (BE) is concerned, 12 non-special category States expect to receive higher revenue receipts in 2010-11, attributable both to higher tax buoyancy and an increase in tax devolutions from the Centre. While States' own tax revenue collections are expected to increase by 16.8 per cent in 2010-11 (BE) as against 13.6 per cent in 2009-10 (BE), tax devolution from the Centre to non-special category States is estimated to go up by 18.9 per cent (2.7 per cent during 2009-10). However, a number of non-special category States have budgeted lower ONTR-GSDP and GR-GSDP ratios in 2010-11. In fact, a few of them have budgeted an absolute decline in own non-tax revenues and grants from the Centre. States expect lower own non-tax revenues on account of a decline in interest receipts and lower receipts from the power sector in 2010-11. With better growth prospects, most States expect to receive lower grants-in-aid from the Centre during 2010-11 (BE) (Table V.3).

5.19 The adoption of State-level VAT has been one of the major tax reforms undertaken by State governments. VAT is the most important tax revenue for States, contributing more than one-half of their own tax receipts. Notwithstanding the

Table V.3: Revenue Receipts of the State Governments

(Per cent)

State	2005-08 (Avg.)*				2008-09				2009-10 (RE)				2010-11 (BE)			
	RR/ GSDP	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP	RR/ GSDP	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP	RR/ GSDP	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP	RR/ GSDP	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
I. Non-Special Category																
1. Andhra Pradesh	15.7	8.5	2.2	5.1	16.7	8.8	2.6	5.3	19.1	9.9	3.4	5.7	20.7	10.8	3.6	6.4
2. Bihar	23.4	4.3	0.5	18.6	23.1	4.3	0.8	18.0	24.4	5.3	0.6	18.5	28.1	6.3	0.7	21.0
3. Chhattisgarh	17.5	7.6	2.4	7.5	16.5	6.9	2.3	7.2	17.2	6.2	3.2	7.8	19.4	7.1	4.1	8.2
4. Goa	16.9	8.2	5.9	2.7	17.9	8.6	6.3	3.0	18.9	8.5	6.7	3.8	19.5	8.6	6.1	4.7
5. Gujarat	11.5	7.1	1.6	2.9	11.5	7.0	1.5	3.0	11.4	6.9	1.3	3.2	11.4	7.0	1.4	3.0
6. Haryana	13.2	8.2	3.0	2.0	10.1	6.4	1.8	1.9	11.0	6.7	1.5	2.8	10.0	6.7	1.4	1.8
7. Jharkhand	15.9	5.1	2.4	8.4	21.3	6.7	2.9	11.7	23.9	6.7	3.6	13.6	22.2	6.6	3.5	12.1
8. Karnataka	17.3	10.8	1.8	4.7	16.0	10.2	1.2	4.6	15.5	9.8	0.8	4.9	16.3	11.0	0.9	4.4
9. Kerala	12.5	8.1	0.7	3.7	12.9	8.4	0.8	3.7	12.4	8.1	0.8	3.4	12.7	8.5	0.9	3.3
10. Madhya Pradesh	19.1	7.9	1.9	9.3	19.6	7.9	1.9	9.7	22.3	9.0	3.2	10.1	21.7	9.3	2.2	10.2
11. Maharashtra	12.0	7.7	1.9	2.4	11.7	7.5	1.4	2.8	10.6	6.7	0.8	3.1	11.0	7.2	1.2	2.6
12. Orissa	18.5	6.2	2.3	10.0	18.4	6.0	2.4	10.1	18.3	5.9	1.9	10.5	18.5	6.1	1.9	10.6
13. Punjab	14.3	7.5	3.7	3.0	12.5	6.7	3.5	2.3	13.2	7.2	3.3	2.8	13.2	7.5	3.1	2.6
14. Rajasthan	16.8	7.6	2.2	7.0	16.6	7.4	1.9	7.3	16.9	7.6	2.3	7.0	17.6	7.9	2.1	7.6
15. Tamil Nadu	14.9	9.9	1.1	3.9	16.2	9.9	1.7	4.6	14.3	9.3	1.2	3.8	14.4	9.5	0.9	4.0
16. Uttar Pradesh	18.3	7.0	1.6	9.7	18.9	7.0	1.6	10.3	20.0	7.2	3.1	9.7	21.8	8.3	2.9	10.6
17. West Bengal	10.0	4.4	0.5	5.1	10.4	4.1	1.4	4.9	9.6	4.1	0.8	4.7	9.8	4.1	0.7	4.9
II. Special Category																
1. Arunachal Pradesh	72.2	2.3	10.8	59.0	85.0	3.0	17.0	65.0	108.5	2.4	29.5	76.6	84.1	2.4	6.3	75.4
2. Assam	21.1	5.2	2.8	13.1	22.8	5.2	2.9	14.7	27.8	4.9	3.3	19.6	26.9	5.1	2.8	19.0
3. Himachal Pradesh	27.1	5.9	4.3	16.9	25.2	6.1	4.8	14.4	24.9	6.2	4.2	14.5	24.1	6.2	3.7	14.3
4. Jammu and Kashmir	42.8	6.7	2.6	33.5	45.4	7.7	3.2	34.5	51.1	8.0	3.4	39.6	53.4	8.3	3.1	42.0
5. Manipur	53.5	2.2	2.6	48.7	61.0	2.7	4.0	54.4	70.1	3.1	4.7	62.4	66.2	3.6	5.6	57.0
6. Meghalaya	28.4	3.9	2.4	22.1	29.2	3.8	2.3	23.1	34.7	3.7	2.2	28.8	35.0	3.7	2.1	29.2
7. Mizoram	61.6	2.2	4.2	55.3	69.7	2.5	4.2	63.0	75.3	2.7	3.4	69.2	68.1	2.5	3.5	62.1
8. Nagaland	44.6	2.0	1.7	40.9	48.2	2.2	2.6	43.4	51.5	2.0	1.8	47.6	64.1	2.4	2.0	59.7
9. Sikkim	109.5	8.4	56.3	44.9	102.3	7.1	46.1	49.1	119.0	6.3	45.0	67.8	107.9	6.4	38.4	63.2
10. Tripura	32.9	3.3	0.9	28.7	34.5	3.7	1.3	29.5	36.6	4.1	1.2	31.3	40.2	4.9	1.4	33.9
11. Uttarakhand	22.2	7.5	2.1	12.6	21.5	7.6	1.7	12.2	23.4	7.5	3.0	12.8	22.7	7.5	2.1	13.1
All States#	12.2	5.8	1.4	4.9	12.4	5.8	1.5	5.2	12.3	5.6	1.5	5.3	11.6	5.4	1.3	4.9
<i>Memo Item:</i>																
1. NCT Delhi	10.1	8.2	1.2	0.6	9.9	7.3	1.4	1.1	11.0	6.8	1.8	2.4	9.8	7.0	1.8	1.0
2. Puducherry	24.0	6.9	6.9	10.1	20.9	6.2	5.3	9.4	22.0	6.9	5.1	10.0	21.3	8.7	6.5	6.2

Avg. : Average. RE : Revised Estimates.

RR : Revenue Receipts. OTR : Own Tax Revenue.

ONTR : Own Non-Tax Revenue. CT : Current Transfers.

GSDP : Gross State Domestic Product.

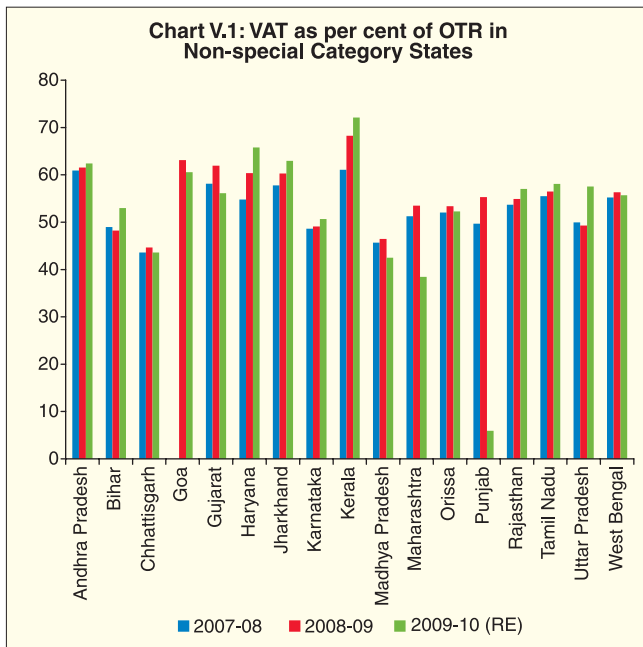
* : Data for Puducherry pertain to 2006-07.

: Data for All States are as per cent to GDP.

Source: Based on Budget Documents of the State Governments.

slowdown, VAT receipts as a per cent of OTR increased in the case of 9 non-special category States in 2009-10 (RE). Andhra Pradesh registered the highest VAT receipts-GSDP (VAT-OTR) ratio of 6.2 per cent, followed by Kerala (5.8 per cent) and Tamil Nadu (5.4 per cent). In 2010-11 (BE), ten non-special category States are expected to record

higher VAT-OTR ratios, reflecting better growth prospects. The proposal to implement GST to replace VAT, along with some other indirect taxes, is still under discussion, but when implemented it would simplify the system of taxation, improve efficiency and increase tax buoyancy and compliance (Chart V.1).



Revenue Expenditure

5.20 In recent years, the expenditure strategy of State governments is manifested in efforts to control non-development revenue expenditure, mostly administrative services and debt services expenditure, so as to provide more resources for development expenditure in social sectors. Although the level of revenue expenditure increased steadily in absolute terms during 2004-05 to 2007-08, the RE-GDP ratio recorded a decline due to various expenditure reform measures. The RE-GDP ratio, however, increased in 2008-09 due to the upward revision of wages and salaries in some States. An increase in RE-GSDP ratio was seen in all non-special category States except Andhra Pradesh, Bihar, Haryana, Karnataka, Kerala and Punjab in 2008-09. Development revenue expenditure as a ratio to GSDP (DRE-GSDP) also increased in non-special category States; the exceptions were Karnataka and Punjab, which witnessed a marginal decline in 2008-09. Within development revenue expenditure, the expenditure on social services increased substantially, while growth in expenditure on economic services decelerated in many States (Table V.4 and Statements 12 and 13).

5.21 Reflecting the impact of fiscal stimulus measures undertaken to sustain the growth

momentum in 2009-10, the RE-GSDP ratio increased across non-special category States; the exceptions were Karnataka, Kerala and Tamil Nadu, where the ratio showed a marginal decline. It may be noted that Kerala was among the few States which announced a dedicated fiscal stimulus package in 2009-10. The focus, in general, was more on undertaking development activities, resulting in higher DRE-GDP ratio at a consolidated level. However, the increase in RE-GSDP was largely due to higher non-development revenue expenditure in the case of Jharkhand, Uttar Pradesh and West Bengal. In States like Andhra Pradesh, Chhattisgarh and Haryana, development expenditure accounted for more than 70 per cent of total revenue expenditure in 2009-10 (RE), while it was less than 50 per cent in the case of Kerala and Punjab. While education, sports, art & culture, medical & public health and rural development continued to be priority areas of development, there were significant differences across States in the order of prioritising expenditure. The States of Jharkhand, Madhya Pradesh, Andhra Pradesh, Uttar Pradesh, Karnataka and Bihar seem to be better placed in terms of primary revenue surplus as a ratio to interest payments (Chart V.2).

5.22 A State-wise comparison shows that Bihar with the highest DRE-GSDP ratio as well as NDRE-GSDP ratio recorded the highest RE-GSDP ratio in 2009-10 (RE). Jharkhand registered the second highest RE-GSDP ratio, followed by Goa. Apart from Bihar, the DRE-GSDP ratio remained relatively higher in some States, viz., Goa, Chhattisgarh, Jharkhand and Andhra Pradesh, than in other States. Haryana, Chhattisgarh and Gujarat displayed comparatively lower NDRE-GSDP ratios in 2009-10 (RE). Within non-development revenue expenditure, interest payments as a ratio to GSDP (IP-GSDP) increased in five non-special category States in 2009-10 (RE), while in three States it has remained almost stable. In general, the IP-GSDP ratio showed a gradual decline during the 2000s (till 2008-09) reflecting the impact of the Debt Swap Scheme and the Debt Consolidation and Relief Facility (DCRF) recommended by the Eleventh and Twelfth

Table V.4: Revenue Expenditure of State Governments

(Per cent)

State	2005-08 (Avg.)*					2008-09					2009-10 (RE)					2010-11 (BE)				
	RE/ GSDP	DRE/ GSDP	NDRE/ GSDP	IP/ GSDP	PN/ GSDP	RE/ GSDP	DRE/ GSDP	NDRE/ GSDP	IP/ GSDP	PN/ GSDP	RE/ GSDP	DRE/ GSDP	NDRE/ GSDP	IP/ GSDP	PN/ GSDP	RE/ GSDP	DRE/ GSDP	NDRE/ GSDP	IP/ GSDP	PN/ GSDP
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17				
I. Non-Special Category																				
1. Andhra Pradesh	15.3	9.7	5.6	2.6	1.5	16.4	11.3	5.0	2.1	1.5	18.3	12.8	5.4	2.2	1.7	19.9	13.4	6.5	2.3	1.9
2. Bihar	21.2	12.0	9.2	3.8	2.7	20.0	12.6	7.4	2.6	2.4	24.3	15.2	9.1	2.7	3.0	24.2	15.0	9.2	2.7	3.5
3. Chhattisgarh	14.0	9.2	4.1	1.6	0.9	14.5	10.2	3.8	1.1	1.0	17.4	13.0	3.9	1.0	1.0	18.5	13.3	4.8	1.1	1.2
4. Goa	16.3	11.1	5.2	2.8	1.0	17.3	12.0	5.4	2.6	1.1	20.1	13.9	6.2	2.5	1.8	19.5	13.1	6.4	2.5	1.9
5. Gujarat	11.1	6.4	4.7	2.6	0.9	11.5	7.5	4.0	2.3	0.9	12.6	8.2	4.3	2.3	1.1	12.4	7.9	4.5	2.3	1.0
6. Haryana	11.9	7.9	3.8	1.7	0.9	11.2	7.8	3.3	1.3	0.9	12.7	9.0	3.7	1.4	1.0	11.6	7.9	3.6	1.6	0.9
7. Jharkhand	18.2	11.9	6.2	1.8	1.2	20.4	13.1	7.3	2.8	1.5	20.7	12.9	7.8	2.7	2.1	18.3	11.8	6.5	2.4	1.5
8. Karnataka	15.7	9.9	5.0	2.0	1.3	15.4	10.0	4.5	1.7	1.5	15.4	10.1	4.5	1.8	1.2	16.2	10.4	4.9	1.9	1.4
9. Kerala	14.7	6.8	7.0	2.8	2.5	14.9	7.0	6.7	2.5	2.5	14.3	6.8	6.3	2.4	2.2	14.2	6.9	6.2	2.4	2.2
10. Madhya Pradesh	17.1	9.7	6.4	2.9	1.3	17.2	10.2	5.9	2.4	1.4	19.5	11.9	6.4	2.5	1.6	20.9	12.3	7.1	2.5	1.7
11. Maharashtra	11.5	6.7	4.6	2.1	0.7	10.9	6.9	3.8	1.8	0.7	12.2	8.0	4.0	1.7	0.8	11.8	7.4	4.3	1.8	0.8
12. Orissa	16.3	8.5	7.6	3.6	1.6	15.9	10.4	5.2	2.2	1.6	19.4	11.9	7.2	2.4	2.6	19.1	11.7	7.2	2.3	2.6
13. Punjab	16.0	6.7	9.0	3.3	1.6	14.8	6.2	8.5	3.0	1.7	15.4	6.9	8.2	2.8	1.6	15.4	6.9	8.0	2.7	1.4
14. Rajasthan	16.5	9.9	6.6	3.7	1.4	17.0	10.6	6.4	3.1	1.6	18.7	11.5	7.3	3.1	2.3	18.0	11.1	6.9	3.1	2.1
15. Tamil Nadu	13.8	7.5	5.4	2.0	1.9	15.8	9.1	5.5	1.8	2.3	15.6	9.2	5.3	1.8	2.1	15.2	8.6	5.5	1.8	2.3
16. Uttar Pradesh	17.6	9.1	7.6	3.2	1.6	18.4	10.4	7.2	2.8	1.7	19.6	10.2	8.6	2.5	2.3	21.7	11.4	9.5	2.6	2.5
17. West Bengal	13.0	6.2	6.7	4.0	1.4	14.6	8.6	5.9	3.4	1.3	15.2	8.1	7.0	3.2	2.2	13.2	7.5	5.6	2.9	1.3
II. Special Category																				
1. Arunachal Pradesh	57.0	40.6	16.4	4.9	2.5	63.3	46.2	17.1	4.8	2.5	76.2	53.1	23.1	4.8	3.2	55.1	39.4	15.6	4.5	2.6
2. Assam	17.9	11.0	6.9	2.4	1.8	18.0	10.4	6.8	2.0	1.8	33.9	16.6	14.2	2.4	2.7	32.9	19.3	10.1	2.4	2.6
3. Himachal Pradesh	25.9	14.8	11.1	5.7	2.9	25.6	14.9	10.6	5.1	3.1	25.3	15.0	10.3	4.7	3.1	25.2	14.4	10.8	4.7	3.9
4. Jammu and Kashmir	36.0	21.0	15.0	5.1	3.2	35.8	20.4	15.4	4.6	3.3	39.4	22.4	17.1	5.3	3.9	41.1	22.4	18.7	5.3	4.2
5. Manipur	41.2	25.7	15.4	5.0	3.8	41.3	24.1	17.3	4.9	4.2	47.4	27.7	17.9	4.9	4.2	49.9	30.1	18.7	4.5	4.9
6. Meghalaya	26.2	16.7	9.5	2.7	1.5	27.9	18.2	9.8	2.2	1.8	32.7	23.0	9.6	2.2	1.6	32.3	23.1	9.2	2.1	1.6
7. Mizoram	56.8	37.1	19.7	6.8	2.9	60.7	39.6	21.1	5.9	3.3	69.3	45.6	23.7	6.1	3.8	60.9	38.7	22.2	5.1	4.3
8. Nagaland	38.1	20.6	17.5	4.5	3.5	40.9	21.8	19.1	4.4	3.2	46.0	25.3	20.7	4.8	4.0	52.3	29.5	22.8	4.9	5.9
9. Sikkim	97.1	32.5	64.7	5.5	2.3	87.8	35.8	52.0	5.5	2.3	96.9	42.8	54.1	5.8	4.2	91.9	43.2	48.0	5.9	4.4
10. Tripura	25.1	13.0	11.6	3.8	2.7	26.5	14.5	11.3	3.3	3.0	35.0	19.6	14.7	3.6	4.2	34.4	17.8	15.8	3.7	4.4
11. Uttarakhand	20.7	12.4	7.6	3.1	1.7	20.9	12.5	7.7	3.0	2.1	25.7	15.7	9.2	3.2	2.8	22.4	13.7	7.7	2.9	1.9
All States#	11.8	6.6	4.8	2.1	1.1	12.2	7.4	4.5	1.8	1.2	13.0	7.9	4.8	1.8	1.3	11.9	7.1	4.5	1.6	1.2
<i>Memo Item:</i>																				
1. NCT Delhi	6.4	3.7	2.2	1.7	-	7.1	4.7	2.1	1.5	-	7.5	5.2	2.0	1.4	-	6.7	4.7	1.8	1.2	0.0
2. Puducherry	24.3	18.7	5.6	2.4	1.3	21.8	16.0	5.8	2.2	1.4	25.1	18.4	6.7	2.2	2.2	23.0	18.5	4.4	1.9	1.0

Avg. : Average. RE : Revised Estimates.
 RE : Revenue Expenditure. DRE : Development Revenue Expenditure.
 NDRE : Non-development Revenue Expenditure. IP : Interest Payment.
 PN : Pension. GSDP : Gross State Domestic Product.
 '-' : Nil/Negligible/Not applicable.

* : Data for Puducherry pertain to 2006-07.

: Data for All States are as per cent to GDP.

Source: Based on Budget Documents of the State Governments.

FCs, respectively. Not having benefited from these facilities, the IP-GSDP ratio was the highest in West Bengal in 2009-10 (RE). Therefore, interest payments continued to pre-empt a significant

portion of revenue receipts in West Bengal, followed by Punjab, Gujarat and Kerala. Similarly, pension payments as a ratio to GSDP was observed to be higher across the majority of non-

State-wise Analysis of Fiscal Performance

Chart V.2: Financing of Interest Payments by Primary Revenue Balance in Non-special Category States - 2009-10 (RE)

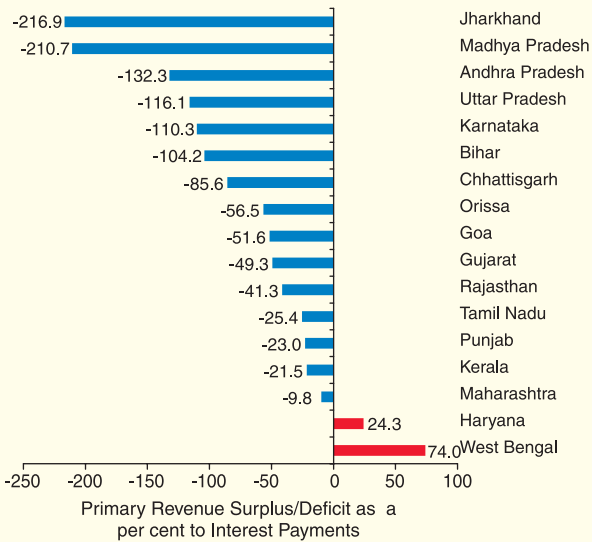
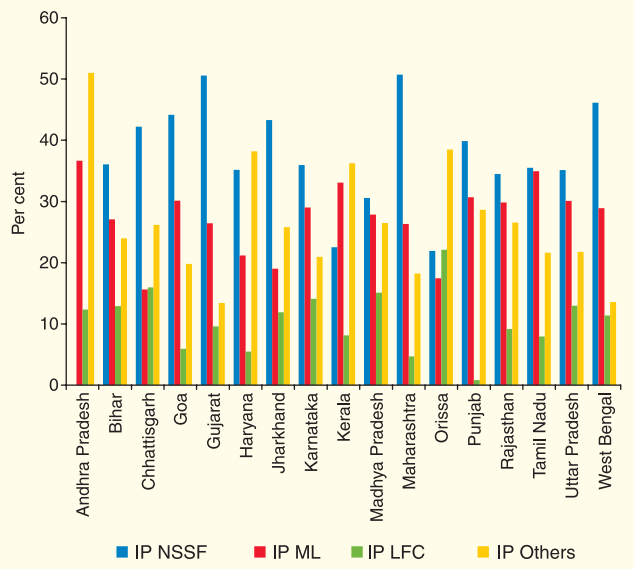


Chart V.4: Composition of Interest Payments in Non-special Category States - 2009-10 (RE)



special category States in 2009-10 (RE), as the level of pension obligations of State governments might have increased under the Sixth Central/State Pay Commissions. In 2009-10 (RE), pension expenditure rose sharply in West Bengal (102.8 per cent), Orissa (91.4 per cent), Goa (87.0 per cent), Uttar Pradesh (65.4 per cent), Jharkhand (53.1 per cent) and Rajasthan (50.8 per cent) (Statement 17, Chart V.3 and Chart V.4).

5.23 In 2010-11(BE), 11 non-special category States have budgeted lower RE-GSDP ratios. Non-special category States would account for 88.2 per cent of the total decline in consolidated RE/GDP ratio in 2010-11 (BE). The decline in the RE-GSDP ratio is expected to be more than 1 percentage point in Haryana, Jharkhand and West Bengal.

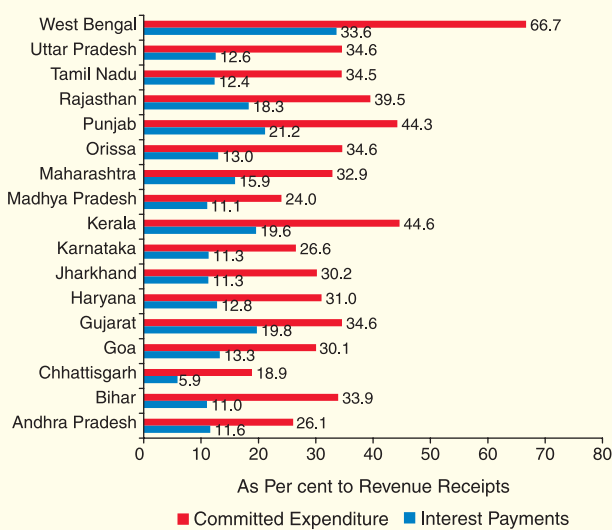
Special Category States

5.24 Revenue receipts in special category States are driven by transfers from the Centre in the form of revenue-gap grants. Given the low level of economic activity in most special category States, the impact of unfavourable macroeconomic developments in the previous two years on the fiscal position of these States was relatively limited.

Revenue Receipts

5.25 During 2008-09, among the special category States, the RR-GSDP ratio declined in three States, viz., Himachal Pradesh, Sikkim and Uttarakhand, which were mainly affected through lower transfers from the Centre in the form of grants (except Sikkim) and tax devolution (as a ratio to GSDP). While the OTR-GSDP ratio was lower in the case of Sikkim, the ONTR-GSDP ratio was lower in Assam, Himachal Pradesh, Meghalaya, Sikkim and Uttarakhand in

Chart V.3: Pre-emption of Revenue Receipts by Interest Payments and Committed Expenditure in Non-special Category States - 2009-10 (RE)



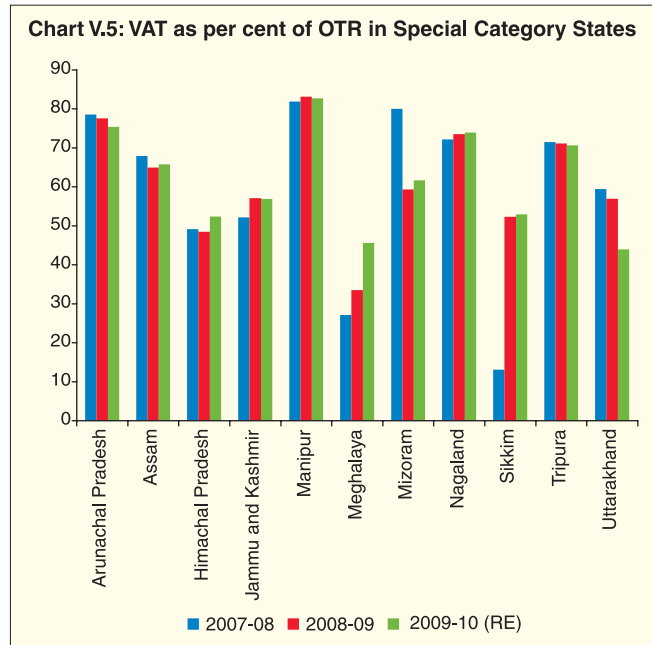
2008-09. All special category States, barring Jammu and Kashmir received lower receipts by way of their share in Central taxes which were adversely affected during 2008-09. In contrast, grants-in-aid as a ratio to GSDP (GR-GSDP) were found to be higher in special category States, except Himachal Pradesh, Manipur, Tripura and Uttarakhand.

5.26 In 2009-10 (RE), the RR-GSDP ratio was found to be lower only in the case of Himachal Pradesh mainly due to the lower ONTR-GSDP as well as the decline in tax devolutions from the Centre. Special category States which suffered a modest setback in terms of OTR-GSDP ratio included Arunachal Pradesh, Assam, Meghalaya, Nagaland, Sikkim and Uttarakhand. Apart from Himachal Pradesh, five other States, viz., Meghalaya, Mizoram, Nagaland, Sikkim, and Tripura, witnessed lower ONTR-GSDP ratios in 2009-10 (RE). Even though all special category States received lower tax transfers in terms of GSDP in 2009-10 (RE), higher grants provided by the Centre compensated for the same (Statements 18-23).

5.27 Among special category States, six States recorded lower VAT-OTR ratios in 2008-09. In 2009-10 (RE), five special category States, viz., Arunachal Pradesh, Jammu and Kashmir, Manipur, Tripura and Uttarakhand, recorded lower VAT-OTR ratios. In 2009-10 (RE), Manipur recorded the highest VAT-OTR ratio at 82.7 per cent, followed by Arunachal Pradesh and Nagaland (Chart V.5). In terms of GSDP, VAT collections were highest in Jammu and Kashmir and lowest in Nagaland in 2009-10 (RE) among the special category States. While Jammu and Kashmir continues to be at the top in terms of VAT-GSDP ratio in 2010-11 (BE), Mizoram was at the bottom.

Revenue Expenditure

5.28 In 2008-09, revenue expenditure as a ratio of GSDP increased in eight special category States, viz., Arunachal Pradesh, Assam, Manipur, Mizoram, Meghalaya, Nagaland, Tripura and Uttarakhand. While Arunachal Pradesh recorded the highest increase in RE-GSDP ratio in 2008-09 (Accounts) on account of increase in development expenditure, Sikkim registered the highest decline



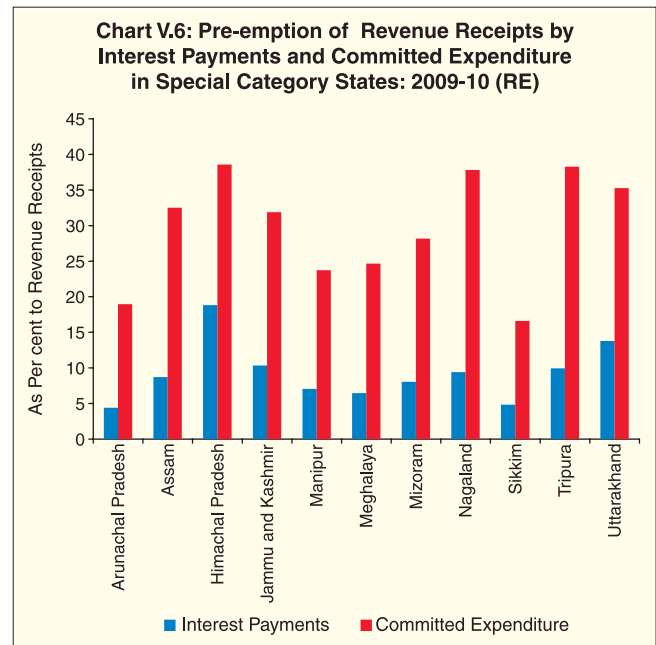
in RE-GSDP ratio mainly due to the lower DRE-GSDP ratio. Among special category States, RE-GSDP ratio was the highest in Sikkim (87.8 per cent), followed by Arunachal Pradesh (63.3 per cent) and Mizoram (60.7 per cent). Within revenue expenditure, DRE-GSDP ratio was higher in all special category States except Assam and Himachal Pradesh in 2008-09. During the same period, Assam, Jammu and Kashmir, Sikkim and Tripura witnessed a decline in the non-development component of revenue expenditure (NDRE) as a percentage of GSDP. Mizoram registered the highest increase in NDRE-GSDP ratio in 2008-09 over 2007-08, followed by Arunachal Pradesh. The IP-GSDP ratio showed a decline in all special category States except Arunachal Pradesh, Nagaland and Sikkim. However, pension payments as a per cent of GSDP increased in all special category States, except Assam, Arunachal Pradesh, Jammu and Kashmir and Nagaland during the same period.

5.29 In 2009-10 (RE), all special category States, except Himachal Pradesh, recorded increases in the RE-GSDP ratio. The DRE-GSDP ratio increased in all special category States in 2009-10 (RE). Two special category States, viz., Himachal Pradesh and Meghalaya, posted a decline in the NDRE-GSDP ratio during the same period. Within the

category of non-development revenue expenditure, the IP-GSDP ratio was found to be higher in all special category States except Himachal Pradesh and Manipur, while pensions as a ratio of GSDP showed a decline in Himachal Pradesh, Manipur and Meghalaya (Table V.4).

5.30 Interest payments on loans from the Centre contributed a small portion of total interest payments in most special category States in 2009-10 (RE). The share of interest payments on NSSF securities was the highest in Uttarakhand, followed by Assam and Tripura, while it was only 4.0 per cent in the case of Nagaland. Nagaland registered the highest interest payments on market loans, followed by Mizoram and Meghalaya.

5.31 In 2010-11 (BE), a number of special category States, viz., Arunachal Pradesh, Assam, Himachal Pradesh, Meghalaya, Mizoram, Sikkim, Tripura and Uttarakhand have proposed to undertake lower revenue expenditure as a ratio to GSDP. To ensure a decline in the RE-GSDP ratio, States like Arunachal Pradesh, Himachal Pradesh, Mizoram, Tripura and Uttarakhand plan to reduce the DRE-GSDP ratio, while Arunachal Pradesh, Assam, Meghalaya, Mizoram, Sikkim and Uttarakhand have budgeted a lower NDRE-GSDP ratio in 2010-11. Within non-development revenue expenditure, the IP-GSDP ratio is expected to be lower in the case of Arunachal Pradesh, Himachal Pradesh, Manipur, Meghalaya, Mizoram and Uttarakhand, while pension expenditure as a ratio to GSDP is likely to increase in all special category States except Arunachal Pradesh, Assam and Uttarakhand. It is observed that committed revenue expenditure (CE), including interest payments, administrative services, and pensions, is quite high for special category States. Himachal Pradesh with a CE-RR ratio of 38.6 per cent leads the pack of non-special category States, followed by Tripura and Nagaland in 2009-10 (RE). Himachal Pradesh recorded the highest IP-RR ratio of 18.8 per cent, followed by Uttarakhand and Jammu and Kashmir in 2009-10 (RE). In 2010-11 (BE), the IP-RR ratio is expected to be the highest in Himachal Pradesh, followed by Uttarakhand (Statements 17, 36 and 37 and Chart V.6).



4. Expenditure Pattern of State Governments

5.32 In recent years, the pattern of State expenditure has shown a desirable shift as evident in the ratio of revenue deficit to fiscal deficit. The ratio, which indicates the extent to which borrowings are used to meet current expenditure, declined from nearly 64.1 per cent in 2001-02 to 7.8 per cent in 2005-06, before improving further in 2006-07 and 2007-08 with the emergence of revenue surplus. The consolidated revenue surplus during 2006-07 to 2008-09 indicated that a portion of total revenue receipts was used to undertake capital expenditure. This shift in favour of capital expenditure has been the result of expenditure management policies with a focus on linking expenditure to monitorable as well as quantifiable physical outputs and outcomes, while also placing greater emphasis on increasing the capital outlay. Some special category States have provided adequate funding to ensure that projects in the pipeline are completed. The quality of expenditure management undertaken by States can be examined by analysing the pattern of expenditure in terms of development expenditure, capital outlay and social sector expenditure, even though they are not mutually exclusive categories of expenditures. The data on these expenditure categories for the period 2005-08 (Average), 2008-09 and 2009-10 (RE) and 2010-11 (BE) for

both non-special and special category States are presented in Table V.5. A salient point that emerges from this analysis is the decline in the ratio of major expenditure categories (*i.e.*, development expenditure, capital outlay and social sector expenditure) to GDP in 2010-11 (BE), which has important implications for the growth and development prospects of States in the medium to long run.

Non-special Category States

5.33 Non-special category States as a group exhibited an increase in development expenditure (both revenue and capital) as a ratio to aggregate expenditure (DE-AE) from 2004-05 to 2008-09. This was reflected in a higher DE-AE ratio of 64.3 per cent at a consolidated level in 2008-09 as against 51.8 per cent in 2004-05. There was, however, some deviation from this trend as States had to undertake additional expenditure obligations related to upward revision of salaries and fiscal stimulus measures during 2009-10 (RE). As a result, the DE-AE ratio was lower in Gujarat, Jharkhand, Orissa, Rajasthan, Tamil Nadu, Uttar Pradesh and West Bengal in 2009-10 (RE). The DE-AE ratio was the highest in Chhattisgarh, followed by Haryana, while it was the lowest in Punjab and Kerala. In 2010-11 (BE), the DE-AE ratio is expected to decline as 15 non-special category States have budgeted lower DE-AE ratios as compared with 2009-10 (RE).

5.34 Notwithstanding the above, the development expenditure in terms of GDP (DE-GDP) showed a steady increase during 2004-05 to 2009-10 (RE). Although there was an improvement in the DE-GDP ratio at the consolidated level in 2009-10 (RE), a few States, *viz.*, Gujarat, Jharkhand, Kerala, Tamil Nadu, Uttar Pradesh and West Bengal, recorded a decline in DE-GSDP ratio. Development expenditure as a ratio to GSDP (DE-GSDP) was the highest in Bihar, followed by Goa while it was the lowest in Kerala and Punjab. In 2010-11 (BE), all non-special category States except Andhra Pradesh, Chhattisgarh, Karnataka, Kerala and Uttar Pradesh have budgeted a decline in DE-GSDP

ratios (Table V.5 and Statement 12). While non-development expenditure as a ratio to GSDP is expected to increase in 13 non-special category States in 2010-11 (BE), in absolute terms it is expected to increase in all non-special category States, barring Jharkhand and West Bengal (Statement 13).

5.35 Social sector expenditure as a ratio to GSDP (SSE-GSDP) increased in 14 non-special category States in 2009-10 (RE) and declined or remained stable in three States, *viz.*, Jharkhand, Kerala and Tamil Nadu in 2009-10 (RE). Bihar and Chhattisgarh remained among the States with high SSE-GSDP ratios, while the same was the lowest in Punjab. In 2010-11 (BE), nine non-special category States expect to spend less on social sector expenditure in terms of GSDP; these include Bihar, Gujarat, Haryana, Jharkhand, Orissa, Punjab, Rajasthan, Tamil Nadu and West Bengal. However, Bihar and Chhattisgarh will continue to have high SSE-GSDP ratios, while Punjab and Kerala expect to record low SSE-GSDP ratios in 2010-11 (BE) (Table V.5 and Statements 41, 42, 46 and 47).

5.36 As regards capital outlays, an upward trend in CO-GDP was observed from 2004-05 to 2008-09 but halted in 2009-10 (RE). Of 17 non-special category States, nine States recorded a decline in the CO-GSDP ratio in 2009-10 (RE); these States were Chhattisgarh, Gujarat, Haryana, Jharkhand, Maharashtra, Rajasthan, Tamil Nadu, Uttar Pradesh and West Bengal. Bihar recorded the highest CO-GSDP ratio, followed by Goa and Uttar Pradesh, while West Bengal, Haryana and Punjab fell in the category of States with low CO-GSDP ratios. In 2010-11 (BE), the CO-GSDP ratio is expected to fall in nine non-special category States. The sharpest fall in CO-GSDP is budgeted in Andhra Pradesh and Uttar Pradesh (by 0.6 percentage points). West Bengal, Punjab and Kerala are expected to continue with low CO-GSDP ratios among the non-special category States. The top States in terms of CO-GSDP ratio in 2010-11 are expected to be the same as in the previous fiscal year, *viz.*, Bihar, Goa and Uttar Pradesh (Table V.5).

State-wise Analysis of Fiscal Performance

Table V.5: Expenditure Pattern of State Governments

(Per cent)

State	2005-08 (Avg.)*			2008-09			2009-10 (RE)			2010-11 (BE)		
	DEV/ GSDP	SSE/ GSDP	CO/ GSDP	DEV/ GSDP	SSE/ GSDP	CO/ GSDP	DEV/ GSDP	SSE/ GSDP	CO/ GSDP	DEV/ GSDP	SSE/ GSDP	CO/ GSDP
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	13.7	6.8	3.6	15.0	8.3	2.7	17.1	8.5	3.9	17.2	9.1	3.3
2. Bihar	17.2	11.4	4.4	17.4	11.5	4.5	21.5	13.9	6.1	21.4	13.7	6.2
3. Chhattisgarh	13.3	8.7	3.4	13.7	9.3	3.1	16.6	12.4	2.8	18.0	12.7	3.8
4. Goa	14.7	6.6	4.2	15.8	7.4	4.5	18.3	9.0	5.3	17.2	8.7	5.5
5. Gujarat	9.3	4.9	2.8	10.6	5.4	3.0	10.4	6.0	2.1	10.3	6.1	2.4
6. Haryana	9.8	4.5	1.9	10.3	5.4	2.5	11.2	6.2	1.9	9.9	5.6	1.4
7. Jharkhand	18.3	11.5	4.6	18.6	13.0	5.2	18.0	12.1	4.5	16.2	11.0	4.2
8. Karnataka	13.6	6.9	3.6	13.7	7.6	3.6	13.9	8.6	3.7	14.2	8.6	3.6
9. Kerala	7.8	5.5	0.7	8.4	5.7	0.9	8.0	5.7	0.9	8.8	6.0	1.7
10. Madhya Pradesh	15.1	8.1	4.7	15.2	8.6	3.9	18.0	9.9	4.2	17.0	10.6	4.0
11. Maharashtra	9.2	5.3	2.0	9.7	5.3	2.7	10.2	6.3	2.1	9.3	6.3	1.8
12. Orissa	10.3	6.7	1.7	13.2	8.3	2.8	14.7	9.8	2.8	14.5	9.3	2.7
13. Punjab	8.4	3.7	1.7	7.8	4.1	1.7	8.6	4.8	1.9	8.2	4.6	1.4
14. Rajasthan	13.3	8.3	3.4	13.7	9.6	2.9	14.5	10.2	2.5	13.9	9.5	3.1
15. Tamil Nadu	10.1	6.3	2.1	12.6	7.9	2.7	11.9	7.6	2.3	11.4	7.5	2.8
16. Uttar Pradesh	13.3	7.8	4.1	15.8	9.6	5.4	15.4	9.8	5.1	15.8	10.4	4.5
17. West Bengal	7.4	5.1	0.8	9.8	5.5	1.0	9.2	7.2	1.0	8.7	6.7	1.1
II. Special Category												
1. Arunachal Pradesh	57.0	24.9	17.0	74.2	28.2	28.4	90.7	35.7	36.0	49.3	18.4	30.8
2. Assam	13.3	8.1	2.2	13.5	8.5	3.0	21.9	13.4	5.4	22.7	14.0	3.4
3. Himachal Pradesh	18.5	11.4	3.8	20.6	12.4	5.6	20.0	11.6	5.0	18.3	10.9	3.7
4. Jammu and Kashmir	32.5	15.4	13.1	34.3	16.1	16.2	36.9	18.0	17.3	36.4	18.6	16.7
5. Manipur	39.5	19.3	15.7	46.3	22.8	23.1	53.5	24.3	27.4	49.1	23.2	21.8
6. Meghalaya	20.9	12.0	4.3	23.6	12.7	5.5	30.1	16.4	7.4	28.3	15.7	5.5
7. Mizoram	53.0	26.7	15.9	51.0	30.2	11.6	60.3	38.7	15.2	46.8	27.8	8.1
8. Nagaland	30.5	15.4	11.3	31.8	15.8	12.1	40.4	19.7	17.3	42.0	21.7	15.4
9. Sikkim	48.9	27.7	17.7	56.3	31.3	23.4	71.9	40.6	32.7	69.4	37.6	26.8
10. Tripura	19.9	12.2	7.8	23.2	14.2	10.2	32.4	20.7	14.6	27.2	16.7	12.8
11. Uttarakhand	18.4	10.4	6.0	17.3	10.4	5.0	22.1	13.3	6.1	17.5	11.6	3.7
All States#	9.1	5.2	2.3	10.2	5.9	2.6	10.5	6.4	2.4	9.3	5.8	2.1
<i>Memo Item:</i>												
1. NCT Delhi	7.4	4.5	1.8	8.9	5.4	2.4	9.4	5.6	2.5	8.3	4.9	2.2
2. Puducherry	22.2	10.5	3.9	18.0	9.0	2.2	21.3	11.8	3.2	23.2	13.3	5.0

Avg. : Average.

RE : Revised Estimates.

DEV : Development Expenditure.

SSE : Social Sector Expenditure.

CO : Capital Outlay.

GSDP : Gross State Domestic Product.

* : Data for Puducherry pertain to 2006-07.

: Data for All States are as per cent to GDP.

Source: Based on Budget Documents of the State Governments.

Special Category States

5.37 The focus on undertaking development spending has been noticed in special category States as evident from a steady increase in the growth rate in development expenditure in these States during 2005-06 to 2009-10 (RE). The uptrend in development expenditure was also

discernible in 2009-10 (RE) in terms of growth rate as well as the DE-GSDP ratio in most States. Development expenditure increased by 39.9 per cent in 2009-10 (RE) compared with an increase of 16.1 per cent in 2008-09, with 10 States recording higher DE-GSDP ratios during the same period. However, the share of development expenditure in aggregate expenditure (DE-AE) was

lower in 2009-10 (RE) in the case of Arunachal Pradesh, Assam, Jammu and Kashmir and Mizoram. While the highest DE-AE was recorded in Arunachal Pradesh, the lowest DE-AE ratio was witnessed in Sikkim. In 2010-11 (BE), the rate of growth in development expenditure is expected to decelerate significantly. All special category States except Assam and Nagaland are expected to record lower DE-GSDP ratios. The DE-GSDP ratio is budgeted to be the highest in Sikkim and the lowest in Uttarakhand (Table V.4).

5.38 State-wise analysis in terms of social sector expenditure shows that the SSE-GSDP ratio witnessed an increase in all special category States, except Himachal Pradesh, in 2009-10 (RE). Sikkim and Mizoram recorded the highest increase in the SSE-GSDP ratio, while Himachal Pradesh recorded a decline of 0.8 percentage points in the ratio in 2009-10 (RE). In 2010-11 (BE), 8 out of 11 special category States have budgeted lower SSE-GSDP ratios. While the decline in the SSE-GSDP ratio is expected to be significant in Arunachal Pradesh and Mizoram, it is budgeted to be relatively modest in six other special category States (Statements 46 and 47).

5.39 All special category States, except Himachal Pradesh, witnessed an increase in the CO-GSDP ratio in 2009-10 (RE) with Arunachal Pradesh and Sikkim registering the highest increases during the same period. However, the uptrend in the CO-GSDP ratio is expected to reverse in 2010-11 (BE). All special category States have budgeted lower CO-GSDP ratios, with the decline being sharp in Mizoram, Sikkim, Manipur and Arunachal Pradesh (Table V.4).

5. Conclusion

5.40 An analysis of State finances during 2008-09 to 2010-11 shows that finances in most States were adversely affected by the implementation of the recommendations of the Sixth/ State(s) Pay Commission during 2008-09 and 2009-10. Besides,

many States initiated expansionary fiscal measures in the form of tax concessions and exemptions and increased expenditure, particularly in 2009-10, in order to moderate the impact of the overall macroeconomic slowdown. Revenue receipts were significantly impacted in the case of many non-special category States, while the impact was quite modest in the finances of special category States. Reflecting the higher RD-GSDP ratio, most of non-special category States recorded higher GFD-GSDP ratios in 2009-10 (RE). The revenue account was adversely impacted in 18 States and the number of States with a revenue surplus decreased from 21 in 2008-09 to 14 in 2009-10 (RE). Of 28 States, 14 States (including 13 non-special category States) recorded a GFD-GSDP ratio of less than 4.0 per cent of GSDP although this was allowed by the Central Government. In 2010-11, 17 States have budgeted revenue surplus. In the majority of the States, the RR-GSDP ratio is expected to be higher, even though the RE-GSDP ratio is budgeted to be lower. In 2010-11 (BE), the OTR-GSDP ratio is likely to be higher, while improvement in the ONTR-GSDP ratio is expected in only a few States. Similarly, the majority of the States expect to receive higher tax devolutions from the Centre, which is reflected in higher CT-GSDP ratios across States. Reflecting the improvement in the revenue account across the majority of the States, the budgeted GFD-GSDP ratios are lower in 22 States in 2010-11 (BE). The persistence of the revenue deficit in 11 States indicates that these States would continue to use their borrowed resources to finance their revenue expenditures.

5.41 The emerging pattern of expenditure across States shows that 21 States have budgeted lower DE-GSDP ratios in 2010-11. Similarly, the decline in the CO-GSDP ratio in 20 States may have implications for raising the growth potential in these States. The fiscal correction through adjustments in development and capital expenditures raises concerns about the quality of fiscal adjustment being envisaged at the State level.

VI

Outstanding Liabilities, Market Borrowings and Contingent Liabilities of State Governments

The expansionary fiscal measures undertaken by some State governments to mitigate the adverse impact of the global economic slowdown led to a higher consolidated gross fiscal deficit in 2008-09 and 2009-10. Even with slippages in 2008-09 and 2009-10 on fiscal deficit targets and consequent higher market borrowings, the overall debt of States at 25.0 per cent of GDP in 2009-10 (RE) has remained well above the recommended target of the Twelfth FC. The Centre allowed incremental market borrowings to the extent of 0.5 per cent of GSDP each in 2008-09 and 2009-10. A number of States resorted to higher incremental market borrowings. In general, States continued to accumulate cash surpluses during 2009-10 and 2010-11 and their dependence on WMA/OD remained relatively moderate during this period.

1. Introduction

6.1 In the wake of counter-cyclical stimulus measures undertaken by several governments across countries in the past two years, rising public debt levels have emerged as the latest threat to fiscal and macroeconomic stability, leading to increased concerns about growing sovereign risk. In India, although the Central government debt-GDP ratio rose due to fiscal stimulus measures, a notable feature was that the consolidated debt-GDP ratio of the States continued to decline during 2008-09 and 2009-10. Against this backdrop, this chapter analyses the outstanding liabilities, market borrowings, contingent liabilities and ways and means advances-overdraft (WMA-OD) of the State governments.

2. Outstanding Liabilities

6.2 An inter-temporal comparison shows that the consolidated outstanding liabilities of States as a ratio to GDP steadily increased from 1997-98 to 2003-04. With the debt relief mechanism prescribed by the Twelfth FC, which incentivised adherence to a rule-based fiscal regime, the States were able to contain the magnitude of outstanding liabilities to 26.6 per cent of GDP by 2007-08. The declining trend in the debt-GDP ratio persisted from 2008-09 to 2010-11 (Table VI.1 and Chart VI.1).

Table VI.1: Outstanding Liabilities of State Governments

Year (end-March)	Amount	Annual Growth		Debt /GDP
		(Per cent)		
1	2	3	4	
1991	1,28,155	–		22.5
1997	2,85,898	14.6		20.7
1998	3,30,816	15.7		21.7
1999	3,99,576	20.8		22.8
2000	5,09,529	27.5		26.1
2004	9,03,174	14.8		32.8
2008	13,28,302	7.0		26.6
2009	14,70,195	10.7		26.3
2010 (RE)	16,38,474	11.4		25.0
2011 (BE)	18,20,155	11.1		23.1

RE : Revised Estimates. BE : Budget Estimates.

Source: 1. Budget Documents of the State Governments.

2. Combined Finance and Revenue Accounts of the Union and State Governments in India, CAG, Government of India.

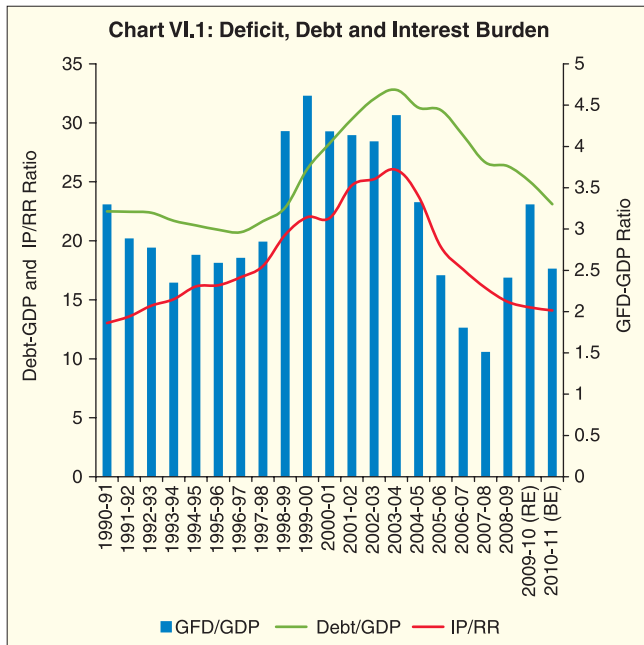
3. Ministry of Finance, Government of India.

4. Reserve Bank records.

5. Finance Accounts of the Union Government, GOI.

Magnitude

6.3 The additional expenditure obligations emanating from revised pay structures and expansionary fiscal policy measures announced by a number of State governments led to higher levels of debt in 2008-09 and 2009-10, which grew



by 10.7 per cent and 11.4 per cent in 2008-09 and 2009-10, respectively, compared with an increase of only 7.0 per cent in 2007-08. In spite of higher levels of outstanding debt in 2008-09 and 2009-10 (RE), the aggregate debt-GDP ratios of States recorded a decline during the same period. Importantly, the aggregate debt-GDP ratio at 25.0 per cent in 2009-10 (RE) was well below the level of 30.8 per cent recommended by the Twelfth FC. In 2010-11 (BE), the outstanding debt-GDP ratio of the States is likely to decline further to 23.1 per cent.

6.4 States were allowed to raise additional market borrowings to the extent of 0.5 per cent of GSDP each in 2008-09 and 2009-10 which were to be utilised for undertaking capital investment. Accordingly, the GFD-GSDP target was relaxed from 3.0 per cent to 3.5 per cent in 2008-09 and further to 4.0 per cent in 2009-10. States seem to have resorted to this additional provision of borrowings in 2008-09 with incremental market borrowings at the consolidated level relative to GDP turning out to be higher at 0.8 per cent. Although the incremental market borrowing-GDP ratio at the consolidated level declined slightly during 2009-10, the incremental market borrowings were higher in absolute terms. The

State-wise position shows that incremental market borrowings as a ratio to GSDP exceeded the stipulated limit of 0.5 percentage point of GSDP in 16 States during 2008-09 and in 11 States during 2009-10. Notwithstanding the increase in market borrowings in 2008-09 and 2009-10, the consolidated debt-GDP ratios of State governments declined as the share of other debt components fell and nominal economic growth turned out to be higher than that in outstanding debt.

Composition of Debt

6.5 The composition of States' outstanding liabilities has witnessed a noticeable change in recent years. With the increasing emphasis on financing GFD through market borrowings, its share in outstanding liabilities of State governments has increased gradually, while the dependence on loans from the Centre declined sharply from 1999-2000 onwards. In 2009-10 (RE), market borrowings emerged as a dominant component with a share of 31.5 per cent in total outstanding liabilities of the State governments, which is expected to further increase to 35.6 per cent in 2010-11 (BE). In contrast, the share of the National Small Savings Fund (NSSF) has declined persistently since end-March 2008. The NSSF is expected to account for around one-fourth of the total outstanding liabilities as at end-March 2011 (Table VI.2). The share of high-cost debt instruments, *i.e.*, public account items like 'small savings' and 'State provident fund' in total outstanding liabilities has remained in the range of 12.1-12.3 per cent since 2005-06. Considering the burden arising as a result of the high effective rate of interest on NSSF loans taken by States till 2006-07, the Thirteenth FC has recommended interest relief on these NSSF loans, with a precondition relating to the enactment of the FRL. The detailed composition of outstanding liabilities of State governments from 1990-91 to 2010-11 (BE) is presented in Appendix Tables 19 and 20, while the State-wise composition of outstanding liabilities is provided in Statements 26-28.

Table VI.2: Composition of Outstanding Liabilities of State Governments
(As at end-March)

Item	(Per cent)								
	1991	2000	2005	2006	2007	2008	2009	2010 (RE)	2011 (BE)
1	2	3	4	5	6	7	8	9	
Total Liabilities (1 to 4)	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0
1. Internal Debt	15.0	24.6	58.7	60.9	61.5	62.1	63.5	65.5	66.9
<i>of which:</i>									
(i) Market Loans	12.2	14.8	21.1	19.9	19.6	22.5	27.3	31.5	35.6
(ii) Special Securities issued to NSSF	–	5.0	27.8	31.9	34.3	32.4	29.4	27.8	25.7
(iii) Loans from Banks and FIs	2.0	3.4	6.7	6.3	5.6	5.4	5.3	5.1	4.7
2. Loans and Advances from the Centre	57.4	45.2	15.8	13.7	11.8	10.9	9.8	9.1	8.6
3. Public Accounts (i to iii)	26.8	29.9	25.5	25.3	26.6	26.9	26.5	25.2	24.3
(i) Small Savings, State PF, etc.	13.2	15.8	12.9	12.3	12.1	12.2	12.1	12.3	12.3
(ii) Reserve Funds	3.7	3.9	5.2	5.5	6.3	5.9	5.7	4.7	4.4
(iii) Deposits and Advances	10.0	10.2	7.4	7.6	8.1	8.8	8.7	8.2	7.6
4. Contingency Fund	0.8	0.3	0.1	0.1	0.1	0.2	0.2	0.2	0.2

RE : Revised Estimates. BE : Budget estimates.

'–' : Nil/Negligible/Not applicable.

Source: Same as Table V.1.

3. State-wise Debt Position

6.6 The overall debt-GDP ratio of States improved in 2008-09 and 2009-10 (RE). Despite the extra expenditure obligations emanating from the implementation of revised pay structures and fiscal stimulus measures, the impact in terms of debt-GSDP ratios remained muted in most States. The State-wise debt-GSDP position is presented in Table VI.3⁷.

Non-Special Category States

6.7 In 2008-09, all non-special category States, except Jharkhand and Tamil Nadu, registered lower debt-GSDP ratios compared with 2007-08. In 2009-10 (RE), 10 out of 17 non-special category States recorded lower debt-GSDP ratios than in 2008-09. A marked improvement in debt-GSDP ratio was observed in the case of Uttar Pradesh, followed by Orissa and Punjab. However, Uttar Pradesh

continued to be the State with the highest debt-GSDP ratio of 43.5 per cent, followed by West Bengal. The debt-GSDP ratio was the lowest at 15.2 per cent for Chhattisgarh, followed by Haryana and Karnataka.

6.8 The debt-GDP ratio has implications for interest payments relative to revenue receipts. Since interest payments are committed expenditures, revenue deficits are bound to increase if the burden on account of higher interest payments is not fully offset by higher revenue receipts. Eventually, it would reflect in higher fiscal deficit. Therefore, from the debt sustainability point of view, the trend in interest payments as a ratio to revenue receipts (IP-RR) assumes critical importance. State-wise data show that 11 States were able to align their IP-RR ratios with the Twelfth FC's target of 15 per cent by 2009-10. Gujarat, Kerala, Maharashtra, Punjab, Rajasthan and West Bengal, however, could not achieve this

⁷ The detailed State-wise and component-wise break-up of outstanding liabilities is provided in Statements 26-28. The outstanding liabilities as at end-March 2000 of the three bifurcated States (Bihar, Madhya Pradesh and Uttar Pradesh) have been apportioned to the three newly formed States (Jharkhand, Chhattisgarh and Uttarakhand), respectively, on the basis of their respective proportion of the population.

Table VI.3: State-wise Debt-GSDP Position

State	(Per cent)			
	2005-08* (Avg.)	2008-09	2009-10 (RE)	2010-11 (BE)
1	2	3	4	5
I. Non-special Category States				
1. Andhra Pradesh	32.7	29.2	30.1	31.3
2. Bihar	51.9	39.1	39.7	39.5
3. Chhattisgarh	22.0	15.8	15.2	18.0
4. Goa	38.5	36.2	35.5	33.6
5. Gujarat	34.7	32.6	32.1	31.4
6. Haryana	22.4	18.3	19.0	18.9
7. Jharkhand	30.6	31.7	33.6	32.9
8. Karnataka	26.8	24.1	24.3	25.1
9. Kerala	36.5	35.3	34.3	33.4
10. Madhya Pradesh	39.5	35.2	34.4	37.2
11. Maharashtra	30.3	26.9	25.1	26.7
12. Orissa	44.4	32.9	30.6	30.0
13. Punjab	42.6	37.1	35.2	34.1
14. Rajasthan	47.2	41.8	41.1	40.9
15. Tamil Nadu	25.4	25.4	25.5	25.1
16. Uttar Pradesh	53.2	46.8	43.5	45.8
17. West Bengal	47.0	42.5	42.8	40.8
II. Special Category States				
1. Arunachal Pradesh	75.0	130.6	115.9	77.8
2. Assam	30.1	28.8	28.0	27.8
3. Himachal Pradesh	63.9	59.3	55.7	53.2
4. Jammu and Kashmir	68.9	72.0	70.1	67.1
5. Manipur	78.4	77.0	77.4	66.3
6. Meghalaya	39.0	38.5	37.3	36.2
7. Mizoram	113.8	108.9	109.1	98.1
8. Nagaland	54.6	59.3	59.4	58.0
9. Sikkim	71.3	77.3	80.6	82.2
10. Tripura	48.0	39.8	42.2	43.2
11. Uttarakhand	43.0	42.8	41.1	39.5
All States#	28.9	26.3	25.0	23.1
<i>Memo Item:</i>				
1. NCT Delhi	19.4	15.3	13.8	12.0
2. Puducherry	27.7	28.2	29.7	25.9

* : Data for Puducherry pertain to 2006-07.

: Data for All States is as per cent to GDP.

Source: Same as Table V.1.

target. While West Bengal used 33.6 per cent of its revenue receipts for interest payments, the IP-RR ratio was the lowest at 5.9 per cent in the case of Chhattisgarh. In 2010-11 (BE), 11 non-special category States are expected to record lower debt-GSDP ratios than that in 2009-10 (RE), while the debt-GSDP ratios would be higher in the case of Andhra Pradesh, Chhattisgarh, Karnataka, Madhya Pradesh, Maharashtra and Uttar Pradesh.

Special Category States

6.9 Special category States exhibit higher aggregate expenditure-GSDP ratios *vis-à-vis* non-special category States as they play a major role in delivering various services to the public. Despite higher grants from the Centre that mute the impact of relatively higher expenditure *vis-à-vis* the resource base of special category States, their debt-GSDP ratios are generally higher. However, their share as a group in total outstanding debt of all States during 2005-06 to 2009-10 (RE) was only about 8.0 per cent. In 2009-10, the debt-GSDP ratio declined in six special category States, while it increased in the case of Manipur, Mizoram, Nagaland, Sikkim and Tripura. Arunachal Pradesh recorded the highest debt-GSDP ratio of 115.9 per cent, followed by Mizoram. The reduction in debt-GSDP ratio is expected to be more widespread in 2010-11 (RE), as all special category States, except Sikkim and Tripura, are expected to record lower debt-GSDP ratios (Table VI.3).

4. Market Borrowings

Consolidated Position

6.10 As already mentioned, there has been greater reliance on market borrowings by State governments to meet their resource requirements. This was evident during 2008-09 and 2009-10 when States had to undertake counter-cyclical measures in the wake of the impact of the global economic downturn on domestic economic activity. The higher amount of market borrowings raised during this period was facilitated by additional provisions allowed by the Centre. As a result, the outstanding stock of State Development Loans (SDLs) recorded an increase of 34.6 per cent and 28.6 per cent in 2008-09 and 2009-10, respectively, compared with an increase of 23.0 per cent in 2007-08. The interest rate profile of outstanding stock of SDLs shows that the share of high-cost market loans (interest rate over 10 per cent) declined further during 2009-10. The share of outstanding stock of SDLs with interest rates of 10 per cent and above declined sharply from 10.1 per cent as at end-March 2009 to 4.7

**Table VI.4: Interest Rate Profile of the
Outstanding Stock of State Government
Securities***
(As at end-March)

Range of Interest Rate	Outstanding Amount (₹ crore)		Percentage to Total	
	2009	2010	2009	2010
1	2	3	4	5
5.00-5.99	34,825	35,075	8.7	6.8
6.00-6.99	74,606	74,606	18.6	14.4
7.00-7.99	1,13,906	1,51,070	28.3	29.2
8.00-8.99	1,25,750	2,19,895	31.3	42.5
9.00-9.99	12,371	11,871	3.1	2.3
10.00-10.99	14,418	14,400	3.6	2.8
11.00-11.99	14,583	5,416	3.6	1.0
12.00-12.99	11,465	4,639	2.9	0.9
Total	4,01,924	5,16,972	100.0	100.0

* Including Union Territory of Puducherry.

Source: Reserve Bank records.

per cent as at end-March 2010 (Table VI.4). However, the share of outstanding SDLs with interest rates ranging between 8-10 per cent increased from 34.4 per cent at end-March 2009 to 44.8 per cent at end-March 2010, which indicates that incremental debt was raised at somewhat higher cost in 2009-10 (Table VI.4).

Allocation of Market Borrowings during 2008-09 and 2009-10

6.11 The level of gross market borrowings of the State governments was 74 per cent higher in 2008-09 over 2007-08. In 2009-10, the level of market borrowing requirements continued to be high, as certain States implemented fiscal stimulus measures during the year. However, the State governments were able to complete their market borrowing programmes smoothly, given the comfortable liquidity position in the market. In 2009-10, the gross amount raised by State governments was 8.1 per cent higher than the gross allocation for the year and it was 11.0 per cent higher than the gross borrowings in 2008-09. Orissa was the only State that did not participate in the market borrowing programme in 2009-10, like in the previous year when Orissa and Chhattisgarh had abstained. Five States raised less than their sanctioned amounts in 2009-10 as against 15 States in 2008-09. The market borrowing programme was evenly spaced throughout the year. Reflecting the sheer size of issuances, the weighted average yield of SDLs issued during 2009-10 was higher than that in the previous year. The spread between the benchmark Central Government securities and the SDLs, however, stood lower during 2009-10, reflecting a more evenly spaced distribution of market borrowings during the year (Box VI.1).

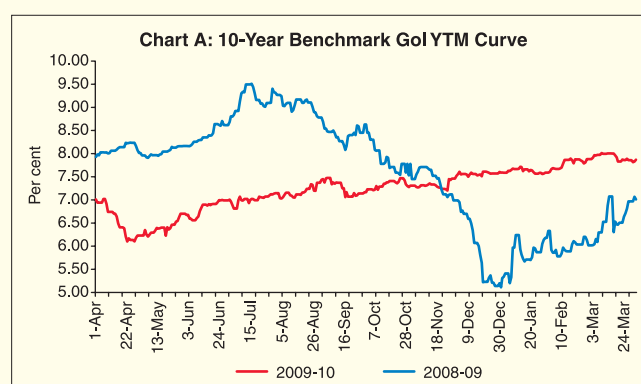
Box VI.1 : Efficient Management of State Market Borrowings - Cost and Spread

The year 2009-10 witnessed robust activity in the issuance of both Central and State government securities. The issuance of Government of India dated securities increased by 65.2 per cent to ₹4,51,000 during the year. In addition, treasury bills of 91-day, 182-day and 364-day maturities were raised for a notified amount of ₹3,77,000 crore on a gross basis. On top of this, the issuances of State Development Loans (SDLs) increased by 11.0 per cent to ₹1,31,122 crore during 2009-10 compared to ₹1,18,138 crore raised during 2008-09. In fact, market borrowings have become a dominant source for financing the fiscal deficit of State governments.

The cost of borrowing generally depends upon the prevailing secondary market yield on the securities. Despite huge primary issuances of government securities during 2009-10, the yield on the 10-year benchmark Government of India security ruled at lower levels up to mid-November 2009, before firming up thereafter (Chart A). The transmission of lower policy rates to long-term government bonds was significant during the first half of the year.

The yields started firming up from December 2009, reflecting the general market conditions, and ranged between 7.04 per cent

and 8.58 per cent for 2009-10 as a whole. The weighted average yield of SDLs during 2009-10 was 8.11 per cent compared with 7.87 per cent during 2008-09. Though the cut-off yield of SDLs firmed up during the fourth quarter of 2009-10, the spread between the 10-year benchmark Government of India securities



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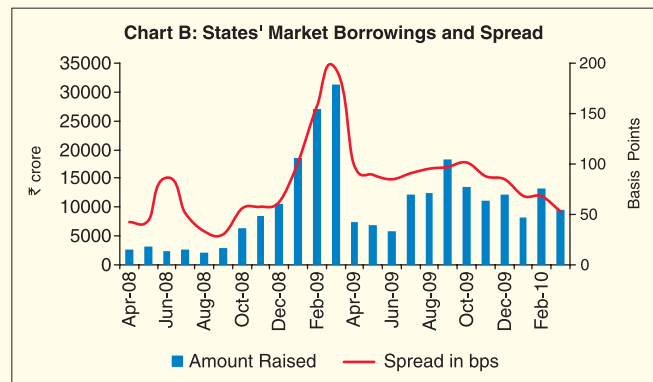
and SDLs narrowed significantly and was in the range of 45-129 basis points during the year compared with 21-236 bps during 2008-09. Consequently, the weighted average spread during 2009-10 turned out to be lower at 86 basis points compared with 122 basis points during 2008-09.

Spread movements depend upon various factors, which, *inter alia*, include the liquidity condition at the time of accessing the market, the tradability of the SDLs and the size of issuance of individual States as also the size of aggregate issues in a tranche, in addition to the fiscal strength of the concerned State. The cost of borrowing is also a function of market liquidity. Given this, the release of an indicative calendar, along the lines of Government of India securities, could be an efficient tool to plan State borrowings. An indicative calendar for SDLs would provide benefits in terms of market predictability, proper spacing of the auctions and the resultant cost effectiveness to the issuers. Investors would also benefit in terms of operational efficiency and better planning.

The lower spreads in 2009-10 reflected, apart from others, the impact of proper planning and even distribution of the States' borrowing programmes throughout the year, while there was a bunching of SDLs towards the second half of 2008-09, particularly in the fourth quarter. During 2009-10, about 48.2 per cent of the market borrowings were raised during the first half of the year

compared to only 13.4 per cent raised during the comparable period of 2008-09 (Chart B).

Notably, the initiatives taken during 2009-10, such as the introduction of non-competitive bidding in the SDL auction, have received a good response from retail investors. In addition, three tranches of SDLs were issued with a put option for a State Government, which benefited in terms of lower borrowing cost. Proper planning of the issuances with appropriate policy initiatives to improve tradability of the SDLs in the secondary market would go a long way towards efficient debt management.



6.12 The available data shows that the weighted average yield of State government securities was lower at 7.87 per cent and 8.11 per cent during 2008-09 and 2009-10, despite a significant increase in the level of market borrowings by State governments which perhaps reflected a softer interest rate environment during this period. During 2010-11 (up to March 23, 2011), 27 tranches of auctions were conducted under the market borrowing programme of the State Governments. Twenty-five State Governments have raised an aggregate amount of ₹1,03,910 crore on a gross basis compared to ₹1,31,122 crore raised by 28 State Governments (including Puducherry) during the corresponding period in the previous year. In 2010-11, so far the cut-off yields have ranged between 8.05 and 8.58 per cent (as against 7.04-8.58 per cent during 2009-10). The yield spread between the State and Central Government securities of 10-year tenor has narrowed to 31-69 basis points compared to 45-129 basis points during the corresponding period of the previous year. The weighted average yield of gross borrowings of States during 2010-11 so far works out to 8.39 per cent, *i.e.*, marginally

higher than the 7.87 per cent during 2008-09 and 8.11 per cent for 2009-10 (Table VI.6).

Table VI.5: Market Borrowings of State Governments

(₹ crore)			
Item	2008-09	2009-10	2010-11*
1	2	3	4
1. Net Allocation	51,719	1,02,258	1,42,157
2. Additional Allocation	62,990	2,679	5,842
3. Repayments	14,371	16,238	15,641
4. Gross Allocation (1+2+3)@	1,29,080	1,18,189	1,63,640
5. Total Amount Raised	1,18,138	1,31,122	1,03,910
6. Net Amount Raised (5-3)	1,03,767	1,14,884	88,269
<i>Memo item:</i>			
(i) Coupon/Cut-off Yield Range (%)	5.80-9.90	7.04-8.58	8.05-8.58
(ii) Weighted Average Interest Rate (%)	7.87	8.11	8.39
(iii) Average Maturity (in years)	10	10	10

* Upto March 23, 2011.

@ Gross allocation for 2009-10 exclude Andhra Pradesh, Jharkhand and Maharashtra.

Note : (i) Data are inclusive of Puducherry.

(ii) Data on market borrowings as per RBI records may differ from that reported in the budget documents of the State Governments.

Source: Reserve Bank records.

Maturity Profile of State Government Securities

6.13 Since 2005-06, all issuances of SDLs have a maturity of 10 years. The significant increase in market borrowings of the State governments in 2008-09 and 2009-10 could lead to large

repayment obligations from 2017-18 onwards. The maturity profile of the outstanding stock of SDLs as at end-March 2010 shows that the majority were in the maturity bucket of 7 years and above (Table VI.6).

Table VI.6: Maturity Profile of Outstanding State Government Securities
(As at end-March 2010)

State	Per cent of Total Amount Outstanding				
	0-1 years	1-3 years	3-5 years	5-7 years	Above 7 years
1	2	3	4	5	6
I. Non-Special Category					
1. Andhra Pradesh	3.18	11.23	10.58	11.16	63.86
2. Bihar	5.62	17.28	16.30	13.62	47.18
3. Chattisgarh	8.56	28.29	19.97	17.69	25.50
4. Goa	3.70	10.58	10.07	13.11	62.54
5. Gujarat	2.56	10.85	10.86	6.18	69.56
6. Haryana	2.67	10.22	15.11	9.81	62.17
7. Jharkhand	3.95	12.08	11.46	13.37	59.14
8. Karnataka	4.09	12.34	17.00	6.35	60.22
9. Kerala	2.81	9.23	10.97	18.21	58.79
10. Madhya Pradesh	2.97	9.12	16.45	15.07	56.39
11. Maharashtra	1.54	4.31	12.00	11.69	70.47
12. Orissa	9.18	34.71	33.04	23.07	–
13. Punjab	1.79	7.20	13.54	13.75	63.72
14. Rajasthan	4.39	12.35	12.81	12.16	58.29
15. Tamil Nadu	3.11	9.06	10.91	10.75	66.16
16. Uttar Pradesh	3.51	11.35	12.62	16.10	56.42
17. West Bengal	1.80	6.64	11.87	10.64	69.06
II. Special Category					
1. Arunachal Pradesh	3.00	9.67	10.66	34.30	42.37
2. Assam	3.85	13.77	11.27	21.06	50.05
3. Himachal Pradesh	2.89	12.46	15.00	16.11	53.55
4. Jammu and Kashmir	3.24	11.05	8.10	15.94	61.67
5. Manipur	2.01	7.46	8.55	23.56	58.41
6. Meghalaya	4.25	11.45	9.45	30.57	44.28
7. Mizoram	1.56	14.88	7.97	32.43	43.15
8. Nagaland	4.23	12.40	9.08	24.17	50.12
9. Sikkim	2.46	2.90	3.08	22.80	68.76
10. Tripura	6.42	13.49	13.53	31.57	35.00
11. Uttarakhand	1.61	18.76	16.91	24.26	38.46
All States	3.03	10.20	12.69	12.93	61.14

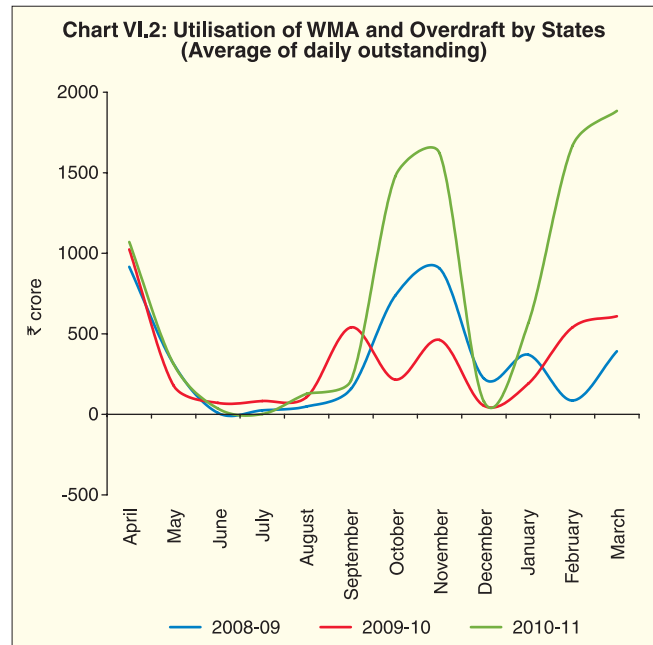
Source: Reserve Bank records.

5. Contingent Liabilities

6.14 The Reserve Bank maintains the consolidated sinking fund (CSF) on behalf of the State Governments from contributions made by them. The CSF aims to provide a cushion for amortisation of all liabilities. As at end-March 2010, 20 States had notified under this scheme and the aggregate outstanding investments in CSF stood higher at ₹30,209 crore compared with ₹24,031 crore at the end of March 2009. In addition to the budgetary support through loans, subsidies and equity, State governments also facilitate the financing of State PSUs and other institutions by issuing guarantees and letters of comfort; in this way, States incur contingent liabilities which do not form part of their debt obligations. Based on information available for 19 State governments, the total outstanding guarantees of State governments as at end-March 2009 were lower at 2.8 per cent of GDP than 3.3 per cent as at end-March 2008 (Statement 43). In the event of default by borrowing entities, the States are required to meet the debt service obligations. In order to contain the fiscal risks associated with guarantees, 18 States have put in place ceilings (statutory or administrative) on the guarantees (outstanding or incremental). Similarly, Guarantee Redemption Funds (GRFs) have been set up in 14 States. As per information available with the Reserve Bank on 10 GRFs, the aggregate outstanding investments in GRF by these States stood at ₹3,357 crore as at end-March 2010 compared with ₹3,082 crore at end-March 2009.

6. Liquidity Position and Cash Management

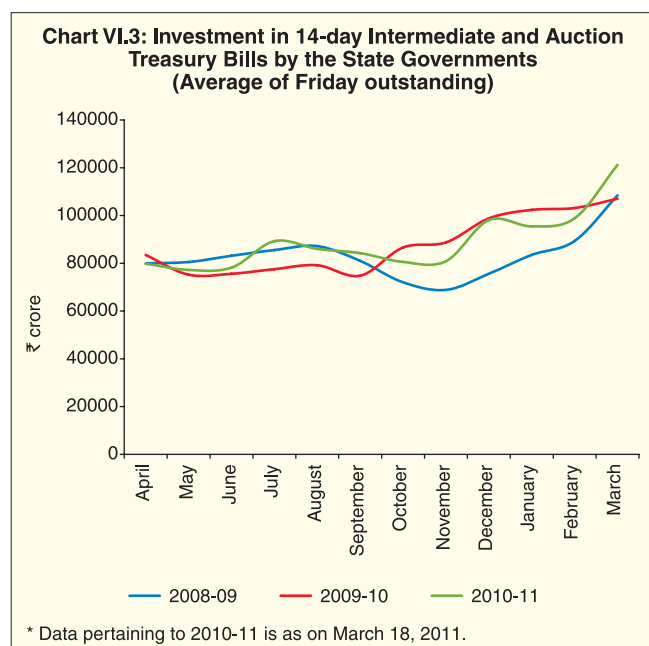
6.15 Keeping in view the cash surplus position of the State governments, the WMA limits of State governments have been left unchanged since 2006-07. Accordingly, the extant State-wise normal WMA limit was fixed at ₹9,925 crore for 2009-10 and the limit has been retained for 2010-11. The rate of interest on normal and special WMA and OD continue to be linked to the repo rate. Most State governments have accumulated sizeable cash surpluses in recent years, which reflected, *inter alia*, the fiscal consolidation process undertaken since 2005-06. The temporary setback



to fiscal consolidation in the wake of the global crisis, however, did not impact the cash surplus position of the States, as the liquidity pressures remained confined to a few State governments. The position in respect of outstanding WMA/OD remained relatively comfortable during 2009-10 (Chart VI.2). Although the dependence of most of the States on WMA/OD has remained moderate in 2010-11, two chronic revenue-deficit States, viz., West Bengal and Punjab, depended heavily on WMA/OD to meet their temporary resource gaps in the months of October and November 2010.

7. Investment of Cash Balances

6.16 Since the middle of 2004-05, most States have tended to accumulate sizeable cash surpluses. Despite expenditure pressures on account of pay revisions and fiscal stimulus measures undertaken in 2008-09 and 2009-10, most States continued to accumulate surplus cash balances which they invested in 14-day Intermediate and Auction Treasury Bills (ITBs and ATBs), although temporary dips were observed in some months (Chart VI.3). Monthly data shows that a major portion of cash surpluses is carried forward by the State governments into the next year. As on March 18, 2011, the investment in 14-day ITBs by the State governments stood at ₹1,20,318 crore,



which has significant implications for monetary policy. Importantly, since mid-June 2010, States' investments in ATBs have shown substantial increases, reflecting its positive return differential over ITBs.

8. Debt Consolidation and Relief

6.17 Since 2005-06, the Debt Consolidation and Relief Facility (DCRF) has resulted in considerable relief to the States in terms of debt write-off and interest relief on outstanding Central loans. From 2005-06 to 2009-10, Central loans amounting to ₹1,13,601 crore have been consolidated and an amount of ₹22,343 crore had been written off by the end of 2009-10, while interest relief obtained by the States amounted to ₹21,634 crore during the same period. The impact of the DCRF and other reform measures was also evident from the significant reduction in the average interest rate on outstanding debt since 2004-05 compared to earlier years (Table VI.7). Under the DCRF, all States, with the exception of West Bengal and Sikkim, have benefited. Among the non-special category States, Uttar Pradesh, Gujarat and Andhra Pradesh have benefited the most in terms of debt consolidation, while Assam and Himachal Pradesh were the major beneficiaries in the category of special category States. In terms of the Thirteenth FC's recommendations, the DCRF should be extended

Table VI.7: Average Interest Rate on Outstanding Liabilities of State Governments

(Per cent)

Year	Average Interest Rate*
1	2
1991-92	8.54
1999-00	11.17
2000-01	10.01
2001-02	10.37
2002-03	9.99
2003-04	10.22
2004-05	9.57
2005-06	8.29
2006-07	8.12
2007-08	8.04
2008-09	7.75
2009-10 (RE)	7.88
2010-11 (BE)	7.85

RE: Revised Estimates. BE: Budget Estimates.

* : Worked out by dividing interest payments of the current year by outstanding debt of the previous year.

Source: Same as Table V.1.

to States that have not availed of the benefit of consolidation, subject to the enactment of the FRBM Act. It may be noted that non-beneficiary States, viz., West Bengal and Sikkim, enacted the FRBM Act in 2010-11.

9. Conclusion

6.18 Given the significant increase in expenditure, which was witnessed across States during 2008-09 and 2009-10, the aggregate market borrowings of State governments recorded a sharp increase. Nonetheless, the debt-GDP ratio of States continued to show a declining trend as the sharp increase in market borrowings was partly offset by a reduction in other components of debt and nominal GDP grew at a faster rate relative to that in overall debt. Under the recommendations of the Thirteenth FC, States were eligible to get benefits under the DCRF subject to the enactment of the FRBM Act. With the recent enactment of the FRBM Act, West Bengal and Sikkim are expected to benefit in terms of debt consolidation and interest relief. States have continued to accumulate surplus cash balances during 2009-10 and 2010-11 to date, which is also reflected in the relatively moderate recourse to WMAs/OD by the State governments.

The Finance Commission (FC) was created as a constitutional body to address issues of vertical and horizontal imbalances of federal finances in India. Apart from its constitutional tasks of deciding the proportion of tax revenue to be shared with the States and the principles governing the grants-in-aid of the revenues of the States, the scope of the FCs broadened over time as they were assigned several other issues on government finances, particularly those relating to augmentation of State Consolidation Funds to supplementing the resources of local bodies and debt-related issues. The approach of successive FCs varied as they addressed concerns raised by States from time to time regarding the composition of the divisible pool of central taxes and inter se distribution criteria. Recent constitutional changes have simplified the sharing arrangement of the divisible pool of Central taxes by clubbing all shareable Central taxes and excise duties. While determining the formula for horizontal distribution of inter se shares of States, various FCs attempted to correct the differentials in revenue capacity and cost disability factors inherent in the economies of States, while trying to foster fiscal efficiency at the State level. However, differences have been noticed in selection, definition and weight of variables, that have been used by FCs to prescribe the devolution formula for Central taxes. More recently, the Thirteenth FC has placed greater emphasis on fiscal capacity distance and fiscal discipline, which is expected to facilitate greater convergence among the States. In the context of grants, there has been some shift from a gap-filling approach to a normative assessment of resource requirements and expenditure. The pattern of transfers through the FC channel shows that the share in Central taxes has persistently been the predominant component of revenue sharing since the First FC. As far as the extent of equalisation is concerned, an analysis of transfers as recommended by four successive FCs (from the Tenth to the Thirteenth) shows that it was the highest in the case of the Eleventh FC as the gap between recommended and benchmark transfers was minimum.

1. Introduction

7.1 Centre-State fiscal relations and the relative spheres of activities of the two levels of the government constitute the most contentious issue of federal finances. Most federal governments are vested with powers to raise tax revenues, while States are responsible for undertaking a large part of the public expenditure. The rationale underlying this design of responsibilities lies in the fact that federal governments are supposed to enjoy scale economies in the collection of certain taxes, while expenditure responsibilities are assigned to States due to their proximity to local issues and needs.

Similarly, taxes with an inter-State base and those in which uniformity in rates is desirable are vested in the Central government. Most federations across the world have been following this fiscal efficiency criterion for a long time (Kurian, 2008)⁸.

7.2 Even in India, while the Central government has greater access to tax resources, the State governments have to face the greater responsibility of delivery of public goods. The constitutional division of taxation powers between the Centre and the States rests on economic and administrative considerations. The distribution of taxation powers is intended to minimise tax problems in a federal set-up, such as double taxation, tax rivalry among

⁸ Kurian, N.J. (2008), "Equalising transfers through the Finance Commission", *Economic and Political Weekly*, 43(29), July 19–25.

States, duplication of tax administration and tax evasion. However, the allocation of taxation powers *vis-à-vis* responsibilities *per se* creates an imbalance referred to as vertical imbalance. In addition, the existence of vast regional disparities contributes to horizontal imbalances among States in terms of their resource capacity relative to their expenditure responsibilities. As the precise estimation of the quantum of resource transfers to address the vertical and horizontal imbalances is difficult, the Central Finance Commission (FC) plays an important role in this regard in the Indian federal set-up.

7.3 The basic task assigned to the Central FC is to recommend resource transfers aimed at correcting the vertical and horizontal fiscal imbalances in an equitable and efficient manner. Vertical imbalances refer to the mismatch between the revenue-raising capacity and expenditure needs of the Centre and the States. Horizontal fiscal imbalances exist on account of the inability of some States to provide comparable services due to inadequate capacity to raise funds. To address these imbalances, the FCs have been given a constitutional mandate to decide on (i) the proportion of tax revenue to be shared with the States and (ii) the principles which should govern the grants-in-aid to States. In addition to the core functions, the FCs are entrusted with the responsibility to make recommendations on various policy issues, as and when they arise. The FC also tenders advice to the President on any other matter referred to the Commission in the interests of sound public finance. The recommendations made by the FC are only advisory and, hence, not binding on the Government. Thus far, 13 FCs have been constituted with the last one constituted, in November 2007.

7.4 Against this backdrop, this chapter assesses the effectiveness of FCs in reducing fiscal imbalances through vertical and horizontal distribution criteria. This chapter is organised into

five sections. Apart from this introductory section, Section 2 provides an overview of Central-State fiscal relations and the constitutional mandate of the FC in this regard. Section 3 discusses major developments in the mandates of various FCs. Section 4 deals with changes in the devolution criteria of resources from the Centre to the States since the First FC and examines the pattern of the Centre's transfers to States through the FC channel across various award periods. In Section 5, an empirical exercise is undertaken to estimate the vertical and horizontal components of resource transfers recommended since the Tenth FC. Section 6 provides the concluding observations.

2. Centre-State Financial Relations: Indian Context

7.5 In India, Centre-State financial relations relate to the distribution of power in resource mobilisation between the Centre and States as also the sharing of expenditure responsibilities. Most of the important and buoyant revenue sources are assigned to the Union Government, while major expenditure responsibilities in the social and economic sectors are assigned to State governments. In fact, the architects of the Indian Constitution drew on the experience of some extant federations where the assignment of taxes with a wide economic base to units had led to intractable problems of conflicting tax jurisdictions (Sury, 2010)⁹. The possibility of such conflicts was avoided by assigning such taxes right from the beginning to the Union Government. While the State governments in India collect about only one-third of the total tax revenue accruing to the government sector, their expenditure obligations are disproportionately high, accounting for three-fourths of the aggregate social expenditure and more than one-half of the aggregate expenditure on economic services. To enable the States to carry out their expenditure responsibilities, the FC is assigned the task of recommending the transfer of resources from the Centre to the States.

⁹ Sury, M.M. (2010), *Finance Commissions and Fiscal Federalism in India*, Indian Tax Foundation, New Delhi.

7.6 The FC is constituted by the President under Article 280 of the Constitution every fifth year or earlier if necessary. The approach of each FC is guided by the mandate of the constitutional provisions and the terms of reference contained in the Presidential order constituting it. The duties of the FC are set out under Article 280 of the Constitution, the core duties that relate to sharing of Central taxes and the determination of grants for the States are laid down under Article 270 and Article 275, respectively. The Indian Constitution provides for Central transfers, but it neither indicates the share of States in the divisible taxes nor presents any principles for its distribution among the States. The precise manner of sharing taxes and the actual determination of grants is left to the FC.

3. Developments in Mandate

7.7 The Indian federal system has demonstrated remarkable resilience in coping with new demands made on it from time to time. The FC's mandates have been modified from time to time, taking into account the parametric environment that defines the economy and its immediate future. Accordingly, it is noted in the Sixth FC Report (p.5):

“The provisions of the Constitution concerning financial relations between the Centre and the States seem to have been designed with great care and circumspection so as to forestall precisely the kind of difficulties that even the older federations do not appear to have overcome in securing closer correspondence between resources and functions of the different layers of Government... [T]he financial provisions of our Constitution give enough room for reconciling such conflicts of interests as may arise from time to time between the Union and the constituent units.”

7.8 The first FC was appointed in 1952 and, so far, 13 FCs have been appointed at intervals of almost every five years. Since the first FC, the nature of India's economy and the macroeconomic policy framework have changed dramatically. Accordingly, fiscal transfers have been used to fulfil a variety of objectives, with the design of the transfer scheme getting closely linked to the

intended purpose. The terms of reference (TOR) of FCs have been expanded to include relevant issues of topical importance from time to time. While some of the issues were included under the TOR of FCs in response to constitutional changes, other issues were referred to FCs as and when they emerged. In the following part of this section, some of these issues are discussed.

Additional TOR with respect to Local Bodies

7.9 In the early 1990s, decentralisation reforms assumed significance with a view to ensure the empowerment of local people through local governments. A notable development in this regard was the 73rd and 74th amendments in the Constitution in 1993. These constitutional amendments aimed to provide an impetus to the decentralisation process through a system of self-government for rural and urban local bodies and devolve greater powers, functions and authority to them. Decentralisation in governance bodes well for efficiency augmentation as local representatives are presumed to have a better understanding of local preferences and needs for goods and services. These amendments underscored the organic link in the public finances of the multilayered federal polity in India. Thus, it became necessary to re-orient the mechanism of Central transfers to take care of the resource requirements of rural and urban local bodies.

7.10 Accordingly, for the first time the TOR of the Eleventh FC required it to make recommendations in accordance with these constitutional amendments. Before this, the Tenth FC had recommended *ad hoc* grants equivalent to 1.38 per cent of the divisible pool, *albeit* without any mandate under the TOR. The TOR for the Eleventh FC was extended to include recommendations on the measures needed to augment the consolidated fund of the States so as to supplement the resources of local bodies, *viz.*, *panchayats* and municipalities. The tasks of State FCs were spelled out under Articles 243I and 243Y of the Constitution. In other words, these amendments establish an organic link between the two constitutionally created bodies – the Central FC and the State FC (SFC).

7.11 In line with this mandate, the Eleventh FC suggested measures to augment the Consolidated Fund of the States. The purpose of these measures was two-fold: (i) to help achieve the underlying objectives of the 73rd and 74th amendments of the Constitution by enabling local bodies to function truly as institutions of self-government, and (ii) to ease the burden that State exchequers may face in nurturing local bodies to help them attain their potential and discharge their appointed functions. The Eleventh FC recommended *ad hoc* annual grants of ₹2,000 crore (0.78 per cent of the divisible pool) for *panchayats* (₹1,600 crore) and municipalities (₹400 crore), which were earmarked for priority activities, *viz.*, maintenance of accounts, development of databases and audit of local bodies. Subsequently, the Twelfth FC raised the grants to ₹25,000 crore (1.24 per cent of the divisible pool) to be divided between *panchayats* (₹20,000 crore) and municipalities (₹5,000 crore) during the period 2005-10. It also suggested that SFCs should be set up without delay. The Thirteenth FC raised the share of grants to local bodies to 2.28 per cent (₹87,519 crore) in the divisible pool of resources for the award period 2010-11 to 2014-15. These developments indicate that the FC channel has played an important role in strengthening fiscal decentralisation in India.

Alteration in the Pattern of shareable taxes

7.12 Another constitutional amendment was necessitated when the vertical devolution process was sought to be simplified by making all taxes and duties in the Union list shareable with the States. The States' demand for a larger pool of shareable taxes by including all Central taxes, particularly corporation tax, was deliberated by various FCs. The inclusion of certain other taxes and excise duties (*e.g.*, surcharge on income tax, surcharges duties on excise, earmarked cesses and miscellaneous receipts from penalties) in the shareable pool of taxes had been a contentious issue between the Centre and the States. Until the Tenth FC, the net proceeds of income tax and Union excise duties were the major shareable taxes for which a separate distribution criteria was prescribed

by the FCs. This changed after the 80th Constitutional amendment in 2000 under which Article 270 was amended.

7.13 This amendment, which was based on an 'alternative scheme of devolution' recommended by the Tenth FC, fundamentally altered the pattern of sharing of Central taxes between the Centre and the States. Under the alternative devolution scheme, the proceeds of all Central taxes, except surcharges, were to constitute a common shareable pool from which a share was to be devolved to the States. The Scheme incorporated in the new Article 270 provided for a fixed percentage share of States in all Central taxes and duties (except central sales tax, consignment taxes, surcharges on Central taxes and earmarked cesses). The Eleventh FC was required to recommend the percentage of taxes or duties referred to in the new Article 270. This arrangement is expected to enable the States to share the aggregate buoyancy of Central taxes and facilitate the Centre's process of tax reforms without needing to consider the nature of the tax (shareable or non-shareable). The impact of fluctuations in Central tax revenues would, therefore, be felt by Centre and the States alike.

7.14 Apart from the above issues, other issues beyond the constitutional mandate such as the restructuring of public finances, sustainability of debt and calamity relief, have also been referred to the FCs.

Debt position of States

7.15 Determining the correct size of the fiscal deficit and the debt in relation to GDP is important for prudent fiscal management. Debt-related issues are dealt with by FCs as outlined in their respective TORs. The Second FC was the first one to handle the issue of State debt and to make recommendations on rates of interest and terms of repayment of Central loans made to States. From the Sixth FC onwards, a review of the States' debt position has been explicitly included as a term of reference. The Sixth FC was asked to make an assessment of the non-Plan capital gap of the States on a uniform and comparable basis for the five years ending with 1978-79. This required a

general review of the States' debt position with particular reference to the Central loans advanced to them and likely to be outstanding as at the end of 1973-74 with a view to suggest changes in the existing terms of repayment. Since then, the assessment of the debt position of States has been a regular feature of TORs of most of the subsequent FCs. It is observed that the major recommendations related to grant of debt relief to States through rescheduling and write-off of Central government loans to mitigate the impact of high repayment obligations on State finances. However, TORs for the Ninth and Tenth FCs were more elaborate because they were asked to review the entire debt position of States rather than only Central government loans advanced to them. These FCs differed in their approach towards the issue of debt relief to States. This was driven by the belief that the debt relief measures by successive FCs created anticipations about such measures in future with a built-in adverse incentive. In recognition of the fact that debt relief often underwrites lack of fiscal discipline in the past, the Tenth FC recommended, for the first time, that general debt relief be linked to fiscal performance. The Eleventh FC continued the same principle with some modification in operational modalities.

7.16 The TOR in respect of the debt position of States in the Twelfth FC was more elaborate. Apart from suggesting debt sustainability measures, it was asked to recommend debt relief measures together with the objective of macroeconomic stability. In addition, the recommendations were to be linked to the performance of States in the fields of human development and investment climate. The Twelfth FC, therefore, followed a two-pronged approach to debt relief. First, a general scheme of debt relief applicable to all States by consolidating the past debt and rescheduling it, along with interest rate reduction, was devised. Second, a debt write-off scheme linked to fiscal performance, *i.e.*, a reduction in absolute level of revenue deficit, was introduced. A significant development was the stipulation by the Twelfth FC that fiscal responsibility legislation by each State would be a necessary pre-condition to avail of debt relief under the debt consolidation and relief facility (DCRF).

The Thirteenth FC was mandated to examine the operation of the DCRF during 2005-10 as implemented by the Centre and suggest measures to ensure a stable and sustainable fiscal environment that was consistent with equitable growth. The Thirteenth FC held the view that the benefits of consolidation under the DCRF facility, limited to consolidation and interest rate reduction, should be extended to those States that had not yet availed of the same, subject to the enactment of the FRBM Act. The Commission also suggested that the benefit of interest relief on the NSSF and write-off should be extended to States only if they bring about the necessary amendments/enactments of the FRBM.

Emphasis on Fiscal Reforms

7.17 Various FCs have been mandated to examine concerns that have emerged from time to time with regard to State finances. From the early 1990s, State finances came under stress as the State governments started paying market-related interest rates on loans from the banking system and the Centre. Recognising the need to improve the States' financial position, State-level fiscal reforms were explicitly emphasised in the TOR of the Eleventh FC. In fact, under an additional TOR the Eleventh FC was asked to review the position of finances of the Union and the State governments and suggest measures by which the governments, collectively and severally, may restructure public finances so as to restore budgetary balance and maintain macroeconomic stability. In particular, the Commission was mandated to draw a monitorable fiscal reforms programme aimed at reducing the revenue deficit of the States and recommend the manner in which the grants to States to cover the assessed deficit in their non-Plan revenue account may be linked to progress in implementing the programme.

7.18 Accordingly, the Eleventh FC recommended creating a scheme of States' Fiscal Reform Facility (FRF) for the period 2000-01 to 2004-05, backed by a Fiscal Reform Facility Incentive Fund to incentivise States to collectively eliminate revenue deficits by 2004-05. The FRF Incentive Fund was

constituted by the Government of India and States were advised to prepare their Medium-Term Fiscal Reforms Programmes (MTFRP) aimed at bringing about necessary correction in the revenue deficits. The release from the Incentive Fund was linked to an improvement in single monitorable fiscal indicator, *i.e.*, revenue deficit (as a percentage of revenue receipts) by 5 percentage points annually (2 percentage points for special category States prospectively with effect from 2002-03). The MTFRP was accepted by all 28 States and MoUs were signed with 27 States. Realising the importance of fiscal discipline, some States enacted fiscal responsibility legislations, while many States also put in place medium-term reform programmes with specific monitorable targets.

7.19 While reviewing progress under the FRF, the Twelfth FC concluded that the FRF failed to play a significant role in improving State finances and hence recommended its discontinuation. However, recognising the need for improving the States' medium-term fiscal situation, the Twelfth FC decided to reflect upon the shortcomings in the earlier debt relief, and suggested a detailed fiscal reform path to enable each State to reach the targeted revenue balances by 2008-09. While taking note of the deterioration in the finances of the Centre and the States in 2008-09 and 2009-10, the Thirteenth FC suggested a fiscal roadmap for them backed by the objective of maintaining a stable and sustainable fiscal environment consistent with equitable growth. The Commission suggested that the States should amend/enact the FRBM Acts to enable them to move towards the fiscal reform path worked out for them. State-specific grants recommended for a State should be released only upon compliance with the stipulated norms. The Thirteenth FC has also designed grants with the specific purpose of incentivising improvements in accountability, transparency and the public goods delivery process.

Broadening the Issue of Relief Expenditure

7.20 The provisions relating to disaster management in the Constitution of India are ambiguous. Neither relief for natural calamities nor

disaster management fall anywhere in the Union, State or Concurrent Lists. Under Entry 97 of the Union List, a subject that is not specifically mentioned in any of the lists would ordinarily have to be dealt with by the Union Government. However, by convention this responsibility lies with the States, while the Central government plays a largely supportive role with financial, technical and material support, whenever necessary. The expenditure on post-disaster response, relief and rehabilitation is generally incurred by the State governments and is met from the annual allocations made to the States on the basis of recommendations by the FCs. In fact, the entire system of financing relief for calamity expenditure in India has evolved around the recommendations of the successive FCs.

7.21 The issue of funding relief expenditure has been recognised by each FC since the Second FC. Since then, the FCs have made recommendations with regard to providing relief expenditure out of the revenues of the States and the amount of support to be extended by the Centre to the States. However, an institutional mechanism to deal with natural calamities has been put in place, as recommended by the FCs. For instance, the Ninth FC recommended setting up Calamity Relief Funds (CRFs) for each State. Going further, the Tenth FC recommended the establishment of a National Fund for Calamity Relief (NFCR) in addition to the CRF. The Eleventh FC recommended discontinuing the NFCR and suggested that a National Calamity Contingency Fund (NCCF) be set up with an initial corpus of ₹500 crore to be replenished by the levy of a special surcharge on Central taxes for a limited period. The TORs of the Twelfth and Thirteenth FCs included a review of financing of disaster management under the NCCF and the CRF. Apart from expanding the list of natural calamities, the Twelfth FC recommended strengthening both the NCCF and the CRF. However, the Thirteenth FC suggested merging the NCCF with the National Disaster Response Fund (NDRF) and the CRF with the State Disaster Response Fund of the respective States. It also suggested considering funding of man-made disasters from the NDRF.

Specific Grants

7.22 Specific or special grants are generally provided to States that are unable to spend adequately to deal with State-specific problems because of fiscal capacity constraints. Before the Sixth FC, the FCs did not have any specific mandate for making earmarked provisions through special purpose grants. Nevertheless, specific amounts were allocated through grants-in-aid to improve and augment services, *viz.*, the special grants by the First FC to expand primary education, special grants-in-aid by the Second FC to some States, and special grants by the Third FC to 10 States to improve road and communications. While recommending the grants, the Sixth FC was specifically mandated to examine the requirements of States that were backward in standards of general administration to upgrade the same and to bring them at par with advanced States over a period of 10 years. Since then, the TOR of each FC (with the exception of the Ninth FC) has mentioned the upgrading or special problem grants. To ensure better targeting of expenditure in certain important areas, the FCs have recommended specific grants mainly for the education and health sectors, maintenance of roads and buildings, drinking water, infrastructure, forests, and protection of historical monuments, archaeological sites and heritage buildings (that are not with the Archaeological Survey of India).

Sharing of Profits from Petroleum and Mineral oil Companies with States

7.23 An issue that many States have been raising with the Centre relates to the ownership of land and minerals and the royalty payable to States. Under the Oilfields (Regulation and Development) Act, 1948, the Centre has the authority to increase or reduce the royalty rates. Consequent upon the reduction in the royalty rates by the Central government for faster development of these sectors, many States raised the issue of compensation for the losses after the project starts

generating profits. The Twelfth FC was asked to examine the issue of sharing the non-tax revenue of the Central government from the profits of the petroleum sector with the mineral oil-producing States. The Commission recommended that the non-tax income of 'profit petroleum' companies to the Union, arising out of contractual provisions in the case of New Exploration Licensing Policy (NELP) blocks, may be shared in the ratio of 50:50 with the States in which the mineral oils are produced.

4. Devolution of Resources from Centre to States

7.24 Although the role of the FCs has expanded significantly over the years, the basic mandate for FCs in respect of distribution of taxes and grants-in-aid to States has remained unchanged. Each FC is required to determine the aggregate and individual shares of the States in the shareable pool of Central taxes under Article 270. The Commission has to determine the aggregate share of States in shareable taxes, specify criteria for deciding the shares of the individual States, and the weights attached to different allocation criteria. The shareable pool of Central taxes has changed in its scope and composition. Each FC has exercised varying value judgements to determine the approach and size of the vertical revenue transfers (Chalam and Mishra, 1997)¹⁰.

7.25 Prior to the 80th Constitutional Amendment, two major Central taxes were mainly shared with the States, *viz.*, income tax other than corporation tax and Union excise duties. The sharing of income tax was mandatory, but the sharing of Union excise duties with States was discretionary and could be shared if Parliament by law so provided. Following the 80th amendment of the Constitution, it became mandatory for the Centre to share all Central taxes (except taxes under Articles 268 and 269 and earmarked cesses, and surcharges under Article 271) with the States.

¹⁰ Chalam, K. S. R. V. S and Rajiv Mishra (1997), "Streamlining norms: a renewed approach for Finance Commission", *Economic and Political Weekly*, June 21.

Evolution of the Sharing Process: Vertical distribution

7.26 The Constitution of India specifies the taxation powers of the Centre and States. To deal with the vertical imbalances between the Centre and the States, the FC recommends vertical transfers. These transfers act as an instrument to deal mainly with the extant asymmetric decentralisation of expenditure responsibility and revenue-raising authority. In the process of devolution of resources from the Centre to States, there are two major modes of transfers, viz., States' share in Central taxes, and grants. The key factors for determining the States' share in Central taxes (vertical distribution) have varied across FCs. Grants to States can be unconditional and general purpose or conditional and purpose-specific.

7.27 The most vital aspect of intergovernmental fiscal transfers is the size of the distributive pool of taxes which is available for transfers. Various FCs progressively enlarged the size of the States' share in income tax collections. It increased from 55 per cent as recommended by the First FC to 85 per cent as recommended by the Ninth FC. The rationale for increasing the size of the States' share in net proceeds of income tax has differed across FCs. For instance, by raising the share of the States in net proceeds of income tax, the Third and Fourth FCs tried to compensate the States for the loss they incurred on account of exclusion of corporation tax in the divisible pool; the divisible pool shrank due to the reclassification in 1959 of income tax paid by companies as corporation tax. Similarly, for the first time, the Fifth FC included advance tax collections in the divisible pool of income tax and distributed the arrears while retaining the share of the States at 75 per cent. Subsequently, the Sixth FC realised that the arrears were no longer available to States and recommended an increase in the States' share in divisible pool of taxes from 75 per cent to 80 per cent for the award period 1974-79. Considering the States' grievance with regard to the levy of surcharge by the Centre as a normal tax measure, the share of States was again raised by the

Seventh FC. The Eighth and Ninth FCs did not recommend any change in States' share in net proceeds of income tax. However, the approach of the Tenth FC towards the sharing of Central taxes differed from that of the earlier FCs; the Tenth FC held the view that the authorities engaged in levying and administering tax collections should get a significant and tangible interest in its yield but changes in the share of States should not materially impact the level of devolution. Hence, the Tenth FC recommended a downward revision in the share of States in net proceeds of income tax to 77.5 per cent for the award period 1995-2000 (Table VII.1).

7.28 Consequent upon the 80th Constitutional Amendment and the enlargement of the divisible pool of shareable taxes by including all Central taxes, the Eleventh FC recommended a share of 29.5 per cent for States. This share included 1.5 per cent of shareable Union taxes to be distributed among States and not levying or collecting sales tax on the commodities covered under the Additional Excise Duties (Goods of Special Importance) Act, 1957. The Twelfth FC recommended increasing the States' share from

Table VII.1: Recommended Share of States in Major Divisible Taxes

(Per cent)

Finance Commission	Income Tax (%)	Basic Excise Duties (%)	Number of Commodities Covered
1	2	3	4
First FC (1952-57)	55	40	3
Second FC (1957-62)	60	25	8
Third FC (1962-66)	66.6	20	35
Fourth FC (1966-69)	75	20	All
Fifth FC (1969-74)	75	20	All
Sixth FC (1974-79)	80	20	All
Seventh (1979-84)	85	40	All
Eighth FC (1984-89)	85	45 *	All
Ninth FC (1989-95)	85	45	All
Tenth FC (1995-2000)	77.5	47.5 *	All
All Central Taxes#			
Eleventh FC (2000-05)		29.5	
Twelfth FC (2005-10)		30.5	
Thirteenth FC (2010-15)		32.0	

Inter se Share of States in net proceeds of all shareable union taxes and duties.

* 40% of the net proceeds to be distributed while the remaining 5% would be earmarked for the non-plan revenue deficit States.

** 40% of the net proceeds to be distributed while the remaining 7.5% would be earmarked for the non-plan revenue deficit States.

Source: Finance Commission Reports.

29.5 per cent to 30.5 per cent on the premise that additional transfers can be accommodated by rationalising the Centre's participation in areas that fall directly under the purview of the States. Taking into consideration the factors, *viz.*, (i) the higher buoyancy of the Centre's taxes than that of the States during 2000-08, (ii) the States' increasing responsibility with regard to rural and urban infrastructure and (iii) the increase in the Centre's non-tax revenues particularly from royalties and the telecommunications sector, the Thirteenth FC recommended raising the States' share in Central taxes to 32 per cent for the award period 2010-15.

7.29 Apart from sharing net income tax, States were also dependent on their share in Union excise duties to meet their revenue needs. As Table VII.1 shows the First FC made a modest beginning by sharing Union excise duties with the States in respect of three commodities, *viz.*, tobacco, matches and vegetable products. Successive FCs recommended larger devolutions to the States either by increasing the coverage of shareable items or by increasing the States' share. The number of items included in the list of shareable excise duties was increased from 3 to 8, *albeit* with a reduced share of 25 per cent, by the Second FC. The shareable basket of commodities in respect of Union excise duties was further expanded to 35 commodities by the Third FC, but the share was reduced to 20 per cent. Consequent upon the demand by the States, the coverage of items for the States' share in union excise duties has been made universal since the Fourth FC. The Seventh FC recommended increasing the share of the States in Union excise duties to 40 per cent, on the grounds that providing sufficient resources to States would reduce their dependence on the Centre. The Eighth FC further enhanced this share to 45 per cent but the increment of 5 per cent was used to meet the assessed post-devolution revenue deficit of States. The Ninth FC retained this scheme in its first Report submitted for 1989-90, but in its second Report for 1990-91 to 1994-95, the Ninth

FC recommended distributing the entire amount of 45 per cent as a consolidated amount without any separate component to be used for reducing States' non-Plan revenue deficits¹¹. The Tenth FC recommended a share of 47.5 per cent for States in the net proceeds of Union excise duties while setting apart 7.5 per cent of the Union excise duties for distribution on the basis of assessed deficits. With the 80th Constitutional Amendment, a single pool has been prescribed for all shareable Central taxes (except under Articles 268 and 269) since the Eleventh FC.

7.30 To sum up, an analysis of the recommendations of the FCs in respect of shareable taxes and excise duties suggests that various FCs have given due importance to States' concerns with regard to their share in the divisible pool and its composition. With the clubbing of most Central taxes since the Eleventh FC, the shareable pool of taxes has not only expanded but the States' share in it has also increased.

Shareable Taxes and Union Excise Duties: Horizontal Distribution Criteria

7.31 As regards the determination of the *inter se* shares of the States, the basic objective of the FC transfers has been to (i) correct the differentials in revenue capacity and cost disability factors inherent in the economies of the States and (ii) foster fiscal efficiency among the States. The criteria used in the past for these purposes can be grouped under (a) factors reflecting needs, such as population and income measured either as distance from the highest income or as an inverse; (b) cost disability indicators such as area and infrastructure distance; and (c) fiscal efficiency indicators such as tax effort and fiscal discipline.

7.32 As regards the weight of different variables in the distribution criteria of net proceeds of income tax, only two factors were taken into account till the Seventh FC. Population was a dominant factor

¹¹ Instead of earmarking a separate portion out of shareable Union excise duties, the Ninth FC introduced a variable non-Plan revenue deficit in its distribution formula of Union excise duties.

with the highest weight of 80 to 90 per cent, while contribution in tax collection was a minor factor. There was no change in the horizontal distribution criteria of net income tax proceeds except that there was some adjustment between the respective weights of population and contribution. In contrast, the Fifth FC felt that the appointment of a new FC should provide an opportunity for a fresh look at various issues in the light of changed circumstances and available information. The Fifth FC identified several inadequacies with regard to contribution criteria (based on tax collections) recommended by earlier FCs. It highlighted that (i) contribution was determined by the convenience of the assesseees without reference to the origin of income, and (ii) large amounts of tax deduction at source on dividends, interest payments, *etc.* gave the undue benefit of larger collections to States with metropolitan and industrial centres. Therefore, apart from population (with a weight of 90 per cent), the Fifth FC added 'assessment' instead of 'collection' with 10 per cent weight in the distribution scheme of income tax proceeds. This distribution scheme remained unchanged till the Seventh FC (Appendix Table 22).

7.33 Keeping in view the memoranda submitted by various States, the Eighth FC noted that the criteria for allocating income tax should be more progressive. It recommended that 90 per cent of States' share in income tax remaining after distributing 10 per cent on the basis of contribution should be allocated based on population (with a weight of 22.5 per cent, *i.e.*, 25.0 per cent of 90 per cent), income-adjusted population (with a weight of 22.5 per cent, *i.e.*, 25.0 per cent of 90 per cent) and the distance of per capita income (with a weight of 45 per cent, *i.e.*, 50.0 per cent of 90 per cent)¹². The distance of per capita from the highest per capita income was considered as a measure of the relative backwardness of States. Since population was used as a scale factor in

determining the 'distance' and 'inverse of per capita', its weight in the overall scheme was much larger than 22.5 per cent. Subsequently, the Ninth FC made a major change by introducing a composite measure of backwardness with a weight of 11.25 per cent. The composite indicator of backwardness comprised two indices, *viz.*, (i) population of Scheduled Castes and Scheduled Tribes and (ii) number of agricultural labourers in different States as revealed by Census 1981. The Tenth FC adopted a different approach from the previous FCs and stopped using 'contribution' as one of the factors for the distribution criteria. It argued that the country as a whole represents a common economic space and market, and economic interdependence among States was growing. Therefore, it was difficult to identify locally generated income in the non-agriculture sector and, hence, there was no need to retain 'contribution' as a criterion. The Tenth FC also discarded the inverse income formula due to the implicit convexity: middle-income States have to bear a higher burden of this adjustment. Instead, it assigned a larger weight of 60 per cent to distance of per capita income along with population (20 per cent) and some new factors, *viz.*, tax effort (10 per cent), area adjusted (5 per cent) and index of infrastructure (5 per cent)¹³. Therefore, there was an explicit emphasis on incentivisation of States for their tax efforts.

7.34 Assessing the prevailing fiscal situation of the States, the Eleventh FC recommended restructuring States' finances through in-built incentives for fiscal discipline and linking them to the principles of devolution. The Eleventh FC introduced a new index of fiscal discipline; tax effort and the index of fiscal discipline were together given a weight of 12.5 per cent. The Twelfth FC evolved a new formula that balanced equity with fiscal efficiency. Equity considerations, however, dominated in the scheme of federal transfers

¹² Income-adjusted population was worked out on the basis of the inverse of per capita income multiplied by the population of the State in 1971. Distance of per capita income of a State is worked out from that of the highest per capita income multiplied by the 1971 population of the State concerned.

¹³ Tax effort was suggested to be measured by the ratio of per capita own tax revenue of a State to the square of per capita income of the State. Thus, the respective shares were worked out after scaling by population.

implementing the equalisation principle. Accordingly, it accorded 50 per cent weight to income distance along with 25 per cent weight to population. While 'area' was assigned a weight of 10 per cent, better fiscal management in terms of tax efforts and fiscal discipline was given a higher weight of 15.0 per cent by the Twelfth FC compared with the 12.5 per cent weightage given by the Eleventh FC.

7.35 The Thirteenth FC recommended using the concept of 'fiscal capacity distance instead of 'income distance'. Instead of using a single average of GSDP to assess the fiscal distance between States, it recommended estimation of per capita fiscal capacity at reasonably comparable levels of taxation from their respective group averages of non-special category and special category States. The Thirteenth FC accorded the highest weight to fiscal capacity distance (47.5 per cent), followed by population (25 per cent), fiscal discipline (17.5 per cent) and area (10.0 per cent).

7.36 In respect of Union excise duties, population continued to be the largest determining factor in the criteria for *inter se* share of States up to the Sixth FC, although its weight decreased from 100 per cent to 75 per cent. This weight was further reduced to 25 per cent (a fall of 50 percentage points from the preceding Commission) by the Seventh FC. Up to the Seventh FC, the formulae used to determine the income tax shares were clearly distinct from those for the Union excise duties. Since the Eighth FC, there has been a convergence between the two sets of formulae (Appendix Tables 22 and 23). There was a move towards unifying the formulae for the *inter se* distribution of both income tax and Union excise duties. Thus, the Eighth, Ninth and Tenth FCs followed a unified formula for sharing of income tax and Union excise duties. As noted by the Twelfth FC in respect of sharing the formula of Union excise duties, among need-based factors, population and income distance gained acceptance; among the cost disability factors, area and infrastructure index distance tended to be the preferred indicators; and among the fiscal

efficiency factors, tax effort and fiscal discipline, as measured by the ratio of own tax revenue to revenue expenditure, were regarded as appropriate.

7.37 The above discussion suggests that while determining the formula for horizontal distribution of *inter se* shares of States, the basic aim of the FCs has been to correct the differentials in revenue capacity and cost disability factors inherent in the economies of States and to foster fiscal efficiency among States. The choice, definition and weight of the variables used to define a devolution formula kept changing across the FCs. While the greater weight to 'fiscal capacity distance' in the tax devolution formula of the Thirteenth FC is expected to facilitate convergence among the States, the increase in weight for 'fiscal discipline' would encourage a reversion to the path of fiscal consolidation.

Principles Governing the Design of Grant-in-Aid: Shift from Gap-filling Approach to Normative Approach

7.38 Besides the shareable Central taxes, another important source of resource transfers to the States from the Centre is grants-in-aid contributions. Grant-in-aid are mainly targeted towards achieving a degree of equalisation. Generally, the amount of grants-in-aid provided to the States by different FCs has been in respect of their revenue gaps. Grants-in-aid under the FC are meant to fill a gap which represents the State's expenditure not covered by its own revenue and share in Central tax. Grants have been under the constitutional obligation of the Union Government as per Articles 273 (1) and 275 (1). In addition, other kinds of grants have been given to the States to (i) reduce disparities in the availability of various administrative and social services across States; (ii) allow particular States to meet special financial burdens emerging as a result of their particular circumstances; and (iii) provide resources for specific activities considered to be national priorities. In fact, grants-in-aid are considered as an important instrument to make the scheme of

transfers more comprehensive and address issues spelt out in the TOR. Unlike the devolution formula for Central taxes, grants provide greater scope to make corrections for cost disabilities faced by many States.

7.39 The guiding principles for grant allocation among States as recommended by the First FC were broadly followed by most of the subsequent FCs. Under Article 275, the First FC recommended that grants should be determined based on (i) the budgetary needs of States, (ii) tax efforts, (iii) economy in expenditure, (iv) equalisation of standard of social services, (v) State-specific obligations and (vi) broad purposes of national importance. According to Srivastava and Rao (2009), the First FC explicitly stated the best theoretically accepted principles for guiding the determination of fiscal transfers. The Second FC observed that grants-in-aid should be a residuary form of assistance given in the form of general and unconditional grants; it was of the view that grants for broad purposes may be given, provided they were spent exclusively for that purpose. The Third FC also recommended specific-purpose grants for improvements in communications. Most of the subsequent FCs generally agreed to the principles laid out by the First FC, but they were primarily in favour of unconditional revenue grants. The Seventh FC made some departures from the previous FCs while recommending capital grants to meet capital expenditure as well. This was in recognition of the fact that revenue grants were not adequate for meeting the maintenance expenditure on administrative and residential buildings. Even though it was out of the purview of their TOR, the recommendation of ₹908.8 crore as capital grant was accepted by the Government.

7.40 Grants-in-aid are an important component of FC transfers. The determination of grants requires a comprehensive review of both the

Central and State finances. The FCs have often been criticised for their gap-filling approach that leads to significant adverse incentives (Srivastava and Rao, 2009)¹⁴. Under the gap-filling approach, larger transfers depend mainly on a larger gap in the revenue account in the past, irrespective of whether the available revenue capacity was adequately exploited or whether there was undue growth in expenditures. Singh (2006) argues that the gap-filling approach of grants reduced State government incentives for fiscal discipline while doing little to reduce inter-State inequalities¹⁵. However, the FCs, particularly from the Ninth FC, to some extent have applied normative principles to assess State's own tax and non-tax revenues as well as revenue expenditures. Under the normative approach, adverse incentives can be effectively neutralised as States are assessed in terms of revenues that they ought to raise given their respective capacities. Similarly, expenditures are assessed on the basis of needs consistent with an average or minimum acceptable level of services and the relevant cost norms, and are not driven by the past history of expenditures.

7.41 While recommending grants, the most debatable issue across various FCs has been with respect to coverage of Plan and non-Plan accounts. The Constitution places no restrictions on whether revenue account or only non-Plan revenue account can be considered to assess the resource needs of States. However, the Third FC considered the needs of the States for the Third Five-Year Plan and recommended that the quantum of grants-in-aid should be fixed in such a way that it enabled the States, along with surplus out of devolution, to cover 75 per cent of the revenue component of their plans. However, this recommendation was rejected by the Government. Subsequently, the consideration of needs of revenue expenditure on Plan accounts was dropped explicitly from the purview of the FC

¹⁴ Srivastava, D.K. and C. Bhujanga Rao. (2009), "Review of Trends in Fiscal Transfers in India", at http://fincomindia.nic.in/writereaddata/html_en_files/report02.pdf.

¹⁵ Singh, Nirvikar (2006), "State Finances in India: A Case for Systemic Reform", In S. Narayan (ed.), *Documenting Reforms: Case Studies from India*. India: Macmillan.

through specific stipulations in the TOR. However, the TOR of the Ninth FC made it optional for the Commission to consider Plan revenue expenditure requirements. The Tenth FC again restricted the ambit of consideration to the non-Plan account. The TOR of the Eleventh FC explicitly included consideration of both the Plan and non-Plan requirements of States. Despite the Eleventh FC considering revenue requirements only in respect of the non-Plan account, the Twelfth and the Thirteenth FCs were required to consider the entire revenue account of the States.

7.42 To sum up, grants recommended by the FCs have generally been unconditional and largely based on the projected gaps between non-Plan revenue expenditure and post-tax devolution revenue receipts. This approach has often been criticised as it does not provide for fiscal discipline at the State level. However, of late there has been an increasing emphasis on a normative assessment of resource requirements and expenditures while recommending grants to States.

Pattern of Fiscal Transfers

7.43 In the present scheme of transfers, tax devolution plays a dual role of correcting vertical as well as horizontal imbalances. Grants-in-aid are mainly targeted towards achieving a degree of equalisation. In the transfer scheme of FCs, the share in Central taxes has persistently dominated. The share of grants-in-aid, intended mainly to fill the non-Plan revenue gap, has remained less than that of the States' share in Central taxes, reflecting the importance accorded by the FCs to the tax efforts of States in the resource transfer to States. Despite the grants being the more effective and predictable transfer instrument for State-specific and purpose-specific targeting, States have preferred devolution of Central taxes as they are unconditional.

7.44 A review of the awards by successive FCs reveals that the quantum of resources transferred to the States has grown significantly from ₹382 crore under the First FC to as high as ₹17,06,676 crore under the Thirteenth FC. However, the total resource transfers in the form of States' share in taxes and grants exhibited compositional shifts over various commission award periods. These shifts are due to the interplay of factors such as changes in the ratio of tax sharing between the Centre and the States (vertical distribution), revenue buoyancy in Central taxes (being shared with the States), fiscal performance of individual States including their non-Plan revenue deficit position and special problems with regard to transfer of grants-in aid (Kannan *et al.*, 2004)¹⁶. As Table VII.2 shows, the States' share in Central taxes in total transfers declined from 87.9 per cent under the First FC to 75.8 per cent under the Fourth FC. The recommended share in Central taxes was reduced because the Fourth FC explicitly included financial assistance to meet the residual deficit as grants instead of share in Central taxes. Since the Seventh FC, the share of Central taxes in total transfers ranged between 80 and 90 per cent. In view of the need to ensure a larger role for equalisation transfers, the Twelfth FC had proposed to increase the share of grants in the total transfers. However, the Thirteenth FC has recommended a lower share of grants in total transfers, as States are expected to revert to the fiscal consolidation path and reduce their non-Plan revenue deficit, which was witnessed from 2004-05 to 2007-08.

7.45 Table VII.2 shows that there were differences between actual share of devolution of taxes (SCT) and grants (FCGR) and the respective shares recommended by the FCs, though these were not very significant. Srivastava and Rao (2009) argue that the observed differences reflected non-adherence to the stipulated conditions or delays in submitting the relevant utilisation certificates for

¹⁶ Kannan, R. *et al.* (2004), "Finance Commission awards and fiscal stability in States", *Economic and Political Weekly*, January 31.

Table VII.2: Pattern of Transfers from Centre to States by Finance Commissions

(Per cent)

Finance Commission	Recommended Transfers		Actual Transfers		Actual Transfers from all agencies	
	Taxes	FC Grants	Taxes	FC Grants	Share in Taxes	Grants*
First FC (1952-57)	87.9	12.1	91.6	8.4	53.6	46.4
Second FC (1957-62)	81.2	18.8	76.2	23.8	48.6	51.4
Third FC (1962-67)	81.4	18.6	77.0	23.0	49.5	50.5
Fourth FC (1966-69)	75.8	24.2	73.1	26.9	48.4	51.6
Fifth FC (1969-74)	86.6	13.4	85.2	14.8	54.4	45.6
Sixth FC (1974-79)	73.9	26.1	75.0	25.0	50.6	49.4
Seventh (1979-84)	92.3	7.7	92.3	7.7	58.6	41.4
Eighth FC (1984-89)	90.4	9.6	89.0	11.0	53.8	46.2
Ninth FC (1989-95)	82.9	17.1	88.9	11.1	53.2	46.8
Tenth FC (1995-2000)	91.0	9.0	90.2	9.8	60.1	39.9
Eleventh FC (2000-05)	86.5	13.5	84.2	15.8	55.4	44.6
Twelfth FC (2005-10)	81.1	18.9	82.5	17.5	54.6	45.4
Thirteenth FC (2010-15)	84.8	15.2	–	–	–	–

‘–’: Not applicable

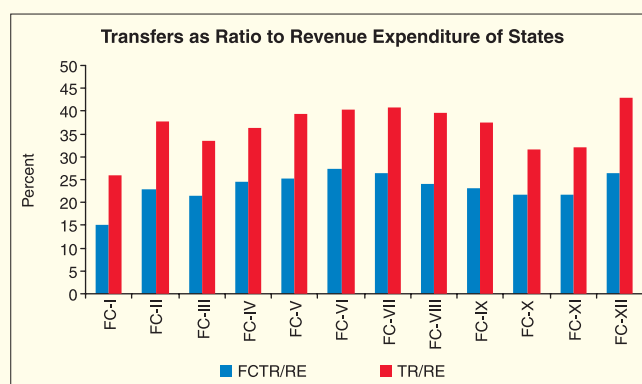
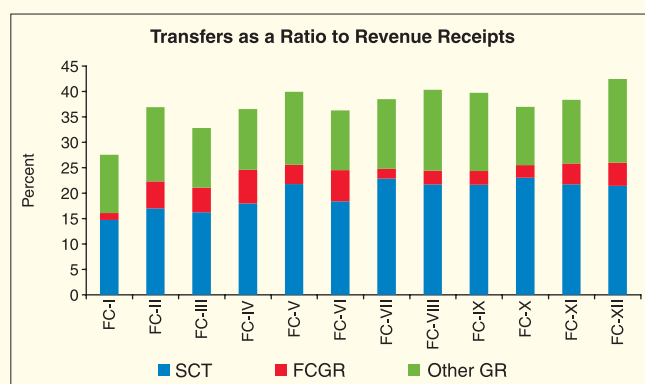
Note: * Includes grants by FCs and agencies other than FC.

Source: (i) Reports of Finance Commission, (ii) State Finances: A Study of Budgets (various issues), (iii) Rangarajan and Rao, 2008.

procedural reasons. The contribution of FC transfers to revenue receipts of the State governments remained in the range of 16 per cent to 26 per cent across the award periods. However, since the Sixth FC, transfers through the FC channel have consistently accounted for around 25 per cent of the total revenue receipts of States. If

the Central transfers through all other channels are included, they contributed 28-42 per cent of the total revenue receipts, during different award periods. Similarly, the transfer of resources through the FC channel enabled the States to meet around one-fourth of their revenue expenditure in recent years (Chart VII.1).

Chart VII.1: Transfers as Ratio to Revenue Receipts and Revenue Expenditure of States



5. Extent of Equalisation

7.46 The fiscal transfer system is expected to address the issues of vertical and horizontal imbalances. The equalisation component of transfers is quite important in federations like Canada where they have been mandated constitutionally since 1982 to ensure that sufficient resources are available to the provincial governments for providing comparable levels of public services at comparable levels of taxation. The Australian system of equalisation transfers is based on the criteria of cost differentials and equal efficiency in the provision of goods and services across provinces. The Australian equalisation differs from the Canadian equalisation due to the reference to efficiency and standard of services. In a federal set-up like India where regional variations in terms of per capita income, tax base and population are quite large, the equalisation component of central transfers assumes greater significance. In the Indian context, Srivastava (2006) argued that “for most of the early Finance Commissions, transfers followed a fragmented approach with different components of tax devolution being subjected to different considerations and the unconditional grants followed a gap-filling approach. Since different agencies dealing with transfers follow different approaches, without much coordination, a unified approach to transfers has not been developed. The net outcome of this segmentation has been that transfers have been far from equalising.”¹⁷

7.47 Unlike other federations like Canada, the horizontal imbalance in India is resolved through a combination of tax devolution and revenue-gap grants. Based on the assessment of State finances and macroeconomic conditions for the award period, the FCs recommend State-wise total transfers comprising the States’ share in Central taxes and grants-in-aid. However, actual transfers

to States may vary from the recommended transfers, as some of the assumptions may not hold throughout the award period. Despite this conceptual distinction, it is difficult to separate the vertical and horizontal (equalisation) components of recommended fiscal transfers from the Centre to the States (Rangarajan and Srivastava, 2008)¹⁸. However, a few studies have attempted to quantify the vertical and equalisation components of recommended transfers. In the Indian context, Rangarajan and Srivastava (2008) attempted to work out the equalisation component of total transfers recommended by the Twelfth FC.

7.48 The framework adopted by Rangarajan and Srivastava (2008), though subject to certain qualifications, is being used in the study to quantify the degree of equalisation in the total transfers recommended by the recent four FCs (Tenth FC to Thirteenth FC). It is found that the degree of equalisation achieved was the highest in the case of the Eleventh FC as the gap between the benchmark and actual transfers was minimal. The State-wise distribution of transfers appears to be progressive as the State with the highest GSDP gap has been recommended for higher equalisation transfers, *albeit* less than the desired level, particularly in non-special category States. Furthermore, most of the special category States received transfers for cost differential and special needs (Box VII.1).

7.49 An analysis shows that the equalisation component in the recommended transfers has been less than the desired level in the case of all four FCs. Given the level of disparities in India, properly redistributing transfers to achieve full equalisation is a formidable challenge. Unlike other federations like Australia and Canada, the major proportion of the Indian population resides in recipient rather than donor States. In such a scenario, it becomes a challenging task to

¹⁷ Srivastava, D.K. (2006), “Equalising health and education: approach of the Twelfth Finance Commission”, *Madras School of Economics Working Paper No. 6/2008*.

¹⁸ Rangarajan, C. and D. K. Srivastava (2008), “Reforming India’s fiscal transfer system: resolving vertical and horizontal imbalances”, *Madras School of Economics Working Paper 31/2008*.

Box VII.1: Transfers from the Centre to States: Degree of Equalisation

Fiscal transfers are deemed to correct not only the asymmetries in decentralisation of expenditure to the States and the revenue-raising authority of the Centre (vertical imbalances) but also to equalise the differences in fiscal capacities across States (horizontal imbalances). However, the mechanisms to achieve these goals have varied across countries. While Canada and Germany follow an explicit equalisation mechanism of transfers to attain equity, India has an elaborate framework of tax revenue sharing, supplemented by revenue-gap grants. Even though the Finance Commissions in India have recommended fiscal transfers to address both horizontal and vertical imbalances, the quantification of these two components of transfers is a complex process. Rangarajan and Srivastava (2008) adopted a framework to separate the vertical, horizontal and residual components of per capita transfers to the States as recommended by the Twelfth FC. The present exercise updates the results based on the same framework to assess the degree of equalisation achieved across the States since the Tenth FC.

Under the framework of Rangarajan and Srivastava, the vertical component of transfers can be represented by the per capita transfer made on the basis of the resource gap of the richest state, assuming this to be the minimum benchmark allocation for any State. Incorporating this principle, the total vertical transfers should be proportional to the population of each State. The horizontal component of transfers (equalisation transfers) allocable to a State needs to be based on its per capita income gap relative to the richest State; this incorporates the horizontal equity principle that States with lower fiscal capacity, *i.e.*, per capita GSDP, would get a higher amount of transfers and *vice versa* in a progressive scheme of transfers. This framework can be represented as:

$$t_i = (e - \beta y_n) + \beta (y_n - y_i) + \text{resi for a State where } \text{resi} > 0,$$

where t_i denotes the recommended per capita transfers for i^{th} State government; $[e - \beta y_n]$ (assuming that $e > \beta y_n$) represents the vertical component with e being assumed to be constant based on per capita expenditure norm, β denoting the average tax-effort, and y_n the per capita fiscal capacity of the highest income State; $\beta (y_n - y_i)$ represents the desired horizontal component; and resi denotes the residual transfers for special needs.

The total transfers to States are derived by scaling up the per capita components of transfers with their respective size of population. An analysis of the relative shares of the three components in total transfers shows that the share of actual equalisation transfers works out to be the least and that of the vertical component the highest in the case of the Tenth FC. In contrast, the vertical component accounted for only 43.7 per cent of the total transfers recommended by the Eleventh FC, while the share of the equalisation component was the highest. As a result, the degree of equalisation, *i.e.*, the ratio of actual amount of equalisation transfers recommended by the FC to the amount needed for equalisation, turned out to be the highest in the case of the Eleventh FC. Although the Twelfth FC emphasised the equalisation approach by focusing on education and health, the degree of equalisation is estimated to be lower for the Twelfth FC award period than that for the Eleventh FC period¹⁹. The degree of equalisation is estimated to have come down further

under the recommended transfers of the Thirteenth FC. An analysis of estimates for the residual components across the FCs since the Tenth FC shows that around 13 per cent of transfers were used for special needs (Eleventh FC) that have gone mainly to special category States. The share of special need transfers declined in the case of the Twelfth and Thirteenth FCs (Table A). A recent study by Srivastava (2010), however, found that the transfer scheme recommended by the Thirteenth FC would achieve equalisation to the extent of 90.5 per cent of the desired level. The variation in the estimated degree of equalisation to be achieved through the transfer scheme of the Thirteenth FC appears to be mainly due to differences in assumptions of the GSDP in terms of periodicity. While Srivastava (2010) assumed average per capita comparable GSDP at current prices for 2004-05 to 2006-07, centred in 2005-06 as used by the Thirteenth FC to be the macro proxy for the tax base, the present exercise uses the same during 2005-06 to 2009-10 (based on projected GSDP for 2009-10 as explained in Chapter V).

Table A: Recommended Transfers by Finance Commissions: Vertical and Horizontal Component

	10 th FC	11 th FC	12 th FC	13 th FC
	(₹ crore)			
Total Transfers	2,26,643	4,34,905	7,55,752	17,06,677
Annual Transfers	45,329	86,981	151,150	3,41,335
Amount used for Vertical Transfers	28,327	38,024	75,624	1,86,390
Amount for Equalisation Transfers	13,301	37,856	63,388	1,39,064
Amount used for cost differential and special needs	3,700	11,102	12,132	15,881
Amount Needed for full Equalisation	30,328	42,388	97,971	2,64,729
Share of Vertical Transfers (%)	62.5	43.7	50.0	54.6
Share of Equalisation Transfers (%)	29.3	43.5	41.9	40.7
Share of transfers for cost differential and special needs (%)	8.2	12.8	8.0	4.7
Degree of Equalisation achieved (%)	43.9	89.3	64.7	52.5

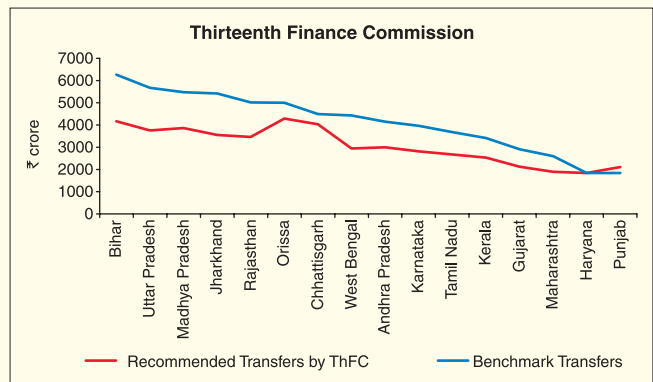
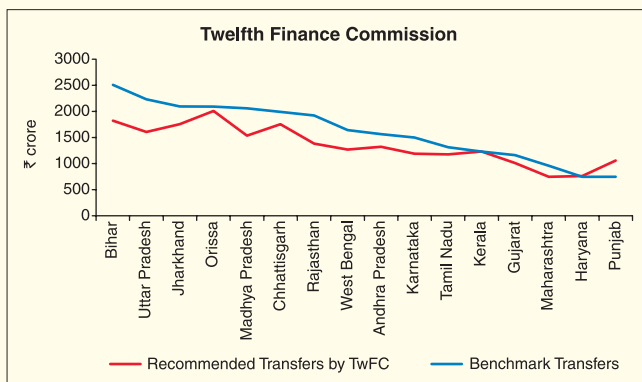
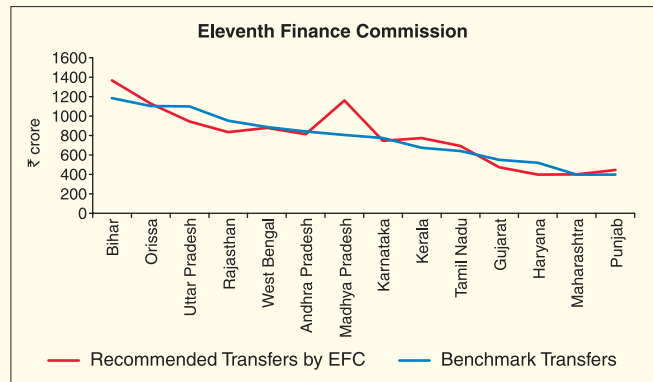
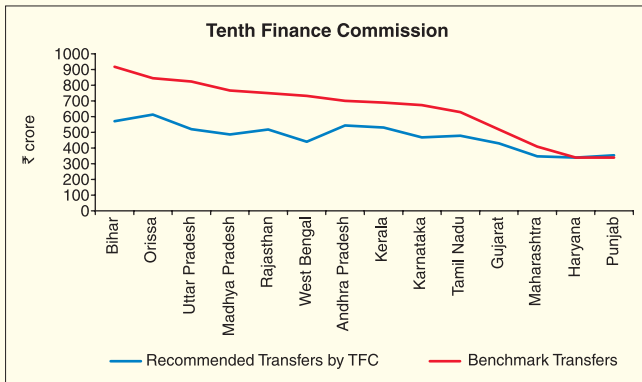
The State-wise distribution of recommended and benchmark transfers shows that the recommended equalisation transfers have been progressive and generally followed the same pattern as the desired equalisation transfers determined at the average tax-GSDP ratio. Chart A presents State-wise recommended and benchmark transfers in descending order in terms of per capita GSDP gap for non-special category States except Goa. It shows that States with a higher per capita output gap, in general, received higher per capita transfers and *vice versa*, thereby satisfying the principle of horizontal equity. A comparison of recommended and benchmark transfers across different FCs also confirms that the degree of equalisation was the highest in the case of the Eleventh FC as the gap between the recommended and benchmark equalisation transfers was minimum. As observed by Rangarajan and Srivastava (2008), the findings for the non-special category States suggest that the pattern of transfers in general follows an equalising approach and not a gap-filling approach. They also found that all special category States (except Assam) got substantial transfers under cost disability and special need considerations (Statements 49 to 52).

Contd...

¹⁹ This estimate varies from that of Rangarajan and Srivastava (2008) mainly because per capita GSDP (y_i) and own tax revenue as a ratio to GSDP (β) in the present exercise are computed using the latest available data on GSDP for 2000-05 while they used GSDP for 1999-00 to 2001-02.

Concl'd.

Chart A: Comparison of Per Capita Benchmark and Recommended Transfers by Finance Commissions: Non-special Category States



References:

Government of India, Finance Commission Reports (10th FC to 13th FC).
 Rangarajan, C. and D. K. Srivastava (2008), Reforming India's fiscal transfer system: resolving vertical and horizontal

imbalances, *Madras School of Economics Working Paper* No. 31/2008.

Srivastava, D.K. (2010), Vertical sharing and horizontal distribution of resources: the equity and efficiency trade-off, *Economic and Political Weekly*, Vol. XLV, No. 48, November 27.

achieve full equalisation as the extent of redistribution implicit in the equalising scheme is far larger. With income disparity among the States being sizeable (the richest State had a per capita GSDP nine times higher than the poorest during 2005-10), equity has been an important component in determining relative fiscal needs since the Sixth FC. As observed by Rangarajan and Srivastava (2008), these findings need to be interpreted keeping in view various qualifications²⁰.

6. Conclusion

7.50 To sum up, the FCs have played a distinctive role in inter-governmental fiscal relations in India. The major points that emerge from the above discussion can be summarised as: (i) even though the core functions of the FCs have remained broadly unchanged with respect to distributing the net proceeds of taxes between the Union and the States and defining the guiding principles for grants-in-aid of revenues, the role of the FCs has considerably

²⁰ First, the equalisation benchmark is calculated with a revenue side approach using average tax effort while excluding expenditure side considerations. Second, fiscal capacity has been measured in terms of revenue base available in terms of GSDP. Third, the highest per capita GSDP among States, excluding Goa, is used as the benchmark. Fourth, shortfalls from the equalisation benchmarks are equally weighted. Ideally, higher weight needs to be assigned to lower per capita income States for having shortfalls in equalisation transfers.

expanded as new challenges in the economic and political environment emerged from time to time; (ii) the approach of the FCs while defining the distribution criteria and principles for distributing grants has changed with a focus on relevant issues and concerns of the States; (iii) despite the efforts made by various FCs to capture State/region-specific socio-economic variations in their scheme of transfers, the impact of

FC transfers on horizontal equity has been somewhat limited as vast gaps continue to exist between the actual and desired level of transfers for equalization; (iv) the recommended transfers have been progressive as the horizontal equity principle was generally followed and States with lower per capita fiscal capacities had a higher per capita share than others and *vice versa*.

Annex 1: Major Policy Initiatives of State Budgets 2010-11

State	Social	Economic	Fiscal	Others
1. Andhra Pradesh	<ul style="list-style-type: none"> Extension of free power supply time to agriculture from 7 to 9 hours. Launching of contributory pension (Dr. YSR Abhaya Hastham scheme) for providing income security to the SHG member women above 18 years in rural and urban areas on completion of 60 years of age. Provision of ₹1,932 crore in 2010-11 budget for the pension scheme to the AIDS patients. Implementation of education schemes (<i>Sarva Siksha Abhiyan</i> and a Centrally Sponsored Scheme called <i>Sakshar Bharat Mission 2012</i>). 	<ul style="list-style-type: none"> Proposal for restoration of 3,000 'minor' irrigation tanks with financial assistance from Government of India. Taking up of bridge construction (second bridge across river Godavari) and road construction (three more roads with a length of 520 km at estimated cost of ₹3,083 crore under Government of India's Viability Gap Funding) under PPP mode. Implementation of Bus Rapid Transit System (BRTS) under JNNURM in Vijayawada and Visakhapatnam Cities. 	<ul style="list-style-type: none"> One time waiver of loans sanctioned to the weavers' cooperative societies and individual weavers under PMRY, <i>Rajiv Yuva Shakti Scheme</i> through a provision of ₹312 crore in 2010-11. Allowed a fitment benefit of 39 per cent to all State Government employees and pensioners based on recommendations of State's Ninth Pay Revision Commission. 	<ul style="list-style-type: none"> Setting up of 4,687 ICT enabled centres under public private partnership (PPP) mode to provide all Government and other value added services to rural citizens covering all the Districts/ Mandals in an integrated manner at their doorstep at an affordable cost.
2. Arunachal Pradesh	<ul style="list-style-type: none"> Assistance upto ₹25,000 for terminal diseases related to heart, liver, kidney and cancer to citizens who are neither government servants nor their family members. Construction of PDS godowns at vulnerable locations spending ₹15 crore. Construction of storage godowns with all the facilities for preventing losses of the foodgrains. 	<ul style="list-style-type: none"> Checking of leakages by tax and excise departments through installation of CCTV cameras and electronic weighbridges at border check-gates. Computerization of treasuries, e-payment of taxes etc. Budgetary provision for UID project and improvement of statistical system in the State. Interest subsidy of 3 per cent for cheaper bank loans to SHGs. 	<ul style="list-style-type: none"> Allocation of ₹25 crore during 2010-11 to strengthen Panchayati Raj institutions. Increase in the rate of VAT on tobacco and allied products from 12.5 per cent to 20 per cent. 	
3. Assam	<ul style="list-style-type: none"> Proposal to take possible measures including punitive actions, streamlining PDS to deal with the abnormal rise in prices of essential commodities. 	<ul style="list-style-type: none"> Proposal to form Farmers Club and take up Exposure Visits for dissemination of information, experience sharing, etc. 	<ul style="list-style-type: none"> Implementation of the recommendations of Assam pay commission 2008, which is expected to cause additional financial liability of ₹4,200 crore. 	<ul style="list-style-type: none"> Constitution of the Fourth Assam State Finance Commission (award period to commence from April 1, 2011).

Annex 1: Major Policy Initiatives of State Budgets 2010-11 (Contd.)

State	Social	Economic	Fiscal	Others
	<ul style="list-style-type: none"> Decision to set up the 'Assam State Civil Supply Corporation' for effective implementation of PDS. Providing food security to BPL people under a new scheme to supply 10 kg of rice per month to 13 lakh families at ₹6 per Kg. Proposal to set up 50 new hospitals in the riverine areas of the State. Earmarking of 30 per cent Government jobs for unemployed youths from rural areas. Setting up of multipurpose cultural complex, North East Tribal Museum and Cultural Centre, Film City, etc. Setting up of a Women University on the lines of SNDT University in Mumbai. 	<ul style="list-style-type: none"> Proposal to establish State Fishery Laboratory. Implementation of 'Special Employment Generation Programme' with an outlay of ₹200 crore. Proposal to identify the trade and activity-wise efficiency of the Tea Tribe youth and provide them a set of tool kits to increase the work efficiency. Proposed to set up micro-level enterprises in every village for facilitating employment generation. Proposal to give interest subsidy of 3 per cent to the weavers and sericulturists on term loan for capital investment upto ₹25,000 and working capital loan upto ₹10,000. Proposal to increase the rate of interest subsidy on crop loans from 2 per cent to 3 per cent. 	<ul style="list-style-type: none"> Setting up of Pay revision committee for SPSUs. Rationalisation of the Assam motor vehicle tax schedule. Revision of lump sum rate of taxes under the Assam Passenger Goods Taxation Act 1962 under active consideration of Government. Rationalisation of duty structure and license fees to enhance excise revenues by an additional amount of ₹25 crore. Removal of the existing entry tax of 1 per cent on sugar and 4 per cent on fish and eggs to curb rise in prices of food items. Abolition of entry tax on tea, reduction in the rate of entertainment tax on payment of admission to cinema halls. Reduction in VAT on X-ray films and other diagnostic films to 5 per cent, on items of daily use, viz, pressure cooker from 13 per cent to 5 per cent, from 13.5 per cent to 5 per cent on lease transaction and cooked food items, plates, forks and spoons, black board and decorative plywood. 	
4. Bihar	<ul style="list-style-type: none"> Setting up of Model Schools' under 'Model School scheme' on lines of Jawahar Navodaya Vidyalaya'. To set up 'Educational Infrastructure 	<ul style="list-style-type: none"> Provision of ₹900 crore during 2010-11 for bridges on roads in rural areas. Flood management programme will implement 35 flood 	<ul style="list-style-type: none"> Provision of 3 per cent interest subsidy to the farmers on loans taken through Kisan Credit Cards. Provision of ₹1,080 crore in 2010-11 budget 	<ul style="list-style-type: none"> Increase in the salaries of newly recruited teachers (whose pays are fixed) by ₹1000 per month Information technology initiatives like Common

Annex 1: Major Policy Initiatives of State Budgets 2010-11 (Contd.)

State	Social	Economic	Fiscal	Others
	<p>Development Corporation for developing educational infrastructure in the State.</p> <ul style="list-style-type: none"> Facility of Free ambulance services during hospitalisation for pregnant women in villages, medical facilities at health centre to malnourished children and mothers in 30 districts. Introducing 49 schemes for tourism department to be funded by central and State Government. 	<p>security schemes with an outlay of ₹848 crore.</p> <ul style="list-style-type: none"> Banking services at least one day in a week will be provided through 'Branchless banking' and, 'Business Correspondent, and Primary Agricultural Co-operative Credit Societies in villages with population up to 2000. E-muster roll based on biometric system for effective and transparent implementation of National Rural Employment Guarantee Scheme. 	<p>towards resource gap of State Electricity Board.</p> <ul style="list-style-type: none"> A new scheme called "small dealer tax scheme" of ₹10,000 lump sum for traders dealing in turnover up to ₹40 Lakh within the State. Tax exemption for Bell Metal articles. Compulsory E-payment and E-Return for traders with turnover above ₹40 lakh. Proposal of making entry tax rate consistent with VAT rate. Entry tax exemption for raw material for industry. 	<p>service centre, Knowledge city and State data centre to be implemented.</p> <ul style="list-style-type: none"> Curbing the sale of fake stamps and improve collections of stamp duty and registration fee. 'E-stamping' through 'Stock Holding Corporation of India'. Setting up of 'Reform Support Unit' and 'Tax Research Unit and Training Cell' under 'Bihar Administrative Reform Commission'.
5. Chhattisgarh	<ul style="list-style-type: none"> Setting up of five polytechnics and 'Skill Development Mission' for employment opportunities in the industries of State. Provision of ₹84.86 crore to build 113 hostels and 23 ashrams for the students belonging to SCs/STs. Scheme of 'Margin Money Grant' of ₹15 lakh for incentivising the entrepreneurs belonging to SCs/STs. Expansion of medical facilities and education by setting up five public health centres, 26 primary health centers, 300 sub-centers and 4 Government nursing school in 2010-11. 	<ul style="list-style-type: none"> Two new runways and a helipad to develop air services. Exemption of State entry tax on output of small industries. 	<p>On recommendations of the First State Finance Commission, the proposal to transfer 4.79 per cent of State's net revenue and also one-third of net collected entertainment tax to panchayati institutions.</p> <ul style="list-style-type: none"> Reduction/exemption of VAT on certain essential daily use items (kerosene stove, foodgrains, cooked food and pulses, etc). Exemption of stamp duty for land consolidation to the farmers up to 5 acres of land. 	
6. Goa	<ul style="list-style-type: none"> Proposal to establish 'Goa Institute for Administrative Careers' and a Government college 	<ul style="list-style-type: none"> Proposal to bring fallow land under cultivation by enactment of 'Contract Farming Act'. 	<ul style="list-style-type: none"> Increase in rate of land revenue by 200 per cent on untilled and fallow lands. 	<ul style="list-style-type: none"> Setting up a Task force on Food Processing and to establish a firm road map to boost the food processing sector.

Annex 1: Major Policy Initiatives of State Budgets 2010-11 (Contd.)

State	Social	Economic	Fiscal	Others
	<p>of Commerce and Economics.</p> <ul style="list-style-type: none"> An insurance cover through an insurance policy Scheme to be called as '<i>Swarnajayanti Aarogya Bima</i>' to the entire resident population of the State is proposed. It is proposed to constitute a team of professionals to frame a comprehensive 'Housing and Habitat Policy' for the State. 	<ul style="list-style-type: none"> Provision of subsidy on the solar power battery Encouraging owners of the land to put their agriculture land to productive use. Setting up a 'Goa Venture Capital Fund'. Exclusive Entrepreneur's Development Programmes for women to setup small and micro enterprise. Encouragement to artisans of Goan handicrafts by developing <i>Goa Haat-cum-Shilpagram</i>, new emporiums and <i>e-portal</i> for sale of handicraft items across the globe. Impetus to the inflow of tourists by commencing ferry / cruise services between Goa - Mumbai, Goa - Karwar, etc., purely on PPP basis. 	<ul style="list-style-type: none"> Proposal to levy a 5 per cent cess on room rents of all categories of Hotels / Resorts License fee structure for the retail sale of liquor as well as excise duty / fee structure to be rationalised. 	<ul style="list-style-type: none"> To set up a 'Goa IT Knowledge Centre' to promote local IT talent and channelise it in an entrepreneurial manner. A onetime grant of 50% and a maximum up to ₹50,000 as a 'seed capital' for the members of SHGs contributing 50% of the capital. Encouraging and facilitating PPP projects by setting up an 'Infrastructure Development Fund'. Proposal to set up a 'Viability Gap Fund' with a corpus of ₹44 crore.
7. Gujarat	<ul style="list-style-type: none"> Launching of "Saraswati Yatra" to ensure that all citizens of the State above the age of 15 get the benefit of education. Construction of 14 new Government colleges of higher education. Establishment of 3300 Nand Ghar as Anganwadis. Better provision of urban infrastructure and housing under a new scheme 'Swarnim Gujarat Chief Minister Urban Development Scheme 	<ul style="list-style-type: none"> Setting up 30 soil testing laboratories for research in agriculture sector. Budget provision for Primary Agriculture Co-operatives and District co-operative banks as per the recommendations of Vaidyanathan Committee. Provision of ₹541.99 crore for check-dams, deepening of ponds as well as expansion and modernisation of irrigation projects. 	<ul style="list-style-type: none"> Recruitment of 1,800 talatis as a separate cadre to carry out revenue works for improvement of performance at the grass root level. 	<ul style="list-style-type: none"> Establishment of a separate department of Climate Change for maintaining a balance between development and environment.

Annex 1: Major Policy Initiatives of State Budgets 2010-11 (Contd.)

State	Social	Economic	Fiscal	Others
	<ul style="list-style-type: none"> Allocation of budget of ₹133 crore to provide wheat and rice at affordable cost. 	<ul style="list-style-type: none"> Proposal to create quality road network by improving the existing roads in the districts and road network linking the ports of Gujarat, Special Economic Zones and Special Investment Regions. Assistance of ₹311 crore for buying 2,000 new buses to provide transport services to interior villages of the State. 		
8. Haryana	<ul style="list-style-type: none"> Allocation of ₹164.06 for 2010-11 to establish a number of skill development facilities and equip people to reap the advantage of industrialisation. Proposal to launch Rajiv Gandhi Urban Development Mission focusing on affordable housing for the urban poor, with an outlay of ₹500 crore during 2010-11. Proposal to set up Indian Institute of Management. 	<ul style="list-style-type: none"> Proposal to extend the PPP approach to niche areas such as providing tertiary level health care at affordable cost. Opening up the hinterland by building an East West and a North South expressway corridor through the State. Plan to set up Haryana Infrastructure Development Board as a nodal agency for conceptualisation, financing, implementation, maintenance and operation of PPP projects and also as a special purpose vehicle to take up major infrastructure projects. 	<ul style="list-style-type: none"> To levy a small surcharge on VAT and earmarking 80 per cent of collections for Urban Local Bodies and 20 per cent for Village Panchayats. Economic stimulus package for various works, such as up-gradation of district hospitals, setting up of new medical colleges, improvement of water supply and sanitation facilities in urban areas, setting up of special care institutions for the disadvantaged sections of the society, etc. 	<ul style="list-style-type: none"> Creation of cadre of IT professionals for smooth implementation and sustenance of e-Governance initiatives.
9. Himachal Pradesh	<ul style="list-style-type: none"> Proposal to implement the State subsidy scheme on 3 dals, 2 edible oils and salt. Implementation of biometric based smart cards to better targeting under PDS in two blocks of Shimla district. 	<ul style="list-style-type: none"> Proposal to implement a ₹372 crore scheme to promote diversification of crops, with special focus on organic farming and water harvesting. Launching of long term master plan called 'Unforgettable Himachal Brand' to 	<ul style="list-style-type: none"> Items presently being taxed at 4 per cent rate will be taxed at 5 per cent rate. No increase in the VAT rate on edible oils and foodgrains. Proposal to introduce the Himachal Pradesh Tax on Entry of Goods into Local Area Bill, 2010, with a view to 	<ul style="list-style-type: none"> Modernisation of Revenue Department by laying greater emphasis on computerisation of records, digitization of cadastral maps using latest survey techniques and computerisation of registration work.

Annex 1: Major Policy Initiatives of State Budgets 2010-11 (Contd.)

State	Social	Economic	Fiscal	Others
	<ul style="list-style-type: none"> Proposal to introduce 'Beti Hai Anmol Yojana' for the BPL families and deposit an amount of ₹5,100 in the post office in the name of each girl at the time of her birth. The Right of Children to Free and Compulsory Education Act, 2009 to be implemented. 	<p>make tourism an all year activity and to promote tourism in the interior area.</p>	<p>generate additional tax revenues from goods used by industries/projects, goods being imported for turn key projects, pan masala, tobacco, cigarettes, etc.</p>	
10. Jammu and Kashmir	<ul style="list-style-type: none"> Provision of subsidy of 50 to 75 per cent on premium for health insurance cover to the handicrafts artisans. Women empowerment by providing concession of 25 per cent in the amount of chargeable stamp duty if the land is purchased in the name of a female member of any family. 	<ul style="list-style-type: none"> Financial incentives to private sector, development of infrastructure and publicity initiatives to attract tourists in the State. To facilitate a mega marketing campaign during common wealth games and other festive occasions to enable the craftsmen and small traders of handicrafts to clear their stocks. A new trade policy is under formulation. Setting up of five Rural Self Employment & Training Institutes by the J&K Bank and the State Bank of India in collaboration with the Ministry of Rural Development, Government of India. All the remaining districts are proposed to be covered by such institutes in 2011-12. 	<ul style="list-style-type: none"> High Level Empowered Committee to monitor the progress of expenditure on all the relevant items and ensure 100 per cent utilisation of the grants awarded by the Thirteenth Finance Commission. Disinvestment process to start in the public sector in near future. Exemption of VAT on raw material and finished goods for SSI in 2010-11. Proposal to abolish toll tax on pesticides, weedicides and insecticides (essential disease control items for agriculture, horticulture and allied sectors). 	<ul style="list-style-type: none"> A Committee to be constituted with the twin objectives of better tax administration and a hassle free compliance.
11. Jharkhand	<ul style="list-style-type: none"> Stress on the total literacy drive in the State under 'Sarv Siksha Abhiyaan'. 	<ul style="list-style-type: none"> Strengthening the rural economy by way of making available good quality seeds as well as providing marketing support to rural produce by starting "<i>urban haats</i>" at Jamshedpur and Ranchi. 	<ul style="list-style-type: none"> VAT on diesel to be reduced from 20 per cent to 18 per cent. VAT exemption for essential commodities like rice, wheat, onion, 'sabudana', etc . Effective IT intervention for collection of Tax and Non-Tax Revenues. 	

Annex 1: Major Policy Initiatives of State Budgets 2010-11 (Contd.)

State	Social	Economic	Fiscal	Others
12. Karnataka	<ul style="list-style-type: none"> • Compulsory education for every child at least up to 10th standard from 2010 onwards. • A big campaign for skill development by providing training facilities for 3 to 5 lakh educated men and women every year. • A provision of ₹1,000 crore every year for city development campaign for bringing about plan development of large, medium and small towns. • Proposal to improve transport system in Bangalore city through developing metro rail, mono rail and good roads. • Investment of about ₹18,872 crore in the coming three years for water and drainage facility in all parts of the State. • An agriculture university to be established at Shimoga for study and research of special plants and crops of the Malnad region. 	<ul style="list-style-type: none"> • Increasing agricultural productivity in dry land areas of the State by providing water-harvesting structures in the form of check dams and <i>bandharas</i>. • Establishment of Agriculture produce exchanges in every district to provide a scientific system for marketing agricultural and horticultural products. • Comprehensive development of 1,000 villages every year by spending up to ₹1000 crore under the <i>Suvarna Gramodaya</i> programme. • Industrial estates to be developed by providing necessary infrastructure and establishing small and medium industries in every district. • A fresh capital of ₹600 crore to be provided to Co-operative credit institutions and District Central Co-operative Banks through the State and Central Government as recommended by Vaidyanathan Committee. 	<ul style="list-style-type: none"> • Disinvestment in Government undertakings. • Proposal to impose a toll of ₹500 on every trip made by a vehicle of more than 16 ton weight in transporting materials other than machinery and equipment. • VAT exemption on food materials such as wheat, rice and pulses. • VAT rate to be reduced from 12.5 per cent to 5 per cent on certain items. • VAT rate to increase from 12.5 per cent to 15.0 per cent on tobacco. • Luxury tax rate to increase from 6.0 per cent to 8.0 per cent on certain categories of hotel rooms. • Reduction in stamp duty from ₹200 to ₹50 on agreement deeds related to shares/ debentures and other marketable securities. 	<ul style="list-style-type: none"> • Setting up a Special Economic Zone in an area of 12,000 acres near Bengaluru International Airport. • '<i>Mukhyamanthri Nagarothana Yojane</i>' for the improvement of seven City Corporations, 44 City Municipal Councils, 94 Town Municipal Councils and 68 Town Panchayats.
13. Kerala	<ul style="list-style-type: none"> • Provision of rice at ₹2 per kg for all families who have completed at least 50 days of work under NREGS. • Contributory pension scheme to be implemented for Kerala State Financial Enterprises employees. • Kerala Institute for Retail Management, first of its kind in India, 	<ul style="list-style-type: none"> • Comprehensive scheme for nurturing bio-diversity in the garden lands surrounding households, with the objective of planting 10 crore trees in two years at a total cost of ₹100 crore. • Kisan credit cards to be issued to all eligible farmers in 2010-11. 	<ul style="list-style-type: none"> • Imported sugar to be exempted from tax. • Tax rate reduction from 12 to 4 per cent on a number of items. • Proposal to exempt Cable TV operators having connections up to 5000, from luxury tax. • Exemption from paying stamp duty for every member of a 	<ul style="list-style-type: none"> • Mandatory energy audit in all industrial and commercial establishments. • A separate Energy Efficiency Company to be formed under the Energy Management Centre. • Kerala Financial Corporation to be promoted as a non banking financial

Annex 1: Major Policy Initiatives of State Budgets 2010-11 (Contd.)

State	Social	Economic	Fiscal	Others
	is proposed to be set up for training in entrepreneurship and management studies.	<ul style="list-style-type: none"> An Income Support Scheme to be piloted in sectors like coir, handloom, bamboo and handicrafts. Proposal to strengthen water and rail transport, construction of the national water ways and renovation of the feeder canals. A company to be set up for the study and launch of super fast rail corridor. Price Stabilization Fund of ₹10 crore to ensure fair price for coir products. Construction of ₹1,600 crore Elathur – Ponnani beach tourism road on BOT mode. 	<ul style="list-style-type: none"> scheduled tribe who acquires not more than 5 cents of land for construction of a house. Reduction in the effective rate of stamp duty, surcharge and registration fee in Corporation areas from 15.5 per cent to 11 per cent; in Municipality/ Township/Cantonment areas from 14.5 per cent to 10 per cent; and in Grama Panchayat from 12 per cent to 9 per cent. Lump-sum motor vehicle tax of ₹2,000 for five years instead of annual tax for autorickshaws. Implementation of works for about ₹3,000 crore under stimulus package. 	<ul style="list-style-type: none"> institution independent from SIDBI. Social Audit Cell to be set up in the Local Self Government Department.
14. Madhya Pradesh	<ul style="list-style-type: none"> Strengthening of PDS by implementing food coupon system based on information technology. Proposal to launch a new scheme called '<i>Dr. Shaymprasad Mukharjee Scholarship Scheme</i>' for higher education. To give guarantee of education loan taken from banks for higher studies under '<i>Ma Saraswati Higher Education Bank Loan Guarantee Scheme</i>'. 	<ul style="list-style-type: none"> Proposal to launch '<i>Mukhya Mantri Gram Sadak Yojana</i>' in all the villages of State with the provision of ₹200 crore for 2010-11. New electricity generation schemes and modernisation of existing electricity projects during 2010-11. Additional irrigation for 1.84 lakh hectares in 2010-11. 	<ul style="list-style-type: none"> As per the recommendations of the 'Third State Finance Commission' a provision of ₹3,098 crore is proposed for local bodies. VAT exemption for foodgrains, pulses, salt, sugar and clothes. Entry tax rate to be reduced from 2 per cent to 1 per cent on the use of iron and steel to make automobile industry competitive. 	<ul style="list-style-type: none"> Initiative towards administrative reforms by establishing computerised 'Integrated Enquiry Stations, on PPP model in 2010-11.
15. Maharashtra	<ul style="list-style-type: none"> Computer laboratories to be established in 2,500 secondary schools to impart computer education to students. 	<ul style="list-style-type: none"> Special package for 6 districts of Vidarbha for distribution of cows. Focus on integrated farming system, Pulses 	<ul style="list-style-type: none"> Tax relief for foodgrains and some other essential items is proposed. 	<ul style="list-style-type: none"> Computerisation of the sales tax department and providing latest modern services to the dealers, etc. proposed.

Annex 1: Major Policy Initiatives of State Budgets 2010-11 (Contd.)

State	Social	Economic	Fiscal	Others
	<ul style="list-style-type: none"> Approval of 150 Junior Colleges in tribal and hilly areas from academic year 2010-11. Development of various religious places in the golden jubilee year of the State. Rajiv Gandhi New Jeevandai Yojana for distributing health cards for heart diseases, cancer, surgery of brain and spinal cord, kidney transplant and surgery of urinary tract, burns and accidents for farmers. 	<p>Mission, Clean cotton movement, Soil health Mission, Skill development of farmers, promoting SHGs and empowering farmers to increase foodgrain production as well as to increase income of small landholders.</p> <ul style="list-style-type: none"> New power project of 1,320 mega watt at Dondaicha and another 1,600 mega watt at Dhopave. A policy for Golden Quadrilateral of Mumbai - Pune - Nashik - Aurangabad as focal point of Agro-industries and industrial development. River water cleaning programme in the next five years. Proposal to complete 100 projects including dams on river Godavari. Starting of the next phase of Rajiv Gandhi Sea Link during 2010-11. Decision to construct Mumbai Trans Harbour Link connective Sewri to Nahva-Sheva at a cost of ₹8,500 crore to be completed in four years. 	<ul style="list-style-type: none"> The scope of Dr.Punjabrao Deshmukh crop incentive scheme is being enlarged to cover loans up to ₹50,000 at zero rate of interest. Steps to revise Minimum wages of agricultural workers in the range of ₹100 to ₹120 per day. Tax on vehicles operated on battery and solar energy proposed to be reduced from 12.5 per cent to 5 per cent. Relief in luxury tax to small hotel and lodges with room rent up to ₹750 per day per accommodation. Amendments in VAT Act allowing transaction-wise assessment, provision for grant of part refund. Amendment to Bombay Motor Vehicle Tax Act (1958), Extension of E-services for collection of luxury tax and profession tax etc. 	<ul style="list-style-type: none"> Proposal to establish tax academy for training to officers and staff of income tax department and carrying out research and tax collection analysis. Proposal to establish one sub-centre of District Government Library in each district of the State. Villages with large population to be given financial assistance for preparation of Village Development Plan and for providing quality basic amenities.
16. Manipur	<ul style="list-style-type: none"> Construction of sport complex at Thoubal, Chandel, Jiribam and Senapati. Budget allocation of ₹581.52 crore for Social Services sector to improve Human Development indicators. 	<ul style="list-style-type: none"> Proposal to ensure outcomes of substantial investment made in infrastructure sectors like irrigation, roads, power, education and health. Promotion of settled agriculture and livelihood improvement 	<ul style="list-style-type: none"> Proposal to enlarge the tax base and also increase and rationalise the rates of VAT, motor vehicle tax, power tariff, stamp duties, forest royalty rates etc. 	

Annex 1: Major Policy Initiatives of State Budgets 2010-11 (Contd.)

State	Social	Economic	Fiscal	Others
		<p>and innovative jhumming cultivation to increase food-grain production and productivity.</p> <ul style="list-style-type: none"> Budget allocation of ₹88.65 crore for roads and bridges including other infrastructure to improve the physical connectivity in the State. 		
17. Meghalaya	<ul style="list-style-type: none"> Multi-pronged strategy to tackle the twin issues of food security and inflation through an improved and efficient PDS, heightened consumer awareness and enforcement of regulatory measures. Establishing a Cancer Wing at Civil Hospital, Shillong Enhanced focus on systems management, e-health services and bio-medical waste management. Revamped programme 'Saakshar Bharat' – for adult education especially for women to commence activities in the West and South Garo Hills districts. 	<ul style="list-style-type: none"> Covering 6000 families in the initial phase of new scheme for providing seed capital of ₹5,000 to a family for opening a bank account with the purpose of enhancing flow of credit to marginal farmers, especially BPL families and income generative activities. Emphasis on agriculture and allied activities by providing higher plan outlay of ₹176.35 crore during 2010-11. Allocation of ₹180 crore from the State Plan for construction of roads and bridges. Under Accelerated Irrigation Benefit Programme, 32 minor irrigation projects to be undertaken in 2010-11. 	<ul style="list-style-type: none"> Ceiling on guarantees to selected and prioritised schemes and also to establish 'Guarantee Redemption Fund' to avoid the risk of default. Proposal to increase the VAT rate on items from 4 per cent to 5 per cent to generate additional revenue. Proposal to improve revenue collections by forest department through measures viz. fees imposed on producers, stockists and dealers in charcoal and, export transit pass fees on consignments of charcoal that leave the State. Reduction in the tax rate on cashewnut from 12.5% to 4% to make cashewnut growers more competitive and encourage processing units. Various revenue enhancing measures such as revision of rates of license fees and other excise levies, increase in the rates of tax under Meghalaya Passengers and Goods Taxation Act and rationalisation of rate of tax on works contracts. 	<ul style="list-style-type: none"> As an initiative towards financial sectors reforms, all the treasuries will be fully automated and interlinked through the internet and will form part of the Integrated Financial Management System (IFMS). Expansion of IT park and State data centre in 2010-11. Amendments in the Meghalaya electricity Duty Act and Meghalaya Tax on Luxuries (Hotels Lodging Houses) Act, 1991.

Annex 1: Major Policy Initiatives of State Budgets 2010-11 (Contd.)

State	Social	Economic	Fiscal	Others
18. Mizoram	<ul style="list-style-type: none"> • Proposal to build satellite township around Aizwal to ease the intense congestion. • Focused approach towards promoting sport and youth activities and development of sports infrastructure. 	<ul style="list-style-type: none"> • A flagship programme New Land Use Policy introduced, which is an integrated programme for agriculture and allied activities. • State Data Centre with the state of the art infrastructure under National e-Governance Plan to be implemented in next 5 years for storing all the State Government data. • Reduction in subsidy on power consumption, increase capital investments in power sector as well as its corporatisation. 	<ul style="list-style-type: none"> • Augmentation of Guarantee Redemption Fund in 2010-11. • Upward revision in taxes on motor vehicle. • Addressing the issues relating to tax administration, developing appropriate management information system, capacity building and collection efficiency. • Streamlining the processes of land revenue, stamps and registration etc. 	
19. Nagaland	<ul style="list-style-type: none"> • Budget provision of ₹6.36 crore to the Department of Art and Culture for the completion of World War II museum at Kisama. • Budget provision of ₹53.57 crore for completion of projects like infrastructure development of Sainik School Punglwa, completion of directorate building, communitisation, and for distribution of free textbooks. 	<ul style="list-style-type: none"> • Year 2010-11 declared as the "Year of Entrepreneurs" with the basic objectives of assisting, training and motivating entrepreneurs in all the districts of the State. • Supply of high yielding seeds and of farm machinery and equipments to farmers at subsidised rates. • Setting up of two Primary Processing Centres to improve marketability of horticulture produce. 	<ul style="list-style-type: none"> • No new taxes for 2010-11. • Emphasis on better realisation of revenues at existing rates. 	<ul style="list-style-type: none"> • Budget allocation of ₹149.09 crore for capacity building, payments towards land compensation, setting up of a 'Regional Geographical Information System' and remote Sensing Centre, etc. • Necessary assistance to set up banks in unbanked areas.
20. Orissa	<ul style="list-style-type: none"> • Proposal to create infrastructure and setting up of 'Model Schools'. • Budget allocation of ₹910.43 crore for food subsidy to ensure food security. 	<ul style="list-style-type: none"> • A new scheme for utilization of ground water is proposed with an outlay of ₹100 crore. • Construction of 1000 check dams to conserve water at the end of monsoon for irrigation, drinking water and ground water recharge. 	<ul style="list-style-type: none"> • Proposal of introducing a cash management system in 10 key Departments through Monthly Expenditure Plan and Quarterly Expenditure Allocation in 2010-11. • Proposal to amend the Orissa Entertainment Tax Act, 2006 to bring Direct-to-Home Service under tax net. 	<ul style="list-style-type: none"> • Formulation of Annual Maintenance Plan for appropriate institutional reforms. • Proposal to bring out the Outcome Budget of Works, Water Resources, Rural Development, Women and Child Development and Panchayati Raj Departments in 2010-11.

Annex 1: Major Policy Initiatives of State Budgets 2010-11 (Contd.)

State	Social	Economic	Fiscal	Others
			<ul style="list-style-type: none"> • E-filing of return by the dealers and modernization of border check gates. 	
21. Puduchery	<ul style="list-style-type: none"> • Financial assistance to unemployed agriculture graduates for the establishment of Agri Clinics. • Establishing medical college under Government. • Proposal to introduce a bio-metric based smart ration card during 2010-11. 	<ul style="list-style-type: none"> • Construction of auction yards, rural godowns and regulated market yard for improving marketing conditions for agriculture and horticulture products. • ITI at Embalam is proposed to be established in 2010-11. 	<ul style="list-style-type: none"> • 100 per cent subsidy to farmers for installation of drip irrigation and purchase of inputs etc. who are cultivating crops under precision farming. • Reduction in VAT from 12.5 per cent to 4 per cent for the battery operated vehicles. 	
22. Punjab	<ul style="list-style-type: none"> • Reduction in the stamp duty for properties transferred in favour of women from 4 per cent to 3 per cent. • It is proposed to provide 70 acres of land in knowledge city Mohali and financial assistance of ₹51 crore for setting up of prestigious Indian School of Business. 	<ul style="list-style-type: none"> • Initiative towards 'Decentralized Planning' by constituting the District Planning Committees for all the districts of the State. • Approval of 342 mega projects involving an investment of ₹97,623 crore to promote private investment. 	<ul style="list-style-type: none"> • 'Green Initiative', addressing the challenge posed by climate change, is to be funded by enhancing the electricity duty by 3 per cent, generating a revenue of ₹270 crore per annum. • Entertainment duty to be reduced from 125 per cent to 25 per cent and the Theaters (Dramas) to be fully exempt from entertainment duty to encourage the services sector. 	
23. Rajasthan	<ul style="list-style-type: none"> • Purchase of 150 ambulances, construction of buildings for 500 sub-health centres and ICUs in district hospitals etc. in 2010-11. • Increase in pensions for senior citizens, widows and handicapped. • Setting up of five ITIs, scholarships and housing etc. for welfare of minority communities. • 'Aggregate/ Consolidated Co-operative Development Scheme' for 	<ul style="list-style-type: none"> • Setting up of 320 GSS of 33 KV and 20,000 domestic solar light equipments in 2010-11. • Recruitment of 1,000 forest guards for maintaining forest security. • 'Rajasthan Infrastructure Development Act' proposed for infrastructure development with a view to attract private investment in the sector. • Proposal to set up a 'Mobile Testing Lab' in each district to test the quality of food products. 	<ul style="list-style-type: none"> • Proposal to disinvest 10 per cent capital of 'Rajasthan State Mines and Mineral Corporation'. • Tax on pulses to be retained at 1 per cent due to inflation. • Registration of mobile towers and user charges along with registration fees for increasing resources of local bodies. • VAT to increase from 4 per cent to 5 per cent as decided by the Empowered Committee of State Finance Ministers. 	<ul style="list-style-type: none"> • 'Domestic Workers Security Act' proposed for domestic servants in the State. • Simplification of procedures of revenue collection.

Annex 1: Major Policy Initiatives of State Budgets 2010-11 (Contd.)

State	Social	Economic	Fiscal	Others
	<p>strengthening co-operative movement.</p> <ul style="list-style-type: none"> Construction of 1,000 classrooms during 2010-11. 			
24. Sikkim	<ul style="list-style-type: none"> Innovative and socially relevant measures to completely eradicate poverty in Sikkim by 2015. Construction of a 575 bedded multi-specialty hospital in State capital. Distribution of protein supplement food inputs under Mukhya Mantri Antyodaya Pustakhar Yojana to remedy the malnutrition problems affecting children. 	<ul style="list-style-type: none"> Four Kisan Bazars in four districts and sixteen Kisan Bazars at the BDO level in the villages to provide additional marketing facility to farmers. Emphasis on transforming land as totally organic, organic certification, identifying competitive organic market and cost effectiveness, etc. Formulation of legislation for Clean Air Act, Water quality Act, Environment Policy Act, Pesticides Act and Endangered Species Act to complement and reinforce green drive. 	<ul style="list-style-type: none"> An authority to be instituted to oversee issues relating to curtailment of non-plan expenditure and matters pertaining to revenue mobilisation and debt management in the context of fiscal reforms and budget management scheme. 	<ul style="list-style-type: none"> Setting up the Block Development Committees to assist BDOs in the discharge of their duties under the regime of decentralized administration.
25. Tamil Nadu	<ul style="list-style-type: none"> Tuition fee to be abolished for all students pursuing postgraduate courses in government arts and science colleges. Proposal to provide essential food items like <i>toor dhal</i>, <i>urad dhal</i> and palm oil at subsidised prices through fair price shops. Ensure smooth supply through import of <i>toor dhal</i> and palm oil from abroad as well as procured from other states. Allocation of ₹50 crore for providing computers to 2,000 middle schools in the 2010-11. Business loans to the tune of ₹25 crore to be 	<ul style="list-style-type: none"> New flood protection works to the tune of ₹609 crore, in 2010-11. A scheme to completely rehabilitate the Contour Canal at a cost of ₹127.5 crores proposed. An industrial park to be set up in Viluppuram district. Traffic congestion to be addressed by building Western Outer Ring Road for Coimbatore at a cost for ₹284 crore and grade separator on Anna Salai in Chennai at a cost of ₹500 crore. A Khadi Spinners and Weavers Welfare Board to be established for welfare of Khadi workers. 	<ul style="list-style-type: none"> VAT exemption on major food items like pulses and grams, flour of pulses and grams, edible oil, tamarind, chillies, coriander, turmeric, asafetida, mustard and spices. Proposal to reduce VAT on certain items from 12.5 per cent to 4 per cent. Increase in the devolution of funds to local bodies from state's own tax revenue from the present 9.5 per cent to 10 per cent from 2010-11. 	<ul style="list-style-type: none"> 10,000 more self help groups to be formed in 2010-11. Initiative towards child development by setting up 9,045 Nutritious Meal Centres with kitchen sheds at an estimated cost of ₹200 crore in 2010-11.

Annex 1: Major Policy Initiatives of State Budgets 2010-11 (Contd.)

State	Social	Economic	Fiscal	Others
	sanctioned to 12,500 entrepreneurs belonging to minority communities in 2010-11.			
26. Tripura	<ul style="list-style-type: none"> • Strengthening of PDS and maintaining steady supply of ration commodities. • Ban on delivery/ movement of vehicles carrying PDS items after 4 p.m. and monthly entitlement of ration commodities to be published in local dailies. • Setting up of new schools, providing <i>pucca</i> building for all schools and extension of computer aided learning to all schools and broadband connectivity to all high schools by 2020. • Setting up of 100 new health sub centers and construction of 100 bedded sub-divisional hospitals at Kanchanpur and Amarpur. 	<ul style="list-style-type: none"> • Action plan for years 2010-11 and 2011-12 with target to produce food-grains of 8.61 lakh MT at the end of 2011-12 with a view to achieve self-sufficiency. • Software Technology park to be set up to generate employment opportunities for IT manpower. 	<ul style="list-style-type: none"> • Implementation of the Report of the third State Finance Commission from 2010-11. • Emphasis on expanding tax payers' base, improving compliance of tax laws, efficient tax administration, special drives against tax evaders, speedy disposal of appeal cases and encouraging sincere taxpayers, <i>etc.</i> 	
27. Uttarakhand	<ul style="list-style-type: none"> • Provision of ₹1,400 crore under Gender Budget for women empowerment. • Provide Medical Education by charging annual fees of ₹15,000 only. 	<ul style="list-style-type: none"> • Investment of ₹454.99 crore to finance different electricity schemes during 2010-11. • Integrated Industrial Promotion Policy proposed with investment of ₹100 crore. 	<ul style="list-style-type: none"> • VAT on Kerosene and textile west and cotton west to be reduced from 12.5 per cent to 4 per cent. • Abolition of VAT on traditional handlooms and writing ink. • Stamp duty on sale and purchase of immovable property to be reduced from 7 per cent to 6 per cent in 2010-11. 	<ul style="list-style-type: none"> • 'Mini Banks' to be set up in 428 villages during 2010-11. • Setting up the 'press club' at district level.
28. Uttar Pradesh	<ul style="list-style-type: none"> • Provision (₹ 9,099.75 crore) for 'Special Sector Plan' for scheduled castes. 	<ul style="list-style-type: none"> • Improvement in transmission and distribution mechanism of energy sector. 		<ul style="list-style-type: none"> • Provision of ₹289.39 crore for Census 2011. • E-District scheme aiming at electronics delivery of

Annex 1: Major Policy Initiatives of State Budgets 2010-11 (Contd.)

State	Social	Economic	Fiscal	Others
	<ul style="list-style-type: none"> Strong administrative mechanism against artificial shortage of commodities, distribution of imported subsidised pulses through PDS, etc. Proposal to build 5 lakh houses in 2010-11 under 'Indira Awas Yojana'. Provision of ₹1242 crore under Dr. Ambedkar Gram Sabhha Vikas Yojana, for environmental cleanliness in villages. Proposal to open 1000 primary and 1000 upper/higher primary schools during 2010-11. 	<ul style="list-style-type: none"> Construction of express ways, development of 'Boudh Paripath' and international airport at Kushinagar etc. on PPP basis. Village industries to be set up during 2010-11 with a capital investment of ₹247.68 crore providing employment to 82,000 people. 		<p>Administrative services to be extended in all over the State during 2010-11.</p>
29. West Bengal	<ul style="list-style-type: none"> Proposal to strengthen the 'Anti-Profitereing Act' to tackle the problem of artificial scarcity of essential commodities. Setting up 2000 vocational training Centres and 25 ITIs during 2010-11. To establish 20 colleges in 2010-11. 'West Bengal Urban Employment Scheme' to be implemented in 2010-11 for reducing urban unemployment. 	<ul style="list-style-type: none"> Fair price to the farmers for their produce, protection of the interest of the consumers, establishment of multipurpose cold storages and chain arrangements and encouraging 'Self-Help Groups' to sell the produce in the market in the State etc. Improvement of irrigation and drainage system to increase agriculture production. Encouraging setting up and expansion of industries in North Bengal through additional incentives for capital investment, electricity duty exemption and employment generation. 	<ul style="list-style-type: none"> A penalty of 10 per cent on the defaulted tax to be imposed. Central Sales Tax (West Bengal) Rules, 1958 to be amended. Proposal to allow input tax credit on spare parts, components and accessories of plant and machinery used in manufacturing and also input tax credit on pollution control equipments installed in industrial units. Exemption from tax for fuel made from solid waste procured from any local self government. Increase in the rate of tax on mobile phones with maximum retail price exceeding ₹3,000 from 4 per cent to 12.5 per cent. Increase in the rate of sales tax on sale of foreign liquor to 37 per cent, with an option to 	

Annex 1: Major Policy Initiatives of State Budgets 2010-11 (Concl.)

State	Social	Economic	Fiscal	Others
			pay tax at the rate of 23 per cent on maximum retail price.	
30. NCT Delhi	<ul style="list-style-type: none"> 15 projects for construction of EWS houses for economically weaker sections costing ₹1,814 crore to be implemented under JNNURM. Setting up of three 200-bedded hospitals at VIKASPURI, BURARI and AMBEDKAR NAGAR and 750-bedded hospital at Dwarka under PPP mode. 	<ul style="list-style-type: none"> Under JNNURM, 13 projects of PWD roads and flyovers, 11 projects of MCD roads and 10 flyovers, 3 projects of sewerage of DJB, one project for redevelopment of Connaught Place by NDMC and purchase of 1500 DTC buses etc. to be undertaken. Modernisation of the DTC fleet with the addition of 3775 Low Floor buses costing ₹2,019 crore to improve the quality of public transport. 	<ul style="list-style-type: none"> VAT at 5 per cent and 12.5 per cent rate to be imposed on certain items which were exempted from VAT. Increase in VAT from 5 percent to 12.5 per cent on some items, viz., dry fruits, desi ghee, household plastic items, tractor tyres and tubes, inverters, locks, tea etc. VAT exemption for some essential commodities and foodgrains to minimize the impact on cost of living of common man. VAT on diesel to increase from 12.5 per cent to 20 per cent. Subsidy of ₹40 to be provided on domestic LPG cylinder. Increase in maximum registration fee from ₹100 to ₹500 and proportionate increase in other slabs as well. 	

Explanatory Note on Data Sources and Methodology

Data Sources

This Study is based on the receipts and expenditure data presented in the budget documents of 28 State Governments. Data in respect of two Union Territories (UTs) with legislature, viz., National Capital Territory of Delhi (NCT Delhi) and Puducherry are provided separately as memo item in all statements. The analysis conforms to the data presented in State budgets and the accounting classification thereof. The detailed Appendices are based on the classification of receipts and expenditure of individual States/UTs into revenue and capital accounts. Revenue expenditure and capital expenditure are further bifurcated into 'Plan' and 'Non-Plan'. Some supplementary information regarding institutional reforms, level of guarantees (contingent liabilities), expenditure on 'wages and salaries' and 'operations and maintenance' are obtained from the State Governments. Information on Additional Resource Mobilisation (ARM) is not presented in the Study. Information received from the Planning Commission relating to State-wise plan outlays are also incorporated in the Study. Data on debt relief to State Governments based on recommendations of Twelfth Finance Commission (Twelfth FC) and the outstanding State-wise loans under the National Small Savings Fund have been obtained from the Ministry of Finance, Government of India. The outstanding State-wise central loans have been sourced from the Union Finance Accounts. Besides, several items of data including Ways and Means Advances (WMA)/ Overdraft (OD), market borrowings, investment of State Governments in Central Government securities and maturity profile of the State Development Loans (SDLs) have been taken from the Reserve Bank records.

The data provided in Appendix III (capital receipts) and Appendix IV (capital expenditure) are on a gross basis for all items, including Public Accounts. Additionally, total capital receipts taking

public accounts on a net basis are also given in Appendix III to have comparable data with those of the previous years. Appendix IV gives broad total of capital expenditure exclusive of public accounts. The capital receipts provided in Appendix tables (consolidated) and statements (State-wise) and used in the analysis include public accounts on a net basis while public accounts are excluded from the respective capital expenditure. The 'All States' totals in the Study and national averages pertain to 28 State Governments, excluding NCT Delhi and Puducherry. The data for Gross State Domestic Product (GSDP) for each State have been sourced from the Central Statistics Office (CSO). This is supplemented by information received from the respective State Governments and GSDP estimates used in the budget documents of the State Governments. Wherever GSDP data are not available, the data are estimated based on the previous three years' annual average growth rate. Data on GDP are at current market prices obtained from CSO. The ratios to GSDP/GDP are worked out based on latest available GSDP/GDP estimates. Percentage variation worked out in Appendix tables and statements may differ due to rounding-off of figures.

Methodology

The analysis of the expenditure data is disaggregated into development and non-development expenditure. All expenditure relating to Revenue Account, Capital Outlay and Loans and Advances are categorised into social services, economic services and general services. Broadly, the social and economic services constitute development expenditure, while expenditure on general services is treated as non-development expenditure. Thus, the development expenditure includes the development components of revenue expenditure, capital outlay and loans and advances by the State Governments. The social

sector expenditure includes expenditure on social services, rural development, and food storage and warehousing under revenue expenditure, capital outlay and loans and advances by the State Governments. Capital outlay includes both development and non-development capital outlay. The 'overall deficit/surplus' (conventional deficit/surplus) used in the analysis is equal to the sum of cash deficit/surplus (difference between the closing balance and opening balance), increase/decrease in cash balance investment account and the increase/decrease in WMAs extended by the Reserve Bank.

Methodology for Debt Statistics

The Reserve Bank in its Study of 2005-06 budgets had compiled a data series on outstanding liabilities of State Governments since 1990-91. In the 2006-07 Study, a revised series of outstanding liabilities was published by including data on reserve funds, deposits and advances and contingency funds of State

Governments. In the 2007-08 Study, a revised data series on outstanding liabilities of State Governments was published from 2003-04 onwards based on the Combined Finance and Revenue Accounts of Union and State Governments, Reserve Bank records, data received from the Ministry of Finance (Government of India), Union Finance Accounts (Controller General of Accounts) and the budget documents of the State Governments. The present Study follows the same methodology for compilation of outstanding liabilities as given in 2007-08 Study and uses the same data sources. The data provided in Appendix table 19 and 20 and Statements 26 to 28 on debt position of States are provisional. Based on the State-wise market loans (Statement 32), the maturity profile of outstanding State Government securities is provided in Statements 34 and 35. These Statements also incorporate the appropriation of liability of the three bifurcated States to their respective newly formed States on the basis of Government of India notifications.

Note : State-wise data on major fiscal indicators for the period 1980-81 to 2009-10 (BE) and State-wise detailed data on the transactions in the revenue and capital account for the period 1990-91 to 2009-10 (BE) were presented in "Handbook of Statistics on State Government Finances" published by the Reserve Bank in July 2010. This Handbook, containing data on 28 States and two UTs, was released in three versions, viz., printed, CD and web-based (www.rbi.org.in) version. While the printed version covers data on major fiscal indicators for the period 1990-91 to 2009-10 (BE) and State-wise detailed data on the transactions in the revenue and capital account for the period 2002-03 to 2009-10 (BE), the CD and web-based version is more comprehensive than printed version covering data from 1980-81 onwards on major fiscal indicators and State-wise detailed data on the transactions in the revenue and capital account from 1990-91 onwards. CD version also incorporates intelligent search features. The issues of publication 'State Finances: A Study of Budgets' published since 2001-02 are available on the Reserve Bank's website.

Appendix Tables

Appendix Tables

Appendix Table 1: Major Deficit Indicators of State Governments

(Amount in ₹ crore)

Year	Gross Fiscal Deficit	Revenue Deficit	Conventional Deficit	Primary Deficit	Net RBI Credit to States
1	2	3	4	5	6
1990-91	18,787 (3.3)	5,309 (0.9)	-72 (-0.0)	10,132 (1.8)	420 (0.1)
1991-92	18,900 (2.9)	5,651 (0.9)	156 (0.0)	7,956 (1.2)	-340 (-0.1)
1992-93	20,891 (2.8)	5,114 (0.7)	-1,829 (-0.2)	7,681 (1.0)	176 (0.0)
1993-94	20,364 (2.4)	3,872 (0.4)	363 (0.0)	4,564 (0.5)	591 (0.1)
1994-95	27,308 (2.7)	6,706 (0.7)	-4,346 (-0.4)	7,895 (0.8)	48 (0.0)
1995-96	30,870 (2.6)	8,620 (0.7)	-2,680 (-0.2)	9,031 (0.8)	16 (0.0)
1996-97	36,561 (2.7)	16,878 (1.2)	7,202 (0.5)	11,175 (0.8)	898 (0.1)
1997-98	43,474 (2.8)	17,492 (1.1)	-1,803 (-0.1)	13,675 (0.9)	1,543 (0.1)
1998-99	73,295 (4.2)	44,462 (2.5)	3,268 (0.2)	37,854 (2.2)	5,579 (0.3)
1999-00	90,099 (4.6)	54,548 (2.8)	3,125 (0.2)	45,458 (2.3)	1,312 (0.1)
2000-01	87,923 (4.2)	55,316 (2.6)	-2,379 (-0.1)	36,937 (1.8)	-1,092 (-0.1)
2001-02	94,260 (4.1)	60,398 (2.7)	3,545 (0.2)	32,665 (1.4)	3,451 (0.2)
2002-03	99,726 (4.1)	57,179 (2.3)	-4,291 (-0.2)	30,699 (1.3)	-3,100 (-0.1)
2003-04	1,20,631 (4.4)	63,407 (2.3)	-526 (-0.0)	40,235 (1.5)	293 (0.0)
2004-05	1,07,774 (3.3)	39,158 (1.2)	-10,232 (-0.3)	21,353 (0.7)	-2,705 (-0.1)
2005-06	90,084 (2.4)	7,013 (0.2)	-33,947 (-0.9)	6,060 (0.2)	2,425 (0.1)
2006-07	77,508 (1.8)	-24,857 (-0.6)	-16,324 (-0.4)	-15,672 (-0.4)	640 (0.0)
2007-08	75,455 (1.5)	-42,943 (-0.9)	-13,410 (-0.3)	-24,376 (-0.5)	1,140 (0.0)
2008-09	1,34,589 (2.4)	-12,672 (-0.2)	-8,959 (-0.2)	31,634 (0.6)	-1,609 (-0.0)
2009-10 (BE)	1,99,510 (3.0)	32,295 (0.5)	25,821 (0.4)	83,083 (1.3)	—
2009-10 (RE)	2,16,101 (3.3)	46,663 (0.7)	35,889 (0.5)	1,00,197 (1.5)	186 (0.0)
2010-11 (BE)	1,98,539 (2.5)	24,370 (0.3)	18,687 (0.2)	69,883 (0.9)	—

RE: Revised Estimates.

BE: Budget Estimates.

'—': Not Available.

- Note:**
- Negative (-) sign indicates surplus in deficit indicators.
 - Conventional deficit represents the difference between aggregate disbursements and aggregate receipts. Aggregate receipts include: (i) revenue receipts; (ii) capital receipts excluding Ways and Means Advances and Overdraft from RBI, and (iii) net receipts under Public Account excluding withdrawals from Cash Balance Investment Account and deposit with RBI. Aggregate disbursements include: (i) revenue expenditure and (ii) capital disbursements excluding repayments of Ways and Means Advances and Overdraft from RBI.
 - Revenue deficit is the difference between revenue expenditure and revenue receipts.
 - Gross fiscal deficit is aggregate disbursements (net of debt repayments) less revenue receipts, non-debt capital receipts and recovery of loans and advances.
 - Primary deficit is gross fiscal deficit less of interest payments.
 - Figures in brackets are as percentage to GDP.
 - Figures in respect of Jammu and Kashmir from 1990-91 to 2008-09 and for Jharkhand from 2001-02 to 2008-09 relate to Revised Estimates.
 - The net RBI credit to State Governments refers to variations in loans and advances given to them by the RBI net of their incremental deposits with the RBI.

Source : Budget Documents of the State Governments and the Reserve Bank records.

Appendix Table 2: Consolidated Budgetary Position at a Glance

(Amount in ₹ crore)

Item	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	Variation						
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4		
					Amount	Per cent	Amount	Per cent	Amount	Per cent	
1	2	3	4	5	6	7	8	9	10	11	
I. Revenue Account											
A. Receipts	6,94,657	8,04,943	8,07,388	9,13,038	1,12,731	16.2	2,445	0.3	1,05,650	13.1	
B. Expenditure	6,81,985	8,37,238	8,54,051	9,37,408	1,72,066	25.2	16,813	2.0	83,357	9.8	
C. Surplus(+)/Deficit(-) (IA-IB)	12,672	-32,295	-46,663	-24,370							
II. Capital Account*											
A. Receipts	1,96,634	2,25,014	2,37,355	2,42,860	40,721	20.7	12,341	5.5	5,505	2.3	
B. Disbursements	2,00,347	2,18,540	2,26,580	2,37,176	26,233	13.1	8,041	3.7	10,596	4.7	
C. Surplus(+)/Deficit(-) (IIA-IIIB)	-3,713	6,475	10,774	5,683							
III. Aggregate Receipts	8,91,292	10,29,957	10,44,743	11,55,898	1,53,451	17.2	14,786	1.4	1,11,155	10.6	
IV. Aggregate Disbursements	8,82,333	10,55,778	10,80,632	11,74,584	1,98,299	22.5	24,854	2.4	93,953	8.7	
V. Overall Surplus(+)/Deficit(-) (III-IV)	8,959	-25,821	-35,889	-18,687							
VI. Financing of Overall Surplus(+)/Deficit(-) [V=VI(A+B+C)]											
A. Increase (+)/Decrease (-) in Cash Balances (Net)	-15,802	-15,499	-19,446	-11,639							
B. Additions to (+)/Withdrawals from (-) Cash Balance Investment Account (Net)	24,458	-8,751	-16,255	-7,074							
C. Repayment of (+)/Increase in (-) Ways and Means Advances and Overdrafts from RBI (Net)	302	-1,570	-189	26							

* : Excluding (i) WMA from RBI, (ii) Purchase/Sale of Securities from Cash Balance Investment Account, and (iii) Deposit with RBI. Capital receipts include Public Accounts on a net basis while Capital Expenditure are given exclusive of Public Accounts.

Note : 1. Figures for 2008-09 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.
2. Also see Notes to Appendices.

Source : Budget Documents of the State Governments.

Appendix Tables

Appendix Table 3: Revenue Receipts

(Amount in ₹ crore)

Item	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	Variation					
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4	
					Amount	Per cent	Amount	Per cent	Amount	Per cent
1	2	3	4	5	6	7	8	9	10	11
Total Revenue (I+II)	6,94,657	8,04,943	8,07,388	9,13,038	1,12,731	16.2	2,445	0.3	105,650	13.1
I. Tax Revenue (A+B)	4,82,983	5,52,243	5,31,004	6,27,147	48,021	9.9	-21,239	-3.8	96,144	18.1
A. Revenue from States' Taxes (i to iii)	3,21,930	3,66,523	3,65,527	4,26,682	43,597	13.5	-995	-0.3	61,154	16.7
(i) Taxes on Income (a+b)	3,554	3,804	3,678	3,977	124	3.5	-126	-3.3	299	8.1
(a) Agricultural Income Tax	43	34	73	81	29	68.2	39	116.3	9	12.0
(b) Tax on Professions, Trades, Callings and Employment	3,511	3,771	3,605	3,895	94	2.7	-165	-4.4	290	8.0
(ii) Taxes on Property and Capital Transactions (a to c)	41,383	48,218	44,459	52,746	3,076	7.4	-3,759	-7.8	8,287	18.6
(a) Stamps and Registration Fees	36,066	42,937	39,230	46,039	3,164	8.8	-3,707	-8.6	6,809	17.4
(b) Land Revenue	4,834	4,780	4,588	5,943	-246	-5.1	-192	-4.0	1,355	29.5
(c) Urban Immovable Property Tax	482	500	641	764	159	32.9	140	28.0	123	19.3
(iii) Taxes on Commodities and Services (a to g)	2,76,994	3,14,501	3,17,390	3,69,959	40,397	14.6	2,889	0.9	52,569	16.6
(a) Sales Tax*	1,98,327	2,25,009	2,25,227	2,64,848	26,900	13.6	218	0.1	39,621	17.6
(b) State Excise Duties	40,990	45,961	47,729	55,478	6,739	16.4	1,768	3.8	7,749	16.2
(c) Taxes on Vehicles	16,446	18,695	18,758	21,561	2,311	14.1	63	0.3	2,803	14.9
(d) Taxes on Passengers and Goods	8,541	9,552	9,281	10,641	740	8.7	-271	-2.8	1,360	14.7
(e) Electricity Duties	9,530	11,745	12,908	13,524	3,378	35.4	1,163	9.9	616	4.8
(f) Entertainment tax	981	885	912	1,199	-69	-7.1	27	3.1	287	31.4
(g) Other taxes and duties	2,178	2,654	2,575	2,709	397	18.2	-79	-3.0	134	5.2
B. Share in Central Taxes	1,61,052	185,720	1,65,477	2,00,466	4,424	2.7	-20,243	-10.9	34,989	21.1
II. Non-tax Revenue (C + D)	2,11,675	252,700	2,76,384	2,85,891	64,710	30.6	23,684	9.4	9,506	3.4
C. Grants from the Centre	1,29,923	1,68,683	1,79,206	1,83,282	49,283	37.9	10,523	6.2	4,075	2.3
D. States' Own Non-Tax Revenue (a to f)	81,751	84,017	97,178	1,02,609	15,427	18.9	13,161	15.7	5,431	5.6
(a) Interest Receipts	16,356	13,010	16,812	16,356	456	2.8	3,802	29.2	-456	-2.7
(b) Dividends and Profits	833	497	488	758	-345	-41.4	-9	-1.8	270	55.3
(c) General Services of which: State Lotteries	22,279	26,706	30,296	27,601	8,017	36.0	3,590	13.4	-2,695	-8.9
(d) Social Services	5,089	5,863	5,769	6,559	680	13.4	-94	-1.6	790	13.7
(e) Economic Services	7,726	7,055	8,493	11,387	767	9.9	1,439	20.4	2,893	34.1
(f) Fiscal Services	34,555	36,749	40,183	46,507	5,627	16.3	3,433	9.3	6,325	15.7
	2	0	906	0	904	0.0	906	0.0	-906	-100.0

* : Comprises General Sales Tax/VAT, Central Sales Tax, Sales Tax on Motor Spirit and Purchase Tax on Sugarcane, etc.

Note : Figures for 2008-09 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

Source : Budget Documents of the State Governments.

_: Negligible/Nil/Abnormal growth due to low base.

Appendix Table 4: Revenue Expenditure

(Amount in ₹ crore)

Item	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	Variation					
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4	
					Amount	Per cent	Amount	Per cent	Amount	Per cent
1	2	3	4	5	6	7	8	9	10	11
TOTAL EXPENDITURE (I+II+III)	6,81,985	8,37,238	8,54,051	9,37,408	1,72,066	25.2	16,813	2.0	83,357	9.8
I. Developmental Expenditure (A+B)	4,14,452	4,92,443	5,15,929	5,59,713	1,01,476	24.5	23,486	4.8	43,785	8.5
A. Social Services (1 to 11)	2,55,269	3,09,921	3,36,234	3,68,867	80,966	31.7	26,314	8.5	32,633	9.7
1. Education, Sports, Art and Culture	1,21,276	1,54,781	1,61,519	1,84,751	40,243	33.2	6,738	4.4	23,232	14.4
2. Medical and Public Health and Family Welfare	30,649	39,602	40,939	45,756	10,291	33.6	1,338	3.4	4,817	11.8
3. Water Supply and Sanitation	10,281	10,565	10,511	10,690	230	2.2	-55	-0.5	180	1.7
4. Housing	5,886	5,025	7,783	6,799	1,898	32.2	2,758	54.9	-985	-12.7
5. Urban Development	21,772	23,082	25,760	29,497	3,988	18.3	2,678	11.6	3,737	14.5
6. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	18,046	19,887	22,703	25,172	4,656	25.8	2,816	14.2	2,469	10.9
7. Labour and Welfare	2,839	3,586	4,497	4,997	1,002	35.3	256	7.1	656	17.1
8. Social Security and Welfare	25,234	31,569	35,452	38,290	10,218	40.5	3,883	12.3	2,839	8.0
9. Nutrition	8,475	13,784	14,578	15,129	6,103	72.0	794	5.8	551	3.8
10. Relief on account of Natural Calamities	8,326	5,540	10,378	5,323	2,052	24.6	4,838	87.3	-5,055	-48.7
11. Others*	2,485	2,500	2,771	2,963	286	11.5	271	10.8	193	7.0
B. Economic Services (1 to 9)	1,59,184	1,82,522	1,79,694	1,90,846	20,511	12.9	-2,828	-1.5	11,151	6.2
1. Agriculture and Allied Activities	39,838	43,392	46,891	48,040	7,054	17.7	3,500	8.1	1,149	2.5
2. Rural Development	26,550	43,147	29,640	33,499	3,089	11.6	-13,507	-31.3	3,860	13.0
3. Special Area Programmes	1,208	2,109	2,405	2,275	1,198	99.1	297	14.1	-130	-5.4
4. Irrigation and Flood Control	17,388	22,389	24,350	28,854	6,963	40.0	1,962	8.8	4,504	18.5
5. Energy	37,518	32,223	34,429	33,621	-3,089	-8.2	2,206	6.8	-808	-2.3
6. Industry and Minerals	6,298	7,487	7,851	9,327	1,553	24.7	364	4.9	1,476	18.8
7. Transport and Communications	19,776	20,227	22,519	20,816	2,743	13.9	2,292	11.3	-1,702	-7.6
8. Science, Technology and Environment	406	536	560	770	154	38.0	23	4.4	210	37.5
9. General Economic Services	10,203	11,013	11,049	13,643	846	8.3	36	0.3	2,594	23.5
II. Non-Developmental Expenditure (A to F)	2,49,016	3,21,907	3,16,504	3,51,476	67,488	27.1	-5,403	-1.7	34,972	11.0
A. Organs of State	6,491	9,215	9,730	9,510	3,239	49.9	515	5.6	-220	-2.3
B. Fiscal Services	10,064	12,868	13,696	15,005	3,632	36.1	828	6.4	1,309	9.6
C. Interest Payments and Servicing of Debt (1+2)	1,09,393	1,25,078	1,24,756	1,40,460	15,362	14.0	-322	-0.3	15,705	12.6
1. Appropriation for Reduction or Avoidance of Debt	6,439	8,651	8,852	11,805	2,413	37.5	201	2.3	2,953	33.4
2. Interest Payments	1,02,955	1,16,427	1,15,904	1,28,656	12,949	12.6	-524	-0.4	12,752	11.0
D. Administrative Services	52,431	74,389	71,249	83,187	18,818	35.9	-3,140	-4.2	11,938	16.8
E. Pensions	65,440	87,220	87,271	95,018	21,831	33.4	51	0.1	7,747	8.9
F. Miscellaneous General Services of which: State Lotteries	5,196	13,137	9,802	8,294	4,606	88.6	-3,335	-25.4	-1,508	-15.4
III. Grants-in-Aid and Contribution	18,516	22,888	21,619	26,219	3,102	16.8	-1270	-2.4	723	13.2

* : Mainly include expenditure on Information and Publicity, Secretariat-Social Services, etc.

Note : Figures for 2008-09 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates
Source: Budget Documents of the State Governments.

Appendix Table 5: Capital Receipts

(Amount in ₹ crore)

Item	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	Variation					
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4	
					Amount	Per cent	Amount	Per cent	Amount	Per cent
1	2	3	4	5	6	7	8	9	10	11
Total Capital Receipts (1 to 10)	1,96,634	2,25,014	2,37,355	2,42,860	40,721	20.7	12,341	5.5	5,505	2.3
1. Internal Debt *	1,42,951	1,66,820	1,86,621	1,93,072	43,670	30.5	19,801	11.9	6,450	3.5
of which:										
(i) Market Loans (Gross)	1,18,492	1,29,670	1,40,171	1,48,356	21,678	18.3	10,501	8.1	8,186	5.8
(ii) Special Securities issued to NSSF@	8,520	18,957	28,968	25,911	20,448	240.0	10,012	52.8	-3,057	-10.6
2. Loans from the Centre@	7,005	17,209	12,783	15,445	5,779	82.5	-4,426	-25.7	2,662	20.8
3. Recovery of Loans and Advances	11,072	4,609	7,963	4,210	-3,108	-28.1	3,354	72.8	-3,753	-47.1
4. Small Savings, Provident Funds, etc. (net)	15,641	21,617	24,289	22,426	8,648	55.3	2,672	12.4	-1,863	-7.7
5. Contingency Fund (net)	781	200	702	185	-79	-10.1	502	250.9	-517	-73.6
6. Reserve Funds (net)**	7542	2,554	-7,208	3,739	-14,750	-195.6	-9,762	-382.3	10,947	-151.9
7. Deposits and Advances (net)***	4,594	9,354	6,236	3,566	1,642	35.7	-3,118	-33.3	-2,670	-42.8
8. Appropriation to Contingency Fund (net)	-495	-	-200	-	295	-59.6	-200	-	200	-100.0
9. Remittances (net)	-1,522	3	325	8,865	1,847	-121.4	323	-	8,540	-
10. Others #	9,066	2,649	5,843	-8,649	-3,223	-35.5	3,194	120.6	-14,492	-248.0

'-' : Nil/Negligible/Abnormal growth due to low base.

* : Includes market loans, special securities issued to NSSF, land compensation bonds, cash credits and loans from State Bank of India and other banks (net) as also loans from National Rural Credit (Long-term Operations) Fund of the NABARD, National Co-operative Development Corporation, Life Insurance Corporation of India, Khadi and Village Industries Commission, etc, but excludes Ways and Means Advances and Overdrafts from the Reserve Bank of India.

@ : With the change in the system of accounting with effect from 1999-2000, States' share in small savings which was included earlier under loans from the Centre is included under internal debt and shown as special securities issued to NSSF of the Central Government.

** : Reserve funds (net) includes reserve funds bearing interest (like the depreciation reserve funds of Government Commercial Undertakings) as well as those not bearing interest (like sinking funds, famine relief fund and roads and bridges funds).

*** : Deposits and advances (net) include deposits bearing interest (like deposits of local funds) as well as those not bearing interest (like defence and postal deposits and civil advances).

: Includes Suspense and Miscellaneous (net) and Inter-State Settlement (net) and Miscellaneous Capital Receipts.

Note : 1. Figures for 2008-09 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

2. Capital receipts include Public Accounts on a net basis. Also see Notes to Appendices.

Source : Budget Documents of the State Governments.

Appendix Table 6: Capital Disbursements

(Amount in ₹ crore)

Item	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	Variation					
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4	
					Amount	Per cent	Amount	Per cent	Amount	Per cent
1	2	3	4	5	6	7	8	9	10	11
Total Capital Disbursements (1 to 4)	2,00,347	2,18,540	2,26,580	2,37,176	26,233	13.1	8,041	3.7	10,596	4.7
1. Total Capital Outlay (i+ii)	1,42,628	1,60,247	1,60,407	1,66,703	17,780	12.5	160	0.1	6,296	3.9
i) Development Outlay (a+b)	1,37,337	1,53,526	1,53,767	1,56,211	16,430	12.0	241	0.2	2,444	1.6
a) Social Services	29,168	34,187	35,240	37,270	6,072	20.8	1,052	3.1	2,030	5.8
b) Economic Services	1,08,169	119,339	1,18,528	1,18,942	10,359	9.6	-811	-0.7	414	0.3
ii) Non-Development Outlay@	5,291	6,721	6,640	10,492	1,349	25.5	-81	-1.2	3,852	58.0
2. Discharge of Internal Debt@@ of which:	33,983	36,507	40,894	47,166	6,911	20.3	4,387	12.0	6,272	15.3
Market Loans	14,451	13,521	16,733	15,715	2,282	15.8	3,212	23.8	-1,018	-6.1
3. Repayment of Loans to the Centre	7,766	7,993	7,925	8,476	159	2.0	-68	-0.9	551	7.0
4. Loans and Advances by the State Governments (i+ii)	15,971	13,792	17,354	14,831	1,383	8.7	3,562	25.8	-2,524	-14.5
i) Development (a+b)	15,297	13,106	16,841	14,307	1,544	10.1	3,736	28.5	-2,535	-15.0
a) Social Services	6,394	5,839	5,771	7,046	-624	-9.8	-68	-1.2	1,276	22.1
b) Economic Services	8,902	7,267	11,070	7,260	2,168	24.4	3,803	52.3	-3,810	-34.4
ii) Non-Development	674	687	513	524	-161	-23.9	-174	-25.3	11	2.1

@ : Comprises expenditure on general services.

@@ : Includes repayment of market loans, land compensation bonds, as also repayment of loans from National Rural Credit (Long-term Operations) Fund of the NABARD, National Co-operative Development Corporation, Life Insurance Corporation of India, etc. but exclude repayments of cash credits and loans from the State Bank of India and other banks and Ways and Means Advances and Overdraft from the RBI.

Note : 1. Figures for 2008-09 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

2. Capital Expenditure is given exclusive of Public Accounts. Also see Note to Appendices.

Source : Budget Documents of the State Governments.

Appendix Table 7: Devolution and Transfer of Resources from the Centre

(Amount in ₹ crore)

Item	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	Variation					
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4	
					Amount	Per cent	Amount	Per cent	Amount	Per cent
1	2	3	4	5	6	7	8	9	10	11
I. States' Share in Central Taxes	1,61,052	1,85,720	1,65,477	2,00,466	4,424	2.7	-20,243	-10.9	34,989	21.1
II. Grants from the Centre (1 to 5)	1,29,923	1,68,683	1,79,206	1,83,282	49,283	37.9	10,523	6.2	4,075	2.3
1. State Plan Schemes	63,480	82,807	81,600	92,384	18,119	28.5	-1,208	-1.5	10,784	13.2
2. Central Plan Schemes	2,657	6,889	6,459	7,120	3,802	143.1	-430	-6.2	661	10.2
3. Centrally Sponsored Schemes	25,889	35,956	41,036	45,141	15,147	58.5	5,081	14.1	4,104	10.0
4. NEC/Special Plan Schemes	520	927	972	996	453	87.1	46	4.9	24	2.5
5. Non-Plan Grants (a to c)	37,378	42,105	49,139	37,641	11,762	31.5	7,034	16.7	-11,499	-23.4
a) Statutory Grants	20,478	16,642	18,799	17,948	-1,679	-8.2	2,157	13.0	-851	-4.5
b) Grants for Natural Calamities	2,914	2,866	3,695	3,179	780	26.8	829	28.9	-516	-14.0
c) Non-Plan Non-Statutory Grants	13,985	22,597	26,646	16,515	12,661	90.5	4,049	17.9	-10,131	-38.0
III. Gross Loans from the Centre (i-ii)	7,005	17,209	12,783	15,445	5,779	82.5	-4,426	-25.7	2,662	20.8
i) Plan Loans	6,998	16,802	12,412	15,065	5,414	77.4	-4,391	-26.1	2,653	21.4
ii) Non-Plan Loans*	7	407	372	380	365	5187.2	-35	-8.7	9	2.4
IV. Gross Transfer (I+II+III)	2,97,980	3,71,613	3,57,466	3,99,192	59,486	20.0	-14,146	-3.8	41,726	11.7
V. Repayment of Loans and Interest Payments Liabilities (a+b)	18,856	20,592	19,282	19,359	425	2.3	-1,310	-6.4	77	0.4
a) Repayment of Loans to the Centre	7,766	7,993	7,925	8,476	159	2.0	-68	-0.9	551	7.0
b) Interest Payments on the Loans from the Centre	11,090	12,599	11,357	10,883	267	2.4	-1,242	-9.9	-474	-4.2
VI. Net Transfer of Resources from the Centre (IV-V)	2,79,124	3,51,021	3,38,184	3,79,833	59,060	21.2	-12,837	-3.7	41,649	12.3

* : Include Ways and Means Advances from the Centre.

Note : Figures for 2008-09 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

Source : Budget Documents of the State Governments.

NEC: North Eastern Council.

Appendix Table 8: Development and Non-Development Expenditure

(Amount in ₹ crore)

Year	Development*	Non-Development*	Others**	Total
1	2	3	4	5
1990-91	63,370 (69.6)	22,600 (24.8)	5,118 (5.6)	91,088 (100.0)
1991-92	74,588 (69.1)	27,143 (25.1)	6,198 (5.7)	1,07,929 (100.0)
1992-93	80,567 (67.5)	32,104 (26.9)	6,664 (5.6)	1,19,335 (100.0)
1993-94	88,791 (66.3)	37,859 (28.3)	7,199 (5.4)	1,33,849 (100.0)
1994-95	1,02,629 (64.5)	48,964 (30.8)	7,554 (4.7)	1,59,147 (100.0)
1995-96	1,12,888 (64.6)	54,544 (31.2)	7,200 (4.1)	1,74,632 (100.0)
1996-97	1,29,363 (64.9)	61,353 (30.8)	8,537 (4.3)	1,99,253 (100.0)
1997-98	1,42,266 (63.5)	70,652 (31.6)	11,006 (4.9)	2,23,924 (100.0)
1998-99	1,61,200 (61.7)	85,174 (32.6)	15,045 (5.8)	2,61,419 (100.0)
1999-00	1,83,540 (59.6)	1,08,451 (35.2)	15,986 (5.2)	3,07,977 (100.0)
2000-01	2,05,670 (60.5)	1,16,823 (34.2)	17,342 (5.1)	3,39,835 (100.0)
2001-02	2,11,086 (57.3)	1,35,505 (36.8)	22,089 (6.0)	3,68,680 (100.0)
2002-03	2,21,799 (54.1)	1,49,554 (36.5)	38,896 (9.5)	4,10,249 (100.0)
2003-04	2,72,848 (53.1)	1,66,538 (32.4)	74,916 (14.6)	5,14,302 (100.0)
2004-05	2,86,473 (51.8)	1,85,152 (33.3)	81,803 (14.9)	5,53,428 (100.0)
2005-06	3,30,044 (58.8)	1,90,021 (33.8)	41,617 (7.4)	5,61,682 (100.0)
2006-07	3,92,165 (59.7)	2,11,872 (32.2)	53,243 (8.1)	6,57,280 (100.0)
2007-08	4,64,462 (61.7)	2,33,233 (31.0)	54,630 (7.3)	7,52,324 (100.0)
2008-09	5,67,086 (64.3)	2,54,981 (28.9)	60,265 (6.8)	8,82,333 (100.0)
2009-10 (RE)	6,86,537 (63.5)	3,23,657 (30.0)	70,437 (6.5)	10,80,632 (100.0)
2010-11 (BE)	7,30,231 (62.2)	3,62,492 (30.9)	81,861 (7.0)	11,74,584 (100.0)

RE : Revised Estimates.

BE : Budget Estimates.

* : Includes expenditure on revenue and capital account and loans and advances extended by State Governments.

** : Includes Grants-in-Aid and Contributions (Compensation and Assignments to Local Bodies), Discharge of Internal Debt and Repayment of Loans to the Centre.

Note : 1. Figures in brackets are percentage to total.

2. Figures in respect of Jammu and Kashmir from 1990-91 to 2008-09 and for Jharkhand from 2001-02 to 2008-09 relate to revised estimates.

Source : Budget Documents of the State Governments.

Appendix Tables

Appendix Table 9: Development Expenditure – Major Heads

(Amount in ₹ crore)

Item	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	Percentage Variation		
					Col.4 over Col.2	Col.4 over Col.3	Col.5 over Col.4
1	2	3	4	5	6	7	8
I. Development Expenditure (Revenue and Capital) (A + B)	5,51,789	6,45,969	6,69,696	7,15,925	21.4	3.7	6.9
A. Social Services (1 to 11)	2,84,437 (50.2)	3,44,108 (52.2)	3,71,474 (54.1)	4,06,137 (55.6)	30.6	8.0	9.3
1. Education, Sports, Art and Culture	1,25,871	1,59,164	1,66,751	1,90,442	32.5	4.8	14.2
2. Medical and Public Health and Family Welfare	34,353	43,848	45,493	50,297	32.4	3.8	10.6
3. Water Supply and Sanitation	21,612	22,961	22,149	20,597	2.5	-3.5	-7.0
4. Housing	7,095	7,046	9,177	10,528	29.3	30.2	14.7
5. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	20,488	22,015	25,261	28,442	23.3	14.7	12.6
6. Labour and Labour welfare	2,839	3,586	3,842	4,497	35.3	7.1	17.1
7. Social Security and Welfare	26,027	32,556	36,482	39,549	40.2	12.1	8.4
8. Nutrition	8,475	13,784	14,578	15,129	72.0	5.8	3.8
9. Relief on account of Natural Calamities	8,326	5,540	10,378	5,323	24.6	87.3	-48.7
10. Urban development	25,922	30,205	33,558	36,811	29.5	11.1	9.7
11. Others*	3,428	3,403	3,807	4,523	11.0	11.9	18.8
B. Economic Services (1 to 9)	2,67,353 (47.1)	3,01,861 (45.8)	2,98,222 (43.4)	3,09,787 (42.4)	11.5	-1.2	3.9
1. Agriculture and Allied Activities	47,380	47,533	52,039	51,684	9.8	9.5	-0.7
2. Rural Development	32,382	61,558	37,538	43,325	15.9	-39.0	15.4
3. Special Area Programmes	3,765	4,752	5,769	6,695	53.2	21.4	16.0
4. Irrigation and Flood Control	61,080	68,294	71,696	78,119	17.4	5.0	9.0
5. Energy	54,659	47,701	52,143	48,152	-4.6	9.3	-7.7
6. Industry and Minerals	7,605	8,823	9,755	11,108	28.3	10.6	13.9
7. Transport and Communications	47,404	49,129	54,624	53,349	15.2	11.2	-2.3
8. Science, Technology and Environment	456	576	596	819	30.5	3.4	37.6
9. General Economic Services	12,622	13,495	14,063	16,536	11.4	4.2	17.6
II. Loans and Advances by State Governments for Development Purposes (A+B)	15,299	13,106	16,841	14,307	10.1	28.5	-15.0
A. Social Services (1 to 7)	6,394 (1.1)	5,839 (0.9)	5,771 (0.8)	7,046 (1.0)	-9.8	-1.2	22.1
1. Education, Sports, Art and Culture	14	15	12	7	-11.5	-16.9	-44.3
2. Medical and Public Health	146	67	97	118	-33.6	46.0	21.7
3. Family Welfare	1	-	-	1	-48.5	-	64.1
4. Water Supply and Sanitation	849	1,858	1,683	2,097	98.1	-9.4	24.6
5. Housing	3,320	608	818	1,152	-75.4	34.5	40.9
6. Government Servants (Housing)	588	779	777	864	32.0	-0.3	11.3
7. Others @	1,475	2,511	2,383	2,807	61.5	-5.1	17.8
B. Economic Services (1 to 10)	8,904 (1.6)	7,267 (1.1)	11,070 (1.6)	7,260 (1.0)	24.3	52.3	-34.4
1. Crop Husbandry	188	63	90	36	-51.9	44.6	-60.3
2. Soil and Water Conservation	6	-	-	-	-100.0	-	-
3. Food Storage and Warehousing	1,524	1,280	1,980	827	29.9	54.7	-58.2
4. Co-operation	744	352	823	328	10.6	133.5	-60.2
5. Major and Medium Irrigation, etc.	1	4	-	-	-	-100.0	-
6. Power Projects	4,131	3,778	6,020	4,136	45.7	59.3	-31.3
7. Village and Small Industries	104	86	130	103	25.8	51.5	-20.7
8. Other Industries and Minerals	715	474	303	791	-57.7	-36.2	161.5
9. Rural Development	4	81	16	81	281.3	-80.1	405.2
10. Others+	1,488	1,149	1,708	957	14.8	48.7	-44.0
III. Total Development Expenditure (I + II)	5,67,088 (100.0)	6,59,074 (100.0)	6,86,537 (100.0)	7,30,231 (100.0)	21.1	4.2	6.4

— : Nil/Negligible.

* : Include expenditure on information and publicity.

@ : Include urban development, social security and welfare, etc.

+ : Include forest, fisheries, animal husbandry, road and water transport services, etc.

Note : 1. Figures in brackets are percentage to total development expenditure.

2. Figures for 2008-09 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

Source : Budget Documents of the State Governments.

Appendix Table 10: Non-Development Expenditure – Major Heads

(Amount in ₹ crore)

Item	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	Percentage Variation		
					Col.4 over Col.2	Col.4 over Col.3	Col.5 over Col.4
1	2	3	4	5	6	7	8
I. Non-Development Expenditure (General Services) on Revenue Account (i to vi)	2,49,016	3,21,907	3,16,504	3,51,476	27.1	-1.7	11.0
i. Organs of State	6,491	9,215	9,730	9,510	49.9	5.6	-2.3
ii. Fiscal Services	10,064	12,868	13,696	15,005	36.1	6.4	9.6
iii. Interest Payments and Servicing of Debt (1+2)	1,09,393	1,25,078	1,24,756	1,40,460	14.0	-0.3	12.6
1. Appropriation for reduction or avoidance of Debt	6,439	8,651	8,852	11,805	37.5	2.3	33.4
2. Interest Payments	1,02,955	1,16,427	1,15,904	1,28,656	12.6	-0.4	11.0
iv. Administrative Services (1 to 5)	52,431	74,389	71,249	83,187	35.9	-4.2	16.8
1. Secretariat- General Services	2,785	6,640	6,262	6,952	124.9	-5.7	11.0
2. District Administration	5,457	7,274	7,517	8,205	37.7	3.3	9.2
3. Police	32,471	39,592	40,812	47,038	25.7	3.1	15.3
4. Public Works	5,053	6,734	7,218	7,148	42.9	7.2	-1.0
5. Others *	6,666	14,149	9,441	13,843	41.6	-33.3	46.6
v. Pension	65,440	87,220	87,271	95,018	33.4	0.1	8.9
vi. Miscellaneous General Services	5,196	13,137	9,802	8,294	88.6	-25.4	-15.4
II. Non-Development Expenditure on Capital Account (1+2)	5,965	7,408	7,153	11,016	19.9	-3.4	54.0
1. Non-Developmental (General Services)	5,291	6,721	6,640	10,492	25.5	-1.2	58.0
2. Loans for Non-Development Purposes (a+b)	674	687	513	524	-23.9	-25.3	2.1
a) Government Servants (other than housing)	368	461	435	441	18.3	-5.5	1.4
b) Miscellaneous	306	226	78	83	-74.5	-65.5	6.1
III. Total Non-Development Expenditure (I + II)	2,54,981	3,29,315	3,23,657	3,62,492	26.9	-1.7	12.0
IV. III as percentage of Aggregate Receipts	28.6	32.0	31.0	31.4			
V. III as percentage of Aggregate Disbursements	28.9	31.2	30.0	30.9			

* : Include expenditure on Public Service Commission, Treasury and Administration, Jails, etc.

Note : Figures for 2008-09 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

Source : Budget Documents of the State Governments.

Appendix Table 11: Development and Non-Development Expenditure – Plan and Non-Plan Components

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
Aggregate Disbursements (1 to 3)*	2,83,279	5,99,054	8,82,333	3,49,400	7,06,378	10,55,778	3,49,254	7,31,378	10,80,632	3,88,496	7,86,088	11,74,584
1. Development Expenditure (a + b)*	2,74,784	2,92,302	5,67,086	3,36,838	3,22,236	6,59,074	3,36,800	3,49,737	6,86,537	3,72,618	3,57,613	7,30,231
a) Direct Development Expenditure (i + ii)	2,65,646	2,86,143	5,51,789	3,27,585	3,18,384	6,45,969	3,27,388	3,42,308	6,69,696	3,60,963	3,54,961	7,15,925
i) Economic Services	1,47,879	1,19,473	2,67,353	1,88,172	1,13,689	3,01,861	1,74,214	1,24,008	2,98,222	1,86,096	1,23,691	3,09,787
ii) Social Services	1,17,767	1,66,670	2,84,437	1,39,413	2,04,695	3,44,108	1,53,174	2,18,299	3,71,474	1,74,867	2,31,270	4,06,137
b) Loans and Advances for Development Purposes (i + ii)	9,138	6,159	15,297	9,253	3,852	13,106	9,412	7,429	16,841	11,655	2,652	14,307
i) Economic Services	3,966	4,937	8,902	4,683	2,584	7,267	5,265	5,806	11,070	6,293	967	7,260
ii) Social Services	5,172	1,222	6,394	4,570	1,269	5,839	4,147	1,624	5,771	5,362	1,684	7,046
2. Non-Development Expenditure (a + b)*	6,916	2,48,066	2,54,981	10,397	3,18,918	3,29,315	10,470	3,13,187	3,23,657	13,249	3,49,243	3,62,492
a) Direct Non-Development Expenditure*	6,910	2,47,397	2,54,307	10,396	3,18,232	3,28,628	10,469	3,12,675	3,23,144	13,248	3,48,720	3,61,968
b) Loans and Advances for Non-Development Purposes	6	668	674	1	686	687	1	513	513	1	523	524
3. Others (a to c)*	1,580	58,686	60,265	2,164	65,224	67,388	1,984	68,453	70,437	2,629	79,233	81,861
a) Repayment of Loans to the Centre	-	7,766	7,766	-	7,993	7,993	-	7,925	7,925	-	8,476	8,476
b) Discharge of Internal Debt	-	33,983	33,983	-	36,507	36,507	-	40,894	40,894	-	47,166	47,166
of which:												
Market Loans	-	14,451	14,451	-	13,521	13,521	-	16,733	16,733	-	15,715	15,715
c) Grants-in-Aid and Contributions	1,580	16,937	18,516	2,164	20,724	22,888	1,984	19,635	21,619	2,629	23,590	26,219
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	1,580	16,827	18,406	2,164	20,724	22,888	1,984	19,635	21,619	2,629	23,590	26,219

* : Include expenditure on both Revenue and Capital Account. '-' : Nil/Negligible.

Note : Figures for 2008-09 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

Source: Budget Documents of the State Governments.

**Appendix Table 12: Development and Non-Development Expenditure –
Revenue and Capital Components**

(Amount in ₹ crore)

Item	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5
I. Development Expenditure	5,67,086 (64.3)	6,59,074 (62.4)	6,86,537 (63.5)	7,30,231 (62.2)
a) Revenue	4,14,452	4,92,443	5,15,929	5,59,713
b) Capital	1,52,634	1,66,632	1,70,609	1,70,518
II. Non-development Expenditure	2,54,981 (28.9)	3,29,315 (31.2)	3,23,657 (30.0)	3,62,492 (30.9)
a) Revenue	2,49,016	3,21,907	3,16,504	3,51,476
b) Capital	5,965	7,408	7,153	11,016
III. Others	60,265 (6.8)	67,388 (6.4)	70,437 (6.5)	81,861 (7.0)
a) Revenue *	18,516	22,888	21,619	26,219
b) Capital **	41,749	44,500	48,819	55,642
IV. Aggregate Disbursements (I+II+III)	8,82,333	10,55,778	10,80,632	11,74,584

* : Comprise Grants-in-Aid and Contributions (Compensation and Assignments to Local Bodies).

** : Comprise Discharge of Internal Debt and Repayment of Loans to the Centre.

Note : 1. Figures for 2008-09 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

2. Figures in brackets are percentage to Aggregate Disbursements.

Source : Budget Documents of the State Governments.

Appendix Tables

Appendix Table 13: Plan and Non-Plan Expenditure – Revenue and Capital Components

(Amount in ₹ crore)

Item	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5
I. Plan Expenditure	2,83,279 (32.1)	3,49,400 (33.1)	3,49,254 (32.3)	3,88,496 (33.1)
a) Revenue	1,44,609 (16.4)	1,86,632 (17.7)	1,88,364 (17.4)	2,19,147 (18.7)
b) Capital	1,38,670 (15.7)	1,62,769 (15.4)	1,60,889 (14.9)	1,69,349 (14.4)
II. Non-Plan Expenditure	5,99,054 (67.9)	7,06,378 (66.9)	7,31,378 (67.7)	7,86,088 (66.9)
a) Revenue	5,37,376 (60.9)	6,50,607 (61.6)	6,65,687 (61.6)	7,18,261 (61.2)
b) Capital	61,678 (7.0)	55,771 (5.3)	65,691 (6.1)	67,827 (5.8)
III. Total Expenditure	8,82,333 (100.0)	10,55,778 (100.0)	10,80,632 (100.0)	11,74,584 (100.0)

Note : 1. Figures for 2008-09 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

2. Figures in brackets are as percentage to Total Expenditure.

Source : Budget Documents of the State Governments.

Appendix Table 14: Non-Plan Non-Development Expenditure of States

(Amount in ₹ crore)

Item	2008-09 (Accounts)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4
I. Non-Plan Non-Development Revenue Expenditure (1 to 6)	2,46,399	3,11,756	3,46,082
	(9.9)	(26.5)	(11.0)
1. Organs of States	6,378 (26.0)	9,521 (49.3)	9,065 (-4.8)
2. Fiscal Services	9,563 (17.0)	12,384 (29.5)	13,230 (6.8)
3. Interest Payments and Servicing of Debt	1,09,393 (2.3)	1,24,756 (14.0)	1,40,460 (12.6)
<i>of which:</i>			
Interest Payments	1,02,955 (3.1)	1,15,904 (12.6)	1,28,656 (11.0)
<i>of which:</i>			
Interest on loans from Centre	11,090 (-6.0)	11,357 (2.4)	10,883 (-4.2)
4. Administrative Services	50,534 (19.3)	68,157 (34.9)	80,245 (17.7)
5. Pensions	65,440 (16.7)	87,242 (33.3)	94,961 (8.8)
6. Miscellaneous General Services	5,090 (-8.2)	9,696 (90.5)	8,121 (-16.2)
II. Non-Plan Non-Development Capital Disbursements (1 + 2)*	1,667	1,432	3,160
	(-37.9)	(-14.1)	(120.8)
1. Non-Plan Non-Development Capital Outlay	999 (-49.3)	919 (-8.0)	2,637 (187.0)
2. Non-Plan Non-Development Loans and Advances by States	668 (-6.3)	513 (-23.3)	523 (2.1)
III. Total Non-Plan Non-Development Expenditure	2,48,066	3,13,187	3,49,243
	(9.4)	(26.3)	(11.5)

* : Exclude repayment of loans to the Centre and discharge of internal debt.

Note : 1. Figures in brackets are percentage variations over the previous year.

2. The figures in respect of Jammu and Kashmir and Jharkhand for 2008-09 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

Appendix Tables

Appendix Table 15: Composition of Social Sector Expenditure*

Item	1990-91	1991-92	1992-93	1993-94	1994-95	1995-96	1996-97	1997-98	1998-99	1999-00	2000-01
	2	3	4	5	6	7	8	9	10	11	12
1. Revenue Expenditure (i + ii)	32,826	36,617	41,344	46,342	51,292	60,003	67,364	76,107	91,460	1,05,688	1,13,366
(i) Social Services (a to l)	27,962	31,092	34,565	38,685	44,079	52,596	59,097	66,798	80,187	94,097	1,02,385
(a) Education, Sports, Art and Culture	15,528	17,077	19,261	21,462	24,556	28,419	32,495	36,377	44,697	54,897	58,793
(b) Medical and Public Health	4,586	5,054	5,662	6,608	7,271	6,646	7,660	8,716	10,511	11,805	12,627
(c) Family Welfare	-	-	-	-	-	1,639	1,554	1,730	1,858	2,102	2,339
(d) Water Supply and Sanitation	1,638	1,845	2,095	2,424	2,979	3,130	3,661	4,557	5,239	5,345	5,398
(e) Housing	361	398	445	467	561	689	837	907	1,126	1,012	1,285
(f) Urban Development	634	764	727	791	848	1,102	1,385	1,735	2,134	2,660	2,678
(g) Welfare of SCs, STs and OBCs	1,790	2,071	2,301	2,569	3,007	3,390	3,890	4,493	5,175	5,513	6,104
(h) Labour and Welfare	453	489	550	585	658	728	799	1,008	1,051	1,202	1,203
(i) Social Security and Welfare	1,362	1,477	1,663	1,852	2,092	2,378	2,587	3,004	3,568	4,054	4,897
(j) Nutrition	536	611	633	665	852	2,136	1,854	1,844	2,116	2,248	2,478
(k) Expenditure on Natural Calamities	877	1,076	972	948	899	1,927	1,963	1,976	2,104	2,609	3,878
(l) Others	198	230	256	314	357	413	413	452	608	649	714
(ii) Economic Services (a + b)	4,863	5,525	6,779	7,657	7,213	7,407	8,267	9,309	11,273	11,592	10,981
(a) Rural Development	4,675	5,287	6,362	7,276	6,777	6,568	7,526	8,367	10,460	10,505	10,014
(b) Food Storage and Warehousing	188	238	416	381	436	839	741	942	813	1,087	967
2. Capital Outlay (i + ii)	1,566	1,690	2,022	1,985	2,409	2,472	2,524	3,862	5,094	5,637	8,508
(i) Social Services (a to i)	1,257	1,647	1,664	1,787	2,219	2,510	2,887	3,303	4,144	4,218	5,348
(a) Education, Sports, Art and Culture	284	278	302	304	365	408	435	451	535	361	370
(b) Medical and Public Health	237	276	263	272	306	302	330	451	482	669	604
(c) Family Welfare	-	-	-	-	-	35	38	65	45	27	42
(d) Water Supply and Sanitation	354	499	549	677	894	896	1,026	1,117	1,688	1,822	3,069
(e) Housing	182	209	188	196	251	346	296	398	580	500	491
(f) Urban Development	30	146	97	109	125	179	263	244	176	233	322
(g) Welfare of SCs, STs and OBCs	120	162	177	167	189	217	355	411	487	474	394
(h) Social Security and Welfare	27	39	37	24	43	25	72	86	89	103	21
(i) Others	24	39	50	38	47	101	73	80	62	31	35
(ii) Economic Services (a + b)	308	43	358	197	190	-38	-362	559	950	1,419	3,160
(a) Rural Development	115	204	184	139	136	152	353	330	321	550	1,285
(b) Food Storage and Warehousing	194	-161	174	58	54	-190	-716	229	630	868	1,876
3. Loans and Advances by State Governments (i + ii)	741	948	1,103	1,125	1,442	1,501	2,008	1,458	1,573	2,365	3,046
(i) Social Services (a to d)	741	948	1,103	1,125	1,442	1,406	1,820	1,436	1,559	2,235	2,980
(a) Education	-	-	-	-	-	21	9	22	10	4	-
(b) Housing	174	213	228	316	274	222	471	293	360	407	440
(c) Housing (Government servants)	143	162	185	229	257	279	340	358	448	994	1,145
(d) Others	424	573	690	579	910	884	1,000	764	741	831	1,395
(ii) Economic Services (a + b)	-	-	-	-	-	95	188	22	14	130	66
(a) Rural Development	-	-	-	-	-	-	-	-	-	-	-
(b) Food Storage and Warehousing	-	-	-	-	-	95	188	22	14	130	66
Total Social Sector Expenditure (1+2+3)	35,132	39,255	44,468	49,451	55,143	63,975	71,896	81,427	98,127	1,13,690	1,24,919

(Contd.)

Appendix Table 15: Composition of Social Sector Expenditure* (Concl.)

Item	(₹ crore)									
	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10 (RE)	2010-11 (BE)
1	13	14	15	16	17	18	19	20	21	22
1. Revenue Expenditure (i + ii)	1,16,342	1,21,866	1,32,204	1,46,001	1,67,775	1,95,626	2,28,122	2,85,130	3,70,407	4,06,197
(i) Social Services (a to l)	1,05,350	1,09,075	1,17,517	1,29,035	1,48,552	1,74,555	2,03,766	2,55,269	3,36,234	3,68,867
(a) Education, Sports, Art and Culture	59,095	61,253	64,280	69,371	78,147	89,578	1,00,775	1,21,276	1,61,519	1,84,751
(b) Medical and Public Health	12,943	13,443	14,121	15,230	17,542	19,162	21,895	26,161	34,715	38,946
(c) Family Welfare	2,466	2,375	2,473	2,530	2,763	3,043	3,557	4,488	6,225	6,810
(d) Water Supply and Sanitation	5,519	5,502	6,482	6,923	8,465	8,775	9,814	10,281	10,511	10,690
(e) Housing	1,243	1,442	1,739	1,868	2,002	2,878	4,017	5,886	7,783	6,799
(f) Urban Development	3,216	3,544	3,921	4,833	4,687	9,471	14,219	21,772	25,760	29,497
(g) Welfare of SCs, STs and OBCs	6,778	7,105	7,704	9,189	10,457	11,802	14,630	18,046	22,703	25,172
(h) Labour and Labour Welfare	1,132	1,194	1,381	1,483	1,656	2,484	2,351	2,839	3,842	4,497
(i) Social Security and Welfare	5,042	6,124	7,104	8,005	9,232	12,917	17,612	25,234	35,452	38,290
(j) Nutrition	2,249	2,255	2,836	3,226	4,022	4,845	6,178	8,475	14,578	15,129
(k) Expenditure on Natural Calamities	5,012	4,153	4,657	5,566	8,570	7,859	6,657	10,378	10,378	5,323
(l) Others	655	684	818	810	1,009	1,741	2,061	2,485	2,771	2,963
(ii) Economic Services (a + b)	10,992	12,791	14,687	16,966	19,223	21,071	24,357	29,862	34,173	37,329
(a) Rural Development	10,192	11,747	13,547	15,391	17,588	19,315	22,203	26,550	29,640	33,499
(b) Food Storage and Warehousing	800	1,045	1,140	1,574	1,635	1,756	2,153	3,311	4,533	3,830
2. Capital Outlay (i + ii)	9,669	9,028	11,171	15,573	18,261	22,615	29,819	38,485	43,987	46,454
(i) Social Services (a to i)	5,777	7,203	9,294	11,685	14,137	17,393	22,990	29,168	35,240	37,270
(a) Education, Sports, Art and Culture	513	492	648	984	1,716	2,379	3,360	4,595	5,233	5,691
(b) Medical and Public Health	605	623	917	1,008	1,722	3,135	3,415	3,632	4,472	4,529
(c) Family Welfare	34	10	18	3	4	35	40	73	82	12
(d) Water Supply and Sanitation	2,686	3,553	3,586	5,180	5,181	6,646	9,344	11,331	11,638	9,907
(e) Housing	511	635	599	976	745	982	1,009	1,209	1,394	3,729
(f) Urban Development	350	468	1,841	1,774	2,301	1,766	2,457	4,150	7,798	7,314
(g) Welfare of SCs, STs and OBCs	423	618	781	928	1,242	1,715	1,841	2,441	2,558	3,271
(h) Social Security and Welfare	36	85	163	158	244	272	517	794	1,030	1,258
(i) Others	619	718	740	675	982	463	1,004	944	1,036	1,559
(ii) Economic Services (a + b)	3,892	1,825	1,877	3,888	4,124	5,222	6,829	9,317	8,747	9,184
(a) Rural Development	2,280	2,223	2,318	3,015	3,951	5,388	5,728	5,832	7,898	9,826
(b) Food Storage and Warehousing	1,613	-399	-441	873	173	-166	1,101	3,486	849	-642
3. Loans and Advances by State Governments (i + ii)	3,242	2,754	2,789	2,503	3,394	4,746	7,525	7,923	7,767	7,955
(i) Social Services (a to d)	2,863	2,736	2,784	2,186	3,042	3,630	6,180	6,394	5,771	7,046
(a) Education	3	34	49	128	53	16	19	14	12	7
(b) Housing	506	544	810	739	750	894	3,282	3,320	818	1,152
(c) Housing (Government servants)	952	786	560	320	360	429	455	588	777	864
(d) Others	1,402	1,371	1,365	998	1,879	2,290	2,472	2,472	4,164	5,023
(ii) Economic Services (a + b)	379	18	5	317	352	1,117	1,345	1,528	1,996	909
(a) Rural Development	-	-	-	7	6	6	3	4	16	81
(b) Food Storage and Warehousing	379	18	5	310	346	1,111	1,343	1,524	1,980	827
Total Social Sector Expenditure (1+2+3)	1,29,253	1,33,648	1,46,164	1,64,077	1,89,430	2,22,988	2,65,466	3,31,538	4,22,161	4,60,605

RE : Revised Estimates. BE : Budget Estimates. '-' : Not available.

* : Includes expenditure on social services, rural development and warehousing under revenue expenditure, capital outlay and loans and advances by the State Governments.

Note : Figures in respect of Jammu and Kashmir from 1990-91 to 2008-09 and for Jharkhand from 2001-02 to 2008-09 relate to Revised Estimates.

Source : Budget Documents of the State Governments.

Appendix Tables

Appendix Table 16: Decomposition of Gross Fiscal Deficit

(Amount in ₹ crore)

Year	Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	GFD (2+3+4-5)	Per cent to GFD				
						Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	Total (7+8+9-10)
1	2	3	4	5	6	7	8	9	10	11
1990-91	5,309	9,223	4,255	–	18,787	28.3	49.1	22.6	–	100.0
1991-92	5,651	10,096	3,154	–	18,900	29.9	53.4	16.7	–	100.0
1992-93	5,114	10,655	5,123	–	20,891	24.5	51.0	24.5	–	100.0
1993-94	3,872	12,354	4,139	–	20,364	19.0	60.7	20.3	–	100.0
1994-95	6,706	17,138	3,464	–	27,308	24.6	62.8	12.7	–	100.0
1990-95 (Avg.)	5,330	11,893	4,027	–	21,250	25.2	55.4	19.4	–	100.0
1995-96	8,620	18,226	4,024	–	30,870	27.9	59.0	13.0	–	100.0
1996-97	16,878	17,123	2,754	193	36,561	46.2	46.8	7.5	0.5	100.0
1997-98	17,492	22,137	3,845	–	43,474	40.2	50.9	8.8	–	100.0
1998-99	44,462	22,731	6,606	505	73,294	60.7	31.0	9.0	0.7	100.0
1999-2000	54,549	25,002	10,549	–	90,099	60.5	27.7	11.7	–	100.0
1995-2000 (Avg.)	28,400	21,044	5,555	140	54,860	47.1	43.1	10.0	0.2	100.0
2000-01	55,316	30,260	2,346	–	87,923	62.9	34.4	2.7	–	100.0
2001-02	60,398	31,658	2,206	–	94,261	64.1	33.6	2.3	–	100.0
2002-03	57,179	35,655	6,892	–	99,726	57.3	35.8	6.9	–	100.0
2003-04	63,407	51,573	5,650	–	1,20,629	52.6	42.8	4.7	–	100.0
2004-05	39,158	60,133	8,483	–	1,07,774	36.3	55.8	7.9	–	100.0
2000-05 (Avg.)	55,091	41,856	5,116	–	1,02,063	54.6	40.5	4.9	–	100.0
2005-06	7,013	77,559	5,521	9	90,084	7.8	86.1	6.1	–	100.0
2006-07	-24,857	98,063	6,207	1,906	77,508	-32.1	126.5	8.0	2.5	100.0
2007-08	-42,943	1,18,862	6,491	6,955	75,455	-56.9	157.5	8.6	9.2	100.0
2008-09	-12,672	1,42,628	4,899	266	1,34,589	-9.4	106.0	3.6	0.2	100.0
2009-10 (RE)	46,663	1,60,407	9,391	361	2,16,101	21.6	74.2	4.3	0.2	100.0
2010-11 (BE)	24,370	1,66,703	10,620	3,155	1,98,539	12.3	84.0	5.3	1.6	100.0

Avg.: Average.

– : Negligible/Nil.

RE: Revised Estimates.

BE: Budget Estimates.

Note : 1. Figures in respect of Jammu and Kashmir from 1990-91 to 2008-09 and for Jharkhand from 2001-02 to 2008-09 relate to revised estimates.
2. Negative (-) sign indicates surplus in deficit indicators.

Source : Budget Documents of the State Governments.

Appendix Table 17: Financing of Gross Fiscal Deficit

Year	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and Other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus(-) / Deficit (+) (13+14+15)	Increase (-) / Decrease (+) in Cash Balance	Withdrawal from (+) / Addition to (-) Cash Balance Investment Account	Increase (+) / Decrease (-) in WMA/ OD from RBI	Gross Fiscal Deficit (GFD)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
1990-91	2,556	9,978	-	241	3,069	1,120	1,670	376	-154	4	-74	266	-427	88	18,787
1991-92	3,305	9,374	-	-19	2,909	1,343	1,587	724	-716	237	156	629	-685	212	18,900
1992-93	3,501	8,921	-	-46	3,622	1,523	2,378	3,197	-337	-38	-1,829	602	-2,248	-183	20,891
1993-94	3,620	9,400	-	113	4,330	1,541	1,561	-556	-226	217	363	561	-137	38	20,364
1994-95	4,075	14,250	-	2,099	4,779	1,713	3,545	788	59	347	-4,347	1,173	-3,667	-1,974	27,308
1990-95 (Avg.)	3,411	10,385	-	478	3,742	1,448	2,148	906	-275	153	-1,146	646	-1,433	-364	21,250
1995-96	5,888	14,075	-	635	4,902	2,101	2,947	3,096	-338	245	-2,680	-465	-3,589	1,204	30,870
1996-97	6,515	16,696	-	686	5,375	2,438	4,465	129	-7,505	558	7,202	6,794	-415	663	36,561
1997-98	7,280	22,649	-	1,504	6,226	2,930	3,521	271	-30	927	-1,803	-561	385	-1,926	43,474
1998-99	10,467	30,350	-	2,382	11,969	3,588	7,131	1,483	2,244	414	3,268	-33,690	32,982	4,228	73,295
1999-2000	12,664	12,178	26,416	3,381	17,877	2,562	9,051	849	77	1,917	3,126	-625	1,268	2,470	90,098
1995-2000 (Avg.)	8,563	19,190	26,416	1,718	9,270	2,724	5,423	1,166	-1,111	812	1,823	-5,710	6,126	1,328	54,860
2000-01	12,519	8,324	32,606	4,550	13,107	3,099	7,136	2,355	1,032	5,574	-2,379	-849	-727	-769	87,922
2001-02	17,249	10,895	35,648	6,285	10,186	4,521	4,996	-2,452	-427	3,814	3,545	-637	1,203	2,860	94,261
2002-03	28,484	-372	48,966	4,858	9,863	4,799	711	1,212	93	5,403	-4,290	5,057	-2,762	-6,907	99,727
2003-04	47,286	13,940	18,003	4,132	9,325	6,377	-374	-3,651	1,850	24,268	-526	1,713	-1,778	-461	1,20,631
2004-05	34,559	-9,781	64,192	26 **	8,883	7,127	8,074	-2,623	1,240	6,335	-10,232	-651	-8,026	-1,782	1,07,774
2000-05 (Avg.)	28,019	4,601	39,883	4,956	10,273	5,185	4,109	-1,032	758	9,079	-2,776	927	-2,418	-1,412	1,02,063
2005-06	15,305	-44	73,815	4,055	10,463	5,228	7,262	7,911	51	-17	-33,947	1,827	-34,761	-1,013	90,084
2006-07	13,083	-8,887	56,023	3,937	10,370	7,634	12,796	4,675	-305	-5,493	-16,324	4,783	-21,275	168	77,508
2007-08	53,925	-933	5,853	6,300	12,338	-5,923	13,581	3,738	1,254	-1,269	-13,410	8,793	-22,160	-43	75,455
2008-09	1,04,041	-761	1,479	5,698	15,641	7,542	4,594	8,800	-1,522	-1,964	-8,959	15,802	-24,458	-302	1,34,589
2009-10 (RE)	1,23,437	4,859	18,967	8,232	24,289	-7,208	6,236	5,482	325	-4,407	35,889	19,446	16,255	189	2,16,101
2010-11 (BE)	1,32,641	6,969	12,075	8,147	22,426	3,739	3,566	-11,803	8,865	-6,773	18,687	11,639	7,074	-26	1,98,539

RE : Revised Estimates. BE : Budget Estimates. NSSF : National Small Savings Fund. Avg. : Average. '-': Not Applicable.

* : Pertain to 1999-2000 as it was introduced from that year only. The sum of items for 1995-2000 (Avg.) will not thus be equal to GFD.

** : Tamil Nadu has shown a negative figure of ₹1,376 crore under Loans from NCDC on account of adjustment of Tamil Nadu Industrial Development Corporation (TIDCO) bonds.

Note : 1. 'Others' is a residual item and includes, inter alia, Contingency Funds, appropriation to Contingency Funds, Inter-State Settlement, Land Compensation and Other Bonds and Loans from Financial Institutions other than mentioned in the Table.

2. Due to the change in the accounting procedure from 1999-2000, Loans from the Centre excludes States' share in small saving collections which is shown under Securities issued to the NSSF under Internal Debt. Accordingly, repayments of small saving collections included under repayments of Loans to Centre is now shown under discharge of Internal Debt to have consistent accounting for receipts and expenditure.

3. Figures for 2008-09 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

4. All figures are on a net basis.

5. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh and Jammu and Kashmir [2008-09, 2009-10 (RE) and 2010-11 (BE)], and Manipur [2008-09, 2009-10 (RE)] were not available, the same has been included under 'Loans from Other Institutions'.

Source : Budget Documents of the State Governments.

Appendix Tables

Appendix Table 18: Financing of Gross Fiscal Deficit – As Per cent to Total

Year	(Per cent)														
	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and Other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus/(-) Deficit (+) (13+14+15)	Increase (+)/ Decrease (-) in Cash Balance	Withdrawal from (+)/ Addition to (-) Cash Balance Investment Account	Increase (+)/ Decrease (-) in WMA/OD from RBI	Gross Fiscal Deficit (GFD)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
1990-91	13.6	53.1	-	1.3	16.3	6.0	8.9	2.0	-0.8	0.0	-0.4	1.4	-2.3	0.5	100.0
1991-92	17.5	49.6	-	-0.1	15.4	7.1	8.4	3.8	-3.8	1.3	0.8	3.3	-3.6	1.1	100.0
1992-93	16.8	42.7	-	-0.2	17.3	7.3	11.4	15.3	-1.6	-0.2	-8.8	2.9	-10.8	-0.9	100.0
1993-94	17.8	46.2	-	0.6	21.3	7.6	7.7	-2.7	-1.1	1.1	1.8	2.8	-0.7	0.2	100.0
1994-95	14.9	52.2	-	7.7	17.5	6.3	13.0	2.9	0.2	1.3	-15.9	4.3	-13.4	-7.2	100.0
1990-95 (Avg.)	16.1	48.8	-	1.8	17.6	6.8	9.9	4.3	-1.4	0.7	-4.5	2.9	-6.2	-1.3	100.0
1995-96	19.1	45.6	-	2.1	15.9	6.8	9.5	10.0	-1.1	0.8	-8.7	-1.5	-11.6	3.9	100.0
1996-97	17.8	45.7	-	1.9	14.7	6.7	12.2	0.4	-20.5	1.5	19.7	18.6	-1.1	1.8	100.0
1997-98	16.7	52.1	-	3.5	14.3	6.7	8.1	0.6	-0.1	2.1	-4.1	-1.3	0.9	-4.4	100.0
1998-99	14.3	41.4	-	3.2	16.3	4.9	9.7	2.0	3.1	0.6	4.5	-46.0	45.0	5.8	100.0
1999-2000	14.1	13.5	29.3	3.8	19.8	2.8	10.0	0.9	0.1	2.1	3.5	-0.7	1.4	2.7	100.0
1995-2000 (Avg.)	16.4	39.7	29.3	2.9	16.2	5.6	9.9	2.8	-3.7	1.4	3.0	-6.2	6.9	2.0	100.0
2000-01	14.2	9.5	37.1	5.2	14.9	3.5	8.1	2.7	1.2	6.3	-2.7	-1.0	-0.8	-0.9	100.0
2001-02	18.3	11.6	37.8	6.7	10.8	4.8	5.3	-2.6	-0.5	4.0	3.8	-0.7	1.3	3.0	100.0
2002-03	28.6	-0.4	49.1	4.9	9.9	4.8	0.7	1.2	0.1	5.4	-4.3	5.1	-2.8	-6.9	100.0
2003-04	39.2	11.6	14.9	3.4	7.7	5.3	-0.3	-3.0	1.5	20.1	-0.4	1.4	-1.5	-0.4	100.0
2004-05	31.6	-10.8	62.2	0.0	7.2	6.5	7.4	-2.4	1.1	-12.4	9.6	0.6	7.3	1.6	100.0
2000-05 (Avg.)	26.4	4.3	40.2	4.0	10.1	5.0	4.2	-0.8	0.7	4.7	1.2	1.1	0.7	-0.7	100.0
2005-06	17.0	0.0	81.9	4.5	11.6	5.8	8.1	8.8	0.1	0.0	-37.7	2.0	-38.6	-1.1	100.0
2006-07	16.9	-11.5	72.3	5.1	13.4	9.8	16.5	6.0	-0.4	-7.1	-21.1	6.2	-27.4	0.2	100.0
2007-08	71.5	-1.2	7.8	8.3	16.4	-7.8	18.0	5.0	1.7	-1.7	-17.8	11.7	-29.4	-0.1	100.0
2008-09	77.3	-0.6	1.1	4.2	11.6	5.6	3.4	6.5	-1.1	-1.5	-6.7	11.7	-18.2	-0.2	100.0
2009-10 (RE)	57.1	2.2	8.8	3.8	11.2	-3.3	2.9	2.5	0.2	-2.0	16.6	9.0	7.5	0.1	100.0
2010-11 (BE)	66.8	3.5	6.1	4.1	11.3	1.9	1.8	-5.9	4.5	-3.4	9.4	5.9	3.6	0.0	100.0

RE : Revised Estimates. BE : Budget Estimates. NSSF : National Small Savings Fund. Avg. : Average. '-': Nil/Negligible/Not applicable.
 * : Pertains to 1999-2000 as it was introduced from that year only. The sum of items for 1995-2000 (Avg.) will not thus be equal to 100.

Note : Same as in Appendix Table 17.

Source : Budget Documents of the State Governments.

Appendix Table 19: Composition of Outstanding Liabilities of State Governments
(As at end-March)

Year	Market Loans	Power Bonds	Compensation and Other Bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and Other banks	Loans from NCDC	Loans from Other Institutions	Loans from Banks and FIs	Total Internal Debt	Loans and Advances from Centre	Provident Funds etc.	Reserve Fund	Deposit and Advances (Net Balances)	Contingency Fund	Total Outstanding Liabilities
1	2	3	4	5	6	7	8	9	10	11	12	13 = sum (7 to 12)	14 = sum (2 to 6)+13	15	16	17	18	19	20 = sum (14 to 19)
1991	15,652	-	60	-	1,050	718	241	278	303	630	343	2,513	19,274	73,521	16,861	4,734	12,769	995	1,28,155
1992	19,008	-	64	-	1,288	775	267	151	604	812	301	2,910	23,270	82,979	19,790	5,519	14,502	969	1,47,030
1993	22,480	-	72	-	1,073	894	295	25	733	885	396	3,228	26,853	91,626	23,515	6,698	18,911	762	1,68,365
1994	26,119	-	79	-	1,306	1,044	380	-85	807	893	391	3,429	30,933	1,01,122	27,972	8,180	19,009	658	1,87,875
1995	31,200	-	77	-	608	1,135	421	-79	943	1,071	509	3,999	35,885	1,15,238	32,894	9,013	22,963	489	2,16,483
1996	37,088	-	76	-	1,894	1,257	501	288	1,175	1,101	517	4,838	43,895	1,29,264	38,216	10,577	26,654	929	2,49,535
1997	43,602	-	74	-	2,557	1,418	-	821	1,183	1,108	575	5,106	51,338	1,46,168	44,095	12,350	31,436	511	2,85,898
1998	50,847	-	77	-	630	1,684	-	2,038	1,396	1,107	1,510	7,734	59,289	1,68,656	50,843	14,498	36,609	921	3,30,816
1999	61,477	-	66	-	4,858	2,203	-	3,147	2,057	1,204	2,178	10,789	77,190	1,99,007	63,256	17,320	42,357	445	3,99,576
2000	75,427	-	65	25,251	7,328	3,102	-	4,372	3,177	1,345	5,114	17,110	1,25,181	2,30,331	80,523	19,769	52,193	1,533	5,09,529
2001	86,767	-	62	56,352	6,559	4,216	-	6,501	4,390	1,439	12,667	29,213	1,78,953	2,38,655	93,629	22,868	59,328	714	5,94,147
2002	1,04,027	-	59	90,226	9,419	5,085	-	8,969	7,139	1,622	18,078	40,894	2,44,625	2,49,551	1,03,815	27,389	64,325	1,042	6,90,747
2003	1,33,066	-	63	1,39,193	2,512	6,621	-	11,546	7,896	1,611	23,524	51,198	3,26,032	2,49,179	1,13,678	32,188	65,036	314	7,86,427
2004	1,79,917	28,984	82	1,98,454	3,375	8,967	1,008	11,285	8,222	3,071	33,407	65,960	4,76,772	1,92,981	1,21,841	42,217	69,116	246	9,03,174
2005	2,13,480	29,883	83	2,82,200	1,498	11,994	990	8,226	9,486	1,577	35,648	67,921	5,95,064	1,60,045	1,30,828	52,311	75,290	527	10,14,067
2006	2,28,925	31,581	82	3,65,933	407	12,609	989	11,654	9,680	1,195	35,718	71,845	6,98,773	1,57,004	1,40,806	63,120	86,691	1,322	11,47,717
2007	2,42,777	26,051	82	4,25,309	299	12,197	971	15,622	9,176	1,118	30,253	69,338	7,63,855	1,46,653	1,49,920	78,761	1,01,088	1,319	12,41,576
2008	2,98,508	23,143	80	4,30,879	255	11,534	927	20,867	9,295	1,175	27,640	71,438	8,24,304	1,45,098	1,61,972	78,265	1,16,591	2,073	13,28,302
2009	4,01,924	21,691	80	4,31,915	372	10,842	905	27,429	9,099	1,189	28,315	77,780	9,33,762	1,43,870	1,77,434	83,927	1,28,350	2,853	14,70,195
2010 (RE)	5,15,785	18,784	79	4,55,015	561	10,160	905	36,687	8,480	1,464	25,243	82,940	10,73,163	1,48,729	2,01,723	76,719	1,34,586	3,554	16,38,474
2011 (BE)	6,48,426	15,877	80	4,67,091	535	9,556	905	46,153	7,808	1,422	20,108	85,951	12,17,959	1,55,698	2,24,149	80,458	1,38,152	3,739	18,20,155

RE : Revised Estimates.

BE : Budget Estimates.

—: Not applicable/Not available/Negligible.

Note : 1. From 1997 to 2003, 'Loans from Other Institutions' also includes 'Other Loans' and 'Loans from GIC'. From 2004, 'Loans from Other Institutions' includes 'Other Loans'.

2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh and Jammu and Kashmir [2008-09, 2009-10 (RE) and 2010-11 (BE)] and Manipur [2008-09, 2009-10 (RE)] were not available, the same has been included under 'Loans from Other Institutions'.

3. Power bonds due for repayment on April 1, 2010 were paid on March 31, 2010 since April 1, 2010 was declared as public holiday under Negotiable Instrument Act at Mumbai to facilitate yearly closing of accounts of banks and hence have been shown as outstanding as at-end March 2010.

4. Also see 'Explanatory Note on Data Sources and Methodology'.

Appendix Table 20: Composition of Outstanding Liabilities of State Governments – As Proportion to Total
(As at end-March)

Year	Market Loans	Power Bonds	Compensation and Other Bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and Other banks	Loans from NCDC	Loans from Other Institutions	Loans from Banks and FIs	Total Internal Debt	Loans and Advances from Centre	Provident Funds etc.	Reserve Fund	Deposit and Advances (Net Balances)	Contingency Fund	Total Outstanding Liabilities
1	2	3	4	5	6	7	8	9	10	11	12	13 = sum (7 to 12)	14 = sum (2 to 6)+13	15	16	17	18	19	20 = sum (14 to 19)
1991	12.2	-	0.05	-	0.8	0.6	0.2	0.2	0.2	0.5	0.3	2.0	15.0	57.4	13.2	3.7	10.0	0.8	100.0
1992	12.9	-	0.04	-	0.9	0.5	0.2	0.1	0.4	0.6	0.2	2.0	15.8	56.4	13.5	3.8	9.9	0.7	100.0
1993	13.4	-	0.04	-	0.6	0.5	0.2	-	0.4	0.5	0.2	1.9	15.9	54.4	14.0	4.0	11.2	0.5	100.0
1994	13.9	-	0.04	-	0.7	0.6	0.2	-	0.4	0.5	0.2	1.8	16.5	53.8	14.9	4.4	10.1	0.4	100.0
1995	14.4	-	0.04	-	0.3	0.5	0.2	-	0.4	0.5	0.2	1.8	16.6	53.2	15.2	4.2	10.6	0.2	100.0
1996	14.9	-	0.03	-	0.8	0.5	0.2	0.1	0.5	0.4	0.2	1.9	17.6	51.8	15.3	4.2	10.7	0.4	100.0
1997	15.3	-	0.03	-	0.9	0.5	-	0.3	0.4	0.4	0.2	1.8	18.0	51.1	15.4	4.3	11.0	0.2	100.0
1998	15.4	-	0.02	-	0.2	0.5	-	0.6	0.4	0.3	0.5	2.3	17.9	51.0	15.4	4.4	11.1	0.3	100.0
1999	15.4	-	0.02	-	1.2	0.6	-	0.8	0.5	0.3	0.5	2.7	19.3	49.8	15.8	4.3	10.6	0.1	100.0
2000	14.8	-	0.01	5.0	1.4	0.6	-	0.9	0.6	0.3	1.0	3.4	24.6	45.2	15.8	3.9	10.2	0.3	100.0
2001	14.6	-	0.01	9.5	1.1	0.7	-	1.1	0.7	0.2	2.1	4.9	30.1	40.2	15.8	3.8	10.0	0.1	100.0
2002	15.1	-	0.01	13.1	1.4	0.7	-	1.3	1.0	0.2	2.6	5.9	35.4	36.1	15.0	4.0	9.3	0.2	100.0
2003	16.9	-	0.01	17.7	0.3	0.8	-	1.5	1.0	0.2	3.0	6.5	41.5	31.7	14.5	4.1	8.3	-	100.0
2004	19.9	3.2	0.01	22.0	0.4	1.0	0.1	1.2	0.9	0.3	3.7	7.3	52.8	21.4	13.5	4.7	7.7	-	100.0
2005	21.1	2.9	0.01	27.8	0.1	1.2	0.1	0.8	0.9	0.2	3.5	6.7	58.7	15.8	12.9	5.2	7.4	0.1	100.0
2006	19.9	2.8	0.01	31.9	-	1.1	0.1	1.0	0.8	0.1	3.1	6.3	60.9	13.7	12.3	5.5	7.6	0.1	100.0
2007	19.6	2.1	0.01	34.3	-	1.0	0.1	1.3	0.7	0.1	2.4	5.6	61.5	11.8	12.1	6.3	8.1	0.1	100.0
2008	22.5	1.7	0.01	32.4	-	0.9	0.1	1.6	0.7	0.1	2.1	5.4	62.1	10.9	12.2	5.9	8.8	0.2	100.0
2009	27.3	1.5	0.01	29.4	-	0.7	0.1	1.9	0.6	0.1	1.9	5.3	63.5	9.8	12.1	5.7	8.7	0.2	100.0
2010 (RE)	31.5	1.1	-	27.8	-	0.6	0.1	2.2	0.5	0.1	1.5	5.1	65.5	9.1	12.3	4.7	8.2	0.2	100.0
2011 (BE)	35.6	0.9	-	25.7	-	0.5	-	2.5	0.4	0.1	1.1	4.7	66.9	8.6	12.3	4.4	7.6	0.2	100.0

RE : Revised Estimates.

BE : Budget Estimates.

'-': Not applicable /Not available/Negligible.

- Note :** 1. From 1997 to 2003, 'Loans from Other Institutions' also includes 'Other Loans' and 'Loans from GIC'. From 2004, 'Loans from Other Institutions' includes 'Other Loans'.
2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh and Jammu and Kashmir [2008-09, 2009-10 (RE) and 2010-11 (BE)] and Manipur [2008-09, 2009-10 (RE)] were not available, the same has been included under 'Loans from Other Institutions'.
3. Power bonds due for repayment on April 1, 2010 were paid on March 31, 2010 since April 1, 2010 was declared as public holiday under Negotiable Instrument Act at Mumbai to facilitate yearly closing of accounts of banks and hence have been shown as outstanding as at-end March 2010.
4. Also see 'Explanatory Note on Data Sources and Methodology'.

Appendix Table 21: State Government Market Borrowings

(₹ crore)

Year	Gross Allocation	Repayment	Net Allocation
1	2	3	4
1990-91	2,569	—	2,569
1991-92	3,364	—	3,364
1992-93	3,805	334	3,471
1993-94	4,145	507	3,638
1994-95	5,123	—	5,123
1995-96	6,274	343	5,931
1996-97	6,536	—	6,536
1997-98	7,749	557	7,192
1998-99	12,114	1,414	10,700
1999-00	13,706	1,301	12,405
2000-01	13,300	420	12,880
2001-02	18,707	1,446	17,261
2002-03*	30,853	1,789	29,064
2003-04*	50,521	4,145	46,376
2004-05*	39,101	5,123	33,978
2005-06	21,729	6,274	15,455
2006-07	26,597	6,551	20,046
2007-08 @	80,570	11,555 #	69,015
2008-09 @	1,29,080 \$	14,371	1,14,709 \$
2009-10 @	1,18,189 \$	16,238	1,04,937 \$
2010-11 @	1,63,640 \$	15,641	1,47,999 \$

—: Nil.

* : Include additional market borrowings of ₹10,000 crore for 2002-03, ₹26,623 crore for 2003-04 and ₹16,943 crore for 2004-05 under the debt swap scheme.

: Excluding ₹156 crore of buy-back of securities by Government of Orissa.

@ : Includes the Union Territory of Puducherry.

\$: It includes additional allocation upto March 23, 2011.

Source : Reserve Bank records.

Appendix Table 22: Distribution Criteria of the Net Proceeds of Income Tax

(Per cent)

Commission	States' Share in Income Tax	Weights for Distribution Criteria												
		Distance from Av. Population	Distance of Per Capita Income	Population	Inverse per capita Income * (Population)	Backwardness	Collection (Contribution)	Assessment	Area Adjusted	Infrastructure	Tax Effort	Fiscal Discipline	Income distance	Fiscal capacity Distance
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
First FC	55.0	-	-	80.0	-	-	20.0	-	-	-	-	-	-	-
Second FC	60.0	-	-	90.0	-	-	10.0	-	-	-	-	-	-	-
Third FC	66.6	-	-	80.0	-	-	20.0	-	-	-	-	-	-	-
Fourth FC	75.0	-	-	80.0	-	-	20.0	-	-	-	-	-	-	-
Fifth FC	75.0	-	-	90.0	-	-	-	10.0	-	-	-	-	-	-
Sixth FC	80.0	-	-	90.0	-	-	-	10.0	-	-	-	-	-	-
Seventh FC	85.0	-	-	90.0	-	-	-	10.0	-	-	-	-	-	-
Eighth FC	85.0	-	45.0	22.5	22.5	-	10.0	-	-	-	-	-	-	-
Ninth FC	85.0	45.0	-	22.5	11.25	11.25	-	10.0	-	-	-	-	-	-
Tenth FC	77.5	60.0	-	20.0	-	-	-	-	5.0	5.0	10.0	-	-	-
Eleventh FC	29.5*	62.5	-	10.0	-	-	-	-	7.5	7.5	5.0	7.5	-	-
Twelfth FC	30.5*	-	-	25.0	-	-	-	-	10.0	-	7.5	7.5	50.0	-
Thirteenth FC	32.0*	-	-	25.0	-	-	-	-	10.0	-	-	17.5	-	47.5

* Total share of States in net proceeds of all shareable Union Taxes.

Source : Reports of Finance Commissions.

Appendix Table 23: Distribution Criteria of the Union Excise Duties

(Per cent)

Commission	States' Share in Income Tax	Weights for Distribution Criteria								
		Distance of Per Capita Income	Population	Inverse Income	Backwardness	Non-plan Revenue Deficit	Area Adjusted	Infrastructure	Tax Effort	others
First FC	40.0	–	100.0	–	–	–	–	–	–	–
Second FC	25.0	–	90.0	–	–	–	10.0	–	–	–
Third FC	20.0	–	–	–	–	–	–	–	–	–
Fourth FC	20.0	–	80.0	–	20.0	–	–	–	–	–
Fifth FC	20.0	–	80.0	–	20.0	–	–	–	–	–
Sixth FC	20.0	25	75.0	–	–	–	–	–	–	–
Seventh FC	40.0	–	25.0	25.0	25.0	–	–	–	–	25.0
Eighth FC	45*	50.0	25.0	25.0	–	–	–	–	–	–
Ninth FC	45.0	33.5	25.0	12.5	12.5	16.5	–	–	–	–
Tenth FC	47.5**	60.0	20.0	–	–	–	5.0	5.0	10.0	–
Eleventh FC	–	–	–	–	–	–	–	–	–	–
Twelfth FC	–	–	–	–	–	–	–	–	–	–
Thirteenth FC	–	–	–	–	–	–	–	–	–	–

– : Nil.

* : 40 per cent of the net proceeds to be distributed while the remaining 5 per cent would be earmarked for the non-plan revenue deficit States.

** : 40 per cent of the net proceeds to be distributed while the remaining 7.5 per cent would be earmarked for the non-plan revenue deficit States.

Source : Report of various Finance Commissions.

Statements

Statement 1: Major Fiscal Indicators

(Per cent)

State	Revenue Deficit/Gross Fiscal Deficit			Capital Outlay/Gross Fiscal Deficit			Net Lending/Gross Fiscal Deficit			Non-Development Expenditure/Aggregate Disbursement		
	2008-09 (Accounts)	2009-10 (RE)	2010-11 (BE)	2008-09 (Accounts)	2009-10 (RE)	2010-11 (BE)	2008-09 (Accounts)	2009-10 (RE)	2010-11 (BE)	2008-09 (Accounts)	2009-10 (RE)	2010-11 (BE)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	-8.1	-20.6	-27.3	83.6	112.1	110.4	24.5	8.5	16.9	23.3	22.8	25.7
2. Bihar	-178.3	-1.8	-142.7	256.7	97.3	227.1	21.5	4.5	15.6	28.9	29.0	29.5
3. Chhattisgarh	-182.1	5.1	-27.0	286.4	95.9	127.9	-4.2	-1.0	-0.9	20.9	18.5	20.4
4. Goa	-12.6	18.3	-	110.3	80.1	99.6	2.3	1.6	0.5	27.3	27.6	30.5
5. Gujarat	0.6	34.5	29.7	97.9	64.1	67.9	1.7	1.4	2.4	26.0	28.0	29.3
6. Haryana	31.8	43.8	44.7	68.6	47.5	39.9	-0.3	8.9	15.6	24.0	24.6	26.4
7. Jharkhand	-16.7	-146.6	-527.2	104.1	210.4	568.0	12.7	36.1	59.1	28.0	29.3	27.5
8. Karnataka	-18.7	-4.8	-5.2	113.0	96.9	121.3	7.7	8.2	12.7	23.6	23.1	24.2
9. Kerala	58.5	60.9	42.5	26.7	29.0	48.5	14.9	10.2	9.1	39.1	38.7	36.8
10. Madhya Pradesh	-91.6	-80.5	-19.7	151.4	122.6	100.3	40.8	57.9	19.5	25.7	24.1	26.9
11. Maharashtra	-39.8	41.2	31.5	134.8	55.4	67.0	5.1	3.4	1.5	27.5	27.4	30.5
12. Orissa	-1,023.8	28.0	17.9	1,131.4	76.9	80.2	-7.6	-4.9	1.9	27.1	31.5	32.1
13. Punjab	57.6	63.3	62.1	42.7	55.0	39.7	-0.4	-18.3	-1.9	49.5	46.4	45.6
14. Rajasthan	11.9	40.3	13.0	84.6	55.8	87.8	3.6	3.9	-0.8	29.8	30.7	31.9
15. Tamil Nadu	-17.0	39.0	20.9	106.5	66.9	75.7	10.5	-6.0	3.3	27.8	28.8	29.8
16. Uttar Pradesh	-9.1	-8.3	-2.4	108.9	105.7	100.9	0.1	2.7	1.6	29.3	33.8	35.3
17. West Bengal	108.5	83.9	73.7	27.3	14.3	24.2	-35.8	1.8	2.1	34.3	39.7	36.0
Total I	-0.6	25.6	16.2	97.2	69.8	79.7	3.6	4.6	5.7	28.6	29.7	30.7
II. Special Category												
1. Arunachal Pradesh	-297.9	-853.4	-1,557.7	390.5	951.1	1,657.0	7.4	2.2	0.8	19.3	21.1	32.1
2. Assam	272.5	52.8	64.0	-168.7	46.7	35.5	-3.8	0.4	0.5	30.9	35.4	27.3
3. Himachal Pradesh	5.7	6.8	20.7	91.3	92.1	72.2	3.0	1.2	7.1	31.9	32.0	34.8
4. Jammu and Kashmir	-144.7	-200.0	-265.0	243.1	297.1	361.0	1.5	3.0	4.0	33.0	34.0	35.9
5. Manipur	-576.5	-475.8	-467.5	676.3	574.2	625.9	0.2	1.6	5.2	26.1	25.5	29.6
6. Meghalaya	-29.4	-35.5	-88.2	122.0	132.1	184.3	7.3	3.4	3.8	28.9	24.6	25.0
7. Mizoram	-360.0	-66.5	-816.4	467.9	167.8	928.4	-7.9	-1.3	-12.0	28.9	27.3	30.4
8. Nagaland	-150.1	-45.0	-334.3	250.4	142.9	433.5	-0.3	2.1	0.8	37.9	34.6	36.2
9. Sikkim	-161.4	-184.1	-147.6	261.4	272.6	246.7	-0.1	11.5	0.9	48.2	44.1	40.3
10. Tripura	-351.0	-12.0	-80.2	445.5	110.7	177.9	5.5	1.3	2.2	33.9	32.6	39.7
11. Uttarakhand	-13.0	28.7	-9.3	109.3	73.8	114.8	3.7	5.2	3.1	30.1	28.4	28.6
Total II	-170.1	-12.3	-27.7	266.0	111.6	127.3	4.2	1.9	2.3	31.5	32.2	31.8
All States (I+II)	-9.4	21.6	12.3	106.0	74.2	84.0	3.6	4.3	5.3	28.9	30.0	30.9
<i>Memo item:</i>												
1. NCT Delhi	-162.5	-188.8	-221.1	141.5	137.1	155.6	121.0	151.6	165.6	23.2	24.7	24.3
2. Puducherry	30.2	51.3	25.4	70.4	53.2	74.8	-0.6	-0.4	-0.3	24.2	24.0	16.5

(Contd.)

Statement 1: Major Fiscal Indicators (Concd.)

State	Interest Payment/Revenue Expenditure		State's Own Tax Revenue/Revenue Expenditure			State's Own Non Tax Revenue/Revenue Expenditure			Gross Transfers/Aggregate Disbursement			
	2008-09 (Accounts)	2009-10 (RE)	2010-11 (BE)	2008-09 (Accounts)	2009-10 (RE)	2010-11 (BE)	2008-09 (Accounts)	2009-10 (RE)	2010-11 (BE)	2008-09 (Accounts)	2009-10 (RE)	2010-11 (BE)
1	14	15	16	17	18	19	20	21	22	23	24	25
I. Non-Special Category												
1. Andhra Pradesh	13.0	12.1	11.7	53.9	53.9	54.0	15.7	18.7	18.0	25.0	24.8	27.1
2. Bihar	13.2	11.1	11.1	21.6	21.6	26.2	4.0	2.6	3.0	69.4	60.9	68.4
3. Chhattisgarh	7.8	5.9	6.1	47.8	35.7	38.2	16.0	18.3	22.0	39.9	37.5	35.2
4. Goa	14.9	12.5	12.9	49.4	42.0	44.3	36.1	33.3	31.3	13.3	16.8	18.4
5. Gujarat	20.4	18.0	18.3	60.8	55.1	56.1	13.2	10.5	11.5	19.7	20.6	19.2
6. Haryana	11.4	11.1	13.7	56.8	52.7	57.8	15.8	11.8	12.5	13.7	18.2	14.7
7. Jharkhand	13.8	13.0	12.9	32.8	32.3	36.1	14.2	17.5	18.9	42.8	49.6	49.4
8. Karnataka	10.9	11.4	11.9	66.4	64.0	68.2	7.6	5.4	5.3	24.2	25.5	22.9
9. Kerala	16.5	17.0	16.6	56.7	56.9	60.0	5.5	5.8	6.6	23.7	24.2	22.5
10. Madhya Pradesh	14.2	12.6	12.1	46.1	45.9	44.6	11.3	16.5	10.3	44.4	40.6	41.4
11. Maharashtra	13.6	13.9	15.2	68.7	55.0	61.0	12.9	7.0	9.8	20.0	21.9	19.0
12. Orissa	13.6	12.3	12.2	37.7	30.5	31.9	15.0	10.0	9.7	52.3	48.5	48.2
13. Punjab	20.0	18.2	17.3	45.4	46.8	48.8	23.5	21.2	19.9	14.1	16.3	15.7
14. Rajasthan	18.1	16.5	17.0	43.6	40.4	43.7	11.3	12.4	11.4	34.8	31.3	34.9
15. Tamil Nadu	11.1	11.3	11.5	62.9	59.7	62.3	10.7	7.4	6.2	24.6	21.5	23.1
16. Uttar Pradesh	15.0	12.8	12.1	37.7	36.7	38.1	8.9	15.8	13.5	41.0	38.1	39.5
17. West Bengal	23.4	21.2	21.9	27.9	27.1	31.3	9.6	5.1	5.5	29.4	27.2	32.6
Total I	15.3	13.9	14.1	49.8	46.0	48.9	11.8	11.3	11.1	30.8	30.1	30.7
II. Special Category												
1. Arunachal Pradesh	7.5	6.3	8.2	4.7	3.1	4.3	26.9	38.7	11.5	69.0	63.6	66.0
2. Assam	11.2	7.2	7.4	29.1	14.5	15.4	16.0	9.7	8.6	66.9	48.7	50.9
3. Himachal Pradesh	20.1	18.5	18.5	23.8	24.4	24.4	18.6	16.7	14.7	42.6	44.7	45.6
4. Jammu and Kashmir	12.9	13.4	12.9	21.6	20.4	20.1	9.1	8.6	7.5	64.0	67.6	69.9
5. Manipur	12.0	10.4	8.9	6.5	6.4	7.1	9.7	9.8	11.3	78.4	81.7	77.9
6. Meghalaya	7.9	6.9	6.6	13.8	11.2	11.4	8.4	6.7	6.4	64.7	69.2	74.7
7. Mizoram	9.8	8.7	8.4	4.1	3.9	4.1	6.9	4.8	5.7	83.9	77.0	83.8
8. Nagaland	10.9	10.5	9.4	5.4	4.4	4.7	6.2	4.0	3.8	77.2	70.8	84.1
9. Sikkim	6.2	5.9	6.4	8.0	6.5	6.9	52.6	46.4	41.7	43.0	50.6	52.3
10. Tripura	12.6	10.4	10.8	14.1	11.8	14.1	4.8	3.3	4.0	77.3	61.1	69.7
11. Uttarakhand	14.1	12.5	13.2	36.3	29.2	33.5	8.3	11.8	9.3	45.1	38.4	47.9
Total II	12.8	10.6	10.7	21.6	16.5	17.5	13.9	12.2	9.8	61.3	55.8	60.1
All States (I+II)	15.1	13.6	13.7	47.2	42.8	45.5	12.0	11.4	10.9	33.8	33.1	34.0
<i>Memo item:</i>												
1 NCT Delhi	21.4	18.0	18.1	103.6	90.8	104.7	19.6	23.8	27.2	9.2	17.8	8.2
2 Puducherry	10.1	8.7	8.4	28.2	27.4	37.7	24.5	20.4	28.2	40.5	36.6	24.1

RE : Revised Estimates. BE : Budget Estimates.

‘-’: Nil/Negligible/Not applicable.

Note : 1. Negative (-) sign indicates surplus in deficit indicators.

2. Figures for Jammu and Kashmir and Jharkhand for the year 2008-09 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

Statement 2: Revenue Deficit/Surplus

State	2008-09 (Accounts)				2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	Revenue Receipts	Revenue Expenditure	Revenue Surplus(-)/ Deficit(+)	Revenue Receipts	Revenue Expenditure	Revenue Surplus(-)/ Deficit(+)	Revenue Receipts	Revenue Expenditure	Revenue Surplus(-)/ Deficit(+)	
	2	3	4=3-2	5	6	7=6-5	8	9	10=9-8	
I. Non-Special Category										
1. Andhra Pradesh	62,858	61,854	-1,004	78,406	75,464	-2,942	90,648	87,100	-3,548	
2. Bihar	32,981	28,512	-4,469	37,869	37,696	-173	47,235	40,678	-6,557	
3. Chhattisgarh	15,663	13,794	-1,869	18,576	18,734	158	20,526	19,667	-860	
4. Goa	3,528	3,425	-103	4,266	4,540	274	5,003	5,003	-1	
5. Gujarat	38,676	38,741	66	43,449	47,805	4,357	49,477	53,979	4,502	
6. Haryana	18,452	20,535	2,082	23,002	26,664	3,662	24,541	28,483	3,942	
7. Jharkhand	16,107	15,479	-628	19,841	17,227	-2,614	20,102	16,551	-3,551	
8. Karnataka	43,291	41,659	-1,631	46,406	45,868	-538	53,639	53,138	-500	
9. Kerala	24,512	28,224	3,712	26,526	30,608	4,082	31,181	34,810	3,630	
10. Madhya Pradesh	33,577	29,514	-4,063	43,284	37,977	-5,308	43,444	41,863	-1,581	
11. Maharashtra	81,271	75,694	-5,577	88,498	1,01,229	12,730	97,044	1,04,698	7,655	
12. Orissa	24,610	21,190	-3,420	27,678	29,242	1,564	31,445	32,482	1,037	
13. Punjab	20,713	24,569	3,856	25,452	29,604	4,152	28,617	33,405	4,788	
14. Rajasthan	33,469	34,296	827	37,207	41,200	3,993	42,463	43,562	1,098	
15. Tamil Nadu	55,043	53,590	-1,452	54,290	59,310	5,020	63,092	66,488	3,396	
16. Uttar Pradesh	77,831	75,969	-1,862	98,124	96,137	-1,988	1,11,621	1,11,066	-554	
17. West Bengal	36,904	51,613	14,709	39,416	62,470	23,054	47,572	64,014	16,441	
II. Special Category										
1. Arunachal Pradesh	3,856	2,872	-984	5,702	4,006	-1,696	5,101	3,342	-1,759	
2. Assam	18,077	14,243	-3,834	24,485	29,816	5,331	26,409	32,369	5,960	
3. Himachal Pradesh	9,308	9,438	130	10,536	10,691	155	11,589	12,093	505	
4. Jammu and Kashmir	15,811	12,447	-3,364	19,553	15,100	-4,453	22,662	17,456	-5,207	
5. Manipur	3,873	2,622	-1,250	4,714	3,190	-1,525	5,368	4,050	-1,318	
6. Meghalaya	2,811	2,683	-128	3,806	3,588	-218	4,394	4,062	-332	
7. Mizoram	2,653	2,314	-339	3,214	2,957	-257	3,254	2,912	-342	
8. Nagaland	3,401	2,890	-511	3,953	3,534	-419	5,354	4,365	-989	
9. Sikkim	2,671	2,294	-378	3,500	2,851	-649	3,585	3,053	-532	
10. Tripura	4,077	3,129	-947	4,680	4,478	-202	5,513	4,722	-790	
11. Uttarakhand	8,635	8,395	-240	10,952	12,066	1,114	12,159	11,997	-162	
All States	6,94,657	6,81,985	-12,672	8,07,388	8,54,051	46,663	9,13,038	9,37,408	24,370	
<i>Memo item:</i>										
1 NCT Delhi	16,352	11,763	-4,590	21,236	14,515	-6,721	21,770	14,879	-6,891	
2 Puducherry	2,458	2,570	112	2,890	3,303	412	3,241	3,498	257	

Note : Figures for Jammu and Kashmir and Jharkhand for the year 2008-09 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

Statement 3: Conventional Deficit/ Surplus

State	2008-09 (Accounts)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	Aggregate Receipts	Aggregate Expenditure	Conventional Surplus(-)/ Deficit(+)	Aggregate Receipts	Aggregate Expenditure	Conventional Surplus(-)/ Deficit(+)	Aggregate Receipts	Aggregate Expenditure	Conventional Surplus(-)/ Deficit(+)
	2	3	4 = 3-2	5	6	7 = 6-5	8	9	10 = 9-8
I. Non-Special Category									
1. Andhra Pradesh	76,640	80,804	4,164	98,592	98,563	-29	1,10,675	1,10,660	-15
2. Bihar	38,349	37,181	-1,168	43,918	49,552	5,634	54,103	53,759	-345
3. Chhattisgarh	16,938	17,714	776	23,149	23,364	215	24,858	25,408	549
4. Goa	4,501	4,517	16	5,245	5,962	717	5,889	6,654	766
5. Gujarat	51,277	51,897	620	59,667	59,530	-138	68,125	68,682	557
6. Haryana	22,978	26,368	3,390	31,209	32,774	1,566	33,102	34,955	1,853
7. Jharkhand	18,452	20,641	2,190	24,131	22,713	-1,418	23,531	22,298	-1,233
8. Karnataka	57,629	54,039	-3,590	57,115	60,051	2,936	68,765	68,713	-51
9. Kerala	34,208	32,553	-1,655	34,882	35,090	208	41,709	42,116	407
10. Madhya Pradesh	40,664	40,030	-633	52,092	52,230	138	52,992	53,429	437
11. Maharashtra	1,08,046	99,068	-8,978	1,22,939	1,23,633	695	1,26,454	1,26,500	46
12. Orissa	27,007	26,673	-334	33,296	35,160	1,864	37,849	38,997	1,148
13. Punjab	28,235	28,786	551	35,542	34,959	-583	36,727	38,296	1,569
14. Rajasthan	42,942	42,968	27	46,455	50,172	3,717	54,347	54,348	1
15. Tamil Nadu	72,037	67,723	-4,314	71,005	72,344	1,339	80,204	83,059	2,855
16. Uttar Pradesh	98,270	1,04,398	6,128	1,23,168	1,28,539	5,371	1,38,679	1,40,699	2,020
17. West Bengal	60,563	60,933	370	69,917	72,702	2,784	76,224	75,803	-421
II. Special Category									
1. Arunachal Pradesh	7,029	4,273	-2,756	6,523	6,324	-199	5,677	6,927	1,250
2. Assam	21,561	17,486	-4,075	28,246	35,573	7,327	30,256	36,760	6,504
3. Himachal Pradesh	12,507	12,492	-15	13,273	13,772	499	14,646	15,079	433
4. Jammu and Kashmir	18,785	18,750	-35	22,553	22,519	-34	25,472	25,588	116
5. Manipur	4,587	4,404	-184	5,233	5,142	-91	5,876	5,946	70
6. Meghalaya	3,504	3,433	-71	4,388	4,583	195	5,003	4,930	-73
7. Mizoram	2,789	2,869	79	3,961	3,870	-91	3,782	3,578	-204
8. Nagaland	4,066	3,949	-117	4,572	5,165	592	5,929	5,935	6
9. Sikkim	3,108	2,982	-126	3,966	3,939	-28	4,020	4,020	0
10. Tripura	4,416	4,511	95	5,686	6,555	869	6,246	6,693	448
11. Uttrakhand	10,203	10,889	686	14,019	15,853	1,834	14,757	14,752	-5
All States	8,91,292	8,82,333	-8,959	10,44,743	10,80,632	35,889	11,55,898	11,74,584	18,687
<i>Memo item:</i>									
1 NCT Delhi	17,580	20,361	2,781	23,152	25,800	2,648	23,084	26,000	2,916
2 Puducherry	3,118	2,957	-161	4,183	3,863	-321	4,867	4,405	-462

Note : Figures for Jammu and Kashmir and Jharkhand for the year 2008-09 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

Statement 4: Gross Fiscal Deficit/Surplus

(₹ crore)

State	2008-09 (Accounts)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	Receipts	Expenditure	Surplus(-)/ Deficit(+)	Receipts	Expenditure	Surplus(-)/ Deficit(+)	Receipts	Expenditure	Surplus(-)/ Deficit(+)
	2	3	4 = 3-2	5	6	7 = 6-5	8	9	10 = 9-8
I. Non-Special Category									
1. Andhra Pradesh	62,858	75,264	12,406	78,406	92,688	14,282	90,648	103,631	12,983
2. Bihar	32,981	35,488	2,507	37,869	47,639	9,770	47,235	51,829	4,594
3. Chhattisgarh	15,665	16,691	1,027	18,576	21,684	3,109	20,526	23,706	3,180
4. Goa	3,528	4,341	813	4,266	5,767	1,500	5,003	6,431	1,428
5. Gujarat	38,696	49,134	10,438	43,449	56,078	12,629	49,477	64,620	15,143
6. Haryana	18,459	25,017	6,558	23,018	31,378	8,360	24,557	33,372	8,816
7. Jharkhand	16,107	19,859	3,751	19,841	21,624	1,783	20,102	20,775	674
8. Karnataka	43,472	52,204	8,732	46,446	57,712	11,266	56,439	66,147	9,708
9. Kerala	24,521	30,868	6,346	26,532	33,229	6,698	31,190	39,734	8,543
10. Madhya Pradesh	33,601	38,035	4,434	43,284	49,878	6,593	43,444	51,447	8,003
11. Maharashtra	81,289	95,288	13,999	88,498	1,19,403	30,904	97,044	1,21,338	24,294
12. Orissa	24,610	24,944	334	27,678	33,257	5,579	31,445	37,244	5,798
13. Punjab	20,713	27,403	6,690	25,452	32,006	6,554	28,617	36,323	7,706
14. Rajasthan	33,473	40,446	6,973	37,207	47,107	9,900	42,463	50,925	8,461
15. Tamil Nadu	55,043	63,590	8,548	54,290	67,151	12,860	63,092	79,314	16,222
16. Uttar Pradesh	77,831	98,344	20,513	98,124	1,21,994	23,870	1,11,621	1,34,363	22,742
17. West Bengal	36,904	50,462	13,558	39,416	66,883	27,466	47,572	69,895	22,323
II. Special Category									
1. Arunachal Pradesh	3,856	4,186	330	5,702	5,901	199	5,101	5,214	113
2. Assam	18,077	16,670	-1,407	24,485	34,574	10,088	26,409	35,724	9,315
3. Himachal Pradesh	9,308	11,586	2,278	10,536	12,827	2,291	11,589	14,027	2,438
4. Jammu and Kashmir	15,811	18,136	2,325	19,553	21,779	2,226	22,662	24,627	1,965
5. Manipur	3,873	4,090	217	4,714	5,035	320	5,547	5,829	282
6. Meghalaya	2,811	3,246	435	3,806	4,421	614	4,394	4,770	376
7. Mizoram	2,653	2,747	94	3,214	3,600	386	3,254	3,296	42
8. Nagaland	3,401	3,742	341	3,953	4,884	931	5,354	5,650	296
9. Sikkim	2,671	2,905	234	3,500	3,852	352	3,585	3,946	361
10. Tripura	4,077	4,347	270	4,680	6,367	1,687	5,513	6,498	986
11. Uttarakhand	8,635	10,480	1,845	11,252	15,134	3,882	12,309	14,056	1,747
All States	6,94,923	8,29,512	1,34,589	8,07,749	10,23,850	2,16,101	9,16,193	11,14,732	1,98,539
<i>Memo item:</i>									
1. NCT Delhi	16,352	19,176	2,824	21,236	24,797	3,561	21,770	24,886	3,116
2. Puducherry	2,458	2,829	371	2,924	3,726	803	3,241	4,251	1,010

Note : 1. Figures for Jammu and Kashmir and Jharkhand for the year 2008-09 (Accounts) relate to Revised Estimates.

2. GFD Receipts includes revenue receipts and miscellaneous capital receipts.

3. GFD Expenditure includes revenue expenditure, capital outlay and loans and advances net of recoveries.

Source : Budget Documents of the State Governments.

Statement 5: Decomposition of Gross Fiscal Deficit

State	2008-09 (Accounts)					2009-10 (Revised Estimates)					2010-11 (Budget Estimates)				
	Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	GFD	Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	GFD	Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	GFD
	2	3	4	5	6=(2+3+4-5)	7	8	9	10	11=(7+8+9-10)	12	13	14	15	16=(12+13+14-15)
1															
I. Non-Special Category															
1. Andhra Pradesh	-1,004	10,366	3,044	-	12,406	-2,942	16,004	1,220	-	14,282	-3,548	14,337	2,194	-	12,983
2. Bihar	-4,469	6,436	540	-	2,507	-173	9,505	438	-	9,770	-6,557	10,434	716	-	4,594
3. Chhattisgarh	-1,869	2,940	-43	2	1,027	158	2,983	-32	-	3,109	-860	4,068	-28	-	3,180
4. Goa	-103	897	19	-	813	274	1,202	25	-	1,500	-1	1,422	6	-	1,428
5. Gujarat	66	10,220	173	21	10,438	4,357	8,090	182	-	12,629	4,502	10,278	363	-	15,143
6. Haryana	2,082	4,502	-19	7	6,558	3,662	3,970	744	16	8,360	3,942	3,516	1,374	16	8,816
7. Jharkhand	-628	3,903	476	-	3,751	-2,614	3,753	644	-	1,783	-3,551	3,826	398	-	674
8. Karnataka	-1,631	9,870	675	181	8,732	-538	10,921	923	40	11,266	-500	11,778	1,231	2,800	9,708
9. Kerala	3,712	1,696	948	9	6,346	4,082	1,941	680	5	6,698	3,630	4,145	778	10	8,543
10. Madhya Pradesh	-4,063	6,713	1,808	24	4,434	-5,308	8,082	3,819	-	6,593	-1,581	8,025	1,559	-	8,003
11. Maharashtra	-5,577	18,873	720	18	13,999	12,730	17,126	1,048	-	30,904	7,655	16,281	359	-	24,294
12. Orissa	-3,420	3,779	-25	-	334	1,564	4,288	-273	-	5,579	1,037	4,653	109	-	5,798
13. Punjab	3,856	2,858	-24	-	6,690	4,152	3,603	-1,201	-	6,554	4,788	3,062	-144	-	7,706
14. Rajasthan	827	5,900	251	4	6,973	3,993	5,526	381	-	9,900	1,098	7,433	-70	-	8,461
15. Tamil Nadu	-1,452	9,104	896	-	8,548	5,020	8,609	-768	-	12,860	3,396	12,285	541	-	16,222
16. Uttar Pradesh	-1,862	22,346	29	-	20,513	-1,988	25,222	635	-	23,870	-554	22,943	354	-	22,742
17. West Bengal	14,709	3,705	-4,856	-	13,558	23,054	3,929	483	-	27,466	16,441	5,409	473	-	22,323
II. Special Category															
1. Arunachal Pradesh	-984	1,290	24	-	330	-1,696	1,890	4	-	199	-1,759	1,871	1	-	113
2. Assam	-3,834	2,373	54	-	-1,407	5,331	4,716	42	-	10,088	5,960	3,307	48	-	9,315
3. Himachal Pradesh	130	2,079	69	-	2,278	155	2,109	27	-	2,291	505	1,760	173	-	2,438
4. Jammu and Kashmir	-3,364	5,653	36	-	2,325	-4,453	6,613	66	-	2,226	-5,207	7,092	79	-	1,965
5. Manipur	-1,250	1,467	-	-	217	-1,525	1,840	5	-	320	-1,318	1,765	15	179	282
6. Meghalaya	-128	531	32	-	435	-218	812	21	-	614	-332	694	14	-	376
7. Mizoram	-339	441	-7	-	94	-257	648	-5	-	386	-342	388	-5	-	42
8. Nagaland	-511	853	-1	-	341	-419	1,330	20	-	931	-989	1,283	2	-	296
9. Sikkim	-378	612	-	-	234	-649	961	40	-	352	-532	889	3	-	361
10. Tripura	-947	1,202	15	-	270	-202	1,868	21	-	1,687	-790	1,754	22	-	986
11. Uttarakhand	-240	2,016	68	-	1,845	1,114	2,867	202	300	3,882	-162	2,005	54	150	1,747
All States	-12,672	1,42,628	4,899	266	1,34,589	46,663	1,60,407	9,391	361	2,16,101	24,370	1,66,703	10,620	3,155	1,98,539
<i>Memo item:</i>															
1. NCT Delhi	-4,590	3,995	3,418	-	2,824	-6,721	4,884	5,399	-	3,561	-6,891	4,848	5,158	-	3,116
2. Puducherry	112	261	-2	-	371	412	427	-3	33	803	257	756	-3	-	1,010

GFD: Gross Fiscal Deficit. '-': Nil/Negligible.

Note : 1. Negative (-) sign indicates surplus in deficit indicators.

2. Figures for Jammu and Kashmir and Jharkhand for the year 2008-09 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

Statement 6: Financing of Gross Fiscal Deficit – 2008-09 (Accounts)

State	Market Borrowings	Loans from Centre	Special Securities Issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-) / Deficit (+)	Gross Fiscal Surplus (-) / Deficit (+) (Col. 2 to 12)
I. Non-Special Category												
1. Andhra Pradesh	9,151	-391	-14	412	583	270	-1,812	321	-1,621	1,341	4,164	12,406
2. Bihar	3,757	-279	529	451	144	293	-691	-96	-222	-213	-1,168	2,507
3. Chhattisgarh	-153	95	-3	7	74	266	30	-97	81	-48	776	1,027
4. Goa	404	-23	28	1	166	65	106	-37	-	87	16	813
5. Gujarat	7,618	-332	-74	848	320	382	798	663	-22	-382	620	10,438
6. Haryana	2,505	-47	-80	182	352	-5	217	34	-27	37	3,390	6,558
7. Jharkhand	425	-165	436	209	257	-	154	11	114	121	2,190	3,751
8. Karnataka	6,583	135	-164	266	1,176	1,864	1,554	968	-52	-8	-3,590	8,732
9. Kerala	4,782	476	-102	221	2,589	-3	132	-86	23	-31	-1,655	6,346
10. Madhya Pradesh	3,957	709	-126	539	204	13	237	-40	62	-487	-633	4,434
11. Maharashtra	16,968	-35	428	517	803	190	1,240	3,156	42	-332	-8,978	13,999
12. Orissa	-670	74	66	272	459	-52	576	-13	-1	-43	-334	334
13. Punjab	5,739	105	-403	-718	720	359	645	-171	-11	-125	551	6,690
14. Rajasthan	5,195	-66	-434	417	1,405	88	346	41	21	-67	27	6,973
15. Tamil Nadu	8,792	724	-172	553	578	810	1,576	194	78	-272	-4,314	8,548
16. Uttar Pradesh	10,296	-778	426	580	2,944	2,760	-2,525	974	78	-369	6,128	20,513
17. West Bengal	11,543	-352	287	-25	355	-121	1,231	306	274	-310	370	13,558
II. Special Category												
1. Arunachal Pradesh	26	-4	20	85	79	-	153	2,780	-2	-51	-2,756	330
2. Assam	2,015	-69	17	166	390	-110	30	162	99	-32	-4,075	-1,407
3. Himachal Pradesh	1,752	-44	60	95	515	164	217	54	-20	-500	-15	2,278
4. Jammu and Kashmir	1,264	-108	453	365	581	195	-327	106	-	-168	-35	2,325
5. Manipur	303	-240	199	1	52	-8	84	117	-48	-60	-184	217
6. Meghalaya	186	-53	6	30	46	-	233	58	16	-15	-71	435
7. Mizoram	30	-12	-2	-2	188	1	38	-149	-72	-4	79	94
8. Nagaland	365	-21	-2	38	30	-	214	-106	-126	66	-117	341
9. Sikkim	248	-14	-2	36	29	2	23	-5	49	-7	-126	234
10. Tripura	78	-26	-19	20	67	14	53	-11	4	-6	95	270
11. Uttarakhand	884	-19	121	133	531	104	61	-331	-238	-87	686	1,845
All States	1,04,041	-761	1,479	5,698	15,641	7,542	4,594	8,800	-1,522	-1,964	-8,959	1,34,589
<i>Memo item:</i>												
1. NCT Delhi	-	-	43	-	-	-	-	-	-	-	2,781	2,824
2. Puducherry	-	-16	-12	-	41	12	27	130	-	350	-161	371

‘-’: Nil/Negligible.

Note : 1. Same as in Appendix Table 17.

2. The detailed break-up of ‘Discharge of Internal Debt’ was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under ‘Others’. The financing items under ‘Internal Debt’ for these States are, therefore, not on a net basis except ‘Others’.

3. ‘Others’ include Loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

Source : Budget Documents of the State Governments.

Statement 7: Financing of Gross Fiscal Deficit – As per cent to Total – 2008-09 (Accounts)

State	(Per cent)												
	Market Borrowings	Loans from Centre	Loans from Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-) / Deficit (+)	Gross Fiscal Surplus (-) / Deficit (+) (Col. 2 to 12)	
1	2	3	4	5	6	7	8	9	10	11	12	13	
I. Non-Special Category													
1. Andhra Pradesh	73.8	-3.2	-0.1	3.3	4.7	2.2	-14.6	2.6	-13.1	10.8	33.6	100.0	
2. Bihar	149.9	-11.1	21.1	18.0	5.8	11.7	-27.5	-3.8	-8.8	-8.5	-46.6	100.0	
3. Chhattisgarh	-14.9	9.2	-0.3	0.6	7.2	26.0	2.9	-9.5	7.9	-4.7	75.6	100.0	
4. Goa	49.7	-2.8	3.4	0.1	20.5	7.9	13.1	-4.5	-	10.7	2.0	100.0	
5. Gujarat	73.0	-3.2	-0.7	8.1	3.1	3.7	7.6	6.3	-0.2	-3.7	5.9	100.0	
6. Haryana	38.2	-0.7	-1.2	2.8	5.4	-0.1	3.3	0.5	-0.4	0.6	51.7	100.0	
7. Jharkhand	11.3	-4.4	11.6	5.6	6.9	-	4.1	0.3	3.0	3.2	58.4	100.0	
8. Karnataka	75.4	1.5	-1.9	3.0	13.5	21.3	17.8	11.1	-0.6	-0.1	-41.1	100.0	
9. Kerala	75.3	7.5	-1.6	3.5	40.8	-	2.1	-1.4	0.4	-0.5	-26.1	100.0	
10. Madhya Pradesh	89.3	16.0	-2.8	12.2	4.6	0.3	5.3	-0.9	1.4	-11.0	-14.3	100.0	
11. Maharashtra	121.2	-0.2	3.1	3.7	5.7	1.4	8.9	22.5	0.3	-2.4	-64.1	100.0	
12. Orissa	-200.7	22.2	19.8	81.4	137.3	-15.6	172.6	-4.0	-0.3	-12.8	-100.1	100.0	
13. Punjab	85.8	1.6	-6.0	-10.7	10.8	5.4	9.6	-2.6	-0.2	-1.9	8.2	100.0	
14. Rajasthan	74.5	-0.9	-6.2	6.0	20.2	1.3	5.0	0.6	0.3	-1.0	0.4	100.0	
15. Tamil Nadu	102.9	8.5	-2.0	6.5	6.8	18.4	2.3	2.3	0.9	-3.2	-50.5	100.0	
16. Uttar Pradesh	50.2	-3.8	2.1	2.8	14.4	13.5	-12.3	4.7	0.4	-1.8	29.9	100.0	
17. West Bengal	85.1	-2.6	2.1	-0.2	2.6	-0.9	9.1	2.3	2.0	-2.3	2.7	100.0	
II. Special Category													
1. Arunachal Pradesh	7.9	-1.1	6.1	25.7	23.8	-	46.4	841.6	-0.5	-15.4	-834.3	100.0	
2. Assam	-143.2	4.9	-1.2	-11.8	-27.7	7.8	-2.2	-11.5	-7.0	2.3	289.7	100.0	
3. Himachal Pradesh	76.9	-1.9	2.6	4.2	22.6	7.2	9.5	2.4	-0.9	-22.0	-0.7	100.0	
4. Jammu and Kashmir	54.4	-4.6	19.5	15.7	25.0	8.4	-14.1	4.5	-	-7.2	-1.5	100.0	
5. Manipur	139.8	-110.6	92.0	0.6	24.1	-3.8	38.6	53.8	-22.2	-27.7	-84.6	100.0	
6. Meghalaya	42.8	-12.3	1.3	6.9	10.5	-	53.5	13.4	3.6	-3.5	-16.3	100.0	
7. Mizoram	31.4	-12.8	-2.6	-1.8	199.3	1.1	40.0	-158.0	-76.3	-4.2	83.9	100.0	
8. Nagaland	107.3	-6.2	-0.7	11.2	8.9	-	62.7	-31.2	-37.1	19.5	-34.3	100.0	
9. Sikkim	106.0	-5.8	-0.9	15.2	12.5	1.1	9.9	-2.3	21.0	-2.9	-53.8	100.0	
10. Tripura	28.9	-9.6	-6.9	7.3	25.0	5.3	19.6	-3.9	1.4	-2.1	35.1	100.0	
11. Uttarakhand	47.9	-1.0	6.6	7.2	28.8	5.6	3.3	-18.0	-12.9	-4.7	37.2	100.0	
All States	77.3	-0.6	1.1	4.2	11.6	5.6	3.4	6.5	-1.1	-1.5	-6.7	100.0	
<i>Memo item:</i>													
1. NCT Delhi	-	-	1.5	-	-	-	-	-	-	-	98.5	100.0	
2. Puducherry	-	-4.3	-3.3	-	11.0	3.2	7.3	35.1	-	94.5	-43.5	100.0	

'-' : Nil/Negligible. RE : Revised Estimates.

Note : 1. Same as in Appendix Table 17.

2. The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

3. 'Others' include Loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund. Source : Budget Documents of the State Governments.

Statement 8: Financing of Gross Fiscal Deficit – 2009-10 (RE)

(₹ crore)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-) / Deficit (+)	Gross Fiscal Surplus (-) / Deficit (+) (Col. 2 to 12)
	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	14,253	31	744	57	957	-432	-109	-	-	-1,190	-29	14,282
2. Bihar	1,721	931	633	634	351	-	95	-	-	-228	5,634	9,770
3. Chhattisgarh	2,071	193	94	115	125	87	263	-	-	-54	215	3,109
4. Goa	582	127	26	11	-12	54	17	-42	-	21	717	1,500
5. Gujarat	8,234	-383	2,931	1,229	1,250	-	-	-	-	-495	-138	12,629
6. Haryana	4,003	54	428	145	1,124	-1	222	232	97	490	1,566	8,360
7. Jharkhand	1,252	-186	436	529	199	-52	777	14	-20	252	-1,418	1,783
8. Karnataka	5,953	256	186	206	1,700	-	-	33	-	-6	2,936	11,266
9. Kerala	4,822	868	-155	531	786	-21	-124	-12	-100	-105	208	6,698
10. Madhya Pradesh	5,375	1,119	255	422	77	-404	7	5	-75	-326	138	6,593
11. Maharashtra	16,261	865	2,751	682	1,717	-593	2,943	5,993	50	-460	695	30,904
12. Orissa	600	757	454	602	601	-	413	-25	395	-81	1,864	5,579
13. Punjab	5,946	160	428	-299	1,031	-	-	-	-	-130	-583	6,554
14. Rajasthan	6,111	-112	-559	505	2,079	-2,063	290	-2	-	-66	3,717	9,900
15. Tamil Nadu	11,723	735	177	453	1,359	27	-3,715	902	17	-155	1,339	12,860
16. Uttar Pradesh	11,243	81	3,114	1,117	6,743	-4,092	3,153	-2,283	-	-577	5,371	23,870
17. West Bengal	15,604	-411	6,153	-11	1,131	-203	2,459	-	-	-41	2,784	27,466
II. Special Category												
1. Arunachal Pradesh	79	-23	54	78	44	-	-10	301	-17	-110	-199	199
2. Assam	2,361	-111	-48	165	429	-	-	-	-	-34	7,327	10,088
3. Himachal Pradesh	1,494	-45	229	68	443	-	-	-	-	-398	499	2,291
4. Jammu and Kashmir	818	9	453	675	857	374	-370	115	-	-672	-34	2,226
5. Manipur	504	-35	5	10	25	-	-65	13	12	-57	-91	320
6. Meghalaya	224	-10	63	66	97	-	-1	5	-9	-15	195	614
7. Mizoram	12	7	8	15	84	-5	140	221	34	-39	-91	386
8. Nagaland	441	-36	4	71	6	-	-219	-	-	74	592	931
9. Sikkim	303	-14	-2	39	41	-	4	-	-	8	-28	352
10. Tripura	378	-25	61	44	373	-5	15	9	-19	-12	869	1,687
11. Uttarakhand	1,067	58	45	73	671	120	49	3	-38	-1	1,834	3,882
All States	1,23,437	4,859	18,967	8,232	24,289	-7,208	6,236	5,482	325	-4,407	35,889	2,16,101
<i>Memo item:</i>												
1. NCT Delhi	-	-	913	-	-	-	-	-	-	-	2,648	3,561
2. Puducherry	-	-10	-19	-	27	12	25	342	-	746	-321	803

'-': Nil/Negligible.

RE : Revised Estimates.

Note : 1. Same as in Appendix Table 17.

2. The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

3. 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source : Budget Documents of the State Governments.

Statement 9: Financing of Gross Fiscal Deficit – As Per cent to Total – 2009-10 (RE)

State	(Per cent)												
	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-) / Deficit (+)	Gross Fiscal Surplus (-) / Deficit (+) (Col. 2 to 12)	
1	2	3	4	5	6	7	8	9	10	11	12	13	
I. Non-Special Category													
1. Andhra Pradesh	99.8	0.2	5.2	0.4	6.7	-3.0	-0.8	-	-	-8.3	-0.2	100.0	
2. Bihar	17.6	9.5	6.5	6.5	3.6	-	1.0	-	-	-2.3	57.7	100.0	
3. Chhattisgarh	66.6	6.2	3.0	3.7	4.0	2.8	8.5	-	-	-1.7	6.9	100.0	
4. Goa	38.8	8.4	1.7	0.7	-0.8	3.6	1.1	-2.8	-	1.4	47.8	100.0	
5. Gujarat	65.2	-3.0	23.2	9.7	9.9	-	-	-	-	-3.9	-1.1	100.0	
6. Haryana	47.9	0.6	5.1	1.7	13.4	-	2.7	2.8	1.2	5.9	18.7	100.0	
7. Jharkhand	70.2	-10.4	24.4	29.7	11.2	-2.9	43.6	0.8	-1.1	14.1	-79.5	100.0	
8. Karnataka	52.8	2.3	1.6	1.8	15.1	-	-	0.3	-	-0.1	26.1	100.0	
9. Kerala	72.0	13.0	-2.3	7.9	11.7	-0.3	-1.8	-0.2	-1.5	-1.6	3.1	100.0	
10. Madhya Pradesh	81.5	17.0	3.9	6.4	1.2	-6.1	0.1	0.1	-1.1	-4.9	2.1	100.0	
11. Maharashtra	52.6	2.8	8.9	2.2	5.6	-1.9	9.5	19.4	0.2	-1.5	2.2	100.0	
12. Orissa	10.8	13.6	8.1	10.8	10.8	-	7.4	-0.5	7.1	-1.5	33.4	100.0	
13. Punjab	90.7	2.4	6.5	-4.6	15.7	-	-	-	-	-2.0	-8.9	100.0	
14. Rajasthan	61.7	-1.1	-5.7	5.1	21.0	-20.8	2.9	-	-	-0.7	37.5	100.0	
15. Tamil Nadu	91.2	5.7	1.4	3.5	10.6	0.2	-28.9	7.0	0.1	-1.2	10.4	100.0	
16. Uttar Pradesh	47.1	0.3	13.0	4.7	28.2	-17.1	13.2	-9.6	-	-2.4	22.5	100.0	
17. West Bengal	56.8	-1.5	22.4	-	4.1	-0.7	9.0	-	-	-0.1	10.1	100.0	
II. Special Category													
1. Arunachal Pradesh	39.9	-11.7	27.4	39.5	22.3	-	-5.0	151.6	-8.5	-55.4	-100.0	100.0	
2. Assam	23.4	-1.1	-0.5	1.6	4.3	-	-	-	-	-0.3	72.6	100.0	
3. Himachal Pradesh	65.2	-2.0	10.0	3.0	19.4	-	-	-	-	-17.4	21.8	100.0	
4. Jammu and Kashmir	36.8	0.4	20.4	30.3	38.5	16.8	-16.6	5.2	-	-30.2	-1.5	100.0	
5. Manipur	157.2	-11.0	1.6	3.1	7.8	-	-20.3	4.1	3.7	-17.8	-28.4	100.0	
6. Meghalaya	36.4	-1.6	10.2	10.7	15.7	-	-0.2	0.9	-1.5	-2.4	31.7	100.0	
7. Mizoram	3.2	1.7	2.1	3.9	21.7	-1.3	36.3	57.2	8.8	-10.1	-23.5	100.0	
8. Nagaland	47.4	-3.9	0.4	7.6	0.6	-	-23.5	-	-	7.9	63.6	100.0	
9. Sikkim	86.1	-4.1	-0.6	11.1	11.8	-	1.2	-	-	2.4	-7.8	100.0	
10. Tripura	22.4	-1.5	3.6	2.6	22.1	-0.3	0.9	0.5	-1.1	-0.7	51.5	100.0	
11. Uttarakhand	27.5	1.5	1.2	1.9	17.3	3.1	1.3	0.1	-1.0	-	47.3	100.0	
All States	57.1	2.2	8.8	3.8	11.2	-3.3	2.9	2.5	0.2	-2.0	16.6	100.0	
<i>Memo item:</i>													
1. NCT Delhi	-	-	25.6	-	-	-	-	-	-	-	74.4	100.0	
2. Puducherry	-	-1.2	-2.4	-	3.3	1.5	3.2	42.6	-	93.0	-40.0	100.0	

‘-’: Nil/Negligible.

RE : Revised Estimates.

Note : 1. Same as in Appendix Table 17.

2. The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

3. 'Others' include Loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

Source : Budget Documents of the State Governments.

Statements

Statement 10 : Financing of Gross Fiscal Deficit – 2010-11 (BE)

State	(₹ crore)											
	2	3	4	5	6	7	8	9	10	11	12	13
	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-) / Deficit (+)	Gross Fiscal Surplus (-) / Deficit (+) (Col. 2 to 12)
1												
I. Non-Special Category												
1. Andhra Pradesh	12,934	1,223	242	-15	1,053	-454	378	-	-	-2,363	-15	12,983
2. Bihar	2,575	893	718	614	326	-	27	-	-	-214	-345	4,594
3. Chhattisgarh	1,765	118	49	298	125	226	104	-	-	-55	549	3,180
4. Goa	511	-17	58	80	9	53	2	-47	-	13	766	1,428
5. Gujarat	11,943	-447	1,830	1,229	650	-	-	-	-	-620	557	15,143
6. Haryana	3,926	503	322	92	1,236	-1	243	41	143	458	1,853	8,816
7. Jharkhand	323	-151	376	330	242	-58	967	-54	-13	-54	-1,233	674
8. Karnataka	7,028	592	138	457	1,550	-	-	-	-	-6	-51	9,708
9. Kerala	6,739	815	-252	530	588	-21	-62	-12	-80	-108	407	8,543
10. Madhya Pradesh	5,855	1,496	96	394	34	173	-38	6	-78	-370	437	8,003
11. Maharashtra	22,244	607	-1,351	339	1,579	80	3,424	-3,382	90	616	46	24,294
12. Orissa	2,071	370	387	823	600	-	544	-17	-37	-90	1,148	5,798
13. Punjab	6,110	143	-254	-476	763	-25	-	-	-	-123	1,569	7,706
14. Rajasthan	7,373	26	-956	542	1,375	-125	292	-1	-	-66	1	8,461
15. Tamil Nadu	9,215	988	-219	435	1,522	18	782	822	17	-214	2,855	16,222
16. Uttar Pradesh	11,243	-21	1,954	1,104	7,074	3,486	-2,859	-9,699	9,000	-560	2,020	22,742
17. West Bengal	14,000	185	7,815	-14	818	17	33	-	-	-109	-421	22,323
II. Special Category												
1. Arunachal Pradesh	83	-24	40	30	47	1	-11	316	-18	-1,602	1,250	113
2. Assam	2,360	-143	-90	214	472	-	-	-	-	-2	6,504	9,315
3. Himachal Pradesh	1,469	-33	189	34	500	-	259	-	-	-413	433	2,438
4. Jammu and Kashmir	1,056	-49	453	675	550	374	-398	36	-	-848	116	1,965
5. Manipur	263	-35	2	4	82	-	-123	-	21	-2	70	282
6. Meghalaya	244	-9	60	64	110	-	6	-	-16	-15	-73	376
7. Mizoram	-10	9	-7	13	60	-5	1	173	40	-28	-204	42
8. Nagaland	303	-41	7	34	3	-	10	-	-	-25	6	296
9. Sikkim	291	-13	-2	40	32	4	9	-	-	-1	-	361
10. Tripura	277	-20	20	64	204	-	5	-	-5	-7	448	986
11. Uttarakhand	450	6	450	212	824	-5	-30	10	-199	34	-5	1,747
All States	1,32,641	6,969	12,075	8,147	22,426	3,739	3,566	-11,803	8,865	-6,773	18,687	1,98,539
<i>Memo item:</i>												
1. NCT Delhi	-	-	200	-	-	-	-	-	-	-	2,916	3,116
2. Puducherry	-	4	-30	-	32	5	28	397	-	1,036	-462	1,010

₹ : Nil/Negligible.

BE : Budget Estimates

Note : 1. Same as in Appendix Table 17.

2. The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

3. 'Others' include Loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

Source : Budget Documents of the State Governments.

State Finances : A Study of Budgets of 2010-11

Statement 11: Financing of Gross Fiscal Deficit – As Per cent to Total – 2010-11 (BE)

State	(Per cent)											
	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-) / Deficit (+)	Gross Fiscal Surplus (-) / Deficit (+) (Col. 2 to 12)
	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	99.6	9.4	1.9	-0.1	8.1	-3.5	2.9	-	-	-18.2	-0.1	100.0
2. Bihar	56.1	19.4	15.6	13.4	7.1	-	0.6	-	-	-4.6	-7.5	100.0
3. Chhattisgarh	55.5	3.7	1.5	9.4	3.9	7.1	3.3	-	-	-1.7	17.3	100.0
4. Goa	35.8	-1.2	4.1	5.6	0.6	3.7	0.1	-3.3	-	0.9	53.6	100.0
5. Gujarat	78.9	-3.0	12.1	8.1	4.3	-	-	-	-	-4.1	3.7	100.0
6. Haryana	44.5	5.7	3.7	1.0	14.0	-	2.8	0.5	1.6	5.2	21.0	100.0
7. Jharkhand	48.0	-22.5	55.8	48.9	35.9	-8.5	143.5	-8.1	-1.9	-8.0	-183.1	100.0
8. Karnataka	72.4	6.1	1.4	4.7	16.0	-	-	-	-	-0.1	-0.5	100.0
9. Kerala	78.9	9.5	-3.0	6.2	6.9	-0.2	-0.7	-0.1	-0.9	-1.3	4.8	100.0
10. Madhya Pradesh	73.2	18.7	1.2	4.9	0.4	2.2	-0.5	0.1	-1.0	-4.6	5.5	100.0
11. Maharashtra	91.6	2.5	-5.6	1.4	6.5	0.3	14.1	-13.9	0.4	2.5	0.2	100.0
12. Orissa	35.7	6.4	6.7	14.2	10.3	-	9.4	-0.3	-0.6	-1.6	19.8	100.0
13. Punjab	79.3	1.9	-3.3	-6.2	9.9	-0.3	-	-	-	-1.6	20.4	100.0
14. Rajasthan	87.1	0.3	-11.3	6.4	16.3	-1.5	3.5	-	-	-0.8	-	100.0
15. Tamil Nadu	56.8	6.1	-1.4	2.7	9.4	0.1	4.8	5.1	0.1	-1.3	17.6	100.0
16. Uttar Pradesh	49.4	-0.1	8.6	4.9	31.1	15.3	-12.6	-42.6	39.6	-2.5	8.9	100.0
17. West Bengal	62.7	0.8	35.0	-0.1	3.7	0.1	0.1	-	-	-0.5	-1.9	100.0
II. Special Category												
1. Arunachal Pradesh	73.8	-21.5	35.4	26.6	41.3	1.1	-9.3	280.1	-15.7	-1418.6	1106.8	100.0
2. Assam	25.3	-1.5	-1.0	2.3	5.1	-	-	-	-	-	69.8	100.0
3. Himachal Pradesh	60.3	-1.4	7.8	1.4	20.5	-	10.6	-	-	-16.9	17.7	100.0
4. Jammu and Kashmir	53.8	-2.5	23.1	34.4	28.0	19.0	-20.3	1.8	-	-43.1	5.9	100.0
5. Manipur	93.3	-12.5	0.6	1.4	29.2	-	-43.5	-	7.3	-0.6	24.8	100.0
6. Meghalaya	64.7	-2.3	15.9	17.1	29.1	-	1.5	1.7	-4.2	-4.0	-19.4	100.0
7. Mizoram	-23.2	20.4	-16.1	31.0	143.4	-11.9	1.2	412.7	95.8	-66.3	-487.1	100.0
8. Nagaland	102.3	-14.0	2.4	11.5	0.8	-	3.4	-	-	-8.5	2.0	100.0
9. Sikkim	80.8	-3.7	-0.5	11.0	8.8	1.1	2.5	-	-	-0.1	0.1	100.0
10. Tripura	28.1	-2.0	2.0	6.5	20.6	-	0.5	-	-0.5	-0.7	45.4	100.0
11. Uttarakhand	25.8	0.3	25.8	12.1	47.2	-0.3	-1.7	0.6	-11.4	2.0	-0.3	100.0
All States	66.8	3.5	6.1	4.1	11.3	1.9	1.8	-5.9	4.5	-3.4	9.4	100.0
<i>Memo item:</i>												
1. NCT Delhi	-	-	6.4	-	-	-	-	-	-	-	93.6	100.0
2. Puducherry	-	0.4	-2.9	-	3.1	0.5	2.8	39.3	-	102.5	-45.7	100.0

BE : Budget Estimates

‘-’: Nil/Negligible.

Note : 1. Same as in Appendix Table 17.

2. The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

3. 'Others' include Loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

Source : Budget Documents of the State Governments.

Statements

Statement 12: Development Expenditure*

(Amount in ₹ crore)

State	2008-09 (Accounts)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
I. Non-Special Category					
1. Andhra Pradesh	56,466	70,180	75,155	24.3	7.1
2. Bihar	24,754	33,318	35,990	34.6	8.0
3. Chhattisgarh	13,005	17,911	19,033	37.7	6.3
4. Goa	3,117	4,136	4,417	32.7	6.8
5. Gujarat	35,645	39,550	44,624	11.0	12.8
6. Haryana	18,820	23,444	24,285	24.6	3.6
7. Jharkhand	14,045	14,974	14,667	6.6	-2.1
8. Karnataka	37,133	41,498	46,725	11.8	12.6
9. Kerala	15,913	17,239	21,606	8.3	25.3
10. Madhya Pradesh	26,027	35,008	34,057	34.5	-2.7
11. Maharashtra	67,311	84,704	82,370	25.8	-2.8
12. Orissa	17,571	22,185	24,565	26.3	10.7
13. Punjab	12,929	16,484	17,855	27.5	8.3
14. Rajasthan	27,705	31,801	33,691	14.8	5.9
15. Tamil Nadu	42,705	44,971	49,899	5.3	11.0
16. Uttar Pradesh	64,988	75,592	80,920	16.3	7.0
17. West Bengal	34,730	37,699	42,133	8.5	11.8
II. Special Category					
1. Arunachal Pradesh	3,366	4,766	2,991	41.6	-37.3
2. Assam	10,699	19,315	22,299	80.5	15.5
3. Himachal Pradesh	7,619	8,438	8,800	10.7	4.3
4. Jammu and Kashmir	11,950	14,135	15,453	18.3	9.3
5. Manipur	2,940	3,600	3,986	22.4	10.7
6. Meghalaya	2,272	3,310	3,558	45.7	7.5
7. Mizoram	1,944	2,575	2,237	32.5	-13.1
8. Nagaland	2,246	3,100	3,503	38.0	13.0
9. Sikkim	1,469	2,114	2,306	43.9	9.1
10. Tripura	2,740	4,139	3,728	51.0	-9.9
11. Uttarakhand	6,979	10,349	9,377	48.3	-9.4
All States	5,67,086	6,86,537	7,30,231	21.1	6.4
<i>Memo item:</i>					
1. NCT Delhi	14,791	18,216	18,385	23.2	0.9
2. Puducherry	2,114	2,798	3,526	32.4	26.0

* : Comprise expenditure on Revenue and Capital Accounts and Loans and Advances extended by States for development purposes.

Note : Figures for Jammu and Kashmir and Jharkhand for the year 2008-09 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

Statement 13: Non-Development Expenditure*

(Amount in ₹ crore)

State	2008-09 (Accounts)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
I. Non-Special Category					
1. Andhra Pradesh	18,856	22,455	28,403	19.1	26.5
2. Bihar	10,741	14,346	15,849	33.6	10.5
3. Chhattisgarh	3,701	4,319	5,182	16.7	20.0
4. Goa	1,235	1,646	2,028	33.4	23.2
5. Gujarat	13,503	16,651	20,106	23.3	20.7
6. Haryana	6,333	8,062	9,239	27.3	14.6
7. Jharkhand	5,789	6,664	6,124	15.1	-8.1
8. Karnataka	12,753	13,873	16,640	8.8	19.9
9. Kerala	12,725	13,572	15,487	6.7	14.1
10. Madhya Pradesh	10,287	12,579	14,348	22.3	14.1
11. Maharashtra	27,293	33,887	38,619	24.2	14.0
12. Orissa	7,217	11,076	12,507	53.5	12.9
13. Punjab	14,243	16,230	17,475	13.9	7.7
14. Rajasthan	12,805	15,414	17,333	20.4	12.4
15. Tamil Nadu	18,840	20,863	24,742	10.7	18.6
16. Uttar Pradesh	30,629	43,495	49,679	42.0	14.2
17. West Bengal	20,921	28,881	27,325	38.0	-5.4
II. Special Category					
1. Arunachal Pradesh	823	1,337	2,226	62.4	66.5
2. Assam	5,400	12,594	10,028	133.2	-20.4
3. Himachal Pradesh	3,984	4,410	5,249	10.7	19.0
4. Jammu and Kashmir	6,189	7,646	9,176	23.5	20.0
5. Manipur	1,150	1,312	1,760	14.1	34.2
6. Meghalaya	992	1,129	1,232	13.8	9.1
7. Mizoram	829	1,055	1,089	27.4	3.2
8. Nagaland	1,498	1,789	2,151	19.4	20.3
9. Sikkim	1,436	1,738	1,619	21.0	-6.8
10. Tripura	1,530	2,136	2,657	39.6	24.4
11. Uttarakhand	3,280	4,496	4,220	37.1	-6.2
All States	2,54,981	3,23,657	3,62,492	26.9	12.0
<i>Memo item:</i>					
1. NCT Delhi	4,729	6,364	6,306	34.6	-0.9
2. Puducherry	716	929	727	29.7	-21.7

* : Comprise expenditure on Revenue and Capital Accounts and Loans and Advances extended by States for non-development purposes.

Note : Figures for Jammu and Kashmir and Jharkhand for the year 2008-09 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

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Statement 14: Plan Expenditure

(Amount in ₹ crore)

State	2008-09 (Accounts)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
I. Non-Special Category					
1. Andhra Pradesh	32,701	36,192	39,928	10.7	10.3
2. Bihar	12,336	16,076	20,000	30.3	24.4
3. Chhattisgarh	8,840	12,090	13,600	36.8	12.5
4. Goa	1,524	2,131	2,522	39.8	18.4
5. Gujarat	20,762	22,106	26,896	6.5	21.7
6. Haryana	7,928	11,446	11,864	44.4	3.6
7. Jharkhand	9,694	9,791	10,304	1.0	5.2
8. Karnataka	19,889	23,329	27,082	17.3	16.1
9. Kerala	5,478	6,170	8,048	12.6	30.4
10. Madhya Pradesh	14,802	20,260	21,939	36.9	8.3
11. Maharashtra	25,692	35,909	36,598	39.8	1.9
12. Orissa	8,934	10,853	12,902	21.5	18.9
13. Punjab	4,031	5,351	5,567	32.7	4.0
14. Rajasthan	12,190	13,530	14,709	11.0	8.7
15. Tamil Nadu	20,519	21,669	26,377	5.6	21.7
16. Uttar Pradesh	35,769	42,533	45,645	18.9	7.3
17. West Bengal	12,442	16,363	19,048	31.5	16.4
II. Special Category					
1. Arunachal Pradesh	2,327	3,226	3,187	38.6	-1.2
2. Assam	5,471	11,332	12,566	107.1	10.9
3. Himachal Pradesh	2,883	3,294	3,133	14.2	-4.9
4. Jammu and Kashmir	5,894	7,071	7,901	20.0	11.7
5. Manipur	1,954	2,646	2,919	35.4	10.3
6. Meghalaya	1,578	2,402	2,582	52.2	7.5
7. Mizoram	1,119	1,579	1,317	41.1	-16.6
8. Nagaland	1,402	2,220	2,349	58.4	5.8
9. Sikkim	1,130	1,632	1,713	44.5	5.0
10. Tripura	1,796	2,726	2,684	51.8	-1.5
11. Uttarakhand	4,192	5,329	5,117	27.1	-4.0
All States	2,83,279	3,49,254	3,88,496	23.3	11.2
<i>Memo item:</i>					
1. NCT Delhi	9,646	11,460	11,340	18.8	-1.1
2. Puducherry	1,077	1,722	2,485	59.8	44.3

Note : Figures for Jammu and Kashmir and Jharkhand for the year 2008-09 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

Statement 15: Non-Plan Expenditure

(Amount in ₹ crore)

State	2008-09 (Accounts)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
I. Non-Special Category					
1. Andhra Pradesh	48,103	62,371	70,732	29.7	13.4
2. Bihar	24,846	33,476	33,759	34.7	0.8
3. Chhattisgarh	8,874	11,274	11,808	27.1	4.7
4. Goa	2,994	3,831	4,133	28.0	7.9
5. Gujarat	31,135	37,424	41,786	20.2	11.7
6. Haryana	18,440	21,328	23,091	15.7	8.3
7. Jharkhand	10,947	12,922	11,993	18.0	-7.2
8. Karnataka	34,150	36,722	41,632	7.5	13.4
9. Kerala	27,075	28,920	34,068	6.8	17.8
10. Madhya Pradesh	25,228	31,970	31,490	26.7	-1.5
11. Maharashtra	73,376	87,724	89,902	19.6	2.5
12. Orissa	17,739	24,306	26,094	37.0	7.4
13. Punjab	24,754	29,609	32,729	19.6	10.5
14. Rajasthan	30,778	36,642	39,639	19.1	8.2
15. Tamil Nadu	47,204	50,675	56,682	7.4	11.9
16. Uttar Pradesh	68,629	86,006	95,054	25.3	10.5
17. West Bengal	48,491	56,338	56,755	16.2	0.7
II. Special Category					
1. Arunachal Pradesh	1,945	3,098	3,740	59.3	20.7
2. Assam	12,015	24,242	24,194	101.8	-0.2
3. Himachal Pradesh	9,609	10,478	11,946	9.0	14.0
4. Jammu and Kashmir	12,856	15,448	17,687	20.2	14.5
5. Manipur	2,449	2,496	3,027	1.9	21.3
6. Meghalaya	1,855	2,181	2,348	17.6	7.6
7. Mizoram	1,749	2,291	2,261	31.0	-1.3
8. Nagaland	2,548	2,944	3,586	15.6	21.8
9. Sikkim	1,852	2,307	2,307	24.5	-
10. Tripura	2,715	3,829	4,010	41.0	4.7
11. Uttarakhand	6,696	10,524	9,635	57.2	-8.5
All States	5,99,054	7,31,378	7,86,088	22.1	7.5
<i>Memo item:</i>					
1. NCT Delhi	10,715	14,340	14,660	33.8	2.2
2. Puducherry	1,879	2,141	1,920	13.9	-10.3

Note : Figures for Jammu and Kashmir and Jharkhand for the year 2008-09 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

Statements

Statement 16: Non-Plan Non-Development Expenditure*

(Amount in ₹ crore)

State	2008-09 (Accounts)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
I. Non-Special Category					
1. Andhra Pradesh	18,647	22,293	28,210	19.6	26.5
2. Bihar	10,319	13,309	15,111	29.0	13.5
3. Chhattisgarh	3,578	4,207	5,012	17.6	19.1
4. Goa	1,075	1,426	1,604	32.6	12.5
5. Gujarat	13,095	15,996	18,823	22.2	17.7
6. Haryana	6,084	7,792	8,962	28.1	15.0
7. Jharkhand	5,336	6,244	5,779	17.0	-7.4
8. Karnataka	12,221	13,377	16,044	9.5	19.9
9. Kerala	12,513	13,156	15,263	5.1	16.0
10. Madhya Pradesh	10,150	12,464	14,132	22.8	13.4
11. Maharashtra	26,566	33,158	37,525	24.8	13.2
12. Orissa	7,048	10,825	12,291	53.6	13.5
13. Punjab	14,162	15,967	17,255	12.7	8.1
14. Rajasthan	12,628	15,166	17,030	20.1	12.3
15. Tamil Nadu	18,617	20,406	24,140	9.6	18.3
16. Uttar Pradesh	30,137	42,244	48,337	40.2	14.4
17. West Bengal	20,708	28,455	26,861	37.4	-5.6
II. Special Category					
1. Arunachal Pradesh	767	1,112	943	45.0	-15.2
2. Assam	5,159	12,236	9,492	137.2	-22.4
3. Himachal Pradesh	3,889	4,305	5,152	10.7	19.7
4. Jammu and Kashmir	5,379	6,543	7,951	21.6	21.5
5. Manipur	1,091	1,183	1,514	8.4	28.0
6. Meghalaya	910	1,018	1,097	11.9	7.8
7. Mizoram	792	963	968	21.6	0.5
8. Nagaland	1,338	1,581	1,894	18.1	19.8
9. Sikkim	1,349	1,555	1,579	15.3	1.5
10. Tripura	1,363	1,898	2,175	39.3	14.6
11. Uttarakhand	3,146	4,306	4,099	36.9	-4.8
All States	2,48,066	3,13,187	3,49,243	26.3	11.5
<i>Memo item:</i>					
1. NCT Delhi	4,305	5,867	5,903	36.3	0.6
2. Puducherry	626	818	643	30.7	-21.3

* : Including expenditure on revenue and capital account and loans and advances extended by the State Governments.

Note : Figures for Jammu and Kashmir and Jharkhand for the year 2008-09 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

Statement 17: Interest Payments

(Amount in ₹ crore)

State	2008-09 (Accounts)		2009-10 (Revised Estimates)		2010-11 (Budget Estimates)		Variation (Per cent)			
	Gross	Net*	Gross	Net*	Gross	Net*	Col.4/Col.2	Col.5/Col.3	Col.6/Col.4	Col.7/Col.5
							Gross	Net*	Gross	Net*
1	2	3	4	5	6	7	8	9	10	11
I. Non-Special Category										
1. Andhra Pradesh	8,057	4,570	9,104	3,352	10,196	3,099	13.0	-26.6	12.0	-7.6
2. Bihar	3,753	3,448	4,171	4,117	4,513	4,297	11.1	19.4	8.2	4.4
3. Chhattisgarh	1,078	840	1,100	838	1,208	1,009	2.1	-0.3	9.8	20.5
4. Goa	510	489	566	564	648	645	11.0	15.2	14.4	14.5
5. Gujarat	7,884	7,316	8,585	8,035	9,865	9,271	8.9	9.8	14.9	15.4
6. Haryana	2,339	1,563	2,947	2,087	3,913	3,048	26.0	33.5	32.8	46.1
7. Jharkhand	2,137	2,063	2,236	1,966	2,135	1,856	4.6	-4.7	-4.5	-5.6
8. Karnataka	4,532	4,195	5,250	4,973	6,316	6,178	15.8	18.5	20.3	24.2
9. Kerala	4,660	4,576	5,202	5,095	5,786	5,667	11.6	11.3	11.2	11.2
10. Madhya Pradesh	4,192	4,029	4,794	3,538	5,052	4,885	14.4	-12.2	5.4	38.1
11. Maharashtra	12,299	11,283	14,111	12,820	15,960	14,988	14.7	13.6	13.1	16.9
12. Orissa	2,890	2,235	3,593	3,293	3,952	3,752	24.3	47.3	10.0	14.0
13. Punjab	4,902	4,720	5,389	5,116	5,764	5,621	9.9	8.4	7.0	9.9
14. Rajasthan	6,224	5,028	6,805	5,635	7,427	6,298	9.3	12.1	9.1	11.8
15. Tamil Nadu	5,963	4,498	6,726	5,124	7,673	6,308	12.8	13.9	14.1	23.1
16. Uttar Pradesh	11,375	10,411	12,330	11,250	13,492	12,413	8.4	8.1	9.4	10.3
17. West Bengal	12,069	8,069	13,252	12,297	14,018	13,031	9.8	52.4	5.8	6.0
II. Special Category										
1. Arunachal Pradesh	216	181	251	214	274	234	16.6	18.6	9.1	9.3
2. Assam	1,593	1,160	2,134	1,670	2,407	1,912	33.9	43.9	12.8	14.5
3. Himachal Pradesh	1,894	1,816	1,983	1,938	2,232	2,187	4.7	6.7	12.6	12.8
4. Jammu and Kashmir	1,600	1,578	2,023	2,001	2,251	2,230	26.5	26.8	11.3	11.4
5. Manipur	314	274	332	294	361	316	5.9	7.3	8.8	7.7
6. Meghalaya	212	194	246	235	267	254	16.0	20.9	8.3	8.3
7. Mizoram	226	193	259	241	246	220	14.7	24.9	-4.9	-8.7
8. Nagaland	314	302	372	365	412	407	18.6	20.7	10.6	11.6
9. Sikkim	143	117	170	145	195	170	18.8	24.6	15.3	16.8
10. Tripura	394	331	465	435	512	487	17.8	31.1	10.2	12.0
11. Uttarakhand	1,188	1,119	1,511	1,457	1,579	1,517	27.2	30.2	4.5	4.1
All States	1,02,955	86,598	1,15,904	99,091	1,28,656	1,12,299	12.6	14.4	11.0	13.3
<i>Memo item:</i>										
1. NCT Delhi	2,512	410	2,615	-642	2,700	-1,134	4.1	-256.5	3.3	76.5
2. Puducherry	261	217	287	246	293	245	10.2	13.3	1.8	-0.4

*: Gross Interest Payment minus Interest Receipts.

Note : Figures for Jammu and Kashmir and Jharkhand for the year 2008-09 (Accounts) relate to Revised Estimates.**Source** : Budget Documents of the State Governments.

Statements

Statement 18: Tax Revenue*

(Amount in ₹ crore)

State	2008-09 (Accounts)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	Tax Revenue/All States' Tax Revenue (Per cent)		
				2008-09 (Accounts)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	6	7
I. Non-Special Category						
1. Andhra Pradesh	45,160	52,773	61,504	9.4	9.9	9.8
2. Bihar	23,865	26,295	34,244	4.9	5.0	5.5
3. Chhattisgarh	10,852	11,061	12,311	2.2	2.1	2.0
4. Goa	2,109	2,333	2,775	0.4	0.4	0.4
5. Gujarat	29,283	32,529	36,861	6.1	6.1	5.9
6. Haryana	13,380	15,967	18,663	2.8	3.0	3.0
7. Jharkhand	11,108	11,324	12,307	2.3	2.1	2.0
8. Karnataka	34,799	36,339	45,288	7.2	6.8	7.2
9. Kerala	20,266	21,791	25,710	4.2	4.1	4.1
10. Madhya Pradesh	24,381	28,489	29,718	5.0	5.4	4.7
11. Maharashtra	60,048	63,959	74,722	12.4	12.0	11.9
12. Orissa	16,275	17,416	20,364	3.4	3.3	3.2
13. Punjab	13,234	16,384	19,216	2.7	3.1	3.1
14. Rajasthan	23,942	25,921	31,273	5.0	4.9	5.0
15. Tamil Nadu	42,195	44,154	51,840	8.7	8.3	8.3
16. Uttar Pradesh	59,565	66,967	77,823	12.3	12.6	12.4
17. West Bengal	25,741	28,567	35,214	5.3	5.4	5.6
II. Special Category						
1. Arunachal Pradesh	598	601	830	0.1	0.1	0.1
2. Assam	9,340	9,880	12,570	1.9	1.9	2.0
3. Himachal Pradesh	3,080	3,463	4,590	0.6	0.7	0.7
4. Jammu and Kashmir	4,746	4,955	6,416	1.0	0.9	1.0
5. Manipur	751	801	1,233	0.2	0.2	0.2
6. Meghalaya	965	1,040	1,316	0.2	0.2	0.2
7. Mizoram	478	510	681	0.1	0.1	0.1
8. Nagaland	578	589	860	0.1	0.1	0.1
9. Sikkim	563	558	712	0.1	0.1	0.1
10. Tripura	1,129	1,264	1,736	0.2	0.2	0.3
11. Uttarakhand	4,552	5,075	6,369	0.9	1.0	1.0
All States	4,82,983	5,31,004	6,27,147	100.0	100.0	100.0
<i>Memo item:</i>						
1. NCT Delhi	12,181	13,174	15,583	—	—	—
2. Puducherry	725	906	1,317	—	—	—

‘—’ : Not applicable.

* : Includes share in Central taxes and States' own tax revenue.

Note : Figures for Jammu and Kashmir and Jharkhand for the year 2008-09 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

Statement 19: Own Tax Revenue

(Amount in ₹ crore)

State	2008-09 (Accounts)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
I. Non-Special Category					
1. Andhra Pradesh	33,358	40,664	46,999	21.9	15.6
2. Bihar	6,173	8,141	10,644	31.9	30.7
3. Chhattisgarh	6,594	6,692	7,505	1.5	12.2
4. Goa	1,694	1,906	2,218	12.5	16.4
5. Gujarat	23,557	26,353	30,261	11.9	14.8
6. Haryana	11,655	14,045	16,469	20.5	17.3
7. Jharkhand	5,084	5,560	5,967	9.4	7.3
8. Karnataka	27,646	29,339	36,228	6.1	23.5
9. Kerala	15,990	17,403	20,884	8.8	20.0
10. Madhya Pradesh	13,614	17,442	18,670	28.1	7.0
11. Maharashtra	52,030	55,711	63,838	7.1	14.6
12. Orissa	7,995	8,920	10,360	11.6	16.1
13. Punjab	11,150	13,857	16,308	24.3	17.7
14. Rajasthan	14,943	16,663	19,021	11.5	14.1
15. Tamil Nadu	33,684	35,396	41,438	5.1	17.1
16. Uttar Pradesh	28,659	35,255	42,306	23.0	20.0
17. West Bengal	14,419	16,917	20,008	17.3	18.3
II. Special Category					
1. Arunachal Pradesh	136	126	144	-7.5	14.3
2. Assam	4,150	4,333	4,976	4.4	14.8
3. Himachal Pradesh	2,242	2,604	2,956	16.1	13.5
4. Jammu and Kashmir	2,693	3,075	3,505	14.2	14.0
5. Manipur	170	205	289	20.6	40.8
6. Meghalaya	369	404	462	9.2	14.4
7. Mizoram	95	117	118	23.3	1.3
8. Nagaland	156	156	203	0.3	30.0
9. Sikkim	185	184	211	-0.3	14.8
10. Tripura	443	530	667	19.7	25.9
11. Uttarakhand	3,045	3,529	4,024	15.9	14.0
All States	3,21,930	3,65,527	4,26,682	13.5	16.7
<i>Memo item:</i>					
1. NCT Delhi	12,181	13,174	15,583	8.2	18.3
2. Puducherry	725	906	1,317	24.9	45.4

Note : Figures for Jammu and Kashmir and Jharkhand for the year 2008-09 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

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Statement 20: Non-Tax Revenue*

(Amount in ₹ crore)

State	2008-09 (Accounts)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	Non-Tax Revenue/All States' Non-Tax Revenue (Per cent)		
				2008-09 (Accounts)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	6	7
I. Non-Special Category						
1. Andhra Pradesh	17,699	25,633	29,144	8.4	9.3	10.2
2. Bihar	9,115	11,574	12,991	4.3	4.2	4.5
3. Chhattisgarh	4,811	7,515	8,215	2.3	2.7	2.9
4. Goa	1,419	1,933	2,228	0.7	0.7	0.8
5. Gujarat	9,393	10,920	12,616	4.4	4.0	4.4
6. Haryana	5,072	7,035	5,878	2.4	2.5	2.1
7. Jharkhand	4,999	8,517	7,795	2.4	3.1	2.7
8. Karnataka	8,491	10,067	8,350	4.0	3.6	2.9
9. Kerala	4,246	4,736	5,471	2.0	1.7	1.9
10. Madhya Pradesh	9,197	14,795	13,726	4.3	5.4	4.8
11. Maharashtra	21,222	24,539	22,322	10.0	8.9	7.8
12. Orissa	8,335	10,262	11,081	3.9	3.7	3.9
13. Punjab	7,479	9,068	9,402	3.5	3.3	3.3
14. Rajasthan	9,527	11,286	11,190	4.5	4.1	3.9
15. Tamil Nadu	12,847	10,136	11,252	6.1	3.7	3.9
16. Uttar Pradesh	18,266	31,158	33,798	8.6	11.3	11.8
17. West Bengal	11,163	10,850	12,359	5.3	3.9	4.3
II. Special Category						
1. Arunachal Pradesh	3,258	5,100	4,271	1.5	1.8	1.5
2. Assam	8,737	14,605	13,839	4.1	5.3	4.8
3. Himachal Pradesh	6,228	7,073	6,998	2.9	2.6	2.4
4. Jammu and Kashmir	11,065	14,598	16,246	5.2	5.3	5.7
5. Manipur	3,122	3,913	4,135	1.5	1.4	1.4
6. Meghalaya	1,846	2,767	3,078	0.9	1.0	1.1
7. Mizoram	2,175	2,704	2,573	1.0	1.0	0.9
8. Nagaland	2,823	3,364	4,494	1.3	1.2	1.6
9. Sikkim	2,108	2,942	2,874	1.0	1.1	1.0
10. Tripura	2,948	3,416	3,776	1.4	1.2	1.3
11. Uttarakhand	4,083	5,877	5,790	1.9	2.1	2.0
All States	2,11,675	2,76,384	2,85,891	100.0	100.0	100.0
<i>Memo item:</i>						
1. NCT Delhi	4,172	8,062	6,187	—	—	—
2. Puducherry	1,733	1,984	1,924	—	—	—

— : Not applicable.

* : Includes Grants from the Centre and States' own non-tax revenue.

Note : Figures for Jammu and Kashmir and Jharkhand for the year 2008-09 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

Statement 21: Own Non-Tax Revenue

(Amount in ₹ crore)

State	2008-09 (Accounts)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
I. Non-Special Category					
1. Andhra Pradesh	9,683	14,106	15,703	45.7	11.3
2. Bihar	1,153	968	1,207	-16.0	24.6
3. Chhattisgarh	2,202	3,429	4,321	55.7	26.0
4. Goa	1,236	1,511	1,568	22.2	3.8
5. Gujarat	5,099	5,042	6,184	-1.1	22.6
6. Haryana	3,238	3,152	3,549	-2.7	12.6
7. Jharkhand	2,195	3,015	3,130	37.4	3.8
8. Karnataka	3,159	2,495	2,820	-21.0	13.0
9. Kerala	1,559	1,780	2,314	14.2	30.0
10. Madhya Pradesh	3,343	6,262	4,322	87.3	-31.0
11. Maharashtra	9,790	7,055	10,216	-27.9	44.8
12. Orissa	3,176	2,912	3,166	-8.3	8.7
13. Punjab	5,784	6,274	6,649	8.5	6.0
14. Rajasthan	3,888	5,127	4,976	31.9	-2.9
15. Tamil Nadu	5,712	4,400	4,101	-23.0	-6.8
16. Uttar Pradesh	6,767	15,205	14,985	124.7	-1.4
17. West Bengal	4,966	3,173	3,518	-36.1	10.9
II. Special Category					
1. Arunachal Pradesh	772	1,552	383	101.0	-75.3
2. Assam	2,272	2,900	2,782	27.6	-4.1
3. Himachal Pradesh	1,756	1,787	1,779	1.8	-0.5
4. Jammu and Kashmir	1,127	1,294	1,307	14.9	1.0
5. Manipur	253	313	457	23.5	45.9
6. Meghalaya	225	240	261	6.7	8.6
7. Mizoram	159	143	166	-9.9	16.3
8. Nagaland	181	141	166	-22.2	18.2
9. Sikkim	1,205	1,323	1,275	9.7	-3.6
10. Tripura	149	149	190	0.1	27.5
11. Uttarakhand	699	1,429	1,115	104.3	-22.0
All States	81,751	97,178	1,02,609	18.9	5.6
<i>Memo item:</i>					
1. NCT Delhi	2,301	3,459	4,049	50.4	17.0
2. Puducherry	629	675	986	7.4	46.1

Note : Figures for Jammu and Kashmir and Jharkhand for the year 2008-09 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

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Statement 22: Share in Central Taxes

(Amount in ₹ crore)

State	2008-09 (Accounts)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
I. Non-Special Category					
1. Andhra Pradesh	11,802	12,109	14,505	2.6	19.8
2. Bihar	17,693	18,154	23,600	2.6	30.0
3. Chhattisgarh	4,258	4,369	4,806	2.6	10.0
4. Goa	415	427	557	2.7	30.4
5. Gujarat	5,726	6,176	6,600	7.9	6.9
6. Haryana	1,725	1,922	2,194	11.4	14.2
7. Jharkhand	6,024	5,763	6,340	-4.3	10.0
8. Karnataka	7,154	7,000	9,060	-2.1	29.4
9. Kerala	4,276	4,387	4,826	2.6	10.0
10. Madhya Pradesh	10,767	11,047	11,047	2.6	—
11. Maharashtra	8,018	8,248	10,883	2.9	31.9
12. Orissa	8,280	8,496	10,004	2.6	17.8
13. Punjab	2,084	2,527	2,908	21.3	15.0
14. Rajasthan	8,999	9,258	12,252	2.9	32.3
15. Tamil Nadu	8,511	8,758	10,402	2.9	18.8
16. Uttar Pradesh	30,906	31,712	35,517	2.6	12.0
17. West Bengal	11,322	11,650	15,206	2.9	30.5
II. Special Category					
1. Arunachal Pradesh	462	475	686	2.9	44.4
2. Assam	5,190	5,547	7,595	6.9	36.9
3. Himachal Pradesh	837	859	1,635	2.6	90.2
4. Jammu and Kashmir	2,053	1,880	2,911	-8.4	54.8
5. Manipur	581	596	944	2.6	58.4
6. Meghalaya	595	636	854	6.9	34.3
7. Mizoram	383	393	563	2.6	43.1
8. Nagaland	422	433	657	2.6	51.8
9. Sikkim	379	374	500	-1.3	33.9
10. Tripura	687	734	1,069	6.9	45.7
11. Uttarakhand	1,507	1,546	2,345	2.6	51.7
All States	1,61,052	1,65,477	2,00,466	2.7	21.1

Note : Figures for Jammu and Kashmir and Jharkhand for the year 2008-09 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

Statement 23: Grants from the Centre

(Amount in ₹ crore)

State	2008-09 (Accounts)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
I. Non-Special Category					
1. Andhra Pradesh	8,015	11,526	13,441	43.8	16.6
2. Bihar	7,962	10,606	11,784	33.2	11.1
3. Chhattisgarh	2,609	4,085	3,894	56.6	-4.7
4. Goa	183	423	660	130.9	56.1
5. Gujarat	4,294	5,878	6,432	36.9	9.4
6. Haryana	1,834	3,883	2,329	111.7	-40.0
7. Jharkhand	2,805	5,502	4,665	96.2	-15.2
8. Karnataka	5,332	7,572	5,530	42.0	-27.0
9. Kerala	2,687	2,956	3,157	10.0	6.8
10. Madhya Pradesh	5,854	8,533	9,404	45.8	10.2
11. Maharashtra	11,432	17,484	12,107	52.9	-30.8
12. Orissa	5,159	7,350	7,915	42.5	7.7
13. Punjab	1,695	2,794	2,753	64.9	-1.5
14. Rajasthan	5,638	6,159	6,215	9.2	0.9
15. Tamil Nadu	7,135	5,736	7,150	-19.6	24.7
16. Uttar Pradesh	11,499	15,952	18,812	38.7	17.9
17. West Bengal	6,197	7,677	8,841	23.9	15.2
II. Special Category					
1. Arunachal Pradesh	2,486	3,549	3,888	42.8	9.6
2. Assam	6,465	11,705	11,056	81.1	-5.5
3. Himachal Pradesh	4,472	5,286	5,219	18.2	-1.3
4. Jammu and Kashmir	9,938	13,304	14,939	33.9	12.3
5. Manipur	2,868	3,600	3,679	25.5	2.2
6. Meghalaya	1,621	2,526	2,817	55.9	11.5
7. Mizoram	2,016	2,561	2,406	27.0	-6.0
8. Nagaland	2,642	3,224	4,328	22.0	34.3
9. Sikkim	903	1,619	1,599	79.4	-1.3
10. Tripura	2,799	3,267	3,586	16.7	9.8
11. Uttarakhand	3,384	4,449	4,675	31.5	5.1
All States	1,29,923	1,79,206	1,83,282	37.9	2.3
<i>Memo item:</i>					
1. NCT Delhi	1,871	4,603	2,139	146.0	-53.5
2. Puducherry	1,105	1,309	937	18.6	-28.4

Note : Figures for Jammu and Kashmir and Jharkhand for the year 2008-09 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

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Statement 24: Loans from the Centre

(Amount in ₹ crore)

State	2008-09 (Accounts)		2009-10 (Revised Estimates)		2010-11 (Budget Estimates)		Variation (Per cent)			
	Gross	Net*	Gross	Net*	Gross	Net*	Col.4/Col.2	Col.5/Col.3	Col.6/Col.4	Col.7/Col.5
							Gross	Net*	Gross	Net*
1	2	3	4	5	6	7	8	9	10	11
I. Non-Special Category										
1. Andhra Pradesh	397	-391	850	31	2,081	1,223	114.2	-107.9	144.8	-
2. Bihar	150	-279	1,401	931	1,405	893	835.2	-433.8	0.3	-4.1
3. Chhattisgarh	206	95	307	193	248	118	49.2	103.5	-19.1	-38.8
4. Goa	1	-23	150	127	7	-17	-	-660.4	-95.4	-113.1
5. Gujarat	227	-332	180	-383	180	-447	-20.5	15.3	-	16.7
6. Haryana	66	-47	169	54	617	503	155.8	-213.8	265.6	831.2
7. Jharkhand	-	-165	-	-186	-	-151	-	12.7	-	-18.5
8. Karnataka	596	135	726	256	1,142	592	21.8	90.4	57.3	130.8
9. Kerala	768	476	1,133	868	1,486	815	47.6	82.4	31.1	-6.2
10. Madhya Pradesh	1,154	709	1,620	1,119	1,643	1,496	40.4	57.9	1.4	33.7
11. Maharashtra	386	-35	1,291	865	1,104	607	234.8	-	-14.5	-29.8
12. Orissa	508	74	1,194	757	858	370	134.8	919.9	-28.2	-51.2
13. Punjab	278	105	388	160	370	143	39.7	53.2	-4.6	-10.9
14. Rajasthan	326	-66	288	-112	485	26	-11.6	69.6	68.6	-123.6
15. Tamil Nadu	1,043	724	1,067	735	1,603	988	2.3	1.5	50.2	34.4
16. Uttar Pradesh	421	-778	1,281	81	1,281	-21	204.3	-110.4	-	-125.6
17. West Bengal	400	-352	446	-411	689	185	11.7	16.7	54.4	-145.1
II. Special Category										
1. Arunachal Pradesh	-	-4	1	-23	1	-24	-	524.9	-	4.5
2. Assam	45	-69	87	-111	61	-143	92.4	61.1	-29.9	28.9
3. Himachal Pradesh	12	-44	11	-45	28	-33	-4.5	2.2	142.7	-26.3
4. Jammu and Kashmir	-	-108	50	9	37	-49	-	-108.5	-25.8	-639.5
5. Manipur	5	-240	7	-35	7	-35	33.3	-85.3	-	-0.5
6. Meghalaya	6	-53	9	-10	13	-9	48.7	-81.7	46.3	-11.6
7. Mizoram	6	-12	25	7	28	9	307.5	-154.6	9.5	30.0
8. Nagaland	-16	-21	1	-36	8	-41	-106.0	71.7	743.9	13.3
9. Sikkim	-	-14	1	-14	4	-13	170.1	5.6	236.7	-8.6
10. Tripura	3	-26	3	-25	9	-20	33.3	-1.7	168.7	-21.7
11. Uttarakhand	18	-19	96	58	50	6	431.0	-404.0	-48.0	-90.3
All States	7,005	-761	12,783	4,859	15,445	6,969	82.5	-738.2	20.8	43.4
<i>Memo item:</i>										
1. NCT Delhi	-	-	-	-	-	-	-	-	-	-
2. Puducherry	94	-16	102	-10	122	4	8.9	-40.8	19.1	-142.8

∪ : Nil/Negligible/abnormal growth due to low base.

* : Gross Loans from Centre minus Repayment of Loans to the Centre.

Note : Figures for Jammu and Kashmir and Jharkhand for the year 2008-09 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

Statement 25: Devolution and Transfer of Resources from the Centre

(Amount in ₹ crore)

State	2008-09 (Accounts)		2009-10 (Revised Estimates)		2010-11 (Budget Estimates)		Variation (Per cent)			
	Gross	Net*	Gross	Net*	Gross	Net*	Col.4/Col.2	Col.5/Col.3	Col.6/Col.4	Col.7/Col.5
							Gross	Net*	Gross	Net*
1	2	3	4	5	6	7	8	9	10	11
I. Non-Special Category										
1. Andhra Pradesh	20,214	18,277	24,486	22,543	30,028	28,079	21.1	23.3	22.6	24.6
2. Bihar	25,804	24,730	30,161	29,153	36,789	35,678	16.9	17.9	22.0	22.4
3. Chhattisgarh	7,072	6,794	8,761	8,472	8,947	8,634	23.9	24.7	2.1	1.9
4. Goa	599	541	1,000	943	1,224	1,165	66.9	74.4	22.4	23.6
5. Gujarat	10,246	8,838	12,234	10,850	13,212	11,794	19.4	22.8	8.0	8.7
6. Haryana	3,625	3,347	5,974	5,698	5,140	4,851	64.8	70.2	-14.0	-14.9
7. Jharkhand	8,828	8,368	11,266	10,814	11,005	10,596	27.6	29.2	-2.3	-2.0
8. Karnataka	13,082	11,863	15,299	14,089	15,733	14,380	16.9	18.8	2.8	2.1
9. Kerala	7,731	7,003	8,476	7,788	9,468	8,318	9.6	11.2	11.7	6.8
10. Madhya Pradesh	17,774	16,636	21,200	19,976	22,094	21,233	19.3	20.1	4.2	6.3
11. Maharashtra	19,836	18,731	27,023	25,937	24,094	22,936	36.2	38.5	-10.8	-11.6
12. Orissa	13,947	12,885	17,040	15,807	18,777	17,544	22.2	22.7	10.2	11.0
13. Punjab	4,056	3,835	5,709	5,436	6,031	5,760	40.7	41.7	5.6	6.0
14. Rajasthan	14,963	13,949	15,705	14,682	18,952	17,871	5.0	5.3	20.7	21.7
15. Tamil Nadu	16,689	15,848	15,561	14,694	19,155	17,981	-6.8	-7.3	23.1	22.4
16. Uttar Pradesh	42,826	39,968	48,945	46,144	55,610	52,773	14.3	15.5	13.6	14.4
17. West Bengal	17,919	15,978	19,773	17,410	24,736	23,248	10.4	9.0	25.1	33.5
II. Special Category										
1. Arunachal Pradesh	2,948	2,944	4,025	4,001	4,575	4,550	36.5	35.9	13.7	13.7
2. Assam	11,700	11,424	17,339	16,821	18,712	18,202	48.2	47.2	7.9	8.2
3. Himachal Pradesh	5,321	5,188	6,157	6,031	6,882	6,750	15.7	16.2	11.8	11.9
4. Jammu and Kashmir	11,991	11,742	15,233	15,193	17,887	17,801	27.0	29.4	17.4	17.2
5. Manipur	3,454	3,209	4,203	4,161	4,630	4,533	21.7	29.7	10.2	9.0
6. Meghalaya	2,222	2,138	3,171	3,125	3,684	3,635	42.7	46.1	16.2	16.3
7. Mizoram	2,406	2,362	2,980	2,925	2,997	2,949	23.8	23.8	0.6	0.8
8. Nagaland	3,048	3,024	3,657	3,590	4,993	4,914	20.0	18.7	36.5	36.9
9. Sikkim	1,282	1,245	1,994	1,957	2,103	2,066	55.6	57.2	5.5	5.6
10. Tripura	3,488	3,420	4,004	3,922	4,664	4,595	14.8	14.7	16.5	17.2
11. Uttarakhand	4,909	4,836	6,091	6,025	7,069	6,995	24.1	24.6	16.1	16.1
All States	2,97,981	2,79,124	3,57,466	3,38,185	3,99,193	3,79,833	20.0	21.2	11.7	12.3
<i>Memo item:</i>										
1. NCT Delhi	1,871	-641	4,603	1,988	2,139	-561	146.0	-410.2	-53.5	-128.2
2. Puducherry	1,199	880	1,412	1,098	1,059	778	17.8	24.8	-25.0	-29.1

* : Gross Devolution and Transfers minus Repayments of Loans to Centre and Interest payments on Loans from Centre.

Note : Figures for Jammu and Kashmir and Jharkhand for the year 2008-09 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

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Statement 26: Composition of Outstanding Liabilities
(As at end-March 2009)

State	SDLs	Power Bonds	Compensation bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and Other banks	Loans from NDCDC	Loans from other Institutions	Loans from banks and FIS	Total Internal Debt (2 to 6) + 13	Loans from Centre	Provident Funds,	Reserve Fund	Deposit and Advances	Contingency Fund	Outstanding Liabilities	
1	2	3	4	5	6	7	8	9	10	11	12	13 = 7 to 12	14 = (2 to 6) + 13	15	16	17	18	19	20 = 14 to 19	
I. Non-Special Category																				
1. Andhra Pradesh	38,336	1,827	-	24,209	-	1,401	120	3,932	-	152	1,532	7,137	71,509	14,735	7,445	4,016	12,305	43	1,10,054	
2. Bihar	13,370	1,557	21	15,826	-9	22	2	1,074	-	30	9	1,137	31,903	8,029	9,574	1,225	4,701	350	55,782	
3. Chhattisgarh	2,326	362	-	4,373	-	20	11	603	-	28	-	662	7,723	2,217	1,703	1,437	1,909	40	15,029	
4. Goa	1,881	-	-	2,704	-	23	-	77	-	1	96	197	4,782	582	888	322	546	30	7,150	
5. Gujarat	26,879	1,222	2	44,316	-	-	-	3	182	3	3,584	3,772	76,190	10,337	5,171	5,973	12,025	166	1,09,862	
6. Haryana	7,246	1,517	-	10,456	-	16	12	971	-	108	828	1,935	21,153	2,031	6,609	1,519	2,173	10	33,495	
7. Jharkhand	5,972	1,587	7	7,949	-	5	2	870	-	-3	805	1,678	17,193	2,422	1,081	574	2,604	150	24,024	
8. Karnataka	18,572	-	-	19,351	-	609	54	1,480	-	-71	-	2,072	39,995	9,695	9,710	-	5,741	78	65,219	
9. Kerala	21,263	869	1	11,880	-	3,267	344	826	-	206	217	4,860	38,872	6,010	18,447	1,066	2,519	94	67,008	
10. Madhya Pradesh	16,572	1,998	-	14,538	-	140	15	2,563	122	57	610	3,508	36,616	9,493	8,040	1,940	4,123	100	60,312	
11. Maharashtra	44,678	764	3	73,279	-	1,833	-6	1,882	2	442	2,424	6,576	1,25,300	8,526	10,899	16,464	25,087	398	1,86,674	
12. Orissa	7,354	827	-	6,812	-	16	33	1,110	-	3	660	1,822	16,815	8,528	11,185	4,335	2,662	376	43,901	
13. Punjab	17,874	478	-	21,429	-	3	1	1,506	3,236	-	549	5,295	45,076	3,393	9,334	2,081	1,620	25	61,529	
14. Rajasthan	24,499	166	-	23,769	-	428	71	1,948	-	114	172	2,733	51,167	7,614	16,827	2,526	5,901	200	84,235	
15. Tamil Nadu	29,294	-	-	24,610	-	1,128	106	2,890	281	36	739	5,179	59,084	7,660	8,049	3,893	7,319	149	86,154	
16. Uttar Pradesh	43,686	4,404	40	44,466	-31	-31	68	1,765	2,951	-25	4,892	9,621	1,02,185	20,365	25,359	28,232	16,109	517	1,92,767	
17. West Bengal	43,123	1,473	2	62,235	-	21	9	39	-	66	8,205	8,340	1,15,172	13,463	6,057	3,587	12,136	19	1,50,434	
II. Special Category																				
1. Arunachal Pradesh	615	18	-	543	56	1	-	259	-	-1	103	362	1,593	436	649	61	3,187	-	5,926	
2. Assam	9,255	643	-	4,717	-	2	15	600	-	-30	59	645	15,260	2,533	4,323	1,540	-906	50	22,800	
3. Himachal Pradesh	7,658	53	-	3,889	-	427	2	764	-	19	1,718	2,930	14,530	974	4,668	741	982	5	21,900	
4. Jammu and Kashmir	7,275	1,193	-	3,212	-	867	11	994	2,290	-	-4	4,158	15,838	1,889	4,753	1,215	1,381	1	25,077	
5. Manipur	1,342	118	-	880	-	8	-	14	-	11	83	116	2,456	729	753	23	921	-	4,883	
6. Meghalaya	1,454	11	-	293	-	1	1	114	-	5	103	223	1,981	330	474	82	827	6	3,700	
7. Mizoram	964	34	-	137	27	282	-	60	-	-	81	423	1,586	363	1,223	65	910	-	4,147	
8. Nagaland	2,371	59	-	113	-	88	26	148	-	2	437	700	3,244	384	462	20	75	-	4,185	
9. Sikkim	990	36	-	113	-	86	1	66	-	-	9	163	1,301	201	366	26	123	1	2,018	
10. Tripura	1,192	48	-	1,096	-	177	4	95	-	-	4	280	2,616	506	1,497	56	25	10	4,710	
11. Uttarakhand	5,885	429	2	4,722	329	1	5	778	36	33	402	1,255	12,621	427	1,887	908	1,345	35	17,223	
All States	4,01,924	21,691	80	4,31,915	372	10,842	905	27,429	9,099	1,189	28,315	77,780	9,33,762	1,43,870	1,77,434	83,927	1,28,350	2,853	14,70,195	
Memo item:																				
1. NCT Delhi	-	-	-	25,382	-	-	-	-	-	-	-	-	25,382	-	-	-	-	-	-	25,382
2. Puducherry	687	-	-	1,183	-	-	-	-	-	-	-	-	1,871	935	293	12	214	1	3,325	

(Contd.)

Statement 29: Market Borrowings of State Governments

(₹ crore)

State	2008-09				2009-10 \$				2010-11			
	Gross Allocation#	Repayments	Net Allocation#	Amount Raised	Gross Allocation#	Repayments	Net Allocation#	Gross Amount Raised	Gross Allocation#	Repayments	Net Allocation#	Amount Raised*
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	12,007	1,783	10,224	10,934	—	2,098	—	15,383	17,422	1,639	15,782	12,000
2. Bihar	4,279	733	3,546	3,397	5,841	498	5,174	3,000	5,013	1,072	3,941	2,600
3. Chhattisgarh	1,375	153	1,221	—	2,539	250	2,539	700	2,032	70	1,962	—
4. Goa	725	96	628	500	802	82	720	600	526	89	438	300
5. Gujarat	9,068	677	8,391	8,534	13,756	930	12,827	9,000	12,266	894	11,373	11,500
6. Haryana	3,985	290	3,694	2,795	3,929	316	3,612	4,000	5,286	292	4,993	4,450
7. Jharkhand	1,490	248	1,241	1,486	—	169	—	1,844	1,392	123	1,269	500
8. Karnataka	7,417	833	6,584	7,417	9,116	1,046	8,070	6,000	8,272	963	7,309	2,000
9. Kerala	7,183	734	6,449	5,516	4,327	746	3,581	5,456	5,968	730	5,238	5,500
10. Madhya Pradesh	5,034	538	4,496	4,495	6,309	804	5,255	5,821	6,772	807	5,965	3,900
11. Maharashtra	17,762	795	16,967	17,762	—	889	—	15,500	23,159	914	22,245	11,500
12. Orissa	1,132	670	462	—	2,678	571	2,107	—	2,987	623	2,364	—
13. Punjab	5,711	416	5,295	5,061	7,162	624	6,538	4,985	7,351	399	6,952	4,928
14. Rajasthan	6,556	1,160	5,396	6,356	8,105	1,389	6,716	7,500	8,445	1,343	7,102	6,180
15. Tamil Nadu	8,792	806	7,987	9,598	12,919	875	12,044	12,599	13,569	1,278	12,291	9,981
16. Uttar Pradesh	14,006	2,397	11,610	12,693	14,016	2,634	11,243	13,877	13,723	2,011	11,711	12,000
17. West Bengal	11,898	854	11,044	12,397	14,948	948	14,000	16,552	15,056	1,056	14,000	9,500
II. Special Category												
1. Arunachal Pradesh	182	10	172	26	251	10	241	79	121	21	100	—
2. Assam	2,563	405	2,157	2,506	3,921	418	3,503	1,910	3,361	414	2,947	800
3. Himachal Pradesh	2,510	160	2,350	1,912	2,145	243	1,902	1,420	2,446	256	2,190	645
4. Jammu and Kashmir	1,680	128	1,553	1,757	1,236	127	769	1,609 @	4,383	267	4,116	2,779
5. Manipur	383	39	344	303	503	42	462	503	457	36	421	258
6. Meghalaya	378	73	305	259	305	82	224	274	288	70	218	190
7. Mizoram	156	30	126	156	168	35	133	155	370	17	354	267
8. Nagaland	467	94	373	467	553	129	420	577	430	119	311	255
9. Sikkim	314	45	269	293	331	51	280	328	310	31	279	—
10. Tripura	628	78	550	156	561	96	465	350	645	93	553	285
11. Uttarakhand	1,051	127	924	1,011	1,118	140	1,118	600	992	16	976	992
All States	1,28,730	14,371	1,14,359	1,17,787	1,17,539	16,238	1,04,287	1,30,622	1,63,040	15,641	1,47,399	1,03,310
<i>Memo item:</i>												
1. Puducherry	350	—	350	350	650	—	650	500	600	—	600	600

* : Up to March 23, 2011. # : It includes additional allocation. \$: Net allocation excludes Andhra Pradesh, Jharkhand and Maharashtra.

@ : To raise ₹500 crore, auction was held on March 31, 2010 and the securities were issued on April 5, 2010.

Source: Reserve Bank records.

Statements

Statement 30: Plan Outlay of State Governments

(₹ crore)

State	1999-2000 (Actual Expenditure)	2000-01 (Actual Expenditure)	2001-02 (Actual Expenditure)	2002-03 (Actual Expenditure)	2003-04 (Actual Expenditure)	2004-05 (Actual Expenditure)	2005-06 (Actual Expenditure)	2006-07 (Actual Expenditure)	2007-08 (Actual Expenditure)	2008-09 (Actual Expenditure)	2009-10 (Revised Outlay)	2010-11 (Approved Outlay)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	4,748	7,035	7,969	8,315	10,759	11,457	13,439	18,207	27,171	30,618	33,497	36,800
2. Bihar	2,676	1,638	1,471	2,207	2,627	3,196	4,465	8,550	9,652	12,511	14,405	20,000
3. Chhattisgarh	—	470	1,361	1,767	2,404	2,833	3,465	5,107	6,196	8,137	10,948	13,230
4. Goa	237	361	373	423	568	767	958	1,070	1,225	1,575	2,240	2,710
5. Gujarat	6,492	4,965	5,357	5,403	7,585	7,603	11,000	14,384	15,651	21,764	23,500	30,000
6. Haryana	1,676	1,718	1,766	1,776	1,866	2,108	2,997	4,233	5,751	7,108	10,400	18,260
7. Jharkhand	—	—	2,024	2,797	1,772	2,991	4,079	3,883	5,706	6,866	8,200	9,240
8. Karnataka	6,363	6,785	7,904	8,164	8,619	11,741	12,678	18,309	17,227	22,118	25,967	31,050
9. Kerala	2,946	2,954	2,398	3,944	3,618	3,544	3,878	4,559	5,085	6,237	8,920	10,025
10. Madhya Pradesh	3,589	3,177	4,532	5,330	5,087	6,610	7,443	9,532	12,047	13,081	16,174	19,000
11. Maharashtra	10,419	9,586	8,526	7,739	8,188	9,817	14,674	15,681	14,152	22,870	35,959	37,916
12. Orissa	2,484	2,562	2,450	2,474	2,437	2,739	2,819	3,631	6,033	7,572	8,500	11,000
13. Punjab	1,753	1,877	2,171	1,766	1,586	1,956	3,825	5,752	5,024	6,925	8,600	9,150
14. Rajasthan	3,601	3,773	4,338	4,431	6,044	6,591	7,700	8,969	13,795	14,923	17,322	24,000
15. Tamil Nadu	5,414	5,777	5,319	5,841	7,088	8,286	8,784	12,677	14,224	16,246	17,500	20,068
16. Uttar Pradesh	6,572	5,956	7,695	6,618	6,132	8,428	13,523	20,097	24,297	34,288	35,687	42,000
17. West Bengal	3,928	5,631	4,595	2,673	2,529	4,268	5,990	6,935	8,858	10,397	14,150	17,985
Total I	62,898	64,265	70,249	71,668	78,908	94,935	1,21,717	1,61,575	1,92,095	2,43,236	2,91,968	3,52,434
II. Special Category												
1. Arunachal Pradesh	468	511	555	532	642	656	738	892	1,083	1,739	2,016	2,500
2. Assam	1,405	1,481	1,628	1,415	1,456	2,175	1,869	2,758	2,580	3,594	6,000	7,645
3. Himachal Pradesh	1,624	1,723	1,720	2,051	1,307	1,475	1,676	2,017	2,099	2,286	2,718	3,000
4. Jammu and Kashmir	1,506	1,538	1,743	2,064	2,352	2,839	3,556	3,406	4,403	4,827	5,500	6,000
5. Manipur	453	248	229	209	287	560	611	1,046	1,337	1,522	2,037	2,600
6. Meghalaya	343	463	470	400	487	590	688	760	984	1,387	1,655	2,230
7. Mizoram	378	372	402	421	551	550	693	702	767	823	1,250	1,500
8. Nagaland	306	318	400	368	479	463	648	693	847	1,097	1,429	1,500
9. Sikkim	193	218	282	340	368	467	472	450	607	1,140	1,178	1,175
10. Tripura	453	474	523	591	576	579	746	892	1,067	1,431	1,572	1,860
11. Uttarakhand	—	821	1,729	1,449	1,678	1,917	3,026	3,250	3,945	3,654	5,801	6,800
Total II	7,129	8,167	9,681	9,840	10,183	12,271	14,723	16,867	19,719	23,499	31,157	36,810
Grand Total (I+II)	70,027	72,432	79,930	81,508	89,091	1,07,206	1,36,440	1,78,442	2,11,815	2,66,735	3,23,125	3,89,244
<i>Memo item:</i>												
1. NCT Delhi	2,298	3,129	4,005	4,406	4,609	4,261	4,286	5,084	8,748	9,625	10,000	11,400
2. Puducherry	—	—	—	—	—	—	916	1,037	1,087	1,061	1,675	2,500

Source: Planning Commission, Government of India.

Statement 31: Capital Receipts and Capital Expenditure

(₹ crore)

State	Capital Receipts			Capital Expenditure		
	2008-09 (Accounts)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	6	7
I. Non-Special Category						
1. Andhra Pradesh	13,781	20,186	20,027	18,950	23,100	23,560
2. Bihar	5,369	6,049	6,868	8,670	11,856	13,080
3. Chhattisgarh	1,276	4,574	4,332	3,920	4,630	5,741
4. Goa	973	979	885	1,092	1,422	1,652
5. Gujarat	12,601	16,218	18,648	13,156	11,724	14,704
6. Haryana	4,525	8,207	8,561	5,833	6,110	6,472
7. Jharkhand	2,344	4,290	3,429	5,162	5,486	5,747
8. Karnataka	14,339	10,709	15,126	12,380	14,183	15,575
9. Kerala	9,696	8,356	10,528	4,330	4,482	7,306
10. Madhya Pradesh	7,086	8,808	9,549	10,516	14,253	11,566
11. Maharashtra	26,776	34,440	29,410	23,375	22,405	21,801
12. Orissa	2,397	5,619	6,404	5,483	5,918	6,515
13. Punjab	7,522	10,090	8,110	4,217	5,356	4,891
14. Rajasthan	9,473	9,248	11,883	8,673	8,972	10,786
15. Tamil Nadu	16,995	16,715	17,112	14,133	13,034	16,571
16. Uttar Pradesh	20,440	25,044	27,059	28,429	32,403	29,633
17. West Bengal	23,658	30,501	28,652	9,320	10,231	11,789
II. Special Category						
1. Arunachal Pradesh	3,173	821	576	1,401	2,318	3,585
2. Assam	3,484	3,761	3,847	3,243	5,757	4,391
3. Himachal Pradesh	3,199	2,736	3,058	3,054	3,081	2,985
4. Jammu and Kashmir	2,974	3,000	2,810	6,303	7,419	8,132
5. Manipur	715	519	508	1,782	1,952	1,896
6. Meghalaya	693	582	609	750	994	868
7. Mizoram	136	747	528	555	913	666
8. Nagaland	665	619	575	1,060	1,630	1,570
9. Sikkim	437	466	435	688	1,088	967
10. Tripura	340	1,006	733	1,382	2,077	1,971
11. Uttarakhand	1,568	3,066	2,598	2,493	3,787	2,755
All States	1,96,634	2,37,355	2,42,860	2,00,347	2,26,580	2,37,176
<i>Memo item:</i>						
1. NCT Delhi	1,228	1,916	1,314	8,599	11,285	11,121
2. Puducherry	659	1,293	1,626	386	560	907

Note : 1. Capital receipts include Public Accounts on a net basis while capital expenditures are exclusive of Public Accounts.
2. Also see Notes to Appendix III and IV.
3. Figures for Jammu and Kashmir and Jharkhand for the year 2008-09 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

Statements

Statement 32: State Government Market Loans

(₹ crore)

Sr. No.	Particulars	Balance on the last day of March 2010	Sr. No.	Particulars	Balance on the last day of March 2010
1	2	3	1	2	3
ANDHRA PRADESH					
Loans Bearing Interest					
1	10.52% Andhra Pradesh S. D. L. 2010	514.13	51	7.92% Andhra Pradesh S. D. L. 2018	500.00
2	11.50% Andhra Pradesh S. D. L. 2010	239.91	52	7.98% Andhra Pradesh S. D. L. 2018	800.00
3	11.80% Andhra Pradesh S. D. L. 2010	400.00	53	8.11% Andhra Pradesh S. D. L. 2018	1,000.00
4	12.00% Andhra Pradesh S. D. L. 2010	285.07	54	8.25% Andhra Pradesh S. D. L. 2018	1,000.00
5	8.37% Andhra Pradesh S. D. L. 2011	350.00	55	8.41% Andhra Pradesh S. D. L. 2018	1,000.00
6	9.45% Andhra Pradesh S. D. L. 2011	198.74	56	8.45% Andhra Pradesh S. D. L. 2018	1,500.00
7	9.53% Andhra Pradesh Government Stock 2011	475.00	57	9.40% Andhra Pradesh S. D. L. 2018	500.00
8	10.35% Andhra Pradesh S. D. L. 2011	684.46	58	9.89% Andhra Pradesh S. D. L. 2018	1,000.00
9	10.50% Andhra Pradesh S. D. L. 2011	200.02	59	5.80% Andhra Pradesh Government StockK 2019	1,000.00
10	11.50% Andhra Pradesh S. D. L. 2011	127.20	60	7.13% Andhra Pradesh Government StockK 2019	1,632.60
11	12.00% Andhra Pradesh S. D. L. 2011	212.31	61	7.45% Andhra Pradesh Government StockK 2019	1,211.55
12	6.67% Andhra Pradesh S. D. L. 2012	294.65	62	8.09% Andhra Pradesh Government StockK 2019	174.44
13	7.80% Andhra Pradesh S. D. L. 2012	386.71	63	8.59% Andhra Pradesh Government StockK 2019	1,915.00
14	7.80% Andhra Pradesh S. D. L. 2012 (II Series)	442.82	64	7.11% Andhra Pradesh Government StockK 2019	1,600.00
15	7.90% Andhra Pradesh Government Stock 2012	250.00	65	7.45% Andhra Pradesh Government StockK 2019	1,000.00
16	8.00% Andhra Pradesh S. D. L. 2012	154.00	66	7.50% Andhra Pradesh Government StockK 2019	1,000.00
17	8.30% Andhra Pradesh S. D. L. 2012	192.54	67	7.83% Andhra Pradesh Government StockK 2019	1,000.00
18	6.03% Andhra Pradesh Government Stock 2013	500.00	68	7.85% Andhra Pradesh Government StockK 2019	1,000.00
19	6.20% Andhra Pradesh S. D. L. 2013	462.14	69	7.93% Andhra Pradesh Government StockK 2019	1,000.00
20	6.35% Andhra Pradesh S. D. L. 2013	404.26	70	8.10% Andhra Pradesh Government StockK 2019	1,400.00
21	6.35% Andhra Pradesh S. D. L. 2013 (II Series)	531.53	71	8.19% Andhra Pradesh Government StockK 2019	2,000.00
22	6.40% Andhra Pradesh S. D. L. 2013	828.00	72	8.10% Andhra Pradesh Government StockK 2019	1,000.00
23	6.60% Andhra Pradesh S. D. L. 2013	808.85	73	8.22% Andhra Pradesh Government StockK 2019	1,000.00
24	6.75% Andhra Pradesh S. D. L. 2013	342.19	74	8.26% Andhra Pradesh Government StockK 2019	500.00
25	6.95% Andhra Pradesh S. D. L. 2013	876.00	75	8.25% Andhra Pradesh Government StockK 2020	500.00
26	5.60% Andhra Pradesh S. D. L. 2014	732.45	76	8.48% Andhra Pradesh Government StockK 2020	1,000.00
27	5.70% Andhra Pradesh S. D. L. 2014	590.62	77	8.39% Andhra Pradesh Government StockK 2020	1,383.14
28	7.32% Andhra Pradesh S. D. L. 2014	321.15	78	5% Urban Land Ceiling (Andhra Pradesh S. D. L.) Bonds 1976	0.11
29	7.36% Andhra Pradesh S. D. L. 2014	734.87	TOTAL (A)		51,621.99
30	5.85% Andhra Pradesh S. D. L. 2015	263.83	Power Bonds		
31	6.20% Andhra Pradesh S. D. L. 2015	462.25	1	8.50% Andhra Pradesh Power Bonds April 2010	121.80
32	7.02% Andhra Pradesh S. D. L. 2015	354.34	2	8.50% Andhra Pradesh Power Bonds October 2010	121.80
33	7.39% Andhra Pradesh Government Stock 2015	482.10	3	8.50% Andhra Pradesh Power Bonds April 2011	121.80
34	7.77% Andhra Pradesh S. D. L. 2015	782.75	4	8.50% Andhra Pradesh Power Bonds October 2011	121.80
35	7.34% Andhra Pradesh Government Stock 2015	375.00	5	8.50% Andhra Pradesh Power Bonds April 2012	121.80
36	7.32% Andhra Pradesh Government Stock 2016	316.53	6	8.50% Andhra Pradesh Power Bonds October 2012	121.80
37	7.74% Andhra Pradesh Government Stock 2016	400.00	7	8.50% Andhra Pradesh Power Bonds April 2013	121.80
38	7.89% Andhra Pradesh Government Stock 2016	500.00	8	8.50% Andhra Pradesh Power Bonds October 2013	121.80
39	7.93% Andhra Pradesh Government Stock 2016	408.78	9	8.50% Andhra Pradesh Power Bonds April 2014	121.80
40	8.65% Andhra Pradesh Government Stock 2016	742.16	10	8.50% Andhra Pradesh Power Bonds October 2014	121.80
41	5.90% Andhra Pradesh S. D. L. 2017	305.98	11	8.50% Andhra Pradesh Power Bonds April 2015	121.80
42	7.17% Andhra Pradesh S. D. L. 2017	46.86	12	8.50% Andhra Pradesh Power Bonds October 2015	121.80
43	7.99% Andhra Pradesh S. D. L. 2017	300.00	13	8.50% Andhra Pradesh Power Bonds April 2016	121.80
44	8.00% Andhra Pradesh S. D. L. 2017	600.00	TOTAL (B)		1,583.46
45	8.17% Andhra Pradesh S. D. L. 2017	375.00	Loans Not Bearing Interest (C)		
46	8.40% Andhra Pradesh S. D. L. 2017	400.00	TOTAL (A+B+C)		53,206.43
47	8.40% Andhra Pradesh S. D. L. 2017	750.00	ARUNACHAL PRADESH		
48	8.45% Andhra Pradesh S. D. L. 2017	600.00	Loans Bearing Interest		
49	8.48% Andhra Pradesh S. D. L. 2017	500.00	1	10.52% Arunachal Pradesh SDL 2010	4.01
50	7.10% Andhra Pradesh S. D. L. 2018	1,500.00	2	11.50% Arunachal Pradesh 2010	4.30

(Contd.)

Statement 32: State Government Market Loans (Contd.)

(₹ crore)

Sr. No.	Particulars	Balance on the last day of March 2010	Sr. No.	Particulars	Balance on the last day of March 2010
1	2	3	1	2	3
3	12.00% Arunachal Pradesh SDL 2010	2.21	12	8.50% Arunachal Pradesh Government Power Bonds Oct 2015	1.20
4	8.60% Arunachal Pradesh Government Stock 2011	5.17	13	8.50% Arunachal Pradesh Government Power Bonds April 2016	1.20
5	9.45% Arunachal Pradesh SDL 2011	5.17		TOTAL [B]	15.65
6	10.35% Arunachal Pradesh SDL 2011	5.88		TOTAL[A] + [B]	699.63
7	10.82% Arunachal Pradesh SDL 2011	10.00			
8	11.50% Arunachal Pradesh SDL 2011	1.77			
9	12.00% Arunachal Pradesh SDL 2011	2.96			
10	6.80% Arunachal Pradesh SDL 2012	3.12			
11	7.80% Arunachal Pradesh SDL 2012	8.43			
12	7.80% Arunachal Pradesh SDL 2012 [II Series]	4.67			
13	8.00% Arunachal Pradesh SDL 2012	7.93			
14	8.30% Arunachal Pradesh SDL 2012	3.05			
15	6.95% Arunachal Pradesh SDL 2013	14.00			
16	6.75% Arunachal Pradesh SDL 2013	4.00			
17	6.40% Arunachal Pradesh SDL 2013	9.02			
18	6.35% Arunachal Pradesh SDL 2013	8.75			
19	6.20% Arunachal Pradesh SDL 2013	10.00			
20	5.60% Arunachal Pradesh SDL 2014	8.50			
21	7.32% Arunachal Pradesh SDL 2014	5.13			
22	7.36% Arunachal Pradesh SDL 2014	8.52			
23	6.20% Arunachal Pradesh SDL 2015	10.00			
24	5.85% Arunachal Pradesh SDL 2015	11.88			
25	5.85% Arunachal Pradesh SDL 2015[II Series]	23.00			
26	7.39% Arunachal Pradesh SDL 2015	6.83			
27	7.53% Arunachal Pradesh SDL 2015	9.35			
28	7.77% Arunachal Pradesh SDL 2015	7.21			
29	7.61% Arunachal Pradesh SDL 2016	23.60			
30	8.00% Arunachal Pradesh Government Stock 2016	12.63			
31	8.04% Arunachal Pradesh Government Stock 2016	48.10			
32	8.10% Arunachal Pradesh Government Stock 2017	47.00			
33	5.90% Arunachal Pradesh SDL 2017	58.00			
34	8.42% Arunachal Pradesh Government Stock 2017	50.00			
35	8.48% Arunachal Pradesh Government Stock 2017	20.00			
36	8.00% Arunachal Pradesh Government Stock 2018	105.84			
37	8.46% Arunachal Pradesh Government Stock 2018	8.85			
38	8.47% Arunachal Pradesh Government Stock 2019	26.05			
39	8.29% Arunachal Pradesh Government Stock 2020	79.05			
	TOTAL [A]	683.99			
	Power Bonds				
1	8.50% Arunachal Pradesh Government Power Bonds April 2010	1.20	1	10.52% Assam SDL 2010	125.00
2	8.50% Arunachal Pradesh Government Power Bonds Oct 2010	1.20	2	11.50% Assam SDL 2010	34.31
3	8.50% Arunachal Pradesh Government Power Bonds April 2011	1.20	3	12.00% Assam SDL 2010	125.00
4	8.50% Arunachal Pradesh Government Power Bonds Oct 2011	1.20	4	9.45% Assam SDL 2011	155.00
5	8.50% Arunachal Pradesh Government Power Bonds April 2012	1.20	5	10.35% Assam SDL 2011	75.00
6	8.50% Arunachal Pradesh Government Power Bonds Oct 2012	1.20	6	10.82% Assam SDL 2011	129.90
7	8.50% Arunachal Pradesh Government Power Bonds April 2013	1.20	7	11.50% Assam SDL 2011	14.14
8	8.50% Arunachal Pradesh Government Power Bonds Oct 2013	1.20	8	12.00% Assam SDL 2011	23.60
9	8.50% Arunachal Pradesh Government Power Bonds April 2014	1.20	9	6.80% Assam SDL 2012	118.88
10	8.50% Arunachal Pradesh Government Power Bonds Oct 2014	1.20	10	7.80% Assam SDL 2012	89.04
11	8.50% Arunachal Pradesh Government Power Bonds April 2015	1.20	11	7.80% Assam SDL 2012 [II Series]	177.19
			12	8.00% Assam SDL 2012	106.76
			13	8.30% Assam SDL 2012	194.52
			14	6.95% Assam SDL 2013	303.00
			15	6.75% Assam SDL 2013	222.52
			16	6.40% Assam SDL 2013	207.37
			17	6.35% Assam SDL 2013	113.41
			18	6.20% Assam SDL 2013	129.60
			19	6.35% Assam SDL 2013 [II Series]	49.53
			20	5.60% Assam SDL 2014	220.00
			21	5.70% Assam SDL 2014	110.49
			22	7.32% Assam SDL 2014	174.32
			23	7.36% Assam SDL 2014	137.11
			24	6.20% Assam SDL 2015	129.60
			25	5.85% Assam SDL 2015	157.60
			26	7.02% Assam SDL 2015	69.40
			27	7.39% Assam SDL 2015	146.62
			28	7.50% Assam Government Stock 2015	208.84
			29	7.77% Assam SDL 2015	224.84
			30	7.65% Assam Government Stock 2016	200.00
			31	7.75% Assam Government Stock 2016	100.00
			32	7.89% Assam Government Stock 2016	166.46
			33	7.95% Assam Government Stock 2016	262.63
			34	8.11% Assam Government Stock 2016	215.00
			35	5.90% Assam SDL 2017	205.40
			36	7.17% Assam SDL 2017	33.61
			37	8.20% Assam Government Stock 2017	212.57
			38	8.20% Assam Government Stock 2017	116.13
			39	8.40% Assam Government Stock 2017	200.00
			40	8.52% Assam Government Stock 2017	401.00
			41	7.97% Assam Government Stock 2018	246.00
			42	8.89% Assam Government Stock 2019	1910.00

Statements

Statement 32: State Government Market Loans (Contd.)

(₹ crore)

Sr. No.	Particulars	Balance on the last day of March 2010	Sr. No.	Particulars	Balance on the last day of March 2010
1	2	3	1	2	3
43	8.43% Assam Government Stock 2019	595.64	24	7.36% Bihar SDL 2014	266.05
44	8.40% Assam Government Stock 2020	962.51	25	5.85% Bihar SDL 2015	202.06
45	8.53% Assam Government Stock 2020	947.25	26	5.85% Bihar SDL 2015 (II Series)	21.83
45	2.5% Assam State Acquisition of Zamindaris Act 1951 Compensation Bonds	0.08	27	6.20% Bihar SDL 2015	337.20
	TOTAL(A)	10746.85	28	7.02% Bihar SDL 2015	213.00
	Power Bonds		29	7.77% Bihar SDL 2015	494.14
1	8.50% Government of Assam Power Bonds 2010	42.88	30	7.39% Bihar SDL 2015	233.49
2	8.50% Government of Assam Power Bonds 2010	42.88	31	5.90% Bihar SDL 2017	568.50
3	8.50% Government of Assam Power Bonds 2011	42.88	32	7.17% Bihar SDL 2017	326.55
4	8.50% Government of Assam Power Bonds 2011	42.88	33	8.25% Bihar Government Stock 2018	1092.00
5	8.50% Government of Assam Power Bonds 2012	42.88	34	6.45% Bihar Government Stock 2018	750.00
6	8.50% Government of Assam Power Bonds 2012	42.88	35	7.10% Bihar Government Stock 2019	730.93
7	8.50% Government of Assam Power Bonds 2013	42.88	36	8.78% Bihar Government Stock 2019	1135.00
8	8.50% Government of Assam Power Bonds 2013	42.88	37	8.45% Bihar Government Stock 2019	781.00
9	8.50% Government of Assam Power Bonds 2014	42.88	38	7.89% Bihar Government Stock 2019	1000.00
10	8.50% Government of Assam Power Bonds 2014	42.88	39	8.49% Bihar Government Stock 2019	792.81
11	8.50% Government of Assam Power Bonds 2015	42.88	40	8.25% Bihar Government Stock 2019	600.00
12	8.50% Government of Assam Power Bonds 2015	42.88	41	8.35% Bihar Government Stock 2019	607.19
13	8.50% Government of Assam Power Bonds 2016	42.88		TOTAL (B)	15051.14
	TOTAL [B]	557.40		Total (A+B)	15892.36
	Loans not Bearing Interest [C]	0.01		Power Bonds	
	TOTAL [A+B+C]	11304.26	1	8.50% Government of Bihar Power Bonds April 2010	103.78
	BIHAR¹		2	8.50% Government of Bihar Power Bonds October 2010	103.78
	Loans Bearing Interest		3	8.50% Government of Bihar Power Bonds April 2011	103.78
1	11.50% Bihar SDL 2010	253.77	4	8.50% Government of Bihar Power Bonds October 2011	103.78
2	10.52% Bihar SDL 2010	216.66	5	8.50% Government of Bihar Power Bonds April 2012	103.78
3	12.00% Bihar SDL 2010	59.77	6	8.50% Government of Bihar Power Bonds October 2012	103.78
4	11.50% Bihar SDL 2011	108.88	7	8.50% Government of Bihar Power Bonds April 2013	103.78
5	12.00% Bihar SDL 2011	181.74	8	8.50% Government of Bihar Power Bonds October 2013	103.78
6	2.50% Bihar Zamindari Abolition Compensation Bonds	20.41	9	8.50% Government of Bihar Power Bonds April 2014	103.78
	TOTAL (A)	841.22	10	8.50% Government of Bihar Power Bonds October 2014	103.78
7	9.45% Bihar SDL 2011	262.00	11	8.50% Government of Bihar Power Bonds April 2015	103.78
8	10.35% Bihar SDL 2011	170.02	12	8.50% Government of Bihar Power Bonds October 2015	103.78
9	10.82% Bihar SDL 2011	362.19	13	8.50% Government of Bihar Power Bonds April 2016	103.78
10	6.80% Bihar SDL 2012	227.09		TOTAL C	1349.15
11	7.80% Bihar SDL 2012	184.30		Loans not Bearing Interest [D]	0.28
12	7.80% Bihar SDL 2012 (II Series)	327.11		TOTAL (A+B+C+D)	17241.78
13	8.00% Bihar SDL 2012	323.61		CHHATTISGARH²	
14	8.30% Bihar SDL 2012	360.30		Loans Bearing Interest	
15	6.20% Bihar SDL 2013	337.20	1	10.52% Madhya Pradesh S.D.L. 2010	62.94
16	6.35% Bihar SDL 2013	295.05	2	11.50% Madhya Pradesh S.D.L. 2010	40.08
17	6.40% Bihar SDL 2013	369.00	3	12.00% Madhya Pradesh S.D.L. 2010	61.49
18	6.75% Bihar SDL 2013	297.97	4	11.50% Madhya Pradesh S.D.L. 2011	17.71
19	6.95% Bihar SDL 2013	299.00	5	12.00% Madhya Pradesh S.D.L. 2011	26.01
20	6.35% Bihar SDL 2013 (II Series)	151.98	6	5.00% Urban Land ceiling (Madhya Pradesh) Bonds	0.15
21	5.60% Bihar SDL 2014	359.00		TOTAL (A)	208.39
22	5.70% Bihar SDL 2014	265.06	7	10.35% Chhatisgarh S.D.L. 2011	84.93
23	7.32% Bihar SDL 2014	308.53	8	10.50% Chhatisgarh S.D.L. 2011	40.00

Statement 32: State Government Market Loans (Contd.)

(₹ crore)

Sr. No.	Particulars	Balance on the last day of March 2010	Sr. No.	Particulars	Balance on the last day of March 2010
1	2	3	1	2	3
9	10.82% Chhatisgarh S.D.L. 2011	30.49	12	8.30% Goa S. D. L. 2012	22.58
10	7.80% Chhatisgarh S.D.L. 2012	56.45	13	6.20% Goa S. D. L. 2013	24.81
11	7.80% Chhatisgarh S.D.L. 2012 [II Series]	154.87	14	6.35% Goa S. D. L. 2013	21.70
12	8.00% Chhatisgarh S.D.L. 2012	65.49	15	6.40% Goa S. D. L. 2013	62.15
13	8.10% Chhatisgarh S.D.L. 2012	67.00	16	6.75% Goa S. D. L. 2013	11.24
14	8.30% Chhatisgarh S.D.L. 2012	52.00	17	6.95% Goa S. D. L. 2013	33.75
15	6.75% Chhatisgarh S.D.L. 2013	115.21	18	5.60% Goa S. D. L. 2014	67.22
16	6.95% Chhatisgarh S.D.L. 2013	137.01	19	7.32% Goa S. D. L. 2014	26.39
17	6.35% Chhatisgarh S.D.L. 2013	72.80	20	7.36% Goa S. D. L. 2014	39.35
18	6.20% Chhatisgarh S.D.L. 2013	83.21	21	5.85% Goa S. D. L. 2015	57.33
19	5.60% Chhatisgarh S.D.L. 2014	153.68	22	6.20% Goa S. D. L. 2015	24.82
20	5.70% Chhatisgarh S.D.L. 2014	106.67	23	7.77% Goa S. D. L. 2015	33.22
21	7.32% Chhatisgarh S.D.L. 2014	132.00	24	7.65% Goa Government Stock 2016	50.00
22	6.20% Chhatisgarh S.D.L. 2015	83.23	25	5.90% Goa S. D. L. 2017	49.00
23	5.85% Chhatisgarh S.D.L. 2015	100.02	26	7.99% Goa Government Stock 2017	100.00
24	5.90% Chhatisgarh S.D.L. 2017	302.32	27	8.40% Goa Government Stock 2017	150.00
25	8.25% Chhatisgarh S.D.L. 2019	700.00	28	8.23% Goa Government Stock 2018	200.00
	TOTAL (B)	2537.38	29	8.35% Goa Government Stock 2018	250.00
	Total (A+B)	2745.77	30	7.24% Goa Government Stock 2019	200.00
	Power Bonds		31	7.83% Goa Government Stock 2019	100.00
1	8.50% Chhatisgarh Power Bonds April 2010	24.16	32	8.08% Goa Government Stock 2019	100.00
2	8.50% Chhatisgarh Power Bonds October 2010	24.16	33	8.24% Goa Government Stock 2019	200.00
3	8.50% Chhatisgarh Power Bonds April 2011	24.16	34	8.14% Goa Government Stock 2019	100.00
4	8.50% Chhatisgarh Power Bonds October 2011	24.16	35	8.40% Goa Government Stock 2019	100.00
5	8.50% Chhatisgarh Power Bonds April 2012	24.16	36	8.51% Goa Government Stock 2020	100.00
6	8.50% Chhatisgarh Power Bonds October 2012	24.16		TOTAL (A)	2398.60
7	8.50% Chhatisgarh Power Bonds April 2013	24.16		Loans Not Bearing Interest [B]	0.20
8	8.50% Chhatisgarh Power Bonds October 2013	24.16		TOTAL (A+B)	2398.80
9	8.50% Chhatisgarh Power Bonds April 2014	24.16		GUJARAT	
10	8.50% Chhatisgarh Power Bonds October 2014	24.16		Loans Bearing Interest	
11	8.50% Chhatisgarh Power Bonds April 2015	24.16	1	10.52% Gujarat S. D. L. 2010	488.07
12	8.50% Chhatisgarh Power Bonds October 2015	24.16	2	11.50% Gujarat S. D. L. 2010	84.30
13	8.50% Chhatisgarh Power Bonds April 2016	24.16	3	12.00% Gujarat S. D. L. 2010	71.19
	TOTAL [C]	314.09	4	9.45% Gujarat S. D. L. 2011	200.73
	Loans Not Bearing Interest [D]	0.08	5	9.50% Gujarat Government Stock 2011	190.00
	TOTAL (A+B+C+D)	3059.94	6	10.35% Gujarat S. D. L. 2011	388.50
	GOA		7	10.50% Gujarat S. D. L. 2011	250.00
	Loans Bearing Interest		8	11.50% Gujarat S. D. L. 2011	36.61
1	10.52% Goa S. D. L. 2010	39.74	9	12.00% Gujarat S. D. L. 2011	61.12
2	11.50% Goa S. D. L. 2010	8.73	10	6.80% Gujarat S. D. L. 2012	360.77
3	12.00% Goa S. D. L. 2010	40.27	11	7.33% Gujarat S. D. L. 2012	200.00
4	9.45% Goa S. D. L. 2011	20.00	12	7.80% Gujarat S. D. L. 2012	344.21
5	10.35% Goa S. D. L. 2011	40.01	13	7.80% Gujarat S. D. L. 2012 (II Series)	240.04
6	11.50% Goa S. D. L. 2011	3.60	14	7.83% Gujarat S. D. L. 2012	245.00
7	12.00% Goa S. D. L. 2011	6.00	15	8.00% Gujarat S. D. L. 2012	99.75
8	6.80% Goa S. D. L. 2012	48.29	16	8.30% Gujarat S. D. L. 2012	277.20
9	7.80% Goa S. D. L. 2012	34.31	17	6.00% Gujarat S. D. L. 2013	250.00
10	7.80% Goa S. D. L. 2012 (II Series)	27.41	18	6.20% Gujarat S. D. L. 2013	629.72
11	8.00% Goa S. D. L. 2012	6.69	19	6.35% Gujarat S. D. L. 2013	550.93
			20	6.35% Gujarat S. D. L. 2013 (II Series)	508.86

Statements

Statement 32: State Government Market Loans (Contd.)

(₹ crore)

Sr. No.	Particulars	Balance on the last day of March 2010	Sr. No.	Particulars	Balance on the last day of March 2010
1	2	3	1	2	3
21	6.40% Gujarat S. D. L. 2013	343.08	12	8.50% Gujarat Government Power Bonds October 2015	81.44
22	6.75% Gujarat S. D. L. 2013	452.88	13	8.50% Gujarat Government Power Bonds April 2016	81.44
23	6.95% Gujarat S. D. L. 2013	694.03		Total (B)	1058.66
24	5.60% Gujarat S. D. L. 2014	318.94		Loans Not Bearing Interest [C]	1.66
25	5.70% Gujarat S. D. L. 2014	740.00		Total Debt (A+B+C)	36011.61
26	7.32% Gujarat S. D. L. 2014	169.25	HARYANA		
27	7.36% Gujarat S. D. L. 2014	283.42	Loans Bearing Interest		
28	5.85% Gujarat S. D. L. 2015	300.04	1	10.52% Haryana S. D. L. 2010	140.30
29	6.20% Gujarat S. D. L. 2015	629.73	2	11.50% Haryana S. D. L. 2010	53.97
30	7.77% Gujarat S. D. L. 2015	347.85	3	12.00% Haryana S. D. L. 2010	98.08
31	7.61% Gujarat S. D. L. 2016	254.42	4	9.45% Haryana S. D. L. 2011	80.00
32	5.90% Gujarat S. D. L. 2017	629.27	5	10.35% Haryana S. D. L. 2011	100.01
33	8.00% Gujarat Government Stock 2017	400.00	6	11.50% Haryana S. D. L. 2011	26.16
34	8.20% Gujarat Government Stock 2017	475.00	7	12.00% Haryana S. D. L. 2011	40.99
35	8.30% Gujarat Government Stock 2017	400.00	8	6.80% Haryana S. D. L. 2012	168.90
36	8.32% Gujarat Government Stock 2017	1000.00	9	7.80% Haryana S. D. L. 2012	129.78
37	7.03% Gujarat Government Stock 2018	1250.00	10	7.80% Haryana S. D. L. 2012 [II Series]	77.86
38	7.80% Gujarat Government Stock 2018	1000.00	11	8.00% Haryana S. D. L. 2012	30.68
39	7.87% Gujarat Government Stock 2018	1000.00	12	8.30% Haryana S. D. L. 2012	83.92
40	8.07% Gujarat Government Stock 2018	1000.00	13	6.95% Haryana S. D. L. 2013	289.40
41	8.14% Gujarat Government Stock 2018	1000.00	14	6.75% Haryana S. D. L. 2013	89.61
42	8.39% Gujarat Government Stock 2018	360.00	15	6.40% Haryana S. D. L. 2013	215.55
43	8.43% Gujarat Government Stock 2018	1140.00	16	6.35% Haryana S. D. L. 2013	185.52
44	6.05% Gujarat Government Stock 2019	1875.00	17	6.20% Haryana S. D. L. 2013	212.04
45	7.00% Gujarat Government Stock 2019	1250.00	18	6.35% Haryana S. D. L. 2013 [II Series]	211.70
46	7.45% Gujarat Government Stock 2019	1499.00	19	5.60% Haryana S. D. L. 2014	204.88
47	8.40% Gujarat Government Stock 2019	1660.00	20	5.70% Haryana S. D. L. 2014	271.04
48	7.83% Gujarat Government Stock 2019	1000.00	21	7.32% Haryana S. D. L. 2014	99.44
49	7.85% Gujarat Government Stock 2019	1500.00	22	7.36% Haryana S. D. L. 2014	165.65
50	8.21% Gujarat Government Stock 2019	1700.00	23	6.20% Haryana S. D. L. 2015	212.05
51	8.23% Gujarat Government Stock 2019	1500.00	24	5.85% Haryana S. D. L. 2015	198.86
52	8.27% Gujarat Government Stock 2019	1000.00	25	7.02% Haryana S. D. L. 2015	86.00
53	8.33% Gujarat Government Stock 2020	1500.00	26	7.53% Haryana S. D. L. 2015	164.97
54	8.31% Gujarat Government Stock 2020	800.00	27	7.77% Haryana S. D. L. 2015	189.86
55	5.00% Urban Land Ceiling (Gujarat) Bonds	1.22	28	7.33% Haryana Government STOCK 2016	165.93
56	3.00% Bombay Tenure Abolition Compensation Bonds	0.70	29	5.90% Haryana S. D. L. 2017	141.02
57	4.50% Gujarat Agricultural Lands Ceiling Act,1960 Comp. Bonds	0.32	30	7.27% Haryana Government STOCK 2019	1295.00
58	3.00% Gujarat Surviving Alienations Act,1963 Compensation Bonds	0.17	31	7.80% Haryana Government STOCK 2019	1500.00
	TOTAL (A)	34951.29	32	7.83% Haryana Government STOCK 2019	700.00
	Power Bonds		33	8.15% Haryana Government STOCK 2019	1200.00
1	8.50% Gujarat Government Power Bonds April 2010	81.44	34	8.27% Haryana Government STOCK 2019	1000.00
2	8.50% Gujarat Government Power Bonds October 2010	81.44	35	8.32% Haryana Government STOCK 2020	400.00
3	8.50% Gujarat Government Power Bonds April 2011	81.44	36	8.54% Haryana Government STOCK 2020	700.00
4	8.50% Gujarat Government Power Bonds October 2011	81.44		TOTAL [A]	10929.19
5	8.50% Gujarat Government Power Bonds April 2012	81.44		Power Bonds	
6	8.50% Gujarat Government Power Bonds October 2012	81.44	1	8.50% Haryana Government Power Bonds April 2010	101.11
7	8.50% Gujarat Government Power Bonds April 2013	81.44	2	8.50% Haryana Government Power Bonds October 2010	101.11
8	8.50% Gujarat Government Power Bonds October 2013	81.44	3	8.50% Haryana Government Power Bonds April 2011	101.11
9	8.50% Gujarat Government Power Bonds April 2014	81.44	4	8.50% Haryana Government Power Bonds October 2011	101.11
10	8.50% Gujarat Government Power Bonds October 2014	81.44			
11	8.50% Gujarat Government Power Bonds April 2015	81.44			

Statement 32: State Government Market Loans (Contd.)

(₹ crore)

Sr. No.	Particulars	Balance on the last day of March 2010	Sr. No.	Particulars	Balance on the last day of March 2010
1	2	3	1	2	3
5	8.50% Haryana Government Power Bonds April 2012	101.11	37	8.50% Himachal Pradesh Government Stock 2017	200.00
6	8.50% Haryana Government Power Bonds October 2012	101.11	38	7.97% Himachal Pradesh Government Stock 2018	200.00
7	8.50% Haryana Government Power Bonds April 2013	101.11	39	8.00% Himachal Pradesh Government Stock 2018	274.01
8	8.50% Haryana Government Power Bonds October 2013	101.11	40	8.03% Himachal Pradesh Government Stock 2018	300.00
9	8.50% Haryana Government Power Bonds April 2014	101.11	41	8.21% Himachal Pradesh Government Stock 2018	200.00
10	8.50% Haryana Government Power Bonds October 2014	101.11	42	8.35% Himachal Pradesh Government Stock 2018	225.00
11	8.50% Haryana Government Power Bonds April 2015	101.11	43	8.82% Himachal Pradesh Government Stock 2018	112.00
12	8.50% Haryana Government Power Bonds October 2015	101.11	44	6.10% Himachal Pradesh Government Stock 2019	200.00
13	8.50% Haryana Government Power Bonds April 2016	101.11	45	7.09% Himachal Pradesh Government Stock 2019	300.00
	TOTAL [B]	1314.49	46	7.24% Himachal Pradesh Government Stock 2019	100.00
	Loans Not Bearing Interest [C]	0.13	47	7.40% Himachal Pradesh Government Stock 2019	100.00
	TOTAL [A+B+C]	12243.81	48	8.40% Himachal Pradesh Government Stock 2019	200.00
	HIMACHAL PRADESH		49	8.43% Himachal Pradesh Government Stock 2019	500.00
	Loans Bearing Interest		50	8.26% Himachal Pradesh Government Stock 2019	200.00
1	10.52% Himachal Pradesh S. D. L. 2010	134.19	51	8.22% Himachal Pradesh Government Stock 2020	100.00
2	11.50% Himachal Pradesh S. D. L. 2010	22.54	52	8.25% Himachal Pradesh Government Stock 2020	200.00
3	12.00% Himachal Pradesh S. D. L. 2010	48.91	53	8.52% Himachal Pradesh Government Stock 2020	300.00
4	9.45% Himachal Pradesh S. D. L. 2011	40.01	54	8.38% Himachal Pradesh Government Stock 2020	620.00
5	10.35% Himachal Pradesh S. D. L. 2011	121.45		TOTAL (A)	8834.91
6	10.50% Himachal Pradesh S. D. L. 2011	50.00		Power Bonds	
7	11.50% Himachal Pradesh S. D. L. 2011	9.11	1	8.50% Himachal Pradesh Government Power Bonds April 2010	3.51
8	12.00% Himachal Pradesh S. D. L. 2011	17.33	2	8.50% Himachal Pradesh Government Power Bonds October 2010	3.51
9	6.80% Himachal Pradesh S. D. L. 2012	99.91	3	8.50% Himachal Pradesh Government Power Bonds April 2011	3.51
10	7.80% Himachal Pradesh S. D. L. 2012	104.05	4	8.50% Himachal Pradesh Government Power Bonds October 2011	3.51
11	7.80% Himachal Pradesh S. D. L. 2012 (II Series)	149.88	5	8.50% Himachal Pradesh Government Power Bonds April 2012	3.51
12	8.00% Himachal Pradesh S. D. L. 2012	22.20	6	8.50% Himachal Pradesh Government Power Bonds October 2012	3.51
13	8.30% Himachal Pradesh S. D. L. 2012	192.56	7	8.50% Himachal Pradesh Government Power Bonds April 2013	3.51
14	6.20% Himachal Pradesh S. D. L. 2013	141.22	8	8.50% Himachal Pradesh Government Power Bonds October Bonds 2013	3.51
15	6.35% Himachal Pradesh S. D. L. 2013	123.57	9	8.50% Himachal Pradesh Government Power Bonds April 2014	3.51
16	6.35% Himachal Pradesh S. D. L. 2013 (II Series)	155.40	10	8.50% Himachal Pradesh Government Power Bonds October 2014	3.51
17	6.40% Himachal Pradesh S. D. L. 2013	190.31	11	8.50% Himachal Pradesh Government Power Bonds April 2015	3.51
18	6.60% Himachal Pradesh S. D. L. 2013	100.00	12	8.50% Himachal Pradesh Government Power Bonds October 2015	3.51
19	6.75% Himachal Pradesh S. D. L. 2013	68.65	13	8.50% Himachal Pradesh Government Power Bonds April 2016	3.51
20	6.95% Himachal Pradesh S. D. L. 2013	175.36		TOTAL (B)	45.66
21	5.60% Himachal Pradesh S. D. L. 2014	207.76		Loans not Bearing Interest [C]	0.03
22	5.70% Himachal Pradesh S. D. L. 2014	174.03		TOTAL (A+B+C)	8880.60
23	7.32% Himachal Pradesh S. D. L. 2014	85.31		JHARKHAND³	
24	7.36% Himachal Pradesh S. D. L. 2014	157.50		Loans Bearing Interest	
25	5.85% Himachal Pradesh S. D. L. 2015	175.51	1	11.50% Bihar S. D. L. 2010	85.90
26	6.20% Himachal Pradesh S. D. L. 2015	141.22	2	10.52% Bihar S. D. L. 2010	73.34
27	7.02% Himachal Pradesh S. D. L. 2015	89.75	3	12.00% Bihar S. D. L. 2010	20.23
28	7.39% Himachal Pradesh Government Stock 2015	56.25	4	11.50% Bihar S. D. L. 2011	36.86
29	7.53% Himachal Pradesh S. D. L. 2015	212.57	5	12.00% Bihar S. D. L. 2011	61.52
30	7.77% Himachal Pradesh S. D. L. 2015	200.00	6	2.50% Bihar Zamindari Abolition Compensation Bond	6.91
31	7.74% Himachal Pradesh Government Stock 2016	300.00		TOTAL (A)	284.76
32	5.90% Himachal Pradesh S. D. L. 2017	110.00	7	10.35% Jharkhand S. D. L. 2011	120.13
33	7.17% Himachal Pradesh S. D. L. 2017	15.85	8	10.82% Jharkhand S. D. L. 2011	122.61
34	8.16% Himachal Pradesh Government Stock 2017	300.00			
35	8.35% Himachal Pradesh Government Stock 2017	211.50			
36	8.40% Himachal Pradesh Government Stock 2017	100.00			

Statements

Statement 32: State Government Market Loans (Contd.)

(₹ crore)

Balance on the last day of March 2010			Balance on the last day of March 2010		
Sr. No.	Particulars	3	Sr. No.	Particulars	3
1	2	3	1	2	3
9	6.80% Jharkhand S. D. L. 2012	64.91	12	8.50% Government of Jharkhand Power Bonds October 2015	105.77
10	7.80% Jharkhand S. D. L. 2012	87.69	13	8.50% Government of Jharkhand Power Bonds April 2016	105.77
11	7.80% Jharkhand S. D. L. 2012 (II Series)	97.37		TOTAL (C)	1374.96
12	8.00% Jharkhand S. D. L. 2012	97.76		Loans not Bearing Interest [D]	0.09
13	8.30% Jharkhand S. D. L. 2012	152.40		TOTAL (A+B+C+D)	9029.05
14	6.20% Jharkhand S. D. L. 2013	82.81			
15	6.35% Jharkhand S. D. L. 2013	72.45			
16	6.40% Jharkhand S. D. L. 2013	161.71			
17	6.75% Jharkhand S. D. L. 2013	75.62			
18	6.95% Jharkhand S. D. L. 2013	129.38			
19	6.35% Jharkhand S. D. L. 2013 (II Series)	97.50			
20	5.60% Jharkhand S. D. L. 2014	124.78			
21	5.70% Jharkhand S. D. L. 2014	130.43			
22	7.32% Jharkhand S. D. L. 2014	116.75			
23	7.36% Jharkhand S. D. L. 2014	74.50			
24	5.85% Jharkhand S. D. L. 2015	147.11			
25	6.20% Jharkhand S. D. L. 2015	82.83			
26	7.02% Jharkhand S. D. L. 2015	15.69			
27	7.39% Jharkhand S. D. L. 2015	79.04			
28	7.50% Jharkhand Government Stock 2015	117.81			
29	7.77% Jharkhand S. D. L. 2015	167.27			
30	7.96% Jharkhand Government Stock 2016	129.59			
31	7.99% Jharkhand Government Stock 2016	192.56			
32	8.65% Jharkhand Government Stock 2016	78.37			
33	5.90% Jharkhand S. D. L. 2017	27.99			
34	8.04% Jharkhand Government Stock 2017	192.18			
35	7.89% Jharkhand Government Stock 2018	1000.00			
36	6.34% Jharkhand Government Stock 2018	195.45			
37	8.75% J harkhand Government Stock 2019	535.00			
38	8.47% Jharkhand Government Stock 2019	107.45			
39	6.10% Jharkhand Government Stock 2019	248.10			
40	7.44% Jharkhand Government Stock 2019	400.00			
41	7.54% Jharkhand Government Stock 2019	517.45			
42	8.01% Jharkhand Government Stock 2019	474.40			
43	8.37% Jharkhand Government Stock 2019	599.89			
44	8.19% Jharkhand Government Stock 2019	252.24			
	TOTAL (B)	7369.23			
	Total (A+B)	7653.99			
	Power Bonds				
1	8.50% Government of Jharkhand Power Bonds April 2010	105.77	1	10.52% Jammu and Kashmir S. D. L. 2010	50.00
2	8.50% Government of Jharkhand Power Bonds October 2010	105.77	2	11.50% Jammu and Kashmir S. D. L. 2010	28.80
3	8.50% Government of Jharkhand Power Bonds April 2011	105.77	3	12.00% Jammu and Kashmir S. D. L. 2010	38.61
4	8.50% Government of Jharkhand Power Bonds October 2011	105.77	4	8.50% Jammu and Kashmir Govrntment Stock 2011	45.00
5	8.50% Government of Jharkhand Power Bonds April 2012	105.77	5	9.45% Jammu and Kashmir S. D. L. 2011	38.71
6	8.50% Government of Jharkhand Power Bonds October 2012	105.77	6	10.35% Jammu and Kashmir S. D. L. 2011	30.00
7	8.50% Government of Jharkhand Power Bonds April 2013	105.77	7	10.50% Jammu and Kashmir S. D. L. 2011	150.00
8	8.50% Government of Jharkhand Power Bonds October 2013	105.77	8	11.50% Jammu and Kashmir S. D. L. 2011	16.87
9	8.50% Government of Jharkhand Power Bonds April 2014	105.77	9	12.00% Jammu and Kashmir S. D. L. 2011	19.81
10	8.50% Government of Jharkhand Power Bonds October 2014	105.77	10	6.80% Jammu and Kashmir S. D. L. 2012	30.37
11	8.50% Government of Jharkhand Power Bonds April 2015	105.77	11	7.80% Jammu and Kashmir S. D. L. 2012	61.14
			12	7.80% Jammu and Kashmir S. D. L. 2012 [II Series]	45.54
			13	8.00% Jammu and Kashmir S. D. L. 2012	41.92
			14	8.00% Jammu and Kashmir Govrntment Stock 2012	70.00
			15	8.30% Jammu and Kashmir S. D. L. 2012	123.88
			16	6.20% Jammu and Kashmir S. D. L. 2013	109.20
			17	6.35% Jammu and Kashmir S. D. L. 2013	95.56
			18	6.35% Jammu and Kashmir S. D. L. 2013(II Series)	65.00
			19	6.40% Jammu and Kashmir S. D. L. 2013	115.66
			20	6.60% Jammu and Kashmir S. D. L. 2013	211.99
			21	6.75% Jammu and Kashmir S. D. L. 2013	87.00
			22	6.95% Jammu and Kashmir S. D. L. 2013	90.00
			23	5.60% Jammu and Kashmir S. D. L. 2014	54.15
			24	5.70% Jammu and Kashmir S. D. L. 2014	106.78
			25	7.32% Jammu and Kashmir S. D. L. 2014	35.60
			26	7.36% Jammu and Kashmir S. D. L. 2014	42.20
			27	5.85% Jammu and Kashmir S. D. L. 2015	17.48
			28	6.20% Jammu and Kashmir S. D. L. 2015	109.22
			29	7.02% Jammu and Kashmir S. D. L. 2015	45.03
			30	7.53% Jammu and Kashmir S. D. L. 2015	128.38
			31	7.77% Jammu and Kashmir S. D. L. 2015	95.11
			32	7.75% Jammu and Kashmir Government Stock 2016	75.00
			33	7.80% Jammu and Kashmir Government Stock 2016	90.97
			34	8.04% Jammu and Kashmir S. D. L. 2016	149.73
			35	5.90% Jammu and Kashmir S. D. L. 2017	75.01
			36	7.17% Jammu and Kashmir S. D. L. 2017	124.98
			37	7.95% Jammu and Kashmir Government Stock 2017	200.00
			38	8.25% Jammu and Kashmir Government Stock 2017	122.02
			39	8.45% Jammu and Kashmir Government Stock 2017	250.00
			40	8.50% Jammu and Kashmir Government Stock 2017	134.51
			41	8.57% Jammu and Kashmir Government Stock 2017	100.00
			42	8.58% Jammu and Kashmir Government Stock 2017	307.06

Statement 32: State Government Market Loans (Contd.)

(₹ crore)

Sr. No.	Particulars	Balance on the last day of March 2010	Sr. No.	Particulars	Balance on the last day of March 2010
1	2	3	1	2	3
43	8.90% Jammu and Kashmir Government Stock 2017	371.86	17	6.35% Karnataka S. D. L. 2013	297.25
44	7.98% Jammu and Kashmir Government Stock 2018	100.00	18	6.35% Karnataka S. D. L. 2013 (II Series)	391.57
45	8.48% Jammu and Kashmir Government Stock 2018	976.00	19	6.40% Karnataka S. D. L. 2013	562.46
46	8.54% Jammu and Kashmir Government Stock 2018	200.00	20	6.75% Karnataka S. D. L. 2013	151.47
47	8.55% Jammu and Kashmir Government Stock 2018	211.80	21	6.95% Karnataka S. D. L. 2013	456.79
48	8.68% Jammu and Kashmir Government Stock 2018	564.10	22	5.60% Karnataka S. D. L. 2014	550.09
49	8.70% Jammu and Kashmir Government Stock 2018	114.65	23	5.70% Karnataka S. D. L. 2014	435.13
50	7.98% Jammu and Kashmir Government Stock 2019	444.57	24	7.32% Karnataka S. D. L. 2014	295.70
51	8.34% Jammu and Kashmir Government Stock 2019	129.38	25	7.36% Karnataka S. D. L. 2014	365.47
52	8.47% Jammu and Kashmir Government Stock 2019	207.00	26	5.85% Karnataka S. D. L. 2015	518.68
53	7.30% Jammu and Kashmir Government Stock 2019	538.85	27	5.85% Karnataka S. D. L. 2015 (II Series)	500.03
54	8.58% Jammu and Kashmir Government Stock 2020	543.04	28	6.20% Karnataka S. D. L. 2015	339.84
55	8.40% Jammu and Kashmir Government Stock 2020	27.04	29	7.02% Karnataka S. D. L. 2015	261.02
TOTAL (A)		8256.57	30	7.77% Karnataka S. D. L. 2015	414.92
Power Bonds			31	5.90% Karnataka S. D. L. 2017	220.96
1	8.50% Jammu and Kashmir Government Power Bonds April 2010	79.54	32	8.40% Karnataka Government Stock 2018	750.00
2	8.50% Jammu and Kashmir Government Power Bonds October 2010	79.54	33	6.70% Karnataka Government Stock 2019	1500.00
3	8.50% Jammu and Kashmir Government Power Bonds April 2011	79.54	34	7.76% Karnataka Government Stock (09230)	3000.00
4	8.50% Jammu and Kashmir Government Power Bonds October 2011	79.54	35	8.49% Karnataka Government Stock 2019	2917.00
5	8.50% Jammu and Kashmir Government Power Bonds April 2012	79.54	36	7.76% Karnataka Government Stock 2019	1000.00
6	8.50% Jammu and Kashmir Government Power Bonds October 2012	79.54	37	7.95% Karnataka Government Stock .2019	1000.00
7	8.50% Jammu and Kashmir Government Power Bonds April 2013	79.54	38	8.25% Karnataka Government Stock 2019	750.00
8	8.50% Jammu and Kashmir Government Power Bonds October 2013	79.54	39	8.05% Karnataka Government Stock 2019	2000.00
9	8.50% Jammu and Kashmir Government Power Bonds April 2014	79.54	40	8.52% Karnataka Government Stock 2020	1250.00
10	8.50% Jammu and Kashmir Government Power Bonds October 2014	79.54	41	3.00% Bombay Land Tenure Abolition Acts. (Mysore) Compensation Bonds.	0.29
11	8.50% Jammu and Kashmir Government Power Bonds April 2015	79.54	42	2.75% Mysore Inams Abolition Compensation Bonds.	0.02
12	8.50% Jammu and Kashmir Government Power Bonds October 2015	79.54	43	5.00% Urban Land Ceiling Karnataka Bonds 1976	0.10
13	8.50% Jammu and Kashmir Government Power Bonds April 2016	79.54	TOTAL (A)		23526.16
TOTAL (B)		1034.03	Loans Not Bearing Interest [B]		0.16
Loans not Bearing Interest [C]		0.24	TOTAL (A+B)		23526.32
TOTAL (A+B)		9290.84	KERALA		
KARNATAKA			Loans Bearing Interest		
Loans Bearing Interest			1	10.52% Kerala S. D. L. 2010	302.03
1	10.52% Karnataka S. D. L. 2010	428.64	2	11.50% Kerala S. D. L. 2010	152.23
2	11.50% Karnataka S. D. L. 2010	137.18	3	11.75% Kerala S. D. L. 2010	200.00
3	11.57% Karnataka Government Stock 2010	250.00	4	12.00% Kerala S. D. L. 2010	75.42
4	9.10% Karnataka Government Stock 2011	315.00	5	8.37% Kerala S. D. L. 2011	138.96
5	10.35% Karnataka S. D. L. 2011	400.04	6	9.56% Kerala S. D. L. 2011	289.59
6	10.82% Karnataka S. D. L. 2011	146.97	7	10.53% Kerala S. D. L. 2011	200.00
7	11.50% Karnataka S. D. L. 2011	59.14	8	11.50% Kerala S. D. L. 2011	72.28
8	12.00% Karnataka S. D. L. 2011	98.81	9	12.00% Kerala S. D. L. 2011	120.64
9	6.80% Karnataka S. D. L. 2012	352.24	10	6.80% Kerala S. D. L. 2012	197.39
10	7.80% Karnataka Government Stock 2012	80.00	11	6.93% Kerala Government Stock 2012	220.00
11	7.80% Karnataka S. D. L. 2012	150.02	12	7.80% Kerala S. D. L. 2012 (II Series)	251.06
12	7.80% Karnataka S. D. L. 2012 (II Series)	300.04	13	8.00% Kerala S. D. L. 2012	286.15
13	7.90% Karnataka Government Stock 2012	200.00	14	8.30% Kerala S. D. L. 2012	276.42
14	8.00% Karnataka S. D. L. 2012	80.21	15	6.02% Kerala Government Stock 2013	250.00
15	8.30% Karnataka S. D. L. 2012	259.41	16	6.20% Kerala S. D. L. 2013	192.05
16	6.20% Karnataka S. D. L. 2013	339.68	17	6.35% Kerala S. D. L. 2013	168.01

Statements

Statement 32: State Government Market Loans (Contd.)

(₹ crore)

Sr. No.	Particulars	Balance on the last day of March 2010	Sr. No.	Particulars	Balance on the last day of March 2010
1	2	3	1	2	3
18	6.35% Kerala S. D. L. 2013 (II Series)	221.46	70	4.50% Kerala House Sites Bonds	0.00
19	6.40% Kerala S. D. L. 2013	395.01	71	4.50% Kerala Land Reforms Bonds	0.98
20	6.75% Kerala S. D. L. 2013	85.97	72	4% Jenmikaram Payment (Abolition) Bonds.	0.02
21	6.95% Kerala S. D. L. 2013	258.00		TOTAL (A)	25974.01
22	5.60% Kerala S. D. L. 2014	329.94		Power Bonds	
23	5.70% Kerala S. D. L. 2014	396.08	1	8.50% Kerala Government Power Bonds April 2010	57.91
24	5.80% Kerala Government Stock 2014	200.00	2	8.50% Kerala Government Power Bonds October 2010	57.91
25	7.25% Kerala Government Stock 2014	355.66	3	8.50% Kerala Government Power Bonds April 2011	57.91
26	7.32% Kerala Government Stock 2015	250.00	4	8.50% Kerala Government Power Bonds October 2011	57.91
27	7.42% Kerala Government Stock 2015	145.82	5	8.50% Kerala Government Power Bonds April 2012	57.91
28	7.33% Kerala Government Stock 2015	361.14	6	8.50% Kerala Government Power Bonds October 2012	57.91
29	5.85% Kerala S. D. L. 2015	114.57	7	8.50% Kerala Government Power Bonds April 2013	57.91
30	5.85% Kerala S. D. L. 2015 (II Series)	300.02	8	8.50% Kerala Government Power Bonds October 2013	57.91
31	6.20% Kerala S. D. L. 2015	192.02	9	8.50% Kerala Government Power Bonds April 2014	57.91
32	7.02% Kerala S. D. L. 2015	41.54	10	8.50% Kerala Government Power Bonds October 2014	57.91
33	7.45% Kerala S. D. L. 2015	300.00	11	8.50% Kerala Government Power Bonds April 2015	57.91
34	7.77% Kerala S. D. L. 2015	422.84	12	8.50% Kerala Government Power Bonds October 2015	57.91
35	7.75% Kerala Government Stock 2016	328.00	13	8.50% Kerala Government Power Bonds April 2016	57.91
36	7.65% Kerala Government Stock 2016	300.00		TOTAL (B)	752.86
37	7.87% Kerala Government Stock 2016	400.00		Loans Not Bearing Interest [C]	0.10
38	7.94% Kerala Government Stock 2016	400.00		TOTAL (A+B+C)	26726.97
39	7.99% Kerala Government Stock 2016	153.23		MADHYA PRADESH*	
40	8.11% Kerala Government Stock 2016	300.00		Loans Bearing Interest	
41	5.90% Kerala S. D. L. 2017	118.99	1	10.52% Madhya Pradesh S. D. L. 2010	173.51
42	7.17% Kerala S. D. L. 2017	327.23	2	11.50% Madhya Pradesh S. D. L. 2010	110.50
43	7.99% Kerala Government Stock 2017	314.59	3	12.00% Madhya Pradesh S. D. L. 2010	169.50
44	8.19% Kerala Government Stock 2017	300.00	4	11.50% Madhya Pradesh S. D. L. 2011	48.83
45	8.19% Kerala Government Stock 2017	436.00	5	12.00% Madhya Pradesh S. D. L. 2011	71.71
46	8.20% Kerala Government Stock 2017	590.23	6	5.00% Urban Land ceiling (Madhya Pradesh) Bonds	0.40
47	8.34% Kerala Government Stock 2017	350.00		TOTAL (A)	574.44
48	8.36% Kerala Government Stock 2017	350.00	7	8.50% Madhya Pradesh Government Stock 2011	43.00
49	8.45% Kerala Government Stock 2017	300.00	8	9.45% Madhya Pradesh S. D. L. 2011	87.55
50	8.69% Kerala Government Stock 2017	800.00	9	9.55% Madhya Pradesh Government Stock 2011	105.00
51	6.38% Kerala Government Stock 2018	800.00	10	10.35% Madhya Pradesh S. D. L. 2011	187.32
52	7.77% Kerala Government Stock 2018	350.00	11	10.50% Madhya Pradesh S. D. L. 2011	105.00
53	8.00% Kerala Government Stock 2018	637.23	12	10.82% Madhya Pradesh S. D. L. 2011	84.02
54	8.12% Kerala Government Stock 2018	833.30	13	6.94% Madhya Pradesh S. D. L. 2012	247.00
55	8.50% Kerala Government Stock 2018	385.00	14	7.80% Madhya Pradesh S. D. L. 2012	109.04
56	8.50% Kerala Government Stock 2018	500.00	15	7.80% Madhya Pradesh S. D. L. 2012 [II Series]	370.17
57	8.50% Kerala Government Stock 2018	800.00	16	8.00% Madhya Pradesh S. D. L. 2012	129.07
58	9.86% Kerala Government Stock 2018	300.00	17	8.30% Madhya Pradesh S. D. L. 2012	161.32
59	6.10% Kerala Government Stock 2019	812.00	18	6.95% Madhya Pradesh S. D. L. 2013	281.26
60	7.45% Kerala Government Stock 2019	800.00	19	6.75% Madhya Pradesh S. D. L. 2013	129.50
61	8.27% Kerala Government Stock 2019	268.93	20	6.40% Madhya Pradesh S. D. L. 2013	379.12
62	8.45% Kerala Government Stock 2019	500.00	21	6.35% Madhya Pradesh S. D. L. 2013	199.86
63	7.83% Kerala Government Stock 2019	600.00	22	6.20% Madhya Pradesh S. D. L. 2013	228.42
64	8.13% Kerala Government Stock 2019	1350.00	23	6.00% Madhya Pradesh S. D. L. 2013	220.00
65	8.05% Kerala Government Stock 2019	676.00	24	6.35% Madhya Pradesh S. D. L. 2013 [II Series]	400.78
66	8.12% Kerala Government Stock 2019	850.00			
67	8.35% Kerala Government Stock 2019	500.00			
68	8.56% Kerala Government Stock 2020	1480.00			
69	4.25% Kerala House Sites Bonds	0.01			

Statement 32: State Government Market Loans (Contd.)

(₹ crore)

Sr. No.	Particulars	Balance on the last day of March 2010	Sr. No.	Particulars	Balance on the last day of March 2010
1	2	3	1	2	3
25	5.60% Madhya Pradesh S. D. L. 2014	349.50	MAHARASHTRA		
26	5.70% Madhya Pradesh S. D. L. 2014	247.00	Loans Bearing Interest		
27	7.32% Madhya Pradesh S. D. L. 2014	290.01	1	10.52% Maharashtra S. D. L. 2010	421.49
28	7.36% Madhya Pradesh S. D. L. 2014	342.44	2	11.50% Maharashtra S. D. L. 2010	104.43
29	6.20% Madhya Pradesh S. D. L. 2015	228.44	3	11.70% Maharashtra S. D. L. 2010	280.00
30	5.85% Madhya Pradesh S. D. L. 2015	220.01	4	12.00% Maharashtra S. D. L. 2010	107.70
31	5.85% Madhya Pradesh S. D. L. 2015 [II Series]	799.96	5	8.37% Maharashtra S. D. L. 2011	141.20
32	7.02% Madhya Pradesh S. D. L. 2015	99.97	6	9.40% Maharashtra Government Stock 2011	290.00
33	7.39% Madhya Pradesh S. D. L. 2015	292.75	7	10.35% Maharashtra S. D. L. 2011	500.01
34	7.53% Madhya Pradesh S. D. L. 2015	50.02	8	11.50% Maharashtra S. D. L. 2011	38.97
35	7.77% Madhya Pradesh S. D. L. 2015	418.04	9	12.00% Maharashtra S. D. L. 2011	150.11
36	7.61% Madhya Pradesh S. D. L. 2016	300.00	10	6.93% Maharashtra Government Stock 2012	230.00
37	7.65% Madhya Pradesh S. D. L. 2016	200.00	11	7.80% Maharashtra S. D. L. 2012	328.16
38	7.95% Madhya Pradesh Government Stock 2016	300.00	12	7.80 % Maharashtra S. D. L. 2012 (II Series)	236.97
39	8.66% Madhya Pradesh Government Stock 2016	300.00	13	7.83% Maharashtra S. D. L. 2012	278.75
40	5.90% Madhya Pradesh S. D. L. 2017	129.01	14	8.00% Maharashtra S. D. L. 2012	150.52
41	8.20% Madhya Pradesh Government Stock 2017	350.00	15	8.30% Maharashtra S. D. L. 2012	207.92
42	8.40% Madhya Pradesh Government Stock (07215)	470.00	16	5.78% Maharashtra Government Stock 2013	400.00
43	8.49% Madhya Pradesh Government Stock 2017	625.00	17	6.20% Maharashtra S. D. L. 2013	1253.75
44	8.40% Madhya Pradesh Government Stock 2017	750.00	18	6.35% Maharashtra S. D. L. 2013	1096.98
45	8.43% Madhya Pradesh Government Stock 2017	500.00	19	6.35% Maharashtra S. D. L. 2013 (II Series)	700.52
46	8.30% Madhya Pradesh Government Stock 2018	625.00	20	6.40% Maharashtra S. D. L. 2013	643.66
47	6.00% Madhya Pradesh Government Stock 2019	900.00	21	5.60% Maharashtra S. D. L. 2014	610.98
48	7.00% Madhya Pradesh Government Stock 2019	885.00	22	5.70% Maharashtra S. D. L. 2014	1145.00
49	7.77% Madhya Pradesh Government Stock 2019	1075.00	23	6.00% Maharashtra Government Stock 2014	300.00
50	8.40% Madhya Pradesh Government Stock 2019	1010.25	24	7.32% Maharashtra S. D. L. 2014	347.66
51	8.31% Madhya Pradesh Government Stock 2019	1560.00	25	7.36% Maharashtra S. D. L. 2014	427.16
52	8.32% Madhya Pradesh Government Stock 2019	1560.00	26	5.85% Maharashtra S. D. L. 2015	567.42
53	8.32% Madhya Pradesh Government Stock 2020	1553.00	27	5.85% Maharashtra S. D. L. 2015 (II Series)	50.06
54	8.54% Madhya Pradesh Government Stock 2020	1148.00	28	6.20% Maharashtra S. D. L. 2015	1253.61
	TOTAL (B)	21045.83	29	7.02% Maharashtra S. D. L. 2015	136.92
	Total (A+B)	21620.27	30	7.39% Maharashtra Stock 2015	407.39
	Power Bonds		31	7.77% Maharashtra S. D. L. 2015	595.35
1	8.50% Madhya Pradesh Power Bonds April 2010	133.19	32	7.45% Maharashtra Government Stock 2015	290.00
2	8.50% Madhya Pradesh Power Bonds October 2010	133.19	33	7.70% Maharashtra Government Stock 2016	286.89
3	8.50% Madhya Pradesh Power Bonds April 2011	133.19	34	7.74% Maharashtra Government Stock 2016	500.00
4	8.50% Madhya Pradesh Power Bonds October 2011	133.19	35	7.91% Maharashtra Government Stock 2016	500.00
5	8.50% Madhya Pradesh Power Bonds April 2012	133.19	36	5.90% Maharashtra S. D. L. 2017	883.92
6	8.50% Madhya Pradesh Power Bonds October 2012	133.19	37	7.17% Maharashtra S. D. L. 2017	519.97
7	8.50% Madhya Pradesh Power Bonds April 2013	133.19	38	7.20% Maharashtra S. D. L. 2017	386.38
8	8.50% Madhya Pradesh Power Bonds October 2013	133.19	39	8.30% Maharashtra Government Stock 2017	500.00
9	8.50% Madhya Pradesh Power Bonds April 2014	133.19	40	8.31% Maharashtra Government Stock 2017	722.31
10	8.50% Madhya Pradesh Power Bonds October 2014	133.19	41	8.35% Maharashtra Government Stock 2017	737.60
11	8.50% Madhya Pradesh Power Bonds April 2015	133.19	42	8.50% Maharashtra Government Stock 2017	1597.35
12	8.50% Madhya Pradesh Power Bonds October 2015	133.19	43	7.89% Maharashtra Government Stock 2018	1350.00
13	8.50% Madhya Pradesh Power Bonds April 2016	133.19	44	8.00% Maharashtra Government Stock 2018	2350.00
	TOTAL [C]	1731.53	45	8.07% Maharashtra Government Stock 2018	2000.00
	Loans Not Bearing Interest [D]	0.21	46	8.08% Maharashtra Government Stock 2018	2000.00
	TOTAL (A+B+C+D) .	23352.01	47	6.73% Maharashtra Government Stock 2019	3294.78
			48	7.50% Maharashtra Government Stock 2019	3000.00
			49	7.83% Maharashtra Government Stock 2019	4000.00
			50	8.30% Maharashtra Government Stock 2019	1568.34

Statements

Statement 32: State Government Market Loans (Contd.)

(₹ crore)

Sr. No.	Particulars	Balance on the last day of March 2010	Sr. No.	Particulars	Balance on the last day of March 2010
1	2	3	1	2	3
51	8.46% Maharashtra Government Stock 2019	3898.81	3	12.00% Manipur S. D. L. 2010	9.44
52	7.85% Maharashtra Government Stock 2019	3000.00	4	9.45% Manipur S. D. L. 2011	10.00
53	7.99% Maharashtra Government Stock 2019	2000.00	5	10.35% Manipur S. D. L. 2011	10.00
54	8.14% Maharashtra Government Stock 2019	2000.00	6	11.50% Manipur S. D. L. 2011	4.54
55	8.30% Maharashtra Government Stock 2019	1250.00	7	12.00% Manipur S. D. L. 2011	7.59
56	8.27% Maharashtra Government Stock 2019	1750.00	8	6.80% Manipur S. D. L. 2012	21.43
57	8.30% Maharashtra Government Stock 2020	1000.00	9	7.80% Manipur S. D. L. 2012	10.33
58	8.34% Maharashtra Government Stock 2020	1500.00	10	7.80% Manipur S. D. L. 2012 (II Series)	27.52
59	8.48% Maharashtra Government Stock 2020	1000.00	11	8.00% Manipur S. D. L. 2012	11.90
60	8.53% Maharashtra Government Stock 2020	1000.00	12	8.30% Manipur S. D. L. 2012	13.29
61	8.38% Maharashtra Government Stock 2020	1000.00	13	6.20% Manipur S. D. L. 2013	10.40
62	5% Urban Land Ceiling (Maharashtra) Bonds	0.37	14	6.35% Manipur S. D. L. 2013	9.10
63	3% Bombay Land Tenure Abolition Acts(Bombay) Compensation Bonds	0.10	15	6.40% Manipur S. D. L. 2013	26.62
64	3% Bombay Land Tenure Abolition Acts(Maharashtra) Compensation Bonds	0.05	16	6.75% Manipur S. D. L. 2013	4.50
65	3% Maharashtra Agricultural Lands (Ceiling of Holding) Act 1961(repayable in instalment) Compensation Bonds	1.81	17	6.95% Manipur S. D. L. 2013	13.50
66	3% Maharashtra Agricultural Lands (Ceiling of Holdings) Act 1961Compensation Bonds(Redeemable on maturity)	0.21	18	5.60% Manipur S. D. L. 2014	34.00
67	3% Hyderabad (Abolition of cash Grants) Act,1952Compensation Bonds	0.03	19	7.36% Manipur S. D. L. 2014	44.06
68	3% Maharashtra Revenue Patels (Abolition of Office)Act 1962	0.01	20	5.85% Manipur S. D. L. 2015	57.69
69	3% The Saranjams of Feduatory Jahagirdars of Kolhapur(Resumption)rules,1957	0.00	21	5.85% Manipur S. D. L. 2015 (II Series)	28.00
70	4% Bombay City (Inami & Special Tenure) Abolition & Maharashtra Land Revenue Code (Amendment) Act 1969	0.00	22	6.20% Manipur S. D. L. 2015	10.40
	TOTAL (A)	59291.59	23	7.02% Manipur S. D. L. 2015	2.00
	Power Bonds		24	7.39% Manipur Government Stock 2015	27.23
1	8.50% Maharashtra Government Power Bonds April 2010	50.93	25	7.45% Manipur Government Stock 2015	36.95
2	8.50% Maharashtra Government Power Bonds October 2010	50.93	26	7.77% Manipur S. D. L. 2015	25.73
3	8.50% Maharashtra Government Power Bonds April 2011	50.93	27	7.61% Manipur S. D. L. 2016	30.00
4	8.50% Maharashtra Government Power Bonds October 2011	50.93	28	7.74% Manipur Government Stock 2016	85.00
5	8.50% Maharashtra Government Power Bonds April 2012	50.93	29	7.82% Manipur Government Stock 2016	42.25
6	8.50% Maharashtra Government Power Bonds October 2012	50.93	30	7.98% Manipur Government Stock 2016	56.65
7	8.50% Maharashtra Government Power Bonds April 2013	50.93	31	5.90% Manipur S. D. L. 2017	50.00
8	8.50% Maharashtra Government Power Bonds October 2013	50.93	32	7.17% Manipur S. D. L. 2017	2.93
9	8.50% Maharashtra Government Power Bonds April 2014	50.93	33	8.35% Manipur GovernmentStock 2017	85.67
10	8.50% Maharashtra Government Power Bonds October 2014	50.93	34	7.00% Manipur GovernmentStock 2018	200.00
11	8.50% Maharashtra Government Power Bonds April 2015	50.93	35	8.02% Manipur GovernmentStock 2018	124.38
12	8.50% Maharashtra Government Power Bonds October 2015	50.93	36	8.46% Manipur GovernmentStock 2018	37.18
13	8.50% Maharashtra Government Power Bonds April 2016	50.93	37	7.09% Manipur Government 2019	103.30
	TOTAL (B)	662.09	38	8.18% Manipur Government 2019	188.78
	Loans not Bearing Interest [C]	1.88	39	8.49% Manipur Government 2020	314.00
	TOTAL (A+B+C)	59955.56		Total (A)	1803.16
	MANIPUR			Power Bonds	
	Loans Bearing Interest		1	8.50% Manipur Government Power Bonds April 2010	7.85
1	10.52% Manipur S. D. L. 2010	15.76	2	8.50% Manipur Government Power Bonds October 2010	7.85
2	11.50% Manipur S. D. L. 2010	11.03	3	8.50% Manipur Government Power Bonds April 2011	7.85
			4	8.50% Manipur Government Power Bonds October 2011	7.85
			5	8.50% Manipur Government Power Bonds April 2012	7.85
			6	8.50% Manipur Government Power Bonds October 2012	7.85
			7	8.50% Manipur Government Power Bonds April 2013	7.85
			8	8.50% Manipur Government Power Bonds October 2013	7.85
			9	8.50% Manipur Government Power Bonds April 2014	7.85
			10	8.50% Manipur Government Power Bonds October 2014	7.85
			11	8.50% Manipur Government Power Bonds April 2015	7.85

Statement 32: State Government Market Loans (Contd.)

(₹ crore)

Sr. No.	Particulars	Balance on the last day of March 2010	Sr. No.	Particulars	Balance on the last day of March 2010
1	2	3	1	2	3
12	8.50% Manipur Government Power Bonds October 2015	7.85	42	8.24% Meghalaya Government Stock 2019	123.54
13	8.50% Manipur Government Power Bonds April 2016	7.85	43	8.27% Meghalaya Government Stock 2020	50.00
Total (B)		102.11	TOTAL(A)		1645.60
Loans not Bearing Interest [C]		0.09	Power Bonds		
Total (A+B+C)		1905.36	1	8.50% Meghalaya Government Power Bonds April 2010	0.70
MEGHALAYA			2	8.50% Meghalaya Government Power Bonds October 2010	0.70
Loans Bearing Interest			3	8.50% Meghalaya Government Power Bonds April 2011	0.70
1	10.52% Meghalaya S. D. L. 2010	50.00	4	8.50% Meghalaya Government Power Bonds October 2011	0.70
2	12.00% Meghalaya S. D. L. 2010	20.00	5	8.50% Meghalaya Government Power Bonds April 2012	0.70
3	9.45% Meghalaya S. D. L. 2011	25.00	6	8.50% Meghalaya Government Power Bonds October 2012	0.70
4	10.35% Meghalaya S. D. L. 2011	25.00	7	8.50% Meghalaya Government Power Bonds April 2013	0.70
5	11.50% Meghalaya S. D. L. 2011	4.70	8	8.50% Meghalaya Government Power Bonds October 2013	0.70
6	12.00% Meghalaya S. D. L. 2011	8.33	9	8.50% Meghalaya Government Power Bonds April 2014	0.70
7	6.80% Meghalaya S. D. L. 2012	19.60	10	8.50% Meghalaya Government Power Bonds October 2014	0.70
8	7.80% Meghalaya S. D. L. 2012	21.00	11	8.50% Meghalaya Government Power Bonds April 2015	0.70
9	7.80% Meghalaya S. D. L. 2012 (II Series)	29.40	12	8.50% Meghalaya Government Power Bonds October 2015	0.70
10	8.00% Meghalaya S. D. L. 2012	11.11	13	8.50% Meghalaya Government Power Bonds April 2016	0.70
11	8.30% Meghalaya S. D. L. 2012	27.31	TOTAL(B)		9.09
12	6.20% Meghalaya S. D. L. 2013	10.00	TOTAL(A+B)		1654.69
13	6.35% Meghalaya S. D. L. 2013	8.75	MIZORAM		
14	6.40% Meghalaya S. D. L. 2013	34.70	Loans Bearing Interest		
15	6.75% Meghalaya S. D. L. 2013	4.25	1	10.52% Mizoram S. D. L. 2010	6.04
16	6.95% Meghalaya S. D. L. 2013	12.75	2	12.00% Mizoram S. D. L. 2010	10.50
17	5.60% Meghalaya S. D. L. 2014	41.15	3	9.45% Mizoram S. D. L. 2011	13.00
18	7.36% Meghalaya S. D. L. 2014	46.61	4	10.35% Mizoram S. D. L. 2011	6.52
19	5.85% Meghalaya S. D. L. 2015	52.06	5	6.80% Mizoram S. D. L. 2012	80.59
20	5.85% Meghalaya S. D. L. 2015 (II Series)	11.32	6	7.80% Mizoram S. D. L. 2012	10.49
21	6.20% Meghalaya S. D. L. 2015	10.00	7	7.80% Mizoram S. D. L. 2012 (II Series)	13.89
22	7.02% Meghalaya S. D. L. 2015	3.00	8	8.00% Mizoram S. D. L. 2012	6.44
23	7.53% Meghalaya S. D. L. 2015	69.14	9	8.30% Mizoram S. D. L. 2012	14.12
24	7.77% Meghalaya S. D. L. 2015	39.11	10	6.20% Mizoram S. D. L. 2013	7.20
25	7.70% Meghalaya Government Stock 2016	50.00	11	6.35% Mizoram S. D. L. 2013	6.30
26	7.94% Meghalaya Government Stock 2016	55.44	12	6.40% Mizoram S. D. L. 2013	16.96
27	7.95% Meghalaya Government Stock 2016	40.00	13	6.75% Mizoram S. D. L. 2013	3.25
28	8.65% Meghalaya Government Stock 2016	29.43	14	6.95% Mizoram S. D. L. 2013	9.75
29	5.90% Meghalaya S. D. L. 2017	39.22	15	5.60% Mizoram S. D. L. 2014	15.50
30	7.17% Meghalaya S. D. L. 2017	51.59	16	7.32% Mizoram S. D. L. 2014	9.96
31	8.39% Meghalaya Government Stock 2017	67.00	17	7.36% Mizoram S. D. L. 2014	16.81
32	8.42% Meghalaya Government Stock 2017	50.00	18	5.85% Mizoram S. D. L. 2015	18.01
33	8.48% Meghalaya Government Stock 2017	55.00	19	5.85% Mizoram S. D. L. 2015 (II Series)	11.95
34	8.02% Meghalaya Government Stock 2018	50.00	20	6.20% Mizoram S. D. L. 2015	7.20
35	8.25% Meghalaya Government Stock 2018	120.00	21	7.53% Mizoram S. D. L. 2015	29.28
36	8.46% Meghalaya Government Stock 2018	40.69	22	7.77% Mizoram S. D. L. 2015	20.31
37	7.59% Meghalaya Government Stock 2019	103.54	23	7.61% Mizoram S. D. L. 2016	15.08
38	7.80% Meghalaya Government Stock 2019	50.00	24	7.71% Mizoram Government Stock 2016	50.00
39	8.16% Meghalaya Government Stock 2019	25.64	25	7.82% Mizoram Government Stock 2016	20.52
40	8.47% Meghalaya Government Stock 2019	10.22	26	8.05% Mizoram Government Stock 2016	15.00
41	8.24% Meghalaya Government Stock 2019	50.00	27	8.65% Mizoram Government Stock 2016	19.02

Statements

Statement 32: State Government Market Loans (Contd.)

(₹ crore)

Sr. No.	Particulars	Balance on the last day of March 2010	Sr. No.	Particulars	Balance on the last day of March 2010
1	2	3	1	2	3
28	5.90% Mizoram S. D. L. 2017	33.05	19	5.60% Nagaland SDL 2014	62.00
29	7.20% Mizoram S. D. L. 2017	46.82	20	7.32% Nagaland SDL 2014	21.00
30	8.39% Mizoram Government Stock 2017	70.20	21	7.36% Nagaland SDL 2014	34.27
31	8.30% Mizoram Government Stock 2017	47.00	22	5.85% Nagaland SDL 2015	82.15
32	8.35% Mizoram Government Stock 2017	28.84	23	5.85% Nagaland SDL 2015 (II Series)	21.00
33	8.42% Mizoram Government Stock 2017	28.85	24	6.20% Nagaland SDL 2015	8.40
34	8.25% Mizoram Government Stock 2018	42.18	25	7.02% Nagaland SDL 2015	1.80
35	9.44% Mizoram Government Stock 2018	59.60	26	7.53% Nagaland SDL 2015	125.09
36	8.15% Mizoram Government Stock 2019	96.58	27	7.77% Nagaland SDL 2015	59.57
37	8.24% Mizoram Government Stock 2019	101.29	28	7.61% Nagaland SDL 2016	24.17
38	8.41% Mizoram Government Stock 2020	54.00	29	7.69% Nagaland Government Stock 2016	45.00
TOTAL(A)		1062.09	30	7.81% Nagaland Government Stock 2016	40.00
Power Bonds			31	7.82% Nagaland Government Stock 2016	43.19
1	8.50% Government of Mizoram Power Bonds April 2010	2.28	32	7.95% Nagaland Government Stock 2016	120.00
2	8.50% Government of Mizoram Power Bonds Oct 2010	2.28	33	5.90% Nagaland SDL 2017	42.00
3	8.50% Government of Mizoram Power Bonds April 2011	2.28	34	7.17% Nagaland SDL 2017	2.04
4	8.50% Government of Mizoram Power Bonds Oct 2011	2.28	35	8.04% Nagaland Government Stock 2017	74.96
5	8.50% Government of Mizoram Power Bonds April 2012	2.28	36	8.30% Nagaland Government Stock 2017	140.00
6	8.50% Government of Mizoram Power Bonds Oct 2012	2.28	37	8.39% Nagaland Government Stock 2017	90.00
7	8.50% Government of Mizoram Power Bonds April 2013	2.28	38	8.42% Nagaland Government Stock 2017	77.00
8	8.50% Government of Mizoram Power Bonds Oct 2013	2.28	39	8.02% Nagaland Government Stock 2018	77.09
9	8.50% Government of Mizoram Power Bonds April 2014	2.28	40	8.58% Nagaland Government Stock 2018	160.00
10	8.50% Government of Mizoram Power Bonds Oct 2014	2.28	41	7.40% Nagaland Government Stock 2019	100.00
11	8.50% Government of Mizoram Power Bonds April 2015	2.28	42	7.58% Nagaland Government Stock 2019	260.00
12	8.50% Government of Mizoram Power Bonds Oct 2015	2.28	43	8.40% Nagaland Government Stock 2019	184.58
13	8.50% Government of Mizoram Power Bonds April 2016	2.28	44	8.47% Nagaland Government Stock 2019	22.38
TOTAL(B)		29.62	45	8.10% Nagaland Government Stock 2019	89.00
TOTAL(A+B)		1091.71	46	8.26% Nagaland Government Stock 2019	100.00
NAGALAND			47	8.39% Nagaland Government Stock 2020	100.14
Loans Bearing Interest			48	8.49% Nagaland Government Stock 2020	28.27
1	10.52 % Nagaland SDL 2010	50.00	TOTAL (A)		2820.02
2	11.50 % Nagaland SDL 2010	14.37	Power Bonds		
3	9.45% Nagaland SDL 2011	43.00	1	8.50% Nagaland Government Power Bonds April 2010	3.95
4	10.35% Nagaland SDL 2011	35.00	2	8.50% Nagaland Government Power Bonds October 2010	3.95
5	10.82% Nagaland SDL 2011	54.95	3	8.50% Nagaland Government Power Bonds April 2011	3.95
6	11.50% Nagaland SDL 2011	5.92	4	8.50% Nagaland Government Power Bonds October 2011	3.95
7	12.00% Nagaland SDL 2011	9.88	5	8.50% Nagaland Government Power Bonds April 2012	3.95
8	6.80% Nagaland SDL 2012	74.29	6	8.50% Nagaland Government Power Bonds October 2012	3.95
9	7.80% Nagaland SDL 2012	36.33	7	8.50% Nagaland Government Power Bonds April 2013	3.95
10	7.80% Nagaland SDL 2012 (II Series)	53.49	8	8.50% Nagaland Government Power Bonds October 2013	3.95
11	8.00% Nagaland SDL 2012	20.15	9	8.50% Nagaland Government Power Bonds April 2014	3.95
12	8.30% Nagaland SDL 2012	57.65	10	8.50% Nagaland Government Power Bonds October 2014	3.95
13	6.20% Nagaland SDL 2013	8.40	11	8.50% Nagaland Government Power Bonds April 2015	3.95
14	6.35% Nagaland SDL 2013	7.35	12	8.50% Nagaland Government Power Bonds October 2015	3.95
15	6.35% Nagaland SDL 2013 (II Series)	42.50	13	8.50% Nagaland Government Power Bonds April 2016	3.95
16	6.40% Nagaland SDL 2013	57.65	TOTAL (B)		51.30
17	6.75% Nagaland SDL 2013	6.99	Loans not Bearing Interest [C]		
18	6.95% Nagaland SDL 2013	7.00	TOTAL (A+B+C)		2871.42

Statement 32: State Government Market Loans (Contd.)

(₹ crore)

Sr. No.	Particulars	Balance on the last day of March 2010	Sr. No.	Particulars	Balance on the last day of March 2010
1	2	3	1	2	3
ORISSA					
Loans Bearing Interest					
1	11.50% Orissa Government Loan 2010	122.22	12	8.50% Government of Orissa Power Bonds Oct 2015	55.14
2	10.52% Orissa Government Loan 2010	106.51	13	8.50% Government of Orissa Power Bonds April 2016	55.14
3	12.00% Orissa Government Loan 2010	134.20	TOTAL(C)		
4	9.45% Orissa Government Loan 2011	300.00	716.87		
5	10.35% Orissa Government Loan 2011	154.01	Loans not Bearing Interest [D]		
6	10.50% Orissa Government Loan 2011	131.00	0.08		
7	10.82% Orissa Government Loan 2011	129.00	TOTAL(A+B+C+D)		
8	11.50% Orissa Government Loan 2011	79.42	7499.91		
9	12.00% Orissa Government Loan 2011	144.27			
10	6.80% Orissa Government Loan 2012	186.81	PUNJAB		
TOTAL(A)			Loans Bearing Interest		
1487.44			1	10.52% Punjab S. D. L. 2010	261.26
11	7.80% Orissa S. D. L. 2012	154.03	2	11.50% Punjab S. D. L. 2010	37.25
12	7.80% Orissa S. D. L. 2012 (II Series)	280.23	3	12.00% Punjab S. D. L. 2010	100.45
13	8.00% Orissa S. D. L. 2012	161.07	4	9.40% Punjab Government Stock 2011	130.00
14	8.30% Orissa S. D. L. 2012	207.24	5	10.35% Punjab S. D. L. 2011	200.02
15	6.20% Orissa S. D. L. 2013	220.00	6	11.50% Punjab S. D. L. 2011	15.35
16	6.35% Orissa S. D. L. 2013	192.50	7	12.00% Punjab S. D. L. 2011	25.63
17	6.40% Orissa S. D. L. 2013	339.28	8	6.80% Punjab Government Stock 2012	85.00
18	6.75% Orissa S. D. L. 2013	333.96	9	7.80% Punjab S. D. L. 2012	212.08
19	6.95% Orissa S. D. L. 2013	353.02	10	7.80% Punjab S. D. L. 2012 [II Series]	127.26
20	6.35% Orissa S. D. L. 2013 (II Series)	133.10	11	8.00% Punjab S. D. L. 2012	37.28
21	5.60% Orissa S. D. L. 2014	313.46	12	8.30% Punjab S. D. L. 2012	51.34
22	5.70% Orissa S. D. L. 2014	174.69	13	6.95% Punjab S. D. L. 2013	450.50
23	7.32% Orissa S. D. L. 2014	217.83	14	6.75% Punjab S. D. L. 2013	266.34
24	7.36% Orissa S. D. L. 2014	168.89	15	6.40% Punjab S. D. L. 2013	205.85
25	5.85% Orissa S. D. L. 2015	183.39	16	6.35% Punjab S. D. L. 2013	351.43
26	5.85% Orissa S. D. L. 2015 (II Series)	481.46	17	6.20% Punjab S. D. L. 2013	401.66
27	6.20% Orissa S. D. L. 2015	220.03	18	6.35% Punjab S. D. L. 2013 [II Series]	596.05
28	7.77% Orissa S. D. L. 2015	506.13	19	5.90% Punjab Government Stock 2013	189.78
29	5.90% Orissa S. D. L. 2017	464.21	20	5.60% Punjab S. D. L. 2014	210.81
30	7.17% Orissa S. D. L. 2017	191.00	21	5.70% Punjab S. D. L. 2014	512.11
TOTAL(B)			22	5.85% Punjab S. D. L. 2015 [II Series]	249.99
5295.52			23	7.02% Punjab S. D. L. 2015	292.50
Total (A+B)			24	6.20% Punjab S. D. L. 2015	401.69
6782.96			25	7.67% Punjab Government Stock 2016	619.30
			26	7.74% Punjab Government Stock 2016	243.36
Power Bonds			27	7.79% Punjab Government Stock 2016	580.00
1	8.50% Government of Orissa Power Bonds April 2010	55.14	28	7.93% Punjab Government Stock 2016	437.86
2	8.50% Government of Orissa Power Bonds Oct 2010	55.14	29	5.90% Punjab S. D. L. 2017	256.03
3	8.50% Government of Orissa Power Bonds April 2011	55.14	30	7.17% Punjab S. D. L. 2017	219.23
4	8.50% Government of Orissa Power Bonds Oct 2011	55.14	31	8.22% Punjab Government Stock 2017	1000.00
5	8.50% Government of Orissa Power Bonds April 2012	55.14	32	8.32% Punjab Government Stock 2017	300.00
6	8.50% Government of Orissa Power Bonds Oct 2012	55.14	33	8.35% Punjab Government stock 2017	500.00
7	8.50% Government of Orissa Power Bonds April 2013	55.14	34	8.41% Punjab Government stock 2017	900.00
8	8.50% Government of Orissa Power Bonds Oct 2013	55.14	35	7.86% Punjab Government Stock 2018	456.10
9	8.50% Government of Orissa Power Bonds April 2014	55.14	36	7.96% Punjab Government Stock 2018	500.00
10	8.50% Government of Orissa Power Bonds Oct 2014	55.14	37	8.28% Punjab Government Stock 2018	765.18
11	8.50% Government of Orissa Power Bonds April 2015	55.14	38	8.83% Punjab Government Stock 2018	500.00
			39	9.30% Punjab Government Stock 2018	1000.00
			40	9.81% Punjab Government Stock 2018	500.00

Statements

Statement 32: State Government Market Loans (Contd.)

(₹ crore)

Sr. No.	Particulars	Balance on the last day of March 2010	Sr. No.	Particulars	Balance on the last day of March 2010
1	2	3	1	2	3
41	8.07% Punjab Government Stock 2018	500.00	12	7.80% Rajasthan S. D. L. 2012 (II Series)	425.98
42	7.02% Punjab Government Stock 2018	702.17	13	8.00% Rajasthan S. D. L. 2012	177.87
43	6.10% Punjab Government Stock 2019	667.00	14	8.30% Rajasthan S. D. L. 2012	218.08
44	7.24% Punjab Government Stock 2019	353.97	15	6.20% Rajasthan S. D. L. 2013	381.22
45	7.68% Punjab Government Stock 2019	695.00	16	6.35% Rajasthan S. D. L. 2013	333.58
46	8.13% Punjab Government Stock 2019	143.05	17	6.40% Rajasthan S. D. L. 2013	516.65
47	7.77% Punjab Government Stock 2019	600.00	18	6.75% Rajasthan S. D. L. 2013	711.63
48	7.04% Punjab Government Stock 2019	500.00	19	6.95% Rajasthan S. D. L. 2013	713.35
49	7.82% Punjab Government Stock 2019	500.00	20	6.35% Rajasthan S. D. L. 2013 (II Series)	393.37
50	7.77% Punjab Government Stock 2019	500.00	21	5.60% Rajasthan S. D. L. 2014	512.84
51	8.20% Punjab Government Stock 2019	500.00	22	5.70% Rajasthan S. D. L. 2014	495.33
52	8.20% Punjab Government Stock 2019	700.00	23	7.32% Rajasthan S. D. L. 2014	217.06
53	8.20% Punjab Government Stock 2019	300.00	24	7.36% Rajasthan S. D. L. 2014	504.86
54	8.08% Punjab Government Stock 2019	200.00	25	5.85% Rajasthan S. D. L. 2015	571.19
55	8.05% Punjab Government Stock 2019	200.00	26	5.85% Rajasthan S. D. L. 2015 (II Series)	300.03
56	8.03% Punjab Government Stock 2019	320.00	27	6.20% Rajasthan S. D. L. 2015	381.23
57	8.37% Punjab Government Stock 2019	465.00	28	7.02% Rajasthan S. D. L. 2015	267.75
58	8.23% Punjab Government Stock 2020	200.00	29	7.77% Rajasthan S. D. L. 2015	540.83
TOTAL [A]		22234.88	30	7.65% Rajasthan Government Stock 2016	500.00
Power Bonds			31	7.74% Rajasthan Government Stock 2016	274.01
1	8.50% Punjab Government Power Bonds April 2010	31.87	32	7.81% Rajasthan Government Stock 2016	300.00
2	8.50% Punjab Government Power Bonds October 2010	31.87	33	8.62% Rajasthan Government Stock 2016	225.00
3	8.50% Punjab Government Power Bonds April 2011	31.87	34	8.11% Rajasthan Government Stock 2016	500.00
4	8.50% Punjab Government Power Bonds October 2011	31.87	35	5.90% Rajasthan S. D. L. 2017	230.00
5	8.50% Punjab Government Power Bonds April 2012	31.87	36	8.25% Rajasthan Government Stock 2017	200.00
6	8.50% Punjab Government Power Bonds October 2012	31.87	37	8.30% Rajasthan Government Stock 2017	750.00
7	8.50% Punjab Government Power Bonds April 2013	31.87	38	8.32% Rajasthan Government Stock 2017	950.00
8	8.50% Punjab Government Power Bonds October 2013	31.87	39	8.45% Rajasthan Government Stock 2017	215.00
9	8.50% Punjab Government Power Bonds April 2014	31.87	40	8.46% Rajasthan Government Stock 2017	500.00
10	8.50% Punjab Government Power Bonds October 2014	31.87	41	7.84% Rajasthan Government Stock 2018	549.33
11	8.50% Punjab Government Power Bonds April 2015	31.87	42	7.93% Rajasthan Government Stock 2018	220.00
12	8.50% Punjab Government Power Bonds October 2015	31.87	43	8.06% Rajasthan Government Stock 2018	600.00
13	8.50% Punjab Government Power Bonds April 2016	31.87	44	8.40% Rajasthan Government Stock 2018	202.63
TOTAL [B]		414.27	45	8.88% Rajasthan Government Stock 2018	500.00
Loans not Bearing Interest [C]		0.09	46	8.26% Rajasthan Government Stock 2018	500.00
TOTAL [A+B+C]		22649.24	47	7.80% Rajasthan Government Stock 2018	1000.00
RAJASTHAN			48	6.41% Rajasthan Government Stock 2018	1162.00
Loans Bearing Interest			49	7.29% Rajasthan Government Stock 2019	1000.00
1	10.52% Rajasthan S. D. L. 2010	342.56	50	7.77% Rajasthan Government Stock 2019	1250.00
2	11.50% Rajasthan S. D. L. 2010	160.79	51	8.46% Rajasthan Government Stock 2019	592.61
3	12.00% Rajasthan S. D. L. 2010	425.18	52	8.28% Rajasthan Government Stock 2019	351.19
4	9.45% Rajasthan S. D. L. 2011	350.00	53	7.44% Rajasthan Government Stock 2019	500.00
5	10.35% Rajasthan S. D. L. 2011	446.15	54	7.83% Rajasthan Government Stock 2019	500.00
6	10.50% Rajasthan S. D. L. 2011	280.00	55	7.77% Rajasthan Government Stock 2019	500.00
7	10.82% Rajasthan S. D. L. 2011	134.33	56	7.95% Rajasthan Government Stock 2019	500.00
8	11.50% Rajasthan S. D. L. 2011	76.63	57	8.20% Rajasthan Government Stock 2019	500.00
9	12.00% Rajasthan S. D. L. 2011	127.69	58	8.25% Rajasthan Government Stock 2019	500.00
10	6.80% Rajasthan S. D. L. 2012	283.94	59	8.16% Rajasthan Government Stock 2019	500.00
11	7.80% Rajasthan S. D. L. 2012	248.52	60	8.21% Rajasthan Government Stock 2019	500.00
			61	8.10% Rajasthan Government Stock 2019	500.00
			62	8.11% Rajasthan Government Stock 2019	500.00
			63	8.06% Rajasthan Government Stock 2019	500.00

Statement 32: State Government Market Loans (Contd.)

(₹ crore)

Sr. No.	Particulars	Balance on the last day of March 2010	Sr. No.	Particulars	Balance on the last day of March 2010
1	2	3	1	2	3
64	8.26% Rajasthan Government Stock 2019	500.00	27	7.00% Sikkim Government Stock 2018	293.02
65	8.35% Rajasthan Government Stock 2019	500.00	28	8.02% Sikkim Government Stock 2018	137.80
66	8.30% Rajasthan Government Stock 2020	500.00	29	8.44% Sikkim Government Stock 2020	188.01
67	8.25% Rajasthan Government Stock 2020	500.00	30	8.35% Sikkim Government Stock 2020	140.00
68	2.50% Rajasthan Jagir Resumption Additional Rehabilitation Bonds	0.00	TOTAL [A]		
69	2.50% Rajasthan Jagir Resumption Compensation Rehabilitation Bonds	0.00	1266.54		
70	2.50% Rajasthan Zamindari & Biswari Abolition Compensation Bonds	0.00	Power Bonds		
TOTAL (A)		30610.39	1	8.50% Government of Sikkim Power Bonds April 2010	2.39
Power Bonds			2	8.50% Government of Sikkim Power Bonds October 2010	2.39
1	8.50% Government of Rajasthan Power Bonds April 2010	18.44	3	8.50% Government of Sikkim Power Bonds April 2011	2.39
2	8.50% Government of Rajasthan Power Bonds October 2010	18.44	4	8.50% Government of Sikkim Power Bonds October 2011	2.39
3	8.50% Government of Rajasthan Power Bonds April 2011	18.44	5	8.50% Government of Sikkim Power Bonds April 2012	2.39
4	8.50% Government of Rajasthan Power Bonds October 2011	18.44	6	8.50% Government of Sikkim Power Bonds October 2012	2.39
5	8.50% Government of Rajasthan Power Bonds April 2015	18.44	7	8.50% Government of Sikkim Power Bonds April 2013	2.39
6	8.50% Government of Rajasthan Power Bonds October 2015	18.44	8	8.50% Government of Sikkim Power Bonds October 2013	2.39
7	8.50% Government of Rajasthan Power Bonds April 2016	18.44	9	8.50% Government of Sikkim Power Bonds April 2014	2.39
TOTAL (B)		129.07	10	8.50% Government of Sikkim Power Bonds October 2014	2.39
Loans not Bearing Interest [C]		0.22	11	8.50% Government of Sikkim Power Bonds April 2015	2.39
TOTAL (A+B+C)		30739.68	12	8.50% Government of Sikkim Power Bonds October 2015	2.39
SIKKIM			13	8.50% Government of Sikkim Power Bonds April 2016	2.39
Loans Bearing Interest			TOTAL [B]		
1	10.52% Sikkim S. D. L. 2010	25.00	31.07		
2	11.50% Sikkim S. D. L. 2010	6.11	TOTAL [A+B]		
3	9.45% Sikkim S. D. L. 2011	4.58	1297.61		
4	10.35% Sikkim S. D. L. 2011	5.42	TAMIL NADU		
5	11.50% Sikkim S. D. L. 2011	2.52	Loans Bearing Interest		
6	12.00% Sikkim S. D. L. 2011	4.20	1	10.52% Tamil Nadu S. D. L. 2010	400.00
7	6.80% Sikkim S. D. L. 2012	3.89	2	11.50% Tamil Nadu S. D. L. 2010	185.12
8	7.80% Sikkim S. D. L. 2012 [II Series]	6.11	3	11.70% Tamil Nadu S. D. L. 2010	290.00
9	6.95% Sikkim S. D. L. 2013	10.00	4	12.00% Tamil Nadu S. D. L. 2010	152.53
10	6.40% Sikkim S. D. L. 2013	6.67	5	9.38% Tamil Nadu Government Stock 2011	320.00
11	6.35% Sikkim S. D. L. 2013	4.70	6	9.45% Tamil Nadu S. D. L. 2011	137.42
12	6.20% Sikkim S. D. L. 2013	5.20	7	10.35% Tamil Nadu S. D. L. 2011	460.00
13	5.60% Sikkim S. D. L. 2014	6.11	8	10.50% Tamil Nadu S. D. L. 2011	249.94
14	7.32% Sikkim S. D. L. 2014	5.63	9	11.50% Tamil Nadu S. D. L. 2011	86.91
15	7.36% Sikkim S. D. L. 2014	10.68	10	12.00% Tamil Nadu S. D. L. 2011	146.14
16	6.20% Sikkim S. D. L. 2015	5.20	11	6.80% Tamil Nadu S. D. L. 2012	145.94
17	5.85% Sikkim S. D. L. 2015	9.83	12	7.30% Tamil Nadu Government Stock 2012	275.00
18	7.53% Sikkim S. D. L. 2015	8.71	13	7.80% Tamil Nadu S. D. L. 2012	309.02
19	7.77% Sikkim S. D. L. 2015	18.49	14	7.80% Tamil Nadu S. D. L. 2012 [II Series]	406.48
20	7.61% Sikkim S. D. L. 2016	11.15	15	8.00% Tamil Nadu S. D. L. 2012	107.37
21	7.70% Sikkim Government Stock 2016	65.65	16	8.30% Tamil Nadu S. D. L. 2012	134.96
22	7.82% Sikkim Government Stock 2016	50.26	17	6.95% Tamil Nadu S. D. L. 2013	728.57
23	8.65% Sikkim Government Stock 2016	64.35	18	6.75% Tamil Nadu S. D. L. 2013	460.40
24	5.90% Sikkim S. D. L. 2017	30.00	19	6.40% Tamil Nadu S. D. L. 2013	657.07
25	7.17% Sikkim S. D. L. 2017	25.15	20	6.35% Tamil Nadu S. D. L. 2013	335.00
26	8.20% Sikkim Government Stock 2017	112.11	21	6.20% Tamil Nadu S. D. L. 2013	382.97
			22	6.35% Tamil Nadu S. D. L. 2013 [II Series]	443.27
			23	6.00% Tamil Nadu Government Stock 2013	250.00
			24	5.60% Tamil Nadu S. D. L. 2014	580.56
			25	5.70% Tamil Nadu S. D. L. 2014	722.60
			26	7.10% Tamil Nadu Government Stock 2014	270.00

Statements

Statement 32: State Government Market Loans (Contd.)

(₹ crore)

Sr. No.	Particulars	Balance on the last day of March 2010	Sr. No.	Particulars	Balance on the last day of March 2010
1	2	3	1	2	3
27	7.36% Tamil Nadu S. D. L. 2014	449.93	3	9.45% Tripura S. D. L. 2011	27.00
28	6.20% Tamil Nadu S. D. L. 2015	383.01	4	10.35% Tripura S. D. L. 2011	30.00
29	5.85% Tamil Nadu S. D. L. 2015	150.10	5	10.82% Tripura S. D. L. 2011	29.95
30	5.85% Tamil Nadu S. D. L. 2015 [II Series]	249.95	6	11.50% Tripura S. D. L. 2011	5.08
31	7.02% Tamil Nadu S. D. L. 2015	133.01	7	12.00% Tripura S. D. L. 2011	11.49
32	7.35% Tamil Nadu S. D. L. 2015	209.50	8	6.80% Tripura S. D. L. 2012	24.19
33	7.77% Tamil Nadu S. D. L. 2015	200.01	9	7.80% Tripura S. D. L. 2012	25.34
34	7.68% Tamil Nadu Government Stock 2016	600.00	10	7.80% Tripura S. D. L. 2012 (II Series)	34.92
35	7.79% Tamil Nadu Government Stock 2016	609.38	11	6.20% Tripura S. D. L. 2013	20.40
36	7.93% Tamil Nadu Government Stock 2016	400.00	12	6.35% Tripura S. D. L. 2013	17.85
37	5.90% Tamil Nadu S. D. L. 2017	442.86	13	6.40% Tripura S. D. L. 2013	39.42
38	7.96% Tamil Nadu Government Stock 2017	500.00	14	6.75% Tripura S. D. L. 2013	17.00
39	8.14% Tamil Nadu Government Stock 2017	500.00	15	6.95% Tripura S. D. L. 2013	20.00
40	8.19% Tamil Nadu Government Stock 2017	500.00	16	5.60% Tripura S. D. L. 2014	41.60
41	8.30% Tamil Nadu Government Stock 2017	300.00	17	7.32% Tripura S. D. L. 2014	22.00
42	8.32% Tamil Nadu Government Stock 2017	414.47	18	7.36% Tripura S. D. L. 2014	39.85
43	8.39% Tamil Nadu Government Stock 2017	500.00	19	5.85% Tripura S. D. L. 2015	61.93
44	8.39% Tamil Nadu Government Stock 2017	500.00	20	5.85% Tripura S. D. L. 2015 (II Series)	13.00
45	8.47% Tamil Nadu Government Stock 2017	600.00	21	6.20% Tripura S. D. L. 2015	20.40
46	7.85% Tamil Nadu Government Stock 2018	750.00	22	7.02% Tripura S. D. L. 2015	1.50
47	7.96% Tamil Nadu Government Stock 2018	1000.00	23	7.45% Tripura Government Stock 2015	40.00
48	8.12% Tamil Nadu Government Stock 2018	792.44	24	7.77% Tripura S. D. L. 2015	30.08
49	8.23% Tamil Nadu Government Stock 2018	750.00	25	7.61% Tripura S. D. L. 2016	42.09
50	6.95% Tamil Nadu Government Stock 2018	750.00	26	7.70% Tripura Government Stock 2016	25.03
51	6.40% Tamil Nadu Government Stock 2018	1000.00	27	8.11% Tripura Government Stock 2016	35.00
52	6.65% Tamil Nadu Government Stock 2019	1000.00	28	5.90% Tripura S. D. L. 2017	56.00
53	7.00% Tamil Nadu Government Stock 2019	1000.00	29	7.17% Tripura S. D. L. 2017	145.94
54	7.26% Tamil Nadu Government Stock 2019	1200.00	30	7.77% Tripura Government Stock 2019	156.00
55	7.45% Tamil Nadu Government Stock 2019	1000.00	31	8.24% Tripura Government Stock 2019	150.00
56	7.65% Tamil Nadu Government Stock 2019	1200.00	32	8.40% Tripura Government Stock 2019	100.00
57	8.48% Tamil Nadu Government Stock 2019	1216.80	33	8.49% Tripura Government Stock 2020	100.00
58	8.24% Tamil Nadu Government Stock 2019	480.93			
59	8.28% Tamil Nadu Government Stock 2019	1500.00		TOTAL(A)	1445.91
60	8.13% Tamil Nadu Government Stock 2019	1500.00		Power Bonds	
61	8.22% Tamil Nadu Government Stock 2019	1200.00	1	8.50% Government of Tripura Power Bonds April 2010	3.18
62	8.11% Tamil Nadu Government Stock 2019	1000.00	2	8.50% Government of Tripura Power Bonds October 2010	3.18
63	8.12% Tamil Nadu Government Stock 2019	1000.00	3	8.50% Government of Tripura Power Bonds April 2011	3.18
64	8.05% Tamil Nadu Government Stock 2019	1000.00	4	8.50% Government of Tripura Power Bonds October 2011	3.18
65	8.26% Tamil Nadu Government Stock 2019	1000.00	5	8.50% Government of Tripura Power Bonds April 2012	3.18
66	8.36% Tamil Nadu Government Stock 2019	1000.00	6	8.50% Government of Tripura Power Bonds October 2012	3.18
67	8.32% Tamil Nadu Government Stock 2020	1000.00	7	8.50% Government of Tripura Power Bonds April 2013	3.18
68	8.25% Tamil Nadu Government Stock 2020	1000.00	8	8.50% Government of Tripura Power Bonds October 2013	3.18
69	8.52% Tamil Nadu Government Stock 2020	1398.96	9	8.50% Government of Tripura Power Bonds April 2014	3.18
	Total [A]	41018.60	10	8.50% Government of Tripura Power Bonds October 2014	3.18
	Loans not Bearing Interest (B)	1.24	11	8.50% Government of Tripura Power Bonds April 2015	3.18
	TOTAL (A+B)	41019.83	12	8.50% Government of Tripura Power Bonds October 2015	3.18
			13	8.50% Government of Tripura Power Bonds April 2016	3.18
TRIPURA				TOTAL (B)	41.28
Loans Bearing Interest				Loans not Bearing Interest [C]	0.05
1	10.52% Tripura S. D. L. 2010	50.00		TOTAL (A+B+C)	1487.24
2	11.50% Tripura S. D. L. 2010	12.84			

Statement 32: State Government Market Loans (Contd.)

(₹ crore)

Sr. No.	Particulars	Balance on the last day of March 2010	Sr. No.	Particulars	Balance on the last day of March 2010
1	2	3	1	2	3
UTTAR PRADESH⁵					
Loans Bearing Interest					
1	10.52% Uttar Pradesh S. D. L. 2010	854.71	49	7.85% Uttar Pradesh Government Stock 2018	1000.00
2	11.50% Uttar Pradesh S. D. L. 2010	435.83	50	7.03% Uttar Pradesh Government Stock 2018	1000.00
3	12.00% Uttar Pradesh S. D. L. 2010	332.38	51	7.10% Uttar Pradesh Government Stock 2019	1099.33
4	11.50% Uttar Pradesh S. D. L. 2011	194.47	52	8.57% Uttar Pradesh Government Stock 2019	3000.00
5	12.00% Uttar Pradesh S. D. L. 2011	352.63	53	8.59% Uttar Pradesh Government Stock 2019	2594.00
6	2.75% UPZARG Bonds .	11.22	54	7.53% Uttar Pradesh Government Stock 2019	1500.00
7	3.25% UP Estates Act Bonds	0.20	55	7.84% Uttar Pradesh Government Stock 2019	500.00
8	3.50% U.P.Land Ceiling Comp. Bonds	0.30	56	7.97% Uttar Pradesh Government Stock 2019	1000.00
9	2.50% UPZA Comp. Bonds	0.33	57	8.03% Uttar Pradesh Government Stock 2019	1500.00
10	2.50% UPZA Comp. Bonds Certs.	27.66	58	7.80% Uttar Pradesh Government Stock 2019	500.00
	TOTAL (A)	2209.73	59	8.32% Uttar Pradesh Government Stock 2019	1500.00
11	8.37% Uttar Pradesh S. D. L. 2011	207.35	60	8.47% Uttar Pradesh Government Stock 2019	1500.00
12	9.45% Uttar Pradesh S. D. L. 2011	597.75	61	8.26% Uttar Pradesh Government Stock 2019	1306.36
13	10.35% Uttar Pradesh S. D. L. 2011	574.94	62	8.44% Uttar Pradesh Government Stock 2019	1500.00
14	10.82% Uttar Pradesh S. D. L. 2011	302.45	63	8.39% Uttar Pradesh Government Stock 2020	1873.57
15	6.80% Uttar Pradesh S. D. L. 2012	542.49	64	8.58% Uttar Pradesh Government Stock 2020	1197.00
16	7.80% Uttar Pradesh S. D. L. 2012	432.67		TOTAL (B)	52759.11
17	7.80% Uttar Pradesh S. D. L. 2012 (II Series)	813.82		Total (A+B)	54968.84
18	8.00% Uttar Pradesh S. D. L. 2012	471.51	Power Bonds		
19	8.30% Uttar Pradesh S. D. L. 2012	597.50	1	8.50% Government of Uttar Pradesh Power Bonds April 2010	293.59
20	6.20% Uttar Pradesh S. D. L. 2013	808.00	2	8.50% Government of Uttar Pradesh Power Bonds October 2010	293.59
21	6.35% Uttar Pradesh S. D. L. 2013	707.92	3	8.50% Government of Uttar Pradesh Power Bonds April 2011	293.59
22	6.40% Uttar Pradesh S. D. L. 2013	916.49	4	8.50% Government of Uttar Pradesh Power Bonds October 2011	293.59
23	6.75% Uttar Pradesh S. D. L. 2013	598.78	5	8.50% Government of Uttar Pradesh Power Bonds April 2012	293.59
24	6.95% Uttar Pradesh S. D. L. 2013	849.15	6	8.50% Government of Uttar Pradesh Power Bonds October 2012	293.59
25	6.35% Uttar Pradesh S. D. L. 2013 (II Series)	513.57	7	8.50% Government of Uttar Pradesh Power Bonds April 2013	293.59
26	5.60% Uttar Pradesh S. D. L. 2014	775.20	8	8.50% Government of Uttar Pradesh Power Bonds October 2013	293.59
27	5.70% Uttar Pradesh S. D. L. 2014	735.00	9	8.50% Government of Uttar Pradesh Power Bonds April 2014	293.59
28	7.32% Uttar Pradesh S. D. L. 2014	1144.40	10	8.50% Government of Uttar Pradesh Power Bonds October 2014	293.59
29	7.36% Uttar Pradesh S. D. L. 2014	367.12	11	8.50% Government of Uttar Pradesh Power Bonds April 2015	293.59
30	5.85% Uttar Pradesh S. D. L. 2015	794.55	12	8.50% Government of Uttar Pradesh Power Bonds October 2015	293.59
31	5.85% Uttar Pradesh S. D. L. 2015 (II Series)	474.17	13	8.50% Government of Uttar Pradesh Power Bonds April 2016	293.59
32	6.20% Uttar Pradesh S. D. L. 2015	808.05		TOTAL (C)	3816.71
33	7.02% Uttar Pradesh S. D. L. 2015	491.91		Loans not Bearing Interest [D]	2.72
34	7.53% Uttar Pradesh S. D. L. 2015	1500.14		TOTAL (A+B+C+D)	58788.27
35	7.77% Uttar Pradesh S. D. L. 2015	996.97	UTTARAKHAND⁶		
36	7.85% Uttar Pradesh Government Stock 2016	599.33	Loans Bearing Interest		
37	8.00% Uttar Pradesh Government Stock 2016	1632.90	1	10.52% Uttar Pradesh S. D. L. 2010	45.29
38	5.90% Uttar Pradesh S. D. L. 2017	865.40	2	11.50% Uttar Pradesh S. D. L. 2010	23.09
39	7.17% Uttar Pradesh S. D. L. 2017	32.30	3	12.00% Uttar Pradesh S. D. L. 2010	17.61
40	8.45% Uttar Pradesh Government Stock 2017	1615.01	4	11.50% Uttar Pradesh S. D. L. 2011	10.31
41	8.55% Uttar Pradesh Government Stock 2017	1000.00	5	12.00% Uttar Pradesh S. D. L. 2011	18.69
42	8.01% Uttar Pradesh Government Stock 2018	1500.00	6	2.75% UPZARG Bonds	0.59
43	8.07% Uttar Pradesh Government Stock 2018	1100.00	7	3.25% Uttar Pradesh Estates Act Bonds	0.01
44	8.25% Uttar Pradesh Government Stock 2018	822.00	8	3.50% Uttar Pradesh Land Ceiling Comp. Bonds	0.02
45	8.51% Uttar Pradesh Government Stock 2018	1000.00	9	2.50% Uttar Pradesh ZA Comp. Bonds	0.02
46	9.59% Uttar Pradesh Government Stock 2018	1000.00	10	2.50% Uttar Pradesh ZA Comp. Bonds Certs.	1.47
47	9.30% Uttar Pradesh Government Stock 2018	1000.00		TOTAL (A)	117.09
48	8.89% Uttar Pradesh Government Stock 2018	1000.00			

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Statement 32: State Government Market Loans (Contd.)

(₹ crore)

Sr. No.	Particulars	Balance on the last day of March 2010	Sr. No.	Particulars	Balance on the last day of March 2010
1	2	3	1	2	3
11	9.45% Uttarakhand S. D. L. 2011	126.25	12	8.50% Government of Uttarakhand Power Bonds October 2015	28.60
12	10.35% Uttarakhand S. D. L. 2011	45.00	13	8.50% Government of Uttarakhand Power Bonds April 2016	28.60
13	10.82% Uttarakhand S. D. L. 2011	15.99		TOTAL(C)	371.80
14	6.80% Uttarakhand S. D. L. 2012	286.29		Loans not Bearing Interest [D]	0.14
15	7.80% Uttarakhand S. D. L. 2012	56.85		Total (A+B+C+D)	6719.44
16	7.80% Uttarakhand S. D. L. 2012 (II Series)	22.74			
17	8.00% Uttarakhand S. D. L. 2012	19.23		WEST BENGAL	
18	8.30% Uttarakhand S. D. L. 2012	21.26		Loans Bearing Interest	
19	6.20% Uttarakhand S. D. L. 2013	339.24	1	10.52% West Bengal S. D. L. 2010	372.56
20	6.35% Uttarakhand S. D. L. 2013	296.95	2	11.50% West Bengal S. D. L. 2010	178.45
21	6.40% Uttarakhand S. D. L. 2013	127.68	3	11.80% West Bengal Government Stock 2010	250.00
22	6.75% Uttarakhand S. D. L. 2013	291.99	4	12.00% West Bengal S. D. L. 2010	104.81
23	6.95% Uttarakhand S. D. L. 2013	292.00	5	9.45% West Bengal S. D. L. 2011	75.00
24	5.60% Uttarakhand S. D. L. 2014	209.00	6	9.72% West Bengal S. D. L. Government Stock 2011	250.00
25	7.32% Uttarakhand S. D. L. 2014	32.54	7	10.35% West Bengal S. D. L. 2011	387.74
26	7.36% Uttarakhand S. D. L. 2014	67.31	8	10.50% West Bengal S. D. L. 2011	150.00
27	5.85% Uttarakhand S. D. L. 2015	262.70	9	11.50% West Bengal S. D. L. 2011	94.10
28	6.20% Uttarakhand S. D. L. 2015	339.25	10	12.00% West Bengal S. D. L. 2011	177.08
29	7.77% Uttarakhand S. D. L. 2015	92.00	11	7.35% West Bengal Government Stock 2012	152.65
30	7.70% Uttarakhand Government Stock 2016	250.00	12	7.80% West Bengal S. D. L. 2012	384.37
31	7.72% Uttarakhand Government Stock 2016	226.25	13	7.80% West Bengal S. D. L. 2012 (II Series)	229.05
32	7.95% Uttarakhand Government Stock 2016	158.65	14	8.00% West Bengal S. D. L. 2012	160.83
33	8.38% Uttarakhand Government Stock 2017	210.54	15	8.30% West Bengal S. D. L. 2012	245.90
34	8.39% Uttarakhand Government Stock 2017	250.00	16	5.78% West Bengal Government Stock 2013	335.00
35	7.87% Uttarakhand Government Stock 2018	250.00	17	6.20% West Bengal S. D. L. 2013	1170.57
36	8.12% Uttarakhand Government Stock 2018	250.00	18	6.35% West Bengal S. D. L. 2013	1024.11
37	8.68% Uttarakhand Government Stock 2018	80.00	19	6.35% West Bengal S. D. L. 2013 (II Series)	680.60
38	8.50% Uttarakhand Government Stock 2018	250.00	20	6.40% West Bengal S. D. L. 2013	465.71
39	8.39% Uttarakhand Government Stock 2018	200.00	21	6.75% West Bengal S. D. L. 2013	838.23
40	7.00% Uttarakhand Government Stock 2018	215.00	22	6.95% West Bengal S. D. L. 2013	901.77
41	7.45% Uttarakhand Government Stock 2019	251.69	23	5.60% West Bengal S. D. L. 2014	406.22
42	8.55% Uttarakhand Government Stock 2019	94.00	24	5.70% West Bengal S. D. L. 2014	1112.58
43	7.77% Uttarakhand Government Stock 2019	300.00	25	7.15% West Bengal Government Stock 2014	259.00
44	7.80% Uttarakhand Government Stock 2019	300.00	26	7.32% West Bengal S. D. L. 2014	182.92
	TOTAL(B)	6230.40	27	7.36% West Bengal S. D. L. 2014	289.31
	Total (A+B)	6347.49	28	5.85% West Bengal S. D. L. 2015	164.22
	Power Bonds		29	5.85% West Bengal S. D. L. 2015 (II Series)	500.00
1	8.50% Government of Uttarakhand Power Bonds April 2010	28.60	30	6.20% West Bengal S. D. L. 2015	1170.59
2	8.50% Government of Uttarakhand Power Bonds October 2010	28.60	31	7.02% West Bengal S. D. L. 2015	542.21
3	8.50% Government of Uttarakhand Power Bonds April 2011	28.60	32	7.39% West Bengal Government Stock 2015	449.45
4	8.50% Government of Uttarakhand Power Bonds October 2011	28.60	33	7.53% West Bengal S. D. L. 2015	633.49
5	8.50% Government of Uttarakhand Power Bonds April 2012	28.60	34	7.77% West Bengal S. D. L. 2015	631.53
6	8.50% Government of Uttarakhand Power Bonds October 2012	28.60	35	7.74% West Bengal Government Stock 2016	466.67
7	8.50% Government of Uttarakhand Power Bonds April 2013	28.60	36	7.93% West Bengal Government Stock 2016	869.34
8	8.50% Government of Uttarakhand Power Bonds October 2013	28.60	37	5.90% West Bengal S. D. L. 2017	898.96
9	8.50% Government of Uttarakhand Power Bonds April 2014	28.60	38	7.17% West Bengal S. D. L. 2017	965.99
10	8.50% Government of Uttarakhand Power Bonds October 2014	28.60	39	8.39% West Bengal Government Stock 2017	1098.06
11	8.50% Government of Uttarakhand Power Bonds April 2015	28.60	40	8.40% West Bengal Government Stock 2017	1000.00

Statement 32: State Government Market Loans (Concl'd.)

(₹ crore)

Sr. No.	Particulars	Balance on the last day of March 2010	Sr. No.	Particulars	Balance on the last day of March 2010
1	2	3	1	2	3
41	8.40% West Bengal Government Stock 2017	2000.00	Power Bonds		
42	8.48% West Bengal Government Stock 2017	964.59	1	8.50% West Bengal Government Power Bonds April 2010	98.19
43	8.48% West Bengal Government Stock 2017	2100.00	2	8.50% West Bengal Government Power Bonds October 2010	98.19
44	8.50% West Bengal Government Stock 2017	2100.00	3	8.50% West Bengal Government Power Bonds April 2011	98.19
45	6.43% West Bengal Government Stock 2018	887.72	4	8.50% West Bengal Government Power Bonds October 2011	98.19
46	7.86% West Bengal Government Stock 2018	1500.00	5	8.50% West Bengal Government Power Bonds April 2012	98.19
47	7.87% West Bengal Government Stock 2018	1400.00	6	8.50% West Bengal Government Power Bonds October 2012	98.19
48	8.07% West Bengal Government Stock 2018	600.00	7	8.50% West Bengal Government Power Bonds April 2013	98.19
49	8.30% West Bengal Government Stock 2018	944.00	8	8.50% West Bengal Government Power Bonds October 2013	98.19
50	8.52% West Bengal Government Stock 2018	1000.00	9	8.50% West Bengal Government Power Bonds April 2014	98.19
51	8.60% West Bengal Government Stock 2018	1853.00	10	8.50% West Bengal Government Power Bonds October 2014	98.19
52	8.80% West Bengal Government Stock 2018	1800.00	11	8.50% West Bengal Government Power Bonds April 2015	98.19
53	9.38% West Bengal Government Stock 2018	800.00	12	8.50% West Bengal Government Power Bonds October 2015	98.19
54	9.90% West Bengal Government Stock 2018	800.00	13	8.50% West Bengal Government Power Bonds April 2016	98.19
55	7.27% West Bengal Government Stock 2019	1000.00	TOTAL (B)		
56	8.25% West Bengal Government Stock 2019	189.64	1276.45		
57	8.43% West Bengal Government Stock 2019	1967.10	Loans not bearing interest [C]		
58	7.10% West Bengal Government Stock 2019	2500.00	2.72		
59	7.50% West Bengal Government Stock 2019	1500.00	Total (A+B+C)		
60	7.55% West Bengal Government Stock 2019	2000.00	60008.46		
61	7.70% West Bengal Government Stock 2019	411.00	PUDUCHERRY		
62	7.96% West Bengal Government Stock 2019	2000.00	Loans Bearing Interest		
63	8.02% West Bengal Government Stock 2019	2000.00	1	7.90% Puducherry Government Stock 2018	177.00
64	8.31% West Bengal Government Stock 2019	1500.00	2	8.40% Puducherry Government Stock 2018	160.00
65	7.65% West Bengal Government Stock 2019	210.00	3	8.81% Puducherry Government Stock 2018	100.00
66	7.68% West Bengal Government Stock 2019	300.00	4	8.48% Puducherry Government Stock 2019	2.95
67	8.10% West Bengal Government Stock 2019	2330.91	5	8.55% Puducherry Government Stock 2019	247.48
68	8.42% West Bengal Government Stock 2019	1000.00	6	8.30% Puducherry Government Stock 2019	500.00
69	8.57% West Bengal Government Stock 2020	800.00	TOTAL		
70	West Bengal Estate Acquisition Compensation Bonds	2.24	1187.43		
71	5% ULC (West Bengal) Bonds 1976	0.04			
TOTAL (A)		58729.28			

S.D.L. : State Development Loan.

- Note :**
1. The loans at Sr. No.1 to 6 have been apportioned as per Government of India order No. F. 9(3)-B(s)/2002 dated July 26, 2002 of the Ministry of Finance, Department of Economic Affairs.
 2. The loans at Sr. No.1 to 6 have been apportioned as per Government of India order No. F.9(3)-B(s)/2002 dated July 26, 2002 of the Ministry of Finance, Department of Economic Affairs.
 3. The loans at Sr. No.1 to 6 have been apportioned as per Government of India order No. F.9 (2)-B(s)/2002 dated June 25, 2002 of the Ministry of Finance, Department of Economic Affairs.
 4. The loans at Sr. No.1 to 6 have been apportioned as per Government of India order No. F.9(2)-B(s)/2002 dated June 25, 2002 of the Ministry of Finance, Department of Economic Affairs.
 5. The loans at Sr. No.1 to 10 have been apportioned as per Government of India order No. F.9(1)-B(s)/2002 dated October 11, 2002 of the Ministry of Finance, Department of Economic Affairs.
 6. The loans at Sr. No.1 to 10 have been apportioned as per Government of India order No. F.9(1)-B(s)/2002 dated October 11, 2002 of the Ministry of Finance, Department of Economic Affairs.
 7. Power bonds due for repayment on April 1, 2010 was repaid on March 31, 2010 as April 1, 2010 was declared as Public holiday under NI Act at Mumbai to facilitate yearly closing of accounts of banks and hence have been shown as outstanding as at end March 2010.

Source : Reserve Bank records.

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Statement 33: Outstanding Market Loans of State Governments
(As at end-March 2010)

(Amount in ₹ crore)

State	State Development Loans	Power Bonds	Market loans Not Bearing Interest	Compensation Bonds	Total Outstanding Market Loans
1	2	3	4	5	6= 2 to 5
I. Non-Special Category					
1. Andhra Pradesh	51,622	1,583	0.9	0.1	53,206
2. Bihar	15,872	1,349	0.3	20.4	17,242
3. Chhattisgarh	2,746	314	0.1	0.1	3,060
4. Goa	2,399	–	0.2	–	2,399
5. Gujarat	34,949	1,059	1.7	2.4	36,012
6. Haryana	10,929	1,314	0.1	–	12,244
7. Jharkhand	7,647	1,375	0.1	6.9	9,029
8. Karnataka	23,526	–	0.2	0.4	23,527
9. Kerala	25,973	753	0.1	1.0	26,727
10. Madhya Pradesh	21,620	1,732	0.2	0.4	23,352
11. Maharashtra	59,289	662	1.9	2.6	59,956
12. Orissa	6,783	717	0.1	–	7,500
13. Punjab	22,235	414	0.1	–	22,649
14. Rajasthan	30,610	129	0.2	–	30,740
15. Tamil Nadu	41,019	–	1.2	–	41,020
16. Uttar Pradesh	54,929	3,817	2.7	39.7	58,788
17. West Bengal	58,727	1,276	2.7	2.3	60,008
II. Special Category					
1. Arunachal Pradesh	684	16	–	–	700
2. Assam	10,747	557	–	0.1	11,304
3. Himachal Pradesh	8,835	46	–	–	8,881
4. Jammu and Kashmir	8,257	1,034	0.2	–	9,291
5. Manipur	1,803	102	0.1	–	1,905
6. Meghalaya	1,646	9	–	–	1,655
7. Mizoram	1,062	30	–	–	1,092
8. Nagaland	2,820	51	0.1	–	2,871
9. Sikkim	1,267	31	–	–	1,298
10. Tripura	1,446	41	0.1	–	1,487
11. Uttarakhand	6,345	372	0.1	2.1	6,719
All States	5,15,785	18,784	13.4	78.5	5,34,661
<i>Memo Item:</i>					
1. Puducherry	1,187	–	–	–	1,187

– : Nil/Negligible.

Note : 1. The outstanding market loans for the undivided States of Bihar, Madhya Pradesh and Uttar Pradesh have been apportioned to the respective newly formed States of Jharkhand, Chhattisgarh and Uttarakhand on the basis of their population ratios.

2. The Power bonds due to repayment, on April 1, 2010 were repaid on March 31, 2010 as April 1, 2010 was declared as Public holiday under Negotiable Instrument Act at Mumbai to facilitate yearly closing of accounts of banks and hence have been shown as outstanding as at-end March 2010.

Source : Reserve Bank records.

Statement 34: Maturity Profile of Outstanding State Government Securities
(Outstanding as on March 31, 2010)

(₹ crore)

State	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	Total
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	1,639	2,394	3,401	2,726	2,733	2,682	3,079	6,650	10,934	15,383	-	51,622
2. Bihar	892	1,407	1,335	1,153	1,433	1,267	895	1,092	3,397	3,000	-	15,872
3. Chattisgarh	235	313	464	156	392	183	302	-	-	700	-	2,746
4. Goa	89	99	155	109	133	165	149	400	500	600	-	2,399
5. Gujarat	894	1,254	2,537	2,283	1,512	1,532	629	6,775	8,534	9,000	-	34,949
6. Haryana	292	362	756	825	827	932	141	-	2,795	4,000	-	10,929
7. Jharkhand	302	469	455	414	462	594	429	1,192	1,486	1,844	-	7,647
8. Karnataka	963	1,293	1,611	1,591	2,407	1,273	221	750	7,417	6,000	-	23,526
9. Kerala	730	1,384	1,012	1,427	1,423	2,114	2,614	4,297	5,516	5,456	-	25,973
10. Madhya Pradesh	643	834	1,137	1,428	2,129	1,709	1,549	1,875	4,495	5,821	-	21,620
11. Maharashtra	914	1,479	1,074	4,395	2,718	3,401	3,528	8,520	17,762	15,500	-	59,289
12. Orissa	623	1,046	1,308	885	1,356	910	655	-	-	-	-	6,783
13. Punjab	399	460	1,141	1,745	1,265	1,601	1,456	4,121	5,061	4,985	-	22,235
14. Rajasthan	1,343	1,396	2,383	1,625	2,298	1,993	1,729	3,987	6,356	7,500	-	30,610
15. Tamil Nadu	1,278	1,393	2,325	2,068	2,406	2,152	2,257	4,942	9,598	12,599	-	41,019
16. Uttar Pradesh	1,925	2,996	3,237	2,946	3,988	4,699	4,146	4,422	12,693	13,877	-	54,929
17. West Bengal	1,056	1,391	2,506	3,676	3,292	3,049	3,201	11,607	10,544	16,552	1,853	58,727
II. Special Category												
1. Arunachal Pradesh	21	32	34	28	45	69	166	185	26	79	-	684
2. Assam	414	569	911	500	711	1,167	1,096	963	2,506	1,910	-	10,747
3. Himachal Pradesh	256	403	698	610	714	786	637	1,399	1,912	1,420	-	8,835
4. Jammu & Kashmir	267	316	596	385	284	425	891	2,226	1,757	1,109	-	8,257
5. Manipur	36	57	77	46	108	273	152	247	303	503	-	1,803
6. Meghalaya	70	101	87	53	102	220	283	196	259	274	-	1,646
7. Mizoram	17	40	118	30	54	140	205	147	156	155	-	1,062
8. Nagaland	119	172	178	116	140	344	337	369	307	737	-	2,820
9. Sikkim	31	17	20	17	22	119	170	250	293	328	-	1,267
10. Tripura	93	74	121	78	118	220	237	-	156	350	-	1,446
11. Uttarakhnad	102	241	950	764	309	1170	369	830	761	600	250	6,345
All States	15,641	21,989	30,628	32,079	33,384	35,191	31,522	67,442	1,15,524	1,30,282	2,103	5,15,785
<i>Memo item:</i>												
1. Puducherry	-	-	-	-	-	-	-	337	350	500	-	1,187
Power Bonds	2,907	2,907	2,870	2,870	2,870	2,907	1,453	-	-	-	-	18,784

Note : 1. Compensation Bonds, Loans not bearing interest and Power Bonds are not included in the outstanding State Government Securities.
2. Outstanding loans that had been raised by erstwhile Bihar have been bifurcated between Bihar and Jharkhand in the population ratio of 74.71 per cent and 25.29 per cent, respectively.
3. Outstanding loans that had been raised by erstwhile Madhya Pradesh have been bifurcated between Madhya Pradesh and Chhattisgarh in the population ratio of 73.3797 per cent and 26.6203 per cent, respectively.
4. Outstanding loans that had been raised by erstwhile Uttar Pradesh have been bifurcated between Uttar Pradesh and Uttarakhnad in the population ratio of 94.9676 per cent and 5.0324 per cent, respectively.
5. The Power bonds due for repayment, on April 1, 2010 were repaid on March 31, 2010 as April 1, 2010 was declared as Public holiday under Negotiable Instrument Act at Mumbai to facilitate yearly closing of account of banks and hence have been shown as outstanding as at-end March 2010.

Source : Reserve Bank records.

Statement 35: Maturity Profile of Outstanding State Government Securities – As Percentage to Total
(Outstanding as on March 31, 2010)

(Per cent)

State/Year	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	Total
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	3.2	4.6	6.6	5.3	5.3	5.2	6.0	12.9	21.2	29.8	–	100.0
2. Bihar	5.6	8.9	8.4	7.3	9.0	8.0	5.6	6.9	21.4	18.9	–	100.0
3. Chattisgarh	8.6	11.4	16.9	5.7	14.3	6.7	11.0	–	–	25.5	–	100.0
4. Goa	3.7	4.1	6.5	4.5	5.5	6.9	6.2	16.7	20.8	25.0	–	100.0
5. Gujarat	2.6	3.6	7.3	6.5	4.3	4.4	1.8	19.4	24.4	25.8	–	100.0
6. Haryana	2.7	3.3	6.9	7.5	7.6	8.5	1.3	–	25.6	36.6	–	100.0
7. Jharkhand	4.0	6.1	5.9	5.4	6.0	7.8	5.6	15.6	19.4	24.1	–	100.0
8. Karnataka	4.1	5.5	6.8	6.8	10.2	5.4	0.9	3.2	31.5	25.5	–	100.0
9. Kerala	2.8	5.3	3.9	5.5	5.5	8.1	10.1	16.5	21.2	21.0	–	100.0
10. Madhya Pradesh	3.0	3.9	5.3	6.6	9.8	7.9	7.2	8.7	20.8	26.9	–	100.0
11. Maharashtra	1.5	2.5	1.8	7.4	4.6	5.7	6.0	14.4	30.0	26.1	–	100.0
12. Orissa	9.2	15.4	19.3	13.0	20.0	13.4	9.7	–	–	–	–	100.0
13. Punjab	1.8	2.1	5.1	7.8	5.7	7.2	6.6	18.5	22.8	22.4	–	100.0
14. Rajasthan	4.4	4.6	7.8	5.3	7.5	6.5	5.6	13.0	20.8	24.5	–	100.0
15. Tamil Nadu	3.1	3.4	5.7	5.0	5.9	5.2	5.5	12.0	23.4	30.7	–	100.0
16. Uttar Pradesh	3.5	5.5	5.9	5.4	7.3	8.6	7.5	8.1	23.1	25.3	–	100.0
17. West Bengal	1.8	2.4	4.3	6.3	5.6	5.2	5.5	19.8	18.0	28.2	3.2	100.0
II. Special Category												
1. Arunachal Pradesh	3.0	4.7	5.0	4.1	6.6	10.1	24.2	27.0	3.8	11.6	–	100.0
2. Assam	3.9	5.3	8.5	4.7	6.6	10.9	10.2	9.0	23.3	17.8	–	100.0
3. Himachal Pradesh	2.9	4.6	7.9	6.9	8.1	8.9	7.2	15.8	21.6	16.1	–	100.0
4. Jammu & Kashmir	3.2	3.8	7.2	4.7	3.4	5.1	10.8	27.0	21.3	13.4	–	100.0
5. Manipur	2.0	3.2	4.3	2.6	6.0	15.1	8.4	13.7	16.8	27.9	–	100.0
6. Meghalaya	4.3	6.2	5.3	3.2	6.2	13.4	17.2	11.9	15.8	16.6	–	100.0
7. Mizoram	1.6	3.8	11.1	2.9	5.1	13.2	19.3	13.8	14.7	14.6	–	100.0
8. Nagaland	4.2	6.1	6.3	4.1	5.0	12.2	12.0	13.1	10.9	26.1	–	100.0
9. Sikkim	2.5	1.3	1.6	1.3	1.8	9.4	13.4	19.7	23.1	25.9	–	100.0
10. Tripura	6.4	5.1	8.4	5.4	8.2	15.2	16.4	–	10.8	24.2	–	100.0
11. Uttarakhand	1.6	3.8	15.0	12.0	4.9	18.4	5.8	13.1	12.0	9.5	3.9	100.0
All States	3.0	4.3	5.9	6.2	6.5	6.8	6.1	13.1	22.4	25.3	0.4	100.0
<i>Memo item:</i>												
1. Puducherry	–	–	–	–	–	–	–	28.4	29.5	42.1	–	100.0
Power Bonds	15.5	15.5	15.3	15.3	15.3	15.5	7.7	–	–	–	–	100.0

Note : Same as in Statement 34.
Source : Reserve Bank records.

Statement 36: Select Committed Expenditures of State Governments – As Ratio to States' Own Revenue

(Per cent)

State	2008-09 (Accounts)				2009-10 (Revised Estimates)				2010-11 (Budget Estimates)			
	Interest Payments	Administrative Services	Pension	Total (2+3+4)	Interest Payments	Administrative Services	Pension	Total (6+7+8)	Interest Payments	Administrative Services	Pension	Total (10+11+12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	18.7	8.3	12.8	39.9	16.6	8.2	12.5	37.3	16.3	12.0	13.4	41.7
2. Bihar	51.2	33.3	47.5	132.0	45.8	43.2	51.9	140.9	38.1	31.4	49.6	119.1
3. Chhattisgarh	12.3	11.7	10.6	34.5	10.9	13.3	10.5	34.6	10.2	15.7	10.4	36.4
4. Goa	17.4	8.4	7.3	33.1	16.6	9.2	11.7	37.5	17.1	8.9	13.2	39.2
5. Gujarat	27.5	6.3	10.3	44.2	27.3	7.8	12.7	47.8	27.1	7.5	12.0	46.6
6. Haryana	15.7	10.7	10.8	37.3	17.1	11.6	12.7	41.5	19.5	10.4	11.5	41.4
7. Jharkhand	29.4	25.7	15.5	70.6	26.1	23.7	20.1	69.9	23.5	20.8	15.4	59.7
8. Karnataka	14.7	8.8	13.4	36.8	16.5	11.2	11.0	38.7	16.2	10.5	11.5	38.2
9. Kerala	26.6	9.4	26.7	62.6	27.1	10.4	24.1	61.7	24.9	8.6	23.4	57.0
10. Madhya Pradesh	24.7	12.1	14.3	51.1	20.2	10.3	13.3	43.8	22.0	16.1	14.4	52.4
11. Maharashtra	19.9	10.6	8.3	38.8	22.5	13.8	10.1	46.4	21.6	14.8	9.0	45.3
12. Orissa	25.9	13.2	18.6	57.7	30.4	17.0	33.6	81.0	29.2	23.0	32.6	84.7
13. Punjab	28.9	13.8	16.7	59.5	26.8	13.9	15.3	56.0	25.1	16.3	13.5	54.9
14. Rajasthan	33.1	12.4	17.6	63.1	31.2	13.3	23.0	67.5	31.0	12.3	20.8	64.1
15. Tamil Nadu	15.1	8.6	19.6	43.4	16.9	10.1	20.1	47.1	16.8	10.2	21.9	49.0
16. Uttar Pradesh	32.1	17.2	19.6	68.9	24.4	20.1	22.7	67.3	23.6	17.8	22.4	63.8
17. West Bengal	62.3	13.7	22.9	98.8	66.0	20.1	44.8	130.8	59.6	16.8	26.6	103.0
II. Special Category												
1. Arunachal Pradesh	23.7	42.6	12.5	78.8	15.0	39.4	10.1	64.5	52.1	86.4	30.4	168.9
2. Assam	24.8	29.3	22.4	76.5	29.5	48.2	32.3	110.0	31.0	51.6	32.5	115.2
3. Himachal Pradesh	47.4	16.1	28.9	92.3	45.2	17.9	29.6	92.6	47.1	17.3	39.1	103.5
4. Jammu and Kashmir	41.9	60.1	30.0	132.0	46.3	62.1	34.2	142.6	46.8	74.6	37.4	158.8
5. Manipur	74.1	103.7	63.1	240.9	64.1	97.4	54.3	215.8	48.5	87.4	53.6	189.5
6. Meghalaya	35.7	64.6	28.9	129.1	38.2	80.3	27.3	145.8	36.9	77.8	27.9	142.6
7. Mizoram	89.1	142.5	49.8	281.3	99.6	186.3	62.8	348.7	86.4	182.1	72.2	340.7
8. Nagaland	93.3	215.2	68.0	376.5	125.4	274.7	103.3	503.5	111.4	240.4	134.3	486.2
9. Sikkim	10.3	12.8	4.3	27.3	11.2	19.1	8.2	38.6	13.2	16.3	9.8	39.3
10. Tripura	66.7	86.2	60.3	213.1	68.4	116.2	79.1	263.7	59.7	112.9	70.0	242.6
11. Uttarakhand	31.7	21.0	22.1	74.9	30.5	21.1	26.3	77.9	30.7	19.5	20.0	70.2
All States	25.5	13.0	16.2	54.7	25.0	15.4	18.9	59.3	24.3	15.7	18.0	58.0
<i>Memo item:</i>												
1. NCT Delhi	17.3	3.5	-	20.8	15.7	4.0	-	19.8	13.8	3.3	0.5	17.6
2. Puducherry	19.3	11.9	12.2	43.4	18.2	12.7	18.3	49.1	12.7	7.1	6.8	26.6

—: Nil.

Note : Figures for Jammu and Kashmir and Jharkhand for the year 2008-09 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

Statement 37: Select Committed Expenditures of State Governments – As Ratio to Revenue Expenditure

(Per cent)

State	2008-09 (Accounts)				2009-10 (Revised Estimates)				2010-11 (Budget Estimates)			
	Interest Payments	Administrative Services	Pension	Total (2+3+4)	Interest Payments	Administrative Services	Pension	Total (6+7+8)	Interest Payments	Administrative Services	Pension	Total (10+11+12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	13.0	5.8	8.9	27.8	12.1	5.9	9.1	27.1	11.7	8.7	9.7	30.1
2. Bihar	13.2	8.5	12.2	33.9	11.1	10.4	12.5	34.0	11.1	9.2	14.4	34.7
3. Chhattisgarh	7.8	7.5	6.7	22.0	5.9	7.2	5.7	18.7	6.1	9.5	6.3	21.9
4. Goa	14.9	7.1	6.2	28.3	12.5	7.0	8.8	28.2	12.9	6.8	10.0	29.7
5. Gujarat	20.4	4.7	7.6	32.7	18.0	5.1	8.4	31.4	18.3	5.0	8.1	31.4
6. Haryana	11.4	7.8	7.9	27.0	11.1	7.5	8.2	26.8	13.7	7.3	8.1	29.1
7. Jharkhand	13.8	12.1	7.3	33.2	13.0	11.8	10.0	34.8	12.9	11.4	8.5	32.8
8. Karnataka	10.9	6.5	9.9	27.2	11.4	7.8	7.6	26.9	11.9	7.7	8.5	28.0
9. Kerala	16.5	5.8	16.6	39.0	17.0	6.5	15.1	38.6	16.6	5.7	15.6	38.0
10. Madhya Pradesh	14.2	6.9	8.2	29.4	12.6	6.4	8.3	27.4	12.1	8.8	7.9	28.8
11. Maharashtra	16.2	8.7	6.8	31.7	13.9	8.6	6.3	28.8	15.2	10.4	6.4	32.1
12. Orissa	13.6	7.0	9.8	30.4	12.3	6.9	13.6	32.8	12.2	9.6	13.6	35.3
13. Punjab	20.0	9.5	11.5	41.0	18.2	9.5	10.4	38.0	17.3	11.2	9.3	37.7
14. Rajasthan	18.1	6.8	9.7	34.6	16.5	7.0	12.2	35.7	17.0	6.8	11.5	35.3
15. Tamil Nadu	11.1	6.3	14.4	31.9	11.3	6.8	13.5	31.6	11.5	7.0	15.0	33.5
16. Uttar Pradesh	15.0	8.0	9.1	32.1	12.8	10.6	11.9	35.3	12.1	9.2	11.6	32.9
17. West Bengal	23.4	5.1	8.6	37.1	21.2	6.5	14.4	42.1	21.9	6.2	9.8	37.9
II. Special Category												
1. Arunachal Pradesh	7.5	13.5	4.0	24.9	6.3	16.5	4.2	27.0	8.2	13.6	4.8	26.6
2. Assam	11.2	13.2	10.1	34.5	7.2	11.7	7.8	26.7	7.4	12.4	7.8	27.6
3. Himachal Pradesh	20.1	6.8	12.2	39.1	18.5	7.3	12.1	38.0	18.5	6.8	15.3	40.5
4. Jammu and Kashmir	12.9	18.4	9.2	40.5	13.4	18.0	9.9	41.3	12.9	20.6	10.3	43.8
5. Manipur	12.0	16.8	10.2	38.9	10.4	15.8	8.8	35.1	8.9	16.1	9.9	34.9
6. Meghalaya	7.9	14.3	6.4	28.6	6.9	14.4	4.9	26.2	6.6	13.9	5.0	25.4
7. Mizoram	9.8	15.6	5.4	30.8	8.7	16.4	5.5	30.6	8.4	17.8	7.1	33.3
8. Nagaland	10.9	25.1	7.9	43.9	10.5	23.1	8.7	42.3	9.4	20.4	11.4	41.2
9. Sikkim	6.2	7.7	2.6	16.6	5.9	10.1	4.3	20.4	6.4	8.0	4.8	19.1
10. Tripura	12.6	16.3	11.4	40.3	10.4	17.6	12.0	40.0	10.8	20.5	12.7	44.0
11. Uttarakhand	14.1	9.4	9.9	33.4	12.5	8.7	10.8	32.0	13.2	8.3	8.6	30.1
All States	15.1	7.7	9.6	32.4	13.6	8.3	10.2	32.1	13.7	8.9	10.1	32.7
<i>Memo item:</i>												
1. NCT Delhi	21.4	4.3	—	25.6	18.0	4.6	—	22.6	18.1	4.4	0.7	23.2
2. Puducherry	10.1	6.3	6.4	22.8	8.7	6.1	8.8	23.5	8.4	4.7	4.5	17.5

— : Nil.

Note : Figures for Jammu and Kashmir and Jharkhand for the year 2008-09 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

Statement 38: Availment of WMA and Overdraft from the Reserve Bank

State	Normal WMA			Overdraft					
	2008-09	2009-10	2010-11#	2008-09		2009-10		2010-11#	
	Number of Days	Number of Days	Number of Days	Number of Occasions*	Number of Days	Number of Occasions*	Number of Days	Number of Occasions*	Number of Days
1	2	3	4	5	6	7	8	9	10
I. Non-Special Category									
1. Andhra Pradesh	–	–	–	–	–	–	–	–	–
2. Bihar	–	–	–	–	–	–	–	–	–
3. Chhattisgarh	–	–	–	–	–	–	–	–	–
4. Goa	–	1	–	–	–	–	–	–	–
5. Gujarat	–	–	–	–	–	–	–	–	–
6. Haryana	–	5	10	–	–	–	–	1	8
7. Jharkhand	–	–	–	–	–	–	–	–	–
8. Karnataka	–	–	–	–	–	–	–	–	–
9. Kerala	18	2	–	–	–	–	–	–	–
10. Madhya Pradesh	2	11	–	–	–	–	–	–	–
11. Maharashtra	–	–	–	–	–	–	–	–	–
12. Orissa	–	–	–	–	–	–	–	–	–
13. Punjab	21	128	124	–	–	5	29	3	13
14. Rajasthan	–	–	–	–	–	–	–	–	–
15. Tamil Nadu	–	–	–	–	–	–	–	–	–
16. Uttar Pradesh	–	8	4	–	–	–	–	–	–
17. West Bengal	39	15	109	1	4	2	8	7	62
II. Special Category									
1. Arunachal Pradesh	–	15	–	–	–	–	–	–	–
2. Assam	–	–	–	–	–	–	–	–	–
3. Himachal Pradesh	–	–	–	–	–	–	–	–	–
4. Manipur	–	–	–	–	–	–	–	–	–
5. Meghalaya	–	–	–	–	–	–	–	–	–
6. Mizoram	–	–	15	–	–	–	–	–	–
7. Nagaland	18	45	–	1	4	1	3	–	–
8. Tripura	–	–	–	–	–	–	–	–	–
9. Uttarakhand	28	26	12	2	15	1	9	1	10

: up to March 18, 2011.

– : Nil.

* : Refers to fresh occurrences of overdraft during the year.

Source : Reserve Bank records.

Statements

Statement 39: Ways and Means Advances from the Centre

(₹ crore)

State	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10 (RE)	2010-11 (BE)
1	2	3	4	5	6	7	8	9	10	11	12
I. Non-Special Category											
1. Andhra Pradesh	75	329	135	—	—	—	—	—	—	—	—
2. Bihar	—	—	—	—	—	—	—	—	—	—	—
3. Chhattisgarh	—	—	—	—	—	—	—	—	—	—	—
4. Goa	—	—	—	—	—	—	—	—	—	—	—
5. Gujarat	550	91	—	—	—	—	—	—	—	—	—
6. Haryana	—	—	—	—	—	—	—	—	—	—	—
7. Jharkhand	—	—	—	—	—	—	—	—	—	—	—
8. Karnataka	—	—	—	500	—	—	—	—	—	—	—
9. Kerala	—	203	178	310	350	350	—	—	—	350	350
10. Madhya Pradesh	—	—	312	—	250	—	—	—	—	—	—
11. Maharashtra	—	—	25	—	—	—	—	—	—	—	—
12. Orissa	250	382	695	400	—	—	—	—	—	—	—
13. Punjab	250	305	—	150	200	—	—	—	—	—	—
14. Rajasthan	—	—	198	—	—	—	—	—	—	—	—
15. Tamil Nadu	—	—	—	—	—	—	—	—	—	—	—
16. Uttar Pradesh	—	—	1	—	—	13	—	—	—	—	—
17. West Bengal	200	227	650	—	—	—	—	—	—	—	—
II. Special Category											
1. Arunachal Pradesh	—	—	—	—	—	—	—	—	—	—	—
2. Assam	200	675	470	50	200	—	—	—	—	10	10
3. Himachal Pradesh	110	187	—	125	100	—	—	—	—	—	—
4. Jammu and Kashmir	—	—	—	—	—	—	—	—	—	—	—
5. Manipur	196	433	573	445	331	—	—	—	—	—	—
6. Meghalaya	—	—	65	—	65	—	—	—	—	—	—
7. Mizoram	—	37	—	—	—	—	—	—	—	—	—
8. Nagaland	—	70	27	—	100	100	—	—	—	—	—
9. Sikkim	—	—	—	—	—	—	—	—	—	—	—
10. Tripura	—	—	—	—	—	—	—	—	—	—	—
11. Uttarakhand	—	—	—	—	—	—	—	—	—	—	—
All States	1,831	2,939	3,329	1,980	1,596	463	—	—	—	360	360

RE: Revised Estimates.

BE: Budget Estimates.

—: Nil.

Note : All figures are on a gross basis.

Source : Budget Documents of the State Governments.

Statement 40: Investment Outstanding in 14-days Intermediate Treasury Bills
(As at end-March)

(₹ crore)

State	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10
1	2	3	4	5	6	7	8	9	10
I. Non-Special Category									
1. Andhra Pradesh	139	190	1,183	1,701	2,076	3,416	6,380	2,288	2,278
2. Bihar	91	943	299	2,845	2,848	1,674	4,446	3,953	4,321
3. Chhattisgarh	352	589	271	335	882	1,121	1,641	790	1,405
4. Goa	–	–	–	80	258	353	654	534	400
5. Gujarat	–	747	289	227	3,420	2,105	8,223	7,454	5,579
6. Haryana	–	149	632	1,571	3,861	2,898	845	2,756	18
7. Jharkhand	1,482	217	1,259	1,139	147	963	1,467	975	1,355
8. Karnataka	1,885	388	296	2,033	4,213	1,597	3,488	7,533	8,907
9. Kerala	–	–	–	–	147	828	840	2,584	3,226
10. Madhya Pradesh	–	27	–	200	646	2,507	2,761	2,932	5,567
11. Maharashtra	857	1,021	1,831	1,095	3,255	4,711	6,495	17,313	20,116
12. Orissa	–	–	102	653	1,722	2,621	4,821	6,312	4,776
13. Punjab	–	–	–	–	1,527	457	730	95	190
14. Rajasthan	–	–	179	930	1,805	–	3,389	5,268	2,675
15. Tamil Nadu	–	–	–	–	2,944	3,407	5,279	11,623	17,465
16. Uttar Pradesh	–	407	240	–	3,234	5,481	5,451	8,805	2,587
17. West Bengal	–	–	–	935	3,302	1,136	2,121	1,916	604
Total (I)	4,806	4,678	6,580	13,744	36,288	35,276	59,032	83,131	81,469
II. Special Category									
1. Arunachal Pradesh	48	97	6	–	–	39	846	971	875
2. Assam	–	–	–	–	1,378	2,549	4,447	8,153	7,934
3. Himachal Pradesh	–	–	–	–	337	–	1,122	1,129	583
4. Manipur	–	–	–	–	138	315	624	838	590
5. Meghalaya	89	123	148	160	165	366	481	543	502
6. Mizoram	–	36	11	114	84	–	267	196	32
7. Nagaland	–	245	25	–	–	–	82	165	311
8. Tripura	–	103	8	297	476	538	578	757	260
9. Uttarakhand	–	311	77	–	118	133	–	–	–
Total (II)	137	916	275	571	2,695	3,941	8,445	12,752	11,086
Grand Total (I+II)	4,943	5,594	6,856	14,314	38,983	39,217	67,477	95,883	92,555

–: Nil.

Source: Reserve Bank records.

Statements

Statement 41: Expenditure on Education* – As Ratio to Aggregate Expenditure

(Per cent)

State	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10 (RE)	2010-11 (BE)
1	2	3	4	5	6	7	8	9	10	11	12
I. Non-Special Category											
1. Andhra Pradesh	13.3	12.5	11.7	11.6	9.8	11.1	10.8	9.0	9.0	10.4	11.5
2. Bihar	23.7	20.7	18.4	18.9	15.8	19.6	19.7	17.6	18.5	18.1	18.0
3. Chhattisgarh	13.1	12.4	11.0	10.8	12.3	13.4	12.9	13.5	14.4	18.0	19.5
4. Goa	11.9	10.5	12.0	12.1	13.9	12.3	13.7	12.3	13.3	14.1	14.6
5. Gujarat	13.6	12.7	13.5	11.2	11.5	12.6	12.7	13.4	11.7	13.4	13.9
6. Haryana	14.6	13.8	13.7	10.2	11.6	13.4	11.9	12.9	15.0	17.1	17.7
7. Jharkhand	–	16.2	19.0	14.2	14.9	15.8	15.2	15.1	18.6	15.4	16.0
8. Karnataka	17.7	16.0	14.8	12.9	12.7	14.0	13.1	14.4	16.1	14.9	15.6
9. Kerala	20.0	19.0	17.6	15.7	16.2	16.6	17.1	15.9	16.7	18.2	16.4
10. Madhya Pradesh	16.3	12.5	12.2	9.9	8.8	10.2	12.4	11.1	12.8	13.0	13.1
11. Maharashtra	22.3	22.1	18.9	15.5	14.0	15.7	16.4	17.2	17.0	19.1	21.0
12. Orissa	15.9	14.6	14.3	12.2	12.6	14.7	12.8	14.3	16.9	18.0	18.5
13. Punjab	13.2	11.7	12.1	10.2	10.1	11.3	8.9	10.3	11.3	12.8	12.7
14. Rajasthan	18.8	18.2	15.5	14.1	13.8	17.2	15.6	14.6	17.9	18.8	19.1
15. Tamil Nadu	18.0	17.3	13.8	12.6	11.2	13.6	12.2	12.7	13.1	15.1	14.7
16. Uttar Pradesh	16.8	16.0	14.6	9.1	12.5	15.2	14.7	14.1	13.2	14.3	15.9
17. West Bengal	17.1	16.2	15.9	11.8	14.9	13.7	15.2	15.2	13.1	17.3	18.3
II. Special Category											
1. Arunachal Pradesh	6.4	13.3	12.1	9.1	10.7	9.9	10.7	10.8	11.4	11.4	5.9
2. Assam	25.5	21.9	22.4	22.3	17.0	20.8	20.4	20.1	18.8	13.5	19.0
3. Himachal Pradesh	17.0	16.2	14.5	12.4	13.5	14.1	14.1	15.4	16.2	16.9	17.6
4. Jammu and Kashmir	11.1	11.6	10.9	11.1	9.7	9.3	10.0	9.2	10.0	11.3	12.0
5. Manipur	20.2	13.7	13.3	13.1	15.3	15.4	11.9	14.2	12.0	11.7	11.5
6. Meghalaya	16.6	17.9	15.3	15.2	15.0	15.5	14.1	15.5	12.8	14.3	18.0
7. Mizoram	16.2	16.0	14.5	12.0	13.8	13.4	13.8	13.2	14.1	14.8	14.7
8. Nagaland	13.8	11.0	11.0	10.8	11.0	11.6	12.3	11.4	11.2	10.9	13.5
9. Sikkim	14.2	8.0	7.6	11.8	8.8	10.4	10.5	9.2	10.6	11.7	13.1
10. Tripura	19.3	18.6	19.2	18.3	20.0	15.3	15.9	15.1	14.4	17.2	15.5
11. Uttarakhand	21.5	21.1	20.0	17.6	18.4	17.2	18.1	17.6	18.2	20.3	20.5
All States	17.4	16.2	15.1	12.6	12.7	14.2	14.0	13.8	14.3	15.4	16.2
All States (Per cent to GDP)	2.8	2.6	2.5	2.3	2.3	2.2	2.2	2.2	2.3	2.7	2.7
<i>Memo item:</i>											
1. NCT Delhi	15.1	13.7	12.1	10.9	13.1	14.9	15.1	13.3	15.8	16.4	15.8
2. Puducherry	–	–	–	–	–	10.7	9.9	10.0	12.4	12.7	13.1

RE: Revised Estimates. BE: Budget Estimates.

‘–’ : Not applicable/Not available.

* : Includes expenditure on Sports, Art and Culture under revenue expenditure and capital outlay.

Note: Figures for Jammu and Kashmir and Jharkhand for the year 2008-09 (Accounts) relate to Revised Estimates.

Source: Budget Documents of the State Governments.

**Statement 42: Expenditure on Medical and Public Health and Family Welfare* –
As Ratio to Aggregate Expenditure**

(Per cent)

State	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10 (RE)	2010-11 (BE)
1	2	3	4	5	6	7	8	9	10	11	12
I. Non-Special Category											
1. Andhra Pradesh	4.7	4.4	4.0	3.7	3.2	3.4	3.3	3.3	3.6	3.8	3.8
2. Bihar	5.9	4.9	4.2	3.8	3.1	4.5	4.2	4.4	3.5	3.7	3.9
3. Chhattisgarh	4.1	4.3	4.0	3.3	3.3	3.4	3.5	3.2	3.5	4.1	4.3
4. Goa	4.4	3.8	4.0	4.5	4.7	4.9	4.6	4.6	5.4	5.5	5.7
5. Gujarat	3.4	2.8	3.2	2.7	2.8	3.1	2.9	3.2	3.1	3.7	4.3
6. Haryana	3.3	3.0	3.3	2.4	2.7	3.1	2.5	2.6	2.9	3.2	3.2
7. Jharkhand	–	4.9	4.2	4.1	3.7	6.9	6.3	5.0	5.1	4.4	4.6
8. Karnataka	5.1	4.9	4.2	3.4	3.0	3.3	3.1	3.8	3.8	3.8	4.0
9. Kerala	5.3	5.8	4.8	4.3	4.5	4.7	4.9	4.5	4.8	4.8	5.0
10. Madhya Pradesh	5.1	4.1	4.1	3.3	3.1	3.4	3.8	3.5	3.4	3.1	3.5
11. Maharashtra	3.9	4.3	3.7	3.2	2.7	3.2	3.1	3.5	3.5	3.5	3.5
12. Orissa	4.2	3.7	3.8	3.2	4.0	3.0	3.1	3.3	3.5	4.7	4.1
13. Punjab	4.5	3.9	3.5	3.0	2.9	3.4	2.7	2.9	3.0	3.5	3.5
14. Rajasthan	5.2	5.2	4.2	4.0	3.7	4.4	4.1	4.0	4.8	4.7	5.4
15. Tamil Nadu	4.9	4.9	4.1	3.8	3.2	4.2	3.3	3.3	3.7	4.7	4.8
16. Uttar Pradesh	4.0	3.6	3.8	2.7	3.8	5.1	5.7	4.8	4.7	5.4	4.8
17. West Bengal	5.6	5.0	4.9	3.7	4.2	3.9	4.1	4.0	3.6	4.4	4.5
II. Special Category											
1. Arunachal Pradesh	5.0	4.9	4.5	3.5	4.5	3.1	4.4	3.8	4.3	3.8	2.3
2. Assam	4.7	4.2	3.7	3.5	2.9	3.4	4.2	4.3	5.0	4.6	4.8
3. Himachal Pradesh	5.6	4.9	4.5	4.3	4.6	4.6	4.4	4.4	4.5	5.1	4.8
4. Jammu and Kashmir	4.9	5.5	5.2	5.5	4.9	4.5	5.4	5.3	4.8	5.2	5.5
5. Manipur	4.8	3.4	2.9	3.2	2.6	3.0	2.7	4.1	3.5	4.2	4.8
6. Meghalaya	5.6	6.6	5.9	5.5	4.9	5.5	5.1	5.4	4.4	4.7	4.7
7. Mizoram	5.4	5.4	5.0	5.0	4.3	3.5	3.6	3.9	6.1	7.3	4.5
8. Nagaland	5.2	4.1	4.6	4.0	5.7	4.3	4.2	4.3	3.8	3.6	4.0
9. Sikkim	3.7	2.2	2.0	2.9	2.6	2.8	2.5	2.6	3.0	3.4	3.9
10. Tripura	4.0	3.7	3.8	3.4	3.5	4.7	5.1	5.0	4.8	5.2	4.2
11. Uttarakhand	3.1	4.4	3.8	3.4	3.9	4.6	4.8	4.6	4.5	4.0	5.6
All States	4.6	4.4	4.0	3.4	3.4	3.9	3.9	3.8	3.9	4.2	4.3
All States (per cent to GDP)	0.7	0.7	0.7	0.6	0.6	0.6	0.6	0.6	0.6	0.7	0.7
<i>Memo item:</i>											
1. NCT Delhi	7.2	6.7	6.3	6.0	6.6	8.2	8.5	7.2	8.2	8.0	8.1
2. Puducherry	–	–	–	–	–	5.4	7.6	7.9	6.1	7.1	6.2

RE: Revised Estimates. BE: Budget Estimates.

‘–’ : Not applicable/Not available.

* : Revenue Expenditure and Capital Outlay.

Note: Figures for Jammu and Kashmir and Jharkhand for the year 2008-09 (Accounts) relate to Revised Estimates.**Source:** Budget Documents of the State Governments.

Statements

Statement 43: Outstanding Guarantees of State Governments
(As at end-March)

State	(₹ crore)																						
	1991-92	1992-93	1993-94	1994-95	1995-96	1996-97	1997-98	1998-99#	1999-00	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09					
1. Andhra Pradesh*	3,633	5,021	5,326	5,848	4,343	7,947	9,885	10,469	13,794	13,138	10,237	15,337	15,317	17,707	17,386	17,458	16,870	16,754					
2. Assam	1,008	1,022	1,022	945	1,430	1,430	1,430	1,430	1,033	1,100	1,854	1,101	1,023	607	1,221	863	—	796					
3. Bihar	1,359	1,477	1,652	73	1,184	525	525	1,149	1,157	1,157	997	789	899	1,166	591	620	556	—					
4. Chhattisgarh	—	—	—	—	—	—	—	—	—	—	—	—	—	—	1,418	4,199	1,291	1,754					
5. Goa	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	504	—					
6. Gujarat	4,514	5,190	5,387	6,501	6,519	6,602	7,274	7,299	13,450	17,301	18,723	19,001	17,624	15,683	14,079	12,701	11,561	10,027					
7. Haryana*	1,264	1,526	1,856	1,811	2,362	2,602	3,150	3,976	4,315	8,209	8,601	7,684	5,869	4,209	5,627	5,074	2,699	4,575					
8. Himachal Pradesh*	370	482	502	495	798	989	1,299	1,299	3,109	1,921	4,113	2,153	4,610	4,315	3,553	2,130	2,593	1,961					
9. Jammu and Kashmir*	459	443	480	275	599	599	599	599	790	1,143	1,033	1,033	3,629	5,071	—	—	9,709	2,537					
10. Karnataka*	3,057	2,255	3,640	3,862	4,669	4,887	6,122	6,517	9,829	12,989	11,845	13,314	14,179	17,451	8,983	9,879	10,786	8,693					
11. Kerala	1,744	2,296	2,320	3,229	2,082	2,069	2,466	2,866	7,952	8,756	11,937	11,410	13,836	12,316	11,935	9,405	8,317	7,603					
12. Madhya Pradesh*	677	720	1,890	287	440	3,485	3,485	3,485	9,841	10,482	9,670	9,670	9,974	9,435	13,692	5,697	—	1,910					
13. Maharashtra	7,351	6,132	7,305	7,706	8,127	7,636	9,933	12,851	21,161	44,954	35,520	38,002	67,068	58,818	59,470	42,989	36,086	21,301					
14. Manipur	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	194	211	211					
15. Mizoram	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	130	—	121					
16. Orissa*	1,090	1,333	1,357	1,484	1,716	1,919	2,094	2,292	3,837	3,787	5,309	5,499	5,178	3,823	3,496	2,648	2,168	1,386					
17. Punjab*	1,303	1,225	1,517	2,360	2,525	6,691	7,044	7,292	8,744	6,067	6,149	18,632	12,987	10,585	9,226	—	11,015	8,498					
18. Rajasthan*	2,727	3,143	3,573	3,929	4,758	5,754	6,154	6,454	11,270	11,954	12,912	14,819	17,239	12,703	13,098	14,706	19,769	27,765					
19. Sikkim	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	84	75	—					
20. Tamil Nadu*	2,895	3,205	3,604	2,128	3,456	4,339	4,339	4,637	9,287	12,388	12,004	11,918	10,818	7,779	6,329	5,850	5,610	5,419					
21. Uttar Pradesh	4,257	4,852	5,135	5,300	4,730	4,338	4,503	4,643	8,090	6,391	6,268	3,601	8,364	8,433	11,426	12,736	13,362	20,918					
22. UttarKhand	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	1,738	—	—					
23. West Bengal*	2,450	2,193	2,299	2,246	2,893	2,380	2,480	2,680	4,378	6,982	7,641	10,331	11,044	14,154	13,519	13,137	13,684	12,016					
TOTAL	40,158	42,515	48,865	48,479	52,631	64,192	72,782	79,314	1,32,029	1,68,719	1,64,813	1,84,294	2,19,658	2,04,255	1,95,049	1,62,237	1,66,867	1,54,246					
Per cent of GDP	6.1	5.6	5.6	4.8	4.4	4.7	4.8	4.5	6.8	8.0	7.2	7.5	8.0	6.3	5.3	3.8	3.3	2.8					

*, Not available. # : Data pertain to April to September.
 Note: 1) Data for 2007-08 in respect of Bihar and Punjab and for 2008-09 in respect of Assam, Gujarat, Jammu and Kashmir, Karnataka, Madhya Pradesh, Rajasthan, and West Bengal have been taken from State Finance Accounts of respective States as published by CAG.
 2) Data pertain to 16 States for 2006-07 and 17 States for 2007-08.
 3) Figures for 2008-09 in respect of Punjab pertain to outstanding long term guarantees as published in budget for 2010-11.

Source: Information received from the State Governments, CAG reports on State Finance Accounts and also Budget documents of the State Governments.

Statements

Statement 45: Expenditure on Operations and Maintenance

State	(Amount in ₹ crore)																				
	1990-91	1991-92	1992-93	1993-94	1994-95	1995-96	1996-97	1997-98	1998-99	1999-00	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11
1. Andhra Pradesh	576 (10.5)	722 (11.2)	746 (10.4)	871 (10.9)	810 (8.5)	911 (8.6)	1,103 (7.7)	1,085 (7.5)	1,427 (8.4)	1,395 (7.7)	2,489 (10.8)	2,899 (11.7)	3,117 (12.0)	3,828 (12.2)	3,833 (11.4)	3,884 (11.1)	4,713 (11.4)	5,852 (10.8)	9,059 (13.4)	8,971 (11.7)	-
2. Assam	-	-	-	-	-	-	-	-	-	-	402 (6.3)	322 (4.7)	333 (4.7)	366 (4.3)	511 (6.0)	541 (5.1)	360 (3.1)	-	-	-	-
3. Chhattisgarh	-	-	-	-	-	-	-	-	-	-	47 (2.9)	125 (2.5)	221 (4.0)	212 (3.2)	189 (2.7)	114 (1.5)	327 (3.7)	384 (3.5)	454 (3.3)	577 (3.1)	378 (1.9)
4. Gujarat	193 (4.7)	259 (4.9)	640 (10.3)	356 (5.1)	373 (4.9)	425 (4.8)	403 (3.9)	794 (6.5)	433 (2.8)	483 (2.8)	1,224 (5.6)	909 (4.0)	1419 (6.6)	2180 (9.9)	1380 (5.7)	791 (3.1)	636 (2.2)	985 (4.6)	922 (4.5)	929 (3.5)	838.78 (2.9)
5. Haryana	86 (4.4)	88 (3.9)	99 (4.2)	115 (3.4)	135 (2.1)	158 (3.0)	171 (2.5)	208 (3.1)	191 (2.7)	254 (3.7)	220 (3.1)	259 (3.0)	318 (3.4)	414 (4.1)	349 (3.1)	456 (3.6)	748 (4.6)	663 (8.0)	814 (8.6)	1,039 (9.5)	1,153 (9.5)
6. Himachal Pradesh	-	-	-	-	204 (12.6)	208 (10.9)	228 (10.6)	271 (10.0)	355 (10.6)	364 (9.5)	401 (9.2)	297 (6.5)	268 (5.2)	379 (6.8)	349 (6.0)	482 (7.4)	590 (7.7)	663 (7.7)	814 (8.6)	1,039 (9.5)	1,153 (9.5)
7. Jharkhand	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-	-	-	-
8. Karnataka	11 (0.3)	14 (0.3)	9 (0.2)	12 (0.2)	16 (0.2)	15 (0.2)	14 (0.1)	15 (0.1)	16 (0.1)	33 (0.2)	49 (0.3)	93 (0.5)	89 (0.5)	253 (1.2)	274 (1.1)	448 (1.6)	858 (2.6)	672 (1.8)	770 (1.8)	738 (1.6)	-
9. Kerala	-	-	-	-	-	-	-	254 (3.1)	236 (2.6)	272 (2.3)	248 (2.1)	291 (2.5)	347 (2.4)	354 (2.3)	434 (2.5)	504 (2.7)	549 (2.6)	647 (2.6)	654 (2.3)	680 (2.3)	736 (2.1)
10. Madhya Pradesh	-	268 (4.9)	291 (4.7)	342 (4.5)	339 (4.3)	367 (4.0)	414 (3.6)	436 (3.7)	418 (2.9)	410 (2.5)	371 (2.5)	366 (2.5)	311 (2.1)	204 (1.1)	246 (1.4)	268 (1.3)	463 (2.1)	722 (2.8)	692 (2.3)	638 (1.7)	524 (1.2)
11. Maharashtra	3,194 (36.5)	3,079 (30.6)	3,817 (33.1)	3,552 (27.1)	3,864 (26.1)	4,266 (24.9)	5,680 (27.3)	6,461 (28.2)	7,029 (27.4)	6,675 (22.6)	7,207 (19.3)	7,444 (19.4)	8,630 (21.3)	9,229 (21.6)	12,350 (24.2)	16,002 (30.6)	18,503 (30.1)	18,397 (28.4)	23,193 (29.5)	15,939 (16.6)	-
12. Manipur	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	510 (21.1)	-	-	-	-
13. Mizoram	17 (5.6)	21 (6.5)	26 (6.9)	30 (7.1)	32 (7.0)	25 (4.4)	46 (7.4)	49 (7.5)	43 (6.2)	48 (5.3)	56 (5.5)	59 (5.2)	118 (10.4)	130 (10.1)	126 (9.0)	174 (11.0)	372 (21.7)	-	-	-	-
14. Nagaland	-	-	-	-	-	-	-	-	-	-	14 (1.0)	10 (0.7)	14 (0.9)	18 (1.0)	15 (0.9)	16 (0.8)	15 (0.7)	21 (0.8)	18 (0.6)	21 (0.6)	22 (0.5)
15. Orissa	97 (4.4)	106 (4.0)	156 (5.1)	176 (5.1)	199 (4.9)	223 (4.7)	261 (5.1)	260 (4.7)	262 (3.8)	320 (3.8)	426 (4.8)	424 (4.3)	436 (4.4)	423 (3.9)	484 (3.9)	672 (4.9)	1207 (7.7)	1598 (8.6)	1822 (8.6)	1980 (7.0)	2282 (7.0)
16. Rajasthan	-	-	-	-	-	-	-	-	1,380 (11.9)	1,493 (11.1)	794 (5.3)	851 (6.6)	1,117 (6.0)	1,136 (6.0)	1,224 (6.1)	1,274 (5.9)	1,521 (6.1)	1,660 (5.7)	2,024 (5.9)	2,124 (5.2)	2,087 (4.8)
17. Sikkim	-	-	-	-	-	-	-	-	-	-	1,389 (181.9)	1,400 (84.1)	1,522 (80.9)	1,707 (144.5)	1,650 (95.7)	1,751 (99.1)	2,256 (119.5)	-	-	-	-
18. Tamil Nadu	915 (16.2)	1,109 (12.8)	1,146 (13.4)	1,268 (14.5)	1,415 (14.7)	1,498 (13.7)	1,728 (13.2)	1,816 (12.1)	1,941 (11.0)	1,815 (8.8)	1,867 (8.6)	1,663 (7.8)	2,144 (8.3)	2,472 (9.8)	3,159 (10.8)	3,937 (12.3)	3,721 (9.7)	4,065 (9.5)	4,118 (7.7)	4,797 (8.1)	4,208 (6.3)
19. Uttar Pradesh	1,832 (19.2)	1,637 (15.7)	2,353 (18.5)	2,317 (17.4)	3,199 (20.8)	3,272 (18.6)	2,584 (13.5)	2,478 (11.2)	3,043 (11.7)	2,718 (9.5)	749 (2.4)	749 (2.4)	1,034 (3.1)	1,110 (2.2)	1,376 (3.1)	1,664 (3.6)	2,668 (4.8)	2,771 (4.2)	3,138 (3.9)	3,358 (3.6)	-
20. Uttarakhand	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	85 (1.3)	300 (4.1)	288 (3.5)	278 (2.5)	-
21. West Bengal	-	-	-	-	-	-	-	745 (6.6)	937 (6.6)	1,242 (6.4)	1,580 (7.1)	1,420 (6.1)	1,015 (4.4)	1,068 (4.1)	1,232 (4.4)	1,603 (5.2)	2,163 (6.3)	1,066 (2.8)	1,172 (2.3)	1,301 (2.1)	1,068 (1.7)
Total	6,922 (16.5)	7,302 (12.9)	9,281 (14.6)	9,037 (12.7)	10,585 (12.5)	11,368 (11.9)	12,642 (11.1)	14,872 (10.3)	17,710 (9.8)	17,522 (8.3)	19,543 (7.9)	19,601 (7.5)	22,452 (8.1)	25,482 (8.1)	29,178 (8.6)	34,580 (9.4)	42,266 (9.4)	39,804 (8.9)	49,138 (9.1)	43,381 (8.2)	13,297 (3.8)
Memo Item:																					
1. NCT Delhi#	-	-	-	-	-	-	-	94 (4.1)	104 (3.7)	116 (3.3)	138 (3.7)	129 (2.6)	135 (2.9)	141 (2.8)	164 (2.8)	-	-	-	-	-	-
2. Puducherry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1,814 (101.1)	1,964 (101.9)	2,138 (97.1)	3,002 (95.2)	3,396 (106.3)	-

BE: Budget Estimates. RE: Revised Estimates. - : - : Not available/Not applicable. \$: Relates to maintenance. #: Data relate to repair and maintenance.
@ : Include Travel Expenses, Office Expenses, Rent, Minor Works, Machinery and Equipment, Materials and Supplies, Maintenance, Motor Vehicles, Fuel charges and Other charges.
* : Include expenditure under maintenance works, tools and plants, machinery and equipment, material and supplies, grants-in-aid non-salary and suspense.
Note: 1. Figures in brackets are percentage to total revenue expenditure of the respective State Governments.
2. Data in respect of Andhra Pradesh, Karnataka, Maharashtra, Uttar Pradesh, Uttarakhand and Puducherry for 2008-09 relates to Revised Estimates while 2009-10 are Budget estimates.
Source: Information received from respective State Governments.

Statements

Statement 47 : Social Sector Expenditure* to Total Expenditure

State	(Per cent)																					
	1990-91	1991-92	1992-93	1993-94	1994-95	1995-96	1996-97	1997-98	1998-99	1999-00	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10 (RE)	2010-11 (BE)	
I. Non-Special Category																						
1. Andhra Pradesh	41.7	40.2	40.8	37.2	34.2	38.5	38.6	38.1	40.7	38.8	35.6	35.0	32.5	33.3	29.3	30.8	32.9	32.7	38.9	35.4	35.8	
2. Bihar	38.3	45.2	40.6	40.7	41.2	40.3	42.7	42.8	44.0	42.7	43.7	38.9	36.4	36.7	30.5	38.4	41.0	43.8	43.9	43.4	42.8	
3. Chhattisgarh	-	-	-	-	-	-	-	-	-	-	50.5	43.3	41.3	36.2	37.7	44.2	47.6	46.2	50.1	57.4	53.1	
4. Goa	40.9	38.8	38.6	38.7	37.1	27.2	30.8	27.6	28.5	29.1	26.4	23.1	26.1	28.4	31.4	30.9	31.8	31.6	32.2	33.9	33.4	
5. Gujarat	36.4	33.9	30.8	33.8	34.5	33.9	32.3	33.3	34.5	35.3	35.6	35.2	30.4	27.3	29.0	32.1	33.4	34.9	35.0	38.6	38.6	
6. Haryana	32.4	28.6	32.3	26.6	18.9	27.7	20.8	23.4	28.8	30.8	37.0	34.3	26.6	18.6	24.2	32.0	28.5	33.3	37.2	39.6	39.2	
7. Jharkhand	-	-	-	-	-	-	-	-	-	-	-	47.0	50.0	44.4	44.1	45.9	47.0	43.5	47.8	44.2	44.7	
8. Karnataka	37.0	36.8	36.0	37.9	38.9	38.4	37.8	38.8	39.3	38.2	38.3	34.8	31.4	28.4	28.5	33.4	32.7	36.7	37.8	42.7	41.2	
9. Kerala	43.7	39.8	41.1	40.1	40.1	38.9	40.5	43.2	43.9	42.1	39.9	37.6	37.4	30.0	36.2	35.6	31.0	31.4	33.4	34.8	34.8	
10. Madhya Pradesh	41.3	40.1	39.4	39.5	41.4	41.7	40.2	39.5	43.1	41.3	42.3	35.4	37.7	28.4	24.7	32.5	35.3	35.7	36.7	36.7	39.5	
11. Maharashtra	35.2	38.2	39.7	38.8	33.6	39.1	36.8	38.3	37.6	33.6	36.6	36.4	39.3	30.9	28.1	35.3	37.3	37.0	36.8	42.3	44.3	
12. Orissa	36.5	36.0	38.1	39.2	37.4	39.3	39.1	38.5	37.6	48.3	36.8	34.2	31.7	28.0	28.9	34.2	31.7	35.9	41.6	42.1	40.5	
13. Punjab	28.1	21.9	25.1	25.6	20.9	25.2	16.3	23.7	27.9	22.7	27.6	23.8	17.2	17.3	17.8	19.8	17.9	18.8	23.8	26.2	25.8	
14. Rajasthan	39.5	35.0	37.7	37.5	39.1	35.9	39.4	37.0	41.6	39.2	41.3	40.7	37.3	35.7	34.1	40.1	39.5	38.9	45.2	44.8	42.4	
15. Tamil Nadu	45.1	35.8	40.3	42.2	39.8	41.1	40.3	38.4	41.0	39.2	39.4	37.0	32.0	34.3	32.6	36.9	33.1	35.9	39.7	38.9	39.3	
16. Uttar Pradesh	38.5	33.5	34.5	32.0	28.6	31.1	33.4	34.1	33.3	33.7	33.1	32.2	31.1	18.7	28.6	33.7	32.1	34.4	37.8	37.3	37.9	
17. West Bengal	46.9	43.9	41.3	41.7	41.2	39.0	38.3	38.2	38.6	41.2	36.0	34.1	30.5	23.4	29.1	28.2	31.9	34.7	31.9	40.7	42.9	
II. Special Category																						
1. Arunachal Pradesh	32.1	31.0	34.1	34.4	31.5	32.8	35.6	34.3	33.1	33.9	26.9	32.5	30.9	28.3	31.2	30.4	30.2	31.1	29.9	29.7	16.1	
2. Assam	34.7	40.3	36.3	38.6	38.5	41.3	40.0	37.7	41.3	37.3	40.3	35.5	36.2	35.0	32.4	36.8	38.7	40.0	38.7	33.1	37.4	
3. Himachal Pradesh	39.7	21.1	40.1	36.7	36.4	37.5	37.7	36.0	37.3	36.1	36.9	33.7	29.8	29.0	29.0	32.7	33.0	35.2	36.6	35.5	34.8	
4. Jammu and Kashmir	29.7	32.0	38.2	34.7	31.4	34.2	34.6	33.2	25.6	24.3	26.1	28.8	28.8	28.3	27.9	29.9	31.3	30.0	29.9	30.6	30.8	
5. Manipur	33.4	34.6	23.8	32.9	35.6	37.9	37.9	36.7	35.1	34.0	32.5	26.0	26.0	26.0	33.6	34.2	28.7	31.7	32.9	31.8	31.7	
6. Meghalaya	39.3	38.3	36.4	34.9	36.8	37.0	40.0	39.7	38.7	42.0	40.6	40.5	35.9	36.2	35.8	38.2	37.6	37.5	35.7	39.3	39.9	
7. Mizoram	30.6	41.8	40.9	40.7	40.3	40.8	42.4	36.8	42.4	43.6	39.2	40.7	40.0	35.7	35.6	33.3	34.8	36.7	40.1	42.6	37.2	
8. Nagaland	33.0	27.6	26.2	28.9	33.0	35.0	32.2	30.0	27.9	32.1	31.9	26.9	29.6	27.0	27.6	28.6	29.6	29.5	28.3	29.2	30.5	
9. Sikkim	33.3	32.2	32.4	34.4	16.8	15.2	13.4	13.5	15.7	15.1	27.3	16.5	16.3	27.5	22.2	23.3	24.3	23.5	27.4	30.3	31.1	
10. Tripura	43.1	42.3	39.8	41.2	43.5	43.4	43.8	44.0	43.9	43.8	42.0	39.3	38.4	34.8	37.6	34.0	36.5	36.5	37.2	40.3	34.1	
11. Uttarakhnad	-	-	-	-	-	-	-	-	-	-	32.0	40.0	35.2	32.7	36.6	36.3	37.9	37.4	38.4	39.3	42.2	
All States	38.6	36.4	37.3	36.9	34.6	36.6	36.1	36.4	37.5	36.9	36.8	35.1	32.6	28.4	29.6	33.7	33.9	35.3	37.6	39.1	39.2	
<i>Memo item:</i>																						
1. NCT Delhi	-	-	-	48.2	48.0	46.3	48.8	48.5	45.4	41.6	40.8	34.6	34.2	29.6	33.1	41.0	39.6	40.5	43.8	42.1	42.2	
2. Puducherry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	36.7	34.7	35.8	35.9	40.2	46.0	

BE: Budget Estimates. RE: Revised Estimates. *: Not available/Not applicable.
 *: Includes expenditure on social services, rural development and food storage and warehousing under revenue expenditure, capital outlay and loans and advances by the State Governments.
 Note: Figures for Jammu and Kashmir and Jharkhand for the year 2008-09 (Accounts) relate to Revised Estimates.
 Source: Budget Documents of the State Governments.

**Statement 48: Debt/Interest Relief Availed by eligible States under
DCRF recommended by Twelfth FC**

(₹ crore)

State	2009-10	
	Debt Relief	Interest Relief
1	2	3
I. Non-Special Category		
1. Andhra Pradesh	-	427
2. Bihar	385	195
3. Chhattisgarh	93	50
4. Goa	-	11
5. Gujarat	472	257
6. Haryana	-	39
7. Jharkhand	105	61
8. Karnataka	358	217
9. Kerala	-	106
10. Madhya Pradesh	363	226
11. Maharashtra	340	122
12. Orissa	-	122
13. Punjab	-	99
14. Rajasthan	-	133
15. Tamil Nadu	263	142
16. Uttar Pradesh	-	625
17. West Bengal	-	-
II. Special Category		
1. Arunachal Pradesh	-	12
2. Assam	-	1
3. Himachal Pradesh	-	24
4. Jammu and Kashmir	-	45
5. Manipur	-	-11
6. Meghalaya	-	9
7. Mizoram	-	8
8. Nagaland	-	9
9. Sikkim	-	-
10. Tripura	-	13
11. Uttarakhand	-	7
All States	2,380	2,946

Source: Ministry of Finance, Government of India.

Statement 49: Decomposition of Recommended Per Capita Transfers : Tenth FC

States	Recommended Transfers (1995-2000) (₹ crore)	Average GSDP 1990-95 (₹ crore)	Population 1991 Census (Number)	GSDP Per Capita (₹)	Per Capita Gap from Maximum (₹)	Recommended Per Capita Transfers (Annual) (₹)	Equalisation Transfers Per Capita (₹)	Total Per Capita Benchmark Transfers (₹)	Vertical Component (₹)	Equalisation Component (₹)	Residual for Special Needs (₹)	Shortfall in Equalisation (₹)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	18,082	49,036	6,65,08,008	7,373	5,689	544	361	701	339	204	-	-157
2. Bihar	24,656	34,179	8,63,74,465	3,957	9,105	571	578	917	339	232	-	-347
3. Chhattisgarh	-	-	-	-	-	-	-	-	-	-	725	-
4. Goa	622	1,983	11,69,793	16,952	-	1,064	-	339	339	-	-	-
5. Gujarat	8,876	42,331	4,13,09,582	10,247	2,815	430	179	518	339	90	-	-88
6. Haryana	2,793	19,139	1,64,63,648	11,625	-	339	-	339	339	-	-	-
7. Jharkhand	-	-	-	-	-	-	-	-	-	-	-	-
8. Karnataka	10,521	35,084	4,49,77,201	7,800	5,262	468	334	673	339	129	-	-206
9. Kerala	7,722	21,954	2,90,98,518	7,545	5,518	531	350	690	339	191	-	-159
10. Madhya Pradesh	16,094	41,941	6,61,81,170	6,337	6,725	486	427	766	339	147	-	-280
11. Maharashtra	13,709	94,431	7,89,37,187	11,963	1,100	347	70	409	339	8	-	-62
12. Orissa	9,707	16,163	3,16,59,736	5,105	7,957	613	505	845	339	274	-	-231
13. Punjab	3,589	26,493	2,02,81,969	13,062	-	354	-	339	339	-	15	-
14. Rajasthan	11,401	29,045	4,40,05,900	6,600	6,462	518	410	750	339	179	-	-232
15. Tamil Nadu	13,361	47,504	5,58,58,946	8,504	4,558	478	289	629	339	139	-	-150
16. Uttar Pradesh	36,159	75,591	13,91,12,287	5,434	7,629	520	484	824	339	181	-	-304
17. West Bengal	14,980	46,785	6,80,77,965	6,872	6,190	440	393	732	339	101	-	-292
II. Special Category												
1. Arunachal Pradesh	1,768	748	8,64,558	8,654	4,408	4,091	280	619	339	280	3,472	-
2. Assam	8,328	13,642	2,24,14,322	6,086	6,976	743	443	782	339	404	-	-39
3. Himachal Pradesh	4,762	4,113	51,70,877	7,954	5,109	1,842	324	664	339	324	1,178	-
4. Jammu and Kashmir	7,322	5,120	77,18,700	6,634	6,429	1,897	408	748	339	408	1,150	-
5. Manipur	2,137	1,123	18,37,149	6,111	6,952	2,326	441	781	339	441	1,545	-
6. Meghalaya	1,889	1,251	17,74,778	7,049	6,014	2,129	382	721	339	382	1,407	-
7. Mizoram	1,802	558	6,89,756	8,087	4,976	5,225	316	655	339	316	4,570	-
8. Nagaland	2,793	1,066	12,09,546	8,813	4,249	4,618	270	609	339	270	4,009	-
9. Sikkim	699	321	4,06,457	7,888	5,175	3,439	329	668	339	329	2,771	-
10. Tripura	2,873	1,417	27,57,205	5,139	7,923	2,084	503	842	339	503	1,242	-
11. Uttarakhand	-	-	-	-	-	-	-	-	-	-	-	-

“-” : Nil / Negligible/Not applicable.

Notes: 1. Lower Per capita transfers was in case of Haryana (₹ 339.3).
2. Average Tax effort during 1990-91 to 1994-95 is 6.35 per cent.
3. Maximum Per Capita GSDP is taken for Punjab.

Source: Census of India 1991, Central Statistics Office and Reports of Finance Commissions.

Statement 50: Decomposition of Recommended Per Capita Transfers : Eleventh FC

States	Recommended Transfers (2000-01 to 2004-05) (₹ crore)	Average GSDP 1995-96 to 1999-2000 (₹ crore)	Population 2001 Census (Number)	GSDP per Capita (₹)	Per Capita Gap from Maximum (₹)	Recommended Per Capita Transfers (Annual) (₹)	Equalisation Transfers Per Capita (₹)	Total Per Capita Benchmark Transfers (₹)	Vertical Component (₹)	Equalisation Component (₹)	Residual for Special Needs (₹)	Shortfall in Equalisation (₹)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	31,011	1,01,903	7,62,10,007	13,371	7,517	814	444	841	398	416	-	-28
2. Bihar	56,728	62,685	8,29,98,500	7,552	13,336	1,367	787	1,185	398	787	182	-
3. Chhattisgarh	-	-	-	-	-	-	-	-	-	-	-	-
4. Goa	822	4,922	13,47,668	36,522	-	1,219	-	398	398	-	821	-
5. Gujarat	12,000	92,815	5,06,71,017	18,317	2,572	474	152	550	398	76	-	-76
6. Haryana	4,206	39,820	2,11,44,564	18,832	2,056	398	121	519	398	-	-	-121
7. Jharkhand	-	-	-	-	-	-	-	-	-	-	-	-
8. Karnataka	19,692	76,705	5,28,50,562	14,514	6,375	745	376	774	398	347	-	-29
9. Kerala	12,317	51,616	3,18,41,374	16,210	4,679	774	276	674	398	276	100	-
10. Madhya Pradesh	34,998	84,370	6,03,48,023	13,981	6,908	1,160	408	805	398	408	354	-
11. Maharashtra	19,387	1,97,965	9,68,78,627	20,434	-	400	-	398	398	-	2	-
12. Orissa	20,755	32,885	3,68,04,660	8,935	11,954	1,128	705	1,103	398	705	25	-
13. Punjab	5,429	50,883	2,43,58,999	20,889	-	446	-	398	398	-	48	-
14. Rajasthan	23,589	64,958	5,65,07,188	11,496	9,393	835	554	952	398	437	-	-117
15. Tamil Nadu	21,601	1,04,677	6,24,05,679	16,774	4,115	692	243	641	398	243	52	-
16. Uttar Pradesh	78,509	1,49,584	16,61,97,921	9,000	11,888	945	701	1,099	398	547	-	-154
17. West Bengal	35,220	1,00,960	8,01,76,197	12,592	8,297	879	489	887	398	481	-	-9
II. Special Category												
1. Arunachal Pradesh	2,315	1,372	10,97,968	12,496	8,393	4,217	495	893	398	495	3,324	-
2. Assam	13,281	24,725	2,66,55,528	9,276	11,613	996	685	1,083	398	599	-	-86
3. Himachal Pradesh	7,460	9,620	60,77,900	15,827	5,062	2,455	299	696	398	299	1,758	-
4. Jammu and Kashmir	16,428	10,916	1,01,43,700	10,762	10,127	3,239	597	995	398	597	2,244	-
5. Manipur	3,216	2,275	21,66,788	10,498	10,391	2,968	613	1,011	398	613	1,957	-
6. Meghalaya	2,961	2,641	23,18,822	11,391	9,498	2,554	560	958	398	560	1,596	-
7. Mizoram	2,535	1,186	8,88,573	13,343	7,546	5,706	445	843	398	445	4,863	-
8. Nagaland	4,450	2,270	19,90,036	11,406	9,483	4,472	559	957	398	559	3,515	-
9. Sikkim	1,634	695	5,40,851	12,850	8,039	6,042	474	872	398	474	5,170	-
10. Tripura	4,361	3,406	31,99,203	10,648	10,241	2,726	604	1,002	398	604	1,724	-
11. Uttarakhand	-	-	-	-	-	-	-	-	-	-	-	-

Notes: 1. Lower Per capita transfers was in case of Haryana (₹ 397.8).

2. Average Tax effort during 1995-2000 is 5.90 per cent.

3. Maximum Per Capita GSDP is taken for Punjab.

Source: Census of India 2001, Central Statistics Office and Reports of Finance Commissions.

Statement 51: Decomposition of Recommended Per Capita Transfers : Twelfth FC

State	Recommended Transfers (2005-06 to 2009-10) (₹ crore)	Average GSDP 2000-01 to 2004-05 (₹)	Population 2001 Census (Number)	GSDP Per Capita (₹)	Per Capita Gap from Maximum (₹)	Recommended Per Capita Transfers (Annual) (₹)	Equalisation Transfers Per Capita (₹)	Total Per Capita Benchmark Transfers (₹)	Vertical Component (₹)	Equalisation Component (₹)	Residual for Special Needs (₹)	Shortfall in Equalisation (₹)
1	2	3	4	5	6	7	8	9	10	11	12	13
Non-Special Category												
1. Andhra Pradesh	50,353	1,74,070	7,62,10,007	22,841	12,406	1,321	816	1,564	747	574	-	-242
2. Bihar	75,647	70,357	8,29,98,500	8,477	26,770	1,823	1,761	2,509	747	1,076	-	-686
3. Chhattisgarh	18,274	34,054	2,08,33,803	16,345	18,901	1,754	1,244	1,991	747	1,007	-	-237
4. Goa	1,725	8,547	13,47,668	63,424	-	2,559	-	747	747	-	1,812	-
5. Gujarat	25,609	1,46,689	5,06,71,017	28,949	6,298	1,011	414	1,162	747	264	-	-151
6. Haryana	8,042	74,528	2,11,44,564	35,247	-	761	-	747	747	-	14	-
7. Jharkhand	23,657	39,780	2,89,45,829	14,763	20,484	1,756	1,348	2,095	747	1,009	-	-339
8. Karnataka	31,416	1,25,863	5,28,50,562	23,815	11,432	1,189	752	1,499	747	442	-	-311
9. Kerala	19,608	88,887	3,18,41,374	27,916	7,331	1,232	482	1,230	747	482	2	-
10. Madhya Pradesh	46,322	92,485	6,03,48,023	15,325	19,921	1,535	1,311	2,058	747	788	-	-523
11. Maharashtra	36,194	310,369	9,68,78,627	32,037	3,210	747	211	958	747	-	-	-211
12. Orissa	36,943	54,500	3,68,04,660	14,808	20,439	2,008	1,345	2,092	747	1,260	-	-85
13. Punjab	12,885	84,657	2,43,58,999	34,754	-	1,058	-	747	747	-	311	-
14. Rajasthan	39,062	98,327	5,65,07,188	17,401	17,846	1,383	1,174	1,921	747	635	-	-539
15. Tamil Nadu	36,688	1,66,311	6,24,05,679	26,650	8,597	1,176	566	1,313	747	429	-	-137
16. Uttar Pradesh	1,33,471	2,10,892	16,61,97,921	12,689	22,558	1,606	1,484	2,231	747	859	-	-625
17. West Bengal	50,877	1,73,513	8,01,76,197	21,642	13,605	1,269	895	1,642	747	522	-	-373
II. Special Category												
1. Arunachal Pradesh	3,526	2,237	10,97,968	20,370	14,876	6,422	979	1,726	747	979	4,696	-
2. Assam	24,329	43,674	2,66,55,528	16,385	18,862	1,825	1,241	1,988	747	1,078	-	-163
3. Himachal Pradesh	14,450	19,100	60,77,900	31,426	3,821	4,755	251	999	747	251	3,756	-
4. Jammu and Kashmir	20,880	20,305	1,01,43,700	20,017	15,230	4,117	1,002	1,749	747	1,002	2,368	-
5. Manipur	6,870	3,707	21,66,788	17,107	18,139	6,341	1,194	1,941	747	1,194	4,401	-
6. Meghalaya	4,368	4,858	23,18,822	20,949	14,298	3,767	941	1,688	747	941	2,079	-
7. Mizoram	4,661	2,126	8,88,573	23,926	11,321	10,491	745	1,492	747	745	8,999	-
8. Nagaland	7,453	4,358	19,90,036	21,898	13,349	7,491	878	1,626	747	878	5,865	-
9. Sikkim	1,829	1,292	5,40,851	23,881	11,366	6,764	748	1,495	747	748	5,269	-
10. Tripura	8,417	6,890	31,99,203	21,537	13,710	5,262	902	1,649	747	902	3,613	-
11. Uttarakhand	12,194	18,592	84,89,349	21,900	13,347	2,873	878	1,625	747	878	1,247	-

Notes: 1. Lower Per capita transfers was in case of Maharashtra (₹ 747.2).
 2. Average Tax effort during 1995-2000 is 6.58 per cent.
 3. Maximum Per Capita GSDP is taken for Haryana.

Source: Census of India 2001, Central Statistics Office and Reports of Finance Commissions.

Statement 52: Decomposition of Recommended Per Capita Transfers : Thirteenth FC

State	Recommended Transfers (2010-11 to 2014-15) (₹ crore)	GSDP 2005-06 to 2009-10 (₹ crore)	Population 2001 Census (Number)	GSDP per Capita (₹)	Per Capita Gap from Maximum (₹)	Recommended Per Capita Transfers (Annual) (₹)	Equalisation Transfers Per Capita (₹)	Total Per Capita Benchmark Transfers (₹)	Vertical Component (₹)	Equalisation Component (₹)	Residual for Special Needs (₹)	Shortfall in Equalisation (₹)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	1,14,148	3,26,442	7,62,10,007	42,835	31,223	2,996	2,310	4,151	1,842	1,154	-	-1,156
2. Bihar	1,72,944	1,18,226	8,29,98,500	14,244	59,813	4,167	4,424	6,266	1,842	2,326	-	-2,089
3. Chhattisgarh	42,001	79,635	2,08,33,803	38,224	35,834	4,032	2,651	4,492	1,842	2,190	-	-460
4. Goa	4,374	17,604	13,47,668	1,30,629	-	6,491	-	1,842	1,842	-	4,650	-
5. Gujarat	53,790	3,02,133	5,06,71,017	59,626	14,431	2,123	1,067	2,909	1,842	281	-	-786
6. Haryana	19,470	1,56,592	2,11,44,564	74,058	-	1,842	-	1,842	1,842	-	-	-
7. Jharkhand	47,879	69,230	2,69,45,829	25,692	48,365	3,554	3,578	5,419	1,842	1,712	-	-1,866
8. Karnataka	74,376	2,39,761	5,28,50,562	45,366	28,692	2,815	2,122	3,964	1,842	973	-	-1,149
9. Kerala	40,326	1,68,148	3,18,41,374	52,808	21,250	2,533	1,572	3,413	1,842	691	-	-881
10. Madhya Pradesh	1,16,593	1,50,486	6,03,48,023	24,936	49,121	3,864	3,634	5,475	1,842	2,022	-	-1,611
11. Maharashtra	91,710	6,18,204	9,68,78,627	63,812	10,245	1,893	758	2,599	1,842	52	-	-706
12. Orissa	78,975	1,15,425	3,68,04,660	31,361	42,696	4,292	3,158	5,000	1,842	2,450	-	-708
13. Punjab	25,687	1,46,468	2,43,58,999	60,129	-	2,109	-	1,842	1,842	-	267	-
14. Rajasthan	97,842	1,75,970	5,65,07,188	31,141	42,916	3,463	3,175	5,016	1,842	1,621	-	-1,553
15. Tamil Nadu	83,437	3,07,092	6,24,05,679	49,209	24,849	2,674	1,838	3,680	1,842	832	-	-1,006
16. Uttar Pradesh	3,12,140	3,70,141	16,61,97,921	22,271	51,787	3,756	3,831	5,672	1,842	1,915	-	-1,916
17. West Bengal	1,17,997	3,13,137	8,01,76,197	39,056	35,002	2,943	2,589	4,431	1,842	1,102	-	-1,487
II. Special Category												
1. Arunachal Pradesh	9,104	4,002	10,97,968	36,449	37,609	16,583	2,782	4,624	1,842	2,782	11,959	-
2. Assam	57,833	72,234	2,66,55,528	27,099	46,958	4,339	3,474	5,315	1,842	2,498	-	-976
3. Himachal Pradesh	21,692	33,140	60,77,900	54,525	19,533	7,138	1,445	3,286	1,842	1,445	3,851	-
4. Jammu and Kashmir	40,439	32,093	1,01,43,700	31,638	42,420	7,973	3,138	4,979	1,842	3,138	2,994	-
5. Manipur	13,568	5,877	21,66,788	27,123	46,935	12,523	3,472	5,313	1,842	3,472	7,210	-
6. Meghalaya	9,842	8,568	23,18,822	36,949	37,109	8,489	2,745	4,587	1,842	2,745	3,903	-
7. Mizoram	8,805	3,454	8,88,573	38,867	35,191	19,819	2,603	4,445	1,842	2,603	15,374	-
8. Nagaland	13,744	6,540	19,90,036	32,866	41,192	13,813	3,047	4,889	1,842	3,047	8,924	-
9. Sikkim	4,526	2,344	5,40,851	43,339	30,719	16,735	2,272	4,114	1,842	2,272	12,622	-
10. Tripura	13,128	11,028	31,99,203	34,470	39,588	8,207	2,928	4,770	1,842	2,928	3,437	-
11. Uttarakhand	20,308	36,143	84,89,349	42,574	31,483	4,784	2,329	4,170	1,842	2,329	614	-

Notes: 1. Lower Per capita transfers was in case of Haryana (₹ 1841.6).

2. Average Tax effort during 1995-2000 is 7.40 per cent.

3. Maximum Per Capita GDP is taken for Haryana.

Source: Census of India 2001, Central Statistics Office and Reports of Finance Commissions.

Appendices I to IV

Appendix I

Appendix I: Revenue Receipts of States and Union Territories with Legislature

(₹ lakh)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	62,85,845	78,96,370	78,40,606	90,64,842	3,85,596	3,25,696	5,70,189	5,10,113
I. TAX REVENUE (A+B)	45,15,979	52,77,330	52,77,330	61,50,421	59,831	62,460	60,140	83,037
A. State's Own Tax Revenue (1 to 3)	33,35,829	40,66,400	40,66,400	46,99,900	13,620	10,900	12,600	14,400
1. Taxes on Income (i+ii)	37,446	45,000	45,000	54,000	–	–	–	–
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	37,446	45,000	45,000	54,000	–	–	–	–
2. Taxes on Property and Capital Transactions (i to iii)	3,14,139	3,45,600	3,45,600	3,78,300	615	600	600	700
i) Land Revenue	13,035	14,400	14,400	14,500	490	500	500	550
ii) Stamps and Registration Fees	2,93,099	3,22,400	3,22,400	3,54,600	125	100	100	150
iii) Urban Immovable Property Tax	8,005	8,800	8,800	9,200	–	–	–	–
3. Taxes on Commodities and Services (i to vii)	29,84,244	36,75,800	36,75,800	42,67,600	13,004	10,300	12,000	13,700
i) Sales Tax (a to f)	21,85,166	27,68,500	27,68,500	31,83,800	10,568	8,000	9,500	11,000
a) State Sales Tax / VAT	20,53,230	25,38,184	25,38,184	29,53,459	10,568	8,000	9,500	11,000
b) Central Sales Tax	1,25,519	2,21,805	2,21,805	2,21,830	–	–	–	–
c) Sales Tax on Motor Spirit and Lubricants	3	40	40	40	–	–	–	–
d) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
e) Receipts of Turnover Tax	4,932	6,300	6,300	6,300	–	–	–	–
f) Other Receipts	1,483	2,171	2,171	2,171	–	–	–	–
ii) State Excise	5,75,261	6,26,000	6,26,000	7,51,200	1,660	1,500	1,700	1,700
iii) Taxes on Vehicles	1,80,062	2,31,500	2,31,500	2,77,800	776	800	800	1,000
iv) Taxes on Goods and Passengers	1,588	1,800	1,800	2,000	–	–	–	–
v) Taxes and Duties on Electricity	21,854	24,000	24,000	26,400	–	–	–	–
vi) Entertainment Tax	6,583	7,900	7,900	8,700	–	–	–	–
vii) Other Taxes and Duties	13,730	16,100	16,100	17,700	–	–	–	–
B. Share in Central Taxes (i to ix)	11,80,150	12,10,930	12,10,930	14,50,521	46,211	51,560	47,540	68,637
i) Corporation Tax	3,86,995	4,88,789	4,88,789	5,46,735	15,155	16,906	19,563	28,631
ii) Income Tax	2,43,003	2,38,162	2,38,162	2,73,887	9,512	10,616	10,898	12,731
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	-11	-30	-30	-10	–	–	–	–
v) Taxes on Wealth	364	468	468	539	14	16	44	62
vi) Customs	2,25,596	2,02,313	2,02,313	2,32,660	8,833	9,855	6,653	11,095
vii) Union Excise Duties	1,96,743	1,36,476	1,36,476	2,30,266	7,702	8,595	5,359	9,037
viii) Service Tax	1,27,493	1,44,801	1,44,801	1,66,521	4,994	5,574	5,023	7,081
ix) Other Taxes and Duties on Commodities and Services	-33	-49	-49	-77	1	-2	–	–
II. NON-TAX REVENUE (C+D)	17,69,866	26,19,040	25,63,276	29,14,420	3,25,765	2,63,236	5,10,049	4,27,076
C. State's Own Non-Tax Revenue (1 to 6)	9,68,340	12,94,600	14,10,641	15,70,280	77,201	31,841	1,55,186	38,293
1. Interest Receipts	3,48,740	4,45,625	5,75,136	7,09,716	3,480	3,700	3,700	4,000
2. Dividends and Profits	1,880	1,722	1,722	1,808	–	–	–	–

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	3,13,388	4,31,518	4,18,048	4,06,643	2,845	3,661	4,882	4,586
<i>of which:</i> State Lotteries	–	–	–	–	–	–	–	–
4. Social Services (i to ix)	45,799	35,137	35,137	36,894	1,073	1,086	786	1,320
i) Education, Sports, Art and Culture	11,168	18,462	18,462	19,385	243	125	125	260
ii) Medical and Public Health	4,843	7,576	7,576	7,955	28	42	42	46
iii) Family Welfare	267	500	500	525	–	–	–	–
iv) Housing	20,322	244	244	256	4	12	12	13
v) Urban Development	5,292	1,338	1,338	1,405	495	600	300	660
vi) Labour and Employment	2,403	2,716	2,716	2,852	4	1	1	5
vii) Social Security and Welfare	314	578	578	607	1	10	10	10
viii) Water Supply and Sanitation	695	1,105	1,105	1,160	298	295	295	325
ix) Others	494	2,618	2,618	2,749	–	1	1	1
5. Fiscal Services	–	–	–	–	–	–	90,576	–
6. Economic Services (i to xvii)	2,58,533	3,80,598	3,80,599	4,15,219	69,803	23,394	55,242	28,387
i) Crop Husbandry	385	2,090	2,090	2,195	159	160	160	175
ii) Animal Husbandry	290	261	261	274	33	40	40	42
iii) Fisheries	424	242	242	253	7	10	10	12
iv) Forestry and Wildlife	9,322	10,375	10,375	10,894	1,250	1,500	1,200	1,400
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	2,009	4,450	4,450	4,673	102	30	30	120
vii) Other Agricultural Programmes	7	7	7	7	9	40	40	12
viii) Major and Medium Irrigation projects	3,833	8,584	8,584	9,013	–	–	–	–
ix) Minor Irrigations	344	725	725	761	4	–	–	–
x) Power	1,577	3,315	3,315	3,481	60,974	15,200	45,615	18,200
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	349	220	220	230	43	45	45	50
xiii) Industries@	1,68,551	2,45,227	2,45,227	2,69,738	4,296	2,615	4,515	4,517
xiv) Ports and Light Houses	6,810	9,484	9,483	9,958	–	–	–	–
xv) Road Transport	–	–	–	–	1,044	1,630	1,271	1,305
xvi) Tourism	1,370	2,100	2,100	2,205	29	30	30	38
xvii) Others*	63,263	93,520	93,520	1,01,537	1,853	2,094	2,286	2,516
D. Grants from the Centre (1 to 5)	8,01,526	13,24,440	11,52,635	13,44,140	2,48,564	2,31,395	3,54,863	3,88,783
1. State Plan Schemes	4,03,944	7,67,032	5,43,355	7,72,078	1,66,436	1,63,185	2,20,213	2,42,392
<i>of which:</i>								
Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	12,906	1,35,937	47,290	57,391	5,218	–	15,991	17,590
3. Centrally Sponsored Schemes	1,62,255	2,14,439	2,43,104	2,95,898	24,881	31,469	46,034	50,638
4. NEC/ Special Plan Scheme	–	–	–	–	6,533	4,185	9,598	10,558
5. Non-Plan Grants (a to c)	2,22,422	2,07,032	3,18,885	2,18,773	45,497	32,556	63,027	67,605
a) Statutory Grants	63,566	51,720	51,720	51,720	27,392	28,156	38,156	53,400
b) Grants for relief on account of Natural Calamities	29,873	31,367	31,367	31,367	2,315	2,315	5,615	3,407
c) Others	1,28,983	1,23,945	2,35,798	1,35,686	15,790	2,085	19,256	10,798

Appendix I

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	ASSAM				BIHAR			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	18,07,703	23,06,365	24,48,516	26,40,893	32,98,068	41,83,743	37,86,937	47,23,507
I. TAX REVENUE (A+B)	9,34,010	9,57,512	9,87,979	12,57,041	23,86,524	31,02,637	26,29,526	34,24,412
A. State's Own Tax Revenue (1 to 3)	4,15,021	4,02,825	4,33,292	4,97,584	6,17,273	7,33,615	8,14,128	10,64,393
1. Taxes on Income (i+ii)	15,592	16,000	19,000	20,000	—	125	125	100
i) Agricultural Income Tax	1,818	2,000	5,000	5,500	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	13,773	14,000	14,000	14,500	—	125	125	100
2. Taxes on Property and Capital Transactions (i to iii)	22,453	22,480	27,638	30,652	81,793	82,622	1,03,500	1,32,717
i) Land Revenue	11,336	8,938	15,299	16,956	10,174	7,622	11,000	11,217
ii) Stamps and Registration Fees	11,116	13,542	12,339	13,696	71,619	75,000	92,500	1,21,500
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	3,76,976	3,64,345	3,86,655	4,46,932	5,35,480	6,50,868	7,10,503	9,31,576
i) Sales Tax (a to f)	3,11,057	2,90,000	3,12,500	3,65,900	3,01,647	3,94,803	4,33,873	5,62,769
a) State Sales Tax / VAT	2,69,612	2,60,000	2,85,000	3,40,900	2,97,728	3,92,303	4,31,373	5,61,269
b) Central Sales Tax	34,175	30,000	27,500	25,000	3,705	2,500	2,500	1,500
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	10	—	—	—
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	1	—	—	—
f) Other Receipts	7,270	—	—	—	204	—	—	—
ii) State Excise	19,868	23,590	24,118	25,946	67,914	85,000	95,000	1,40,000
iii) Taxes on Vehicles	14,521	17,079	16,118	17,891	29,774	35,500	45,000	55,000
iv) Taxes on Goods and Passengers	28,467	31,340	31,255	33,890	1,27,941	1,27,000	1,27,000	1,62,376
v) Taxes and Duties on Electricity	2,236	1,735	2,044	2,604	6,762	6,278	6,306	9,000
vi) Entertainment Tax	222	220	220	250	1,366	1,250	2,287	1,375
vii) Other Taxes and Duties	605	381	400	450	76	1,037	1,037	1,056
B. Share in Central Taxes (i to ix)	5,18,989	5,54,687	5,54,687	7,59,457	17,69,251	23,69,022	18,15,398	23,60,019
i) Corporation Tax	1,70,201	2,04,751	2,04,751	3,16,682	5,80,159	7,76,842	7,32,784	9,52,619
ii) Income Tax	1,06,871	1,15,170	1,15,170	1,40,816	3,64,314	4,87,813	3,57,049	4,64,164
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	-11	—	—	—	-22	-32	-44	-57
v) Taxes on Wealth	161	206	206	692	550	739	702	913
vi) Customs	99,208	1,00,958	1,00,958	1,22,721	3,38,208	4,52,849	3,03,304	3,94,295
vii) Union Excise Duties	86,510	66,074	66,074	99,953	2,94,967	3,94,960	2,04,602	2,65,983
viii) Service Tax	56,060	67,528	67,528	78,593	1,91,130	2,55,930	2,17,075	2,82,198
ix) Other Taxes and Duties on Commodities and Services	-11	—	—	—	-55	-78	-74	-96
II. NON-TAX REVENUE (C+D)	8,73,693	13,48,853	14,60,537	13,83,852	9,11,544	10,81,106	11,57,411	12,99,096
C. State's Own Non-Tax Revenue (1 to 6)	2,27,190	2,04,436	2,89,999	2,78,205	1,15,332	54,095	96,830	1,20,674
1. Interest Receipts	43,316	27,560	46,348	49,593	30,457	5,362	5,362	21,637
2. Dividends and Profits	1,945	2,748	2,086	2,231	214	77	77	250

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	ASSAM				BIHAR			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	13,977	46,267	45,209	19,760	41,247	15,885	54,711	50,244
<i>of which:</i> State Lotteries	—	—	—	—	—	—	—	—
4. Social Services (i to ix)	2,087	3,538	2,225	10,029	5,578	4,239	4,265	5,838
i) Education, Sports, Art and Culture	522	728	559	598	2,354	2,213	2,213	2,355
ii) Medical and Public Health	791	819	836	8,547	1,725	1,313	1,339	1,760
iii) Family Welfare	—	1	1	1	12	4	4	13
iv) Housing	349	365	376	398	148	146	146	350
v) Urban Development	1	1	1	1	5	2	2	5
vi) Labour and Employment	241	1,509	258	276	151	69	69	161
vii) Social Security and Welfare	131	31	140	150	95	292	292	96
viii) Water Supply and Sanitation	48	81	50	54	168	119	119	178
ix) Others	3	3	4	4	919	80	80	920
5. Fiscal Services	—	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	1,65,864	1,24,323	1,94,131	1,96,592	37,836	28,532	32,415	42,706
i) Crop Husbandry	38	39	40	43	625	400	400	666
ii) Animal Husbandry	51	38	55	59	20	30	45	44
iii) Fisheries	134	136	144	154	687	766	766	732
iv) Forestry and Wildlife	11,564	8,590	12,361	13,226	615	500	1,000	655
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	96	33	103	110	79	210	210	157
vii) Other Agricultural Programmes	27	35	29	31	—	5	5	—
viii) Major and Medium Irrigation projects	56	41	59	64	1,395	2,850	2,850	3,000
ix) Minor Irrigations	65	39	69	74	208	50	50	208
x) Power	—	—	—	—	—	—	—	—
xi) Petroleum	1,43,012	1,06,791	1,69,406	1,69,422	—	—	—	—
xii) Village and Small Industries	1,439	426	1,539	1,647	-19	12	12	13
xiii) Industries@	55	77	81	86	29,859	20,375	23,743	32,460
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	—	—	—	—	5	6	6	5
xvi) Tourism	14	11	15	16	1	1	1	1
xvii) Others*	9,314	8,067	10,227	11,661	4,362	3,326	3,327	4,766
D. Grants from the Centre (1 to 5)	6,46,503	11,44,417	11,70,538	11,05,647	7,96,212	10,27,011	10,60,580	11,78,421
1. State Plan Schemes	4,19,073	4,31,977	4,57,898	4,43,102	3,60,009	5,03,833	5,03,833	5,90,533
<i>of which:</i>								
Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	35,469	1,24,633	1,24,633	64,662	13,494	16,721	16,721	24,428
3. Centrally Sponsored Schemes	99,323	3,27,515	3,27,516	3,34,470	1,67,665	3,25,209	3,58,778	3,82,213
4. NEC/ Special Plan Scheme	20,545	43,357	43,357	43,273	—	—	—	—
5. Non-Plan Grants (a to c)	72,093	2,16,934	2,17,133	2,20,140	2,55,044	1,81,248	1,81,248	1,81,248
a) Statutory Grants	34,116	14	14	2,322	1,27,531	—	—	—
b) Grants for relief on account of Natural Calamities	15,797	16,280	16,280	24,239	12,186	12,559	12,559	12,559
c) Others	22,181	2,00,639	2,00,839	1,93,579	1,15,327	1,68,689	1,68,689	1,68,689

Appendix I

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	CHHATTISGARH				GOA			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	15,66,276	18,89,721	18,57,560	20,52,635	3,52,827	4,13,673	4,26,627	5,00,332
I. TAX REVENUE (A+B)	10,85,163	12,49,334	11,06,100	12,31,135	2,10,899	2,36,635	2,33,286	2,77,506
A. State's Own Tax Revenue (1 to 3)	6,59,373	7,02,955	6,69,204	7,50,548	1,69,355	1,86,085	1,90,609	2,21,849
1. Taxes on Income (i+ii)	768	439	677	744	-	-	-	-
i) Agricultural Income Tax	-	-	-	-	-	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	768	439	677	744	-	-	-	-
2. Taxes on Property and Capital Transactions (i to iii)	85,509	72,001	63,536	68,183	12,476	11,994	12,815	13,781
i) Land Revenue	35,949	12,000	12,036	12,070	939	697	1,073	1,063
ii) Stamps and Registration Fees	49,559	60,001	51,500	56,113	11,537	11,297	11,742	12,718
iii) Urban Immovable Property Tax	-	-	-	-	-	-	-	-
3. Taxes on Commodities and Services (i to vii)	5,73,096	6,30,515	6,04,991	6,81,621	1,56,880	1,74,090	1,77,795	2,08,068
i) Sales Tax (a to f)	3,61,094	3,77,560	3,44,712	3,95,193	1,13,164	1,25,770	1,23,610	1,49,500
a) State Sales Tax / VAT	2,94,367	3,45,060	2,91,700	3,36,880	1,06,883	-	1,15,400	1,39,990
b) Central Sales Tax	66,416	32,500	53,000	58,300	5,949	-	7,700	9,000
c) Sales Tax on Motor Spirit and Lubricants	-	-	-	-	-	-	-	-
d) Surcharge on Sales Tax	149	-	-	-	1	-	10	10
e) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
f) Other Receipts	162	-	12	13	331	1,25,770	500	500
ii) State Excise	96,410	1,10,000	1,15,800	1,32,000	8,870	8,800	10,372	11,967
iii) Taxes on Vehicles	31,378	35,147	35,147	38,500	9,015	10,321	11,221	9,900
iv) Taxes on Goods and Passengers	42,071	56,000	56,000	61,600	15,745	11,201	14,701	14,701
v) Taxes and Duties on Electricity	41,510	51,000	52,826	53,881	-	-	-	-
vi) Entertainment Tax	582	727	426	447	96	1,500	2,990	4,500
vii) Other Taxes and Duties	51	81	81	-	9,989	16,498	14,900	17,500
B. Share in Central Taxes (i to ix)	4,25,790	5,46,379	4,36,896	4,80,588	41,544	50,550	42,676	55,657
i) Corporation Tax	1,39,622	1,79,165	1,76,352	1,93,987	13,628	16,572	10,800	22,557
ii) Income Tax	87,677	1,12,506	85,928	94,521	8,555	10,024	9,024	12,092
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-6	-11	-11	-	-1	-1	-
v) Taxes on Wealth	136	170	169	185	14	14	14	15
vi) Customs	81,392	1,04,442	72,993	80,292	7,941	9,300	8,500	9,362
vii) Union Excise Duties	70,989	91,090	49,240	54,164	6,927	8,140	7,840	5,920
viii) Service Tax	45,985	59,028	52,243	57,467	4,479	6,501	6,501	5,713
ix) Other Taxes and Duties on Commodities and Services	-11	-16	-18	-18	-	-	-2	-2
II. NON-TAX REVENUE (C+D)	4,81,113	6,40,386	7,51,461	8,21,499	1,41,928	1,77,038	1,93,341	2,22,827
C. State's Own Non-Tax Revenue (1 to 6)	2,20,221	2,74,534	3,42,948	4,32,145	1,23,616	1,35,096	1,51,053	1,56,816
1. Interest Receipts	23,740	15,443	26,219	19,897	2,045	1,051	252	263
2. Dividends and Profits	10	135	60	10	89	39	42	48

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	CHHATTISGARH				GOA			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	13,704	15,370	15,610	15,789	4,325	5,001	5,368	5,114
<i>of which:</i> State Lotteries	–	–	–	–	–	–	–	–
4. Social Services (i to ix)	3,978	3,618	6,510	4,568	8,623	13,358	9,704	10,299
i) Education, Sports, Art and Culture	461	191	265	407	924	818	682	732
ii) Medical and Public Health	167	1,595	3,974	1,740	830	663	578	586
iii) Family Welfare	11	15	15	15	–	–	–	–
iv) Housing	447	331	400	425	37	18	21	21
v) Urban Development	191	75	75	75	36	9	1,009	1,505
vi) Labour and Employment	760	735	905	1,030	215	279	293	288
vii) Social Security and Welfare	283	6	6	6	4	16	24	29
viii) Water Supply and Sanitation	432	460	660	660	6,576	11,553	7,095	7,135
ix) Others	1,226	210	210	210	1	2	2	2
5. Fiscal Services	–	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	1,78,790	2,39,968	2,94,549	3,91,881	1,08,534	1,15,647	1,35,686	1,41,092
i) Crop Husbandry	3,481	498	603	643	111	157	157	160
ii) Animal Husbandry	275	325	325	355	97	87	90	90
iii) Fisheries	198	167	167	158	162	462	209	231
iv) Forestry and Wildlife	32,229	33,000	36,500	43,500	289	265	265	280
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	752	600	600	400	30	45	47	50
vii) Other Agricultural Programmes	72	105	105	115	2	5	6	6
viii) Major and Medium Irrigation projects	12,604	14,400	12,900	15,123	851	1,007	1,310	1,511
ix) Minor Irrigations	2,231	4,200	63,000	79,100	754	155	2,468	871
x) Power	–	40,000	10,000	40,000	98,670	1,06,924	1,00,058	1,07,227
xi) Petroleum	1	–	–	–	–	–	–	–
xii) Village and Small Industries	83	91	131	144	490	1,056	1,068	276
xiii) Industries@	1,24,516	1,45,187	1,68,732	2,10,822	3,646	2,960	27,372	27,686
xiv) Ports and Light Houses	–	–	–	–	1,604	1,719	1,719	1,725
xv) Road Transport	–	–	–	–	–	–	–	–
xvi) Tourism	–	–	–	–	598	55	44	55
xvii) Others*	2,349	1,395	1,486	1,521	1,230	751	871	924
D. Grants from the Centre (1 to 5)	2,60,892	3,65,852	4,08,513	3,89,354	18,312	41,942	42,288	66,010
1. State Plan Schemes	1,06,647	1,81,000	1,88,156	1,81,760	18,312	41,942	42,288	66,010
<i>of which:</i>								
Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	9,346	25,622	20,558	22,453	–	–	–	–
3. Centrally Sponsored Schemes	81,728	96,886	93,854	1,09,677	–	–	–	–
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	63,169	62,344	1,05,944	75,465	–	–	–	–
a) Statutory Grants	–	–	–	–	–	–	–	–
b) Grants for relief on account of Natural Calamities	–	–	–	–	–	–	–	–
c) Others	63,169	62,344	1,05,944	75,465	–	–	–	–

Appendix I

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	GUJARAT				HARYANA			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	38,67,571	41,81,518	43,44,891	49,47,653	18,45,230	22,43,700	23,00,191	24,54,084
I. TAX REVENUE (A+B)	29,28,289	31,56,971	32,52,871	36,86,090	13,37,990	16,56,822	15,96,688	18,66,300
A. State's Own Tax Revenue (1 to 3)	23,55,692	25,45,000	26,35,300	30,26,090	11,65,528	14,64,650	14,04,516	16,46,929
1. Taxes on Income (i+ii)	18,584	18,600	18,600	19,500	—	—	—	—
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	18,584	18,600	18,600	19,500	—	—	—	—
2. Taxes on Property and Capital Transactions (i to iii)	2,37,289	2,55,000	3,13,500	3,97,850	1,33,497	1,23,850	1,53,350	1,91,379
i) Land Revenue	54,350	69,000	92,500	1,10,750	858	1,350	1,350	1,379
ii) Stamps and Registration Fees	1,72,850	1,75,000	2,10,000	2,75,000	1,32,639	1,22,500	1,52,000	1,90,000
iii) Urban Immovable Property Tax	10,089	11,000	11,000	12,100	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	20,99,819	22,71,400	23,03,200	26,08,740	10,32,031	13,40,800	12,51,166	14,55,550
i) Sales Tax (a to f)	16,81,065	18,21,500	18,21,500	21,00,000	8,15,473	10,74,000	9,64,366	11,50,000
a) State Sales Tax / VAT	14,58,677	14,79,000	14,79,000	16,89,000	7,03,505	9,86,000	9,24,015	10,05,000
b) Central Sales Tax	1,66,679	2,91,500	2,91,500	3,50,000	1,11,958	88,000	40,351	1,45,000
c) Sales Tax on Motor Spirit and Lubricants	52,635	50,000	50,000	60,000	—	—	—	—
d) Surcharge on Sales Tax	5	—	—	—	1	—	—	—
e) Receipts of Turnover Tax	31	—	—	—	—	—	—	—
f) Other Receipts	3,037	1,000	1,000	1,000	9	—	—	—
ii) State Excise	4,871	5,000	5,800	5,800	1,41,853	1,70,000	2,00,000	2,10,000
iii) Taxes on Vehicles	1,38,166	1,45,000	1,60,000	1,67,500	23,930	37,500	30,000	35,000
iv) Taxes on Goods and Passengers	16,935	26,500	26,500	27,500	37,029	42,500	40,000	42,500
v) Taxes and Duties on Electricity	2,36,991	2,44,500	2,60,500	2,75,350	10,631	13,000	13,000	14,000
vi) Entertainment Tax	3,411	4,000	4,000	5,000	2,440	3,000	3,232	3,450
vii) Other Taxes and Duties	18,381	24,900	24,900	27,590	676	800	568	600
B. Share in Central Taxes (i to ix)	5,72,597	6,11,971	6,17,571	6,60,000	1,72,462	1,92,172	1,92,172	2,19,371
i) Corporation Tax	1,87,786	2,25,891	2,25,891	2,43,010	56,545	62,807	62,807	91,478
ii) Income Tax	1,17,902	1,27,061	1,27,061	1,37,257	35,507	33,960	33,960	40,677
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	—	—	—	—	—	—	—	—
v) Taxes on Wealth	175	227	227	240	50	50	50	200
vi) Customs	1,09,450	1,11,381	1,11,381	1,20,290	32,973	31,536	31,536	35,450
vii) Union Excise Duties	95,453	72,896	72,896	78,727	28,757	41,256	41,256	28,873
viii) Service Tax	61,853	74,515	80,115	80,476	18,630	22,563	22,563	22,693
ix) Other Taxes and Duties on Commodities and Services	-22	—	—	—	—	—	—	—
II. NON-TAX REVENUE (C+D)	9,39,282	10,24,547	10,92,020	12,61,563	5,07,240	5,86,878	7,03,503	5,87,784
C. State's Own Non-Tax Revenue (1 to 6)	5,09,932	4,87,100	5,04,186	6,18,374	3,23,844	3,60,002	3,15,162	3,54,853
1. Interest Receipts	56,781	55,000	55,000	59,400	77,628	57,835	86,056	86,470
2. Dividends and Profits	4,940	5,000	5,000	5,400	827	954	400	377

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	GUJARAT				HARYANA			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	99,174	87,386	91,572	94,933	31,081	29,662	35,325	26,824
<i>of which:</i> State Lotteries	–	–	–	–	1	4	4	3
4. Social Services (i to ix)	65,375	67,337	67,337	72,804	1,12,478	1,49,353	64,979	1,01,713
i) Education, Sports, Art and Culture	15,591	16,059	16,059	17,344	15,610	14,611	14,700	15,440
ii) Medical and Public Health	12,650	13,030	13,030	14,072	3,094	7,345	7,924	8,499
iii) Family Welfare	1,229	1,265	1,265	1,367	8	13	12	12
iv) Housing	3,330	3,430	3,430	3,705	186	240	240	250
v) Urban Development	10,382	10,693	10,693	11,549	88,450	1,20,000	35,000	70,000
vi) Labour and Employment	14,380	14,811	14,811	15,996	1,302	1,000	1,370	1,440
vii) Social Security and Welfare	272	280	280	302	592	781	870	967
viii) Water Supply and Sanitation	284	294	294	318	3,074	5,045	4,545	4,770
ix) Others	7,257	7,475	7,475	8,151	163	318	318	335
5. Fiscal Services	9	9	9	9	–	–	–	–
6. Economic Services (i to xvii)	2,83,653	2,72,368	2,85,268	3,85,828	1,01,829	1,22,197	1,28,403	1,39,468
i) Crop Husbandry	1,074	1,106	1,106	1,194	402	450	450	495
ii) Animal Husbandry	752	775	775	837	256	300	300	315
iii) Fisheries	510	525	525	751	203	170	215	225
iv) Forestry and Wildlife	4,051	4,170	4,170	4,504	4,074	3,800	4,500	4,000
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	1,924	1,982	1,982	2,332	934	1,080	1,080	1,190
vii) Other Agricultural Programmes	7	7	7	7	101	200	141	151
viii) Major and Medium Irrigation projects	45,577	50,000	50,000	54,000	7,401	12,800	22,800	18,844
ix) Minor Irrigations	1,457	1,500	1,500	1,620	11	15	15	15
x) Power	7,752	–	–	–	267	600	600	630
xi) Petroleum	3	3	3	3	–	–	–	–
xii) Village and Small Industries	588	1,193	1,193	1,288	214	290	240	250
xiii) Industries@	1,57,126	1,41,178	1,69,078	2,43,789	19,754	25,004	20,004	20,004
xiv) Ports and Light Houses	43,473	50,000	35,000	54,000	–	–	–	–
xv) Road Transport	9	–	–	–	64,504	75,000	75,000	90,000
xvi) Tourism	39	40	40	43	118	90	350	291
xvii) Others*	19,311	19,889	19,889	21,460	3,590	2,398	2,708	3,058
D. Grants from the Centre (1 to 5)	4,29,350	5,37,447	5,87,834	6,43,189	1,83,396	2,26,877	3,88,341	2,32,931
1. State Plan Schemes	2,07,082	3,39,518	3,24,408	3,79,537	73,132	82,690	79,461	71,389
<i>of which:</i>								
Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	6,874	155	155	155	3,198	34,681	31,595	33,203
3. Centrally Sponsored Schemes	81,563	1,41,249	2,06,747	2,06,972	54,729	75,171	73,570	95,105
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	1,33,831	56,525	56,525	56,525	52,337	34,335	2,03,715	33,234
a) Statutory Grants	71,300	–	–	–	26,269	–	–	–
b) Grants for relief on account of Natural Calamities	31,529	22,425	22,425	22,425	–	11,339	16,739	11,339
c) Others	31,003	34,100	34,100	34,100	26,068	22,996	1,86,976	21,895

Appendix I

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	9,30,799	10,47,833	10,53,621	11,58,855	15,81,097	19,36,211	19,55,280	22,66,221
I. TAX REVENUE (A+B)	3,07,998	3,73,483	3,46,292	4,59,034	4,74,637	4,89,119	4,95,459	6,41,603
A. State's Own Tax Revenue (1 to 3)	2,24,249	2,69,983	2,60,357	2,95,552	2,69,337	3,01,136	3,07,476	3,50,528
1. Taxes on Income (i+ii)	—	—	—	—	—	—	—	—
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	—	—	—	—	—	—	—	—
2. Taxes on Property and Capital Transactions (i to iii)	11,861	11,167	10,890	11,780	6,556	9,114	7,067	7,325
i) Land Revenue	2,028	194	196	202	527	852	579	602
ii) Stamps and Registration Fees	9,833	10,973	10,694	11,578	6,028	8,261	6,488	6,723
iii) Urban Immovable Property Tax	—	—	—	—	1	1	—	—
3. Taxes on Commodities and Services (i to vii)	2,12,388	2,58,816	2,49,466	2,83,772	2,62,781	2,92,022	3,00,409	3,43,203
i) Sales Tax (a to f)	1,24,631	1,60,417	1,51,010	1,74,118	1,85,250	2,06,570	2,13,000	2,51,100
a) State Sales Tax / VAT	1,08,746	1,37,806	1,36,430	1,56,461	1,53,750	1,72,550	1,75,000	2,08,100
b) Central Sales Tax	13,932	20,346	12,315	15,170	—	—	—	—
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	31,500	34,020	38,000	43,000
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	1,953	2,265	2,265	2,487	—	—	—	—
ii) State Excise	43,183	48,007	48,007	54,946	25,000	26,000	27,000	28,000
iii) Taxes on Vehicles	13,553	15,698	13,072	13,464	7,766	8,350	9,270	10,124
iv) Taxes on Goods and Passengers	6,239	7,554	8,170	8,255	29,700	31,564	31,550	33,400
v) Taxes and Duties on Electricity	7,883	10,386	10,386	11,426	15,065	19,538	19,589	20,579
vi) Entertainment Tax	11	25	25	25	—	—	—	—
vii) Other Taxes and Duties	16,889	16,729	18,797	21,539	—	—	—	—
B. Share in Central Taxes (i to ix)	83,749	1,03,500	85,935	1,63,482	2,05,300	1,87,983	1,87,983	2,91,075
i) Corporation Tax	27,463	27,301	34,686	68,172	—	—	—	—
ii) Income Tax	17,242	23,571	16,901	30,313	—	—	—	—
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	—	-3	-2	—	—	—	—	—
v) Taxes on Wealth	25	40	33	149	—	—	—	—
vi) Customs	16,010	16,624	14,357	26,418	—	—	—	—
vii) Union Excise Duties	13,962	25,425	9,685	21,517	2,05,300	1,87,983	1,87,983	2,91,075
viii) Service Tax	9,047	10,553	10,278	16,913	—	—	—	—
ix) Other Taxes and Duties on Commodities and Services	—	-11	-3	—	—	—	—	—
II. NON-TAX REVENUE (C+D)	6,22,801	6,74,350	7,07,329	6,99,820	11,06,460	14,47,092	14,59,820	16,24,618
C. State's Own Non-Tax Revenue (1 to 6)	1,75,624	1,61,522	1,78,728	1,77,880	1,12,687	1,21,881	1,29,437	1,30,683
1. Interest Receipts	7,797	10,527	4,490	4,512	2,120	2,124	2,138	2,137
2. Dividends and Profits	8,958	265	9,115	9,406	3,000	3,000	3,000	3,000

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	7,157	11,480	11,298	7,744	3,833	3,783	4,913	5,127
<i>of which:</i> State Lotteries	—	—	—	—	—	—	—	—
4. Social Services (i to ix)	9,727	11,485	11,469	11,788	3,831	3,911	4,313	4,993
i) Education, Sports, Art and Culture	5,687	6,944	6,944	7,173	125	130	180	526
ii) Medical and Public Health	819	800	800	857	1,189	1,196	1,334	1,474
iii) Family Welfare	5	7	7	8	—	—	—	—
iv) Housing	205	296	291	296	125	124	174	174
v) Urban Development	227	389	389	226	—	—	—	—
vi) Labour and Employment	465	470	470	566	118	128	139	144
vii) Social Security and Welfare	355	392	392	413	3	3	5	4
viii) Water Supply and Sanitation	1,818	1,976	1,964	2,111	2,270	2,330	2,480	2,670
ix) Others	146	212	212	137	1	1	2	2
5. Fiscal Services	—	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	1,41,985	1,27,765	1,42,356	1,44,430	99,903	1,09,063	1,15,073	1,15,425
i) Crop Husbandry	540	590	619	850	604	521	599	644
ii) Animal Husbandry	51	44	44	47	394	443	467	503
iii) Fisheries	124	109	109	121	208	219	301	301
iv) Forestry and Wildlife	5,540	6,716	6,716	7,177	2,952	3,949	3,311	3,843
v) Plantations	2	1	1	1	—	—	—	—
vi) Co-operation	280	428	466	431	17	17	17	17
vii) Other Agricultural Programmes	21	12	12	12	20	18	25	30
viii) Major and Medium Irrigation projects	17	32	34	42	195	196	261	272
ix) Minor Irrigations	64	71	71	92	227	227	328	335
x) Power	1,25,543	1,10,500	1,25,000	1,25,000	92,205	1,00,253	1,06,527	1,05,532
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	47	38	38	38	354	196	187	193
xiii) Industries@	8,512	7,653	7,953	9,320	1,710	1,815	2,415	3,015
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	10	34	43	12	—	—	—	—
xvi) Tourism	34	27	27	29	124	155	86	100
xvii) Others*	1,199	1,510	1,223	1,260	893	1,054	550	640
D. Grants from the Centre (1 to 5)	4,47,177	5,12,828	5,28,602	5,21,940	9,93,773	13,25,211	13,30,384	14,93,935
1. State Plan Schemes	1,70,038	2,48,071	2,39,501	2,62,082	5,68,624	9,29,565	9,16,726	9,14,013
<i>of which:</i>								
Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	517	2,076	2,366	2,076	—	—	—	—
3. Centrally Sponsored Schemes	45,579	11,526	36,766	12,399	75,000	80,000	80,000	85,000
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	2,31,044	2,51,155	2,49,968	2,45,383	3,50,149	3,15,646	3,33,658	4,94,922
a) Statutory Grants	2,15,166	1,99,071	1,97,083	2,32,438	2,64,469	2,49,132	2,51,949	4,17,013
b) Grants for relief on account of Natural Calamities	10,363	6,368	6,368	12,168	7,075	7,075	10,828	15,921
c) Others	5,515	45,716	46,517	777	78,605	59,439	70,881	61,988

Appendix I

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	JHARKHAND				KARNATAKA			
	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	16,10,709	17,93,560	19,84,077	20,10,174	43,29,067	48,38,904	46,40,601	53,63,878
I. TAX REVENUE (A+B)	11,10,781	11,81,506	11,32,374	12,30,700	34,79,943	40,36,674	36,33,872	45,28,841
A. State's Own Tax Revenue (1 to 3)	5,08,413	6,05,168	5,56,036	5,96,728	27,64,566	32,72,125	29,33,872	36,22,832
1. Taxes on Income (i+ii)	-	-13	-13	-14	54,807	60,532	51,999	54,000
i) Agricultural Income Tax	-	-	-	-	928	362	1,017	1,000
ii) Taxes on Professions, Trades, Callings and Employment	-	-13	-13	-14	53,879	60,170	50,982	53,000
2. Taxes on Property and Capital Transactions (i to iii)	42,536	41,000	33,494	36,850	3,18,236	3,65,710	2,77,748	3,64,332
i) Land Revenue	5,275	6,000	6,000	6,600	25,565	9,048	9,048	14,332
ii) Stamps and Registration Fees	37,261	35,000	27,494	30,250	2,92,672	3,56,662	2,68,700	3,50,000
iii) Urban Immovable Property Tax	-	-	-	-	-	-	-	-
3. Taxes on Commodities and Services (i to vii)	4,65,877	5,64,181	5,22,555	5,59,893	23,91,522	28,45,883	26,04,124	32,04,500
i) Sales Tax (a to f)	3,71,500	4,40,000	4,20,000	4,50,300	14,62,273	17,72,732	15,48,690	20,16,000
a) State Sales Tax / VAT	3,06,485	3,67,000	3,50,000	3,77,800	13,57,396	17,02,038	14,86,930	19,37,599
b) Central Sales Tax	65,015	73,000	70,000	72,500	1,04,877	70,694	61,760	78,401
c) Sales Tax on Motor Spirit and Lubricants	-	-	-	-	-	-	-	-
d) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
e) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
f) Other Receipts	-	-	-	-	-	-	-	-
ii) State Excise	35,752	55,000	50,000	52,500	5,74,957	6,50,000	6,73,500	7,42,500
iii) Taxes on Vehicles	40,060	50,000	40,000	44,000	1,68,116	1,93,750	1,79,500	2,05,000
iv) Taxes on Goods and Passengers	9,300	10,695	6,406	6,537	1,08,502	1,43,931	1,18,344	1,36,000
v) Taxes and Duties on Electricity	7,400	8,510	5,249	5,356	37,059	40,508	43,671	50,800
vi) Entertainment Tax	-	-	924	1,226	15,775	4,665	4,092	11,000
vii) Other Taxes and Duties	1,865	-24	-24	-26	24,840	40,296	36,328	43,200
B. Share in Central Taxes (i to ix)	6,02,368	5,76,338	5,76,338	6,33,971	7,15,377	7,64,549	7,00,000	9,06,009
i) Corporation Tax	1,88,666	2,12,726	2,12,726	2,33,999	2,34,584	2,50,706	2,29,539	3,77,784
ii) Income Tax	1,26,617	1,19,656	1,19,656	1,31,621	1,47,296	1,57,429	1,44,137	1,67,985
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-	-	-	-11	-15	-13	-
v) Taxes on Wealth	218	214	214	235	225	238	218	825
vi) Customs	1,16,935	1,04,890	1,04,890	1,15,379	1,36,755	1,46,145	1,33,806	1,46,399
vii) Union Excise Duties	1,08,645	68,648	68,648	75,513	1,19,265	1,27,463	1,16,701	1,19,238
viii) Service Tax	61,287	70,204	70,204	77,224	77,285	82,602	75,628	93,779
ix) Other Taxes and Duties on Commodities and Services	-	-	-	-	-22	-19	-17	-1
II. NON-TAX REVENUE (C+D)	4,99,928	6,12,054	8,51,703	7,79,475	8,49,125	8,02,230	10,06,730	8,35,037
C. State's Own Non-Tax Revenue (1 to 6)	2,19,474	3,07,258	3,01,487	3,12,964	3,15,899	2,12,951	2,49,481	2,81,990
1. Interest Receipts	7,351	16,094	27,048	27,941	33,717	19,892	27,708	13,787
2. Dividends and Profits	1,000	1,000	-	-	4,014	3,252	2,511	4,415

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	JHARKHAND				KARNATAKA			
	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	3,712	3,850	25,966	27,011	67,582	22,194	37,911	38,997
<i>of which:</i> State Lotteries	–	–	–	–	–	–	–	–
4. Social Services (i to ix)	6,827	21,553	10,933	16,440	18,571	19,779	21,260	22,825
i) Education, Sports, Art and Culture	1,574	4,018	3,341	8,254	7,356	6,300	8,056	9,284
ii) Medical and Public Health	776	8,793	1,265	1,356	4,052	7,350	4,818	4,758
iii) Family Welfare	30	35	29	31	32	26	18	37
iv) Housing	94	108	114	120	2,069	1,838	1,808	2,277
v) Urban Development	17	20	22	24	50	45	208	43
vi) Labour and Employment	222	2,155	850	1,000	2,429	2,169	2,343	3,484
vii) Social Security and Welfare	2,164	4,080	1,002	1,115	2,216	1,732	3,215	2,627
viii) Water Supply and Sanitation	1,130	1,401	924	977	19	21	38	23
ix) Others	820	943	3,386	3,564	347	298	755	293
5. Fiscal Services	–	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	2,00,584	2,64,762	2,37,540	2,41,572	1,92,017	1,47,834	1,60,091	2,01,966
i) Crop Husbandry	457	9,628	10,926	10,520	1,569	1,748	1,116	1,891
ii) Animal Husbandry	48	86	88	92	404	331	387	448
iii) Fisheries	189	259	261	274	613	660	635	626
iv) Forestry and Wildlife	5,000	6,000	1,135	1,179	12,692	13,414	18,703	13,705
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	306	2,080	2,695	2,780	3,730	3,440	4,352	2,729
vii) Other Agricultural Programmes	6	37	37	38	8	9	716	50
viii) Major and Medium Irrigation projects	17,312	27,120	11,173	11,758	2,211	1,961	1,731	6,969
ix) Minor Irrigations	79	91	42	44	1,633	1,164	1,794	1,773
x) Power	15	17	–	–	8,282	4,741	5,509	7,890
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	47	963	607	655	3,665	3,578	4,371	4,200
xiii) Industries@	1,74,270	2,13,058	2,05,248	2,08,715	56,336	67,777	72,638	1,00,746
xiv) Ports and Light Houses	–	–	–	–	1,110	1,117	1,493	1,170
xv) Road Transport	25	29	–	–	–	–	–	–
xvi) Tourism	103	222	14	14	3,310	3,082	268	3,084
xvii) Others*	2,727	5,172	5,317	5,501	96,452	44,811	46,378	56,686
D. Grants from the Centre (1 to 5)	2,80,454	3,04,795	5,50,215	4,66,510	5,33,225	5,89,280	7,57,249	5,53,047
1. State Plan Schemes	66,512	58,677	1,57,143	1,44,886	2,02,037	2,29,433	2,51,281	2,40,882
<i>of which:</i>								
Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	30,740	24,468	30,455	45,911	9,460	28,576	26,726	55,185
3. Centrally Sponsored Schemes	1,25,808	1,11,088	84,226	1,24,530	1,52,370	1,73,170	1,70,984	1,30,618
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	57,394	1,10,563	2,78,391	1,51,183	1,69,359	1,58,101	3,08,258	1,26,362
a) Statutory Grants	10,751	13,089	1,67,771	1,04,557	–	–	–	–
b) Grants for relief on account of Natural Calamities	10,316	10,631	48,871	11,694	9,955	10,453	10,453	12,072
c) Others	36,327	86,843	61,749	34,932	1,59,404	1,47,648	2,97,805	1,14,290

Appendix I

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	KERALA				MADHYA PRADESH			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	24,51,217	28,15,389	26,52,649	31,18,082	33,57,720	39,96,103	43,28,439	43,44,382
I. TAX REVENUE (A+B)	20,26,570	23,64,540	21,79,053	25,70,999	24,38,064	27,12,286	28,48,937	29,71,759
A. State's Own Tax Revenue (1 to 3)	15,99,018	18,22,828	17,40,347	20,88,423	13,61,405	16,07,545	17,44,196	18,67,018
1. Taxes on Income (i+ii)	1,197	852	852	1,200	18,218	19,883	19,883	20,227
i) Agricultural Income Tax	1,197	852	852	1,200	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	—	—	—	—	18,218	19,883	19,883	20,227
2. Taxes on Property and Capital Transactions (i to iii)	2,11,177	2,85,491	1,82,746	2,42,458	1,81,813	1,72,181	1,81,181	2,08,246
i) Land Revenue	4,756	5,250	5,250	15,513	33,884	16,181	16,181	18,246
ii) Stamps and Registration Fees	2,00,299	2,72,863	1,70,046	2,18,751	1,47,929	1,56,000	1,65,000	1,90,000
iii) Urban Immovable Property Tax	6,122	7,378	7,449	8,194	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	13,86,644	15,36,484	15,56,749	18,44,765	11,61,374	14,15,481	15,43,132	16,38,545
i) Sales Tax (a to f)	11,37,713	12,73,394	12,73,396	15,12,569	6,84,299	8,01,211	7,89,411	9,32,000
a) State Sales Tax / VAT	10,91,715	12,55,149	12,55,150	14,91,670	6,32,322	7,53,065	7,41,265	8,80,000
b) Central Sales Tax	42,538	17,460	17,460	16,400	51,977	48,146	48,146	52,000
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	—	—	—	—
d) Surcharge on Sales Tax	—	1	1	—	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	3,460	785	785	4,500	—	—	—	—
ii) State Excise	1,39,764	1,44,052	1,58,294	1,83,621	2,30,195	2,76,000	2,85,000	3,40,000
iii) Taxes on Vehicles	93,745	95,863	1,09,400	1,30,188	77,256	90,000	90,000	1,05,000
iv) Taxes on Goods and Passengers	—	—	—	—	1,33,257	1,46,000	1,30,000	1,50,000
v) Taxes and Duties on Electricity	5,600	4,724	4,795	6,440	34,306	1,00,000	2,46,440	1,09,000
vi) Entertainment Tax	17	351	264	270	1,488	2,248	2,259	2,532
vii) Other Taxes and Duties	9,804	18,100	10,600	11,676	573	22	22	13
B. Share in Central Taxes (i to ix)	4,27,552	5,41,712	4,38,705	4,82,576	10,76,659	11,04,741	11,04,741	11,04,741
i) Corporation Tax	1,40,206	1,66,084	1,34,503	1,47,953	3,53,066	4,45,930	4,45,930	4,45,930
ii) Income Tax	88,038	1,03,791	84,055	92,461	2,21,697	2,17,280	2,17,280	2,17,280
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	-11	-26	-21	-23	-22	-27	-27	-27
v) Taxes on Wealth	136	224	181	199	336	427	427	427
vi) Customs	81,731	1,08,204	87,629	96,392	2,05,809	1,84,573	1,84,573	1,84,573
vii) Union Excise Duties	71,281	1,06,309	86,094	94,704	1,79,502	1,24,509	1,24,509	1,24,509
viii) Service Tax	46,182	57,195	46,320	50,952	1,16,304	1,32,094	1,32,094	1,32,094
ix) Other Taxes and Duties on Commodities and Services	-11	-70	-57	-62	-33	-45	-45	-45
II. NON-TAX REVENUE (C+D)	4,24,647	4,50,850	4,73,597	5,47,083	9,19,657	12,83,817	14,79,502	13,72,623
C. State's Own Non-Tax Revenue (1 to 6)	1,55,928	1,45,958	1,78,032	2,31,431	3,34,286	3,93,654	6,26,230	4,32,246
1. Interest Receipts	8,369	8,920	10,704	11,943	16,329	17,698	1,25,649	16,709
2. Dividends and Profits	3,353	3,656	3,656	4,131	6,905	9,791	3,773	7,080

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	KERALA				MADHYA PRADESH			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	81,774	69,787	85,624	97,014	50,754	22,748	62,569	27,869
of which: State Lotteries	48,139	47,460	63,145	69,460	—	—	—	—
4. Social Services (i to ix)	18,499	18,854	18,610	23,125	44,727	59,362	58,434	72,623
i) Education, Sports, Art and Culture	13,024	12,895	12,890	16,425	31,897	50,523	50,446	60,881
ii) Medical and Public Health	3,858	4,689	4,206	5,079	2,088	4,304	4,322	4,954
iii) Family Welfare	5	13	5	7	56	50	50	50
iv) Housing	32	97	91	92	1,441	2,760	592	1,563
v) Urban Development	99	153	153	172	339	719	197	176
vi) Labour and Employment	628	688	688	745	1,128	472	1,327	1,577
vii) Social Security and Welfare	84	152	125	137	3,911	4	269	272
viii) Water Supply and Sanitation	316	1	1	1	614	442	1,143	650
ix) Others	452	166	451	468	3,253	89	89	2,500
5. Fiscal Services	—	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	43,934	44,742	59,438	95,219	2,15,571	2,84,055	3,75,804	3,07,965
i) Crop Husbandry	1,504	1,649	1,676	1,844	1,551	1,582	1,807	1,539
ii) Animal Husbandry	296	529	530	316	308	223	223	223
iii) Fisheries	4,090	384	388	451	193	215	215	235
iv) Forestry and Wildlife	22,371	22,780	27,231	36,011	68,560	85,000	85,000	1,00,000
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	4,202	4,663	4,663	5,269	1,325	1,033	1,033	860
vii) Other Agricultural Programmes	7	11	11	12	467	1,140	1,403	1,451
viii) Major and Medium Irrigation projects	850	885	926	1,029	3,708	7,323	7,358	8,231
ix) Minor Irrigations	293	215	300	312	807	2,752	2,752	2,891
x) Power	—	—	—	—	2	25,261	1,17,461	25,486
xi) Petroleum	1	1	1	1	—	—	1	—
xii) Village and Small Industries	486	825	825	632	78	114	17	18
xiii) Industries@	5,725	6,258	16,259	41,800	1,36,759	1,57,190	1,57,225	1,65,635
xiv) Ports and Light Houses	456	272	299	314	—	—	—	—
xv) Road Transport	—	—	—	—	—	—	—	—
xvi) Tourism	527	530	530	581	—	—	—	—
xvii) Others*	3,126	5,739	5,797	6,646	1,813	2,222	1,309	1,397
D. Grants from the Centre (1 to 5)	2,68,719	3,04,892	2,95,564	3,15,652	5,85,371	8,90,163	8,53,272	9,40,377
1. State Plan Schemes	1,40,989	1,70,326	1,45,444	1,45,181	2,82,378	4,45,367	3,97,210	5,24,441
of which:								
Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	4,853	—	—	—	20,060	1,14,864	1,15,502	1,29,085
3. Centrally Sponsored Schemes	67,409	82,014	97,568	1,18,111	1,81,454	1,93,215	2,03,843	2,61,409
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	55,468	52,552	52,552	52,360	1,01,479	1,36,717	1,36,717	25,441
a) Statutory Grants	20,811	41,326	41,326	41,326	97,796	—	—	—
b) Grants for relief on account of Natural Calamities	7,423	7,795	7,795	7,795	—	21,441	21,441	21,441
c) Others	27,234	3,431	3,431	3,239	3,683	1,15,276	1,15,276	4,000

Appendix I

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	MAHARASHTRA				MANIPUR			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	81,27,068	89,06,065	88,49,841	97,04,390	3,87,261	4,00,460	4,71,429	5,36,827
I. TAX REVENUE (A+B)	60,04,835	59,55,415	63,95,936	74,72,155	75,088	80,309	80,110	1,23,281
A. State's Own Tax Revenue (1 to 3)	52,03,013	50,98,584	55,71,133	63,83,832	17,007	18,228	20,511	28,874
1. Taxes on Income (i+ii)	1,56,122	1,60,000	1,51,711	1,60,814	1,546	1,792	1,792	3,000
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	1,56,122	1,60,000	1,51,711	1,60,814	1,546	1,792	1,792	3,000
2. Taxes on Property and Capital Transactions (i to iii)	8,83,385	10,37,000	10,15,170	12,12,660	396	520	520	1,500
i) Land Revenue	54,622	77,000	82,748	1,64,774	78	137	137	500
ii) Stamps and Registration Fees	8,28,763	9,60,000	9,32,422	10,47,886	318	383	383	1,000
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	41,63,506	39,01,584	44,04,252	50,10,357	15,065	15,916	18,199	24,374
i) Sales Tax (a to f)	30,68,053	27,00,600	31,68,828	35,98,618	14,138	14,683	16,966	22,000
a) State Sales Tax / VAT	27,83,516	18,40,000	21,41,247	24,59,747	14,138	14,683	16,966	22,000
b) Central Sales Tax	2,71,416	1,20,000	2,84,290	3,07,113	—	—	—	—
c) Sales Tax on Motor Spirit and Lubricants	537	7,40,000	7,34,206	8,28,258	—	—	—	—
d) Surcharge on Sales Tax	981	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	11,602	600	9,085	3,500	—	—	—	—
ii) State Excise	4,43,376	4,80,000	5,10,000	5,80,000	391	510	510	600
iii) Taxes on Vehicles	2,22,022	2,60,000	2,60,000	2,86,000	403	560	560	1,500
iv) Taxes on Goods and Passengers	89,195	66,529	66,901	73,857	80	98	98	200
v) Taxes and Duties on Electricity	2,39,486	3,00,000	3,02,116	3,80,000	39	39	39	44
vi) Entertainment Tax	43,696	39,000	31,500	34,000	—	—	—	—
vii) Other Taxes and Duties	57,678	55,455	64,908	57,882	13	26	26	30
B. Share in Central Taxes (i to ix)	8,01,822	8,56,831	8,24,803	10,88,323	58,081	62,081	59,599	94,407
i) Corporation Tax	2,62,881	3,16,272	3,04,342	4,53,812	19,048	22,912	24,054	39,367
ii) Income Tax	1,65,077	1,77,900	1,71,286	2,01,792	11,956	12,888	11,720	17,505
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	—	-20	-19	—	—	—	—	—
v) Taxes on Wealth	210	318	306	991	14	23	23	86
vi) Customs	1,53,251	1,55,946	1,50,148	1,75,862	11,103	11,297	9,956	15,256
vii) Union Excise Duties	1,33,697	1,02,062	98,267	1,43,234	9,686	7,394	6,716	12,425
viii) Service Tax	86,611	1,04,389	1,00,508	1,12,633	6,274	7,567	7,130	9,768
ix) Other Taxes and Duties on Commodities and Services	94	-36	-35	-1	—	—	—	—
II. NON-TAX REVENUE (C+D)	21,22,234	29,50,650	24,53,906	22,32,236	3,12,174	3,20,151	3,91,319	4,13,546
C. State's Own Non-Tax Revenue (1 to 6)	9,78,994	13,89,412	7,05,470	10,21,579	25,345	20,982	31,307	45,663
1. Interest Receipts	1,01,667	1,11,372	1,29,118	97,195	3,999	3,850	3,850	4,500
2. Dividends and Profits	7,116	461	570	6,911	—	1	1	1

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	MAHARASHTRA				MANIPUR			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	4,43,610	7,80,908	1,11,589	2,28,359	10,512	7,206	10,585	21,439
<i>of which:</i> State Lotteries	4,298	66,337	8,680	75,013	–	–	–	–
4. Social Services (i to ix)	89,586	93,273	76,551	1,84,910	978	635	993	1,491
i) Education, Sports, Art and Culture	17,651	12,823	12,879	12,879	91	151	151	166
ii) Medical and Public Health	13,122	22,968	21,762	22,611	52	41	52	57
iii) Family Welfare	1,083	1,005	2,069	2,257	–	–	–	–
iv) Housing	2,122	3,936	2,109	2,434	130	174	174	250
v) Urban Development	40,140	33,567	12,000	1,20,576	–	–	–	–
vi) Labour and Employment	5,375	3,250	6,121	4,243	4	4	5	6
vii) Social Security and Welfare	4,524	6,378	8,254	8,526	–	–	–	–
viii) Water Supply and Sanitation	1,276	978	1,620	1,539	689	254	600	1,000
ix) Others	4,294	8,368	9,735	9,844	11	10	11	12
5. Fiscal Services	153	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	3,36,862	4,03,398	3,87,642	5,04,204	9,857	9,290	15,878	18,232
i) Crop Husbandry	4,720	3,756	10,112	4,241	7	17	17	19
ii) Animal Husbandry	1,509	1,817	1,817	1,908	8	11	11	12
iii) Fisheries	676	733	760	798	12	11	12	50
iv) Forestry and Wildlife	25,976	26,703	26,694	26,695	102	254	254	500
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	8,778	8,025	8,252	9,988	16	13	15	17
vii) Other Agricultural Programmes	289	374	374	407	–	1	1	1
viii) Major and Medium Irrigation projects	63,176	78,724	82,464	95,287	800	1,045	1,045	1,500
ix) Minor Irrigations	4,755	6,336	5,761	7,124	10	11	11	25
x) Power	41,328	77,300	77,640	76,305	8,828	7,839	14,410	16,000
xi) Petroleum	2	–	–	–	–	–	–	–
xii) Village and Small Industries	461	205	107	120	4	9	9	10
xiii) Industries@	1,21,952	1,37,369	1,25,810	2,15,182	2	11	11	12
xiv) Ports and Light Houses	–	–	–	–	–	–	–	–
xv) Road Transport	–	–	–	–	–	–	–	–
xvi) Tourism	22	–	–	–	–	5	6	7
xvii) Others*	63,217	62,057	47,850	66,148	66	64	76	79
D. Grants from the Centre (1 to 5)	11,43,240	15,61,238	17,48,436	12,10,657	2,86,828	2,99,169	3,60,012	3,67,883
1. State Plan Schemes	6,68,296	8,48,471	6,52,933	8,34,359	1,49,103	1,73,100	1,92,014	1,99,107
<i>of which:</i>								
Advance release of Plan Assistance for Natural Calamities	13	–	–	–	–	–	–	–
2. Central Plan Schemes	13,910	171	1,110	1,150	1,253	4,942	16,913	10,748
3. Centrally Sponsored Schemes	1,77,818	1,27,406	4,86,733	2,50,633	32,992	14,666	39,443	19,495
4. NEC/ Special Plan Scheme	–	–	–	–	2,611	3,730	4,685	4,839
5. Non-Plan Grants (a to c)	2,83,215	5,85,190	6,07,660	1,24,516	1,00,868	1,02,731	1,06,958	1,33,694
a) Statutory Grants	12	10,000	10,000	10,000	94,789	97,918	1,00,280	1,22,662
b) Grants for relief on account of Natural Calamities	–	–	–	–	–	–	–	–
c) Others	2,83,203	5,75,190	5,97,660	1,14,516	6,079	4,813	6,678	11,032

Appendix I

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	MEGHALAYA				MIZORAM			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	2,81,065	3,80,631	3,80,631	4,39,381	2,65,313	3,00,921	3,21,403	3,25,387
I. TAX REVENUE (A+B)	96,467	1,03,976	1,03,976	1,31,602	47,801	50,969	51,009	68,132
A. State's Own Tax Revenue (1 to 3)	36,944	40,360	40,360	46,181	9,462	11,629	11,669	11,826
1. Taxes on Income (i+ii)	-647	158	158	239	593	748	748	750
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	-647	158	158	239	593	748	748	750
2. Taxes on Property and Capital Transactions (i to iii)	604	1,092	1,092	1,159	209	196	261	320
i) Land Revenue	50	281	281	299	163	168	205	250
ii) Stamps and Registration Fees	554	811	811	860	46	28	56	70
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	36,988	39,110	39,110	44,783	8,660	10,685	10,660	10,756
i) Sales Tax (a to f)	28,183	28,942	28,942	32,416	7,751	9,693	9,693	9,693
a) State Sales Tax / VAT	12,375	18,408	18,408	21,581	5,615	9,693	7,200	7,200
b) Central Sales Tax	1,076	3,429	3,429	2,991	1	—	3	3
c) Sales Tax on Motor Spirit and Lubricants	2,746	7,100	7,100	7,836	2,067	—	2,400	2,400
d) Surcharge on Sales Tax	747	—	—	—	51	—	64	64
e) Receipts of Turnover Tax	—	—	—	—	—	—	1	1
f) Other Receipts	11,240	5	5	9	16	—	26	26
ii) State Excise	6,979	8,015	8,015	10,019	187	184	184	206
iii) Taxes on Vehicles	1,321	1,448	1,448	1,564	550	649	622	680
iv) Taxes on Goods and Passengers	331	433	433	460	143	118	120	132
v) Taxes and Duties on Electricity	3	120	120	126	—	—	—	—
vi) Entertainment Tax	—	70	70	111	28	—	41	45
vii) Other Taxes and Duties	170	83	83	87	—	41	1	1
B. Share in Central Taxes (i to ix)	59,523	63,616	63,616	85,421	38,339	39,340	39,340	56,306
i) Corporation Tax	19,501	23,481	23,481	35,614	12,568	15,881	15,881	23,481
ii) Income Tax	12,259	13,208	13,208	15,836	7,891	7,738	7,738	10,441
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	—	-2	-2	—	—	-1	-1	—
v) Taxes on Wealth	25	24	24	78	11	15	15	51
vi) Customs	11,381	11,578	11,578	13,801	7,330	6,573	6,573	9,099
vii) Union Excise Duties	9,925	7,578	7,578	11,241	6,399	4,434	4,434	7,411
viii) Service Tax	6,432	7,752	7,752	8,851	4,140	4,702	4,702	5,823
ix) Other Taxes and Duties on Commodities and Services	—	-3	-3	—	—	-2	-2	—
II. NON-TAX REVENUE (C+D)	1,84,598	2,76,655	2,76,655	3,07,779	2,17,512	2,49,952	2,70,394	2,57,255
C. State's Own Non-Tax Revenue (1 to 6)	22,531	24,049	24,049	26,122	15,867	18,114	14,302	16,637
1. Interest Receipts	1,782	1,123	1,123	1,224	3,291	617	1,801	2,621
2. Dividends and Profits	3	5	5	5	—	—	—	—

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	MEGHALAYA				MIZORAM			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	4,648	2,763	2,763	3,074	1,213	2,283	2,586	1,418
<i>of which:</i> State Lotteries	862	963	963	1,080	301	290	800	896
4. Social Services (i to ix)	385	1,490	1,490	1,702	825	1,003	987	1,296
i) Education, Sports, Art and Culture	93	114	114	131	52	81	91	105
ii) Medical and Public Health	74	108	108	119	55	75	30	32
iii) Family Welfare	—	—	—	—	—	—	—	—
iv) Housing	15	25	25	24	45	63	67	74
v) Urban Development	36	5	5	41	3	—	12	15
vi) Labour and Employment	58	112	112	124	—	—	—	—
vii) Social Security and Welfare	1	42	42	48	—	56	56	56
viii) Water Supply and Sanitation	104	1,071	1,071	1,200	657	721	721	1,000
ix) Others	2	13	13	15	13	7	10	14
5. Fiscal Services	—	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	15,713	18,668	18,668	20,117	10,538	14,211	8,928	11,302
i) Crop Husbandry	322	326	326	350	18	38	38	46
ii) Animal Husbandry	137	135	135	155	57	65	70	75
iii) Fisheries	4	8	8	9	6	4	11	15
iv) Forestry and Wildlife	1,736	2,035	2,035	2,277	220	463	238	280
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	9	78	78	85	2	2	2	2
vii) Other Agricultural Programmes	110	130	130	149	94	75	83	110
viii) Major and Medium Irrigation projects	—	—	—	—	—	—	—	—
ix) Minor Irrigations	39	8	8	9	—	—	—	—
x) Power	—	200	200	200	9,340	12,790	7,607	9,965
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	25	39	39	45	8	18	19	20
xiii) Industries@	13,273	15,463	15,463	16,545	154	270	150	150
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	—	—	—	—	207	169	188	191
xvi) Tourism	—	4	4	4	111	110	110	125
xvii) Others*	58	242	242	289	320	207	411	322
D. Grants from the Centre (1 to 5)	1,62,067	2,52,606	2,52,606	2,81,657	2,01,645	2,31,838	2,56,092	2,40,618
1. State Plan Schemes	95,787	1,53,781	1,53,781	1,59,363	91,961	1,13,112	1,50,540	1,40,619
<i>of which:</i>								
Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	818	1,585	1,585	1,602	1,951	8	8	—
3. Centrally Sponsored Schemes	15,899	49,290	49,290	59,070	28,488	14,690	25,164	19,325
4. NEC/ Special Plan Scheme	5,570	7,650	7,650	9,268	5,783	3,540	5,884	—
5. Non-Plan Grants (a to c)	43,992	40,300	40,300	52,354	73,462	1,00,488	74,497	80,674
a) Statutory Grants	35,584	31,215	31,215	39,300	63,400	64,491	64,491	71,500
b) Grants for relief on account of Natural Calamities	923	951	951	1,419	4,960	555	555	870
c) Others	7,486	8,134	8,134	11,635	5,102	35,442	9,451	8,304

Appendix I

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	NAGALAND				ORISSA			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	3,40,089	3,90,989	3,95,334	5,35,437	24,61,001	26,55,009	27,67,753	31,44,530
I. TAX REVENUE (A+B)	57,786	69,725	58,928	86,040	16,27,516	17,04,938	17,41,593	20,36,418
A. State's Own Tax Revenue (1 to 3)	15,602	15,591	15,643	20,330	7,99,520	8,19,989	8,92,000	10,36,001
1. Taxes on Income (i+ii)	1,986	1,871	1,871	2,500	11,218	9,529	13,472	14,500
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	1,986	1,871	1,871	2,500	11,218	9,529	13,472	14,500
2. Taxes on Property and Capital Transactions (i to iii)	161	183	183	198	84,446	65,884	84,445	91,201
i) Land Revenue	60	75	75	81	34,879	27,325	34,879	37,670
ii) Stamps and Registration Fees	101	108	108	117	49,566	38,559	49,566	53,532
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	13,455	13,537	13,588	17,633	7,03,857	7,44,576	7,94,083	9,30,300
i) Sales Tax (a to f)	11,470	11,564	11,564	15,500	4,80,334	5,11,604	5,38,238	6,27,326
a) State Sales Tax / VAT	11,470	11,564	11,564	15,500	4,26,873	4,88,927	4,66,172	5,45,454
b) Central Sales Tax	—	—	—	—	53,461	22,677	72,066	81,872
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	—	—	—	—
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	—	—	—	—	—	—	—	—
ii) State Excise	334	335	335	362	66,007	70,767	79,208	95,050
iii) Taxes on Vehicles	1,414	1,400	1,450	1,512	52,443	60,000	60,309	71,342
iv) Taxes on Goods and Passengers	234	235	235	254	63,832	58,090	68,938	78,590
v) Taxes and Duties on Electricity	3	2	3	3	36,503	41,010	41,979	52,177
vi) Entertainment Tax	—	—	—	—	1,858	218	1,022	1,216
vii) Other Taxes and Duties	—	1	1	1	2,881	2,887	4,390	4,599
B. Share in Central Taxes (i to ix)	42,184	54,134	43,285	65,710	8,27,996	8,84,949	8,49,593	10,00,417
i) Corporation Tax	13,819	17,755	17,476	27,409	2,71,497	3,26,652	2,65,081	4,17,151
ii) Income Tax	8,694	11,149	8,515	12,187	1,70,497	1,83,739	1,61,027	1,85,490
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	—	-1	-1	—	-11	-38	-24	—
v) Taxes on Wealth	11	17	17	60	261	329	333	911
vi) Customs	8,069	10,350	7,233	10,621	1,58,280	1,61,064	1,65,715	1,61,655
vii) Union Excise Duties	7,037	9,026	4,879	8,651	1,38,039	1,05,412	1,75,968	1,31,663
viii) Service Tax	4,554	5,840	5,168	6,782	89,455	1,07,812	81,521	1,03,548
ix) Other Taxes and Duties on Commodities and Services	—	-2	-2	—	-22	-21	-28	-1
II. NON-TAX REVENUE (C+D)	2,82,302	3,21,264	3,36,407	4,49,397	8,33,485	9,50,071	10,26,159	11,08,112
C. State's Own Non-Tax Revenue (1 to 6)	18,055	16,505	14,055	16,616	3,17,615	2,24,227	2,91,191	3,16,598
1. Interest Receipts	1,157	650	750	450	65,467	21,133	29,997	20,000
2. Dividends and Profits	—	—	—	—	25,285	10,000	5,000	10,000

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	NAGALAND				ORISSA			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	3,183	1,429	1,429	2,005	49,138	18,164	57,303	19,513
<i>of which:</i> State Lotteries	–	–	–	–	–	–	–	–
4. Social Services (i to ix)	497	543	575	591	11,422	13,390	12,654	12,909
i) Education, Sports, Art and Culture	55	30	30	32	1,065	4,605	1,100	1,122
ii) Medical and Public Health	17	19	19	20	3,218	1,529	3,500	3,570
iii) Family Welfare	–	–	–	–	18	14	14	14
iv) Housing	297	344	372	344	1,217	1,700	1,700	1,734
v) Urban Development	2	–	1	2	66	37	37	38
vi) Labour and Employment	3	5	5	5	501	639	639	652
vii) Social Security and Welfare	25	22	26	29	32	34	34	35
viii) Water Supply and Sanitation	98	119	119	156	4,874	4,231	5,031	5,132
ix) Others	–	3	3	3	432	600	599	612
5. Fiscal Services	–	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	13,218	13,883	11,301	13,570	1,66,303	1,61,540	1,86,236	2,54,175
i) Crop Husbandry	11	14	14	15	713	990	990	1,010
ii) Animal Husbandry	43	100	60	65	101	167	167	170
iii) Fisheries	3	1	3	3	345	504	350	357
iv) Forestry and Wildlife	478	749	749	1,000	13,929	8,000	12,000	10,000
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	79	6	6	7	201	373	350	357
vii) Other Agricultural Programmes	1	5	5	5	92	91	92	94
viii) Major and Medium Irrigation projects	–	–	–	–	4,741	7,977	8,903	11,079
ix) Minor Irrigations	2	1	2	2	532	1,030	1,030	1,051
x) Power	11,149	11,600	8,850	10,737	63	164	164	167
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	67	24	70	76	17	62	25	26
xiii) Industries@	89	8	95	103	1,38,067	1,35,028	1,55,008	2,22,566
xiv) Ports and Light Houses	–	–	–	–	67	246	246	251
xv) Road Transport	938	1,297	1,297	1,401	–	–	–	–
xvi) Tourism	13	30	30	32	18	51	51	52
xvii) Others*	346	47	119	124	7,418	6,856	6,860	6,995
D. Grants from the Centre (1 to 5)	2,64,247	3,04,760	3,22,351	4,32,781	5,15,870	7,25,843	7,34,968	7,91,514
1. State Plan Schemes	90,295	1,15,283	1,29,963	1,79,699	2,63,253	3,36,541	3,27,161	3,89,540
<i>of which:</i>								
Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	28,665	45,130	36,235	50,840	11,941	73,711	79,208	1,09,394
3. Centrally Sponsored Schemes	–	–	–	–	1,16,476	1,52,542	1,63,311	1,79,739
4. NEC/ Special Plan Scheme	3,580	4,049	2,198	4,618	–	–	–	–
5. Non-Plan Grants (a to c)	1,41,708	1,40,297	1,53,955	1,97,623	1,24,200	1,63,050	1,65,288	1,12,841
a) Statutory Grants	1,16,817	1,21,258	1,21,258	1,59,877	–	–	–	–
b) Grants for relief on account of Natural Calamities	312	322	322	447	32,450	17,650	17,650	29,369
c) Others	24,579	18,717	32,375	37,299	91,751	1,45,400	1,47,638	83,472

Appendix I

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	PUNJAB				RAJASTHAN			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	20,71,279	24,07,234	25,45,225	28,61,733	33,46,880	38,26,796	37,20,713	42,46,349
I. TAX REVENUE (A+B)	13,23,420	16,58,969	16,38,413	19,21,563	23,94,217	26,35,996	25,92,143	31,27,307
A. State's Own Tax Revenue (1 to 3)	11,15,019	14,06,239	13,85,683	16,30,800	14,94,345	16,74,229	16,66,330	19,02,086
1. Taxes on Income (i+ii)	—	—	—	—	—	—	—	—
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	—	—	—	—	—	—	—	—
2. Taxes on Property and Capital Transactions (i to iii)	1,74,573	2,21,997	2,03,100	2,41,200	1,74,707	2,11,006	1,96,016	2,28,506
i) Land Revenue	1,544	1,997	1,600	1,700	16,252	25,006	16,016	18,506
ii) Stamps and Registration Fees	1,73,029	2,20,000	2,01,500	2,39,500	1,35,663	1,65,000	1,45,000	1,65,000
iii) Urban Immovable Property Tax	—	—	—	—	22,791	21,000	35,000	45,000
3. Taxes on Commodities and Services (i to vii)	9,40,446	11,84,242	11,82,583	13,89,600	13,19,639	14,63,223	14,70,314	16,73,580
i) Sales Tax (a to f)	6,43,562	8,32,000	8,32,000	9,60,000	8,90,450	10,03,000	10,20,000	11,73,000
a) State Sales Tax / VAT	6,16,642	—	82,000	—	8,20,690	9,34,364	9,50,364	11,23,883
b) Central Sales Tax	26,921	8,32,000	7,50,000	9,60,000	46,248	43,036	43,036	21,518
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	—	—	—	—
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	—	—	—	—	23,512	25,599	26,599	27,599
ii) State Excise	1,80,995	2,00,083	2,00,083	2,52,000	2,16,989	2,30,000	2,20,000	2,45,000
iii) Taxes on Vehicles	52,409	61,056	58,500	64,500	1,21,356	1,30,000	1,30,000	1,45,000
iv) Taxes on Goods and Passengers	—	—	—	—	18,986	22,500	22,500	25,200
v) Taxes and Duties on Electricity	63,133	90,003	85,000	98,000	65,404	70,723	70,814	77,880
vi) Entertainment Tax	81	1,100	3,500	15,100	1,759	2,000	2,000	2,100
vii) Other Taxes and Duties	265	—	3,500	—	4,694	5,000	5,000	5,400
B. Share in Central Taxes (i to ix)	2,08,401	2,52,730	2,52,730	2,90,763	8,99,872	9,61,767	9,25,813	12,25,221
i) Corporation Tax	68,351	79,998	79,998	1,21,244	2,95,081	3,55,007	3,81,009	5,10,899
ii) Income Tax	42,909	50,839	50,839	53,912	1,85,290	1,99,688	2,12,238	2,27,176
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	—	-3	-3	-3	-11	-23	—	—
v) Taxes on Wealth	64	70	70	265	275	357	862	1,116
vi) Customs	39,836	50,665	50,665	46,984	1,72,020	1,75,045	1,29,573	1,97,984
vii) Union Excise Duties	34,743	43,113	43,113	38,267	1,50,018	1,14,562	1,04,373	1,61,252
viii) Service Tax	22,509	28,047	28,047	30,094	97,221	1,17,172	97,759	1,26,795
ix) Other Taxes and Duties on Commodities and Services	-11	—	—	—	-22	-41	-1	-1
II. NON-TAX REVENUE (C+D)	7,47,860	7,48,266	9,06,812	9,40,169	9,52,663	11,90,800	11,28,570	11,19,042
C. State's Own Non-Tax Revenue (1 to 6)	5,78,391	5,43,261	6,27,439	6,64,872	3,88,846	5,28,300	5,12,696	4,97,592
1. Interest Receipts	18,198	13,776	27,300	14,300	1,19,596	1,18,932	1,16,934	1,12,925
2. Dividends and Profits	78	160	80	90	4,339	4,290	3,963	3,811

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	PUNJAB				RAJASTHAN			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	4,75,014	4,71,745	5,32,213	5,56,942	83,771	1,58,534	1,63,010	57,368
<i>of which:</i> State Lotteries	3,56,574	3,72,459	4,05,459	4,07,987	—	—	—	—
4. Social Services (i to ix)	25,742	24,603	25,766	25,817	31,305	33,700	34,741	37,993
i) Education, Sports, Art and Culture	3,506	3,593	3,900	4,200	4,452	3,761	3,535	3,953
ii) Medical and Public Health	4,763	5,613	3,900	4,300	3,687	3,184	4,100	4,278
iii) Family Welfare	12	39	13	15	29	31	31	31
iv) Housing	206	255	200	200	480	664	664	700
v) Urban Development	11,308	8,290	12,400	11,200	66	66	200	200
vi) Labour and Employment	889	1,103	1,000	1,100	498	370	478	478
vii) Social Security and Welfare	1,244	1,249	153	202	213	365	365	420
viii) Water Supply and Sanitation	3,732	4,400	4,100	4,500	21,527	25,000	25,000	27,500
ix) Others	82	61	100	100	353	258	368	433
5. Fiscal Services	—	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	59,359	32,978	42,080	67,722	1,49,836	2,12,844	1,94,047	2,85,494
i) Crop Husbandry	923	1,077	1,049	1,083	244	269	320	370
ii) Animal Husbandry	601	634	700	700	846	175	175	225
iii) Fisheries	108	155	118	131	740	2,000	2,000	2,000
iv) Forestry and Wildlife	1,552	1,600	1,500	1,700	5,774	5,679	5,774	6,150
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	455	600	500	550	1,813	3,000	3,019	2,381
vii) Other Agricultural Programmes	2,975	3,492	3,300	3,600	335	512	500	600
viii) Major and Medium Irrigation projects	1,185	2,958	10,000	29,924	5,416	5,976	5,452	6,127
ix) Minor Irrigations	19	16	15	15	1,736	2,820	2,500	3,350
x) Power	—	—	—	—	330	320	732	827
xi) Petroleum	—	—	—	—	848	43,100	11,000	83,100
xii) Village and Small Industries	137	139	150	166	83	85	90	92
xiii) Industries@	3,708	3,000	4,003	4,003	1,27,616	1,45,112	1,56,560	1,76,360
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	11,586	15,140	7,500	11,000	—	—	—	—
xvi) Tourism	—	—	—	—	1,774	1,520	1,020	1,520
xvii) Others*	36,110	4,167	13,245	14,850	2,281	2,276	4,906	2,393
D. Grants from the Centre (1 to 5)	1,69,468	2,05,004	2,79,373	2,75,297	5,63,817	6,62,501	6,15,873	6,21,450
1. State Plan Schemes	62,945	87,287	87,287	87,287	2,07,763	2,13,119	2,22,404	2,51,234
<i>of which:</i>								
Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	2,928	18,933	43,888	39,228	6,728	—	—	—
3. Centrally Sponsored Schemes	54,416	53,921	99,589	99,828	2,22,148	3,20,093	2,21,184	2,32,588
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	49,179	44,863	48,610	48,954	1,27,178	1,29,289	1,72,286	1,37,628
a) Statutory Grants	—	—	—	—	70,400	81,855	89,708	52,975
b) Grants for relief on account of Natural Calamities	—	—	—	—	36,087	37,890	37,890	37,890
c) Others	49,179	44,863	48,610	48,954	20,692	9,544	44,688	46,763

Appendix I

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	SIKKIM				TAMIL NADU			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	2,67,124	2,98,923	3,49,973	3,58,516	55,04,252	58,27,114	54,29,014	63,09,174
I. TAX REVENUE (A+B)	56,339	55,090	55,775	71,162	42,19,517	47,67,421	44,15,411	51,84,001
A. State's Own Tax Revenue (1 to 3)	18,460	17,720	18,405	21,124	33,68,437	38,57,800	35,39,633	41,43,832
1. Taxes on Income (i+ii)	156	168	175	190	1	-	-	-
i) Agricultural Income Tax	-	-	-	-	1	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	156	168	175	190	-	-	-	-
2. Taxes on Property and Capital Transactions (i to iii)	630	699	709	695	4,01,319	5,14,192	3,51,951	4,15,381
i) Land Revenue	195	345	345	382	20,773	2,998	8,787	3,879
ii) Stamps and Registration Fees	435	354	364	313	3,79,368	5,09,399	3,41,370	4,09,618
iii) Urban Immovable Property Tax	-	-	-	-	1,179	1,794	1,794	1,884
3. Taxes on Commodities and Services (i to vii)	17,673	16,853	17,522	20,239	29,67,117	33,43,608	31,87,682	37,28,451
i) Sales Tax (a to f)	10,114	9,650	9,948	11,850	20,67,470	23,24,253	22,17,796	25,50,465
a) State Sales Tax / VAT	2,609	3,248	3,248	3,650	19,02,904	22,04,902	20,55,561	23,63,895
b) Central Sales Tax	455	200	200	200	1,64,565	1,19,351	1,62,235	1,86,570
c) Sales Tax on Motor Spirit and Lubricants	-	-	-	-	-	-	-	-
d) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
e) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
f) Other Receipts	7,050	6,202	6,500	8,000	-	-	-	-
ii) State Excise	4,646	4,760	4,836	5,550	5,75,552	6,56,556	6,52,885	7,50,818
iii) Taxes on Vehicles	694	780	800	900	1,70,957	1,99,438	1,95,300	2,39,642
iv) Taxes on Goods and Passengers	-	-	-	-	97,874	1,00,980	99,546	1,14,478
v) Taxes and Duties on Electricity	-	-	-	-	35,569	36,178	4,216	52,873
vi) Entertainment Tax	57	70	70	76	1,224	440	592	710
vii) Other Taxes and Duties	2,161	1,593	1,868	1,863	18,472	25,764	17,346	19,464
B. Share in Central Taxes (i to ix)	37,879	37,370	37,370	50,038	8,51,080	9,09,621	8,75,778	10,40,169
i) Corporation Tax	11,930	15,084	15,084	20,862	2,79,098	3,35,766	3,53,404	4,33,736
ii) Income Tax	8,961	7,350	7,350	9,278	1,75,250	1,88,865	1,72,658	1,92,865
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-1	-1	-	-11	-21	-21	-
v) Taxes on Wealth	11	14	14	46	261	338	338	947
vi) Customs	6,963	6,243	6,243	8,084	1,62,698	1,65,558	1,45,904	1,68,082
vii) Union Excise Duties	6,074	4,212	4,212	6,585	1,41,889	1,08,353	98,423	1,36,898
viii) Service Tax	3,940	4,469	4,469	5,183	91,928	1,10,801	1,05,108	1,07,642
ix) Other Taxes and Duties on Commodities and Services	-	-1	-1	-	-33	-39	-36	-1
II. NON-TAX REVENUE (C+D)	2,10,786	2,43,834	2,94,198	2,87,354	12,84,734	10,59,693	10,13,603	11,25,173
C. State's Own Non-Tax Revenue (1 to 6)	1,20,531	1,17,229	1,32,271	1,27,457	5,71,233	3,40,427	4,39,993	4,10,128
1. Interest Receipts	2,594	308	2,408	2,558	1,46,508	97,773	1,60,210	1,36,467
2. Dividends and Profits	131	75	126	126	3,601	1,601	1,917	797

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	SIKKIM				TAMIL NADU			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	97,796	96,902	97,520	1,00,978	67,554	68,730	72,995	63,710
<i>of which: State Lotteries</i>	95,702	94,341	94,341	97,385	–	–	–	–
4. Social Services (i to ix)	777	553	656	532	59,463	63,595	1,20,577	1,11,612
i) Education, Sports, Art and Culture	179	85	121	121	30,274	32,091	43,469	53,132
ii) Medical and Public Health	96	55	81	56	14,153	11,411	10,551	11,564
iii) Family Welfare	–	–	–	–	2,623	6,914	2,914	2,914
iv) Housing	27	36	36	36	2,962	4,478	3,845	4,175
v) Urban Development	160	94	136	13	605	775	51,364	30,917
vi) Labour and Employment	24	10	10	10	4,115	3,414	3,818	4,178
vii) Social Security and Welfare	1	1	1	2	3,265	3,593	3,670	3,746
viii) Water Supply and Sanitation	258	260	260	282	18	28	28	28
ix) Others	32	12	12	12	1,448	892	917	956
5. Fiscal Services	–	–	–	–	12	–	–	–
6. Economic Services (i to xvii)	19,234	19,391	31,562	23,264	2,94,094	1,08,727	84,294	97,542
i) Crop Husbandry	71	34	42	42	7,353	8,607	8,460	8,777
ii) Animal Husbandry	30	45	45	45	808	868	866	876
iii) Fisheries	1	2	2	2	1,955	3,169	494	519
iv) Forestry and Wildlife	1,126	810	1,000	1,100	8,265	7,201	3,963	9,015
v) Plantations	235	250	250	270	–	–	–	–
vi) Co-operation	1	–	–	–	1,869	2,103	2,093	1,958
vii) Other Agricultural Programmes	–	10	–	–	2,420	2,696	2,786	3,192
viii) Major and Medium Irrigation projects	–	–	–	–	2,547	2,073	4,478	1,990
ix) Minor Irrigations	138	12	12	21	732	236	118	118
x) Power	15,474	16,500	28,100	19,000	–	–	–	–
xi) Petroleum	–	–	–	–	1	–	–	–
xii) Village and Small Industries	8	25	25	25	850	772	873	952
xiii) Industries@	35	25	34	34	2,57,377	72,512	53,786	63,478
xiv) Ports and Light Houses	–	–	–	–	–	–	275	446
xv) Road Transport	1,764	1,535	1,777	2,120	–	–	–	–
xvi) Tourism	211	130	211	311	2,561	2,800	2,800	2,800
xvii) Others*	140	13	64	294	7,355	5,690	3,301	3,422
D. Grants from the Centre (1 to 5)	90,255	1,26,605	1,61,927	1,59,896	7,13,501	7,19,266	5,73,610	7,15,045
1. State Plan Schemes	63,523	92,476	1,26,215	1,08,536	3,37,769	2,83,593	2,36,385	2,88,924
<i>of which:</i>								
Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	420	520	521	424	10,111	20,799	13,637	11,304
3. Centrally Sponsored Schemes	16,806	23,412	24,969	28,437	1,02,973	1,00,611	1,09,117	1,60,830
4. NEC/ Special Plan Scheme	2,844	7,116	7,125	9,090	–	–	–	–
5. Non-Plan Grants (a to c)	6,661	3,081	3,098	13,409	2,62,649	3,14,263	2,14,472	2,53,987
a) Statutory Grants	2,194	–	–	–	80,502	37,023	89,598	72,513
b) Grants for relief on account of Natural Calamities	2,271	1,478	1,478	2,048	22,917	14,295	14,295	22,014
c) Others	2,196	1,603	1,620	11,361	1,59,230	2,62,945	1,10,579	1,59,460

Appendix I

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	TRIPURA				UTTARAKHAND			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	4,07,678	4,61,387	4,68,005	5,51,254	8,63,489	10,94,767	10,95,219	12,15,880
I. TAX REVENUE (A+B)	1,12,902	1,27,955	1,26,359	1,73,605	4,55,150	5,07,477	5,07,477	6,36,890
A. State's Own Tax Revenue (1 to 3)	44,250	54,580	52,984	66,705	3,04,491	3,52,877	3,52,877	4,02,430
1. Taxes on Income (i+ii)	2,615	3,077	2,925	3,200	609	685	685	800
i) Agricultural Income Tax	18	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	2,598	3,077	2,925	3,200	609	685	685	800
2. Taxes on Property and Capital Transactions (i to iii)	2,261	2,877	2,437	4,300	37,536	43,037	43,037	43,738
i) Land Revenue	555	620	564	1,500	1,790	768	768	1,173
ii) Stamps and Registration Fees	1,703	2,257	1,873	2,800	35,746	42,269	42,269	42,565
iii) Urban Immovable Property Tax	3	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	39,375	48,626	47,622	59,205	2,66,347	3,09,156	3,09,156	3,57,892
i) Sales Tax (a to f)	31,479	39,600	37,434	47,500	1,91,064	2,22,080	2,22,080	2,58,600
a) State Sales Tax / VAT	31,479	39,600	37,434	47,500	1,73,414	1,55,080	1,55,080	1,81,450
b) Central Sales Tax	—	—	—	—	16,824	6,000	6,000	6,000
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	3	60,000	60,000	70,000
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	—	—	—	—	824	1,000	1,000	1,150
ii) State Excise	4,828	4,654	6,111	7,000	52,835	59,822	59,822	68,693
iii) Taxes on Vehicles	2,982	3,426	3,715	4,500	16,698	19,309	19,309	22,530
iv) Taxes on Goods and Passengers	—	—	—	—	—	—	—	—
v) Taxes and Duties on Electricity	2	2	4	5	5,161	7,200	7,200	7,200
vi) Entertainment Tax	41	—	—	—	587	700	700	800
vii) Other Taxes and Duties	43	944	358	200	—	44	44	68
B. Share in Central Taxes (i to ix)	68,652	73,375	73,375	1,06,900	1,50,659	1,54,600	1,54,600	2,34,460
i) Corporation Tax	22,520	18,416	18,416	27,416	49,395	62,394	62,394	97,763
ii) Income Tax	14,140	13,738	13,738	22,550	31,017	30,402	30,402	43,471
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	—	—	—	—	—	-4	-4	—
v) Taxes on Wealth	25	5,853	5,853	7,553	50	60	60	214
vi) Customs	13,123	13,166	13,166	17,174	28,797	25,825	25,825	37,885
vii) Union Excise Duties	11,442	12,228	12,228	19,630	25,118	17,421	17,421	30,856
viii) Service Tax	7,402	9,974	9,974	12,577	16,282	18,496	18,496	24,271
ix) Other Taxes and Duties on Commodities and Services	—	—	—	—	—	6	6	—
II. NON-TAX REVENUE (C+D)	2,94,776	3,33,432	3,41,646	3,77,649	4,08,338	5,87,290	5,87,742	5,78,990
C. State's Own Non-Tax Revenue (1 to 6)	14,904	15,816	14,918	19,020	69,935	1,42,869	1,42,869	1,11,501
1. Interest Receipts	6,293	2,000	3,000	2,500	6,849	5,428	5,428	6,201
2. Dividends and Profits	—	30	10	20	23	25	25	78

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	TRIPURA				UTTARAKHAND			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	5,332	10,182	6,644	10,671	10,107	72,853	72,853	37,058
<i>of which:</i> State Lotteries	—	—	—	—	—	—	—	—
4. Social Services (i to ix)	906	925	1,474	1,722	5,813	6,834	6,834	4,781
i) Education, Sports, Art and Culture	155	150	162	200	2,866	3,430	3,430	1,917
ii) Medical and Public Health	452	512	500	800	684	757	757	1,148
iii) Family Welfare	—	—	—	—	1	2	2	2
iv) Housing	113	149	405	300	161	200	200	200
v) Urban Development	—	—	—	—	1,110	1,250	1,250	400
vi) Labour and Employment	26	19	40	40	182	223	223	223
vii) Social Security and Welfare	3	3	6	7	94	100	100	280
viii) Water Supply and Sanitation	123	75	295	300	8	10	10	10
ix) Others	34	17	66	75	706	862	862	602
5. Fiscal Services	1	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	2,372	2,679	3,791	4,108	47,143	57,729	57,729	63,382
i) Crop Husbandry	170	200	177	250	362	499	499	489
ii) Animal Husbandry	156	170	301	300	151	157	157	179
iii) Fisheries	189	140	340	350	6	7	7	3
iv) Forestry and Wildlife	557	599	585	700	20,716	21,927	21,927	26,610
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	5	59	20	25	319	732	732	518
vii) Other Agricultural Programmes	—	—	—	—	2	3	3	4
viii) Major and Medium Irrigation projects	—	—	—	—	764	631	631	332
ix) Minor Irrigations	71	12	250	210	146	200	200	200
x) Power	—	—	—	—	17,137	22,074	22,074	23,000
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	2	8	5	10	60	80	80	72
xiii) Industries@	938	1,125	1,200	1,400	6,448	9,100	9,100	9,902
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	14	—	—	—	50	265	265	300
xvi) Tourism	62	79	250	209	318	615	615	400
xvii) Others*	208	287	663	653	663	1,441	1,441	1,375
D. Grants from the Centre (1 to 5)	2,79,872	3,17,616	3,26,728	3,58,629	3,38,403	4,44,421	4,44,873	4,67,489
1. State Plan Schemes	1,20,347	1,47,535	1,50,830	1,87,601	1,90,593	2,87,725	2,87,725	3,22,272
<i>of which:</i>								
Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	3,049	900	950	1,235	797	2,493	2,722	7,872
3. Centrally Sponsored Schemes	20,050	23,915	30,314	29,765	20,045	34,561	34,784	53,436
4. NEC/ Special Plan Scheme	4,489	19,036	16,734	18,000	—	—	—	—
5. Non-Plan Grants (a to c)	1,31,936	1,26,230	1,27,900	1,22,028	1,26,967	1,19,642	1,19,642	83,909
a) Statutory Grants	1,20,811	1,13,318	1,13,318	1,05,400	1,08,129	1,10,194	1,10,194	66,199
b) Grants for relief on account of Natural Calamities	—	1,022	1,609	1,834	11,247	7,639	7,639	10,589
c) Others	11,125	11,890	12,973	14,794	7,592	1,809	1,809	7,121

Appendix I

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	UTTAR PRADESH				WEST BENGAL			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	77,83,073	94,43,984	98,12,440	1,11,62,061	36,90,440	42,31,241	39,41,649	47,57,236
I. TAX REVENUE (A+B)	59,56,469	73,11,420	66,96,669	77,82,309	25,74,093	33,37,292	28,56,665	35,21,379
A. State's Own Tax Revenue (1 to 3)	28,65,897	33,45,582	35,25,489	42,30,587	14,41,915	19,47,642	16,91,665	20,00,773
1. Taxes on Income (i+ii)	2,090	2,295	2,376	2,584	32,511	38,670	35,762	39,338
i) Agricultural Income Tax	–	–	–	–	351	140	386	425
ii) Taxes on Professions, Trades, Callings and Employment	2,090	2,295	2,376	2,584	32,160	38,530	35,376	38,913
2. Taxes on Property and Capital Transactions (i to iii)	4,68,755	5,53,204	5,36,359	5,94,188	2,49,336	3,71,084	2,96,962	3,54,961
i) Land Revenue	54,928	18,102	18,740	20,489	98,378	1,71,187	1,08,266	1,19,093
ii) Stamps and Registration Fees	4,13,827	5,35,102	5,17,619	5,73,699	1,50,949	1,99,826	1,88,686	2,35,857
iii) Urban Immovable Property Tax	–	–	–	–	9	72	9	10
3. Taxes on Commodities and Services (i to vii)	23,95,052	27,90,083	29,86,755	36,33,815	11,60,068	15,37,888	13,58,941	16,06,475
i) Sales Tax (a to f)	17,48,205	20,74,127	21,96,385	26,97,834	8,95,509	12,04,685	10,38,791	12,25,773
a) State Sales Tax / VAT	14,12,589	19,10,973	20,28,662	24,89,348	8,12,210	10,65,797	9,42,164	11,11,753
b) Central Sales Tax	1,43,805	1,48,152	1,57,372	1,93,118	82,102	1,36,005	95,239	1,12,382
c) Sales Tax on Motor Spirit and Lubricants	1,358	–	–	–	20	10	23	28
d) Surcharge on Sales Tax	22,453	–	–	–	1,009	2,786	1,171	1,382
e) Receipts of Turnover Tax	–	–	–	–	156	75	181	214
f) Other Receipts	1,68,000	15,002	10,351	15,367	11	12	13	15
ii) State Excise	4,72,001	5,17,645	5,69,531	6,76,323	1,08,294	1,33,850	1,40,783	1,75,978
iii) Taxes on Vehicles	1,12,466	87,489	98,543	1,17,021	60,801	77,408	74,178	89,013
iv) Taxes on Goods and Passengers	26,649	70,000	77,447	91,969	-4	137	175	192
v) Taxes and Duties on Electricity	21,672	25,005	25,886	28,150	58,752	80,051	64,627	71,090
vi) Entertainment Tax	12,985	15,244	18,274	21,700	3,819	3,682	4,801	5,221
vii) Other Taxes and Duties	1,074	573	688	817	32,896	38,075	35,587	39,206
B. Share in Central Taxes (i to ix)	30,90,572	39,65,838	31,71,180	35,51,722	11,32,178	13,89,649	11,65,000	15,20,606
i) Corporation Tax	10,13,447	12,07,832	12,80,047	14,33,653	3,71,255	4,55,687	4,67,458	6,34,063
ii) Income Tax	6,36,388	7,81,099	6,23,703	6,98,547	2,33,128	2,86,146	2,30,014	2,81,942
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	-33	-194	-77	-86	-11	-19	-28	–
v) Taxes on Wealth	961	1,629	1,226	1,373	350	433	448	1,385
vi) Customs	5,90,792	7,86,907	5,29,820	5,93,398	2,16,423	2,65,637	1,95,848	2,45,712
vii) Union Excise Duties	5,15,247	7,73,125	3,57,404	4,00,292	1,88,752	2,31,680	1,31,822	2,00,126
viii) Service Tax	3,33,869	4,15,952	3,79,186	4,24,689	1,22,314	1,50,130	1,39,485	1,57,379
ix) Other Taxes and Duties on Commodities and Services	-99	-512	-129	-144	-33	-45	-47	-1
II. NON-TAX REVENUE (C+D)	18,26,604	21,32,564	31,15,771	33,79,752	11,16,347	8,93,950	10,84,984	12,35,857
C. State's Own Non-Tax Revenue (1 to 6)	6,76,655	5,62,692	15,20,548	14,98,548	4,96,640	2,72,907	3,17,299	3,51,753
1. Interest Receipts	96,387	1,07,995	1,07,995	1,07,995	3,99,990	1,29,220	95,494	98,707
2. Dividends and Profits	4,954	592	4,954	14,954	605	823	695	800

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	UTTAR PRADESH				WEST BENGAL			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	2,11,958	1,68,792	9,60,116	7,68,161	29,481	41,517	38,998	61,793
<i>of which:</i> State Lotteries	–	–	–	–	3,061	4,432	3,521	4,049
4. Social Services (i to ix)	1,82,857	27,222	2,26,928	3,32,218	14,884	25,093	23,155	25,818
i) Education, Sports, Art and Culture	1,08,062	9,622	1,96,968	2,98,749	4,462	2,866	5,200	5,973
ii) Medical and Public Health	61,884	8,186	15,249	13,118	6,636	15,561	13,603	14,846
iii) Family Welfare	34	200	298	316	50	36	57	66
iv) Housing	1,147	4,062	4,055	4,055	907	1,281	1,056	1,215
v) Urban Development	25	3,890	3,262	3,458	808	2,603	930	1,069
vi) Labour and Employment	1,495	796	1,495	1,585	553	671	623	709
vii) Social Security and Welfare	3,407	448	3,407	8,611	764	1,682	879	1,010
viii) Water Supply and Sanitation	4,609	–	–	–	202	176	232	267
ix) Others	2,194	18	2,194	2,326	502	219	577	663
5. Fiscal Services	6	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	1,80,494	2,58,092	2,20,556	2,75,220	51,680	76,255	1,58,957	1,64,635
i) Crop Husbandry	4,964	4,067	4,964	5,262	509	756	586	674
ii) Animal Husbandry	1,666	2,119	2,832	3,143	555	605	639	734
iii) Fisheries	473	338	371	393	411	962	1,558	1,498
iv) Forestry and Wildlife	27,192	18,520	30,115	31,500	4,533	6,614	5,214	5,996
v) Plantations	–	–	–	–	7	51	8	10
vi) Co-operation	2,647	1,050	1,612	1,709	448	679	517	596
vii) Other Agricultural Programmes	1,329	433	483	508	29	44	33	38
viii) Major and Medium Irrigation projects	26,327	14,984	23,000	55,820	693	914	797	917
ix) Minor Irrigations	3,165	1,697	2,500	3,125	2,033	2,588	2,338	2,689
x) Power	46,225	90,000	50,850	27,000	1	1	1	1
xi) Petroleum	–	–	–	–	1	2	1	1
xii) Village and Small Industries	263	9	8	9	384	619	441	507
xiii) Industries@	47,750	51,779	68,432	83,906	1,258	1,316	1,447	1,664
xiv) Ports and Light Houses	–	–	–	–	12	13	14	16
xv) Road Transport	779	218	779	779	–	–	–	–
xvi) Tourism	3,245	100	209	221	290	476	334	635
xvii) Others*	14,468	72,778	34,400	61,845	40,516	60,614	1,45,030	1,48,660
D. Grants from the Centre (1 to 5)	11,49,948	15,69,872	15,95,223	18,81,204	6,19,707	6,21,042	7,67,685	8,84,104
1. State Plan Schemes	5,19,576	5,67,904	6,05,611	7,70,833	3,01,594	2,68,163	3,70,187	3,40,729
<i>of which:</i>								
Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	23,536	422	25	25	7,447	11,543	17,072	26,011
3. Centrally Sponsored Schemes	2,92,325	5,89,420	5,70,070	9,28,775	1,68,719	2,28,079	2,26,680	2,45,106
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	3,14,512	4,12,126	4,19,517	1,81,571	1,41,948	1,13,257	1,53,745	2,72,258
a) Statutory Grants	2,81,429	3,28,392	3,20,889	68,900	1,14,598	86,013	80,935	1,22,656
b) Grants for relief on account of Natural Calamities	24,215	24,956	39,851	24,955	19,207	19,793	36,480	–
c) Others	8,867	58,778	58,777	87,716	8,143	7,451	36,330	1,49,602

Appendix I

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	ALL STATES			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5
TOTAL REVENUE (I+II)	6,94,65,738	8,04,94,309	8,07,38,814	9,13,03,807
I. TAX REVENUE (A+B)	4,82,98,277	5,52,24,259	5,31,00,371	6,27,14,723
A. State's Own Tax Revenue (1 to 3)	3,21,93,040	3,66,52,265	3,65,52,716	4,26,68,155
1. Taxes on Income (i+ii)	3,55,410	3,80,411	3,67,798	3,97,672
i) Agricultural Income Tax	4,313	3,354	7,256	8,125
ii) Taxes on Professions, Trades, Callings and Employment	3,51,098	3,77,058	3,60,543	3,89,547
2. Taxes on Property and Capital Transactions (i to iii)	41,38,268	48,21,782	44,45,906	52,74,559
i) Land Revenue	4,83,435	4,78,041	4,58,823	5,94,275
ii) Stamps and Registration Fees	36,06,635	42,93,696	39,23,030	46,03,896
iii) Urban Immovable Property Tax	48,198	50,045	64,053	76,389
3. Taxes on Commodities and Services (i to vii)	2,76,99,362	3,14,50,071	3,17,39,012	3,69,95,924
i) Sales Tax (a to f)	1,98,32,683	2,25,00,938	2,25,22,733	2,64,84,825
a) State Sales Tax / VAT	1,78,71,507	1,90,93,393	1,91,35,017	2,24,82,088
b) Central Sales Tax	15,99,614	23,26,801	24,27,906	29,16,868
c) Sales Tax on Motor Spirit and Lubricants	90,878	8,91,170	8,91,769	10,11,561
d) Surcharge on Sales Tax	25,397	2,786	1,245	1,456
e) Receipts of Turnover Tax	5,121	6,375	6,482	6,514
f) Other Receipts	2,40,166	1,80,413	60,313	66,338
ii) State Excise	40,98,973	45,96,130	47,72,894	55,47,779
iii) Taxes on Vehicles	16,44,636	18,69,471	18,75,762	21,56,071
iv) Taxes on Goods and Passengers	8,54,094	9,55,205	9,28,119	10,64,092
v) Taxes and Duties on Electricity	9,53,026	11,74,511	12,90,810	13,52,384
vi) Entertainment Tax	98,125	88,410	91,188	1,19,856
vii) Other Taxes and Duties	2,17,825	2,65,405	2,57,507	2,70,916
B. Share in Central Taxes (i to ix)	1,61,05,237	1,85,71,995	1,65,47,655	2,00,46,568
i) Corporation Tax	52,04,467	63,27,606	62,87,246	79,46,007
ii) Income Tax	32,77,688	37,21,789	32,73,718	37,88,797
iii) Estate Duty	-	-	-	-
iv) Other Taxes on Income and Expenditure	-165	-467	-330	-217
v) Taxes on Wealth	4,933	12,513	12,542	19,758
vi) Customs	30,40,907	34,28,924	28,11,140	32,76,924
vii) Union Excise Duties	28,64,069	30,00,424	22,44,202	28,08,011
viii) Service Tax	17,13,660	20,82,191	19,19,677	22,07,739
ix) Other Taxes and Duties on Commodities and Services	-323	-985	-543	-451
II. NON-TAX REVENUE (C+D)	2,11,67,460	2,52,70,049	2,76,38,442	2,85,89,083
C. State's Own Non-Tax Revenue (1 to 6)	81,75,117	84,01,720	97,17,809	1,02,60,920
1. Interest Receipts	16,35,648	13,01,006	16,81,218	16,35,647
2. Dividends and Profits	83,270	49,701	48,789	75,751

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	ALL STATES			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5
3. General Services	22,27,866	26,70,600	30,29,609	27,60,144
<i>of which:</i> State Lotteries	5,08,940	5,86,286	5,76,913	6,55,873
4. Social Services (i to ix)	7,72,612	7,05,471	8,49,344	11,38,652
i) Education, Sports, Art and Culture	2,79,499	2,07,418	4,06,072	5,41,744
ii) Medical and Public Health	1,45,803	1,29,534	1,26,256	1,38,202
iii) Family Welfare	5,507	10,170	7,304	7,682
iv) Housing	38,616	27,376	22,848	25,682
v) Urban Development	1,59,914	1,84,621	1,30,983	2,53,768
vi) Labour and Employment	38,169	37,819	40,810	42,918
vii) Social Security and Welfare	24,001	22,333	24,202	29,708
viii) Water Supply and Sanitation	55,917	62,446	59,801	63,945
ix) Others	25,186	23,755	31,068	35,003
5. Fiscal Services	181	10	90,586	10
6. Economic Services (i to xvii)	34,55,541	36,74,932	40,18,264	46,50,715
i) Crop Husbandry	32,886	41,268	49,345	45,488
ii) Animal Husbandry	9,943	10,578	11,604	12,230
iii) Fisheries	12,672	12,356	10,222	10,651
iv) Forestry and Wildlife	2,92,665	3,01,213	3,24,515	3,63,895
v) Plantations	244	302	259	281
vi) Co-operation	32,428	36,812	38,923	39,310
vii) Other Agricultural Programmes	8,430	9,497	10,333	10,630
viii) Major and Medium Irrigation projects	2,01,661	2,42,480	2,56,758	3,32,833
ix) Minor Irrigations	21,555	26,171	87,861	1,06,037
x) Power	5,45,162	6,45,599	7,24,713	6,16,648
xi) Petroleum	1,43,868	1,49,897	1,80,412	2,52,527
xii) Village and Small Industries	10,234	11,141	12,435	11,762
xiii) Industries@	16,09,784	16,08,492	17,11,588	21,33,637
xiv) Ports and Light Houses	53,532	62,851	48,529	67,880
xv) Road Transport	80,936	95,323	88,126	1,07,113
xvi) Tourism	14,894	12,264	9,145	12,774
xvii) Others*	3,84,648	4,08,688	4,53,495	5,27,021
D. Grants from the Centre (1 to 5)	1,29,92,342	1,68,68,329	1,79,20,633	1,83,28,163
1. State Plan Schemes	63,48,019	82,80,705	81,59,951	92,38,390
<i>of which:</i>				
Advance release of Plan Assistance for Natural Calamities	13	–	–	–
2. Central Plan Schemes	2,65,689	6,88,890	6,45,867	7,11,971
3. Centrally Sponsored Schemes	25,88,917	35,95,558	41,03,637	45,14,068
4. NEC/ Special Plan Scheme	51,955	92,663	97,231	99,646
5. Non-Plan Grants (a to c)	37,37,762	42,10,514	49,13,947	37,64,088
a) Statutory Grants	20,47,830	16,64,185	18,79,905	17,94,758
b) Grants for relief on account of Natural Calamities	2,91,419	2,86,599	3,69,460	3,17,862
c) Others	13,98,513	22,59,729	26,64,582	16,51,468

Appendix I

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	16,35,221	19,09,930	21,23,635	21,76,996	2,45,850	3,06,654	2,89,043	3,24,080
I. TAX REVENUE (A+B)	12,18,070	13,58,600	13,17,400	15,58,250	72,535	90,600	90,600	1,31,715
A. State's Own Tax Revenue (1 to 3)	12,18,070	13,58,600	13,17,400	15,58,250	72,535	90,600	90,600	1,31,715
1. Taxes on Income (i+ii)	—	—	—	—	—	—	—	—
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	—	—	—	—	—	—	—	—
2. Taxes on Property and Capital Transactions (i to iii)	78,801	1,05,000	90,000	1,06,000	3,118	6,079	7,079	10,315
i) Land Revenue	1	—	—	—	38	79	79	115
ii) Stamps and Registration Fees	78,800	1,05,000	90,000	1,06,000	3,080	6,000	7,000	10,200
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	11,39,269	12,53,600	12,27,400	14,52,250	69,417	84,521	83,521	1,21,400
i) Sales Tax (a to f)	9,15,209	10,00,000	10,00,000	12,00,000	38,186	50,000	47,000	68,078
a) State Sales Tax / VAT	8,18,452	8,80,000	8,95,000	11,04,900	38,186	50,000	47,000	68,078
b) Central Sales Tax	96,746	1,19,875	1,04,900	95,000	—	—	—	—
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	—	—	—	—
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	11	125	100	100	—	—	—	—
ii) State Excise	1,42,091	1,51,200	1,51,200	1,68,000	27,960	30,000	32,500	47,500
iii) Taxes on Vehicles	41,912	53,000	45,000	50,000	3,246	4,500	4,000	5,800
iv) Taxes on Goods and Passengers	—	—	—	—	—	—	—	—
v) Taxes and Duties on Electricity	—	—	—	—	—	—	—	—
vi) Entertainment Tax	4,543	4,600	4,500	4,500	—	—	—	—
vii) Other Taxes and Duties	35,514	44,800	26,700	29,750	25	21	21	22
B. Share in Central Taxes (i to ix)	—	—	—	—	—	—	—	—
i) Corporation Tax	—	—	—	—	—	—	—	—
ii) Income Tax	—	—	—	—	—	—	—	—
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	—	—	—	—	—	—	—	—
v) Taxes on Wealth	—	—	—	—	—	—	—	—
vi) Customs	—	—	—	—	—	—	—	—
vii) Union Excise Duties	—	—	—	—	—	—	—	—
viii) Service Tax	—	—	—	—	—	—	—	—
ix) Other Taxes and Duties on Commodities and Services	—	—	—	—	—	—	—	—
II. NON-TAX REVENUE (C+D)	4,17,151	5,51,330	8,06,235	6,18,746	1,73,315	2,16,054	1,98,443	1,92,365
C. State's Own Non-Tax Revenue (1 to 6)	2,30,073	2,57,048	3,45,928	4,04,876	62,864	1,00,715	67,500	98,626
1. Interest Receipts	2,10,141	2,37,520	3,25,700	3,83,376	4,344	2,778	4,127	4,759
2. Dividends and Profits	2,992	4,000	4,000	4,000	415	365	558	585

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Concl'd.)

(₹ lakh)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	6,491	7,270	7,350	7,650	1,529	1,407	1,875	2,147
<i>of which:</i> State Lotteries	–	–	–	–	–	–	–	–
4. Social Services (i to ix)	5,453	4,830	5,427	6,000	1,218	1,198	1,384	1,527
i) Education, Sports, Art and Culture	2,297	1,748	2,172	2,300	46	73	86	89
ii) Medical and Public Health	1,875	2,245	2,366	2,620	655	630	730	749
iii) Family Welfare	23	25	25	29	–	–	–	–
iv) Housing	224	300	300	350	55	45	45	47
v) Urban Development	309	1	1	1	6	4	4	5
vi) Labour and Employment	707	490	542	679	99	115	115	119
vii) Social Security and Welfare	17	19	19	19	29	19	72	77
viii) Water Supply and Sanitation	–	–	–	–	306	300	310	420
ix) Others	1	2	2	2	22	11	22	22
5. Fiscal Services	–	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	4,995	3,428	3,451	3,850	55,357	94,967	59,556	89,608
i) Crop Husbandry	40	41	41	41	29	42	35	36
ii) Animal Husbandry	36	21	30	30	4	9	38	39
iii) Fisheries	3	5	5	5	22	27	27	28
iv) Forestry and Wildlife	8	7	7	7	3	7	7	8
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	6	5	5	5	14	17	20	18
vii) Other Agricultural Programmes	4	2	2	2	1	1	1	1
viii) Major and Medium Irrigation projects	883	1,000	1,000	1,100	–	–	–	–
ix) Minor Irrigations	4	7	7	7	18	22	33	34
x) Power	1,097	900	1,000	1,100	54,590	94,515	59,000	88,961
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	526	400	300	490	25	25	37	39
xiii) Industries@	10	7	7	7	61	105	105	108
xiv) Ports and Light Houses	–	–	–	–	35	30	60	60
xv) Road Transport	–	–	–	–	–	–	–	–
xvi) Tourism	10	7	7	7	52	40	48	75
xvii) Others*	2,368	1,026	1,040	1,049	503	127	145	201
D. Grants from the Centre (1 to 5)	1,87,079	2,94,282	4,60,307	2,13,870	1,10,450	1,15,339	1,30,943	93,739
1. State Plan Schemes	85,033	2,41,869	2,48,753	1,28,370	1,10,450	27,359	27,352	23,089
<i>of which:</i>								
Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	–	–	–	–	–	–	–
3. Centrally Sponsored Schemes	7,237	11,083	12,622	14,000	–	3,680	5,056	2,350
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	94,809	41,330	1,98,932	71,500	–	84,300	98,535	68,300
a) Statutory Grants	32,500	32,500	32,500	32,500	–	16,000	17,908	19,000
b) Grants for relief on account of Natural Calamities	–	–	–	–	–	–	–	–
c) Others	62,309	8,830	1,66,432	39,000	–	68,300	80,627	49,300

– : Nil/Negligible/Not available.

@ : Includes Non-Ferrous Mining and Metallurgical Industries and Other Industries.

* : Includes receipts from Dairy Development, Land Reforms, Other Rural Development Programmes, Hill Areas, Civil Aviation, Inland Water Transport, Foreign Trade and Export Promotion, Non-conventional Energy Sources, General Economic Services, Civil Supplies, Roads and Bridges, etc.

Also see notes to Appendices.

Source : Budget Documents of the State Governments.

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature
ANDHRA PRADESH**

(₹ lakh)

Item	2008-09 (Accounts)				2009-2010 (Budget Estimates)				2009-10 (Revised Estimates)				2010-11 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	
TOTAL EXPENDITURE (I+II+III)	18,99,222	42,86,200	61,85,422		21,46,370	55,09,348	76,55,717		19,11,989	56,34,371	75,46,361		23,60,927	63,49,082	87,10,010	
I. DEVELOPMENTAL EXPENDITURE (A + B)	18,84,045	23,97,093	42,81,138		21,31,988	32,15,925	53,47,914		19,00,730	33,80,540	52,81,270		23,48,912	34,98,286	58,47,197	
A. Social Services (1 to 12)	12,30,295	12,70,155	25,00,450		14,85,161	17,43,087	32,28,248		12,86,105	18,08,511	30,94,616		15,11,808	18,36,469	33,48,277	
1. Education, Sports, Art and Culture	1,22,605	5,94,232	7,16,837		2,62,738	8,40,660	11,03,398		1,74,053	8,17,986	9,92,039		2,82,008	9,45,203	12,27,211	
2. Medical and Public Health	61,595	1,77,018	2,38,613		1,05,177	2,10,188	3,15,365		1,06,368	2,08,187	3,14,555		1,07,766	2,46,414	3,54,180	
3. Family Welfare	50,276	589	50,865		56,585	770	57,355		56,140	669	56,809		63,295	829	64,124	
4. Water Supply and Sanitation	1,20,107	13,917	1,34,023		1,29,378	27,331	1,56,709		35,475	23,161	58,636		35,492	27,658	63,151	
5. Housing	1,35,070	1,410	1,36,480		1,40,000	1,712	1,41,712		1,40,000	1,712	1,41,712		85,000	1,683	86,683	
6. Urban Development	2,67,651	24,342	2,91,993		2,33,880	56,129	2,90,008		1,77,880	53,609	2,31,488		2,42,981	62,754	3,05,735	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,96,229	1,21,291	3,17,520		2,04,767	1,56,034	3,60,801		2,37,673	1,55,635	3,93,308		2,70,703	1,67,790	4,38,493	
8. Labour and Labour Welfare	12,841	9,732	22,572		10,040	13,744	23,784		11,659	12,738	24,396		15,369	15,300	30,669	
9. Social Security and Welfare	2,21,066	25,042	2,46,108		2,69,912	31,976	3,01,888		2,74,177	30,017	3,04,194		3,18,781	13,489	3,32,270	
10. Nutrition	33,150	2,44,591	2,77,740		67,670	3,50,987	4,18,656		67,670	3,50,987	4,18,656		87,538	3,00,987	3,88,525	
11. Relief on account of Natural Calamities	—	42,109	42,109		—	42,239	42,239		—	1,43,625	1,43,625		—	42,162	42,162	
12. Others*	9,704	15,884	25,588		5,015	11,317	16,333		5,010	10,187	15,197		2,874	12,200	15,074	
B. Economic Services (1 to 9)	6,53,750	11,26,938	17,80,688		6,46,827	14,72,839	21,19,666		6,14,625	15,72,029	21,86,654		8,37,104	16,61,817	24,98,920	
1. Agriculture and Allied Activities (i to xii)	3,05,150	69,622	3,74,771		1,46,482	98,447	2,44,929		1,48,680	92,791	2,41,471		1,79,929	1,09,399	2,89,328	
i) Crop Husbandry	2,35,827	15,341	2,51,168		91,982	11,351	97,155		97,155	19,810	1,16,965		1,21,351	24,664	1,46,015	
ii) Soil and Water Conservation	448	1,661	2,109		1,272	2,461	3,733		1,962	2,150	4,112		3,952	2,765	6,717	
iii) Animal Husbandry	10,219	24,050	34,269		4,186	35,884	40,070		4,186	32,870	37,056		5,089	38,016	43,104	
iv) Dairy Development	50	—	50		—	—	—		—	—	—		—	—	—	
v) Fisheries	2,292	2,319	4,610		2,289	3,360	5,649		2,289	3,054	5,343		1,527	3,552	5,079	
vi) Forestry and Wild Life	12,838	17,121	29,959		9,367	24,167	33,535		8,374	23,642	32,016		6,023	27,018	33,041	
vii) Plantations	—	—	—		—	—	—		—	—	—		—	—	—	
viii) Food Storage and Warehousing	27,539	—	27,539		31,117	—	31,117		28,617	—	28,617		—	—	35,182	
ix) Agricultural Research and Education	—	—	—		—	—	—		—	—	—		—	—	—	
x) Agricultural Finance Institutions	—	—	—		—	—	—		—	—	—		—	—	—	
xi) Co-operation	15,102	8,431	23,533		6,268	10,146	16,414		6,097	10,431	16,528		6,805	12,339	19,143	
xii) Other Agricultural Programmes	835	699	1,534		—	901	901		—	835	835		—	1,046	1,046	
2. Rural Development	1,60,848	1,47,997	3,08,845		83,302	1,44,343	2,27,645		78,809	1,26,715	2,05,524		1,08,913	2,04,826	3,13,739	
3. Special Area Programmes	—	—	—		—	—	—		—	—	—		—	—	—	
4. Irrigation and Flood Control	43,550	3,60,420	4,03,969		2,42,188	4,52,856	6,95,044		2,12,657	5,80,658	7,93,315		3,76,919	7,19,643	10,96,562	
of which:																
i) Major and Medium Irrigation	33,534	3,46,226	3,79,760		1,96,023	4,38,378	6,34,401		1,66,492	5,66,018	7,32,510		3,37,467	7,03,862	10,41,330	
ii) Minor Irrigation	9,479	3,830	13,309		44,670	4,472	49,142		44,670	4,263	48,933		38,348	4,607	42,955	
iii) Flood Control and Drainage	—	10,364	10,364		—	10,006	10,006		—	10,377	10,377		—	11,174	11,174	
5. Energy	1,738	3,65,132	3,66,870		3,056	6,13,785	6,16,841		3,056	6,13,449	6,16,505		3,256	4,59,974	4,63,230	
of which: Power	1,529	3,64,823	3,66,352		2,850	6,13,313	6,16,163		2,850	6,12,977	6,15,827		3,000	4,59,463	4,62,463	
6. Industry and Minerals (i to iii)	28,168	11,254	39,422		80,996	11,951	92,947		81,351	11,768	93,119		75,964	13,796	89,761	
i) Village and Small Industries	12,979	6,023	19,003		59,371	7,918	67,289		59,682	7,929	67,611		56,558	9,334	65,892	
ii) Industries@	11,704	5,231	16,935		21,124	4,033	25,158		21,169	3,839	25,008		18,906	4,462	23,369	
iii) Others**	3,485	—	3,485		500	—	500		500	—	500		500	—	500	

Appendix II: Revenue Expenditure of States and Union Territories with Legislature with (Contd.)
ANDHRA PRADESH

(₹ lakh)

Item	2008-09 (Accounts)				2009-2010 (Budget Estimates)				2009-10 (Revised Estimates)				2010-11 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
7. Transport and Communications (i + ii)	26,821	1,58,073	1,84,894	1,84,894	18,300	1,32,834	1,51,134	1,51,134	18,300	1,28,833	1,47,133	1,47,133	28,300	1,33,208	1,61,508	1,61,508
i) Roads and Bridges	9,888	1,56,388	1,66,276	1,66,276	5,000	1,30,712	1,35,712	1,35,712	5,000	1,26,786	1,31,786	1,31,786	15,000	1,30,955	1,45,955	1,45,955
ii) Others @@	16,934	1,684	18,618	18,618	13,300	2,122	15,422	15,422	13,300	2,047	15,347	15,347	13,300	2,253	15,553	15,553
8. Science, Technology and Environment	832	156	988	988	1,269	209	1,478	1,478	1,269	197	1,466	1,466	1,830	214	2,044	2,044
9. General Economic Services (i to iv)	86,643	14,285	1,00,928	1,00,928	71,236	18,413	89,649	89,649	70,505	17,619	88,123	88,123	61,993	20,756	82,748	82,748
i) Secretariat – Economic Services	74,051	4,189	78,241	78,241	59,999	5,569	65,568	65,568	57,499	5,433	62,932	62,932	50,910	6,385	57,295	57,295
ii) Tourism	2,514	379	2,893	2,893	418	485	903	903	418	459	877	877	620	497	1,117	1,117
iii) Civil Supplies	8,950	5,344	14,294	14,294	9,628	6,562	16,190	16,190	11,275	5,984	17,259	17,259	9,066	7,214	16,280	16,280
iv) Others +	1,128	4,373	5,500	5,500	1,191	5,798	6,988	6,988	1,313	5,743	7,055	7,055	1,397	6,660	8,057	8,057
II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)	15,177	18,57,838	18,73,015	18,73,015	14,381	22,56,467	22,70,848	22,70,848	11,260	22,21,076	22,32,335	22,32,335	12,015	28,13,841	28,25,857	28,25,857
A. Organs of State	447	48,627	49,074	49,074	442	69,265	69,707	69,707	442	65,941	66,383	66,383	542	60,932	61,474	61,474
B. Fiscal Services (i to ii)	1,701	63,324	65,026	65,026	1,873	87,253	89,126	89,126	768	80,527	81,295	81,295	755	91,782	92,537	92,537
i) Collection of Taxes and Duties	1,701	57,876	59,577	59,577	1,873	81,711	83,584	83,584	768	76,284	77,051	77,051	755	86,183	86,938	86,938
ii) Other Fiscal Services	-	5,449	5,449	5,449	-	5,542	5,542	5,542	-	4,244	4,244	4,244	-	5,599	5,599	5,599
C. Interest Payments and Servicing of Debt (1 + 2)	-	8,47,662	8,47,662	8,47,662	-	9,52,306	9,52,306	9,52,306	-	9,52,306	9,52,306	9,52,306	-	10,73,827	10,73,827	10,73,827
1. Appropriation for Reduction or Avoidance of Debt	-	41,950	41,950	41,950	-	41,950	41,950	41,950	-	41,950	41,950	41,950	-	54,210	54,210	54,210
2. Interest Payments (i to iv)	-	8,05,712	8,05,712	8,05,712	-	9,10,356	9,10,356	9,10,356	-	9,10,356	9,10,356	9,10,356	-	10,19,617	10,19,617	10,19,617
i) Interest on Loans from the Centre	-	1,14,784	1,14,784	1,14,784	-	1,12,324	1,12,324	1,12,324	-	1,12,324	1,12,324	1,12,324	-	1,09,121	1,09,121	1,09,121
ii) Interest on Internal Debt	-	6,20,931	6,20,931	6,20,931	-	7,11,840	7,11,840	7,11,840	-	7,11,840	7,11,840	7,11,840	-	8,33,561	8,33,561	8,33,561
of which:	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
(a) Interest on Market Loans	-	2,50,468	2,50,468	2,50,468	-	3,33,598	3,33,598	3,33,598	-	3,33,598	3,33,598	3,33,598	-	4,70,053	4,70,053	4,70,053
(b) Interest on NSSF	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
iii) Interest on Small Savings, Provident Funds, etc.	-	69,996	69,996	69,996	-	86,190	86,190	86,190	-	86,190	86,190	86,190	-	76,934	76,934	76,934
iv) Others	-	-	-	-	-	1	1	1	-	1	1	1	-	1	1	1
D. Administrative Services (i to v)	13,028	3,46,306	3,59,334	3,59,334	12,066	4,73,353	4,85,420	4,85,420	10,050	4,38,013	4,48,063	4,48,063	10,718	7,44,442	7,55,160	7,55,160
i) Secretariat – General Services	3,395	9,396	12,790	12,790	5,820	36,128	41,948	41,948	5,820	10,296	16,116	16,116	6,172	2,52,033	2,58,206	2,58,206
ii) District Administration	-	50,693	50,693	50,693	-	74,623	74,623	74,623	-	74,263	74,263	74,263	-	86,518	86,518	86,518
iii) Police	7,118	2,15,875	2,22,993	2,22,993	5,500	2,61,545	2,67,045	2,67,045	3,500	2,66,037	2,69,537	2,69,537	3,500	3,03,048	3,06,548	3,06,548
iv) Public Works	4	18,562	18,566	18,566	-	31,760	31,760	31,760	-	30,803	30,803	30,803	-	39,900	39,900	39,900
v) Others ++	2,512	51,780	54,292	54,292	746	69,298	70,044	70,044	730	56,614	57,344	57,344	1,046	62,942	63,988	63,988
E. Pensions	-	5,51,846	5,51,846	5,51,846	-	6,74,276	6,74,276	6,74,276	-	6,84,276	6,84,276	6,84,276	-	8,42,845	8,42,845	8,42,845
F. Miscellaneous General Services	-	73	73	73	-	13	13	13	-	12	12	12	-	14	14	14
of which:	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions	-	31,269	31,269	31,269	-	36,955	36,955	36,955	-	32,755	32,755	32,755	-	36,955	36,955	36,955
of which:	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	31,269	31,269	31,269	-	36,955	36,955	36,955	-	32,755	32,755	32,755	-	36,955	36,955	36,955

Appendix II

Appendix II: Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
ARUNACHAL PRADESH

(₹ lakh)

Item	2008-09 (Accounts)				2009-2010 (Budget Estimates)				2009-10 (Revised Estimates)				2010-11 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	TOTAL	
1																
TOTAL EXPENDITURE (I+II+III)	1,04,858	1,82,311	2,87,168	3,60,708	1,67,718	1,92,990	3,60,708	1,35,946	2,64,664	4,00,609	1,31,804	2,02,367	3,34,172			
I. DEVELOPMENTAL EXPENDITURE (A + B)	1,03,983	1,05,761	2,09,744	2,71,204	1,66,901	1,04,303	2,71,204	1,25,362	1,53,794	2,79,156	1,30,775	1,08,429	2,39,204			
A. Social Services (1 to 12)	52,045	46,026	98,071	88,301	38,009	50,293	88,301	53,401	73,173	1,26,574	27,116	56,058	83,174			
1. Education, Sports, Art and Culture	17,196	23,589	40,785	39,767	11,375	28,393	39,767	21,322	40,790	62,111	4,871	34,074	38,945			
2. Medical and Public Health	5,940	10,538	16,478	18,217	4,054	14,163	18,217	5,062	16,406	21,468	559	13,698	14,257			
3. Family Welfare	670	—	670	529	529	—	529	1,381	—	1,381	1,356	—	1,356			
4. Water Supply and Sanitation	22,658	2,116	24,774	18,380	17,075	1,304	18,380	17,299	4,390	21,689	14,836	1,029	15,865			
5. Housing	997	1,500	2,497	785	785	—	785	961	557	1,518	540	100	640			
6. Urban Development	431	388	820	607	35	572	607	137	1,031	1,169	11	486	497			
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	—	—	—	—	—	—	—	—	—	—	—	—	—			
8. Labour and Welfare	233	311	544	714	279	434	714	294	580	873	70	503	573			
9. Social Security and Welfare	2,875	1,084	3,959	4,085	2,970	1,115	4,085	5,698	1,351	7,049	3,972	1,142	5,114			
10. Nutrition	888	7	896	796	788	8	796	962	8	970	856	9	866			
11. Relief on account of Natural Calamities	—	5,517	5,517	3,181	44	6,410	3,181	44	6,410	6,454	—	3,799	3,799			
12. Others*	157	975	1,132	1,239	117	1,122	1,239	241	1,651	1,892	45	1,219	1,264			
B. Economic Services (1 to 9)	51,938	59,735	1,11,673	1,82,903	1,28,893	54,010	1,82,903	71,961	80,621	1,52,582	1,03,659	52,371	1,56,029			
1. Agriculture and Allied Activities (i to xii)	13,227	20,613	33,841	33,050	12,725	20,325	33,050	19,676	31,059	50,735	9,313	21,118	30,430			
i) Crop Husbandry	5,073	3,626	8,698	10,884	5,986	4,898	10,884	8,044	5,561	13,605	5,387	5,040	10,427			
ii) Soil and Water Conservation	2,257	1,653	3,910	2,463	852	1,611	2,463	4,115	3,176	7,290	92	2,439	2,531			
iii) Animal Husbandry	890	2,366	3,256	4,477	1,184	3,293	4,477	1,509	4,046	5,555	576	3,226	3,802			
iv) Dairy Development	45	77	122	46	46	46	46	46	59	105	22	48	70			
v) Fisheries	322	540	862	894	325	568	894	357	754	1,111	196	632	828			
vi) Forestry and Wild Life	4,226	4,108	8,334	10,404	3,994	6,410	10,404	4,977	7,031	12,008	2,967	5,867	8,834			
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—	—			
viii) Food Storage and Warehousing	—	7,770	7,770	2,915	—	2,915	2,915	358	9,622	9,981	—	3,209	3,209			
ix) Agricultural Research and Education	80	69	149	170	85	85	170	35	107	142	12	90	102			
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—	—			
xi) Co-operation	267	366	633	655	229	426	655	189	649	838	30	531	561			
xii) Other Agricultural Programmes	67	40	107	142	70	72	142	45	54	99	30	38	68			
2. Rural Development	2,248	2,607	4,856	10,174	5,955	4,219	10,174	4,254	6,480	10,735	2,352	2,993	5,345			
3. Special Area Programmes	7,884	4	7,888	5,952	5,947	6	5,952	10,135	6	10,141	6,506	5	6,510			
4. Irrigation and Flood Control	8,763	3,558	12,321	8,592	5,795	2,797	8,592	9,049	5,575	14,625	4,306	2,446	6,752			
of which:																
i) Major and Medium Irrigation	50	—	50	—	—	—	—	—	—	—	—	—	—			
ii) Minor Irrigation	8,463	3,028	11,491	8,342	5,545	2,797	8,342	8,087	5,325	13,413	3,594	2,446	6,040			
iii) Flood Control and Drainage	—	530	530	—	—	—	—	682	250	932	682	—	682			
5. Energy	1,237	14,465	15,702	14,727	1,781	12,947	14,727	2,769	18,120	20,889	1,508	12,631	14,139			
of which: Power	1,008	14,465	15,474	14,727	1,781	12,947	14,727	2,382	18,120	20,502	1,403	12,631	14,034			
6. Industry and Minerals (i to iii)	796	1,405	2,200	2,762	742	2,020	2,762	1,178	2,708	3,887	534	2,189	2,723			
i) Village and Small Industries	675	1,276	1,951	2,358	619	1,739	2,358	972	2,387	3,359	412	1,934	2,346			
ii) Industries@	106	123	229	369	87	281	369	152	312	464	96	240	336			
iii) Others**	15	6	20	35	35	—	35	54	9	63	26	15	41			

Appendix II: Revenue Expenditure of States and Union Territories with Legislature with (Contd.)
ARUNACHAL PRADESH

(₹ lakh)

Item	2008-09 (Accounts)				2009-2010 (Budget Estimates)				2009-10 (Revised Estimates)				2010-11 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
7. Transport and Communications (i + ii)	9,702	15,441	25,143		9,604	9,505	19,110		17,498	13,750	31,248		6,365	8,167	14,532	
i) Roads and Bridges	9,346	7,519	16,865		9,285	2,637	11,922		16,940	5,153	22,093		6,230	1,585	7,816	
ii) Others @@	356	7,923	8,278		319	6,868	7,187		558	8,597	9,154		135	6,581	6,716	
8. Science, Technology and Environment	531	2	533		1,279	4	1,283		899	6	905		993	5	998	
9. General Economic Services (i to iv)	7,550	1,639	9,190		85,065	2,188	87,253		6,502	2,916	9,418		71,782	2,819	74,600	
i) Secretariat – Economic Services	6,326	84	6,410		84,139	128	84,267		5,184	145	5,329		71,314	120	71,434	
ii) Tourism	619	104	723		396	129	524		512	270	782		142	207	349	
iii) Civil Supplies	315	868	1,183		419	995	1,414		380	1,442	1,822		75	1,053	1,128	
iv) Others +	290	583	873		112	936	1,048		425	1,059	1,484		251	1,439	1,690	
II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)	875	76,550	77,424		816	88,688	89,504		10,583	1,10,870	1,21,454		1,029	93,938	94,968	
A. Organs of State	-	3,521	3,521		-	6,691	6,691		189	9,327	9,516		-	3,037	3,037	
B. Fiscal Services (i to ii)	10	793	803		10	1,108	1,118		412	1,779	2,191		42	1,330	1,372	
i) Collection of Taxes and Duties	-	758	758		-	1,060	1,060		401	1,673	2,073		40	1,281	1,321	
ii) Other Fiscal Services	10	35	45		10	47	57		11	106	117		2	50	52	
C. Interest Payments and Servicing of Debt (1 + 2)	-	22,954	22,954		-	26,800	26,800		-	26,643	26,643		-	28,929	28,929	
1. Appropriation for Reduction or Avoidance of Debt	-	1,400	1,400		-	1,500	1,500		-	1,500	1,500		-	1,500	1,500	
2. Interest Payments (i to iv)	-	21,554	21,554		-	25,300	25,300		-	25,143	25,143		-	27,429	27,429	
i) Interest on Loans from the Centre	-	-	-		-	-	-		-	-	-		-	-	-	
ii) Interest on Internal Debt	-	-	-		-	-	-		-	-	-		-	-	-	
of which:	-	-	-		-	-	-		-	-	-		-	-	-	
(a) Interest on Market Loans	-	-	-		-	-	-		-	-	-		-	-	-	
(b) Interest on NSSF	-	-	-		-	-	-		-	-	-		-	-	-	
iii) Interest on Small Savings, Provident Funds, etc.	-	-	-		-	-	-		-	-	-		-	-	-	
iv) Others	-	21,554	21,554		-	25,300	25,300		-	25,143	25,143		-	27,429	27,429	
D. Administrative Services (i to v)	865	37,836	38,701		806	39,628	40,435		8,547	57,530	66,076		987	44,558	45,545	
i) Secretariat – General Services	26	3,713	3,740		30	3,570	3,600		622	5,535	6,157		61	3,608	3,669	
ii) District Administration	-	6,695	6,695		-	7,766	7,766		1,272	10,327	11,599		-	8,750	8,750	
iii) Police	-	15,926	15,926		-	19,033	19,033		3,535	26,677	30,212		-	19,693	19,693	
iv) Public Works	769	8,736	9,505		709	6,677	7,386		2,250	11,106	13,357		605	9,483	10,088	
v) Others ++	70	2,765	2,835		67	2,582	2,649		868	3,884	4,751		322	3,024	3,346	
E. Pensions	-	11,355	11,355		-	14,379	14,379		1,436	15,500	16,936		-	16,000	16,000	
F. Miscellaneous General Services	-	90	90		-	81	81		-	92	92		-	84	84	
of which:	-	-	-		-	-	-		-	-	-		-	-	-	
Payment on account of State Lotteries	-	-	-		-	-	-		-	-	-		-	-	-	
III. Grants-in-Aid and Contributions	-	-	-		-	-	-		-	-	-		-	-	-	
of which:	-	-	-		-	-	-		-	-	-		-	-	-	
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-		-	-	-		-	-	-		-	-	-	

Appendix II: Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
ASSAM

Item	2008-09 (Accounts)			2009-2010 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III)	3,10,899	11,13,432	14,24,331	6,64,674	22,62,312	29,26,986	6,65,560	23,16,035	29,81,595	9,27,107	23,09,794	32,36,901
I. DEVELOPMENTAL EXPENDITURE (A + B)	2,73,648	5,53,937	8,27,585	5,92,819	8,28,461	14,21,280	5,93,208	8,65,681	14,58,890	8,25,809	10,70,715	18,96,523
A. Social Services (1 to 12)	1,38,415	4,19,839	5,58,255	3,38,498	6,13,743	9,52,241	3,38,709	6,47,403	9,86,112	4,75,109	7,48,378	12,23,488
1. Education, Sports, Art and Culture	26,805	3,02,332	3,29,138	66,459	4,14,390	4,80,848	66,459	4,14,390	4,80,855	1,41,835	5,57,136	6,98,971
2. Medical and Public Health	15,802	60,806	76,608	30,269	1,10,760	1,41,028	30,269	1,11,424	1,41,693	56,309	1,01,786	1,58,095
3. Family Welfare	8,419	2,126	10,545	16,410	4,202	20,612	16,410	4,202	20,612	16,741	1,059	17,800
4. Water Supply and Sanitation	3,360	15,304	18,664	3,745	18,612	22,357	3,745	19,491	23,236	4,467	31,171	35,638
5. Housing	10	580	590	84	1,543	1,628	295	1,333	1,628	260	1,334	1,594
6. Urban Development	15,406	1,810	17,217	21,736	2,867	24,603	21,736	2,977	24,713	83,259	4,287	87,545
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	31,786	1,865	33,651	49,256	2,342	51,597	49,256	3,469	52,725	38,335	3,382	41,717
8. Labour and Welfare	472	3,949	4,421	1,566	4,421	5,988	1,566	4,490	6,056	13,671	7,452	21,123
9. Social Security and Welfare	26,560	6,862	33,422	45,766	7,184	52,950	45,766	8,198	53,964	72,583	9,235	81,818
10. Nutrition	9,588	233	9,821	1,02,857	188	1,03,045	1,02,857	188	1,03,045	45,305	220	45,525
11. Relief on account of Natural Calamities	-	20,750	20,750	-	43,414	43,414	-	73,414	73,414	-	26,877	26,877
12. Others*	207	3,222	3,429	350	3,821	4,171	350	3,822	4,172	2,345	4,439	6,784
B. Economic Services (1 to 9)	1,35,233	1,34,098	2,69,330	2,54,320	2,14,718	4,69,038	2,54,499	2,18,279	4,72,778	3,50,699	3,22,336	6,73,036
1. Agriculture and Allied Activities (i to xii)	36,569	43,780	80,349	67,481	60,177	1,27,658	67,502	61,586	1,29,088	72,300	95,157	1,67,457
i) Crop Husbandry	22,503	10,011	32,514	37,676	13,596	51,273	37,698	14,370	52,068	40,101	22,754	62,855
ii) Soil and Water Conservation	497	1,302	1,799	1,089	1,591	2,680	1,089	1,591	2,680	1,119	2,717	3,836
iii) Animal Husbandry	565	8,006	9,371	5,835	13,495	19,330	5,835	13,497	19,332	2,427	21,529	23,956
iv) Dairy Development	45	802	847	2,214	1,346	3,560	2,214	1,346	3,560	2,126	2,120	4,246
v) Fisheries	2,786	1,358	4,144	4,017	2,021	6,038	4,017	2,021	6,038	3,688	3,410	7,098
vi) Forestry and Wild Life	5,659	11,694	17,353	10,165	17,051	27,216	10,165	17,056	27,221	16,755	27,301	44,056
vii) Plantations	5	-	5	50	-	50	50	-	50	3	-	3
viii) Food Storage and Warehousing	209	1,888	2,097	309	1,961	2,270	309	2,561	2,870	278	2,896	3,174
ix) Agricultural Research and Education	3,752	5,066	8,818	5,319	4,703	10,022	5,319	4,703	10,022	4,882	6,144	11,026
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	548	2,615	3,163	651	4,034	4,685	651	4,035	4,686	768	5,679	6,447
xii) Other Agricultural Programmes	-	237	238	155	379	534	155	406	561	152	608	760
2. Rural Development	58,077	7,075	65,151	77,543	11,228	88,771	77,543	11,733	89,276	1,03,769	17,196	1,20,965
3. Special Area Programmes	10,257	339	10,596	61,017	384	61,400	61,103	384	61,487	75,640	482	76,122
4. Irrigation and Flood Control	-	29,483	29,483	-	48,085	48,085	-	48,116	48,116	-	73,833	73,833
of which:												
i) Major and Medium Irrigation	-	3,937	3,937	-	10,577	10,577	-	10,581	10,581	-	11,195	11,195
ii) Minor Irrigation	-	14,572	14,572	-	23,216	23,216	-	23,238	23,238	-	39,901	39,901
iii) Flood Control and Drainage	-	10,813	10,813	-	13,947	13,947	-	13,947	13,947	-	22,058	22,058
5. Energy	8	-	8	10	18,306	18,316	10	19,370	19,380	1,217	16,648	17,865
of which: Power	-	-	-	-	18,285	18,285	-	19,349	19,349	1,200	16,616	17,816
6. Industry and Minerals (i to iii)	7,192	9,717	16,908	14,302	10,427	24,729	14,302	10,432	24,734	14,384	27,384	41,767
i) Village and Small Industries	4,809	8,892	13,701	8,501	9,442	17,943	8,501	9,447	17,948	8,451	25,788	34,238
ii) Industries@	2,383	825	3,207	5,801	985	6,786	5,801	985	6,786	5,933	1,596	7,529
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II: Revenue Expenditure of States and Union Territories with Legislature with (Contd.)
ASSAM

(₹ lakh)

Item	2008-09 (Accounts)				2009-2010 (Budget Estimates)				2009-10 (Revised Estimates)				2010-11 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
7. Transport and Communications (i + ii)	1,887	38,452	40,339	64,434	5,598	58,835	64,434	5,598	59,310	64,908	6,907	78,997	85,905			
i) Roads and Bridges	1,596	32,551	34,147	56,091	4,291	51,800	56,091	4,291	52,196	56,487	5,451	66,560	72,011			
ii) Others @@	291	5,901	6,192	8,343	1,307	7,035	8,343	1,307	7,114	8,421	1,456	12,438	13,894			
8. Science, Technology and Environment	1,845	48	1,894	2,054	1,980	74	2,054	1,980	74	2,054	2,130	1,227	3,357			
9. General Economic Services (i to iv)	19,398	5,203	24,601	33,591	26,390	7,201	33,591	26,460	7,274	33,735	74,353	11,412	85,764			
i) Secretariat – Economic Services	17,965	2,427	20,392	28,109	24,690	3,419	28,109	24,690	3,419	28,109	72,099	4,851	76,950			
ii) Tourism	917	391	1,308	1,559	1,073	486	1,559	1,073	560	1,633	1,668	836	2,504			
iii) Civil Supplies	365	27	392	51	5	46	51	75	46	121	15	67	82			
iv) Others +	151	2,358	2,508	3,871	622	3,249	3,871	622	3,249	3,871	571	5,657	6,228			
II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)	21,606	5,14,527	5,36,133	12,35,947	29,703	12,06,245	12,35,947	30,199	12,22,044	12,52,243	48,548	9,48,286	9,96,835			
A. Organs of State	–	17,743	17,743	20,741	–	20,741	20,741	–	27,831	27,831	–	27,373	27,373			
B. Fiscal Services (i to ii)	923	15,270	16,192	28,522	905	27,618	28,522	905	28,618	29,523	5,690	42,467	48,158			
i) Collection of Taxes and Duties	923	15,173	16,096	28,399	905	27,495	28,399	905	28,495	29,400	5,690	42,262	47,952			
ii) Other Fiscal Services	–	97	97	123	–	123	123	–	123	123	–	205	205			
C. Interest Payments and Servicing of Debt (1 + 2)	–	1,70,133	1,70,133	2,21,638	–	2,21,638	2,21,638	–	2,24,154	2,24,154	–	2,52,744	2,52,744			
1. Appropriation for Reduction or Avoidance of Debt	–	10,800	10,800	10,800	–	10,800	10,800	–	10,800	10,800	–	12,000	12,000			
2. Interest Payments (i to iv)	–	1,59,333	1,59,333	2,10,838	–	2,10,838	2,10,838	–	2,13,354	2,13,354	–	2,40,744	2,40,744			
i) Interest on Loans from the Centre	–	16,223	16,223	32,054	–	32,054	32,054	–	32,054	32,054	–	30,613	30,613			
ii) Interest on Internal Debt	–	1,15,035	1,15,035	1,38,332	–	1,38,332	1,38,332	–	1,40,848	1,40,848	–	1,66,141	1,66,141			
of which:	–	–	–	–	–	–	–	–	–	–	–	–	–			
(a) Interest on Market Loans	–	63,499	63,499	86,373	–	86,373	86,373	–	86,373	86,373	–	1,12,430	1,12,430			
(b) Interest on NSSF	–	46,484	46,484	47,184	–	47,184	47,184	–	47,184	47,184	–	48,674	48,674			
iii) Interest on Small Savings, Provident Funds, etc.	–	28,074	28,074	40,452	–	40,452	40,452	–	40,452	40,452	–	43,990	43,990			
iv) Others	–	–	–	–	–	–	–	–	–	–	–	–	–			
D. Administrative Services (i to v)	20,683	1,67,552	1,88,235	3,43,043	28,798	3,14,245	3,43,043	29,294	3,19,438	3,48,732	40,946	3,59,563	4,00,509			
i) Secretariat – General Services	19,429	33,476	52,905	1,36,856	22,083	1,14,773	1,36,856	22,083	1,14,773	1,36,856	22,795	63,639	86,434			
ii) District Administration	–	5,919	5,919	7,794	–	7,794	7,794	–	7,882	7,882	10,000	11,626	21,626			
iii) Police	–	97,579	97,579	1,40,480	360	1,40,120	1,40,480	810	1,42,421	1,43,231	390	2,19,507	2,19,897			
iv) Public Works	–	12,841	12,841	22,787	–	22,787	22,787	–	23,007	23,007	–	19,006	19,006			
v) Others ++	1,255	17,736	18,991	35,125	6,355	28,770	35,125	6,401	31,354	37,755	7,761	45,786	53,547			
E. Pensions	–	1,43,737	1,43,737	3,33,743	–	3,33,743	3,33,743	–	3,33,743	3,33,743	–	2,52,244	2,52,244			
F. Miscellaneous General Services	–	93	93	3,88,260	–	3,88,260	3,88,260	–	3,88,260	3,88,260	1,912	13,894	15,806			
of which:	–	–	–	–	–	–	–	–	–	–	–	–	–			
Payment on account of State Lotteries	–	–	–	1	–	1	1	–	1	1	–	–	–			
III. Grants-in-Aid and Contributions	15,645	44,968	60,613	2,69,759	42,153	2,27,606	2,69,759	42,153	2,28,310	2,70,463	52,751	2,90,793	3,43,544			
of which:	–	–	–	–	–	–	–	–	–	–	–	–	–			
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	15,645	44,968	60,613	2,69,759	42,153	2,27,606	2,69,759	42,153	2,28,310	2,70,463	52,751	2,90,793	3,43,544			

Appendix II: Revenue Expenditure of States and Union Territories with Legislature with Bihar (Contd.)

(₹ lakh)

Item	2008-09 (Accounts)				2009-2010 (Budget Estimates)				2009-10 (Revised Estimates)				2010-11 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
1	2	3	4	5	6	7	8	9	10	11	12	13				
7. Transport and Communications (i + ii)			49,337	1,00,848	1,00,848	1,00,848		1,00,859	1,00,859		93,809	93,809				
i) Roads and Bridges			49,117	1,00,554	1,00,554	1,00,554		1,00,554	1,00,554		93,519	93,519				
ii) Others @@			221	295	295	295		305	305		290	290				
8. Science, Technology and Environment																
9. General Economic Services (i to iv)	619	19,167	19,786	1,127	18,094	19,221	1,127	18,258	19,385	2,959	18,753	21,712				
i) Secretariat – Economic Services	400	2,999	3,399	680	4,250	4,930	680	4,355	5,035	1,115	4,439	5,554				
ii) Tourism	165	293	458	200	324	524	200	339	539	200	330	530				
iii) Civil Supplies		13,132	13,132		9,970	9,970		9,970	9,970	1,131	10,182	11,313				
iv) Others +	54	2,744	2,798	247	3,551	3,798	247	3,596	3,843	513	3,801	4,314				
II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)																
A. Organs of State	28,178	10,24,773	10,52,951	85,900	12,09,359	12,95,259	85,908	13,21,113	14,07,021	43,708	15,01,125	15,44,833				
B. Fiscal Services (i to ii)	1,542	39,266	40,809	2,170	57,886	60,056	2,170	59,717	61,887	2,324	62,174	64,498				
i) Collection of Taxes and Duties	2,600	28,675	31,275	4,670	34,843	39,513	4,670	42,973	47,643	5,004	48,257	53,261				
ii) Other Fiscal Services	2,600	28,462	31,062	4,670	34,238	38,908	4,670	42,368	47,039	5,004	47,894	52,898				
C. Interest Payments and Servicing of Debt (1 + 2)		214	214		605	605		605	605		363	363				
1. Appropriation for Reduction or Avoidance of Debt																
2. Interest Payments (i to iv)																
i) Interest on Loans from the Centre																
ii) Interest on Internal Debt																
of which:																
(a) Interest on Market Loans																
(b) Interest on NSSF																
iii) Interest on Small Savings, Provident Funds, etc.																
iv) Others																
D. Administrative Services (i to v)	24,036	2,19,635	2,43,671	79,060	3,07,394	3,86,454	79,068	3,14,555	3,93,623	36,380	3,36,037	3,72,417				
i) Secretariat – General Services	93	7,127	7,220	1,234	8,558	9,792	1,242	9,194	10,436	2,736	10,335	13,071				
ii) District Administration	21,184	12,344	33,528	73,576	22,401	95,977	73,576	22,806	96,382	32,391	25,056	57,447				
iii) Police	539	1,54,846	1,55,385	250	2,13,605	2,13,855	250	2,17,307	2,17,557	250	2,32,659	2,32,909				
iv) Public Works		18,670	18,670		26,468	26,468		26,562	26,562		25,766	25,766				
v) Others ++	2,221	26,647	28,867	4,000	36,362	40,362	4,000	38,686	42,686	1,003	42,221	43,224				
E. Pensions		3,47,903	3,47,903		3,78,221	3,78,221		4,72,776	4,72,776		5,87,347	5,87,347				
F. Miscellaneous General Services																
of which:																
Payment on account of State Lotteries																
III. Grants-in-Aid and Contributions		396	396		412	412		412	412		412	412				
of which:																
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions																

Appendix II

Appendix II: Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
CHHATTISGARH

(₹ lakh)

Item	2008-09 (Accounts)			2009-2010 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	5,42,095	8,37,275	13,79,370	8,06,673	10,02,432	18,09,104	8,16,343	10,57,046	18,73,389	8,59,548	11,07,109	19,66,657
I. DEVELOPMENTAL EXPENDITURE (A + B)												
A. Social Services (1 to 12)												
1. Education, Sports, Art and Culture	1,48,015	83,980	2,31,995	2,26,420	1,21,725	3,48,145	2,67,619	1,28,687	3,96,306	3,09,833	1,44,957	4,54,790
2. Medical and Public Health	20,741	22,663	43,404	37,325	33,078	70,403	42,136	33,347	75,483	42,536	37,898	80,434
3. Family Welfare	7,387	-	7,387	7,550	15	7,565	8,316	15	8,331	7,579	15	7,594
4. Water Supply and Sanitation	38,885	7,272	46,158	32,621	9,717	42,338	31,418	9,966	41,384	20,024	10,083	30,108
5. Housing	6,016	3,134	9,151	2,876	4,045	6,921	8,263	4,426	12,689	3,647	4,676	8,324
6. Urban Development	22,316	1,211	23,528	46,471	2,266	48,738	36,775	5,741	42,516	45,755	2,174	47,928
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	13,764	56,543	70,307	14,545	73,853	88,398	16,829	85,493	1,02,322	14,495	90,076	1,04,570
8. Labour and Welfare	1,137	2,689	3,827	3,548	3,733	7,281	3,294	3,713	7,007	4,214	4,394	8,608
9. Social Security and Welfare	1,24,456	20,852	1,45,308	1,92,847	17,667	2,10,514	1,73,665	20,599	1,94,264	1,55,447	19,035	1,74,482
10. Nutrition	18,950	-	18,950	34,035	-	34,035	33,834	-	33,834	44,076	-	44,076
11. Relief on account of Natural Calamities	-	12,014	12,014	-	18,562	18,562	-	18,562	18,562	-	15,500	15,500
12. Others*	308	2,940	3,248	510	2,758	3,268	510	2,872	3,382	360	3,445	3,805
B. Economic Services (1 to 9)												
1. Agriculture and Allied Activities (i to xii)	55,884	1,11,334	1,67,218	76,084	1,30,583	2,06,667	77,627	1,71,039	2,48,666	86,069	1,17,354	2,03,423
i) Crop Husbandry	16,863	9,881	26,745	30,330	13,107	43,437	26,281	14,265	40,545	33,374	19,510	52,883
ii) Soil and Water Conservation	47	1,023	1,070	57	1,623	1,680	57	1,716	1,773	62	2,314	2,377
iii) Animal Husbandry	5,483	7,477	12,961	7,088	10,479	17,567	7,149	13,449	20,599	10,144	13,464	23,608
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	1,283	924	2,206	1,691	1,153	2,845	1,723	1,408	3,131	2,792	1,529	4,321
vi) Forestry and Wild Life	21,052	34,217	55,269	22,205	41,588	63,793	26,459	37,469	63,928	23,845	38,158	62,003
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	3,004	54,813	57,817	4,075	58,876	62,951	6,220	98,194	1,04,414	4,830	37,572	42,402
ix) Agricultural Research and Education	825	1,615	2,440	1,000	1,892	2,892	1,000	2,426	3,426	1,735	2,578	4,313
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	7,186	1,382	8,568	9,638	1,864	11,502	7,738	2,112	9,850	8,288	2,228	10,516
xii) Other Agricultural Programmes	141	-	141	-	-	-	1,000	-	1,000	1,000	-	1,000
2. Rural Development	52,662	34,557	87,219	77,449	34,643	1,12,092	69,078	33,768	1,02,846	65,879	37,449	1,03,328
3. Special Area Programmes	-	-	-	-	-	-	-	-	-	-	-	-
4. Irrigation and Flood Control	5,446	13,779	19,225	5,332	12,559	17,891	4,412	13,343	17,754	4,343	13,800	18,143
of which:												
i) Major and Medium Irrigation	1,830	12,555	14,385	1,101	11,275	12,376	-	11,812	11,812	-	12,213	12,213
ii) Minor Irrigation	3,263	1,224	4,487	3,817	1,283	5,100	4,042	1,530	5,572	3,955	1,586	5,541
iii) Flood Control and Drainage	-	-	-	-	-	-	-	-	-	-	-	-
5. Energy	7,605	11,960	19,565	21,180	160	21,340	21,180	160	21,340	26,129	160	26,289
of which: Power												
6. Industry and Minerals (i to iii)	6,042	11,960	18,002	19,610	160	19,770	19,610	160	19,770	24,559	160	24,719
i) Village and Small Industries	8,788	9,344	18,132	13,449	11,754	25,203	11,713	11,919	23,632	13,416	15,404	28,820
ii) Industries@	4,163	2,736	6,899	4,996	3,800	8,796	6,552	3,882	10,434	7,015	4,074	11,089
iii) Others**	4,625	6,583	11,208	8,453	7,924	16,377	5,161	8,007	13,168	6,401	11,300	17,701
	-	25	25	-	30	30	-	30	30	-	30	30

Appendix II: Revenue Expenditure of States and Union Territories with Legislature with CHHATTISGARH

(₹ lakh)

Item	2008-09 (Accounts)				2009-2010 (Budget Estimates)				2009-10 (Revised Estimates)				2010-11 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
7. Transport and Communications (i + ii)	1,720	34,171	35,892		4,651	39,571	44,222		1,946	46,376	48,322		4,236	40,043	44,279	
i) Roads and Bridges	326	34,171	34,498		700	39,568	40,268		700	46,373	47,073		150	40,040	40,190	
ii) Others @@	1,394	-	1,394		3,951	3	3,954		1,246	3	1,249		4,086	3	4,089	
8. Science, Technology and Environment	649	85	734		731	75	806		1,031	89	1,120		731	100	831	
9. General Economic Services (i to iv)	3,176	1,163	4,340		3,465	1,630	5,095		3,492	1,823	5,314		3,478	2,464	5,942	
i) Secretariat – Economic Services	25	443	469		79	563	642		112	689	802		87	811	898	
ii) Tourism	3,100	-	3,100		3,233	-	3,233		3,233	-	3,233		3,235	-	3,235	
iii) Civil Supplies	-	-	-		-	-	-		-	-	-		-	-	-	
iv) Others +	51	720	771		153	1,067	1,220		146	1,134	1,280		156	1,653	1,809	
II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)	2,138	3,57,737	3,59,875		5,585	4,36,541	4,42,126		3,207	4,20,709	4,23,916		7,300	5,01,011	5,08,311	
A. Organs of State	92	11,735	11,826		279	20,678	20,956		279	20,919	21,198		306	17,404	17,710	
B. Fiscal Services (i to ii)	610	33,611	34,221		2,743	44,995	47,738		432	41,888	42,320		4,929	45,455	50,385	
i) Collection of Taxes and Duties	610	33,566	34,176		2,743	44,922	47,665		432	41,814	42,246		4,929	45,383	50,313	
ii) Other Fiscal Services	-	45	45		-	73	73		-	73	73		-	72	72	
C. Interest Payments and Servicing of Debt (1 + 2)	-	1,17,753	1,17,753		-	1,17,902	1,17,902		-	1,19,975	1,19,975		-	1,30,805	1,30,805	
1. Appropriation for Reduction or Avoidance of Debt	-	10,000	10,000		-	10,000	10,000		-	10,000	10,000		-	10,000	10,000	
2. Interest Payments (i to iv)	-	1,07,753	1,07,753		-	1,07,902	1,07,902		-	1,09,975	1,09,975		-	1,20,805	1,20,805	
i) Interest on Loans from the Centre	-	16,813	16,813		-	14,834	14,834		-	17,555	17,555		-	18,386	18,386	
ii) Interest on Internal Debt	-	70,111	70,111		-	72,015	72,015		-	71,731	71,731		-	78,892	78,892	
of which:																
(a) Interest on Market Loans	-	19,610	19,610		-	17,178	17,178		-	17,178	17,178		-	23,355	23,355	
(b) Interest on NSSF	-	46,373	46,373		-	46,559	46,559		-	46,435	46,435		-	47,229	47,229	
iii) Interest on Small Savings, Provident Funds, etc.	-	12,631	12,631		-	12,193	12,193		-	12,355	12,355		-	15,355	15,355	
iv) Others	-	8,198	8,198		-	8,859	8,859		-	8,335	8,335		-	8,172	8,172	
D. Administrative Services (i to v)	1,437	1,01,554	1,02,991		2,563	1,58,663	1,61,226		2,496	1,32,040	1,34,536		2,065	1,83,950	1,86,015	
i) Secretariat – General Services	80	3,025	3,105		171	4,326	4,497		171	4,578	4,749		60	4,985	5,045	
ii) District Administration	-	7,772	7,772		-	9,605	9,605		-	10,515	10,515		-	11,342	11,342	
iii) Police	672	65,096	65,768		2,376	82,841	85,217		2,195	86,608	88,803		1,827	1,01,965	1,03,792	
iv) Public Works	685	15,953	16,638		-	12,390	12,390		-	15,441	15,441		-	7,861	7,861	
v) Others ++	-	9,708	9,708		16	49,501	49,517		131	14,898	15,029		178	57,797	57,975	
E. Pensions	-	93,077	93,077		-	94,292	94,292		-	1,05,875	1,05,875		-	1,23,385	1,23,385	
F. Miscellaneous General Services	-	6	6		-	11	11		-	11	11		-	11	11	
of which:																
Payment on account of State Lotteries	-	-	-		-	-	-		-	-	-		-	-	-	
III. Grants-in-Aid and Contributions	2,052	49,845	51,897		-	47,495	47,495		-	44,400	44,400		-	47,072	47,072	
of which:																
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	2,052	49,845	51,897		-	47,495	47,495		-	44,400	44,400		-	47,072	47,072	

Appendix II: Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
GOA

Item	2008-09 (Accounts)				2009-2010 (Budget Estimates)				2009-10 (Revised Estimates)				2010-11 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
TOTAL EXPENDITURE (I+II+III)	62,089	2,80,452	3,42,541		85,577	3,62,937	4,48,514		92,350	3,61,668	4,54,018		1,09,422	3,90,855	5,00,278	
I. DEVELOPMENTAL EXPENDITURE (A + B)	61,167	1,75,196	2,36,364		80,215	2,00,195	2,80,411		90,965	2,22,167	3,13,132		1,03,472	2,31,842	3,35,314	
A. Social Services (1 to 12)	41,141	78,116	1,19,257		54,347	90,422	1,44,768		59,392	1,03,273	1,62,664		65,884	1,17,794	1,83,678	
1. Education, Sports, Art and Culture	11,552	43,255	54,807		12,594	53,286	65,879		13,381	60,088	73,470		16,249	70,784	87,033	
2. Medical and Public Health	6,172	15,439	21,610		6,541	17,445	23,986		8,372	21,317	29,689		9,846	24,642	34,488	
3. Family Welfare	547	-	547		604	-	604		856	-	856		800	-	800	
4. Water Supply and Sanitation	2,906	13,503	16,409		4,052	12,857	16,909		4,052	13,930	17,982		3,733	13,851	17,584	
5. Housing	-	625	625		-	744	744		-	844	844		-	820	820	
6. Urban Development	4,417	1,137	5,554		11,550	1,119	12,669		12,565	1,135	13,700		12,174	1,140	13,314	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	260	22	282		1,583	26	1,609		1,583	42	1,624		2,913	60	2,973	
8. Labour and Welfare	706	1,348	2,054		673	1,401	2,074		1,073	1,820	2,893		2,619	1,835	4,454	
9. Social Security and Welfare	13,016	2,152	15,167		14,668	3,192	17,859		15,528	3,283	18,811		15,731	3,961	19,692	
10. Nutrition	326	66	391		724	80	804		724	80	804		615	248	863	
11. Relief on account of Natural Calamities	-	242	242		-	271	271		-	271	271		-	5	5	
12. Others*	1,241	329	1,570		1,358	-	1,358		1,257	463	1,720		1,205	447	1,652	
B. Economic Services (1 to 9)	20,027	97,080	1,17,107		25,869	1,09,774	1,35,643		31,573	1,18,895	1,50,468		37,588	1,14,049	1,51,636	
1. Agriculture and Allied Activities (i to xii)	5,824	4,823	10,648		6,323	4,841	11,165		7,124	6,366	13,490		9,222	5,387	14,609	
i) Crop Husbandry	1,747	1,045	2,792		1,983	1,187	3,171		2,109	1,404	3,513		3,434	1,301	4,735	
ii) Soil and Water Conservation	61	69	130		90	80	170		111	93	205		121	103	224	
iii) Animal Husbandry	444	902	1,346		481	1,277	1,758		569	1,341	1,910		711	1,255	1,966	
iv) Dairy Development	767	12	779		723	17	740		975	23	998		1,019	18	1,037	
v) Fisheries	1,254	287	1,542		1,506	380	1,886		1,509	485	1,994		1,940	412	2,352	
vi) Forestry and Wild Life	1,237	1,095	2,332		1,082	1,109	2,190		1,378	1,583	2,961		1,387	1,159	2,546	
vii) Plantations	-	-	-		-	-	-		-	-	-		-	-	-	
viii) Food Storage and Warehousing	2	950	952		4	131	135		4	676	679		4	395	398	
ix) Agricultural Research and Education	41	78	119		75	93	168		75	110	185		94	105	199	
x) Agricultural Finance Institutions	-	-	-		-	-	-		-	-	-		-	-	-	
xi) Co-operation	271	321	591		379	486	865		394	562	956		513	540	1,054	
xii) Other Agricultural Programmes	-	65	65		-	82	82		-	90	90		-	100	100	
2. Rural Development	3,513	2,362	5,874		3,750	2,834	6,584		4,593	4,220	8,813		4,971	2,745	7,715	
3. Special Area Programmes	390	-	390		357	-	357		566	-	566		783	-	783	
4. Irrigation and Flood Control	1,238	2,862	4,100		1,625	3,624	5,249		2,106	4,580	6,687		2,452	4,541	6,993	
of which:																
i) Major and Medium Irrigation	415	1,311	1,726		544	1,469	2,012		625	1,853	2,478		625	1,900	2,525	
ii) Minor Irrigation	245	1,381	1,626		418	1,825	2,243		434	2,149	2,582		661	2,174	2,835	
iii) Flood Control and Drainage	228	121	348		310	274	584		575	509	1,084		605	400	1,005	
5. Energy	1,822	72,446	74,268		2,263	81,034	83,297		2,263	83,448	85,711		2,668	83,000	85,668	
of which: Power	1,791	72,446	74,237		2,230	81,034	83,264		2,230	83,448	85,678		2,630	83,000	85,630	
6. Industry and Minerals (i to iii)	4,024	768	4,792		7,002	1,162	8,164		9,815	1,194	11,009		11,427	1,184	12,610	
i) Village and Small Industries	1,417	644	2,061		1,730	987	2,717		1,934	1,019	2,953		2,902	1,003	3,905	
ii) Industries@	2,370	124	2,494		4,772	175	4,947		7,381	175	7,556		8,025	181	8,206	
iii) Others**	237	-	237		500	-	500		500	-	500		500	-	500	

Appendix II: Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
GOA

(₹ lakh)

Item	2008-09 (Accounts)			2009-2010 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	884	12,274	13,158	1,177	14,184	15,361	1,382	16,664	18,046	2,245	14,734	16,978
i) Roads and Bridges	—	9,279	9,279	16	10,724	10,740	16	12,113	12,129	20	11,030	11,050
ii) Others @@	884	2,995	3,879	1,161	3,460	4,621	1,366	4,552	5,918	2,225	3,703	5,928
8. Science, Technology and Environment	361	—	361	498	—	498	498	—	498	519	—	519
9. General Economic Services (i to iv)	1,972	1,545	3,517	2,874	2,094	4,968	3,226	2,421	5,647	3,302	2,459	5,761
i) Secretariat – Economic Services	8	715	722	16	1,083	1,099	16	1,303	1,319	216	1,103	1,319
ii) Tourism	1,849	271	2,121	2,517	359	2,876	2,843	409	3,252	2,780	408	3,188
iii) Civil Supplies	4	185	190	5	207	213	5	244	249	6	334	340
iv) Others +	111	374	485	336	445	781	362	465	827	300	614	914
II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)	922	1,05,255	1,06,177	5,362	1,62,741	1,68,103	1,385	1,39,501	1,40,885	5,950	1,59,013	1,64,963
A. Organs of State	90	3,450	3,540	94	4,425	4,518	114	5,247	5,361	98	4,387	4,485
B. Fiscal Services (i to ii)	372	2,087	2,459	356	2,418	2,774	590	2,929	3,519	781	2,960	3,741
i) Collection of Taxes and Duties	372	2,087	2,459	346	2,418	2,764	580	2,929	3,509	770	2,960	3,730
ii) Other Fiscal Services	—	—	—	10	—	10	10	—	10	11	—	11
C. Interest Payments and Servicing of Debt (1 + 2)	—	53,980	53,980	—	60,205	60,205	—	59,605	59,605	—	67,767	67,767
1. Appropriation for Reduction or Avoidance of Debt	—	3,000	3,000	—	3,000	3,000	—	3,000	3,000	—	3,000	3,000
2. Interest Payments (i to iv)	—	50,980	50,980	—	57,205	57,205	—	56,605	56,605	—	64,767	64,767
i) Interest on Loans from the Centre	—	3,513	3,513	—	3,349	3,349	—	3,349	3,349	—	3,498	3,498
ii) Interest on Internal Debt	—	39,532	39,532	—	45,265	45,265	—	44,665	44,665	—	51,937	51,937
of which:	—	—	—	—	—	—	—	—	—	—	—	—
(a) Interest on Market Loans	—	12,227	12,227	—	17,047	17,047	—	17,047	17,047	—	21,681	21,681
(b) Interest on NSSF	—	26,018	26,018	—	25,900	25,900	—	25,900	25,900	—	27,000	27,000
iii) Interest on Small Savings, Provident Funds, etc.	—	5,953	5,953	—	6,719	6,719	—	6,719	6,719	—	7,072	7,072
iv) Others	—	1,981	1,981	—	1,872	1,872	—	1,872	1,872	—	2,260	2,260
D. Administrative Services (i to v)	460	24,031	24,490	568	28,218	28,786	681	30,918	31,599	726	33,105	33,831
i) Secretariat – General Services	—	1,659	1,659	—	1,517	1,517	—	2,219	2,219	—	2,156	2,156
ii) District Administration	—	1,641	1,641	—	1,809	1,809	—	2,272	2,272	—	2,125	2,125
iii) Police	—	12,743	12,743	—	14,962	14,962	—	14,962	14,962	—	18,400	18,400
iv) Public Works	152	4,686	4,837	196	5,813	6,008	196	6,803	6,999	200	5,707	5,907
v) Others ++	308	3,303	3,611	372	4,117	4,489	485	4,662	5,147	526	4,718	5,244
E. Pensions	—	21,387	21,387	4,345	66,674	66,674	—	40,000	40,000	—	50,000	50,000
F. Miscellaneous General Services	—	321	321	802	802	802	—	802	802	4,345	794	5,139
of which:	—	—	—	—	—	—	—	—	—	—	—	—
Payment on account of State Lotteries	—	135	135	—	42	42	—	42	42	—	44	44
III. Grants-in-Aid and Contributions	—	—	—	—	—	—	—	—	—	—	—	—
of which:	—	—	—	—	—	—	—	—	—	—	—	—
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	—	—	—	—	—	—	—	—	—	—	—

Appendix II

Appendix II: Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
GUJARAT

₹ lakh)

Item	2008-09 (Accounts)				2009-2010 (Budget Estimates)				2009-10 (Revised Estimates)				2010-11 (Budget Estimates)				
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		TOTAL
		TOTAL		TOTAL		TOTAL		TOTAL		TOTAL		TOTAL		TOTAL		TOTAL	
1	2	3	4	5	6	7	8	9	10	11	12	13					
TOTAL EXPENDITURE (I+II+III)	10,38,864	28,35,281	38,74,145	13,17,040	32,55,796	45,72,837	13,95,076	33,85,465	47,80,540	16,39,335	37,58,520	53,97,855					
I. DEVELOPMENTAL EXPENDITURE (A + B)	10,05,944	15,12,917	25,18,861	12,59,237	16,17,569	28,76,806	13,49,688	17,80,436	31,30,124	15,46,992	18,71,056	34,18,048					
A. Social Services (1 to 12)	5,79,388	9,13,826	14,93,214	7,03,537	10,44,339	17,47,876	7,64,478	11,67,207	19,31,685	8,49,562	12,54,713	21,04,275					
1. Education, Sports, Art and Culture	66,485	5,15,587	5,82,073	1,11,805	5,01,944	6,13,750	99,044	6,60,700	7,59,740	1,31,081	7,53,675	8,84,756					
2. Medical and Public Health	48,506	73,214	1,21,720	65,385	75,406	1,40,791	66,843	85,944	1,52,786	99,005	87,290	1,86,295					
3. Family Welfare	8,524	12,642	21,166	11,472	13,595	25,067	26,338	14,447	40,795	19,802	21,032	40,834					
4. Water Supply and Sanitation	45,183	9,415	54,598	64,865	8,754	73,619	63,541	9,204	72,745	47,370	8,958	56,328					
5. Housing	35,159	8,794	43,953	43,776	12,166	55,942	64,278	15,411	79,689	43,037	12,351	55,388					
6. Urban Development	2,46,574	1,61,890	4,08,464	2,33,685	2,53,930	4,87,615	2,66,482	2,21,208	4,87,690	2,79,885	2,18,724	4,98,609					
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	64,738	26,911	91,649	69,716	31,953	1,01,669	74,933	33,931	1,08,864	87,458	33,721	1,21,179					
8. Labour and Labour Welfare	9,285	14,546	23,831	10,526	14,992	25,518	10,222	16,507	26,730	16,300	17,666	33,966					
9. Social Security and Welfare	20,695	12,257	32,952	26,583	30,447	57,029	29,087	29,921	59,008	40,829	9,995	50,824					
10. Nutrition	31,477	29,546	61,023	61,690	58,325	1,20,015	59,908	64,832	1,24,739	78,152	53,137	1,31,289					
11. Relief on account of Natural Calamities	-	43,180	43,180	-	36,044	36,044	-	7,460	7,460	-	30,303	30,303					
12. Others*	2,762	5,843	8,605	4,034	6,782	10,817	3,807	7,642	11,449	6,643	7,860	14,503					
B. Economic Services (1 to 9)	4,26,556	5,99,091	10,25,647	5,55,700	5,73,230	11,28,930	5,85,210	6,13,229	11,98,439	6,97,430	6,16,343	13,13,773					
1. Agriculture and Allied Activities (i to xii)	1,14,284	70,652	1,84,936	1,46,725	72,510	2,19,235	1,61,872	79,880	2,41,752	1,79,265	77,265	2,56,530					
i) Crop Husbandry	53,564	15,741	69,305	78,491	21,317	99,808	87,919	24,283	1,12,202	96,119	20,730	1,16,849					
ii) Soil and Water Conservation	30,915	1,020	31,935	24,150	1,565	25,715	24,638	1,944	26,582	28,975	2,088	31,063					
iii) Animal Husbandry	1,422	12,885	14,307	10,314	8,183	18,497	10,399	9,196	19,595	10,660	8,876	19,536					
iv) Dairy Development	2,725	598	3,323	1,290	45	1,335	1,796	750	2,546	1,940	345	2,285					
v) Fisheries	4,844	8,527	13,371	4,999	4,408	9,407	4,403	3,720	8,123	4,797	3,180	7,977					
vi) Forestry and Wild Life	5,510	14,828	20,338	5,238	18,006	23,243	5,241	19,753	24,994	6,140	20,593	26,733					
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-					
viii) Food Storage and Warehousing	659	1,713	2,371	1,934	2,170	4,103	6,399	2,192	8,590	6,345	2,649	8,994					
ix) Agricultural Research and Education	9,764	11,091	20,855	11,807	11,699	23,505	11,860	12,650	24,510	14,450	13,024	27,474					
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-					
xi) Co-operation	4,371	4,078	8,449	6,683	4,927	11,610	7,398	5,202	12,599	7,313	5,541	12,854					
xii) Other Agricultural Programmes	510	172	682	1,820	190	2,010	1,820	190	2,010	2,525	240	2,765					
2. Rural Development	93,699	20,993	1,14,692	1,28,849	26,304	1,55,153	1,16,489	27,555	1,44,045	1,73,043	28,214	2,01,257					
3. Special Area Programmes	709	2,874	3,583	797	2,684	3,482	806	3,055	3,861	870	3,170	4,040					
4. Irrigation and Flood Control	35,386	40,766	76,152	42,730	37,220	79,950	42,250	38,621	80,872	41,154	42,288	83,442					
<i>of which:</i>																	
i) Major and Medium Irrigation	971	33,343	34,313	5,610	31,386	36,996	2,404	32,748	35,153	6,453	35,417	41,871					
ii) Minor Irrigation	30,050	6,577	36,627	27,653	5,430	33,084	34,380	5,469	39,849	29,899	6,498	36,397					
iii) Flood Control and Drainage	3,401	846	4,247	8,281	404	8,685	4,332	404	4,736	3,667	372	4,039					
5. Energy	40,855	3,11,926	3,52,781	51,585	2,67,046	3,18,631	47,203	2,73,461	3,20,664	51,995	2,66,425	3,18,420					
<i>of which: Power</i>																	
6. Industry and Minerals (i to iii)	40,655	3,11,926	3,52,581	50,820	2,67,046	3,17,866	46,953	2,73,461	3,20,414	49,504	2,66,425	3,15,929					
i) Village and Small Industries	55,129	5,494	60,624	70,642	6,784	77,426	74,150	7,053	81,203	95,908	7,283	1,03,191					
ii) Industries*	21,353	2,632	23,985	31,351	3,429	34,780	31,502	3,603	35,106	36,864	3,639	40,504					
iii) Others**	33,776	2,851	36,627	39,290	3,346	42,636	42,648	3,438	46,086	59,044	3,633	62,677					
	-	11	11	-	9	9	-	12	12	-	11	11					

Appendix II: Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
GUJARAT

(₹ lakh)

Item	2008-09 (Accounts)			2009-2010 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	70,174	1,25,115	1,95,289	87,491	1,35,821	2,23,312	1,15,358	1,58,314	2,73,672	1,00,630	1,61,683	2,62,313
i) Roads and Bridges	70,174	88,818	1,58,992	87,491	95,543	1,83,033	1,15,358	1,02,642	2,18,000	1,00,630	1,05,888	2,06,518
ii) Others @@	-	36,297	36,297	-	40,279	40,279	-	55,672	55,672	-	55,795	55,795
8. Science, Technology and Environment	1,817	130	1,947	2,651	80	2,731	2,390	80	2,470	21,254	80	21,335
9. General Economic Services (i to iv)	14,504	21,141	35,645	24,230	24,779	49,009	24,691	25,209	49,900	33,310	29,936	63,246
i) Secretariat – Economic Services	1,261	3,627	4,888	3,330	4,263	7,593	3,219	5,100	8,319	3,689	5,189	8,879
ii) Tourism	8,521	11	8,532	14,783	16	14,798	12,483	20	12,503	18,300	19	18,319
iii) Civil Supplies	2,824	15,591	18,415	5,600	18,242	23,842	8,535	17,365	25,900	9,992	17,663	27,655
iv) Others +	1,898	1,911	3,809	517	2,258	2,775	455	2,725	3,179	1,329	7,065	8,394
II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)	32,920	13,05,611	13,38,531	57,804	16,29,158	16,86,962	45,388	15,94,431	16,39,818	92,343	18,73,572	19,65,915
A. Organs of State	133	25,973	26,106	3,425	45,843	49,269	3,050	44,739	47,789	24,563	37,801	62,363
B. Fiscal Services (i to ii)	8,735	16,458	25,193	7,638	27,873	35,511	2,997	29,921	32,918	14,795	35,708	50,503
i) Collection of Taxes and Duties	8,735	16,317	25,052	7,638	27,604	35,242	2,997	29,698	32,695	14,795	35,505	50,300
ii) Other Fiscal Services	-	141	141	-	269	269	-	223	223	-	202	202
C. Interest Payments and Servicing of Debt (1 + 2)	-	8,08,405	8,08,405	-	8,99,571	8,99,571	-	9,08,467	9,08,467	-	10,36,538	10,36,538
1. Appropriation for Reduction or Avoidance of Debt	-	20,000	20,000	-	50,000	50,000	-	50,000	50,000	-	50,000	50,000
2. Interest Payments (i to iv)	-	7,88,405	7,88,405	-	8,49,571	8,49,571	-	8,58,467	8,58,467	-	9,86,538	9,86,538
i) Interest on Loans from the Centre	-	84,898	84,898	-	82,350	82,350	-	82,137	82,137	-	79,080	79,080
ii) Interest on Internal Debt	-	6,22,197	6,22,197	-	6,84,073	6,84,073	-	6,89,436	6,89,436	-	8,20,630	8,20,630
of which:	-	-	-	-	-	-	-	-	-	-	-	-
(a) Interest on Market Loans	-	1,61,754	1,61,754	-	2,28,013	2,28,013	-	2,26,980	2,26,980	-	3,13,843	3,13,843
(b) Interest on NSSF	-	4,35,676	4,35,676	-	4,28,198	4,28,198	-	4,34,230	4,34,230	-	4,73,082	4,73,082
iii) Interest on Small Savings, Provident Funds, etc.	-	39,124	39,124	-	42,042	42,042	-	42,376	42,376	-	44,992	44,992
iv) Others	-	42,186	42,186	-	41,106	41,106	-	44,517	44,517	-	41,837	41,837
D. Administrative Services (i to v)	24,052	1,57,820	1,81,873	46,740	1,77,273	2,24,013	39,340	2,04,195	2,43,535	52,985	2,18,947	2,71,933
i) Secretariat – General Services	3,063	6,158	9,221	15,569	6,382	21,951	11,982	7,600	19,581	11,366	7,902	19,268
ii) District Administration	1,052	10,918	11,970	4,405	11,960	16,365	4,197	14,328	18,525	2,815	13,648	16,463
iii) Police	14,313	1,04,127	1,18,440	22,901	1,18,638	1,41,539	20,475	1,31,259	1,51,734	34,531	1,50,756	1,85,287
iv) Public Works	7	18,541	18,548	627	21,112	21,739	563	27,740	28,303	502	22,412	22,914
v) Others ++	5,618	18,076	23,694	3,239	19,180	22,419	2,122	23,269	25,391	3,772	24,229	28,000
E. Pensions	-	2,96,281	2,96,281	-	3,22,298	3,22,298	-	3,99,961	3,99,961	-	4,38,717	4,38,717
F. Miscellaneous General Services	-	674	674	-	1,56,301	1,56,301	-	7,149	7,149	-	1,05,861	1,05,861
of which: Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions	-	16,753	16,753	-	9,069	9,069	-	10,598	10,598	-	13,892	13,892
of which: Compensation and Assignments to Local Bodies and Panchayat Raj Institutions	-	16,753	16,753	-	9,069	9,069	-	10,598	10,598	-	13,892	13,892

Appendix II: Revenue Expenditure of States and Union Territories with Legislature with Legislative (Contd.) HARYANA

Item	2008-09 (Accounts)				2009-2010 (Budget Estimates)				2009-10 (Revised Estimates)				2010-11 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	TOTAL	
1																
TOTAL EXPENDITURE (I+II+III)	3,91,791	16,61,681	20,53,473		5,62,012	20,20,094	25,82,106		6,56,222	20,10,194	26,66,416		6,78,459	21,69,804	28,48,264	
I. DEVELOPMENTAL EXPENDITURE (A + B)	3,86,376	10,43,072	14,29,448		5,54,235	12,31,305	17,85,540		6,48,794	12,35,524	18,84,317		6,70,735	12,78,335	19,49,070	
A. Social Services (1 to 12)	2,66,219	4,59,654	7,25,873		3,74,649	6,03,675	9,79,325		4,62,065	6,11,216	10,73,281		4,83,587	6,51,333	11,34,920	
1. Education, Sports, Art and Culture	98,381	2,87,049	3,85,430		1,33,428	4,01,623	5,35,051		1,56,253	3,93,011	5,49,264		1,61,014	4,52,274	6,13,288	
2. Medical and Public Health	13,365	51,008	64,373		24,306	67,140	91,446		27,496	62,201	89,697		34,879	66,964	1,01,843	
3. Family Welfare	8,108	—	8,108		7,864	—	7,864		9,679	—	9,679		9,887	—	9,887	
4. Water Supply and Sanitation	1,957	62,991	64,948		1,870	66,452	68,322		1,870	68,101	69,971		1,998	62,821	64,819	
5. Housing	—	2,055	2,055		—	1,825	1,825		—	1,633	1,633		—	1,903	1,903	
6. Urban Development	35,467	14,594	50,061		78,438	12,751	91,189		62,162	10,475	72,637		68,604	12,231	80,835	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	8,470	3,639	12,109		13,810	2,686	16,496		14,525	2,476	17,001		16,198	2,649	18,846	
8. Labour and Welfare	3,006	11,538	14,544		4,816	11,865	16,680		5,909	14,065	19,974		6,177	15,239	21,416	
9. Social Security and Welfare	82,960	12,004	94,965		88,818	13,365	1,02,183		1,63,270	20,367	1,83,637		1,65,085	12,957	1,78,042	
10. Nutrition	12,028	68	12,096		18,750	92	18,842		18,350	82	18,432		17,946	89	18,035	
11. Relief on account of Natural Calamities	—	11,268	11,268		—	20,187	20,187		33,461	33,461	33,461		20,183	20,183	20,183	
12. Others*	2,477	3,440	5,917		2,550	5,689	8,239		2,550	5,344	7,894		1,800	4,023	5,823	
B. Economic Services (1 to 9)	1,20,157	5,83,418	7,03,575		1,79,586	6,27,630	8,07,216		1,86,729	6,24,307	8,11,037		1,87,148	6,27,003	8,14,150	
1. Agriculture and Allied Activities (i to xii)	38,216	55,744	93,959		43,931	72,901	1,16,832		48,388	63,924	1,12,312		57,589	59,210	1,16,799	
i) Crop Husbandry	13,402	10,215	23,617		19,177	14,282	33,459		22,345	12,399	34,744		25,023	11,074	36,097	
ii) Soil and Water Conservation	806	2,600	3,406		1,320	3,469	4,789		1,110	3,079	4,189		1,647	2,970	4,617	
iii) Animal Husbandry	5,887	18,583	24,470		7,363	25,120	32,483		6,300	21,170	27,470		6,295	21,980	28,275	
iv) Dairy Development	218	116	334		200	374	574		238	136	374		250	132	382	
v) Fisheries	937	1,196	2,133		1,193	1,551	2,744		1,099	1,401	2,500		1,012	1,419	2,431	
vi) Forestry and Wild Life	11,832	6,463	18,294		10,070	8,217	18,287		10,070	7,453	17,523		12,741	5,553	18,294	
vii) Plantations	—	—	—		—	—	—		—	—	—		—	—	—	
viii) Food Storage and Warehousing	—	1,262	1,262		—	1,058	1,058		—	969	969		—	1,241	1,241	
ix) Agricultural Research and Education	3,301	10,745	14,046		3,418	14,261	17,678		3,516	12,843	16,359		7,068	10,004	17,072	
x) Agricultural Finance Institutions	—	—	—		—	—	—		—	—	—		—	—	—	
xi) Co-operation	1,833	4,441	6,275		1,190	4,615	5,805		3,710	4,322	8,032		3,553	4,673	8,226	
xii) Other Agricultural Programmes	—	123	123		—	182	182		—	152	152		—	165	165	
2. Rural Development	48,508	35,865	84,373		61,047	32,463	93,510		59,543	28,378	87,920		53,455	34,263	87,718	
3. Special Area Programmes	—	—	—		—	—	—		—	—	—		—	—	—	
4. Irrigation and Flood Control	17,120	58,425	75,545		26,872	87,594	1,14,466		31,509	93,549	1,25,059		29,177	84,832	1,14,010	
of which:																
i) Major and Medium Irrigation	8,294	57,838	66,132		17,300	86,742	1,04,042		19,320	92,832	1,12,152		19,700	84,053	1,03,753	
ii) Minor Irrigation	—	586	586		—	852	852		—	717	717		—	779	779	
iii) Flood Control and Drainage	—	—	—		—	—	—		—	—	—		—	—	—	
5. Energy	661	3,00,545	3,01,206		781	2,77,843	2,78,624		803	2,81,155	2,81,958		800	2,97,204	2,98,004	
of which: Power	—	3,00,109	3,00,109		—	2,77,397	2,77,397		—	2,80,713	2,80,713		—	2,96,758	2,96,758	
6. Industry and Minerals (i to iii)	4,147	3,170	7,317		5,276	4,044	9,320		5,299	3,627	8,926		6,355	3,845	10,200	
i) Village and Small Industries	2,325	382	2,707		3,119	505	3,625		3,169	443	3,612		4,090	463	4,553	
ii) Industries@	1,822	2,788	4,610		2,157	3,539	5,695		2,130	3,185	5,315		2,265	3,382	5,647	
iii) Others**	—	—	—		—	—	—		—	—	—		—	—	—	

Appendix II: Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
HARYANA

(₹ lakh)

Item	2008-09 (Accounts)			2009-2010 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	1	2	3	4	5	6	7	8	9	10	11	12
7. Transport and Communications (i + ii)	660	1,27,057	1,27,717	10,600	1,49,293	1,59,893	10,200	1,50,499	1,60,699	15,200	1,44,298	1,59,498
i) Roads and Bridges	460	44,458	44,918	10,000	44,187	54,187	10,000	49,044	59,044	15,000	39,401	54,401
ii) Others @@	200	82,599	82,799	600	1,05,106	1,05,706	200	1,01,455	1,01,655	200	1,04,898	1,05,098
8. Science, Technology and Environment	761	190	951	3,315	220	3,535	3,313	210	3,523	1,280	219	1,499
9. General Economic Services (i to iv)	10,084	2,424	12,507	27,764	3,271	31,035	27,674	2,966	30,640	23,292	3,132	26,424
i) Secretariat – Economic Services	10,073	998	11,070	27,746	1,428	29,174	27,634	1,262	28,896	23,265	1,332	24,597
ii) Tourism	-	207	207	-	241	241	-	226	226	-	235	235
iii) Civil Supplies	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others +	11	1,219	1,230	18	1,602	1,620	40	1,478	1,518	27	1,565	1,592
II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)	5,415	5,97,031	6,02,447	7,777	7,79,763	7,87,560	7,428	7,65,698	7,73,126	7,725	8,83,842	8,91,567
A. Organs of State	115	23,192	23,307	192	27,958	28,150	192	29,383	29,575	173	27,680	27,853
B. Fiscal Services (i to ii)	44	18,986	19,030	66	24,434	24,501	98	22,733	22,831	43	24,230	24,272
i) Collection of Taxes and Duties	44	18,845	18,888	66	24,278	24,345	98	22,593	22,691	43	24,086	24,128
ii) Other Fiscal Services	-	142	142	-	156	156	-	140	140	-	144	144
C. Interest Payments and Servicing of Debt (1 + 2)	-	2,38,634	2,38,634	-	3,07,557	3,07,557	-	3,01,969	3,01,969	-	4,01,849	4,01,849
1. Appropriation for Reduction or Avoidance of Debt	-	4,743	4,743	-	7,453	7,453	-	7,248	7,248	-	10,568	10,568
2. Interest Payments (i to iv)	-	2,33,891	2,33,891	-	3,00,104	3,00,104	-	2,94,721	2,94,721	-	3,91,281	3,91,281
i) Interest on Loans from the Centre	-	16,409	16,409	-	15,849	15,849	-	16,109	16,109	-	17,458	17,458
ii) Interest on Internal Debt	-	1,65,608	1,65,608	-	2,28,554	2,28,554	-	2,19,740	2,19,740	-	3,08,298	3,08,298
of which:												
(a) Interest on Market Loans	-	37,174	37,174	-	85,270	85,270	-	62,404	62,404	-	1,18,678	1,18,678
(b) Interest on NSSF	-	1,03,580	1,03,580	-	1,03,592	1,03,592	-	1,03,654	1,03,654	-	1,14,599	1,14,599
iii) Interest on Small Savings, Provident Funds, etc.	-	48,723	48,723	-	52,410	52,410	-	55,667	55,667	-	62,201	62,201
iv) Others	-	3,151	3,151	-	3,292	3,292	-	3,205	3,205	-	3,324	3,324
D. Administrative Services (i to v)	5,257	1,54,705	1,59,962	7,519	2,00,771	2,08,291	7,138	1,92,531	1,99,669	7,510	2,00,003	2,07,513
i) Secretariat – General Services	-	6,509	6,509	-	7,717	7,717	-	8,504	8,504	-	8,228	8,228
ii) District Administration	-	8,260	8,260	-	11,220	11,220	-	9,910	9,910	-	10,665	10,665
iii) Police	-	1,06,523	1,06,523	-	1,39,851	1,39,851	-	1,35,575	1,35,575	-	1,40,388	1,40,388
iv) Public Works	5,062	17,594	22,656	7,308	22,162	29,470	6,871	19,787	26,659	7,320	21,395	28,715
v) Others ++	195	15,819	16,013	211	19,821	20,032	267	18,755	19,022	190	19,327	19,517
E. Pensions	-	1,61,417	1,61,417	-	2,19,000	2,19,000	-	2,19,000	2,19,000	-	2,30,000	2,30,000
F. Miscellaneous General Services of which:	-	97	97	-	62	62	-	82	82	-	80	80
Payment on account of State Lotteries	-	45	45	-	16	16	-	14	14	-	13	13
III. Grants-in-Aid and Contributions of which:	-	21,578	21,578	-	9,005	9,005	-	8,972	8,972	-	7,627	7,627
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	21,578	21,578	-	9,005	9,005	-	8,972	8,972	-	7,627	7,627

Appendix II: Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.) HIMACHAL PRADESH

Item	2008-09 (Accounts)				2009-2010 (Budget Estimates)				2009-10 (Revised Estimates)				2010-11 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	TOTAL	
TOTAL EXPENDITURE (I+II+III)	87,747	8,56,065	9,43,813	10,22,176	1,01,122	9,21,054	10,22,176	1,17,969	9,51,145	10,69,113	1,20,484	10,88,858	12,09,342			
I. DEVELOPMENTAL EXPENDITURE (A + B)	84,693	4,66,952	5,51,645	5,91,129	98,046	4,93,082	5,91,129	1,13,915	5,20,346	6,34,261	1,17,800	5,73,364	6,91,164			
A. Social Services (1 to 12)	43,456	2,89,763	3,33,219	3,58,643	41,341	3,17,302	3,58,643	51,330	3,27,753	3,79,085	54,632	3,68,336	4,22,969			
1. Education, Sports, Art and Culture	11,103	1,61,115	1,72,218	2,06,389	8,240	1,98,149	2,06,389	8,721	1,99,263	2,07,984	10,276	2,32,719	2,42,995			
2. Medical and Public Health	2,717	39,456	42,173	47,930	3,913	44,017	47,930	3,821	51,229	55,050	6,439	51,243	57,682			
3. Family Welfare	1,404	4,669	6,073	6,357	1,309	5,047	6,357	1,354	5,916	7,270	1,693	6,100	7,793			
4. Water Supply and Sanitation	2,699	45,266	47,965	39,932	194	39,738	39,932	1,820	39,741	41,561	34	43,367	43,401			
5. Housing	1,883	444	2,328	2,896	2,461	435	2,896	2,490	448	2,938	2,681	498	3,179			
6. Urban Development	2,719	5,190	7,908	6,464	1,510	4,954	6,464	4,853	5,096	9,949	6,064	5,480	11,544			
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	4,311	670	4,982	6,255	5,429	826	6,255	4,992	850	5,841	6,365	975	7,340			
8. Labour and Welfare	1,216	2,420	3,637	2,984	150	2,835	2,984	584	2,900	3,484	195	3,364	3,559			
9. Social Security and Welfare	11,397	11,234	22,631	24,506	14,561	9,945	24,506	15,631	10,615	26,246	16,339	10,712	27,051			
10. Nutrition	3,636	22	3,658	3,080	3,040	40	3,080	6,173	-	6,173	3,653	-	3,653			
11. Relief on account of Natural Calamities	-	17,171	17,171	9,198	-	9,198	9,198	330	9,198	9,528	-	11,321	11,321			
12. Others*	370	2,105	2,475	2,652	534	2,118	2,652	561	2,498	3,059	894	2,558	3,452			
B. Economic Services (1 to 9)	41,237	1,77,189	2,18,426	2,32,486	56,706	1,75,780	2,32,486	62,585	1,92,591	2,55,176	63,168	2,05,028	2,68,195			
1. Agriculture and Allied Activities (i to xii)	26,307	56,011	82,318	77,327	26,078	51,250	77,327	32,330	59,630	91,960	29,672	61,447	91,119			
i) Crop Husbandry	5,039	8,480	13,519	12,623	3,566	9,057	12,623	7,827	9,981	17,809	4,845	10,694	15,539			
ii) Soil and Water Conservation	3,077	1,751	4,827	4,130	2,105	2,026	4,130	2,818	2,099	4,917	2,004	2,536	4,540			
iii) Animal Husbandry	1,280	9,743	11,023	11,169	1,055	10,114	11,169	1,656	11,082	12,739	1,499	12,079	13,578			
iv) Dairy Development	52	931	984	987	50	937	987	50	1,277	1,327	50	1,045	1,095			
v) Fisheries	208	609	817	798	123	675	798	228	685	913	187	809	996			
vi) Forestry and Wild Life	9,848	18,521	28,369	28,193	11,228	16,965	28,193	11,171	21,039	32,209	11,788	21,368	33,157			
vii) Plantations	11	65	76	84	14	70	84	14	70	84	8	84	92			
viii) Food Storage and Warehousing	51	14,258	14,309	9,630	32	9,598	9,630	33	11,588	11,621	34	10,660	10,694			
ix) Agricultural Research and Education	6,670	200	6,870	7,825	7,825	-	7,825	8,425	-	8,425	9,175	-	9,175			
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-	-			
xi) Co-operation	72	1,453	1,524	1,888	80	1,808	1,888	108	1,808	1,917	82	2,172	2,255			
xii) Other Agricultural Programmes	-	-	-	-	-	-	-	-	-	-	-	-	-			
2. Rural Development	9,805	15,206	25,010	28,543	12,211	16,332	28,543	12,199	16,445	28,644	13,751	17,396	31,147			
3. Special Area Programmes	1,425	18,703	20,128	18,791	372	18,419	18,791	645	19,422	20,068	412	21,097	21,509			
4. Irrigation and Flood Control <i>of which:</i>	168	834	1,002	769	-	769	769	625	769	769	-	878	878			
i) Major and Medium Irrigation	1,169	17,846	19,014	17,979	352	17,627	17,979	625	18,631	19,256	392	20,194	20,586			
ii) Minor Irrigation	89	23	112	22	-	22	22	-	22	22	-	25	25			
iii) Flood Control and Drainage	345	10,458	10,803	14,486	195	14,291	14,486	190	17,398	17,398	176	15,615	15,791			
5. Energy <i>of which: Power</i>	200	10,294	10,494	14,150	50	14,100	14,150	50	17,017	17,067	25	15,385	15,410			
6. Industry and Minerals (i to iii)	2,594	2,595	5,189	4,519	2,263	2,263	4,519	2,638	2,573	5,211	2,434	2,745	5,179			
i) Village and Small Industries	2,497	1,937	4,434	3,660	2,146	1,514	3,660	2,530	1,760	4,289	2,324	1,845	4,168			
ii) Industries@	97	658	755	859	110	749	859	108	813	921	110	900	1,010			
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-	-			

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature with (Contd.)
HIMACHAL PRADESH**

(₹ lakh)

Item	2008-09 (Accounts)			2009-2010 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	1	2	3	4	5	6	7	8	9	10	11	12
7. Transport and Communications (i + ii)	201	71,301	71,502	14,700	69,615	84,315	14,010	73,335	87,345	15,145	82,547	97,692
i) Roads and Bridges	191	65,685	65,876	14,700	62,742	77,442	13,883	65,526	79,409	15,145	72,577	87,722
ii) Others @@	10	5,616	5,626	—	6,873	6,873	127	7,809	7,937	—	9,969	9,969
8. Science, Technology and Environment	40	201	241	—	204	204	21	222	243	400	215	615
9. General Economic Services (i to iv)	520	2,714	3,234	894	3,407	4,301	552	3,756	4,308	1,178	3,967	5,145
i) Secretariat – Economic Services	4	1,171	1,175	350	1,411	1,761	1	1,703	1,704	350	1,575	1,925
ii) Tourism	505	263	769	543	232	775	540	249	789	550	279	828
iii) Civil Supplies	—	668	668	—	954	954	10	966	976	—	1,153	1,153
iv) Others +	11	612	623	1	810	811	1	837	838	279	961	1,239
II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)	3,055	3,88,717	3,91,771	3,076	4,27,624	4,30,700	4,053	4,30,363	4,34,416	2,684	5,15,146	5,17,830
A. Organs of State	—	9,504	9,504	—	9,372	9,372	—	11,633	11,633	—	11,064	11,064
B. Fiscal Services (i to ii)	1,003	10,859	11,862	527	12,464	12,991	1,847	13,032	14,878	528	15,162	15,691
i) Collection of Taxes and Duties	1,003	10,790	11,793	527	12,354	12,881	1,847	12,920	14,767	528	15,039	15,567
ii) Other Fiscal Services	—	69	69	—	110	110	—	112	112	—	124	124
C. Interest Payments and Servicing of Debt (1 + 2)	—	1,89,357	1,89,357	—	2,04,860	2,04,860	—	1,98,304	1,98,304	—	2,23,220	2,23,220
1. Appropriation for Reduction or Avoidance of Debt	—	—	—	—	—	—	—	—	—	—	—	—
2. Interest Payments (i to iv)	—	1,89,357	1,89,357	—	2,04,860	2,04,860	—	1,98,304	1,98,304	—	2,23,220	2,23,220
i) Interest on Loans from the Centre	—	7,738	7,738	—	7,359	7,359	—	6,990	6,990	—	7,070	7,070
ii) Interest on Internal Debt	—	1,39,040	1,39,040	—	1,61,401	1,61,401	—	1,51,120	1,51,120	—	1,61,784	1,61,784
of which:	—	—	—	—	—	—	—	—	—	—	—	—
(a) Interest on Market Loans	—	47,208	47,208	—	69,115	69,115	—	58,834	58,834	—	72,422	72,422
(b) Interest on NSSF	—	37,187	37,187	—	—	—	—	—	—	—	—	—
iii) Interest on Small Savings, Provident Funds, etc.	—	42,481	42,481	—	36,100	36,100	—	40,194	40,194	—	54,367	54,367
iv) Others	—	98	98	—	—	—	—	—	—	—	—	—
D. Administrative Services (i to v)	2,051	62,362	64,414	2,549	70,132	72,681	2,207	76,206	78,413	2,156	79,607	81,763
i) Secretariat – General Services	—	3,766	3,766	—	3,829	3,829	—	4,324	4,324	—	4,591	4,591
ii) District Administration	2,006	5,931	7,936	2,204	6,941	9,145	1,816	7,749	9,566	1,811	8,293	10,104
iii) Police	—	30,676	30,676	—	32,136	32,136	—	35,540	35,540	—	38,287	38,287
iv) Public Works	20	12,774	12,794	20	17,230	17,250	20	17,810	17,830	20	16,331	16,351
v) Others ++	26	9,215	9,241	325	9,996	10,321	371	10,782	11,152	325	12,104	12,429
E. Pensions	—	1,15,392	1,15,392	—	1,29,850	1,29,850	—	1,29,850	1,29,850	—	1,85,000	1,85,000
F. Miscellaneous General Services	—	1,243	1,243	—	946	946	—	1,338	1,338	—	1,092	1,092
of which:	—	—	—	—	—	—	—	—	—	—	—	—
Payment on account of State Lotteries	—	—	—	—	—	—	—	—	—	—	—	—
III. Grants-in-Aid and Contributions	—	397	397	—	347	347	—	436	436	—	347	347
of which:	—	—	—	—	—	—	—	—	—	—	—	—
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	397	397	—	347	347	—	436	436	—	347	347

Appendix II: Revenue Expenditure of States and Union Territories with Legislature with Budget Estimates (Contd.)
JAMMU AND KASHMIR

Item	2008-09 (Revised Estimates)			2009-2010 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
TOTAL EXPENDITURE (I+II+III)	44,822	11,99,864	12,44,686	70,321	14,02,258	14,72,579	69,364	14,40,628	15,09,992	97,973	16,47,581	17,45,554
I. DEVELOPMENTAL EXPENDITURE (A + B)	44,596	6,65,468	7,10,064	70,149	7,83,377	8,53,526	69,183	7,87,096	8,56,279	97,666	8,53,351	9,51,017
A. Social Services (1 to 12)	33,586	2,94,224	3,27,810	54,728	3,68,199	4,22,927	56,453	3,83,362	4,39,816	89,460	4,15,203	5,04,663
1. Education, Sports, Art and Culture	15,688	1,39,154	1,54,842	31,466	1,82,206	2,13,672	33,571	1,82,013	2,15,584	54,447	1,99,846	2,54,293
2. Medical and Public Health	1,631	64,153	65,785	4,086	78,521	82,608	3,256	82,732	85,989	9,522	94,418	1,03,939
3. Family Welfare	580	794	1,374	210	1,495	1,705	210	1,118	1,328	223	1,488	1,711
4. Water Supply and Sanitation	1,878	42,954	44,832	1,500	49,946	51,446	1,500	50,134	51,634	1,915	53,340	55,255
5. Housing	—	3,449	3,449	—	3,781	3,781	—	4,128	4,128	—	4,010	4,010
6. Urban Development	189	20,040	20,229	215	21,017	21,232	215	25,208	25,423	373	26,034	26,407
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,594	659	2,253	4,451	860	5,311	4,551	750	5,301	4,822	909	5,731
8. Labour and Welfare	122	1,125	1,247	250	1,455	1,705	600	1,295	1,895	2,557	5,387	7,944
9. Social Security and Welfare	11,754	7,968	19,722	12,385	9,389	21,774	12,385	15,144	27,529	13,175	13,359	26,534
10. Nutrition	—	1,404	1,404	—	1,527	1,527	—	2,415	2,415	2,227	2,530	4,757
11. Relief on account of Natural Calamities	—	9,464	9,464	—	14,484	14,484	—	14,479	14,479	—	9,768	9,768
12. Others*	150	3,061	3,211	165	3,517	3,682	165	3,946	4,111	200	4,114	4,314
B. Economic Services (1 to 9)	11,010	3,71,244	3,82,254	15,420	4,15,178	4,30,598	12,729	4,03,734	4,16,463	8,206	4,38,148	4,46,354
1. Agriculture and Allied Activities (i to xii)	953	71,075	72,029	1,185	92,680	93,865	1,185	87,733	88,918	1,949	1,03,553	1,05,502
i) Crop Husbandry	670	13,633	14,303	960	18,807	19,767	960	18,956	19,916	1,437	21,538	22,975
ii) Soil and Water Conservation	12	3,582	3,594	—	4,186	4,186	—	3,941	3,941	8	4,576	4,584
iii) Animal Husbandry	195	19,975	20,169	90	22,142	22,232	90	21,840	21,930	311	24,766	25,077
iv) Dairy Development	—	—	—	—	—	—	—	—	—	—	—	—
v) Fisheries	12	2,292	2,304	5	2,937	2,942	5	3,004	3,009	5	3,262	3,267
vi) Forestry and Wild Life	60	22,954	23,014	70	32,563	32,633	70	28,272	28,342	106	35,703	35,808
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	—	64	64	—	81	81	10	83	93	—	87	87
ix) Agricultural Research and Education	5	5,966	5,971	10	8,394	8,404	—	8,322	8,322	—	9,764	9,764
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	—	1,510	1,510	50	2,237	2,287	50	1,924	1,974	82	2,338	2,420
xii) Other Agricultural Programmes	—	1,100	1,100	—	1,332	1,332	—	1,392	1,392	—	1,519	1,519
2. Rural Development	1,075	14,399	15,474	1,038	20,019	21,058	1,038	15,958	16,996	1,134	18,739	19,873
3. Special Area Programmes	—	1,146	1,146	—	1,425	1,425	—	1,470	1,470	—	1,678	1,678
4. Irrigation and Flood Control	30	24,713	24,743	40	30,231	30,271	40	28,856	28,896	118	30,039	30,157
of which:												
i) Major and Medium Irrigation	20	4,915	4,935	—	5,630	5,630	—	5,501	5,501	75	5,558	5,632
ii) Minor Irrigation	—	14,826	14,826	30	18,233	18,263	30	16,909	16,939	32	17,828	17,860
iii) Flood Control and Drainage	—	3,790	3,790	—	4,763	4,763	—	4,803	4,803	—	4,795	4,795
5. Energy	—	2,32,908	2,32,908	5	2,38,061	2,38,066	—	2,38,042	2,38,042	—	2,48,382	2,48,382
of which: Power	—	2,32,908	2,32,908	5	2,38,061	2,38,066	—	2,38,042	2,38,042	—	2,48,382	2,48,382
6. Industry and Minerals (i to iii)	93	14,417	14,510	160	18,203	18,363	160	17,000	17,160	295	19,679	19,974
i) Village and Small Industries	93	12,965	13,058	160	15,930	16,090	160	14,951	15,111	291	17,614	17,905
ii) Industries@	—	1,451	1,451	—	2,273	2,273	—	2,049	2,049	4	2,066	2,069
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—

(₹ lakh)

Appendix II: Revenue Expenditure of States and Union Territories with Legislature with JAMMU AND KASHMIR

(₹ lakh)

Item	2008-09 (Revised Estimates)				2009-2010 (Budget Estimates)				2009-10 (Revised Estimates)				2010-11 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
1																
7. Transport and Communications (i + ii)			4,337	4,337		4,735	4,735				4,778	4,778		4,789	4,789	
i) Roads and Bridges			4,337	4,337		4,735	4,735				4,778	4,778		4,789	4,789	
ii) Others @@			-	-		-	-				-	-		-	-	
8. Science, Technology and Environment	10	1,014	1,024	1,024		1,301	1,301				1,209	1,209		1,750	1,750	
9. General Economic Services (i to iv)	8,849	7,234	16,083	16,083	12,992	8,523	21,515	18,995	10,306	8,689	18,995	18,995	4,711	9,538	14,249	
i) Secretariat – Economic Services	2,601	2,031	4,632	4,632	5,105	2,519	7,624	7,624	7,419	2,633	10,052	10,052	2,500	2,872	5,372	
ii) Tourism	528	3,862	4,390	4,390	601	4,458	5,059	5,059	601	4,413	5,014	5,014	827	4,871	5,698	
iii) Civil Supplies			-	-		-	-	-			-	-		-	-	
iv) Others +	5,720	1,341	7,061	7,061	7,286	1,545	8,831	8,831	2,286	1,643	3,929	3,929	1,384	1,795	3,179	
II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)																
A. Organs of State	226	5,34,396	5,34,622	5,34,622	172	6,18,881	6,19,054	6,19,054	182	6,53,531	6,53,713	6,53,713	307	7,94,230	7,94,537	
B. Fiscal Services (i to ii)			16,915	16,915		15,706	15,706	15,706			15,443	15,443		17,612	17,612	
i) Collection of Taxes and Duties			13,419	13,419		11,944	11,944	11,944			14,925	14,925		12,507	12,507	
ii) Other Fiscal Services			13,347	13,347		11,865	11,865	11,865			14,813	14,813		12,404	12,421	
			72	72		79	79	79			112	112		103	103	
C. Interest Payments and Servicing of Debt (1 + 2)			1,60,055	1,60,055		1,72,740	1,72,740	1,72,740			2,02,270	2,02,270		2,25,107	2,25,107	
1. Appropriation for Reduction or Avoidance of Debt			100	100		100	100	100								
2. Interest Payments (i to iv)			1,59,955	1,59,955		1,72,640	1,72,640	1,72,640			2,02,270	2,02,270		2,25,107	2,25,107	
i) Interest on Loans from the Centre			14,088	14,088		19,054	19,054	19,054								
ii) Interest on Internal Debt			62,312	62,312		48,792	48,792	48,792								
of which:																
(a) Interest on Market Loans			20,000	20,000		13,500	13,500	13,500								
(b) Interest on NSSF			30,075	30,075		20,500	20,500	20,500								
iii) Interest on Small Savings, Provident Funds, etc.			41,677	41,677		41,292	41,292	41,292								
iv) Others			41,878	41,878		63,502	63,502	63,502								
D. Administrative Services (i to v)	226	2,29,303	2,29,529	2,29,529	172	2,77,287	2,77,459	2,77,459	182	2,71,264	2,71,446	2,71,446	290	3,58,896	3,59,186	
i) Secretariat – General Services	201	3,141	3,341	3,341	100	4,060	4,160	4,160	100	4,111	4,211	4,211	178	4,747	4,925	
ii) District Administration			3,843	3,843		5,001	5,001	5,001			4,456	4,456		4,938	4,938	
iii) Police			1,79,325	1,79,325		1,91,857	1,91,857	1,91,857			2,07,244	2,07,244		2,12,529	2,12,529	
iv) Public Works			20,431	20,431		27,641	27,641	27,641			26,270	26,270		29,605	29,635	
v) Others ++	26	22,563	22,589	22,589	72	48,729	48,801	48,801	82	29,183	29,265	29,265	82	1,07,077	1,07,159	
E. Pensions			1,14,700	1,14,700		1,41,200	1,41,200	1,41,200			1,49,523	1,49,523		1,80,000	1,80,000	
F. Miscellaneous General Services			4	4		5	5	5			107	107		108	108	
of which:																
Payment on account of State Lotteries																
III. Grants-in-Aid and Contributions																
of which:																
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions																

Appendix II

Appendix II: Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
JHARKHAND

(₹ lakh)

Item	2008-09 (Revised Estimates)			2009-2010 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III)	5,36,147	10,11,774	15,47,921	5,65,229	12,56,065	18,21,295	5,39,507	11,83,213	17,22,721	6,16,694	10,38,395	16,55,089
I. DEVELOPMENTAL EXPENDITURE (A + B)	5,10,980	4,78,797	9,89,778	5,39,444	5,76,529	11,15,973	5,13,071	5,59,330	10,72,400	5,98,258	4,69,072	10,67,330
A. Social Services (1 to 12)	2,85,815	3,60,307	6,46,122	3,20,663	4,10,824	7,31,486	3,02,059	3,96,748	6,98,807	3,48,685	3,24,319	6,73,004
1. Education, Sports, Art and Culture	1,20,635	2,19,631	3,40,266	1,16,029	2,68,065	3,84,094	1,07,390	2,30,460	3,37,850	1,09,177	2,35,879	3,45,056
2. Medical and Public Health	14,073	48,843	62,916	23,925	63,826	87,752	14,885	55,478	70,363	16,809	45,831	62,640
3. Family Welfare	15,271	1,501	16,772	16,440	1,787	18,227	16,441	1,781	18,222	17,596	1,219	18,815
4. Water Supply and Sanitation	2,300	15,442	17,742	1,325	19,291	20,616	1,325	17,121	18,446	9,700	17,150	26,850
5. Housing	2,480	10,208	12,688	7,000	1,308	8,308	8,308	—	8,308	580	801	1,381
6. Urban Development	1,266	566	1,832	495	10,052	10,547	495	10,265	10,760	10,700	1,274	11,974
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	30,192	19,315	49,506	37,627	9,017	46,644	41,138	8,365	49,503	46,457	7,289	53,746
8. Labour and Labour Welfare	18,515	3,772	22,287	14,335	6,961	21,296	8,438	6,788	15,226	15,750	4,571	20,321
9. Social Security and Welfare	60,024	15,553	75,577	69,437	2,479	71,916	73,882	849	74,731	81,900	2,028	83,927
10. Nutrition	20,060	—	20,060	32,015	—	32,015	29,657	—	29,657	38,515	—	38,515
11. Relief on account of Natural Calamities	—	20,916	20,916	—	23,251	23,251	—	60,128	60,128	—	4,390	4,390
12. Others*	1,000	4,561	5,561	2,035	4,787	6,822	100	5,513	5,613	1,500	3,889	5,389
B. Economic Services (1 to 9)	2,25,165	1,18,491	3,43,656	2,18,781	1,65,706	3,84,487	2,11,012	1,62,582	3,73,594	2,49,573	1,44,753	3,94,326
1. Agriculture and Allied Activities (i to xii)	88,967	26,855	1,15,822	58,432	35,187	93,619	51,260	31,338	82,598	67,416	30,005	97,422
i) Crop Husbandry	54,406	4,049	58,455	24,642	5,360	30,002	22,028	4,150	26,178	29,640	4,151	33,791
ii) Soil and Water Conservation	550	1,137	1,687	1,018	1,536	2,554	888	1,461	2,329	3,415	1,366	4,781
iii) Animal Husbandry	3,306	5,607	8,913	2,891	7,653	10,544	2,019	7,653	9,673	4,279	6,122	10,401
iv) Dairy Development	5,100	529	5,629	6,087	677	6,764	4,841	468	5,309	6,134	597	6,730
v) Fisheries	1,864	489	2,353	2,088	630	2,718	1,688	561	2,248	2,098	889	2,987
vi) Forestry and Wild Life	13,059	10,577	23,636	12,847	13,675	26,522	11,349	11,613	22,963	13,826	12,036	25,862
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
ix) Agricultural Research and Education	2,912	2,217	5,129	2,350	2,673	5,023	1,996	2,636	4,632	4,200	2,132	6,332
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	7,630	2,162	9,792	6,240	2,863	9,103	6,240	2,684	8,924	3,640	2,602	6,242
xii) Other Agricultural Programmes	140	88	228	270	119	389	230	112	342	185	111	296
2. Rural Development	67,661	24,074	91,735	66,978	23,779	90,757	72,504	19,141	91,645	74,265	26,725	1,00,990
3. Special Area Programmes	—	—	—	—	—	—	—	—	—	—	—	—
4. Irrigation and Flood Control	400	24,090	24,490	400	31,956	32,356	—	27,237	27,237	400	27,599	27,999
of which:												
i) Major and Medium Irrigation	—	18,473	18,473	—	25,185	25,185	—	20,238	20,238	—	21,434	21,434
ii) Minor Irrigation	—	5,116	5,116	—	6,271	6,271	—	6,099	6,099	—	6,064	6,064
iii) Flood Control and Drainage	—	500	500	—	500	500	—	500	500	—	100	100
5. Energy	21,145	8,130	29,275	45,845	30,135	75,980	23,995	40,135	64,130	42,940	30,130	73,070
of which: Power	17,645	8,130	25,775	42,345	30,135	72,480	22,995	40,135	63,130	40,940	30,130	71,070
6. Industry and Minerals (i to iii)	14,042	3,367	17,409	13,040	4,517	17,556	19,538	4,263	23,801	12,458	4,183	16,641
i) Village and Small Industries	6,563	1,571	8,134	6,929	2,152	9,081	7,082	2,040	9,122	8,129	1,839	9,968
ii) Industries@	7,479	1,796	9,275	6,111	2,365	8,476	12,456	2,223	14,679	4,329	2,344	6,673
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	2,448

Appendix II: Revenue Expenditure of States and Union Territories with Legislature with (Contd.)
JHARKHAND

(₹ lakh)

Item	2008-09 (Revised Estimates)				2009-2010 (Budget Estimates)				2009-10 (Revised Estimates)				2010-11 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
7. Transport and Communications (i + ii)	13,500	24,921	38,420		2,075	33,363	35,438		12,900	34,765	47,664		860	19,976	20,836	
i) Roads and Bridges	533	23,406	23,939		555	22,086	22,641		5,510	19,023	24,533		760	11,361	12,121	
ii) Others @@	12,967	1,514	14,481		1,520	11,277	12,797		7,390	15,741	23,131		100	8,615	8,715	
8. Science, Technology and Environment																
9. General Economic Services (i to iv)	19,451	7,054	26,505		32,011	6,770	38,781		30,815	5,703	36,518		51,234	6,136	57,369	
i) Secretariat – Economic Services		2,136	2,137			2,882	2,882			2,382	2,382			2,586	2,586	
ii) Tourism	4,036	150	4,186		985	190	1,175		255	155	410		545	167	712	
iii) Civil Supplies	15,052	3,659	18,712		30,500	2,121	32,621		30,059	1,946	32,005		50,000	1,892	51,892	
iv) Others +	362	1,108	1,471		526	1,576	2,102		501	1,220	1,721		689	1,491	2,180	
II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)	25,167	5,29,416	5,54,583		25,786	6,79,491	7,05,277		26,437	6,23,838	6,50,275		18,436	5,69,277	5,87,714	
A. Organs of State		19,981	19,981			34,458	34,458			29,360	29,360			22,702	22,702	
B. Fiscal Services (i to ii)	2,845	18,099	20,944		1,500	23,643	25,143		1,826	19,854	21,679		2,150	19,749	21,899	
i) Collection of Taxes and Duties	2,845	17,913	20,758		1,500	23,395	24,895		1,826	19,637	21,463		2,150	19,508	21,658	
ii) Other Fiscal Services		186	186			248	248			217	217			241	241	
C. Interest Payments and Servicing of Debt (1 + 2)		2,13,694	2,13,694			2,42,851	2,42,851			2,23,598	2,23,598			2,13,505	2,13,505	
1. Appropriation for Reduction or Avoidance of Debt																
2. Interest Payments (i to iv)																
i) Interest on Loans from the Centre																
ii) Interest on Internal Debt																
of which:																
(a) Interest on Market Loans		50,950	50,950			42,500	42,500			42,500	42,500			46,887	46,887	
(b) Interest on NSSF		70,200	70,200			96,806	96,806			96,806	96,806			90,913	90,913	
iii) Interest on Small Savings, Provident Funds, etc.																
iv) Others		226	226			32,453	32,453			13,200	13,200			14,500	14,500	
D. Administrative Services (i to v)	22,322	1,65,082	1,87,403		24,286	2,25,488	2,49,774		24,611	1,78,716	2,03,327		16,287	1,73,209	1,89,495	
i) Secretariat – General Services	100	7,117	7,217		250	8,490	8,740		60	7,326	7,386		200	4,942	5,142	
ii) District Administration	11,531	6,714	18,245		15,255	8,398	23,653		8,662	7,091	15,753		10,741	6,999	17,740	
iii) Police	8,838	1,26,963	1,35,801		7,240	1,80,656	1,87,896		7,240	1,42,830	1,50,070		5,000	1,40,878	1,45,878	
iv) Public Works	75	10,603	10,678		55	9,064	9,119		7,150	1,283	8,434		60	6,142	6,202	
v) Others ++	1,778	13,684	15,461		1,486	18,880	20,366		1,498	20,186	21,685		286	14,247	14,533	
E. Pensions		1,12,560	1,12,560			1,53,051	1,53,051			1,72,311	1,72,311			1,40,113	1,40,113	
F. Miscellaneous General Services																
of which:																
Payment on account of State Lotteries																
III. Grants-in-Aid and Contributions		3,561	3,561			45	45			45	45			45	45	
of which:																
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions		3,561	3,561			45	45			45	45			45	45	

Appendix II

Appendix II: Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
KARNATAKA

(₹ lakh)

Item	2008-09 (Accounts)			2009-2010 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III)	10,53,031	31,12,899	41,65,929	14,03,135	33,20,631	47,23,766	12,59,906	33,26,878	45,86,783	15,12,441	38,01,388	53,13,829
I. DEVELOPMENTAL EXPENDITURE (A + B)	9,62,414	17,38,549	27,00,963	13,04,468	16,74,771	29,79,239	11,67,710	18,37,000	30,04,710	14,13,443	20,04,418	34,17,861
A. Social Services (1 to 12)	5,92,544	9,94,755	15,87,299	8,61,433	10,11,765	18,73,198	7,38,247	12,26,702	19,64,949	9,61,130	12,34,116	21,95,246
1. Education, Sports, Art and Culture	1,88,441	6,60,796	8,49,238	2,10,052	6,70,608	8,80,661	1,94,271	6,73,624	8,67,896	2,37,259	8,00,978	10,38,237
2. Medical and Public Health	41,737	1,08,966	1,50,703	53,775	1,18,796	1,72,571	48,517	1,18,621	1,67,138	67,872	1,35,456	2,03,328
3. Family Welfare	25,021	1,546	26,567	28,192	1,504	29,696	29,428	1,505	30,933	31,057	1,443	32,500
4. Water Supply and Sanitation	20,117	1,192	21,309	23,156	1,242	24,398	18,066	1,242	19,298	17,214	1,170	18,385
5. Housing	55,817	5,157	60,974	67,226	6,062	73,288	61,225	6,062	67,288	68,197	18,700	86,898
6. Urban Development	47,923	8,227	56,150	1,32,709	7,976	1,40,685	76,129	10,101	86,230	1,27,720	21,268	1,48,988
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	84,938	46,955	1,31,893	1,53,372	44,964	1,98,336	1,21,984	45,096	1,67,080	1,89,965	49,208	2,39,173
8. Labour and Labour Welfare	11,952	6,282	18,234	22,653	6,380	29,033	18,778	6,380	25,158	30,394	7,402	37,796
9. Social Security and Welfare	99,401	96,889	1,96,290	1,36,303	96,839	2,33,143	1,38,033	1,03,513	2,41,546	1,57,076	1,34,683	2,91,759
10. Nutrition	11,396	14,155	25,551	29,671	31,400	61,071	24,937	31,400	56,337	27,935	33,000	60,935
11. Relief on account of Natural Calamities	-	32,184	32,184	-	13,936	13,936	3,629	2,16,650	2,20,279	-	16,096	16,096
12. Others*	5,802	12,405	18,206	4,325	12,056	16,381	3,261	12,506	15,766	6,440	14,712	21,152
B. Economic Services (1 to 9)	3,69,870	7,43,794	11,13,664	4,43,035	6,63,006	11,06,041	4,29,462	6,10,298	10,39,760	4,52,313	7,70,302	12,22,615
1. Agriculture and Allied Activities (i to xii)	1,59,326	1,74,516	3,33,842	2,10,076	1,77,570	3,87,646	1,91,673	2,14,447	4,06,119	2,46,329	2,15,835	4,62,163
i) Crop Husbandry	75,523	23,286	98,809	94,561	27,455	1,22,016	79,230	27,530	1,06,759	1,00,984	30,089	1,31,073
ii) Soil and Water Conservation	11,473	5,968	17,441	18,437	5,312	23,749	12,687	5,407	18,094	34,776	5,779	40,555
iii) Animal Husbandry	11,516	19,263	30,779	16,702	19,308	36,010	16,063	19,130	35,183	22,079	20,869	42,948
iv) Dairy Development	11,748	-	11,748	22,645	-	22,645	21,670	-	21,670	25,495	-	25,495
v) Fisheries	3,746	1,721	5,466	7,792	1,716	9,508	6,944	1,770	8,714	8,505	1,772	10,277
vi) Forestry and Wild Life	21,591	25,238	46,829	22,089	26,602	48,690	24,366	34,107	58,473	18,878	40,359	59,237
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	75,210	75,210	-	78,704	78,704	800	1,10,404	1,11,204	-	88,993	88,993
ix) Agricultural Research and Education	6,913	9,759	16,672	12,080	8,264	20,344	10,475	8,264	18,739	12,680	17,061	29,741
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	16,817	14,071	30,888	15,771	10,208	25,979	19,448	7,835	27,283	22,932	10,913	33,845
xii) Other Agricultural Programmes	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	58,318	35,825	94,143	74,901	37,462	1,12,363	69,210	42,021	1,11,231	64,961	97,465	1,62,426
3. Special Area Programmes	22,973	19	22,992	33,479	-	33,479	48,479	-	48,479	8,122	-	8,122
4. Irrigation and Flood Control	9,226	16,997	26,223	11,688	19,734	31,422	17,251	19,850	37,100	18,967	19,418	38,386
of which:												
i) Major and Medium Irrigation	603	6,319	6,923	1,296	8,928	10,224	6,849	9,037	15,886	1,745	7,853	9,598
ii) Minor Irrigation	2,693	10,637	13,330	2,969	10,762	13,731	2,979	10,769	13,747	4,324	11,517	15,841
iii) Flood Control and Drainage	-	41	41	-	44	44	-	44	44	-	48	48
5. Energy	751	1,94,456	1,95,207	3,740	2,40,390	2,44,130	3,940	1,90,190	1,94,130	4,556	2,82,713	2,87,269
of which: Power	53	1,94,456	1,94,509	2,748	2,40,190	2,42,938	2,748	1,90,190	1,92,938	2,738	2,82,713	2,85,451
6. Industry and Minerals (i to iii)	22,124	23,622	45,746	27,643	24,976	52,619	21,208	21,831	43,039	32,618	23,736	56,354
i) Village and Small Industries	15,576	21,194	36,770	21,557	22,211	43,768	15,820	18,867	34,687	18,066	20,585	38,651
ii) Industries@	6,547	2,429	8,976	6,085	2,766	8,851	5,387	2,965	8,352	14,552	3,151	17,703
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

State Finances : A Study of Budgets of 2010-11

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
KARNATAKA**

(₹ lakh)

Item	2008-09 (Accounts)			2009-2010 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Transport and Communications (i + ii)	80,432	65,741	1,46,172	59,313	61,118	1,20,431	55,234	55,950	1,11,183	48,949	58,466	1,07,416
i) Roads and Bridges	80,432	45,799	1,26,231	59,313	42,968	1,02,281	55,234	39,030	94,264	48,949	37,823	86,772
ii) Others @@	—	19,941	19,941	—	18,150	18,150	—	16,920	16,920	—	20,644	20,644
8. Science, Technology and Environment	2,199	1	2,200	4,091	1	4,092	2,911	1	2,912	3,898	1	3,899
9. General Economic Services (i to iv)	14,521	2,32,617	2,47,137	18,105	1,01,755	1,19,859	19,557	66,009	85,565	23,913	72,667	96,580
i) Secretariat – Economic Services	4,751	3,471	8,222	6,287	3,640	9,928	8,409	3,811	12,221	8,642	4,571	13,213
ii) Tourism	6,323	238	6,561	7,280	267	7,547	7,280	267	7,547	10,129	289	10,418
iii) Civil Supplies	215	1,008	1,223	169	1,213	1,382	119	1,213	1,332	16	1,340	1,356
iv) Others +	3,232	2,27,900	2,31,132	4,368	96,634	1,01,002	3,748	60,717	64,465	5,126	66,467	71,594
II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)	11,020	12,16,537	12,27,557	18,667	14,53,892	14,72,559	14,196	13,30,910	13,45,106	10,998	15,96,456	16,07,454
A. Organs of State	1,816	43,673	45,490	1,004	48,514	49,519	2,505	53,635	56,140	2,038	52,796	54,834
B. Fiscal Services (i to ii)	719	43,720	44,439	1,101	51,666	52,767	1,101	52,720	53,821	900	59,027	59,927
i) Collection of Taxes and Duties	719	42,520	43,239	1,101	50,298	51,399	1,101	51,352	52,453	900	58,426	59,326
ii) Other Fiscal Services	—	1,199	1,199	—	1,368	1,368	—	1,368	1,368	—	601	601
C. Interest Payments and Servicing of Debt (1 + 2)	—	4,53,203	4,53,203	—	5,57,800	5,57,800	—	5,25,000	5,25,000	—	6,31,600	6,31,600
1. Appropriation for Reduction or Avoidance of Debt	—	—	—	—	—	—	—	—	—	—	—	—
2. Interest Payments (i to iv)	—	4,53,203	4,53,203	—	5,57,800	5,57,800	—	5,25,000	5,25,000	—	6,31,600	6,31,600
i) Interest on Loans from the Centre	—	75,769	75,769	—	89,291	89,291	—	73,970	73,970	—	80,265	80,265
ii) Interest on Internal Debt	—	3,03,823	3,03,823	—	3,79,030	3,79,030	—	3,71,832	3,71,832	—	4,64,705	4,64,705
of which:												
(a) Interest on Market Loans	—	96,381	96,381	—	1,45,067	1,45,067	—	1,52,301	1,52,301	—	2,51,711	2,51,711
(b) Interest on NSSF	—	1,90,601	1,90,601	—	2,13,779	2,13,779	—	1,88,759	1,88,759	—	1,89,294	1,89,294
iii) Interest on Small Savings, Provident Funds, etc.	—	73,584	73,584	—	89,469	89,469	—	79,187	79,187	—	86,616	86,616
iv) Others	—	27	27	—	11	11	—	11	11	—	14	14
D. Administrative Services (i to v)	8,485	2,62,016	2,70,501	16,561	3,93,183	4,09,744	10,590	3,46,892	3,57,481	8,060	4,00,644	4,08,704
i) Secretariat – General Services	—	6,858	6,858	220	6,751	6,971	120	6,902	7,022	250	7,910	8,160
ii) District Administration	261	20,196	20,457	3,000	19,657	22,657	500	19,704	20,204	—	21,759	21,759
iii) Police	1,972	1,57,091	1,59,063	4,000	1,81,482	1,85,482	1,100	1,75,906	1,77,006	1,100	1,98,530	1,99,630
iv) Public Works	128	42,492	42,621	400	43,160	43,560	459	45,670	46,129	500	40,525	41,025
v) Others ++	6,123	35,380	41,503	8,941	1,42,133	1,51,075	8,411	98,709	1,07,120	6,210	1,31,919	1,38,129
E. Pensions	—	4,11,263	4,11,263	—	4,00,066	4,00,066	—	3,50,000	3,50,000	—	4,50,000	4,50,000
F. Miscellaneous General Services	—	2,662	2,662	—	2,663	2,663	—	2,663	2,663	—	2,390	2,390
of which:												
Payment on account of State Lotteries	—	—	—	—	—	—	—	—	—	—	—	—
III. Grants-in-Aid and Contributions	79,596	1,57,813	2,37,409	80,000	1,91,968	2,71,968	78,000	1,58,968	2,36,968	88,000	2,00,514	2,88,514
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	79,596	1,57,813	2,37,409	80,000	1,91,968	2,71,968	78,000	1,58,968	2,36,968	88,000	2,00,514	2,88,514

Appendix II

Appendix II: Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
KERALA

Item	2008-09 (Accounts)				2009-2010 (Budget Estimates)				2009-10 (Revised Estimates)				2010-11 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
TOTAL EXPENDITURE (I+II+III)	3,22,342	25,00,046	28,22,388	31,16,184	4,24,994	26,91,190	31,16,184	3,98,590	26,62,222	30,60,812	5,43,341	29,37,697	34,81,038			
I. DEVELOPMENTAL EXPENDITURE (A + B)	3,06,447	10,22,691	13,29,138	14,70,708	3,87,159	10,83,549	14,70,708	3,60,669	10,98,755	14,59,424	5,24,326	11,74,446	16,98,771			
A. Social Services (1 to 12)	1,90,967	7,45,317	9,36,283	11,06,100	2,53,657	8,52,443	11,06,100	2,29,046	8,48,337	10,77,383	3,72,069	9,27,728	12,99,797			
1. Education, Sports, Art and Culture	30,409	5,09,924	5,40,333	6,24,606	36,361	5,88,245	6,31,739	39,780	5,91,960	6,31,739	53,836	6,31,769	6,85,605			
2. Medical and Public Health	12,479	1,22,529	1,35,008	1,34,313	9,085	1,34,313	1,44,190	9,127	1,35,064	1,44,190	14,021	1,57,573	1,71,593			
3. Family Welfare	5,194	12,575	17,770	17,770	5,627	14,525	20,152	15,053	1,799	16,852	20,429	6,111	26,540			
4. Water Supply and Sanitation	15,910	11,569	27,478	27,478	9,978	12,437	22,415	6,582	12,369	18,951	46,142	13,716	59,858			
5. Housing	990	3,392	4,382	4,382	2,235	11,984	14,219	2,242	12,632	14,874	2,472	13,001	15,473			
6. Urban Development	52,576	1,281	53,857	53,857	86,186	1,442	87,628	59,663	1,365	61,027	91,505	1,712	93,217			
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	34,415	16,199	50,614	50,614	50,863	20,204	71,067	39,807	20,405	60,212	62,351	20,994	83,345			
8. Labour and Labour Welfare	4,984	15,097	20,081	20,081	12,810	16,089	28,899	11,829	17,036	28,865	18,635	17,953	36,588			
9. Social Security and Welfare	32,576	38,343	70,919	70,919	39,582	38,267	77,850	43,925	38,168	82,093	61,079	49,386	1,10,465			
10. Nutrition	-	70	70	70	-	133	133	-	133	133	-	167	167			
11. Relief on account of Natural Calamities	-	10,845	10,845	10,845	-	10,391	10,391	-	12,891	12,891	-	10,391	10,391			
12. Others*	1,434	3,492	4,926	4,926	930	4,412	5,342	1,039	4,514	5,554	1,600	4,955	6,555			
B. Economic Services (1 to 9)	1,15,480	2,77,375	3,92,855	3,64,608	1,33,501	2,31,107	3,64,608	1,31,623	2,50,417	3,82,041	1,52,256	2,46,718	3,98,974			
1. Agriculture and Allied Activities (i to xii)	48,005	1,00,747	1,48,752	1,48,752	45,620	92,589	1,38,209	45,240	1,09,085	1,54,325	66,527	1,07,705	1,74,232			
i) Crop Husbandry	22,666	23,753	46,419	46,419	20,199	23,062	43,261	18,329	26,422	44,751	28,926	27,005	55,931			
ii) Soil and Water Conservation	1,502	1,947	3,449	3,449	1,836	2,104	3,940	1,542	2,091	3,633	1,910	2,435	4,345			
iii) Animal Husbandry	5,529	13,318	18,847	18,847	6,496	14,291	20,787	6,496	14,133	20,630	10,202	16,195	26,397			
iv) Dairy Development	2,642	1,667	4,309	4,309	1,936	1,933	3,869	2,071	1,942	4,013	3,616	2,259	5,875			
v) Fisheries	5,647	2,761	8,408	8,408	5,297	2,610	7,907	6,866	3,676	10,541	6,576	3,205	9,781			
vi) Forestry and Wild Life	5,328	14,032	19,360	19,360	5,084	14,630	19,714	5,216	14,605	19,821	7,526	16,972	24,498			
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	-			
viii) Food Storage and Warehousing	596	23,475	24,072	24,072	407	14,378	14,785	416	20,385	20,800	409	18,903	19,312			
ix) Agricultural Research and Education	3,415	7,077	10,492	10,492	3,320	7,845	11,165	3,314	12,192	15,506	5,175	10,156	15,331			
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-	-			
xi) Co-operation	331	12,626	12,958	12,958	536	11,666	12,202	528	13,571	14,099	1,172	10,492	11,663			
xii) Other Agricultural Programmes	348	90	438	438	510	69	579	463	69	532	1,015	84	1,099			
2. Rural Development	17,011	13,426	30,437	30,437	21,454	17,463	38,917	23,557	17,477	41,033	24,238	20,243	44,481			
3. Special Area Programmes	1,410	-	1,410	1,410	3,235	-	3,235	3,235	-	3,235	3,559	-	3,559			
4. Irrigation and Flood Control	2,865	31,661	34,526	34,526	3,674	29,649	33,323	3,869	28,844	32,713	3,501	31,065	34,566			
<i>of which:</i>																
i) Major and Medium Irrigation	24	15,939	15,963	15,963	45	16,609	16,654	31	16,106	16,137	65	16,170	16,235			
ii) Minor Irrigation	2,348	12,683	15,031	15,031	2,942	11,277	14,219	3,051	10,976	14,027	2,342	12,468	14,810			
iii) Flood Control and Drainage	4	3,040	3,044	3,044	-	1,762	1,762	1,926	1,762	1,762	-	2,428	2,428			
5. Energy	8,232	214	8,445	8,445	3,751	235	3,986	1,926	235	2,161	5,320	259	5,579			
<i>of which: Power</i>	7,466	57	7,523	7,523	1,125	62	1,187	62	62	62	-	68	68			
6. Industry and Minerals (i to iii)	11,926	9,943	21,869	21,869	19,730	6,718	26,448	19,708	6,796	26,504	22,051	7,056	29,107			
i) Village and Small Industries	8,994	7,074	16,068	16,068	14,855	5,816	20,671	14,533	5,893	20,426	16,339	6,036	22,375			
ii) Industries@	2,932	2,868	5,800	5,800	4,875	902	5,777	5,175	902	6,077	5,712	1,020	6,732			
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-	-			

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
KERALA

(₹ lakh)

Item	2008-09 (Accounts)				2009-2010 (Budget Estimates)				2009-10 (Revised Estimates)				2010-11 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
1	2	3	4	5	6	7	8	9	10	11	12	13				
7. Transport and Communications (i + ii)	5,688	1,10,563	1,16,250	17,264	72,427	89,691	14,236	75,849	90,085	758	66,687	67,445				
i) Roads and Bridges	704	1,04,154	1,04,858	17,124	66,020	83,144	14,096	69,437	83,533	69	59,601	59,670				
ii) Others @@	4,984	6,409	11,393	140	6,407	6,547	140	6,411	6,551	689	7,085	7,774				
8. Science, Technology and Environment	2,957	1,987	4,944	4,980	2,227	7,207	4,406	2,227	6,633	5,527	2,450	7,977				
9. General Economic Services (i to iv)	17,388	8,834	26,222	13,793	9,799	23,592	15,446	9,904	25,351	20,776	11,253	32,029				
i) Secretariat – Economic Services	6,842	2,543	9,385	7,527	2,898	10,425	7,362	2,907	10,269	11,093	3,284	14,377				
ii) Tourism	9,109	1,967	11,076	4,797	2,259	7,056	6,624	2,356	8,980	7,928	2,566	10,494				
iii) Civil Supplies	92	769	861	30	810	840	28	819	846	135	945	1,080				
iv) Others +	1,345	3,555	4,900	1,439	3,831	5,270	1,432	3,823	5,255	1,620	4,459	6,079				
II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)	15,895	12,50,842	12,66,738	37,835	13,58,203	13,96,038	37,921	13,13,867	13,51,788	19,015	14,93,603	15,12,618				
A. Organs of State	-	27,368	27,368	25	30,751	30,776	25	33,168	33,193	55	38,855	38,910				
B. Fiscal Services (i to ii)	218	55,765	55,983	250	57,189	57,439	323	57,507	57,830	300	65,419	65,719				
i) Collection of Taxes and Duties	218	46,724	46,942	250	49,745	49,995	323	50,049	50,371	300	57,926	58,226				
ii) Other Fiscal Services	-	9,041	9,041	-	7,444	7,444	-	7,458	7,458	-	7,493	7,493				
C. Interest Payments and Servicing of Debt (1 + 2)	-	5,00,403	5,00,403	-	5,58,803	5,58,803	-	5,45,043	5,45,043	-	6,06,148	6,06,148				
1. Appropriation for Reduction or Avoidance of Debt	-	34,434	34,434	-	27,636	27,636	-	24,887	24,887	-	27,500	27,500				
2. Interest Payments (i to iv)	-	4,65,969	4,65,969	-	5,31,167	5,31,167	-	5,20,156	5,20,156	-	5,78,648	5,78,648				
i) Interest on Loans from the Centre	-	43,523	43,523	-	48,191	48,191	-	42,309	42,309	-	47,928	47,928				
ii) Interest on Internal Debt	-	3,00,931	3,00,931	-	3,28,737	3,28,737	-	3,39,590	3,39,590	-	3,99,179	3,99,179				
of which:																
(a) Interest on Market Loans	-	1,38,285	1,38,285	-	1,64,132	1,64,132	-	1,72,038	1,72,038	-	2,27,821	2,27,821				
(b) Interest on NSSF	-	1,15,983	1,15,983	-	1,17,094	1,17,094	-	1,17,220	1,17,220	-	1,15,487	1,15,487				
iii) Interest on Small Savings, Provident Funds, etc.	-	1,21,516	1,21,516	-	1,54,239	1,54,239	-	1,38,257	1,38,257	-	1,31,541	1,31,541				
iv) Others	-	-	-	-	-	-	-	-	-	-	-	-				
D. Administrative Services (i to v)	5,002	1,59,758	1,64,761	26,985	1,73,677	2,00,662	26,998	1,73,006	2,00,004	8,085	1,91,930	2,00,015				
i) Secretariat – General Services	8	8,184	8,192	8,654	8,654	8,654	-	8,800	8,800	-	9,501	9,501				
ii) District Administration	3,513	11,704	15,218	24,810	12,376	37,186	24,756	12,708	37,464	3,835	14,893	18,728				
iii) Police	168	95,771	95,939	185	1,03,586	1,03,771	176	1,03,712	1,03,888	1,430	1,13,527	1,14,957				
iv) Public Works	-	13,235	13,235	-	14,641	14,641	-	13,834	13,834	-	14,498	14,498				
v) Others ++	1,313	30,864	32,177	1,990	34,420	36,410	2,066	33,953	36,019	2,820	39,510	42,330				
E. Pensions	-	4,68,643	4,68,643	-	5,00,587	5,00,587	-	4,62,830	4,62,830	-	5,42,684	5,42,684				
F. Miscellaneous General Services	10,675	38,905	49,580	10,575	37,196	47,771	10,575	42,313	52,888	10,575	48,566	59,141				
of which:																
Payment on account of State Lotteries	-	37,226	37,226	-	36,650	36,650	-	39,725	39,725	-	48,200	48,200				
III. Grants-in-Aid and Contributions	-	2,26,512	2,26,512	-	2,49,438	2,49,438	-	2,49,600	2,49,600	-	2,69,649	2,69,649				
of which:																
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	2,26,512	2,26,512	-	2,49,438	2,49,438	-	2,49,600	2,49,600	-	2,69,649	2,69,649				

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
MADHYA PRADESH**

Item	2008-09 (Accounts)				2009-2010 (Budget Estimates)				2009-10 (Revised Estimates)				2010-11 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	TOTAL	
TOTAL EXPENDITURE (I+II+III)	7,62,159	21,89,229	29,51,388	38,26,211	11,28,577	26,97,635	38,26,211	11,41,438	26,56,245	37,97,683	12,65,062	29,21,264	41,86,325			
I. DEVELOPMENTAL EXPENDITURE (A + B)	7,35,943	10,21,767	17,57,710	22,10,008	10,72,741	11,37,267	22,10,008	11,07,361	12,09,798	23,17,159	11,97,385	12,60,548	24,57,933			
A. Social Services (1 to 12)	4,14,010	6,00,584	10,14,594	13,34,661	6,26,163	7,08,498	13,34,661	6,55,476	7,36,294	13,91,770	7,20,297	7,71,227	14,91,524			
1. Education, Sports, Art and Culture	1,14,243	3,75,222	4,89,465	6,23,611	1,68,982	4,54,629	6,23,611	1,76,407	4,80,438	6,56,844	1,81,322	5,05,435	6,86,757			
2. Medical and Public Health	17,839	96,957	1,14,796	1,40,603	19,844	1,20,759	1,40,603	20,549	1,12,250	1,32,800	29,801	1,27,924	1,57,725			
3. Family Welfare	15,807	212	16,019	18,898	18,407	491	18,898	16,708	469	17,176	21,796	494	22,290			
4. Water Supply and Sanitation	15,910	25,758	41,667	44,417	16,756	27,661	44,417	18,762	34,587	53,348	19,681	34,867	54,548			
5. Housing	10,307	6,484	16,791	15,583	7,880	7,703	15,583	7,880	8,122	16,002	9,271	7,778	17,050			
6. Urban Development	49,641	1,149	50,790	46,525	45,150	1,376	46,525	53,695	1,429	55,124	82,320	1,598	83,918			
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	88,088	22,861	1,10,950	1,27,700	1,02,660	25,040	1,27,700	1,06,762	24,808	1,31,570	1,10,801	26,093	1,36,894			
8. Labour and Welfare	3,435	6,474	9,909	11,325	3,896	7,429	11,325	3,954	8,208	12,162	4,812	8,418	13,230			
9. Social Security and Welfare	70,272	29,650	99,922	1,80,026	1,60,855	19,171	1,80,026	1,69,180	21,429	1,90,609	1,85,868	11,602	1,97,471			
10. Nutrition	28,236	209	28,445	81,553	81,340	213	81,553	81,188	240	81,427	74,210	245	74,455			
11. Relief on account of Natural Calamities	20	27,983	27,993	35,795	35,795	—	35,795	—	35,725	35,725	—	37,259	37,259			
12. Others*	212	7,727	7,939	8,625	393	8,233	8,625	393	8,591	8,983	415	9,512	9,927			
B. Economic Services (1 to 9)	3,21,933	4,21,183	7,43,116	8,75,347	4,46,578	4,28,769	8,75,347	4,51,885	4,73,504	9,25,389	4,77,088	4,89,322	9,66,410			
1. Agriculture and Allied Activities (i to xii)	97,772	1,59,363	2,57,136	3,20,567	1,59,225	1,61,342	3,20,567	1,60,484	1,86,183	3,46,667	1,55,094	2,03,863	3,58,957			
i) Crop Husbandry	46,748	20,755	67,504	1,08,283	86,904	21,379	1,08,283	88,398	22,890	1,11,289	74,525	24,798	99,323			
ii) Soil and Water Conservation	867	3,202	4,069	5,589	2,180	3,409	5,589	2,204	3,833	6,037	1,998	4,061	6,060			
iii) Animal Husbandry	5,984	19,533	25,517	31,987	8,595	23,392	31,987	8,579	23,886	32,466	10,655	26,473	37,128			
iv) Dairy Development	—	—	—	—	—	—	—	—	—	—	—	—	—			
v) Fisheries	827	1,410	2,237	4,240	2,608	1,632	4,240	2,263	1,932	4,196	1,840	1,950	3,790			
vi) Forestry and Wild Life	36,643	52,911	89,554	1,10,228	50,164	60,065	1,10,228	50,273	70,755	1,21,028	51,452	69,667	1,21,119			
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—	—			
viii) Food Storage and Warehousing	221	53,805	54,026	43,930	853	43,077	43,930	844	53,943	54,788	789	67,641	68,430			
ix) Agricultural Research and Education	2,994	3,816	6,810	5,918	2,095	3,823	5,918	2,225	3,826	6,052	2,762	3,827	6,589			
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—	—			
xi) Co-operation	3,488	3,930	7,419	10,391	5,825	4,566	10,391	5,698	5,115	10,813	11,072	5,446	16,517			
xii) Other Agricultural Programmes	—	—	—	—	—	—	—	—	—	—	—	—	—			
2. Rural Development	1,79,595	17,984	1,97,579	2,65,390	2,45,182	20,208	2,65,390	2,48,446	15,246	2,63,692	2,79,205	18,048	2,97,253			
3. Special Area Programmes	—	—	—	—	—	—	—	—	—	—	—	—	—			
4. Irrigation and Flood Control	10,326	32,504	42,830	38,008	679	37,329	38,008	617	41,423	42,040	816	41,792	42,608			
of which:																
i) Major and Medium Irrigation	9,755	26,427	36,182	29,845	—	29,845	29,845	-20	31,740	31,720	—	33,809	33,809			
ii) Minor Irrigation	452	6,077	6,529	7,911	426	7,485	7,911	426	9,683	10,110	540	7,983	8,523			
iii) Flood Control and Drainage	—	—	—	—	—	—	—	—	—	—	—	—	—			
5. Energy	12,504	1,31,846	1,44,349	1,47,398	16,052	1,31,346	1,47,398	16,052	1,48,113	1,64,165	12,185	1,46,875	1,59,060			
of which: Power	11,876	1,31,846	1,43,722	1,47,398	16,052	1,31,346	1,47,398	16,052	1,48,113	1,64,165	10,875	1,46,875	1,57,750			
6. Industry and Minerals (i to iii)	14,183	14,790	28,972	33,071	15,722	17,349	33,071	16,013	20,279	36,292	18,948	20,638	39,586			
i) Village and Small Industries	8,415	4,200	12,615	13,229	8,168	5,061	13,229	8,231	5,709	13,940	9,797	5,988	15,784			
ii) Industries@	5,768	10,590	16,358	19,842	7,554	12,288	19,842	7,781	14,570	22,351	9,152	14,650	23,802			
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—	—			

Appendix II: Revenue Expenditure of States and Union Territories with Legislature with (Contd.)
MADHYA PRADESH

(₹ lakh)

Item	2008-09 (Accounts)			2009-2010 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	51	60,821	60,871	80	55,631	55,711	80	56,663	56,743	90	51,533	51,623
i) Roads and Bridges	-	60,785	60,785	-	55,604	55,604	-	56,636	56,636	-	51,503	51,503
ii) Others @@	51	36	87	80	27	107	80	27	107	90	30	120
8. Science, Technology and Environment	4,755	309	5,064	5,653	347	6,000	5,703	344	6,047	6,015	322	6,337
9. General Economic Services (i to iv)	2,747	3,567	6,314	3,984	5,217	9,201	4,490	5,254	9,744	4,735	6,251	10,987
i) Secretariat – Economic Services	8	1,009	1,017	500	1,847	2,347	1,000	1,832	2,832	900	2,244	3,144
ii) Tourism	1,944	22	1,965	1,400	24	1,424	1,400	24	1,424	1,490	31	1,520
iii) Civil Supplies	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others +	795	2,537	3,332	2,084	3,346	5,430	2,090	3,397	5,487	2,346	3,977	6,322
II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)	3,618	10,12,615	10,16,234	-916	13,69,450	13,68,533	1,154	12,43,864	12,45,018	7,487	14,10,653	14,18,141
A. Organs of State	-	28,056	28,056	-	37,096	37,096	-	41,166	41,166	-	44,387	44,387
B. Fiscal Services (i to ii)	981	1,20,078	1,21,058	3,764	1,55,260	1,59,024	3,953	1,60,397	1,64,350	5,310	1,63,112	1,68,421
i) Collection of Taxes and Duties	981	1,19,860	1,20,840	3,764	1,54,916	1,58,680	3,953	1,60,146	1,64,099	5,310	1,62,909	1,68,219
ii) Other Fiscal Services	-	218	218	-	344	344	-	251	251	-	202	202
C. Interest Payments and Servicing of Debt (1 + 2)	-	4,19,199	4,19,199	-	4,96,539	4,96,539	-	4,79,410	4,79,410	-	5,05,183	5,05,183
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	-	-	-	-	-	-	-	-
2. Interest Payments (i to iv)	-	4,19,199	4,19,199	-	4,96,539	4,96,539	-	4,79,410	4,79,410	-	5,05,183	5,05,183
i) Interest on Loans from the Centre	-	69,291	69,291	-	72,333	72,333	-	72,333	72,333	-	71,333	71,333
ii) Interest on Internal Debt	-	2,96,136	2,96,136	-	3,50,600	3,50,600	-	3,33,507	3,33,507	-	3,67,541	3,67,541
of which:	-	-	-	-	-	-	-	-	-	-	-	-
(a) Interest on Market Loans	-	1,00,915	1,00,915	-	1,30,687	1,30,687	-	1,33,595	1,33,595	-	1,64,136	1,64,136
(b) Interest on NSSF	-	1,39,557	1,39,557	-	1,46,523	1,46,523	-	1,46,523	1,46,523	-	1,48,523	1,48,523
iii) Interest on Small Savings, Provident Funds, etc.	-	53,752	53,752	-	61,813	61,813	-	61,779	61,779	-	61,610	61,610
iv) Others	-	20	20	-	11,793	11,793	-	11,790	11,790	-	4,699	4,699
D. Administrative Services (i to v)	2,638	2,01,893	2,04,530	-4,680	3,16,195	3,11,515	-2,799	2,47,448	2,44,649	2,178	3,67,231	3,69,408
i) Secretariat – General Services	2,700	6,351	9,052	2,426	7,491	9,917	2,426	7,973	10,399	5,450	8,887	14,337
ii) District Administration	-	20,066	20,066	-	24,208	24,208	-	27,209	27,209	-	27,421	27,421
iii) Police	2,124	1,28,180	1,30,304	2,234	1,45,343	1,47,577	2,462	1,51,880	1,54,342	3,096	1,76,082	1,79,178
iv) Public Works	-2,362	18,243	15,881	-9,843	19,207	9,365	-8,069	21,394	13,325	-6,805	27,840	21,035
v) Others ++	175	29,052	29,227	502	1,19,945	1,20,448	382	38,993	39,375	436	1,27,001	1,27,437
E. Pensions	-	2,43,305	2,43,305	-	3,64,100	3,64,100	-	3,15,185	3,15,185	-	3,30,503	3,30,503
F. Miscellaneous General Services	-	85	85	-	260	260	-	258	258	-	238	238
of which:	-	-	-	-	-	-	-	-	-	-	-	-
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions	22,597	1,54,847	1,77,444	56,752	1,90,918	2,47,670	32,924	2,02,583	2,35,506	60,189	2,50,062	3,10,251
of which:	-	-	-	-	-	-	-	-	-	-	-	-
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	22,597	1,54,847	1,77,444	56,752	1,90,918	2,47,670	32,924	2,02,583	2,35,506	60,189	2,50,062	3,10,251

Appendix II: Revenue Expenditure of States and Union Territories with Legislature with MANIPUR

(₹ lakh)

Item	2008-09 (Accounts)			2009-2010 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	—	6,894	6,894	—	10,962	10,962	—	9,157	9,157	—	11,033	11,033
i) Roads and Bridges	—	6,894	6,894	—	10,962	10,962	—	9,157	9,157	—	11,033	11,033
ii) Others @@	1,488	—	1,567	1,220	98	1,318	1,657	89	1,745	1,464	131	1,595
8. Science, Technology and Environment	3,879	1,238	5,117	4,967	1,565	6,533	4,587	1,346	5,933	20,684	1,962	22,646
9. General Economic Services (i to iv)	3,720	342	4,062	4,774	454	5,228	4,294	424	4,718	20,263	748	21,011
i) Secretariat – Economic Services	68	173	241	97	214	311	122	230	352	150	255	405
ii) Tourism	—	—	—	—	—	—	22	—	22	—	—	—
iii) Civil Supplies	91	724	815	97	897	994	149	692	841	271	958	1,230
iv) Others +	—	—	—	—	—	—	—	—	—	—	—	—
II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)	358	1,09,103	1,09,461	258	1,17,058	1,17,316	2,079	1,18,154	1,20,234	680	1,51,312	1,51,993
A. Organs of State	—	3,666	3,666	—	4,028	4,028	—	3,964	3,964	95	5,124	5,219
B. Fiscal Services (i to ii)	142	2,221	2,363	147	2,769	2,916	261	2,355	2,615	147	3,130	3,278
i) Collection of Taxes and Duties	142	2,191	2,333	147	2,741	2,888	261	2,319	2,580	147	3,096	3,243
ii) Other Fiscal Services	—	30	30	—	28	28	—	35	35	—	35	35
C. Interest Payments and Servicing of Debt (1 + 2)	—	32,749	32,749	—	35,794	35,794	—	34,993	34,993	—	38,349	38,349
1. Appropriation for Reduction or Avoidance of Debt	—	1,366	1,366	—	2,032	2,032	—	1,766	1,766	—	2,209	2,209
2. Interest Payments (i to iv)	—	31,383	31,383	—	33,762	33,762	—	33,227	33,227	—	36,140	36,140
i) Interest on Loans from the Centre	—	—	—	—	5,846	5,846	—	—	—	—	5,432	5,432
ii) Interest on Internal Debt	—	—	—	—	21,910	21,910	—	—	—	—	24,319	24,319
of which:	—	—	—	—	—	—	—	—	—	—	—	—
(a) Interest on Market Loans	—	—	—	—	11,582	11,582	—	—	—	—	14,437	14,437
(b) Interest on NSSF	—	—	—	—	8,602	8,602	—	—	—	—	8,275	8,275
iii) Interest on Small Savings, Provident Funds, etc.	—	—	—	—	6,007	6,007	—	—	—	—	6,389	6,389
iv) Others	—	31,383	31,383	—	—	—	—	33,227	33,227	—	—	—
D. Administrative Services (i to v)	216	43,723	43,940	111	49,245	49,356	1,819	48,677	50,496	438	64,711	65,149
i) Secretariat – General Services	90	2,285	2,374	—	2,643	2,643	15	2,781	2,796	25	3,314	3,339
ii) District Administration	—	1,548	1,548	—	1,843	1,843	—	1,522	1,522	—	2,071	2,071
iii) Police	—	31,728	31,728	—	36,874	36,874	800	35,893	36,693	—	50,961	50,961
iv) Public Works	—	4,844	4,844	—	3,998	3,998	—	4,862	4,862	37	3,902	3,939
v) Others ++	127	3,319	3,446	111	3,888	3,999	1,004	3,619	4,623	376	4,463	4,839
E. Pensions	—	26,706	26,706	—	25,178	25,178	—	28,123	28,123	—	39,959	39,959
F. Miscellaneous General Services	—	37	37	—	44	44	—	43	43	—	39	39
of which:	—	—	—	—	—	—	—	—	—	—	—	—
Payment on account of State Lotteries	—	37	37	—	44	44	—	43	43	—	39	39
III. Grants-in-Aid and Contributions	—	—	—	—	10,228	10,228	—	12,600	12,600	—	8,778	8,778
of which:	—	—	—	—	—	—	—	—	—	—	—	—
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	—	—	—	10,228	10,228	—	12,600	12,600	—	8,778	8,778

Appendix II: Revenue Expenditure of States and Union Territories with Legislature with Meghalaya (Contd.)

(₹ lakh)

Item	2008-09 (Accounts)			2009-2010 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	184	7,294	7,479	-	10,281	10,281	-	10,281	10,281	-	10,848	10,848
i) Roads and Bridges	184	7,294	7,479	-	10,281	10,281	-	10,281	10,281	-	10,848	10,848
ii) Others @@	-	-	-	-	-	-	-	-	-	-	-	-
8. Science, Technology and Environment	-	15	15	-	40	40	-	40	40	-	41	41
9. General Economic Services (i to iv)	2,721	1,710	4,431	6,300	2,892	9,192	6,300	2,892	9,192	6,435	3,119	9,554
i) Secretariat – Economic Services	2,059	572	2,631	4,821	1,036	5,857	4,821	1,036	5,857	4,821	1,067	5,888
ii) Tourism	323	106	429	990	236	1,226	990	236	1,226	973	243	1,216
iii) Civil Supplies	117	541	658	150	707	857	150	707	857	150	728	878
iv) Others +	222	492	713	339	913	1,252	339	913	1,252	491	1,081	1,572
II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)	3,465	90,286	93,751	4,547	1,01,230	1,05,778	4,546	1,01,230	1,05,777	6,873	1,09,041	1,15,913
A. Organs of State	34	7,956	7,990	-	6,095	6,095	22	6,198	6,220	20	6,597	6,617
B. Fiscal Services (i to ii)	211	7,367	7,579	300	3,870	4,170	300	3,870	4,170	350	4,209	4,559
i) Collection of Taxes and Duties	211	7,353	7,564	300	3,842	4,142	300	3,842	4,142	350	4,173	4,523
ii) Other Fiscal Services	-	15	15	-	28	28	-	28	28	-	36	36
C. Interest Payments and Servicing of Debt (1 + 2)	-	22,556	22,556	-	26,012	26,012	-	26,012	26,012	-	28,220	28,220
1. Appropriation for Reduction or Avoidance of Debt	-	1,352	1,352	-	1,409	1,409	-	1,409	1,409	-	1,563	1,563
2. Interest Payments (i to iv)	-	21,204	21,204	-	24,603	24,603	-	24,603	24,603	-	26,657	26,657
i) Interest on Loans from the Centre	-	2,407	2,407	-	2,721	2,721	-	2,721	2,721	-	2,696	2,696
ii) Interest on Internal Debt	-	15,264	15,264	-	17,881	17,881	-	17,881	17,881	-	19,761	19,761
of which:	-	-	-	-	-	-	-	-	-	-	-	-
(a) Interest on Market Loans	-	10,469	10,469	-	12,407	12,407	-	12,407	12,407	-	13,690	13,690
(b) Interest on NSSF	-	2,822	2,822	-	3,010	3,010	-	3,010	3,010	-	3,470	3,470
iii) Interest on Small Savings, Provident Funds, etc.	-	3,532	3,532	-	4,000	4,000	-	4,000	4,000	-	4,200	4,200
iv) Others	-	1	1	-	1	1	-	1	1	-	1	1
D. Administrative Services (i to v)	3,220	35,186	38,406	4,247	47,570	51,817	4,224	47,466	51,691	6,503	49,764	56,266
i) Secretariat – General Services	-	3,533	3,533	-	5,800	5,800	-	5,800	5,800	-	5,970	5,970
ii) District Administration	-	1,160	1,160	-	1,766	1,766	-	1,766	1,766	-	1,819	1,819
iii) Police	1	17,165	17,166	-	21,210	21,210	-	21,210	21,210	-	22,661	22,661
iv) Public Works	2,905	5,974	8,879	3,254	8,729	11,983	3,253	8,729	11,982	5,503	8,640	14,143
v) Others ++	314	7,353	7,668	994	10,066	11,059	972	9,962	10,933	1,000	10,674	11,674
E. Pensions	-	17,176	17,176	-	17,600	17,600	-	17,600	17,600	-	20,165	20,165
F. Miscellaneous General Services	-	45	45	-	84	84	-	84	84	-	86	86
of which:	-	-	-	-	-	-	-	-	-	-	-	-
Payment on account of State Lotteries	-	41	41	-	81	81	-	81	81	-	83	83
III. Grants-in-Aid and Contributions	-	-	-	-	-	-	-	-	-	-	-	-
of which:	-	-	-	-	-	-	-	-	-	-	-	-
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
MIZORAM

(₹ lakh)

Item	2008-09 (Accounts)				2009-2010 (Budget Estimates)				2009-10 (Revised Estimates)				2010-11 (Budget Estimates)					
	PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL		PLAN		NON-PLAN		TOTAL	
	2	3	4	5	6	7	8	9	10	11	12	13						
TOTAL EXPENDITURE (I+II+III)	74,058	1,57,321	2,31,380	98,595	1,84,573	2,83,169	1,02,812	1,92,903	2,95,714	96,831	1,94,393	2,91,224						
I. DEVELOPMENTAL EXPENDITURE (A + B)	72,358	78,647	1,51,005	93,802	89,639	1,83,441	97,046	97,500	1,94,546	86,391	98,493	1,84,884						
A. Social Services (1 to 12)	44,289	45,529	89,818	58,268	51,607	1,09,874	66,554	55,374	1,21,927	46,799	58,317	1,05,116						
1. Education, Sports, Art and Culture	18,572	21,304	39,877	20,011	28,529	48,540	23,190	29,600	52,791	20,438	32,025	52,462						
2. Medical and Public Health	10,555	5,195	15,750	18,616	6,997	25,613	18,745	7,362	26,107	6,329	7,815	14,144						
3. Family Welfare	1,328	15	1,343	1,646	29	1,675	2,060	29	2,088	1,763	32	1,795						
4. Water Supply and Sanitation	4,661	3,800	8,461	5,089	2,660	7,748	5,910	4,793	10,703	5,107	3,404	8,511						
5. Housing	674	428	1,102	245	446	691	249	446	695	250	567	817						
6. Urban Development	1,586	653	2,238	1,873	602	2,475	2,829	658	3,487	2,069	712	2,781						
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,668	6,382	9,050	4,561	9,065	13,626	5,640	9,065	14,705	3,800	9,971	13,771						
8. Labour and Labour Welfare	286	221	507	229	306	535	282	326	608	270	341	611						
9. Social Security and Welfare	2,273	872	3,145	3,793	945	4,737	4,897	1,031	5,928	4,038	1,073	5,111						
10. Nutrition	1,502	30	1,532	1,990	37	2,027	2,521	37	2,558	2,521	40	2,561						
11. Relief on account of Natural Calamities	-	5,679	5,679	-	740	740	-	740	740	-	955	955						
12. Others*	185	951	1,136	215	1,252	1,467	230	1,286	1,516	215	1,383	1,598						
B. Economic Services (1 to 9)	28,069	33,118	61,186	35,534	38,032	73,566	30,492	42,127	72,619	39,592	40,176	79,767						
1. Agriculture and Allied Activities (i to xii)	12,802	9,664	22,466	18,103	12,209	30,312	12,346	15,171	27,516	11,552	13,553	25,104						
i) Crop Husbandry	7,117	1,762	8,879	14,036	2,298	16,335	6,967	2,456	9,423	7,663	2,613	10,276						
ii) Soil and Water Conservation	358	674	1,032	300	970	1,270	341	999	1,340	300	1,093	3,093						
iii) Animal Husbandry	1,185	1,496	2,681	780	1,995	2,775	980	2,045	3,026	849	2,244	3,093						
iv) Dairy Development	71	50	122	50	76	126	50	82	132	50	85	135						
v) Fisheries	946	252	1,198	650	336	986	1,057	360	1,416	612	379	991						
vi) Forestry and Wild Life	2,371	2,119	4,490	1,268	2,587	3,855	1,811	2,725	4,536	1,112	2,918	4,030						
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-						
viii) Food Storage and Warehousing	91	2,839	2,929	96	3,347	3,443	92	5,847	5,939	101	3,544	3,645						
ix) Agricultural Research and Education	12	-	12	17	-	17	16	-	16	16	-	16						
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-						
xi) Co-operation	480	329	810	652	435	1,088	624	474	1,099	595	488	1,083						
xii) Other Agricultural Programmes	170	142	312	253	165	418	408	182	590	253	190	443						
2. Rural Development	3,461	725	4,186	4,408	1,270	5,678	4,510	1,286	5,797	4,211	1,430	5,641						
3. Special Area Programmes	3,502	-	3,502	3,512	-	3,512	3,558	-	3,558	3,526	-	3,526						
4. Irrigation and Flood Control	257	157	415	274	186	460	451	213	664	532	209	741						
<i>of which:</i>																		
i) Major and Medium Irrigation	1	-	1	1	-	1	1	-	1	1	-	1						
ii) Minor Irrigation	241	157	399	258	186	444	428	213	641	501	209	710						
iii) Flood Control and Drainage	-	-	-	-	-	-	-	-	-	-	-	-						
5. Energy	2,477	14,108	16,584	2,856	13,735	16,591	3,173	14,321	17,494	3,250	14,259	17,509						
<i>of which: Power</i>	2,426	14,108	16,534	2,806	13,735	16,541	3,123	14,321	17,444	3,200	14,259	17,459						
6. Industry and Minerals (i to iii)	1,661	1,298	2,958	1,579	1,776	3,355	1,962	1,887	3,850	1,726	2,005	3,731						
i) Village and Small Industries	1,581	1,100	2,681	1,499	1,481	2,980	1,882	1,579	3,462	1,646	1,673	3,318						
ii) Industries@	79	198	278	80	295	375	80	308	388	80	333	413						
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-						

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
MIZORAM

(₹ lakh)

Item	2008-09 (Accounts)			2009-2010 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	2,234	5,190	7,424	2,089	6,466	8,555	2,308	6,557	8,865	2,125	6,053	8,177
i) Roads and Bridges	1,301	3,638	4,939	888	4,863	5,751	948	4,863	5,811	1,038	4,319	5,357
ii) Others @@	933	1,553	2,485	1,201	1,603	2,804	1,360	1,694	3,054	1,087	1,733	2,820
8. Science, Technology and Environment	234	22	256	234	34	268	234	38	272	234	41	275
9. General Economic Services (i to iv)	1,441	1,954	3,396	2,479	2,356	4,835	1,949	2,654	4,603	12,437	2,626	15,063
i) Secretariat – Economic Services	518	562	1,079	1,552	791	2,343	947	796	1,743	11,376	868	12,244
ii) Tourism	368	135	503	390	141	531	420	160	580	390	157	547
iii) Civil Supplies	225	830	1,055	229	904	1,133	233	1,142	1,375	212	1,018	1,230
iv) Others +	331	427	758	308	520	828	349	556	905	459	583	1,042
II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)	1,701	78,674	80,375	4,794	94,934	99,728	5,766	95,402	1,01,169	10,440	95,900	1,06,340
A. Organs of State	68	4,483	4,551	105	4,521	4,626	107	4,878	4,985	203	3,340	3,543
B. Fiscal Services (i to ii)	116	2,853	2,969	122	3,379	3,501	215	3,663	3,878	111	3,898	4,010
i) Collection of Taxes and Duties	116	2,776	2,892	122	3,298	3,420	215	3,573	3,788	111	3,809	3,920
ii) Other Fiscal Services	-	77	77	-	81	81	-	90	90	-	90	90
C. Interest Payments and Servicing of Debt (1 + 2)	-	24,061	24,061	-	25,590	25,590	-	27,523	27,523	-	26,301	26,301
1. Appropriation for Reduction or Avoidance of Debt	-	1,500	1,500	-	1,600	1,600	-	1,650	1,650	-	1,700	1,700
2. Interest Payments (i to iv)	-	22,561	22,561	-	23,990	23,990	-	25,873	25,873	-	24,601	24,601
i) Interest on Loans from the Centre	-	2,608	2,608	-	3,524	3,524	-	3,593	3,593	-	2,876	2,876
ii) Interest on Internal Debt	-	13,891	13,891	-	13,307	13,307	-	15,122	15,122	-	14,095	14,095
of which:	-	-	-	-	-	-	-	-	-	-	-	-
(a) Interest on Market Loans	-	12,498	12,498	-	11,905	11,905	-	13,720	13,720	-	12,762	12,762
(b) Interest on NSSF	-	1,374	1,374	-	1,349	1,349	-	1,349	1,349	-	1,310	1,310
iii) Interest on Small Savings, Provident Funds, etc.	-	6,063	6,063	-	7,159	7,159	-	7,159	7,159	-	7,631	7,631
iv) Others	-	-	-	-	-	-	-	-	-	-	-	-
D. Administrative Services (i to v)	1,517	34,578	36,095	3,097	46,507	49,604	3,975	44,397	48,372	4,427	47,410	51,837
i) Secretariat – General Services	-	2,979	2,979	936	8,460	9,395	936	3,700	4,636	2,403	4,991	7,394
ii) District Administration	189	1,823	2,012	250	2,184	2,434	263	2,351	2,613	250	2,443	2,693
iii) Police	474	20,951	21,424	809	26,222	27,032	1,412	27,544	28,956	674	27,983	28,657
iv) Public Works	300	2,827	3,127	230	3,108	3,338	230	3,461	3,691	292	2,880	3,172
v) Others ++	555	5,998	6,553	872	6,533	7,404	1,134	7,341	8,475	808	9,112	9,920
E. Pensions	-	12,605	12,605	1,470	14,841	16,311	1,470	14,841	16,311	5,699	14,841	20,540
F. Miscellaneous General Services	-	93	93	-	97	97	-	100	100	-	110	110
of which:	-	-	-	-	-	-	-	-	-	-	-	-
Payment on account of State Lotteries	-	93	93	-	97	97	-	100	100	-	110	110
III. Grants-in-Aid and Contributions	-	-	-	-	-	-	-	-	-	-	-	-
of which:	-	-	-	-	-	-	-	-	-	-	-	-
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II

Appendix II: Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
NAGALAND

(₹ lakh)

Item	2008-09 (Accounts)			2009-2010 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
TOTAL EXPENDITURE (I+II+III)	54,797	2,34,157	2,88,953	78,883	2,38,124	3,17,007	86,604	2,66,840	3,53,443	1,05,994	3,30,527	4,36,521
I. DEVELOPMENTAL EXPENDITURE (A + B)	53,707	1,00,362	1,54,069	77,998	97,770	1,75,769	85,565	1,08,783	1,94,348	1,05,335	1,41,162	2,46,497
A. Social Services (1 to 12)	16,241	53,436	69,676	26,073	51,587	77,661	33,131	57,708	90,839	38,762	78,010	1,16,772
1. Education, Sports, Art and Culture	5,048	34,538	39,586	7,309	34,295	41,604	11,218	37,552	48,770	20,120	51,536	71,656
2. Medical and Public Health	1,244	10,829	12,074	1,413	10,739	12,152	1,571	11,777	13,349	1,018	16,791	17,810
3. Family Welfare	1,153	233	1,386	1,218	561	1,779	1,450	561	2,011	1,642	153	1,795
4. Water Supply and Sanitation	97	3,313	3,410	80	2,697	2,777	134	2,866	3,000	240	3,954	4,194
5. Housing	453	306	759	—	370	370	180	370	550	374	432	806
6. Urban Development	134	94	228	100	-776	-676	100	-674	-574	138	49	187
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,451	—	1,451	1,876	—	1,876	3,338	—	3,338	2,003	—	2,003
8. Labour and Labour Welfare	213	890	1,103	475	945	1,420	516	1,016	1,532	495	1,385	1,879
9. Social Security and Welfare	2,885	921	3,806	6,694	814	7,508	6,178	1,198	7,376	5,624	1,069	6,693
10. Nutrition	3,104	17	3,120	6,537	17	6,553	8,075	17	8,092	6,602	17	6,619
11. Relief on account of Natural Calamities	—	821	821	—	429	429	—	1,276	1,276	—	596	596
12. Others*	459	1,474	1,933	371	1,497	1,868	371	1,751	2,122	505	2,030	2,535
B. Economic Services (1 to 9)	37,467	46,926	84,393	51,925	46,183	98,108	52,435	51,074	1,03,509	66,574	63,151	1,29,725
1. Agriculture and Allied Activities (i to xii)	10,195	10,558	20,753	14,357	11,043	25,400	14,509	12,646	27,155	20,365	16,646	37,011
i) Crop Husbandry	3,799	2,863	6,662	4,096	2,792	6,888	4,750	3,127	7,877	9,101	4,456	13,557
ii) Soil and Water Conservation	2,174	1,198	3,372	1,655	1,274	2,929	2,342	1,383	3,725	4,388	1,984	6,372
iii) Animal Husbandry	1,014	2,332	3,346	1,960	2,469	4,429	1,760	2,662	4,422	2,194	3,723	5,918
iv) Dairy Development	202	73	275	728	31	759	728	31	759	100	31	131
v) Fisheries	720	507	1,227	886	544	1,430	1,190	597	1,787	1,220	798	2,018
vi) Forestry and Wild Life	1,392	2,032	3,423	1,917	2,137	4,054	753	2,600	3,353	1,503	3,174	4,677
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	34	709	743	111	764	875	162	944	1,105	83	1,160	1,242
ix) Agricultural Research and Education	427	368	796	1,331	521	1,852	1,151	521	1,672	1,065	553	1,618
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	432	475	907	1,673	512	2,185	1,673	781	2,454	710	768	1,478
xii) Other Agricultural Programmes	—	—	—	—	—	—	—	—	—	—	—	—
2. Rural Development	8,664	3,154	11,818	6,710	2,829	9,539	7,081	2,583	9,665	9,353	5,677	15,030
3. Special Area Programmes	7,635	222	7,857	8,497	292	8,789	7,058	302	7,360	6,917	398	7,315
4. Irrigation and Flood Control	5,919	899	6,818	10,587	1,042	11,629	10,519	1,134	11,653	14,995	1,599	16,594
of which:												
i) Major and Medium Irrigation	—	—	—	—	—	—	—	—	—	—	—	—
ii) Minor Irrigation	5,919	899	6,818	10,587	1,042	11,629	10,519	1,134	11,653	14,995	1,599	16,594
iii) Flood Control and Drainage	—	—	—	—	—	—	—	—	—	—	—	—
5. Energy	115	15,110	15,225	517	14,945	15,462	313	16,776	17,088	280	18,585	18,865
of which: Power	—	15,069	15,069	—	14,900	14,900	—	16,726	16,726	25	18,519	18,544
6. Industry and Minerals (i to iii)	2,182	2,767	4,950	3,312	2,751	6,063	3,681	2,967	6,647	4,923	3,978	8,901
i) Village and Small Industries	1,914	2,099	4,013	2,934	2,023	4,957	3,296	2,193	5,489	4,468	2,892	7,360
ii) Industries@	268	669	937	378	728	1,106	385	774	1,158	455	1,087	1,542
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—

Appendix II: Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
NAGALAND

(₹ lakh)

Item	2008-09 (Accounts)			2009-2010 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
7. Transport and Communications (i + ii)	793	10,959	11,752	140	10,553	10,693	670	11,509	12,179	165	12,341	12,506
i) Roads and Bridges	—	8,826	8,826	—	8,063	8,063	—	8,448	8,448	—	8,286	8,286
ii) Others @@	793	2,133	2,926	140	2,490	2,630	670	3,061	3,731	165	4,055	4,220
8. Science, Technology and Environment	518	781	1,298	775	50	825	944	84	1,029	440	114	554
9. General Economic Services (i to iv)	1,445	2,477	3,922	7,031	2,678	9,709	7,660	3,073	10,733	9,135	3,813	12,948
i) Secretariat – Economic Services	694	1,089	1,783	6,445	1,183	7,628	6,651	1,345	7,996	8,270	1,594	9,864
ii) Tourism	453	237	690	340	256	596	487	272	760	502	307	809
iii) Civil Supplies	—	—	—	—	—	—	—	—	—	—	—	—
iv) Others +	298	1,151	1,449	246	1,239	1,485	522	1,455	1,977	363	1,912	2,275
II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)	1,090	13,379	1,34,884	885	1,40,354	1,41,239	1,038	1,58,057	1,59,095	659	1,89,365	1,90,024
A. Organs of State	55	3,216	3,271	63	3,384	3,447	63	4,213	4,276	63	3,738	3,801
B. Fiscal Services (i to ii)	554	2,129	2,683	303	2,232	2,535	362	2,467	2,829	403	3,325	3,728
i) Collection of Taxes and Duties	554	2,125	2,679	303	2,228	2,531	362	2,463	2,825	403	3,321	3,724
ii) Other Fiscal Services	—	4	4	—	4	4	—	4	4	—	4	4
C. Interest Payments and Servicing of Debt (1 + 2)	—	33,453	33,453	—	40,129	40,129	—	39,461	39,461	—	43,773	43,773
1. Appropriation for Reduction or Avoidance of Debt	—	2,054	2,054	—	2,220	2,220	—	2,220	2,220	—	2,600	2,600
2. Interest Payments (i to iv)	—	31,399	31,399	—	37,909	37,909	—	37,241	37,241	—	41,173	41,173
i) Interest on Loans from the Centre	—	1,866	1,866	—	3,090	3,090	—	3,038	3,038	—	2,950	2,950
ii) Interest on Internal Debt	—	25,469	25,469	—	30,519	30,519	—	29,903	29,903	—	33,572	33,572
of which:	—	—	—	—	—	—	—	—	—	—	—	—
(a) Interest on Market Loans	—	17,516	17,516	—	20,604	20,604	—	20,604	20,604	—	23,414	23,414
(b) Interest on NSSF	—	1,112	1,112	—	1,400	1,400	—	1,400	1,400	—	1,400	1,400
iii) Interest on Small Savings, Provident Funds, etc.	—	4,064	4,064	—	4,300	4,300	—	4,300	4,300	—	4,650	4,650
iv) Others	—	—	—	—	—	—	—	—	—	—	—	—
D. Administrative Services (i to v)	480	71,935	72,415	519	63,746	64,265	613	80,982	81,595	193	88,642	88,835
i) Secretariat – General Services	—	4,546	4,546	—	4,074	4,074	—	5,579	5,579	—	5,792	5,792
ii) District Administration	100	4,818	4,918	—	5,037	5,037	—	5,521	5,521	—	7,286	7,286
iii) Police	—	51,471	51,471	—	46,005	46,005	12	59,731	59,744	—	62,233	62,233
iv) Public Works	—	5,431	5,431	39	3,072	3,111	39	3,914	3,953	39	5,471	5,510
v) Others ++	380	5,668	6,049	480	5,558	6,038	562	6,237	6,800	154	7,860	8,014
E. Pensions	—	22,896	22,896	—	30,693	30,693	—	30,693	30,693	—	49,633	49,633
F. Miscellaneous General Services	—	166	166	—	171	171	—	242	242	—	255	255
of which:	—	—	—	—	—	—	—	—	—	—	—	—
Payment on account of State Lotteries	—	110	110	—	116	116	—	134	134	—	165	165
III. Grants-in-Aid and Contributions	—	—	—	—	—	—	—	—	—	—	—	—
of which:	—	—	—	—	—	—	—	—	—	—	—	—
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	—	—	—	—	—	—	—	—	—	—	—

Appendix II: Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
ORISSA

(₹ lakh)

Item	2008-09 (Accounts)				2009-2010 (Budget Estimates)				2009-10 (Revised Estimates)				2010-11 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
TOTAL EXPENDITURE (I+II+III)	5,30,688	15,88,324	21,19,012	28,91,917	6,32,386	22,59,531	28,91,917	6,93,418	22,30,764	29,24,182	8,12,039	24,36,156	32,48,194			
I. DEVELOPMENTAL EXPENDITURE (A + B)	5,25,396	8,58,153	13,83,549	17,18,850	6,23,579	10,95,270	17,18,850	6,83,853	11,17,191	18,01,044	8,04,831	11,17,683	19,81,614			
A. Social Services (1 to 12)	2,59,685	5,68,756	8,28,441	11,23,412	3,83,775	7,39,637	11,23,412	4,11,413	7,48,717	11,60,164	4,81,276	7,73,362	12,54,638			
1. Education, Sports, Art and Culture	96,630	3,53,143	4,49,773	5,91,721	1,03,080	4,88,641	5,91,721	1,28,584	4,91,499	6,20,083	1,75,257	5,02,269	6,77,526			
2. Medical and Public Health	12,611	67,409	80,020	18,882	99,751	1,18,633	18,884	18,884	99,732	1,18,616	20,033	1,01,115	1,21,148			
3. Family Welfare	10,616	1,555	12,171	40,605	2,448	4,054	40,946	40,946	2,449	43,395	31,940	2,568	34,508			
4. Water Supply and Sanitation	13,942	13,055	26,996	16,852	16,383	33,235	18,843	25,555	18,843	44,399	19,232	24,919	44,151			
5. Housing	15	14,689	14,704	15,427	11	15,416	15,427	11	15,490	15,501	21	17,787	17,808			
6. Urban Development	9,862	2,999	12,860	32,112	29,225	2,887	32,112	29,119	3,019	32,138	29,860	5,709	35,569			
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	31,260	26,091	57,350	76,782	41,590	35,191	76,782	42,302	38,491	80,793	45,331	38,424	83,755			
8. Labour and Labour Welfare	531	3,786	4,317	12,066	7,228	4,837	12,066	7,328	4,759	12,087	6,650	4,998	11,648			
9. Social Security and Welfare	60,689	27,370	88,058	27,775	84,840	27,775	1,12,615	79,709	27,835	1,07,545	1,03,143	28,432	1,31,575			
10. Nutrition	21,701	175	21,876	38,926	38,926	278	39,204	37,293	278	37,571	43,108	296	43,404			
11. Relief on account of Natural Calamities	48	53,200	53,248	40,586	1,000	39,586	40,586	-	39,586	39,586	5,550	39,158	44,708			
12. Others*	1,781	5,287	7,068	7,978	1,536	6,442	7,978	1,681	6,771	8,452	1,150	7,688	8,838			
B. Economic Services (1 to 9)	2,65,711	2,89,397	5,55,108	5,95,438	2,39,804	3,55,634	5,95,438	2,72,440	3,68,440	6,40,880	3,23,555	4,03,421	7,26,976			
1. Agriculture and Allied Activities (i to xii)	68,286	1,15,794	1,84,080	2,38,174	70,419	1,67,754	2,38,174	77,745	1,68,060	2,45,805	1,12,204	1,72,183	2,84,387			
i) Crop Husbandry	30,230	17,953	48,183	58,858	35,079	23,779	58,858	38,146	23,730	61,877	64,286	22,605	86,891			
ii) Soil and Water Conservation	3,933	4,730	8,663	11,143	5,280	5,863	11,143	6,603	5,863	12,466	8,135	16,776	14,311			
iii) Animal Husbandry	4,129	12,747	16,877	18,468	1,814	16,654	18,468	2,981	16,651	19,632	6,041	15,876	21,917			
iv) Dairy Development	274	56	330	486	418	68	486	537	70	607	932	73	1,005			
v) Fisheries	1,733	2,859	4,592	5,949	2,283	3,666	5,949	3,774	3,654	7,428	3,588	3,970	7,558			
vi) Forestry and Wild Life	15,919	13,334	29,253	35,442	17,605	17,837	35,442	17,764	18,088	35,851	20,701	16,870	37,572			
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	-			
viii) Food Storage and Warehousing	3,525	54,759	58,285	87,406	741	86,665	87,406	741	86,765	87,506	640	93,362	94,002			
ix) Agricultural Research and Education	478	3,524	4,001	7,106	1,390	5,716	7,106	1,490	5,730	7,220	810	5,638	6,448			
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-	-			
xi) Co-operation	7,952	5,516	13,467	12,561	5,481	7,080	12,561	5,381	7,077	12,458	7,054	7,208	14,262			
xii) Other Agricultural Programmes	113	317	430	755	328	427	755	328	432	760	17	406	423			
2. Rural Development	89,593	32,960	1,22,553	1,18,124	78,912	39,213	1,18,124	95,650	42,715	1,38,365	86,283	52,710	1,38,992			
3. Special Area Programmes	-	-	-	-	-	-	-	-	-	-	-	-	-			
4. Irrigation and Flood Control	14,076	41,580	55,657	58,282	15,978	42,304	58,282	23,443	50,802	74,246	30,309	57,161	87,469			
of which:																
i) Major and Medium Irrigation	435	20,290	20,725	25,384	440	24,944	25,384	440	28,582	29,022	350	32,373	32,723			
ii) Minor Irrigation	9,501	7,975	17,477	22,181	12,143	10,038	22,181	16,982	11,981	28,962	23,315	12,889	36,204			
iii) Flood Control and Drainage	-	12,730	12,730	6,649	-	6,649	6,649	-	9,567	9,567	-	11,109	11,109			
5. Energy	27,593	566	28,159	9,643	9,025	619	9,643	9,124	665	9,789	21,248	630	21,879			
of which: Power	27,039	539	27,578	8,916	8,325	592	8,916	8,324	638	8,962	20,214	603	20,817			
6. Industry and Minerals (i to iii)	10,246	7,344	17,590	20,172	10,754	9,418	20,172	12,335	9,544	21,879	17,860	10,188	28,048			
i) Village and Small Industries	5,573	5,063	10,637	12,083	5,681	6,402	12,083	6,443	6,527	12,969	7,388	7,041	14,430			
ii) Industries@	3,620	2,281	5,900	8,088	5,072	3,016	8,088	5,872	3,017	8,889	10,432	3,146	13,578			
iii) Others**	1,053	-	1,053	1	1	-	1	21	-	21	40	-	40			

Appendix II: Revenue Expenditure of States and Union Territories with Legislature with ORISSA

(₹ lakh)

Item	2008-09 (Accounts)			2009-2010 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	6,560	83,026	89,586	6,060	85,761	91,821	6,060	85,779	91,839	6,060	98,657	1,04,717
i) Roads and Bridges	6,012	82,467	88,479	6,000	85,071	91,071	6,000	85,082	91,082	6,000	97,944	1,03,944
ii) Others @@	548	559	1,107	60	690	750	3,206	401	3,607	2,497	60	773
8. Science, Technology and Environment	2,894	378	3,272	3,171	400	3,572	44,877	10,474	55,351	47,094	11,469	58,563
9. General Economic Services (i to iv)	46,462	7,749	54,210	45,485	10,165	55,650	43,825	7,087	50,912	38,029	7,366	45,395
i) Secretariat – Economic Services	45,390	5,196	50,586	44,433	6,854	51,287	795	693	1,488	1,204	737	1,941
ii) Tourism	564	538	1,102	795	693	1,488	14	400	414	14	376	390
iii) Civil Supplies	150	280	430	14	366	380	243	2,294	2,537	7,847	2,989	10,836
iv) Others +	358	1,735	2,093	243	2,252	2,495	9,565	10,72,724	10,82,289	7,208	12,17,881	12,25,089
II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)	5,292	6,90,895	6,96,186	8,807	11,26,404	11,35,211	9,565	10,72,724	10,82,289	7,208	12,17,881	12,25,089
A. Organs of State	334	18,798	19,132	721	23,962	24,683	940	26,508	27,449	804	28,123	28,927
B. Fiscal Services (i to ii)	3,011	28,953	31,964	5,268	38,645	43,913	5,747	39,630	45,377	4,925	43,846	48,771
i) Collection of Taxes and Duties	3,011	28,723	31,734	5,268	38,178	43,446	5,747	39,162	44,909	4,925	43,316	48,241
ii) Other Fiscal Services	-	230	230	-	467	467	-	468	468	-	530	530
C. Interest Payments and Servicing of Debt (1 + 2)	-	2,88,988	2,88,988	-	4,59,267	4,59,267	-	4,09,267	4,09,267	-	3,95,219	3,95,219
1. Appropriation for Reduction or Avoidance of Debt	-	7	7	-	7	7	-	50,007	50,007	-	7	7
2. Interest Payments (i to iv)	-	2,88,981	2,88,981	-	4,59,260	4,59,260	-	3,59,260	3,59,260	-	3,95,212	3,95,212
i) Interest on Loans from the Centre	-	62,752	62,752	-	1,55,475	1,55,475	-	79,475	79,475	-	74,513	74,513
ii) Interest on Internal Debt	-	1,50,736	1,50,736	-	1,68,588	1,68,588	-	1,64,822	1,64,822	-	1,52,367	1,52,367
of which:	-	-	-	-	-	-	-	-	-	-	-	-
(a) Interest on Market Loans	-	64,238	64,238	-	66,505	66,505	-	62,739	62,739	-	57,761	57,761
(b) Interest on NSSF	-	65,940	65,940	-	78,743	78,743	-	78,743	78,743	-	67,437	67,437
iii) Interest on Small Savings, Provident Funds, etc.	-	75,488	75,488	-	1,35,192	1,35,192	-	1,14,957	1,14,957	-	1,68,329	1,68,329
iv) Others	-	5	5	-	5	5	-	5	5	-	3	3
D. Administrative Services (i to v)	1,946	1,45,641	1,47,588	2,818	2,04,220	2,07,039	2,877	1,98,636	2,01,513	1,479	3,09,072	3,10,551
i) Secretariat – General Services	276	8,185	8,460	297	24,310	24,607	400	11,693	12,093	313	1,15,767	1,16,080
ii) District Administration	-	7,519	7,519	-	9,560	9,560	-	9,481	9,481	-	9,814	9,814
iii) Police	-	85,532	85,532	412	1,11,760	1,12,172	429	1,17,761	1,18,190	94	1,20,913	1,21,007
iv) Public Works	10	19,341	19,351	10	25,150	25,160	10	25,339	25,349	25	24,619	24,644
v) Others ++	1,661	25,065	26,726	2,100	33,440	35,540	2,038	34,362	36,401	1,047	37,960	39,006
E. Pensions	-	2,07,496	2,07,496	-	3,99,090	3,99,090	-	3,97,161	3,97,161	-	4,40,299	4,40,299
F. Miscellaneous General Services	-	1,019	1,019	-	1,219	1,219	-	1,522	1,522	-	1,322	1,322
of which:	-	-	-	-	-	-	-	-	-	-	-	-
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions	-	39,276	39,276	-	37,857	37,857	-	40,849	40,849	-	41,491	41,491
of which:	-	-	-	-	-	-	-	-	-	-	-	-
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	39,276	39,276	-	37,857	37,857	-	40,849	40,849	-	41,491	41,491

Appendix II: Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
PUNJAB

Item	2008-09 (Accounts)				2009-2010 (Budget Estimates)				2009-10 (Revised Estimates)				2010-11 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	TOTAL	
TOTAL EXPENDITURE (I+II+III)	1,42,246	23,14,654	24,56,899	2,23,261	28,07,364	30,30,626	2,01,011	27,59,364	29,60,375	2,74,149	30,66,358	2,74,149	30,66,358	2,74,149	30,66,358	33,40,507
I. DEVELOPMENTAL EXPENDITURE (A + B)	1,41,804	8,80,913	10,22,717	2,20,157	10,46,936	12,67,093	1,99,075	11,23,265	13,22,340	2,66,051	12,36,274	2,66,051	12,36,274	2,66,051	12,36,274	15,02,325
A. Social Services (1 to 12)	1,05,493	4,42,775	5,48,268	1,59,980	5,52,054	7,12,034	1,46,238	5,83,386	7,29,624	2,16,422	6,16,921	2,16,422	6,16,921	2,16,422	6,16,921	8,33,343
1. Education, Sports, Art and Culture	28,987	2,77,543	3,06,530	57,165	3,40,052	3,97,217	41,995	3,67,237	4,09,232	76,381	3,82,705	76,381	3,82,705	76,381	3,82,705	4,59,086
2. Medical and Public Health	2,340	72,763	75,102	5,424	83,173	88,597	4,175	97,281	1,01,456	8,669	1,04,166	8,669	1,04,166	8,669	1,04,166	1,12,835
3. Family Welfare	5,936	1,984	7,820	7,650	2,279	9,929	10,167	2,558	12,725	12,277	3,028	12,277	3,028	12,277	3,028	15,305
4. Water Supply and Sanitation	-	23,955	23,955	2	26,340	26,342	2	26,331	26,332	2	28,285	2	28,285	2	28,285	28,287
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6. Urban Development	-	4,307	4,307	-	4,953	4,953	-	2,032	2,032	-	5,215	-	5,215	-	5,215	5,215
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	11,725	4,439	16,165	20,751	7,467	28,217	18,771	9,935	28,705	23,292	10,251	23,292	10,251	23,292	10,251	33,543
8. Labour and Labour Welfare	287	7,149	7,435	2,761	8,426	11,187	2,562	8,559	11,111	4,173	9,278	4,173	9,278	4,173	9,278	13,451
9. Social Security and Welfare	54,924	15,215	70,139	64,419	28,540	92,958	67,439	34,594	1,02,033	77,446	21,545	77,446	21,545	77,446	21,545	98,992
10. Nutrition	-	-	-	-	-	-	-	-	-	13,080	-	13,080	-	13,080	-	13,080
11. Relief on account of Natural Calamities	-	33,074	33,074	-	47,498	47,498	-	31,900	31,900	-	49,273	-	49,273	-	49,273	49,273
12. Others*	1,295	2,446	3,740	1,810	3,327	5,137	1,138	2,959	4,097	1,101	3,175	1,101	3,175	1,101	3,175	4,276
B. Economic Services (1 to 9)	36,310	4,38,139	4,74,449	60,177	4,94,882	5,55,059	52,837	5,39,879	5,92,716	49,629	6,19,353	49,629	6,19,353	49,629	6,19,353	6,68,982
1. Agriculture and Allied Activities (i to xii)	25,518	49,372	74,890	37,117	53,354	90,472	31,382	57,692	89,074	38,753	99,923	38,753	99,923	38,753	99,923	1,38,675
i) Crop Husbandry	15,517	8,093	23,610	17,989	9,762	27,751	15,339	11,434	26,773	13,632	60,298	13,632	60,298	13,632	60,298	73,930
ii) Soil and Water Conservation	622	3,290	3,912	4,849	3,576	8,426	1,715	3,723	5,438	3,199	4,013	3,199	4,013	3,199	4,013	7,211
iii) Animal Husbandry	2,064	13,710	15,774	3,547	15,893	19,440	2,872	16,508	19,381	5,627	17,759	5,627	17,759	5,627	17,759	23,386
iv) Dairy Development	1,755	589	2,343	2,724	652	3,376	2,689	677	3,366	2,871	726	2,871	726	2,871	726	3,597
v) Fisheries	133	809	942	1,172	862	2,034	816	1,003	1,818	818	1,072	818	1,072	818	1,072	1,890
vi) Forestry and Wild Life	3,956	3,712	7,668	5,797	3,723	9,520	5,951	4,171	10,122	1,868	4,465	1,868	4,465	1,868	4,465	6,333
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	700	13,591	14,291	500	12,613	13,113	2,000	13,052	15,052	10,500	4,127	10,500	4,127	10,500	4,127	14,627
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	771	5,229	6,000	538	5,873	6,411	-	6,707	6,707	237	7,024	237	7,024	237	7,024	7,261
xii) Other Agricultural Programmes	-	350	350	1	400	401	-	418	418	1	439	1	439	1	439	440
2. Rural Development	240	7,209	7,449	2,520	8,356	10,877	2,520	8,379	10,899	7,751	8,863	7,751	8,863	7,751	8,863	16,614
3. Special Area Programmes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Irrigation and Flood Control	-	61,327	61,327	-	75,004	75,004	-	85,605	85,605	-	91,047	-	91,047	-	91,047	91,047
<i>of which:</i>																
i) Major and Medium Irrigation	-	49,860	49,860	-	61,733	61,733	-	69,436	69,436	-	74,000	-	74,000	-	74,000	74,000
ii) Minor Irrigation	-	5,849	5,849	-	6,762	6,762	-	8,112	8,112	-	8,698	-	8,698	-	8,698	8,698
iii) Flood Control and Drainage	-	5,617	5,617	-	6,510	6,510	-	8,057	8,057	-	8,349	-	8,349	-	8,349	8,349
5. Energy	-	2,60,228	2,60,228	-	2,60,501	2,60,501	-	3,14,516	3,14,516	-	3,12,098	-	3,12,098	-	3,12,098	3,12,098
<i>of which: Power</i>																
6. Industry and Minerals (i to iii)	195	13,067	13,262	575	13,341	13,916	505	13,579	14,083	316	10,078	316	10,078	316	10,078	10,394
i) Village and Small Industries	195	2,857	3,052	575	3,116	3,691	505	3,354	3,859	316	3,842	316	3,842	316	3,842	4,159
ii) Industries@	-	10,210	10,210	-	10,225	10,225	-	10,225	10,225	-	6,235	-	6,235	-	6,235	6,235
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II: Revenue Expenditure of States and Union Territories with Legislature with
PUNJAB

(₹ lakh)

Item	2008-09 (Accounts)				2009-2010 (Budget Estimates)				2009-10 (Revised Estimates)				2010-11 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
1	2	3	4	5	6	7	8	9	10	11	12	13				
7. Transport and Communications (i + ii)		32,641	32,641		45,941	45,941		47,509	47,509		48,539	48,539				
i) Roads and Bridges		12,630	12,630		23,628	23,628		23,802	23,802		23,802	23,802				
ii) Others @@		20,012	20,012		22,313	22,313		23,707	23,707		24,737	24,737				
8. Science, Technology and Environment	107	92	199	1,360	118	1,478	224	133	356	1,374	141	1,515				
9. General Economic Services (i to iv)	10,251	14,202	24,452	18,605	38,266	56,870	18,207	12,466	30,673	1,435	48,664	50,099				
i) Secretariat – Economic Services	9,997	693	10,690	18,203	833	19,035	17,752	899	18,651	975	1,080	2,056				
ii) Tourism	2	98	100	145	120	265	280	109	389	81	134	216				
iii) Civil Supplies	251	12,180	12,431	235	35,896	36,131	164	10,000	10,164	171	41,737	41,908				
iv) Others +		1,232	1,232	22	1,417	1,439	11	1,458	1,469	208	5,712	5,920				
II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)																
A. Organs of State	442	14,02,772	14,03,214	3,105	16,67,578	16,70,683	1,937	15,84,003	15,85,939	8,098	17,13,546	17,21,644				
B. Fiscal Services (i to ii)	79	23,134	23,212	120	26,485	26,605	120	31,514	31,634	230	27,399	27,629				
i) Collection of Taxes and Duties		20,840	20,840	1,963	25,098	27,060	735	26,646	27,381	1,283	28,919	30,201				
ii) Other Fiscal Services		19,598	19,598	1,963	23,687	25,650	735	25,658	26,393	1,283	27,487	28,770				
C. Interest Payments and Servicing of Debt (1 + 2)		1,242	1,242		1,410	1,410		988	988		1,431	1,431				
1. Appropriation for Reduction or Avoidance of Debt		4,90,168	4,90,168		5,34,864	5,34,864		5,38,876	5,38,876		5,76,366	5,76,366				
2. Interest Payments (i to iv)		4,90,168	4,90,168		5,34,864	5,34,864		5,38,876	5,38,876		5,76,366	5,76,366				
i) Interest on Loans from the Centre		4,792	4,792		4,414	4,414		4,520	4,520		4,351	4,351				
ii) Interest on Internal Debt		3,90,714	3,90,714		4,35,425	4,35,425		4,34,282	4,34,282		4,64,635	4,64,635				
of which:																
(a) Interest on Market Loans		1,14,840	1,14,840		1,62,500	1,62,500		1,65,300	1,65,300		2,08,300	2,08,300				
(b) Interest on NSSF		2,15,285	2,15,285		2,19,032	2,19,032		2,14,808	2,14,808		2,07,826	2,07,826				
iii) Interest on Small Savings, Provident Funds, etc.		71,389	71,389		65,201	65,201		70,010	70,010		72,903	72,903				
iv) Others		23,273	23,273		29,823	29,823		30,065	30,065		34,477	34,477				
D. Administrative Services (i to v)	363	2,33,518	2,33,881	1,022	3,47,871	3,48,893	1,082	2,78,738	2,79,820	6,585	3,67,571	3,74,156				
i) Secretariat – General Services	198	7,365	7,563	482	10,116	10,598	382	9,370	9,752	772	10,202	10,975				
ii) District Administration		15,406	15,406		13,823	13,823		15,054	15,054		16,051	16,051				
iii) Police		1,61,294	1,61,294	2	1,84,876	1,84,878	237	1,93,461	1,93,698	3,100	2,07,961	2,11,061				
iv) Public Works		23,710	23,710		29,637	29,637		31,447	31,447		34,512	34,512				
v) Others ++	166	25,744	25,909	538	1,09,419	1,09,956	463	29,405	29,868	2,713	98,845	1,01,558				
E. Pensions		2,82,983	2,82,983		3,65,076	3,65,076		3,07,709	3,07,709		3,09,409	3,09,409				
F. Miscellaneous General Services		3,52,130	3,52,130		3,68,184	3,68,184		4,00,519	4,00,519		4,03,883	4,03,883				
of which:																
Payment on account of State Lotteries		3,51,955	3,51,955		3,67,231	3,67,231		4,00,231	4,00,231		4,03,064	4,03,064				
III. Grants-in-Aid and Contributions		30,969	30,969		92,850	92,850		52,095	52,095		1,16,538	1,16,538				
of which:																
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions		30,969	30,969		92,850	92,850		52,095	52,095		1,16,538	1,16,538				

Appendix II: Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
RAJASTHAN

(₹ lakh)

Item	2008-09 (Accounts)			2009-2010 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III)	5,77,061	28,52,499	34,29,560	6,54,046	33,13,615	39,67,661	6,86,383	34,33,617	41,20,000	7,75,182	35,80,991	43,56,172
I. DEVELOPMENTAL EXPENDITURE (A + B)	5,66,078	15,65,881	21,31,959	6,50,845	17,87,302	24,38,147	6,72,640	18,47,161	25,19,800	7,59,937	19,26,025	26,85,962
A. Social Services (1 to 12)	2,67,695	11,37,592	14,05,287	3,01,373	13,31,030	16,32,403	3,22,794	13,64,398	16,87,192	3,86,945	14,62,398	18,49,343
1. Education, Sports, Art and Culture	84,238	6,81,046	7,65,284	96,763	8,16,594	9,13,357	1,05,585	8,31,444	9,37,030	1,34,439	8,96,967	10,31,406
2. Medical and Public Health	24,497	1,43,792	1,68,289	31,661	1,80,904	2,12,564	20,779	1,72,475	1,93,253	28,971	2,11,569	2,40,540
3. Family Welfare	32,950	1,462	34,412	39,987	2,108	42,095	39,645	1,785	41,430	46,975	1,858	48,834
4. Water Supply and Sanitation	1,537	1,28,885	1,30,422	134	1,32,537	1,32,670	127	1,46,248	1,46,374	88	1,49,917	1,50,005
5. Housing	—	3,179	3,179	—	3,820	3,820	—	4,186	4,186	—	5,155	5,155
6. Urban Development	20,925	73,466	94,390	17,215	80,543	97,757	27,780	81,072	1,08,853	23,451	81,678	1,05,129
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	39,011	6,028	45,038	33,867	7,148	41,015	44,585	8,196	52,781	40,177	8,530	48,707
8. Labour and Welfare	1,988	7,402	9,390	1,568	9,089	10,657	1,595	8,718	10,313	1,003	8,736	9,738
9. Social Security and Welfare	15,079	35,832	50,911	14,156	41,524	55,681	19,972	41,684	61,656	19,651	41,479	61,130
10. Nutrition	47,237	204	47,442	66,023	262	66,285	62,674	240	62,914	92,191	247	92,438
11. Relief on account of Natural Calamities	—	50,187	50,187	—	51,546	51,546	—	63,154	63,154	—	51,007	51,007
12. Others*	233	6,111	6,344	—	4,956	4,956	53	5,195	5,248	—	5,254	5,254
B. Economic Services (1 to 9)	2,98,383	4,28,289	7,26,673	3,49,472	4,56,272	8,05,744	3,49,846	4,82,763	8,32,609	3,72,992	4,63,628	8,36,620
1. Agriculture and Allied Activities (i to xii)	44,973	83,721	1,28,693	64,982	99,122	1,64,104	71,871	1,03,699	1,75,570	1,23,271	1,07,086	2,30,358
i) Crop Husbandry	34,918	20,680	55,598	49,360	23,630	72,990	46,098	23,812	69,910	1,07,012	25,005	1,32,017
ii) Soil and Water Conservation	1,881	2,399	4,280	4,207	2,113	6,320	3,703	2,140	5,844	4,597	2,106	6,703
iii) Animal Husbandry	2,225	21,043	23,268	2,684	27,612	30,296	2,599	26,903	29,502	2,694	28,608	31,303
iv) Dairy Development	—	—	—	—	—	—	168	—	168	—	—	—
v) Fisheries	56	1,066	1,122	127	1,441	1,568	57	1,279	1,336	89	1,395	1,484
vi) Forestry and Wild Life	3,263	27,920	31,182	4,566	34,007	38,573	14,892	35,470	50,362	6,198	35,931	42,128
vii) Plantations	20	—	20	—	—	—	22	—	—	—	—	—
viii) Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
ix) Agricultural Research and Education	777	5,452	6,229	827	5,449	6,276	827	8,845	9,672	827	8,845	9,672
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	1,432	4,687	6,119	3,211	4,270	7,481	3,505	4,638	8,143	1,854	4,545	6,399
xii) Other Agricultural Programmes	400	474	874	600	600	600	612	612	612	—	651	651
2. Rural Development	1,46,211	62,889	2,09,100	1,98,230	60,154	2,58,384	1,91,691	60,672	2,52,364	1,57,712	32,350	1,90,062
3. Special Area Programmes	24	—	24	45	—	45	43	—	43	42	—	42
4. Irrigation and Flood Control	2,433	1,13,236	1,15,669	2,999	1,21,678	1,24,677	3,063	1,21,942	1,25,005	4,193	1,25,697	1,29,890
of which:												
i) Major and Medium Irrigation	1,068	1,00,613	1,01,681	1,287	1,09,681	1,10,968	1,205	1,09,694	1,10,899	1,235	1,13,702	1,14,937
ii) Minor Irrigation	207	10,270	10,477	775	11,816	12,591	600	11,791	12,391	1,708	11,538	13,246
iii) Flood Control and Drainage	—	—	—	—	—	—	—	—	—	—	—	—
5. Energy	40,086	98,268	1,38,354	40,302	1,06,947	1,47,249	40,231	1,17,175	1,57,406	40,243	1,28,104	1,68,347
of which: Power	40,000	98,268	1,38,268	40,187	1,06,947	1,47,134	40,099	1,17,175	1,57,274	40,100	1,28,104	1,68,204
6. Industry and Minerals (i to iii)	2,363	9,873	12,236	3,009	11,728	14,737	2,154	11,314	13,468	2,339	11,292	13,631
i) Village and Small Industries	1,707	1,782	3,489	2,129	1,425	3,554	1,253	1,719	2,972	1,095	1,880	2,975
ii) Industries@	656	8,091	8,747	881	10,302	11,183	901	9,595	10,497	1,243	9,413	10,656
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—

Appendix II: Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
RAJASTHAN

(₹ lakh)

Item	2008-09 (Accounts)				2009-2010 (Budget Estimates)				2009-10 (Revised Estimates)				2010-11 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
7. Transport and Communications (i + ii)	35,502	52,084	87,586		33,205	46,445	79,650		34,996	58,155	93,151		36,495	38,355	74,850	
i) Roads and Bridges	35,502	50,892	86,394		33,195	43,945	77,140		34,986	55,655	90,641		36,485	36,355	72,840	
ii) Others @@	-	1,192	1,192		10	2,500	2,510		10	2,501	2,511		10	2,000	2,010	
8. Science, Technology and Environment	325	397	721		486	516	1,002		489	523	1,012		819	484	1,302	
9. General Economic Services (i to iv)	26,467	7,823	34,290		6,214	9,683	15,897		5,307	9,283	14,590		7,878	20,260	28,138	
i) Secretariat – Economic Services	22,177	1,490	23,666		629	1,889	2,518		212	1,882	2,094		2,179	2,017	4,196	
ii) Tourism	1,722	452	2,174		1,900	524	2,424		1,715	531	2,246		1,635	530	2,165	
iii) Civil Supplies	631	3,997	4,629		750	4,901	5,651		722	4,618	5,340		740	4,821	5,561	
iv) Others +	1,937	1,884	3,821		2,935	2,370	5,305		2,658	2,252	4,910		3,325	12,892	16,216	
II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)	10,983	12,84,006	12,94,989		3,201	15,25,198	15,28,398		13,743	15,85,280	15,99,023		15,245	16,53,750	16,68,995	
A. Organs of State	1,734	38,751	40,486		1,836	45,613	47,450		2,445	45,799	48,244		2,797	37,790	40,587	
B. Fiscal Services (i to ii)	6,860	58,219	65,079		1,201	70,294	71,495		6,640	71,473	78,113		12,075	75,712	87,787	
i) Collection of Taxes and Duties	6,860	57,987	64,747		1,201	70,092	71,293		6,640	71,076	77,717		12,075	75,521	87,597	
ii) Other Fiscal Services	-	332	332		-	202	202		-	397	397		-	191	191	
C. Interest Payments and Servicing of Debt (1 + 2)	-	6,22,425	6,22,425		-	6,75,419	6,75,419		-	6,80,476	6,80,476		-	7,42,702	7,42,702	
1. Appropriation for Reduction or Avoidance of Debt	-	-	-		-	-	-		-	-	-		-	-	-	
2. Interest Payments (i to iv)	-	6,22,425	6,22,425		-	6,75,419	6,75,419		-	6,80,476	6,80,476		-	7,42,702	7,42,702	
i) Interest on Loans from the Centre	-	62,160	62,160		-	62,775	62,775		-	62,308	62,308		-	62,176	62,176	
ii) Interest on Internal Debt	-	4,18,895	4,18,895		-	4,74,884	4,74,884		-	4,59,790	4,59,790		-	5,05,506	5,05,506	
of which:	-	-	-		-	-	-		-	-	-		-	-	-	
(a) Interest on Market Loans	-	1,60,162	1,60,162		-	2,18,214	2,18,214		-	2,02,958	2,02,958		-	2,50,575	2,50,575	
(b) Interest on NSSF	-	2,39,265	2,39,265		-	2,34,645	2,34,645		-	2,34,645	2,34,645		-	2,28,833	2,28,833	
iii) Interest on Small Savings, Provident Funds, etc.	-	1,37,477	1,37,477		-	1,50,318	1,50,318		-	1,53,782	1,53,782		-	1,70,105	1,70,105	
iv) Others	-	3,894	3,894		-	-12,558	-12,558		-	4,596	4,596		-	4,915	4,915	
D. Administrative Services (i to v)	2,388	2,30,605	2,32,993		164	2,76,165	2,76,328		4,658	2,85,378	2,90,036		372	2,94,842	2,95,215	
i) Secretariat – General Services	3	8,968	8,971		5	10,875	10,880		9	11,186	11,195		281	11,386	11,667	
ii) District Administration	-	22,019	22,019		-	27,302	27,302		-	26,447	26,447		-	28,721	28,721	
iii) Police	2,153	1,51,407	1,53,560		59	1,82,689	1,82,748		4,343	1,91,595	1,95,938		64	2,04,108	2,04,172	
iv) Public Works	-	19,113	19,113		25	19,323	19,348		25	20,637	20,662		25	17,393	17,418	
v) Others ++	233	29,097	29,330		75	35,975	36,051		282	35,513	35,794		2	33,236	33,238	
E. Pensions	-	3,32,211	3,32,211		-	4,55,440	4,55,440		-	5,00,876	5,00,876		-	4,99,614	4,99,614	
F. Miscellaneous General Services	-	1,796	1,796		-	2,267	2,267		-	1,277	1,277		-	3,091	3,091	
of which:	-	-	-		-	-	-		-	-	-		-	-	-	
Payment on account of State Lotteries	-	-	-		-	-	-		-	-	-		-	-	-	
III. Grants-in-Aid and Contributions	-	2,612	2,612		-	1,115	1,115		-	1,176	1,176		-	1,215	1,215	
of which:	-	-	-		-	-	-		-	-	-		-	-	-	
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	2,612	2,612		-	1,115	1,115		-	1,176	1,176		-	1,215	1,215	

Appendix II: Revenue Expenditure of States and Union Territories with Legislature with Sikkim (Contd.)

(₹ lakh)

Item	2008-09 (Accounts)				2009-2010 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13	
TOTAL EXPENDITURE (I+II+III)	51,773	1,77,587	2,29,361	58,108	1,98,607	2,56,715	63,600	2,21,486	2,85,086	82,032	2,23,275	3,05,307	
I. DEVELOPMENTAL EXPENDITURE (A + B)	50,723	42,717	93,440	56,302	52,007	1,08,309	59,918	65,965	1,25,883	80,430	63,191	1,43,621	
A. Social Services (1 to 12)	26,441	27,583	54,024	28,340	33,583	61,923	31,288	43,109	74,397	34,894	43,527	78,421	
1. Education, Sports, Art and Culture	12,284	16,237	28,521	14,022	21,427	35,449	14,412	28,096	42,509	17,704	30,398	48,102	
2. Medical and Public Health	2,959	4,557	7,516	3,424	5,583	9,007	3,703	7,678	11,381	3,921	6,708	10,629	
3. Family Welfare	712	-	712	933	-	933	1,345	-	1,345	1,445	-	1,445	
4. Water Supply and Sanitation	1,724	637	2,361	1,254	819	2,073	1,254	1,006	2,259	2,193	837	3,029	
5. Housing	2,359	933	3,292	1,042	431	1,474	2,588	431	3,019	1,163	399	1,562	
6. Urban Development	1,375	555	1,930	838	531	1,369	896	639	1,535	2,575	422	2,997	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,355	292	1,647	2,045	361	2,405	2,049	407	2,456	1,474	338	1,812	
8. Labour and Welfare	206	99	305	168	148	316	185	181	366	104	151	255	
9. Social Security and Welfare	2,156	344	2,500	2,649	421	3,070	2,991	479	3,469	3,037	443	3,480	
10. Nutrition	761	49	810	1,495	55	1,551	1,395	74	1,470	1,025	72	1,097	
11. Relief on account of Natural Calamities	1	2,759	2,761	-	2,700	2,700	-	2,700	2,700	11	2,392	2,402	
12. Others*	549	1,120	1,669	469	1,107	1,576	469	1,419	1,888	243	1,367	1,610	
B. Economic Services (1 to 9)	24,282	15,134	39,416	27,962	18,424	46,386	28,630	22,856	51,486	45,536	19,664	65,200	
1. Agriculture and Allied Activities (i to xii)	9,138	6,181	15,319	8,694	7,787	16,481	10,089	9,929	20,018	13,054	9,090	22,143	
i) Crop Husbandry	2,560	1,415	3,974	1,805	2,074	3,879	2,136	2,728	4,864	3,844	2,205	6,049	
ii) Soil and Water Conservation	164	311	476	136	884	1,020	168	1,090	1,258	98	706	804	
iii) Animal Husbandry	1,447	889	2,336	1,223	1,200	2,423	1,734	1,575	3,309	1,324	1,485	2,809	
iv) Dairy Development	328	28	356	149	26	175	150	38	188	69	42	111	
v) Fisheries	72	180	252	54	197	251	54	244	298	70	304	374	
vi) Forestry and Wild Life	1,590	1,443	3,033	1,562	1,434	2,996	1,836	1,986	3,822	4,120	2,183	6,303	
vii) Plantations	-	313	313	-	304	304	-	352	352	-	335	335	
viii) Food Storage and Warehousing	228	981	1,209	186	1,077	1,263	220	1,188	1,408	44	1,140	1,184	
ix) Agricultural Research and Education	5	-	5	24	-	24	24	-	24	-	-	-	
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-	
xi) Co-operation	307	419	726	394	591	985	604	729	1,333	162	690	852	
xii) Other Agricultural Programmes	2,436	202	2,638	3,161	-	3,161	3,164	-	3,164	3,324	-	3,324	
2. Rural Development	4,420	387	4,806	4,583	652	5,235	4,183	680	4,863	3,214	129	3,343	
3. Special Area Programmes	30	-	30	150	-	150	150	-	150	100	-	100	
4. Irrigation and Flood Control	2,518	181	2,700	4,901	186	5,087	5,001	238	5,240	10,581	158	10,740	
of which:													
i) Major and Medium Irrigation	-	-	-	-	-	-	-	-	-	-	-	-	
ii) Minor Irrigation	736	174	910	4,595	178	4,773	4,595	231	4,826	10,173	158	10,332	
iii) Flood Control and Drainage	1,772	7	1,779	261	7	268	361	7	369	379	-	379	
5. Energy	2,540	2,438	4,977	2,643	2,844	5,487	2,643	3,430	6,074	3,358	3,076	6,434	
of which: Power	2,482	2,438	4,919	2,566	2,844	5,410	2,566	3,430	5,997	3,274	3,076	6,349	
6. Industry and Minerals (i to iii)	1,841	526	2,366	1,597	726	2,323	1,807	938	2,744	3,624	783	4,407	
i) Village and Small Industries	1,041	423	1,464	1,014	552	1,566	1,040	693	1,733	722	624	1,346	
ii) Industries@	800	103	902	583	174	757	767	244	1,011	2,902	159	3,061	
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-	

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
SIKKIM

Item	2008-09 (Accounts)				2009-2010 (Budget Estimates)				2009-10 (Revised Estimates)				2010-11 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
1	2	3	4	5	6	7	8	9	10	11	12	13				
7. Transport and Communications (i + ii)	1,990	4,869	6,859	1,752	5,749	7,501	1,752	7,036	8,788	1,375	5,644	7,019				
i) Roads and Bridges	1,866	2,960	4,826	1,602	3,467	5,070	1,602	3,843	5,445	1,146	3,049	4,195				
ii) Others @@	124	1,909	2,033	149	2,281	2,431	149	3,194	3,343	229	2,596	2,825				
8. Science, Technology and Environment	309	-	309	291	-	291	352	-	352	230	-	230				
9. General Economic Services (i to iv)	1,497	553	2,049	3,351	480	3,831	2,653	604	3,257	9,999	784	10,784				
i) Secretariat - Economic Services	438	20	459	1,881	60	1,941	524	71	595	8,782	40	8,822				
ii) Tourism	521	348	869	440	284	724	1,045	324	1,370	637	345	983				
iii) Civil Supplies	82	22	104	566	27	593	591	35	625	26	31	57				
iv) Others +	456	162	618	464	109	573	494	174	667	555	367	922				
II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)	1,050	1,34,871	1,35,921	1,806	1,46,600	1,48,407	3,683	1,55,520	1,59,203	1,602	1,57,919	1,59,522				
A. Organs of State	-	2,728	2,728	-	3,802	3,802	-	4,808	4,808	-	4,437	4,437				
B. Fiscal Services (i to ii)	11	2,445	2,457	12	2,662	2,674	12	3,228	3,240	5	3,366	3,371				
i) Collection of Taxes and Duties	11	2,445	2,457	12	2,662	2,674	12	3,228	3,240	5	3,366	3,371				
ii) Other Fiscal Services	-	-	-	-	-	-	-	-	-	-	-	-				
C. Interest Payments and Servicing of Debt (1 + 2)	-	15,437	15,437	-	18,150	18,150	-	18,150	18,150	-	20,750	20,750				
1. Appropriation for Reduction or Avoidance of Debt	-	1,173	1,173	-	1,200	1,200	-	1,200	1,200	-	1,200	1,200				
2. Interest Payments (i to iv)	-	14,264	14,264	-	16,950	16,950	-	16,950	16,950	-	19,550	19,550				
i) Interest on Loans from the Centre	-	2,304	2,304	-	2,157	2,157	-	2,157	2,157	-	1,979	1,979				
ii) Interest on Internal Debt	-	9,260	9,260	-	11,964	11,964	-	11,964	11,964	-	14,661	14,661				
of which:																
(a) Interest on Market Loans	-	6,984	6,984	-	9,735	9,735	-	9,735	9,735	-	11,788	11,788				
(b) Interest on NSSF	-	1,156	1,156	-	1,109	1,109	-	1,109	1,109	-	1,077	1,077				
iii) Interest on Small Savings, Provident Funds, etc.	-	2,700	2,700	-	2,830	2,830	-	2,830	2,830	-	2,910	2,910				
iv) Others	-	-	-	-	-	-	-	-	-	-	-	-				
D. Administrative Services (i to v)	1,039	16,725	17,764	1,794	19,244	21,038	3,671	25,090	28,761	1,597	22,680	24,277				
i) Secretariat - General Services	4	1,445	1,449	20	1,973	1,993	20	2,618	2,637	1,597	2,226	2,226				
ii) District Administration	-	537	537	-	519	519	-	718	718	-	730	730				
iii) Police	255	8,512	8,768	418	11,804	12,222	418	15,734	16,152	-	15,236	15,236				
iv) Public Works	139	2,079	2,218	241	2,114	2,355	242	2,295	2,537	221	1,093	1,314				
v) Others ++	641	4,151	4,792	1,115	2,834	3,949	2,992	3,725	6,717	1,376	3,396	4,772				
E. Pensions	-	5,945	5,945	-	10,890	10,890	-	12,390	12,390	-	14,587	14,587				
F. Miscellaneous General Services	-	91,590	91,590	-	91,852	91,852	-	91,853	91,853	-	92,100	92,100				
of which:																
Payment on account of State Lotteries	-	91,305	91,305	-	91,341	91,341	-	91,341	91,341	-	91,385	91,385				
III. Grants-in-Aid and Contributions	-	-	-	-	-	-	-	-	-	-	-	-				
of which:																
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	-	-	-	-	-	-	-	-				

Appendix II: Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
TAMIL NADU

Item	2008-09 (Accounts)			2009-2010 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	2,455	89,069	91,523	7,758	87,283	95,042	1,885	94,954	96,839	1,992	73,107	75,099
i) Roads and Bridges	2,455	88,713	91,168	7,758	86,960	94,718	1,885	94,458	96,344	1,992	72,519	74,511
ii) Others @@	-	356	356	-	324	324	-	495	495	-	588	588
8. Science, Technology and Environment	1,191	69	1,260	750	109	859	1,398	55	1,453	1,797	64	1,861
9. General Economic Services (i to iv)	5,377	2,91,022	2,96,399	5,408	3,07,173	3,12,581	5,794	4,17,548	4,23,342	6,730	3,91,174	3,97,903
i) Secretariat – Economic Services	519	3,248	3,767	634	4,600	5,234	480	3,586	4,066	476	4,054	4,530
ii) Tourism	3,186	462	3,648	2,620	734	3,355	3,090	707	3,797	3,105	822	3,927
iii) Civil Supplies	41	2,82,959	2,83,000	-	2,96,018	2,96,018	11	4,08,043	4,08,054	-	3,80,593	3,80,593
iv) Others +	1,632	4,353	5,984	2,154	5,821	7,976	2,212	5,212	7,425	3,148	5,706	8,854
II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)	2,767	18,55,003	18,57,770	3,280	22,40,179	22,43,459	2,226	20,25,173	20,27,399	2,472	23,96,104	23,98,576
A. Organs of State	846	39,080	39,926	1,007	53,397	54,404	885	57,571	58,455	1,040	56,369	57,409
B. Fiscal Services (i to ii)	613	55,684	56,298	175	74,659	74,834	333	66,925	67,257	203	81,378	81,581
i) Collection of Taxes and Duties	613	52,680	53,294	175	71,439	71,615	333	63,731	64,064	203	78,114	78,317
ii) Other Fiscal Services	-	3,004	3,004	-	3,219	3,219	-	3,193	3,193	-	3,264	3,264
C. Interest Payments and Servicing of Debt (1 + 2)	-	6,41,281	6,41,281	-	6,80,506	6,80,506	-	6,90,961	6,90,961	-	7,86,446	7,86,446
1. Appropriation for Reduction or Avoidance of Debt	-	45,000	45,000	-	45,000	45,000	-	18,400	18,400	-	19,184	19,184
2. Interest Payments (i to iv)	-	5,96,281	5,96,281	-	6,35,506	6,35,506	-	6,72,561	6,72,561	-	7,67,262	7,67,262
i) Interest on Loans from the Centre	-	52,167	52,167	-	55,071	55,071	-	53,435	53,435	-	55,884	55,884
ii) Interest on Internal Debt	-	4,48,074	4,48,074	-	4,87,851	4,87,851	-	5,24,441	5,24,441	-	6,06,018	6,06,018
of which:	-	-	-	-	-	-	-	-	-	-	-	-
(a) Interest on Market Loans	-	1,63,543	1,63,543	-	1,98,818	1,98,818	-	2,34,940	2,34,940	-	3,27,967	3,27,967
(b) Interest on NSSF	-	2,40,565	2,40,565	-	2,38,708	2,38,708	-	2,38,692	2,38,692	-	2,26,170	2,26,170
iii) Interest on Small Savings, Provident Funds, etc.	-	71,325	71,325	-	84,423	84,423	-	83,632	83,632	-	96,048	96,048
iv) Others	-	24,715	24,715	-	8,160	8,160	-	11,052	11,052	-	9,312	9,312
D. Administrative Services (i to v)	1,402	3,37,595	3,38,997	2,097	4,38,307	4,40,404	1,009	4,00,229	4,01,237	1,229	4,62,917	4,64,146
i) Secretariat – General Services	-	8,951	8,951	-	12,147	12,147	-	10,210	10,210	-	11,453	11,453
ii) District Administration	389	56,125	56,515	1,000	69,793	70,793	100	70,297	70,397	-	83,094	83,094
iii) Police	-	1,96,650	1,96,650	-	2,60,433	2,60,433	-	2,30,673	2,30,673	-	2,71,375	2,71,375
iv) Public Works	-	27,173	27,173	1	31,837	31,838	-	28,756	28,756	-	31,278	31,278
v) Others ++	1,012	48,695	49,708	1,097	64,097	65,193	908	60,293	61,201	1,229	65,718	66,946
E. Pensions	-	7,73,454	7,73,454	-	9,84,784	9,84,784	-	8,01,354	8,01,354	-	9,98,475	9,98,475
F. Miscellaneous General Services of which:	-94	7,908	7,814	-	8,526	8,526	-	8,134	8,134	-	10,518	10,518
Payment on account of State Lotteries	-	2	2	-	5	5	-	3	3	-	-	-
III. Grants-in-Aid and Contributions of which:	28,839	3,69,136	3,97,975	28,840	4,24,134	4,52,974	28,840	3,70,969	3,99,809	50,800	4,51,451	5,02,251
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	28,839	3,69,136	3,97,975	28,840	4,24,134	4,52,974	28,840	3,70,969	3,99,809	50,800	4,51,451	5,02,251

Appendix II

Appendix II: Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
TRIPURA

(₹ lakh)

Item	2008-09 (Accounts)			2009-2010 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	1	2	3	4	5	6	7	8	9	10	11	12
TOTAL EXPENDITURE (I+II+III)	65,497	2,47,448	3,12,945	73,902	3,52,784	4,26,686	93,226	3,54,572	4,47,798	93,424	3,78,818	4,72,242
I. DEVELOPMENTAL EXPENDITURE (A + B)	64,612	1,06,696	1,71,309	72,604	1,48,638	2,21,242	91,965	1,58,215	2,50,180	92,764	1,51,235	2,43,999
A. Social Services (1 to 12)	45,515	69,301	1,14,816	52,307	98,521	1,50,828	68,622	1,05,725	1,74,347	73,382	1,02,165	1,75,547
1. Education, Sports, Art and Culture	3,961	53,391	57,352	5,184	74,325	79,510	6,001	80,543	86,544	11,002	77,965	88,966
2. Medical and Public Health	4,618	8,070	12,688	6,115	12,268	18,383	8,113	12,142	20,255	7,193	12,280	19,472
3. Family Welfare	1,233	-	1,233	1,665	-	1,665	1,870	-	1,870	1,786	-	1,786
4. Water Supply and Sanitation	468	-165	303	563	2,191	2,754	644	2,228	2,872	572	2,145	2,717
5. Housing	-	710	710	-	600	600	-	600	600	-	500	500
6. Urban Development	4,493	62	4,555	6,080	262	6,343	7,793	609	8,403	8,127	334	8,461
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	14,078	1,611	15,689	12,666	2,485	15,151	17,450	1,895	19,346	14,226	2,198	16,424
8. Labour and Welfare	294	600	894	448	1,080	1,528	573	1,147	1,720	490	1,063	1,554
9. Social Security and Welfare	13,349	2,858	16,207	16,601	2,625	19,226	23,174	3,202	26,375	25,543	2,434	27,976
10. Nutrition	2,349	101	2,450	2,230	159	2,389	2,200	90	2,289	3,495	89	3,584
11. Relief on account of Natural Calamities	-	1,232	1,232	-	1,444	1,444	-	2,200	2,200	-	2,141	2,141
12. Others*	673	831	1,504	755	1,082	1,837	804	1,070	1,874	947	1,018	1,965
B. Economic Services (1 to 9)	19,097	37,395	56,492	20,297	50,116	70,413	23,343	52,490	75,853	19,383	49,070	68,453
1. Agriculture and Allied Activities (i to xii)	10,087	14,021	24,108	13,689	21,761	35,450	15,242	21,714	36,956	13,531	20,734	34,265
i) Crop Husbandry	4,754	5,612	10,366	7,892	9,084	16,976	7,703	9,009	16,712	7,405	8,214	15,619
ii) Soil and Water Conservation	201	627	829	197	801	998	206	871	1,076	114	689	802
iii) Animal Husbandry	1,689	2,411	4,100	1,658	3,758	5,416	2,199	3,680	5,879	1,663	3,548	5,211
iv) Dairy Development	29	89	118	67	150	218	4	117	122	2	144	146
v) Fisheries	1,241	1,078	2,319	1,480	1,589	3,069	1,518	1,522	3,040	1,215	1,519	2,734
vi) Forestry and Wild Life	1,838	2,750	4,588	1,918	4,147	6,064	2,197	4,295	6,492	2,443	4,414	6,857
vii) Plantations	28	-	28	30	-	30	100	-	100	40	-	40
viii) Food Storage and Warehousing	49	754	803	50	1,144	1,194	43	1,194	1,237	50	1,190	1,240
ix) Agricultural Research and Education	67	-	67	101	-	101	69	-	69	107	-	107
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	192	700	892	295	1,089	1,384	1,201	1,026	2,227	492	1,016	1,507
xii) Other Agricultural Programmes	-	-	-	-	-	-	1	-	1	1	-	1
2. Rural Development	5,964	4,260	10,224	3,813	6,434	10,247	4,778	6,637	11,414	3,169	6,410	9,580
3. Special Area Programmes	371	-	371	290	-	290	250	-	250	196	-	196
4. Irrigation and Flood Control	29	3,420	3,449	67	3,799	3,866	55	3,804	3,859	245	3,954	4,199
of which:												
i) Major and Medium Irrigation	-	-	-	-	-	-	-	-	-	44	-	44
ii) Minor Irrigation	29	2,706	2,735	67	2,740	2,807	55	2,710	2,765	157	2,792	2,950
iii) Flood Control and Drainage	-	714	714	-	1,059	1,059	-	1,094	1,094	44	1,162	1,205
5. Energy	8	228	236	62	2,988	3,049	18	2,969	2,987	33	2,951	2,984
of which: Power	-	174	174	-	2,902	2,902	-	2,890	2,890	-	2,878	2,878
6. Industry and Minerals (i to iii)	1,691	1,456	3,147	1,537	2,010	3,547	2,098	1,839	3,936	1,486	1,907	3,393
i) Village and Small Industries	1,611	1,436	3,046	1,452	1,985	3,437	2,013	1,817	3,829	1,401	1,882	3,283
ii) Industries@	-	-	-	-	-	-	-	-	-	-	-	-
iii) Others**	80	21	101	85	25	110	85	22	107	85	25	110

Appendix II: Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
TRIPURA

(₹ lakh)

Item	2008-09 (Accounts)			2009-2010 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	38	12,867	12,905	50	11,512	11,562	56	13,967	14,023	42	11,166	11,209
i) Roads and Bridges	—	11,735	11,735	—	10,037	10,037	—	11,037	11,037	—	8,000	8,000
ii) Others @@	38	1,132	1,171	50	1,475	1,525	56	2,930	2,986	42	3,166	3,209
8. Science, Technology and Environment	397	59	456	317	88	405	360	88	448	289	93	383
9. General Economic Services (i to iv)	511	1,084	1,595	473	1,524	1,997	486	1,473	1,959	390	1,855	2,245
i) Secretariat – Economic Services	59	146	205	51	237	288	43	226	289	36	226	262
ii) Tourism	208	48	255	227	105	333	197	84	282	100	80	180
iii) Civil Supplies	205	512	717	148	648	796	166	587	753	187	581	767
iv) Others +	40	378	418	46	534	579	80	576	655	68	968	1,037
II. NON-DEVELOPMENTAL EXPENDITURE												
(General services) (A to F)												
A. Organs of State	885	1,32,810	1,33,694	1,298	1,96,346	1,97,644	1,261	1,86,798	1,88,059	660	2,15,943	2,16,603
B. Fiscal Services (i to ii)	65	3,412	3,477	68	5,182	5,250	63	5,785	5,848	57	5,117	5,173
i) Collection of Taxes and Duties	13	2,129	2,142	21	3,123	3,144	21	3,108	3,129	24	3,405	3,429
ii) Other Fiscal Services	13	2,012	2,025	21	2,953	2,974	21	2,943	2,964	24	3,255	3,279
C. Interest Payments and Servicing of Debt (1 + 2)	—	117	117	—	170	170	—	165	165	—	150	150
1. Appropriation for Reduction or Avoidance of Debt	—	41,429	41,429	—	38,983	38,983	—	46,453	46,453	—	51,183	51,183
2. Interest Payments (i to iv)	—	2,000	2,000	—	—	—	—	—	—	—	1	1
i) Interest on Loans from the Centre	—	39,429	39,429	—	38,983	38,983	—	46,453	46,453	—	51,182	51,182
ii) Interest on Internal Debt	—	3,926	3,926	—	4,064	4,064	—	5,381	5,381	—	4,049	4,049
of which:	—	23,974	23,974	—	21,719	21,719	—	27,561	27,561	—	31,212	31,212
(a) Interest on Market Loans	—	9,379	9,379	—	10,770	10,770	—	13,422	13,422	—	17,439	17,439
(b) Interest on NSSF	—	10,994	10,994	—	7,344	7,344	—	10,480	10,480	—	10,000	10,000
iii) Interest on Small Savings, Provident Funds, etc.	—	11,529	11,529	—	13,200	13,200	—	13,511	13,511	—	15,921	15,921
iv) Others	—	—	—	—	—	—	—	—	—	—	—	—
D. Administrative Services (i to v)	806	50,197	51,003	1,209	96,558	97,767	1,177	77,739	78,916	579	96,238	96,817
i) Secretariat – General Services	—	2,257	2,257	100	3,116	3,216	—	3,211	3,211	—	3,179	3,179
ii) District Administration	53	2,598	2,651	134	3,523	3,657	97	3,213	3,309	100	3,293	3,393
iii) Police	—	34,540	34,540	—	48,871	48,871	—	51,132	51,132	—	51,343	51,343
iv) Public Works	663	5,683	6,345	875	13,487	14,362	902	12,574	13,477	415	10,841	11,256
v) Others ++	91	5,120	5,211	100	27,561	27,661	178	7,609	7,787	65	27,582	27,646
E. Pensions	—	35,643	35,643	—	52,500	52,500	—	53,713	53,713	—	60,000	60,000
F. Miscellaneous General Services	—	—	—	—	1	1	—	1	1	—	1	1
of which:	—	—	—	—	—	—	—	—	—	—	—	—
Payment on account of State Lotteries	—	—	—	—	—	—	—	—	—	—	—	—
III. Grants-in-Aid and Contributions	—	7,942	7,942	—	7,800	7,800	—	9,559	9,559	—	11,640	11,640
of which:	—	—	—	—	—	—	—	—	—	—	—	—
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	7,942	7,942	—	7,800	7,800	—	9,559	9,559	—	11,640	11,640

Appendix II: Revenue Expenditure of States and Union Territories with Legislature with Legislature (Contd.) UTTARAKHAND

(₹ lakh)

Table with columns: Item, 2008-09 (Accounts) (PLAN, NON-PLAN, TOTAL), 2009-2010 (Budget Estimates) (PLAN, NON-PLAN, TOTAL), 2009-10 (Revised Estimates) (PLAN, NON-PLAN, TOTAL), 2010-11 (Budget Estimates) (PLAN, NON-PLAN, TOTAL). Rows include I. DEVELOPMENTAL EXPENDITURE (A + B), A. Social Services, and B. Economic Services.

State Finances : A Study of Budgets of 2010-11

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)
UTTARAKHAND**

Item	2008-09 (Accounts)				2009-2010 (Budget Estimates)				2009-10 (Revised Estimates)				2010-11 (Budget Estimates)							
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		TOTAL			
1	2	3	4	5	6	7	8	9	10	11	12	13								
7. Transport and Communications (i + ii) i) Roads and Bridges ii) Others @@	2,083 2,083 -	15,090 13,604 1,486	17,172 15,686 1,486	2,205 1,855 350	17,988 16,414 1,574	20,193 18,269 1,924	2,205 1,855 350	18,192 16,414 1,778	20,397 18,269 2,128	2,200 2,130 70	13,954 11,950 2,004	16,154 14,080 2,074								
8. Science, Technology and Environment	400	-	400	391	-	391	391	13	405	315	20	335								
9. General Economic Services (i to iv) i) Secretariat – Economic Services ii) Tourism iii) Civil Supplies iv) Others +	3,824 1,375 2,377	1,487 109 435	5,310 1,484 2,813	1,374 320 980	2,434 158 885	3,808 478 1,865	1,515 327 1,080	2,509 172 891	4,025 499 1,971	2,108 530 1,050	2,707 196 909	4,815 726 1,959								
II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)																				
A. Organs of State	502	3,09,894	3,10,396	398	4,11,474	4,11,872	1,644	4,27,237	4,28,881	2,128	4,08,868	4,10,996								
B. Fiscal Services (i to ii)	143	9,529	9,673	343	17,494	17,837	343	17,956	18,239	369	15,239	15,609								
i) Collection of Taxes and Duties	181	14,114	14,296	51	19,892	19,943	1,266	20,773	22,039	1,759	19,233	20,992								
ii) Other Fiscal Services	-	266	266	-	419	419	-	419	419	-	467	467								
C. Interest Payments and Servicing of Debt (1 + 2)	-	1,24,251	1,24,251	-	1,53,291	1,53,291	-	1,53,291	1,53,291	-	1,71,393	1,71,393								
1. Appropriation for Reduction or Avoidance of Debt	-	5,500	5,500	-	2,200	2,200	-	2,200	2,200	-	13,500	13,500								
2. Interest Payments (i to iv) i) Interest on Loans from the Centre ii) Interest on Internal Debt of which: (a) Interest on Market Loans (b) Interest on NSSF Provident Funds, etc. iii) Others iv) Secretariat – General Services	- - - - - 177	1,18,751 3,548 96,008 41,384 47,036 12,630 6,565	1,18,751 3,548 96,008 41,384 47,036 12,630 6,565	- - - - - 4	1,51,091 2,800 1,20,374 46,290 56,000 21,316 6,601	1,51,091 2,800 1,20,374 46,290 56,000 21,316 6,601	- - - - - - -	1,51,091 2,800 1,20,374 46,290 56,000 21,316 6,601	1,51,091 2,800 1,20,374 46,290 56,000 21,316 6,601	- - - - - -	1,57,893 3,000 1,23,942 48,114 59,728 23,550 7,401	1,57,893 3,000 1,23,942 48,114 59,728 23,550 7,401								
D. Administrative Services (i to v)	1	4,783	4,784	-	5,254	5,254	-	6,827	6,827	-	6,274	6,274								
i) Secretariat – General Services	13	41,909	41,922	4	45,748	45,752	4	55,979	55,983	-	52,812	52,812								
ii) Police	158	19,992	20,151	-	21,280	21,280	-	23,095	23,095	-	21,983	21,983								
iii) Public Works	5	7,423	7,428	-	9,367	9,367	31	9,963	9,964	-	10,020	10,020								
iv) Others ++	-	82,825	82,825	-	1,30,465	1,30,465	-	1,30,465	1,30,465	-	1,02,780	1,02,780								
E. Pensions	-	326	326	-	281	281	-	340	340	-	200	200								
F. Miscellaneous General Services of which: Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-								
III. Grants-in-Aid and Contributions of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	6	27,471	27,477	-	39,629	39,629	-	39,629	39,629	-	55,500	55,500								
	6	27,471	27,477	-	39,629	39,629	-	39,629	39,629	-	55,500	55,500								

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature with (Contd.)
NATIONAL CAPITAL TERRITORY OF DELHI**

(₹ lakh)

Item	2008-09 (Accounts)			2009-2010 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Transport and Communications (i + ii)												
i) Roads and Bridges	35,650	13,187	48,837	36,740	10,300	47,040	67,082	13,400	80,482	49,352	11,290	60,642
ii) Others @@	34,672	11,287	45,959	35,600	8,000	43,600	66,600	11,400	78,000	48,500	8,290	56,790
8. Science, Technology and Environment	977	1,900	2,877	1,140	2,300	3,440	482	2,000	2,482	852	3,000	3,852
9. General Economic Services (i to iv)	1,366	16	1,382	2,314	46	2,360	1,757	48	1,805	1,512	48	1,560
i) Secretariat - Economic Services	3,723	17,567	21,290	11,385	21,304	32,689	7,722	22,476	30,198	6,691	24,894	31,585
ii) Tourism	29	383	412	30	559	589	55	511	566	25	520	545
iii) Civil Supplies	170	47	217	558	100	658	2,234	65	2,299	909	70	979
iv) Others +	351	16,726	17,077	-	19,325	19,325	7	20,794	20,801	7	22,783	22,790
	3,172	412	3,584	10,797	1,320	12,117	5,426	1,107	6,533	5,750	1,521	7,271
II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)												
A. Organs of State	8,990	3,34,465	3,43,454	9,602	3,76,855	3,86,457	10,334	3,81,912	3,92,246	10,665	3,91,161	4,01,826
B. Fiscal Services (i to ii)	747	29,825	30,572	1,206	33,044	34,250	1,601	48,281	49,882	1,686	41,634	43,320
i) Collection of Taxes and Duties	2,219	9,044	11,264	1,157	13,574	14,731	1,276	11,937	13,113	776	11,543	12,319
ii) Other Fiscal Services	2,194	9,044	11,238	1,065	13,574	14,639	1,276	11,735	13,011	776	11,508	12,284
C. Interest Payments and Servicing of Debt (1 + 2)	25	-	25	92	-	92	-	102	102	-	35	35
1. Appropriation for Reduction or Avoidance of Debt	-	2,51,187	2,51,187	-	2,73,629	2,73,629	-	2,61,468	2,61,468	-	2,70,000	2,70,000
2. Interest Payments (i to iv)	-	-	-	-	-	-	-	-	-	-	-	-
i) Interest on Loans from the Centre	-	2,51,187	2,51,187	-	2,73,629	2,73,629	-	2,61,468	2,61,468	-	2,70,000	2,70,000
ii) Interest on Internal Debt of which:	-	-	-	-	-	-	-	-	-	-	-	-
(a) Interest on Market Loans	-	-	-	-	-	-	-	-	-	-	-	-
(b) Interest on NSSF	-	-	-	-	-	-	-	-	-	-	-	-
iii) Interest on Small Savings, Provident Funds, etc.	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others	-	-	-	-	-	-	-	-	-	-	-	-
D. Administrative Services (i to v)	6,023	44,281	50,304	7,239	55,897	63,136	7,457	59,648	67,105	8,203	57,175	65,378
i) Secretariat - General Services	852	2,798	3,649	1,274	3,784	5,058	1,007	4,276	5,283	1,217	3,546	4,763
ii) District Administration	1,719	2,499	4,218	2,100	3,386	5,486	2,400	3,433	5,833	2,400	3,425	5,825
iii) Police	370	198	568	900	336	1,236	750	255	1,005	900	269	1,169
iv) Public Works	-	22,872	22,872	-	27,817	27,817	-	28,697	28,697	-	27,817	27,817
v) Others ++	3,082	15,915	18,997	2,965	20,573	23,538	3,300	22,987	26,287	3,686	22,119	25,805
E. Pensions	-	127	127	-	712	712	-	678	678	-	809	809
F. Miscellaneous General Services of which:	-	-	-	-	-	-	-	-	-	-	-	-
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions of which:	-	45,595	45,595	-	49,491	49,491	-	52,144	52,144	-	50,893	50,893
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	45,595	45,595	-	49,491	49,491	-	52,144	52,144	-	50,893	50,893

Appendix II: Revenue Expenditure of States and Union Territories with Legislature with PUDUCHERRY

(₹ lakh)

Item	2008-09 (Accounts)			2009-2010 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL EXPENDITURE (I+II+III)	82,310	1,74,736	2,57,047	1,50,411	1,68,952	3,19,363	1,29,472	2,00,784	3,30,256	1,72,878	1,76,913	3,49,791
I. DEVELOPMENTAL EXPENDITURE (A + B)	76,625	1,11,937	1,88,562	1,44,148	1,04,986	2,49,134	1,22,814	1,18,762	2,41,576	1,69,687	1,12,414	2,82,101
A. Social Services (1 to 12)	54,553	41,376	95,929	1,00,954	43,539	1,44,493	95,722	49,172	1,44,894	1,14,175	49,935	1,64,110
1. Education, Sports, Art and Culture	13,063	21,407	34,470	16,664	21,025	37,689	18,171	28,156	46,327	22,487	22,590	45,077
2. Medical and Public Health	8,147	7,647	15,794	14,364	9,251	23,615	15,323	11,488	26,811	17,232	9,184	26,416
3. Family Welfare	391	36	427	151	41	192	488	39	507	221	41	262
4. Water Supply and Sanitation	1,190	1,676	2,866	6,109	1,440	7,549	1,367	1,633	3,000	4,908	4,665	9,573
5. Housing	4,223	90	4,313	7,884	87	7,971	10,676	87	10,763	11,415	90	11,505
6. Urban Development	3,453	301	3,754	7,625	291	7,916	6,698	320	7,018	8,020	342	8,362
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	6,561	1,534	8,095	25,654	1,442	27,096	25,437	1,284	26,721	28,035	1,445	29,480
8. Labour and Labour Welfare	595	814	1,409	764	802	1,566	1,044	1,046	2,090	888	804	1,692
9. Social Security and Welfare	12,769	3,910	16,679	12,745	3,935	16,680	13,659	4,109	17,768	13,100	3,530	16,630
10. Nutrition	2,735	294	3,029	2,734	410	3,144	2,687	417	3,104	2,596	445	3,041
11. Relief on account of Natural Calamities	1,325	3,267	4,592	6,057	431	6,488	54	32	86	5,103	239	5,342
12. Others*	101	400	501	203	4,384	4,587	138	561	699	170	6,560	6,730
B. Economic Services (1 to 9)	22,072	70,561	92,633	43,194	61,447	1,04,641	27,092	69,590	96,682	55,512	62,479	1,17,991
1. Agriculture and Allied Activities (i to xii)	7,162	4,030	11,192	11,605	3,280	14,885	10,289	3,788	14,077	13,649	6,857	20,506
i) Crop Husbandry	1,854	1,897	3,751	3,365	1,252	4,617	2,342	1,484	3,826	3,583	1,457	5,040
ii) Soil and Water Conservation	-	124	124	-	127	127	-	153	153	-	153	153
iii) Animal Husbandry	1,798	728	2,526	3,087	678	3,765	2,109	800	2,909	3,103	678	3,781
iv) Dairy Development	454	61	515	498	47	545	544	74	618	1,000	47	1,047
v) Fisheries	1,436	355	1,791	2,877	395	3,272	3,158	473	3,631	3,394	407	3,801
vi) Forestry and Wild Life	149	137	286	142	142	284	142	191	333	200	200	400
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	363	363	-	262	262	262	158	420	527	3,535	4,062
ix) Agricultural Research and Education	1,047	-	1,047	1,160	-	1,160	1,187	-	1,187	1,275	-	1,275
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	97	354	451	241	354	595	245	428	673	252	354	606
xii) Other Agricultural Programmes	327	11	338	235	23	258	300	27	327	315	26	341
2. Rural Development	1,604	747	2,351	3,586	714	4,300	949	738	1,687	3,939	714	4,653
3. Special Area Programmes	2,739	-	2,739	3,300	-	3,300	3,300	-	3,300	3,300	-	3,300
4. Irrigation and Flood Control	766	838	1,604	909	853	1,762	1,024	936	1,960	1,027	880	1,907
of which:												
i) Major and Medium Irrigation	-	-	-	-	-	-	-	-	-	-	-	-
ii) Minor Irrigation	610	838	1,448	739	853	1,592	834	936	1,770	812	880	1,692
iii) Flood Control and Drainage	156	-	156	170	-	170	190	-	190	215	-	215
5. Energy	660	61,343	62,003	808	51,807	52,615	820	58,940	59,760	765	51,807	52,572
of which: Power	660	61,343	62,003	808	51,807	52,615	820	58,940	59,760	765	51,807	52,572
6. Industry and Minerals (i to iii)	2,714	216	2,930	7,491	218	7,709	3,251	259	3,510	9,961	218	10,179
i) Village and Small Industries	2,594	215	2,809	7,326	216	7,542	2,386	257	2,643	6,430	216	6,646
ii) Industries@	120	1	121	165	2	167	865	2	867	3,531	2	3,533
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Concd.)
PUDUCHERRY

(₹ lakh)

Item	2008-09 (Accounts)			2009-2010 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	3,072	843	3,915	8,032	1,020	9,052	3,202	1,066	4,268	10,367	1,017	11,384
i) Roads and Bridges	3,020	709	3,729	6,671	886	7,557	2,692	918	3,610	8,367	880	9,247
ii) Others @@	52	134	186	1,361	134	1,495	510	148	658	2,000	137	2,137
8. Science, Technology and Environment	145	14	159	138	16	154	148	19	167	235	16	251
9. General Economic Services (i to iv)	3,210	2,530	5,740	7,325	3,539	10,864	4,109	3,844	7,953	12,269	970	13,239
i) Secretariat – Economic Services	540	292	832	2,548	293	2,841	575	316	891	5,290	293	5,583
ii) Tourism	1,600	92	1,692	3,779	96	3,875	1,829	115	1,944	5,700	96	5,796
iii) Civil Supplies	1,009	1,926	2,935	905	2,918	3,823	1,436	3,118	4,554	973	341	1,314
iv) Others +	61	220	281	93	232	325	269	295	564	306	240	546
II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)	5,685	62,366	68,051	6,263	63,519	69,782	6,658	81,574	88,232	3,191	64,051	67,242
A. Organs of State	45	2,191	2,236	45	2,467	2,512	33	2,896	2,929	60	2,415	2,475
B. Fiscal Services (i to ii)	3,781	2,025	5,806	3,844	2,009	5,853	3,856	2,391	6,247	716	2,108	2,824
i) Collection of Taxes and Duties	3,781	2,025	5,806	3,844	2,009	5,853	3,856	2,391	6,247	716	2,108	2,824
ii) Other Fiscal Services	-	-	-	-	-	-	-	-	-	-	-	-
C. Interest Payments and Servicing of Debt (1 + 2)	-	27,269	27,269	-	30,233	30,233	-	30,029	30,029	-	29,761	29,761
1. Appropriation for Reduction or Avoidance of Debt	-	1,200	1,200	-	300	300	-	1,296	1,296	-	500	500
2. Interest Payments (i to iv)	-	26,069	26,069	-	29,933	29,933	-	28,734	28,734	-	29,261	29,261
i) Interest on Loans from the Centre	-	20,887	20,887	-	21,453	21,453	-	20,239	20,239	-	16,351	16,351
ii) Interest on Internal Debt of which:	-	3,194	3,194	-	6,446	6,446	-	6,062	6,062	-	10,261	10,261
(a) Interest on Market Loans	-	3,183	3,183	-	6,434	6,434	-	5,764	5,764	-	9,914	9,914
(b) Interest on NSSF	-	-	-	-	-	-	-	-	-	-	-	-
iii) Interest on Small Savings, Provident Funds, etc.	-	1,989	1,989	-	1,967	1,967	-	2,433	2,433	-	2,583	2,583
iv) Others	-	-	-	-	66	66	-	-	-	-	66	66
D. Administrative Services (i to v)	1,859	14,224	16,083	2,374	13,156	15,530	2,769	17,280	20,049	2,415	14,041	16,456
i) Secretariat – General Services	36	1,136	1,172	45	1,065	1,110	53	1,415	1,468	49	1,069	1,118
ii) District Administration	33	244	277	54	244	298	79	270	349	68	244	312
iii) Police	839	6,326	7,165	1,117	6,183	7,300	1,158	8,125	9,283	1,170	6,568	7,738
iv) Public Works	118	2,369	2,487	100	1,534	1,634	109	2,749	2,858	70	1,529	1,599
v) Others ++	833	4,149	4,982	1,058	4,130	5,188	1,370	4,721	6,091	1,058	4,631	5,689
E. Pensions	-	16,567	16,567	-	15,568	15,568	-	28,900	28,900	-	15,640	15,640
F. Miscellaneous General Services of which:	-	90	90	-	86	86	-	78	78	-	86	86
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
III. Grants-in-Aid and Contributions of which:	-	433	433	-	448	448	-	447	447	-	448	448
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	433	433	-	448	448	-	447	447	-	448	448

- : Nil/Negligible/Not available.

* : Include expenditure on Information and Publicity, Secretariat-Social Services, other Social Services, etc.

@ : Include expenditure on Non-Ferrous Mining and Metallurgical Industries.

** : Include expenditure on other Industries and other Outlays on Industries and Minerals.

@@ : Include expenditure on Port and Light Houses, Civil Aviation, Road Transport, Inland Water Transport, etc.

+ : Include expenditure on Foreign Trade and Export Promotion, Census Survey and Statistics and Other General Economic Services.

++ : Include expenditure on Public Service Commission, Treasury and Accounts, Administration, Jails, Supplies and Disposal, Stationery and Printing, Other Administrative Services, etc.

Also see notes to Appendices.

Source : Budget Documents of the State Governments.

Appendix III

Appendix III: Capital Receipts of States and Union Territories with Legislature

(₹ lakh)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XIII)	1,73,26,082	45,80,834	49,04,017	57,03,933	22,99,432	17,87,318	6,56,496	6,60,360
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	13,78,116	22,07,306	20,18,605	20,02,693	3,17,313	61,961	82,097	57,591
I. External Debt #	—	—	—	—	—	—	—	—
II. Internal Debt (1 to 8)	15,27,897	21,45,264	19,64,494	19,67,230	18,389	28,106	36,840	30,615
1. Market Loans	10,93,359	16,57,000	16,35,144	14,70,000	2,605	5,656	7,923	8,333
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	1,08,100	84,994	84,994	93,493	8,484	6,000	7,841	3,000
5. Loans from National Co-operative Development Corporation	5,810	3,270	4,219	3,737	—	—	—	—
6. WMA from RBI	—	3,00,000	1,00,000	3,00,000	2,428	7,000	7,000	7,000
7. Special Securities issued to NSSF	32,320	1,00,000	1,26,000	1,00,000	4,000	6,000	7,437	7,000
8. Others@	2,88,308	—	14,137	—	872	3,450	6,639	5,282
of which:								
Land Compensation and other Bonds	24,361	—	—	—	—	—	—	—
III. Loans and Advances from the Centre (1 to 6)	39,690	2,48,100	85,001	2,08,104	—	4,621	100	100
1. State Plan Schemes	39,452	2,48,100	85,001	2,08,104	—	2,021	100	100
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	239	—	—	—	—	—	—	—
4. Non-Plan (i to ii)	—	—	—	—	—	2,600	—	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	—	—	—	—	—	2,600	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
IV. Recovery of Loans and Advances (1 to 12)	36,977	27,500	27,501	29,641	278	272	20,272	272
1. Housing	166	1,522	1,522	133	—	—	—	—
2. Urban Development	10	116	116	8	—	—	—	—
3. Crop Husbandry	4	243	243	255	—	—	—	—
4. Food Storage and Warehousing	1	6	6	1	—	—	—	—
5. Co-operation	284	255	255	227	39	—	20,000	—
6. Minor Irrigation	—	116	116	—	—	—	—	—
7. Power Projects	6,634	7,097	7,097	7,452	—	—	—	—
8. Village and Small Industries	803	29	29	642	1	—	—	—
9. Industries and Minerals	807	996	996	646	—	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	9,501	15,309	15,309	16,840	239	272	272	272
12. Others**	18,767	1,813	1,813	3,437	—	—	—	—
V. Inter-State Settlement	—	—	—	—	—	—	—	—
VI. Contingency Fund	93	—	—	—	—	—	—	—
VII. Small Savings, Provident Funds, etc. (1+2)	2,02,745	2,42,501	2,42,501	2,63,966	15,721	18,358	6,268	6,581
1. State Provident Funds	1,65,527	2,02,124	2,02,124	2,19,551	15,091	18,145	6,214	6,524
2. Others	37,219	40,377	40,377	44,414	631	213	54	57
VIII. Reserve Funds (1 to 4)	1,80,848	90,802	1,02,696	1,02,417	1,400	1,500	1,500	1,700
1. Depreciation/Renewal Reserve Funds	31	—	—	—	—	—	—	—
2. Sinking Funds	94,138	46,351	58,257	54,383	1,400	1,500	1,500	1,700
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	86,679	44,450	44,439	48,034	—	—	—	—
IX. Deposits and Advances (1 to 4)	39,45,370	18,26,667	24,81,825	31,32,575	53,344	18,884	6,364	6,683
1. Civil Deposits	20,40,911	4,68,274	9,68,274	14,99,017	46,952	16,264	5,618	5,899
2. Deposits of Local Funds	8,72,216	8,79,513	8,59,471	9,34,168	—	—	—	—
3. Civil Advances	18,376	30,250	30,250	33,275	6,391	2,621	747	784
4. Others	10,13,867	4,48,631	6,23,831	6,66,115	—	—	—	—
X. Suspense and Miscellaneous (1 to 4)	96,96,604	—	—	—	19,44,500	15,74,565	5,51,207	5,78,768
1. Suspense	12,201	—	—	—	3,89,294	7,79,306	51,333	53,900
2. Cash Balance Investment Accounts	84,62,853	—	—	—	15,53,595	7,95,244	4,99,832	5,24,824
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	12,21,549	—	—	—	1,611	15	42	44
XI. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XII. Miscellaneous Capital Receipts	—	—	—	—	—	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
XIII. Remittances	16,95,859	—	—	—	2,65,800	1,41,012	33,944	35,641

Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	ASSAM				BIHAR			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XIII)	1,65,40,702	83,38,348	94,87,898	95,67,619	1,57,57,485	9,88,629	10,02,628	11,93,651
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	3,48,386	3,50,357	3,76,119	3,84,711	5,36,856	6,04,897	6,04,897	6,86,829
I. External Debt #	–	–	–	–	–	–	–	–
II. Internal Debt (1 to 8)	2,83,251	3,03,350	3,25,509	3,32,534	5,77,803	4,17,298	4,17,298	5,09,586
1. Market Loans	2,50,564	2,66,822	2,86,465	2,86,006	4,48,993	2,45,408	2,45,408	3,10,507
2. Loans from LIC	–	–	–	–	–	–	–	–
3. Loans from SBI and other Banks	–	–	–	–	–	–	–	–
4. Loans from National Bank for Agriculture and Rural Development	21,159	20,000	20,000	30,000	49,517	71,390	71,390	78,529
5. Loans from National Co-operative Development Corporation	–	–	2,516	–	–	500	500	550
6. WMA from RBI	–	5,000	5,000	5,000	–	–	–	–
7. Special Securities issued to NSSF	11,528	11,528	11,528	11,528	79,293	1,00,000	1,00,000	1,20,000
8. Others@ of which: Land Compensation and other Bonds	–	–	–	–	–	–	–	–
III. Loans and Advances from the Centre (1 to 6)	4,500	8,661	8,661	6,072	14,986	1,40,142	1,40,142	1,40,502
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	4,500	7,661	7,661	5,072	14,986	1,40,140	1,40,140	1,40,500
2. Central Plan Schemes	–	–	–	–	–	–	–	–
3. Centrally Sponsored Schemes	–	–	–	–	–	–	–	–
4. Non-Plan (i to ii) (i) Relief for Natural Calamities (ii) Others	–	–	–	–	–	2	2	2
5. Ways and Means Advances from Centre	–	1,000	1,000	1,000	–	–	–	–
6. Loans for Special Schemes	–	–	–	–	–	–	–	–
IV. Recovery of Loans and Advances (1 to 12)	3,483	4,872	4,023	3,887	1,131	2,883	2,882	1,438
1. Housing	–	–	–	–	1	–	–	–
2. Urban Development	–	–	–	–	–	–	–	–
3. Crop Husbandry	–	–	–	–	–	–	–	–
4. Food Storage and Warehousing	–	–	–	–	–	–	–	–
5. Co-operation	15	16	17	18	210	470	469	445
6. Minor Irrigation	–	–	–	–	–	–	–	–
7. Power Projects	298	–	313	329	–	–	–	–
8. Village and Small Industries	2	3	2	2	3	10	10	12
9. Industries and Minerals	–	–	–	–	8	1,829	1,829	17
10. Road Transport	–	–	–	–	–	–	–	–
11. Government Servants, etc.+	3,167	4,853	3,691	3,538	909	574	574	964
12. Others**	–	–	–	–	–	–	–	–
V. Inter-State Settlement	–	–	–	–	–	–	–	–
VI. Contingency Fund	5,000	5,000	5,000	5,000	–	–	–	–
VII. Small Savings, Provident Funds, etc. (1+2)	62,789	73,604	69,068	75,974	1,15,336	1,22,282	1,22,282	1,42,006
1. State Provident Funds	60,773	71,142	66,851	73,536	1,11,614	1,17,795	1,17,795	1,38,284
2. Others	2,015	2,462	2,217	2,438	3,722	4,487	4,487	3,722
VIII. Reserve Funds (1 to 4)	31,740	82,507	32,507	42,200	1,30,248	16,745	30,745	32,745
1. Depreciation/Renewal Reserve Funds	–	–	–	–	–	–	–	–
2. Sinking Funds	10,800	10,800	10,800	12,000	14,000	–	14,000	16,000
3. Famine Relief Fund	–	–	–	–	–	–	–	–
4. Others	20,940	71,707	21,707	30,200	1,16,248	16,745	16,745	16,745
IX. Deposits and Advances (1 to 4)	3,85,226	1,21,530	2,09,745	2,35,209	7,20,994	2,89,279	2,89,279	3,67,374
1. Civil Deposits	3,17,924	50,000	50,000	60,000	2,04,874	1,27,200	1,27,200	2,04,874
2. Deposits of Local Funds	3	1,430	4	5	1,64,100	1,61,579	1,61,579	1,62,000
3. Civil Advances	67,298	70,000	74,028	81,431	7,873	500	500	500
4. Others	–	100	85,713	93,773	3,44,147	–	–	–
X. Suspense and Miscellaneous (1 to 4)	1,54,73,824	74,88,824	85,13,408	85,14,768	1,34,87,905	–	–	–
1. Suspense	8,391	-15,000	9,230	10,153	18,445	–	–	–
2. Cash Balance Investment Accounts	1,54,61,644	75,00,000	85,00,000	85,00,000	1,34,32,307	–	–	–
3. Deposits with RBI	–	–	–	–	–	–	–	–
4. Others	3,790	3,824	4,178	4,615	37,153	–	–	–
XI. Appropriation to Contingency Fund	–	–	–	–	–	–	–	–
XII. Miscellaneous Capital Receipts of which: Disinvestment	–	–	–	–	–	–	–	–
XIII. Remittances	2,90,889	2,50,000	3,19,977	3,51,975	7,09,082	–	–	–

Appendix III

Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	CHHATTISGARH				GOA			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XIII)	59,48,062	41,25,353	59,38,059	59,37,897	14,96,362	3,05,429	17,49,669	19,28,092
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	1,27,553	3,63,649	4,57,381	4,33,210	97,281	1,00,557	97,894	88,544
I. External Debt #	—	—	—	—	—	—	—	—
II. Internal Debt (1 to 8)	18,084	2,53,000	2,98,204	2,83,000	66,230	89,640	89,640	85,315
1. Market Loans	—	1,50,000	2,35,204	2,00,000	50,000	66,440	66,440	60,000
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	11,319	35,000	15,000	35,000	805	1,500	1,500	8,600
5. Loans from National Co-operative Development Corporation	15	30,000	10,000	10,000	54	200	200	15
6. WMA from RBI	—	18,000	18,000	18,000	—	10,000	10,000	500
7. Special Securities issued to NSSF	6,750	20,000	20,000	20,000	5,298	7,500	7,500	13,000
8. Others@ of which: Land Compensation and other Bonds	—	—	—	—	10,073	4,000	4,000	3,200
III. Loans and Advances from the Centre (1 to 6)	20,550	28,710	30,669	24,806	53	15,000	15,000	690
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	20,550	28,200	30,159	24,296	53	15,000	15,000	670
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	250	250	250	—	—	—	—
4. Non-Plan (i to ii) (i) Relief for Natural Calamities (ii) Others	—	260	260	260	—	—	—	20
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
IV. Recovery of Loans and Advances (1 to 12)	53,341	74,940	99,007	97,904	977	1,362	1,562	1,403
1. Housing	—	—	—	—	26	94	94	94
2. Urban Development	6,664	22,185	1,650	1,605	13	—	—	—
3. Crop Husbandry	2	3,010	3,010	3,010	1	—	—	—
4. Food Storage and Warehousing	35,213	35,000	80,642	80,585	—	—	—	—
5. Co-operation	922	3,038	1,701	2,842	33	34	38	40
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	9,479	9,726	9,675	7,317	—	—	—	—
8. Village and Small Industries	8	7	7	5	1	3	3	—
9. Industries and Minerals	6	—	—	—	—	1	1	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	95	—	75	75	640	1,140	1,215	1,165
12. Others**	952	1,974	2,247	2,465	263	90	210	103
V. Inter-State Settlement	146	—	1	1	—	—	—	—
VI. Contingency Fund	—	4,000	2,850	4,000	—	—	—	—
VII. Small Savings, Provident Funds, etc. (1+2)	48,719	49,000	59,400	64,400	24,298	12,210	27,943	31,296
1. State Provident Funds	41,154	41,000	51,400	56,400	23,971	12,000	27,567	30,875
2. Others	7,565	8,000	8,000	8,000	327	210	376	422
VIII. Reserve Funds (1 to 4)	47,248	61,845	47,671	59,629	14,909	3,301	17,145	19,203
1. Depreciation/Renewal Reserve Funds	—	1	1	1	—	—	—	—
2. Sinking Funds	10,000	10,000	10,000	10,000	5,467	2,000	6,287	7,042
3. Famine Relief Fund	73	29	29	29	—	—	—	—
4. Others	37,175	51,815	37,641	49,599	9,442	1,301	10,858	12,161
IX. Deposits and Advances (1 to 4)	1,94,897	2,28,649	2,32,048	2,35,948	20,178	8,466	23,205	25,990
1. Civil Deposits	1,54,048	1,75,304	1,70,104	1,70,104	16,829	8,245	19,354	21,676
2. Deposits of Local Funds	3	8	8	8	—	—	—	—
3. Civil Advances	36,430	31,000	40,000	40,000	798	220	918	1,028
4. Others	4,416	22,337	21,937	25,837	2,551	1	2,934	3,286
X. Suspense and Miscellaneous (1 to 4)	50,48,710	32,21,707	49,39,707	49,39,707	11,19,574	1,20,450	13,07,059	14,63,907
1. Suspense	-9,224	2,706	2,706	2,706	10,553	5,000	31,686	35,489
2. Cash Balance Investment Accounts	31,74,087	20,00,000	30,00,000	30,00,000	9,08,293	60,000	10,44,536	11,69,881
3. Deposits with RBI	6,70,538	6,00,000	7,00,000	7,00,000	—	—	—	—
4. Others	12,13,309	6,19,001	12,37,001	12,37,001	2,00,728	55,450	2,30,837	2,58,537
XI. Appropriation to Contingency Fund	—	—	—	—	17,000	—	—	—
XII. Miscellaneous Capital Receipts	178	—	—	—	—	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
XIII. Remittances	5,16,189	2,03,502	2,28,502	2,28,502	2,33,143	55,000	2,68,115	3,00,288

Appendix III

Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XIII)	40,39,881	4,42,525	4,72,314	5,04,440	4,53,072	4,58,859	4,63,321	4,66,971
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	3,19,921	2,43,859	2,73,648	3,05,774	2,97,404	2,95,202	2,99,999	2,80,999
I. External Debt #	—	—	—	—	—	—	—	—
II. Internal Debt (1 to 8)	2,23,675	2,01,352	2,25,703	2,24,504	2,41,743	1,97,149	1,97,149	2,20,901
1. Market Loans	1,91,201	1,59,349	1,73,700	1,72,501	1,26,443	81,849	81,849	1,05,601
2. Loans from LIC	—	—	—	—	10,000	—	24,700	24,700
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	22,000	22,000	22,000	22,000	26,500	—	42,800	42,800
5. Loans from National Co-operative Development Corporation	127	2	2	2	—	—	—	—
6. WMA from RBI	—	1	1	1	—	—	—	—
7. Special Securities issued to NSSF	10,275	20,000	30,000	30,000	45,300	45,300	45,300	45,300
8. Others@ <i>of which:</i> Land Compensation and other Bonds	72	—	—	—	33,500	70,000	2,500	2,500
III. Loans and Advances from the Centre (1 to 6)	1,199	36	1,144	2,776	10	20	4,971	3,690
1. State Plan Schemes <i>of which:</i> Advance release of Plan Assistance for Natural Calamities	1,036	—	1,108	2,740	—	—	4,964	3,690
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	36	36	36	—	—	—	—
4. Non-Plan (i to ii) (i) Relief for Natural Calamities (ii) Others	162	—	—	—	10	20	7	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
IV. Recovery of Loans and Advances (1 to 12)	2,097	2,472	2,469	2,597	251	250	219	219
1. Housing	33	42	36	37	18	16	16	14
2. Urban Development	—	—	—	—	—	—	—	—
3. Crop Husbandry	2	4	4	5	4	4	4	5
4. Food Storage and Warehousing	4	1	3	3	—	—	—	—
5. Co-operation	446	392	392	450	3	3	—	—
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	75	—	—	75	—	—	—	—
8. Village and Small Industries	30	19	19	14	5	5	—	—
9. Industries and Minerals	—	—	—	—	—	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	1,497	1,995	1,995	1,995	200	200	180	180
12. Others**	11	20	20	18	21	22	19	21
V. Inter-State Settlement	—	—	—	—	—	—	—	—
VI. Contingency Fund	—	—	—	—	—	—	—	—
VII. Small Savings, Provident Funds, etc. (1+2)	1,57,183	71,000	75,333	81,000	1,24,152	1,70,391	1,57,057	1,48,557
1. State Provident Funds	1,55,332	69,300	73,633	79,300	1,21,265	1,67,352	1,54,018	1,45,407
2. Others	1,851	1,700	1,700	1,700	2,887	3,039	3,039	3,150
VIII. Reserve Funds (1 to 4)	32,275	—	—	—	39,751	48,455	50,971	51,084
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—
2. Sinking Funds	—	—	—	—	—	—	—	—
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	32,275	—	—	—	39,751	48,455	50,971	51,084
IX. Deposits and Advances (1 to 4)	1,11,132	37,387	37,387	63,285	2,300	2,300	2,300	2,300
1. Civil Deposits	81,967	7,987	7,987	33,885	1,100	1,100	1,100	1,100
2. Deposits of Local Funds	1,567	21,500	21,500	21,500	—	—	—	—
3. Civil Advances	20,560	7,250	7,250	7,250	1,200	1,200	1,200	1,200
4. Others	7,038	650	650	650	—	—	—	—
X. Suspense and Miscellaneous (1 to 4)	31,76,729	82,241	82,241	82,241	31,565	26,994	37,354	26,921
1. Suspense	25,522	17,100	17,100	17,100	25,565	20,994	31,354	20,921
2. Cash Balance Investment Accounts	31,51,001	15,000	15,000	15,000	—	—	—	—
3. Deposits with RBI	—	50,000	50,000	50,000	—	—	—	—
4. Others	206	141	141	141	6,000	6,000	6,000	6,000
XI. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XII. Miscellaneous Capital Receipts	—	—	—	—	—	—	—	—
<i>of which:</i> Disinvestment	—	—	—	—	—	—	—	—
XIII. Remittances	3,35,591	48,037	48,037	48,037	13,300	13,300	13,300	13,300

Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	JHARKHAND				KARNATAKA			
	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XIII)	7,03,997	10,61,595	68,59,370	74,32,725	1,44,03,093	31,73,639	31,75,630	36,40,930
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	2,34,445	3,07,729	4,29,019	3,42,928	14,33,860	12,58,888	10,70,879	15,12,602
I. External Debt #	—	—	—	—	—	—	—	—
II. Internal Debt (1 to 8)	1,79,745	2,50,800	2,85,689	2,17,923	7,99,599	9,66,300	8,18,000	10,88,041
1. Market Loans	59,545	45,255	1,32,169	84,403	7,41,687	7,10,800	7,00,000	8,00,000
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	26,000	62,500	62,500	42,500	45,960	69,000	55,000	75,000
5. Loans from National Co-operative Development Corporation	1,000	1,000	—	—	579	1,500	3,000	1,500
6. WMA from RBI	—	—	—	—	—	1,35,000	—	1,35,000
7. Special Securities issued to NSSF	50,200	55,220	50,020	50,020	11,373	50,000	60,000	76,541
8. Others@ of which: Land Compensation and other Bonds	43,000	86,825	41,000	41,000	—	—	—	—
III. Loans and Advances from the Centre (1 to 6)	—	—	—	—	59,616	1,04,057	72,610	1,14,200
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	59,616	1,03,832	72,385	1,14,000
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	25	25	—
4. Non-Plan (i to ii) (i) Relief for Natural Calamities (ii) Others	—	—	—	—	—	200	200	200
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
IV. Recovery of Loans and Advances (1 to 12)	1,130	1,511	1,511	1,662	5,665	7,697	2,935	10,325
1. Housing	8	12	12	—	612	762	622	967
2. Urban Development	—	—	—	—	7	68	2	1,569
3. Crop Husbandry	—	—	—	—	—	—	—	66
4. Food Storage and Warehousing	—	—	—	—	—	—	100	79
5. Co-operation	—	200	200	—	143	201	177	145
6. Minor Irrigation	—	—	—	—	—	—	—	8
7. Power Projects	100	120	120	—	1,726	—	124	2,264
8. Village and Small Industries	70	90	90	—	53	51	56	116
9. Industries and Minerals	—	—	—	—	2,715	86	1,699	1,946
10. Road Transport	—	—	—	—	92	—	5	2
11. Government Servants, etc.+	952	1,089	1,089	1,662	210	862	63	325
12. Others**	—	—	—	—	106	5,667	87	2,838
V. Inter-State Settlement	—	—	—	—	—	—	—	—
VI. Contingency Fund	15,000	15,000	50,000	15,000	—	500	500	500
VII. Small Savings, Provident Funds, etc. (1+2)	51,804	74,595	69,470	70,719	2,32,927	2,50,992	2,98,492	3,28,341
1. State Provident Funds	47,684	64,415	59,771	65,748	1,21,427	1,28,879	1,63,879	1,80,267
2. Others	4,120	10,180	9,700	4,972	1,11,500	1,22,113	1,34,613	1,48,074
VIII. Reserve Funds (1 to 4)	13,755	10,631	9,459	10,405	2,62,872	98,957	98,957	1,08,852
1. Depreciation/Renewal Reserve Funds	—	—	—	—	4	—	—	—
2. Sinking Funds	—	—	—	—	21	—	—	—
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	13,755	10,631	9,459	10,405	2,62,848	98,957	98,957	1,08,852
IX. Deposits and Advances (1 to 4)	1,60,129	3,74,696	4,60,662	5,17,734	18,72,044	6,83,452	6,83,452	7,51,818
1. Civil Deposits	45,603	80,540	1,45,020	1,59,655	3,19,039	1,00,494	1,00,494	1,10,543
2. Deposits of Local Funds	45,068	1,48,105	1,36,257	1,55,348	12,82,328	4,96,558	4,96,558	5,46,234
3. Civil Advances	14,658	12,603	12,425	17,828	135	—	—	—
4. Others	54,800	1,33,448	1,66,960	1,84,903	2,70,542	86,401	86,401	95,041
X. Suspense and Miscellaneous (1 to 4)	45,503	17,520	56,31,668	61,97,678	1,10,34,274	6,25,770	9,50,770	6,88,347
1. Suspense	15,741	9,182	9,749	13,568	14,758	31,330	31,330	34,463
2. Cash Balance Investment Accounts	22,000	2,400	56,18,456	61,80,301	74,56,311	—	3,25,000	—
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	7,762	5,938	3,463	3,810	35,63,205	5,94,440	5,94,440	6,53,884
XI. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XII. Miscellaneous Capital Receipts	—	—	—	—	18,114	1,90,000	4,000	2,80,000
of which: Disinvestment	—	—	—	—	—	—	—	—
XIII. Remittances	2,36,931	3,16,842	3,50,911	4,01,603	1,17,981	2,45,914	2,45,914	2,70,506

Appendix III

Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	KERALA				MADHYA PRADESH			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XIII)	83,19,750	73,50,627	70,13,178	81,18,412	1,32,84,085	1,07,68,552	1,05,95,606	1,10,88,391
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	9,69,585	7,79,508	8,35,587	10,52,800	7,08,639	9,10,952	8,80,768	9,54,856
I. External Debt #	—	—	—	—	—	—	—	—
II. Internal Debt (1 to 8)	10,07,433	15,83,074	9,31,031	18,58,816	5,39,930	10,94,611	8,51,339	11,74,865
1. Market Loans	5,51,593	2,19,169	5,56,824	7,46,875	4,49,525	5,72,111	6,15,005	6,50,000
2. Loans from LIC	35,000	44,000	44,000	44,000	129	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	20,818	45,400	45,464	45,464	75,221	77,000	77,000	85,000
5. Loans from National Co-operative Development Corporation	2,595	5,000	5,000	5,975	3,692	—	—	—
6. WMA from RBI	3,92,097	10,02,500	2,70,001	10,02,500	1,901	4,00,000	1,00,000	4,00,000
7. Special Securities issued to NSSF	1,329	2,63,002	5,740	10,000	7,077	30,000	45,000	30,000
8. Others@	4,000	4,003	4,003	4,003	2,385	15,500	14,334	9,865
of which:								
Land Compensation and other Bonds	—	3	—	3	—	—	—	—
III. Loans and Advances from the Centre (1 to 6)	76,804	1,80,174	1,13,339	1,48,614	1,15,368	1,83,806	1,61,962	1,64,290
1. State Plan Schemes	76,799	1,44,829	77,994	1,13,422	1,15,368	1,82,361	1,60,517	1,62,845
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	315	315	162	—	1,445	1,445	1,445
4. Non-Plan (i to ii)	5	30	30	30	—	—	—	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	5	30	30	30	—	—	—	—
5. Ways and Means Advances from Centre	—	35,000	35,000	35,000	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
IV. Recovery of Loans and Advances (1 to 12)	3,564	7,291	7,806	5,624	5,362	4,720	6,432	6,046
1. Housing	11	38	12	15	—	256	256	256
2. Urban Development	150	352	158	166	485	1,192	638	648
3. Crop Husbandry	—	12	12	12	12	—	—	—
4. Food Storage and Warehousing	46	75	75	62	28	4	5	5
5. Co-operation	643	777	778	909	1,467	1,972	2,113	1,637
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	—	—	—	—	—	—	—	—
8. Village and Small Industries	620	876	876	890	7	89	12	10
9. Industries and Minerals	216	2,443	2,443	1,345	1,705	10	8	8
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	1,852	1,766	2,513	2,073	140	620	620	620
12. Others**	26	951	939	153	1,518	578	2,781	2,864
V. Inter-State Settlement	—	—	—	—	79	16	—	—
VI. Contingency Fund	8,000	100	—	100	—	10,000	10,000	10,000
VII. Small Savings, Provident Funds, etc. (1+2)	13,21,804	13,05,371	13,53,163	13,63,575	1,38,723	1,47,183	1,53,372	1,56,516
1. State Provident Funds	3,08,201	2,55,531	2,77,281	2,67,372	1,26,460	1,25,811	1,32,000	1,34,500
2. Others	10,13,603	10,49,839	10,75,882	10,96,204	12,263	21,372	21,372	22,016
VIII. Reserve Funds (1 to 4)	88,608	38,777	36,070	38,965	60,038	68,890	54,681	1,02,731
1. Depreciation/Renewal Reserve Funds	—	—	—	—	26	36	36	37
2. Sinking Funds	76,871	27,636	24,887	27,500	—	—	—	—
3. Famine Relief Fund	—	—	—	—	181	10	10	10
4. Others	11,737	11,141	11,183	11,465	59,831	68,844	54,635	1,02,683
IX. Deposits and Advances (1 to 4)	4,18,451	4,70,851	4,52,178	4,74,437	7,91,087	7,82,002	7,82,002	8,05,462
1. Civil Deposits	1,45,302	1,59,459	1,61,227	1,61,273	3,03,445	2,98,532	2,98,532	3,07,488
2. Deposits of Local Funds	2,68,559	3,06,634	2,85,229	3,07,145	9,076	7,151	7,151	7,366
3. Civil Advances	105	42	18	20	26,585	19,607	19,607	20,195
4. Others	4,485	4,717	5,703	6,000	4,51,981	4,56,712	4,56,712	4,70,413
X. Suspense and Miscellaneous (1 to 4)	46,61,571	30,21,198	33,71,316	34,71,332	1,07,19,389	76,25,170	77,23,663	77,90,761
1. Suspense	5,64,730	4,70,615	5,70,631	5,70,631	234	16,960	16,960	17,478
2. Cash Balance Investment Accounts	15,94,139	2,50,000	3,00,000	2,50,000	54,08,320	52,55,507	53,54,000	53,50,000
3. Deposits with RBI	—	—	—	—	25,62,278	23,00,000	23,00,000	23,69,000
4. Others	25,02,703	23,00,583	25,00,684	26,50,700	27,48,557	52,703	52,703	54,283
XI. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XII. Miscellaneous Capital Receipts	911	100	516	950	2,400	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
XIII. Remittances	7,32,605	7,43,691	7,47,760	7,55,998	9,11,710	8,52,155	8,52,155	8,77,720

Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	MAHARASHTRA				MANIPUR			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XIII)	1,93,04,531	1,22,44,665	4,39,90,515	3,05,05,377	22,96,043	16,05,107	21,79,958	22,81,980
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	26,77,571	29,67,789	34,44,017	29,40,983	71,469	36,796	51,867	50,781
I. External Debt #	—	—	—	—	—	—	—	—
II. Internal Debt (1 to 8)	21,22,718	25,57,773	23,70,127	29,15,925	51,265	33,380	52,376	33,797
1. Market Loans	17,76,187	19,46,978	17,15,138	23,15,875	30,330	31,780	50,360	31,498
2. Loans from LIC	-270	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	87,429	1,00,000	1,00,000	1,00,000	140	1,000	1,000	970
5. Loans from National Co-operative Development Corporation	14,752	10,795	23,597	50	—	—	—	—
6. WMA from RBI	90,374	3,00,000	1,00,000	3,00,000	—	—	—	—
7. Special Securities issued to NSSF	1,53,758	2,00,000	4,31,392	1,00,000	20,329	100	516	629
8. Others@	487	—	—	1,00,000	466	500	500	700
of which:								
Land Compensation and other Bonds	15	—	—	—	—	—	—	—
III. Loans and Advances from the Centre (1 to 6)	38,558	1,23,474	1,29,098	1,10,396	518	1,162	690	690
1. State Plan Schemes	38,539	1,15,680	1,15,680	67,770	518	690	690	690
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	7,544	13,168	42,376	—	472	—	—
4. Non-Plan (i to ii)	19	250	250	250	—	—	—	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	19	250	250	250	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
IV. Recovery of Loans and Advances (1 to 12)	56,021	36,811	33,793	35,437	66	300	311	366
1. Housing	5,823	3,586	4,034	2,825	—	—	—	—
2. Urban Development	366	1,017	188	189	—	—	—	—
3. Crop Husbandry	1	3	4	4	—	—	—	—
4. Food Storage and Warehousing	—	—	—	—	—	—	—	—
5. Co-operation	3,536	2,419	2,419	2,540	3	42	42	42
6. Minor Irrigation	1	1	1	1	—	—	—	—
7. Power Projects	8,840	—	—	—	—	—	—	—
8. Village and Small Industries	60	210	203	231	—	—	4	4
9. Industries and Minerals	7,298	825	825	875	—	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	16,612	19,241	18,192	20,520	63	58	65	70
12. Others**	13,484	9,510	7,928	8,253	—	200	200	250
V. Inter-State Settlement	—	—	—	—	—	—	—	—
VI. Contingency Fund	70,894	—	—	—	—	—	—	—
VII. Small Savings, Provident Funds, etc. (1+2)	2,21,981	3,33,114	3,29,376	3,23,634	14,007	11,324	14,724	20,592
1. State Provident Funds	1,99,126	3,05,602	2,81,385	2,94,772	13,836	11,100	14,500	20,192
2. Others	22,854	27,512	47,991	28,862	171	224	224	400
VIII. Reserve Funds (1 to 4)	2,42,779	1,65,197	1,76,974	2,24,366	2,508	2,657	2,657	2,923
1. Depreciation/Renewal Reserve Funds	4	—	18	5	—	—	—	—
2. Sinking Funds	1,42,774	83,100	83,100	1,34,000	1,266	1,832	1,832	1,909
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	1,00,001	82,097	93,857	90,361	1,242	825	825	1,014
IX. Deposits and Advances (1 to 4)	11,43,777	14,92,615	12,44,773	12,12,455	48,172	14,400	13,200	12,700
1. Civil Deposits	10,87,876	14,43,212	12,00,537	11,53,450	8,655	6,500	5,000	5,000
2. Deposits of Local Funds	1	2	2	3	—	—	—	—
3. Civil Advances	20,963	25,001	9,004	25,003	1,249	1,500	1,500	1,400
4. Others	34,936	24,400	35,230	34,000	38,268	6,400	6,700	6,300
X. Suspense and Miscellaneous (1 to 4)	1,35,52,120	60,95,659	3,81,86,364	2,35,98,153	19,84,283	14,72,000	20,27,000	21,25,000
1. Suspense	1,418	1,359	2,363	2,610	4,526	16,000	16,000	15,000
2. Cash Balance Investment Accounts	1,32,19,585	60,00,000	3,20,00,000	1,79,90,543	19,59,178	14,50,000	20,05,000	21,05,000
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	3,31,117	94,300	61,84,001	56,05,000	20,579	6,000	6,000	5,000
XI. Appropriation to Contingency Fund	40,000	—	—	—	—	—	—	—
XII. Miscellaneous Capital Receipts	1,801	—	—	—	—	—	—	17,912
of which: Disinvestment	—	—	—	—	—	—	—	—
XIII. Remittances	18,13,883	14,40,021	15,20,010	20,85,012	1,95,225	69,884	69,000	68,000

Appendix III

Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	MEGHALAYA				MIZORAM			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XIII)	10,40,480	12,31,194	12,34,446	12,99,615	10,33,671	6,62,071	7,48,559	7,00,190
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	69,311	52,148	58,154	60,889	13,633	69,118	74,655	52,790
I. External Debt #	—	—	—	—	—	—	—	—
II. Internal Debt (1 to 8)	31,642	47,258	50,258	51,022	9,958	22,374	35,403	20,199
1. Market Loans	25,940	30,540	30,540	31,354	5,960	16,763	15,529	15,199
2. Loans from LIC	—	—	—	—	2,000	2,000	2,000	1,000
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	4,140	8,000	8,000	8,000	1,323	3,000	3,000	4,000
5. Loans from National Co-operative Development Corporation	8	168	168	118	5	—	—	—
6. WMA from RBI	—	4,050	4,050	4,050	—	—	13,674	—
7. Special Securities issued to NSSF	1,054	4,000	7,000	7,000	—	—	1,200	—
8. Others@	500	500	500	500	671	611	—	—
of which:								
Land Compensation and other Bonds	—	—	—	—	184	—	—	—
III. Loans and Advances from the Centre (1 to 6)	613	911	911	1,333	619	2,521	2,521	2,760
1. State Plan Schemes	602	886	886	1,308	498	2,521	2,521	2,760
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	—	—	—
4. Non-Plan (i to ii)	11	25	25	25	—	—	—	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	11	25	25	25	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	121	—	—	—
IV. Recovery of Loans and Advances (1 to 12)	1,826	1,850	1,850	2,017	2,486	3,001	3,001	3,001
1. Housing	4	8	8	9	2,153	2,575	2,575	2,575
2. Urban Development	—	2	2	2	—	1	1	1
3. Crop Husbandry	—	—	—	—	—	—	—	—
4. Food Storage and Warehousing	—	—	—	—	—	—	—	—
5. Co-operation	10	5	5	6	47	50	50	50
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	—	—	—	—	—	—	—	—
8. Village and Small Industries	—	—	—	—	—	22	22	22
9. Industries and Minerals	—	1	1	1	—	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	1,812	1,834	1,834	1,999	284	350	350	350
12. Others**	—	—	—	—	2	4	4	4
V. Inter-State Settlement	—	—	—	—	—	—	—	—
VI. Contingency Fund	10,331	21,000	18,168	21,000	—	40,000	40,000	20,000
VII. Small Savings, Provident Funds, etc. (1+2)	10,655	16,570	16,570	18,227	31,515	31,046	45,686	43,291
1. State Provident Funds	10,655	16,570	16,570	18,227	30,796	30,796	45,436	43,041
2. Others	—	—	—	—	719	250	250	250
VIII. Reserve Funds (1 to 4)	2,585	2,690	2,690	2,831	7,182	2,390	2,390	2,390
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—
2. Sinking Funds	1,354	1,422	1,422	1,563	1,500	1,600	1,600	1,600
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	1,231	1,268	1,268	1,268	5,682	790	790	790
IX. Deposits and Advances (1 to 4)	81,435	30,480	31,141	37,620	29,954	17,457	21,456	17,496
1. Civil Deposits	76,227	25,318	25,979	31,834	28,522	17,268	21,156	17,196
2. Deposits of Local Funds	—	2	2	—	—	—	—	—
3. Civil Advances	5,208	5,160	5,160	5,786	1,432	189	300	300
4. Others	—	—	—	—	—	—	—	—
X. Suspense and Miscellaneous (1 to 4)	7,95,005	10,27,342	10,29,163	10,74,367	8,59,177	4,55,394	5,10,102	5,02,442
1. Suspense	969	2,254	2,254	2,406	-11,488	1,49,941	1,68,000	1,63,170
2. Cash Balance Investment Accounts	7,93,950	4,68,412	4,70,233	5,15,253	8,69,362	—	21,200	23,200
3. Deposits with RBI	—	5,56,348	5,56,348	5,56,348	—	3,05,163	3,20,100	3,15,270
4. Others	86	328	328	360	1,303	290	802	802
XI. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XII. Miscellaneous Capital Receipts	—	—	—	—	—	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
XIII. Remittances	1,06,389	83,094	83,695	91,198	92,781	87,888	88,000	88,612

Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	NAGALAND				ORISSA			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XIII)	8,63,269	5,57,148	5,55,384	5,30,202	1,10,10,020	34,41,217	30,94,327	34,64,734
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	66,535	84,398	61,898	57,452	2,39,707	4,79,466	5,61,878	6,40,381
I. External Debt #	-	-	-	-	-	-	-	-
II. Internal Debt (1 to 8)	85,199	1,31,586	1,32,702	1,05,002	64,318	2,97,828	2,62,756	4,21,277
1. Market Loans	46,696	56,248	57,741	43,002	-	1,89,026	1,17,092	2,49,277
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from National Bank for Agriculture and Rural Development	6,509	5,755	5,755	5,755	37,085	70,000	71,863	1,00,000
5. Loans from National Co-operative Development Corporation	143	4,338	4,338	1,000	-	1,802	1,802	-
6. WMA from RBI	18,458	50,000	50,000	50,000	-	-	-	-
7. Special Securities issued to NSSF	-	1,000	623	1,000	16,095	25,000	60,000	60,000
8. Others@	13,393	14,245	14,245	4,245	11,138	12,000	12,000	12,000
of which:								
Land Compensation and other Bonds	-	-	-	-	-	-	-	-
III. Loans and Advances from the Centre (1 to 6)	-1,587	800	95	800	50,848	1,20,101	1,19,416	85,799
1. State Plan Schemes	-1,587	-	-	-	50,639	1,18,390	1,18,390	84,700
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	1,711	1,026	1,099
4. Non-Plan (i to ii)	-	800	95	800	209	-	-	-
(i) Relief for Natural Calamities	-	-	-	-	-	-	-	-
(ii) Others	-	800	95	800	209	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-
IV. Recovery of Loans and Advances (1 to 12)	257	463	463	400	23,621	24,314	41,314	24,315
1. Housing	10	45	45	39	145	398	398	250
2. Urban Development	-	-	-	-	36	1	1	40
3. Crop Husbandry	-	-	-	-	-	-	-	-
4. Food Storage and Warehousing	-	-	-	-	-	-	-	-
5. Co-operation	6	225	225	194	560	121	175	750
6. Minor Irrigation	-	-	-	-	1	2	2	2
7. Power Projects	-	-	-	-	11,029	11,029	11,029	11,029
8. Village and Small Industries	-	18	18	15	39	83	83	90
9. Industries and Minerals	-	-	-	-	1,770	57	17,002	2,001
10. Road Transport	-	-	-	-	-	-	-	-
11. Government Servants, etc.+	241	175	175	151	3,078	5,214	5,214	6,702
12. Others**	-	-	-	-	6,963	7,410	7,410	3,451
V. Inter-State Settlement	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	30,134	40,000	40,000	40,000
VII. Small Savings, Provident Funds, etc. (1+2)	14,453	14,270	13,760	14,470	2,12,970	2,33,428	2,33,428	2,43,433
1. State Provident Funds	14,210	14,000	13,500	14,200	2,12,759	2,32,958	2,32,958	2,43,032
2. Others	243	270	260	270	211	470	470	401
VIII. Reserve Funds (1 to 4)	3,949	2,520	2,354	2,520	57,230	2,24,828	76,191	98,610
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-
2. Sinking Funds	1,954	2,220	2,054	2,220	7	1,48,644	7	20,144
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	1,995	300	300	300	57,222	76,184	76,184	78,466
IX. Deposits and Advances (1 to 4)	36,940	13,500	12,000	13,000	3,23,624	4,72,390	4,00,456	5,98,813
1. Civil Deposits	35,753	12,500	11,000	12,000	2,31,409	2,01,217	2,01,217	2,43,823
2. Deposits of Local Funds	-	-	-	-	83,524	64,566	64,566	87,061
3. Civil Advances	1,187	1,000	1,000	1,000	8,316	7,481	7,481	8,551
4. Others	-	-	-	-	375	1,99,126	1,27,192	2,59,377
X. Suspense and Miscellaneous (1 to 4)	6,01,986	3,14,000	3,14,000	3,14,000	96,55,551	14,71,240	13,63,678	13,57,054
1. Suspense	7,404	4,000	4,000	4,000	1,771	638	638	2,103
2. Cash Balance Investment Accounts	5,69,296	3,00,000	3,00,000	3,00,000	96,51,137	13,20,314	13,61,389	13,31,807
3. Deposits with RBI	-	-	-	-	-	-	-	-
4. Others	25,286	10,000	10,000	10,000	2,643	1,50,289	1,652	23,144
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-
XII. Miscellaneous Capital Receipts	-	-	-	-	-	-	-	-
of which: Disinvestment	-	-	-	-	-	-	-	-
XIII. Remittances	1,22,072	80,010	80,010	80,010	5,91,725	5,57,087	5,57,087	5,95,434

Appendix III

Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	PUNJAB				RAJASTHAN			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XIII)	47,51,975	1,09,68,055	1,04,51,239	1,04,46,177	1,72,59,122	1,23,00,213	1,85,57,333	1,29,87,960
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	7,52,203	9,02,872	10,08,996	8,10,987	9,47,270	9,86,459	9,24,778	11,88,341
I. External Debt #	—	—	—	—	—	—	—	—
II. Internal Debt (1 to 8)	6,15,453	10,62,600	11,62,039	12,45,938	7,15,197	8,84,572	8,53,514	9,74,554
1. Market Loans	6,15,453	6,17,600	6,57,039	6,50,938	6,35,551	8,10,469	7,50,000	8,71,554
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	—	45,000	45,000	45,000	70,000	70,000	85,000	1,00,000
5. Loans from National Co-operative Development Corporation	—	—	—	—	3,322	4,103	4,103	3,000
6. WMA from RBI	—	4,00,000	3,60,000	5,00,000	—	—	—	—
7. Special Securities issued to NSSF	—	—	1,00,000	50,000	6,324	—	14,411	—
8. Others@ of which: Land Compensation and other Bonds	—	—	—	—	—	—	—	—
III. Loans and Advances from the Centre (1 to 6)	27,772	39,500	38,783	37,010	32,590	55,400	28,803	48,550
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	27,772	39,500	38,783	37,010	32,590	52,300	25,358	46,616
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	3,100	3,445	1,934
4. Non-Plan (i to ii) (i) Relief for Natural Calamities (ii) Others	—	—	—	—	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
IV. Recovery of Loans and Advances (1 to 12)	7,875	16,726	1,22,909	17,207	8,924	10,228	11,963	11,111
1. Housing	7	7,382	4,252	9,722	112	137	130	130
2. Urban Development	27	199	199	199	3	200	200	150
3. Crop Husbandry	—	—	—	—	3	504	3	1,003
4. Food Storage and Warehousing	20	—	—	—	96	152	152	176
5. Co-operation	28	20	—	—	942	734	1,560	783
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	423	—	1,14,043	—	7,061	8,117	8,116	8,491
8. Village and Small Industries	149	1,452	882	933	174	26	27	27
9. Industries and Minerals	—	—	—	—	131	85	1,509	86
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	7,079	7,623	3,482	6,302	230	13	13	13
12. Others**	142	49	51	51	172	260	253	253
V. Inter-State Settlement	—	—	—	—	—	—	—	—
VI. Contingency Fund	—	—	—	—	16,500	—	—	—
VII. Small Savings, Provident Funds, etc. (1+2)	2,05,403	1,99,118	2,29,048	2,41,242	3,10,532	3,24,933	3,85,352	4,19,265
1. State Provident Funds	1,99,707	1,95,067	2,00,620	2,10,651	1,97,228	2,03,435	2,45,243	2,74,486
2. Others	5,696	4,051	28,428	30,591	1,13,304	1,21,498	1,40,108	1,44,779
VIII. Reserve Funds (1 to 4)	51,024	59,574	26,177	32,497	2,04,390	1,52,450	-19,719	1,69,196
1. Depreciation/Renewal Reserve Funds	367	8,465	7,970	8,335	-1,540	—	—	—
2. Sinking Funds	—	—	—	5,000	—	—	—	—
3. Famine Relief Fund	—	—	—	—	-1,434	—	—	—
4. Others	50,657	51,108	18,208	19,163	2,07,363	1,52,450	-19,719	1,69,196
IX. Deposits and Advances (1 to 4)	4,00,163	3,99,985	2,43,637	2,43,637	81,80,818	95,70,302	93,95,428	1,00,38,851
1. Civil Deposits	3,64,263	3,64,263	2,39,662	2,39,662	6,90,341	6,61,792	7,12,853	7,43,853
2. Deposits of Local Funds	2	2	3	3	67,97,289	80,39,123	78,77,553	83,78,489
3. Civil Advances	3,502	3,502	3,972	3,972	2,158	4,005	3,005	3,005
4. Others	32,396	32,218	—	—	6,91,030	8,65,382	8,02,017	9,13,504
X. Suspense and Miscellaneous (1 to 4)	32,76,964	90,23,233	84,68,697	84,68,697	71,32,652	6,41,124	71,69,787	5,23,727
1. Suspense	67,520	1,67,520	1,50,890	1,50,890	15,019	18,082	20,091	20,091
2. Cash Balance Investment Accounts	16,32,619	16,32,619	12,45,326	12,45,326	71,13,969	6,20,000	71,46,048	5,00,000
3. Deposits with RBI	—	56,46,269	54,65,705	54,65,705	—	—	—	—
4. Others	15,76,825	15,76,825	16,06,776	16,06,776	3,664	3,042	3,647	3,636
XI. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XII. Miscellaneous Capital Receipts of which: Disinvestment	—	—	—	—	421	—	—	—
XIII. Remittances	1,67,321	1,67,321	1,59,948	1,59,948	6,57,099	6,61,205	7,32,205	8,02,705

Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	SIKKIM				TAMIL NADU			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XIII)	3,78,240	2,66,648	4,46,144	4,95,027	2,19,24,301	1,44,28,914	3,37,27,150	2,16,60,000
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	43,652	44,278	46,645	43,485	16,99,471	14,25,780	16,71,478	17,11,226
I. External Debt #	—	—	—	—	—	—	—	—
II. Internal Debt (1 to 8)	33,701	41,928	41,943	38,512	10,79,798	11,81,553	14,39,451	12,01,804
1. Market Loans	29,312	35,431	35,446	32,247	9,59,772	8,67,459	12,59,896	10,49,406
2. Loans from LIC	1,008	1,008	1,008	1,008	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	3,381	4,000	4,000	4,000	1,10,813	1,38,221	1,03,121	1,00,500
5. Loans from National Co-operative Development Corporation	—	—	—	375	2,360	2,869	2,875	1,898
6. WMA from RBI	—	—	—	—	—	1,50,000	—	—
7. Special Securities issued to NSSF	—	—	—	284	6,157	20,000	60,000	50,000
8. Others@	—	1,489	1,489	598	695	3,004	13,559	—
of which:								
Land Compensation and other Bonds	—	—	—	—	—	—	—	—
III. Loans and Advances from the Centre (1 to 6)	44	120	120	404	1,04,320	2,12,650	1,06,720	1,60,306
1. State Plan Schemes	21	100	100	384	1,04,114	2,12,600	1,06,667	1,60,106
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	—	—	—
4. Non-Plan (i to ii)	24	20	20	20	207	50	54	200
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	24	20	20	20	207	50	54	200
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
IV. Recovery of Loans and Advances (1 to 12)	38	42	8	83	1,93,423	1,03,901	2,68,212	35,003
1. Housing	—	—	—	—	41,045	—	1	1
2. Urban Development	—	—	—	—	1,927	—	78	47
3. Crop Husbandry	—	—	—	—	277	—	—	—
4. Food Storage and Warehousing	—	—	—	—	90,004	90,000	2,30,000	—
5. Co-operation	—	—	—	75	22,351	1,422	1,454	1,451
6. Minor Irrigation	—	—	—	—	-244	—	—	—
7. Power Projects	—	—	—	—	2,235	2,887	7,313	4,328
8. Village and Small Industries	—	—	—	—	288	233	—	—
9. Industries and Minerals	—	—	—	—	10,034	—	653	—
10. Road Transport	—	—	—	—	2	—	—	—
11. Government Servants, etc.+	33	37	3	3	8,214	9,237	13,478	13,978
12. Others**	5	5	5	5	17,291	121	15,234	15,198
V. Inter-State Settlement	—	—	—	—	—	—	—	—
VI. Contingency Fund	—	—	—	—	—	—	—	—
VII. Small Savings, Provident Funds, etc. (1+2)	9,739	9,713	12,223	12,250	3,71,336	3,86,305	4,42,389	4,79,808
1. State Provident Funds	9,445	9,400	11,880	11,900	3,62,278	3,82,767	4,33,111	4,70,413
2. Others	295	313	343	350	9,058	3,539	9,278	9,395
VIII. Reserve Funds (1 to 4)	6,325	5,192	5,192	5,176	5,22,376	3,58,923	1,35,448	1,54,783
1. Depreciation/Renewal Reserve Funds	—	—	—	—	58	—	—	—
2. Sinking Funds	1,173	1,200	1,200	1,200	88,972	45,743	19,545	63,088
3. Famine Relief Fund	—	—	—	—	1	1	10	10
4. Others	5,152	3,992	3,992	3,976	4,33,346	3,13,179	1,15,893	91,685
IX. Deposits and Advances (1 to 4)	4,684	2,855	2,855	5,378	17,51,080	12,01,086	10,86,803	10,87,571
1. Civil Deposits	4,457	2,425	2,425	4,460	12,96,676	7,73,673	7,22,022	6,95,129
2. Deposits of Local Funds	—	—	—	—	2,17,250	1,96,988	2,06,223	2,06,293
3. Civil Advances	—	—	—	—	10,376	9,210	9,350	9,360
4. Others	227	430	430	918	2,26,778	2,21,215	1,49,209	1,76,790
X. Suspense and Miscellaneous (1 to 4)	2,40,811	1,53,543	3,30,547	3,50,328	1,76,38,264	1,07,58,793	2,99,63,076	1,82,55,676
1. Suspense	14	41	341	881	3,70,090	-364,075	-248,138	-248,138
2. Cash Balance Investment Accounts	1,01,950	33,896	2,10,600	2,10,600	1,20,39,155	68,55,655	2,48,53,257	1,38,74,362
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	1,38,847	1,19,605	1,19,605	1,38,847	52,29,019	42,67,213	53,57,957	46,29,452
XI. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XII. Miscellaneous Capital Receipts	—	—	—	—	—	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
XIII. Remittances	82,897	53,257	53,257	82,897	2,63,704	2,25,701	2,85,049	2,85,049

Appendix III

Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	TRIPURA				UTTARAKHAND			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XIII)	18,03,549	15,67,984	17,44,740	15,79,369	32,19,430	14,76,396	14,76,396	14,97,314
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	33,960	69,701	1,00,604	73,319	1,56,767	3,06,649	3,06,649	2,59,788
I. External Debt #	—	—	—	—	—	—	—	—
II. Internal Debt (1 to 8)	20,617	45,000	62,689	51,769	2,20,156	2,45,813	2,45,813	2,36,650
1. Market Loans	15,600	35,000	46,000	36,769	1,01,069	1,38,646	1,38,646	70,000
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	4,751	8,000	7,693	10,000	19,213	20,570	20,570	35,000
5. Loans from National Co-operative Development Corporation	—	—	—	—	726	1,597	1,597	1,650
6. WMA from RBI	—	—	—	—	80,249	70,000	70,000	70,000
7. Special Securities issued to NSSF	266	2,000	8,996	5,000	18,898	15,000	15,000	60,000
8. Others@ of which: Land Compensation and other Bonds	—	—	—	—	—	—	—	—
III. Loans and Advances from the Centre (1 to 6)	251	800	335	900	1,812	9,622	9,622	5,000
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	251	800	335	900	1,812	9,622	9,622	5,000
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	—	—	—
4. Non-Plan (i to ii) (i) Relief for Natural Calamities (ii) Others	—	—	—	—	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
IV. Recovery of Loans and Advances (1 to 12)	325	300	300	300	5,356	10,714	10,714	9,638
1. Housing	10	—	—	—	—	—	—	—
2. Urban Development	—	—	—	—	—	—	—	—
3. Crop Husbandry	—	—	—	—	—	—	—	—
4. Food Storage and Warehousing	—	—	—	—	—	—	—	—
5. Co-operation	2	—	—	—	76	95	95	100
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	—	—	—	—	4,501	9,737	9,737	9,000
8. Village and Small Industries	1	—	—	—	—	1	1	5
9. Industries and Minerals	—	—	—	—	—	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	312	300	300	300	779	881	881	533
12. Others**	—	—	—	—	1	—	—	—
V. Inter-State Settlement	—	—	—	—	—	—	—	—
VI. Contingency Fund	—	—	—	—	242	3,400	3,400	4,500
VII. Small Savings, Provident Funds, etc. (1+2)	42,857	36,034	71,840	56,700	86,808	97,970	97,970	1,14,510
1. State Provident Funds	42,513	35,684	71,500	56,350	85,954	97,050	97,050	1,12,725
2. Others	345	350	340	350	855	920	920	1,785
VIII. Reserve Funds (1 to 4)	15,588	5	1,500	1,500	16,883	15,000	15,000	14,010
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—
2. Sinking Funds	14,378	—	—	—	5,000	2,000	2,000	12,500
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	1,211	5	1,500	1,500	11,883	13,000	13,000	1,510
IX. Deposits and Advances (1 to 4)	17,688	26,810	20,200	19,000	1,74,787	1,61,815	1,61,815	1,35,400
1. Civil Deposits	15,003	13,000	6,000	5,000	1,10,515	1,01,390	1,01,390	99,260
2. Deposits of Local Funds	—	5	13,000	13,000	45,344	54,425	54,425	21,140
3. Civil Advances	2,684	13,805	1,200	1,000	13,918	—	—	10,000
4. Others	—	—	—	—	5,010	6,000	6,000	5,000
X. Suspense and Miscellaneous (1 to 4)	15,83,114	14,07,025	15,39,865	14,04,190	24,10,726	6,02,260	6,02,260	7,01,007
1. Suspense	8,905	7,000	5,000	4,000	2,267	2,260	2,260	1,006
2. Cash Balance Investment Accounts	15,74,101	14,00,000	15,34,795	14,00,150	9,53,406	—	—	—
3. Deposits with RBI	—	—	—	—	6,64,120	—	—	—
4. Others	108	25	70	40	7,90,934	6,00,000	6,00,000	7,00,001
XI. Appropriation to Contingency Fund	—	—	—	—	—	—	—	—
XII. Miscellaneous Capital Receipts of which: Disinvestment	—	—	—	—	—	30,000	30,000	15,000
XIII. Remittances	1,23,106	52,010	48,010	45,010	3,02,660	2,99,802	2,99,802	2,61,600

Appendix III

Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	ALL STATES			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XIII)	28,56,37,737	16,25,78,119	22,89,25,841	20,59,90,771
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	1,96,63,408	2,25,01,429	2,37,35,482	2,42,85,963
I. External Debt #	—	—	—	—
II. Internal Debt (1 to 8)	1,60,43,388	2,20,97,438	2,13,91,830	2,47,76,419
1. Market Loans	1,18,49,242	1,29,66,975	1,40,17,065	1,48,35,649
2. Loans from LIC	47,867	47,008	71,708	70,708
3. Loans from SBI and other Banks	1,84,000	3,51,800	4,60,000	5,10,000
4. Loans from National Bank for Agriculture and Rural Development	9,49,486	12,70,901	12,57,887	13,75,761
5. Loans from National Co-operative Development Corporation	41,548	71,447	68,278	34,288
6. WMA from RBI	15,21,135	50,01,651	22,07,726	48,92,051
7. Special Securities issued to NSSF	8,52,042	18,95,650	28,96,826	25,91,127
8. Others@ <i>of which:</i>	5,98,069	4,92,007	4,12,340	4,66,835
Land Compensation and other Bonds	24,560	33	30	33
III. Loans and Advances from the Centre (1 to 6)	7,00,471	17,20,936	12,78,337	15,44,519
1. State Plan Schemes <i>of which:</i> Advance release of Plan Assistance for Natural Calamities	6,99,143	16,64,946	12,21,065	14,58,781
2. Central Plan Schemes	55	—	—	—
3. Centrally Sponsored Schemes	447	15,298	20,110	47,701
4. Non-Plan (i to ii) (i) Relief for Natural Calamities (ii) Others	703	4,692	1,162	2,037
5. Ways and Means Advances from Centre	—	36,000	36,000	36,000
6. Loans for Special Schemes	122	—	—	—
IV. Recovery of Loans and Advances (1 to 12)	11,07,156	4,60,869	7,96,312	4,21,049
1. Housing	59,557	24,653	21,661	24,833
2. Urban Development	11,819	27,733	5,632	7,101
3. Crop Husbandry	324	4,007	3,506	4,585
4. Food Storage and Warehousing	1,25,475	1,25,300	3,11,045	80,978
5. Co-operation	36,779	16,551	37,546	17,737
6. Minor Irrigation	-242	125	125	18
7. Power Projects	6,25,122	49,567	1,67,568	50,285
8. Village and Small Industries	12,560	14,415	7,856	7,825
9. Industries and Minerals	60,690	41,548	70,909	43,100
10. Road Transport	568	249	254	251
11. Government Servants, etc.+	85,692	1,07,252	1,04,684	1,16,248
12. Others**	88,813	49,468	65,526	68,088
V. Inter-State Settlement	225	17	2	2
VI. Contingency Fund	1,74,914	1,51,582	1,92,549	1,21,100
VII. Small Savings, Provident Funds, etc. (1+2)	50,75,936	58,84,024	62,23,561	64,81,774
1. State Provident Funds	36,89,414	43,99,931	46,33,119	48,61,503
2. Others	13,86,521	14,84,094	15,90,442	16,20,271
VIII. Reserve Funds (1 to 4)	26,91,226	24,53,689	17,70,324	24,45,974
1. Depreciation/Renewal Reserve Funds	18,078	16,062	15,260	15,737
2. Sinking Funds	9,24,046	10,03,364	8,55,602	12,96,045
3. Famine Relief Fund	-1,179	40	49	49
4. Others	17,50,280	14,34,222	8,99,413	11,34,143
IX. Deposits and Advances (1 to 4)	2,73,41,612	2,31,50,070	2,40,37,150	2,57,51,615
1. Civil Deposits	1,00,39,474	63,98,821	68,68,289	75,91,717
2. Deposits of Local Funds	1,20,49,289	1,21,03,476	1,19,80,265	1,26,32,135
3. Civil Advances	3,69,856	3,05,702	2,83,000	3,34,832
4. Others	48,82,993	43,42,071	49,05,596	51,92,930
X. Suspense and Miscellaneous (1 to 4)	21,78,76,106	9,79,99,987	16,41,28,929	13,27,06,240
1. Suspense	-289,074	17,29,534	10,63,658	10,30,388
2. Cash Balance Investment Accounts	14,58,73,535	5,33,59,045	11,28,80,271	8,22,71,846
3. Deposits with RBI	4,05,18,374	2,54,13,903	2,37,86,586	2,42,57,939
4. Others	3,17,73,271	1,74,97,505	2,63,98,415	2,51,46,068
XI. Appropriation to Contingency Fund	57,000	—	—	—
XII. Miscellaneous Capital Receipts <i>of which:</i> Disinvestment	26,564	2,21,625	36,080	3,15,458
	680	1,525	1,564	1,596
XIII. Remittances	1,45,43,138	84,37,882	90,70,767	1,14,26,623

Appendix III: Capital Receipts of States and Union Territories with Legislature (Concl'd.)

(₹ lakh)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL CAPITAL RECEIPTS (I to XIII)	1,22,774	31,839	1,91,601	1,31,427	1,05,972	7,22,266	7,32,494	8,20,892
TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*	1,22,774	31,839	1,91,601	1,31,427	65,947	1,23,725	1,29,300	1,62,602
I. External Debt #	-	-	-	-	-	-	-	-
II. Internal Debt (1 to 8)	42,874	-	1,61,274	1,00,000	35,043	90,026	74,638	1,03,600
1. Market Loans	-	-	-	-	-	-	-	-
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from National Bank for Agriculture and Rural Development	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-
6. WMA from RBI	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	42,874	-	1,61,274	1,00,000	-	-	-	-
8. Others@	-	-	-	-	35,043	90,026	74,638	1,03,600
of which:	-	-	-	-	-	-	-	-
Land Compensation and other Bonds	-	-	-	-	-	-	-	-
III. Loans and Advances from the Centre (1 to 6)	-	-	-	-	9,405	13,200	10,244	12,200
1. State Plan Schemes	-	-	-	-	9,405	13,200	10,244	12,200
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan (1 to ii)	-	-	-	-	-	-	-	-
(i) Relief for Natural Calamities	-	-	-	-	-	-	-	-
(ii) Others	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-
IV. Recovery of Loans and Advances (1 to 12)	79,900	31,839	30,327	31,427	500	900	520	600
1. Housing	-	-	-	-	-	-	-	-
2. Urban Development	-	-	-	-	-	-	-	-
3. Crop Husbandry	-	-	-	-	-	-	-	-
4. Food Storage and Warehousing	-	-	-	-	-	-	-	-
5. Co-operation	-	-	-	-	-	-	-	-
6. Minor Irrigation	-	-	-	-	-	-	-	-
7. Power Projects	-	-	-	-	-	-	-	-
8. Village and Small Industries	-	-	-	-	-	-	-	-
9. Industries and Minerals	-	-	-	-	-	-	-	-
10. Road Transport	-	-	-	-	-	-	-	-
11. Government Servants, etc.+	322	300	300	300	-	-	-	-
12. Others**	79,578	31,539	30,027	31,127	500	900	520	600
V. Inter-State Settlement	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-
VII. Small Savings, Provident Funds, etc. (1+2)	-	-	-	-	16,983	17,360	19,375	21,400
1. State Provident Funds	-	-	-	-	16,626	17,000	19,000	21,000
2. Others	-	-	-	-	357	360	375	400
VIII. Reserve Funds (1 to 4)	-	-	-	-	1,200	300	1,200	500
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	1,200	300	1,200	500
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-
IX. Deposits and Advances (1 to 4)	-	-	-	-	7,246	9,700	10,948	12,024
1. Civil Deposits	-	-	-	-	6,644	6,900	6,258	6,884
2. Deposits of Local Funds	-	-	-	-	465	500	2,409	2,650
3. Civil Advances	-	-	-	-	74	100	81	90
4. Others	-	-	-	-	63	2,200	2,200	2,400
X. Suspense and Miscellaneous (1 to 4)	-	-	-	-	35,595	5,90,780	6,12,243	6,70,568
1. Suspense	-	-	-	-	12,306	13,000	14,000	15,000
2. Cash Balance Investment Accounts	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	-	-	-	-	3,00,000	3,00,000	3,30,000
4. Others	-	-	-	-	23,289	2,77,780	2,98,243	3,25,568
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-
XII. Miscellaneous Capital Receipts of which: Disinvestment	-	-	-	-	-	-	3,326	-
XIII. Remittances	-	-	-	-	-	-	-	-

- : Nil/Negligible/Not available.

* : Sum of Items I to XIII where Items V to XI, XIII and II(3) are on a net basis while Items II(6) and X(2 and 3) are excluded. Items II (6) and X (2 and 3) have been taken as financing items for overall surplus/deficit.

: As per the Constitution of India, States cannot raise resources directly from external agencies.

@ : Include Land Compensation Bonds, loans from Khadi and Village Industries Commission, CWC, etc.

+ : Comprises recovery of loans and advances from Government Servants for housing, purchase of conveyance, festivals, marriages, etc.

** : Include recovery of loans and advances for Education, Art and Culture, Social Security and Welfare, Fisheries and Animal Husbandry, etc.

Also see Notes to Appendices.

Source: Budget Documents of the State Governments.

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature
ANDHRA PRADESH**

Item	2008-09 (Accounts)				2009-10 (Budget Estimates)				2009-10 (Revised Estimates)				2010-11 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
1	2	3	4	5	6	7	8	9	10	11	12	13				
TOTAL CAPITAL DISBURSEMENTS (I to XII)	13,70,842	1,60,63,667	1,74,34,509	18,70,991	29,45,864	48,16,855	17,07,220	34,88,156	51,95,376	16,31,907	44,25,364	60,57,271				
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	13,70,842	5,24,126	18,94,967	18,70,991	5,72,336	24,43,327	17,07,220	6,02,745	23,09,964	16,31,907	7,24,124	23,56,032				
I. Total Capital Outlay (1 + 2)	10,61,048	-24,402	10,36,646	17,97,710	23	17,97,733	16,00,404	23	16,00,427	14,33,708	23	14,33,731				
1. Development (a + b)	10,55,389	-24,579	10,30,811	17,93,540	23	17,93,563	15,95,458	23	15,95,481	14,26,432	23	14,26,455				
(a) Social Services (1 to 9)	32,434	-	32,434	53,274	-	53,274	70,082	-	70,082	1,13,843	-	1,13,843				
1. Education, Sports, Art and Culture	7,919	-	7,919	13,667	-	13,667	29,592	-	29,592	42,215	-	42,215				
2. Medical and Public Health	2,952	-	2,952	6,213	-	6,213	3,288	-	3,288	4,713	-	4,713				
3. Family Welfare	59	-	59	425	-	425	25	-	25	200	-	200				
4. Water Supply and Sanitation	181	-	181	103	-	103	8,903	-	8,903	15,103	-	15,103				
5. Housing	1,674	-	1,674	801	-	801	801	-	801	838	-	838				
6. Urban Development	-	-	-	-	-	-	-	-	-	-	-	-				
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	18,406	-	18,406	21,925	-	21,925	17,725	-	17,725	30,290	-	30,290				
8. Social Security and Welfare	777	-	777	6,037	-	6,037	6,130	-	6,130	7,888	-	7,888				
9. Others *	465	-	465	4,104	-	4,104	3,619	-	3,619	12,596	-	12,596				
(b) Economic Services (1 to 10)	10,22,956	-24,579	9,98,377	17,40,266	23	17,40,289	15,25,376	23	15,25,399	13,12,589	23	13,12,612				
1. Agriculture and Allied Activities (i to xi)	1,839	130	1,969	3,060	-	3,060	2,970	-	2,970	2,168	-	2,168				
i) Crop Husbandry	-	-	-	5	-	5	5	-	5	50	-	50				
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	189	-	189				
iii) Animal Husbandry	660	-	660	189	-	189	189	-	189	157	-	157				
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-				
v) Fisheries	772	-	772	898	-	898	808	-	808	150	-	150				
vi) Forestry and Wild Life	56	-	56	68	-	68	68	-	68	90	-	90				
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-				
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-				
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-				
x) Co-operation	352	130	483	1,900	-	1,900	1,900	-	1,900	1,722	-	1,722				
xi) Others @	-1	-	-1	-	-	-	-	-	-	-	-	-				
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-				
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-				
4. Major and Medium Irrigation and Flood Control	8,56,908	-	8,56,908	15,36,112	-	15,36,112	13,33,812	-	13,33,812	11,21,186	-	11,21,186				
5. Energy	36	-	36	2,000	-	2,000	2,000	-	2,000	340	-	340				
6. Industry and Minerals (i to iv)	329	-	329	640	-	640	640	-	640	15	-	15				
i) Village and Small Industries	1	-	1	15	-	15	15	-	15	25	-	25				
ii) Iron and Steel Industries	-	-	-	25	-	25	25	-	25	-	-	-				
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-				
iv) Others #	328	-	328	600	-	600	600	-	600	300	-	300				
7. Transport (i + ii)	1,33,983	-24,709	1,09,274	1,86,045	-	1,86,045	1,73,545	-	1,73,545	1,50,396	-	1,50,396				
i) Roads and Bridges	1,09,557	-24,709	84,849	1,67,395	-	1,67,395	1,54,895	-	1,54,895	1,45,103	-	1,45,103				
ii) Others **	24,425	-	24,425	18,650	-	18,650	18,650	-	18,650	5,293	-	5,293				
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-				

(₹ lakh)

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
ANDHRA PRADESH

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	29,861	-1	29,861	12,409	23	12,431	12,409	23	12,431	38,500	23	38,523
i) Tourism	29,861	-1	29,861	12,409	23	12,431	12,409	23	12,431	38,500	23	38,523
ii) Others @@	5,658	177	5,835	4,170	-	4,170	4,946	-	4,946	7,276	-	7,276
2. Non-Development (General Services)												
II. Discharge of Internal Debt (1 to 8)												
1. Market Loans	-	4,38,147	4,38,147	-	7,78,090	7,78,090	-	5,78,091	5,78,091	-	8,87,517	8,87,517
2. Loans from LIC	-	1,78,269	1,78,269	-	2,09,802	2,09,802	-	2,09,802	2,09,802	-	1,76,634	1,76,634
3. Loans from SBI and other Banks	-	34,879	34,879	-	34,867	34,867	-	34,867	34,867	-	34,868	34,868
4. Loans from NABARD	-	33,784	33,784	-	44,563	44,563	-	44,563	44,563	-	61,194	61,194
5. Loans from National Co-operative Development Corporation	-	4,007	4,007	-	4,124	4,124	-	4,124	4,124	-	2,717	2,717
6. WMA from RBI	-	-	-	-	3,00,000	3,00,000	-	1,00,000	1,00,000	-	3,00,000	3,00,000
7. Special Securities issued to NSSF	-	33,673	33,673	-	51,561	51,561	-	51,561	51,561	-	75,789	75,789
8. Others	-	1,53,535	1,53,535	-	1,33,174	1,33,174	-	1,33,174	1,33,174	-	2,36,315	2,36,315
of which: Land Compensation Bonds	-	36,542	36,542	-	24,361	24,361	-	24,361	24,361	-	24,361	24,361
III. Repayment of Loans to the Centre (1 to 7)												
1. State Plan Schemes	-	77,383	77,383	-	81,918	81,918	-	81,918	81,918	-	85,780	85,780
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	80,467	80,467	-	80,467	80,467	-	84,271	84,271
2. Central Plan Schemes	-	210	210	-	210	210	-	210	210	-	211	211
3. Centrally Sponsored Schemes	-	621	621	-	624	624	-	624	624	-	650	650
4. Non-Plan (i to ii)	-	623	623	-	618	618	-	618	618	-	648	648
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	623	623	-	618	618	-	618	618	-	648	648
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1 + 2)												
1. Developmental Purposes (a + b)												
a) Social Services (1 to 7)	3,09,794	31,543	3,41,337	73,280	12,305	85,586	1,06,816	42,713	1,49,529	1,98,199	50,805	2,49,004
1. Education, Sports, Art and Culture	3,09,794	24,809	3,34,603	73,280	5,120	78,400	1,06,816	34,478	1,41,294	1,98,199	43,620	2,41,819
2. Medical and Public Health	2,95,239	6,623	3,01,863	52,511	5,120	57,631	88,015	34,478	1,22,493	1,45,274	43,620	1,88,894
3. Family Welfare	14,298	-	14,298	6,656	-	6,656	9,665	-	9,665	11,800	-	11,800
4. Water Supply and Sanitation	1,875	-	1,875	-	-	-	32,500	-	32,500	30,000	-	30,000
5. Housing	2,78,094	117	2,78,211	43,450	120	43,570	43,450	120	43,570	99,050	120	99,170
6. Government Servants (Housing)	-	2,507	2,507	2,405	5,000	5,000	2,400	5,000	5,000	4,424	5,000	5,000
7. Others	972	4,000	4,972	2,405	-	2,405	18,801	29,358	31,758	4,424	38,500	42,924
b) Economic Services (1 to 10)	14,555	18,185	32,740	20,769	-	20,769	18,801	-	18,801	52,925	-	52,925
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	807	-	807	1,361	-	1,361	1,311	-	1,311	1,078	-	1,078
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	63	-	63	15,200	-	15,200	12,175	-	12,175	45,750	-	45,750

(₹ lakh)

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
ANDHRA PRADESH

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	2,930	-	2,930	62	-	62	1,003	-	1,003	941	-	941
8. Other Industries and Minerals	767	5	772	609	-	609	775	-	775	1,617	-	1,617
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	9,988	18,180	28,168	3,537	-	3,537	3,537	-	3,537	3,540	-	3,540
2. Non-Developmental Purposes (a + b)	-	6,735	6,735	-	7,185	7,185	-	8,235	8,235	-	7,185	7,185
a) Government Servants (other than Housing)	-	6,735	6,735	-	7,185	7,185	-	7,185	7,185	-	7,185	7,185
b) Miscellaneous	-	-	-	-	-	-	-	1,050	1,050	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	718	718	-	-	-	-	-	-	-	-	-
VII. Small Savings, Provident Funds, etc. (1+2)	-	1,44,417	1,44,417	-	1,46,800	1,46,800	-	1,46,800	1,46,800	-	1,58,695	1,58,695
1. State Provident Funds	-	1,23,688	1,23,688	-	1,17,074	1,17,074	-	1,17,074	1,17,074	-	1,28,781	1,28,781
2. Others	-	20,730	20,730	-	29,727	29,727	-	29,727	29,727	-	29,914	29,914
VIII. Reserve Funds (1 to 4)	-	1,53,799	1,53,799	-	1,34,202	1,34,202	-	1,45,927	1,45,927	-	1,47,818	1,47,818
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	93,990	93,990	-	63,496	63,496	-	75,402	75,402	-	72,385	72,385
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	59,809	59,809	-	70,706	70,706	-	70,525	70,525	-	75,433	75,433
IX. Deposits and Advances (1 to 4)	-	41,26,585	41,26,585	-	17,92,526	17,92,526	-	24,92,684	24,92,684	-	30,94,727	30,94,727
1. Civil Deposits	-	21,48,835	21,48,835	-	6,27,815	6,27,815	-	13,46,472	13,46,472	-	18,85,407	18,85,407
2. Deposits of Local Funds	-	8,15,986	8,15,986	-	6,49,855	6,49,855	-	6,31,355	6,31,355	-	6,58,894	6,58,894
3. Civil Advances	-	18,469	18,469	-	30,253	30,253	-	30,253	30,253	-	33,278	33,278
4. Others	-	11,43,295	11,43,295	-	4,84,603	4,84,603	-	4,84,603	4,84,603	-	5,17,147	5,17,147
X. Suspense and Miscellaneous (1 to 4)	-	92,56,102	92,56,102	-	-	-	-	-	-	-	-	-
1. Suspense	-	-11,706	-11,706	-	-	-	-	-	-	-	-	-
2. Cash Balance Investment Accounts	-	80,54,430	80,54,430	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	12,13,378	12,13,378	-	-	-	-	-	-	-	-	-
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	18,57,920	18,57,920	-	-	-	-	-	-	-	-	-
A. Surplus (+)/Deficit (-) on Revenue Account	-	1,00,423	1,00,423	-	-	2,40,653	-	-	2,94,245	-	-	3,54,832
B. Surplus (+)/Deficit (-) on Capital Account	-	-5,16,852	-5,16,852	-	-2,36,021	-2,36,021	-	-	-2,91,359	-	-	-3,53,338
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-4,16,429	-4,16,429	-	4,632	4,632	-	-	2,886	-	-	1,494
D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)	-	-4,16,429	-4,16,429	-	4,632	4,632	-	-	2,886	-	-	1,494
i. Increase(+)/Decrease (-) in Cash Balances	-	-8,006	-8,006	-	4,632	4,632	-	-	2,886	-	-	1,494
a) Opening Balance	-	-20,590	-20,590	-	-16,034	-16,034	-	-	-28,596	-	-	-25,710
b) Closing Balance	-	-28,596	-28,596	-	-11,402	-11,402	-	-	-25,710	-	-	-24,216
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-4,08,423	-4,08,423	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature with Budget Estimates (Contd.)
ARUNACHAL PRADESH

Item	2008-09 (Accounts)				2009-10 (Budget Estimates)				2009-10 (Revised Estimates)				2010-11 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
TOTAL CAPITAL DISBURSEMENTS (I to XII)	1,27,872	22,72,883	24,00,755		76,622	16,79,393	17,56,015		1,86,639	5,99,733	7,86,373		1,86,908	7,53,934	9,40,843	
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	1,27,872	12,219	1,40,091		76,622	19,752	96,375		1,86,639	45,160	2,31,800		1,86,908	1,71,632	3,58,541	
I. Total Capital Outlay (1 + 2)	1,27,818	1,202	1,29,021		76,562	125	76,687		1,86,639	2,371	1,89,010		1,86,908	240	1,87,148	
1. Development (a + b)	1,23,096	1,202	1,24,299		74,752	125	74,877		1,74,753	2,371	1,77,124		59,626	240	59,866	
(a) Social Services (1 to 9)	16,029	140	16,169		9,009		9,009		33,941	156	34,097		18,047		18,047	
1. Education, Sports, Art and Culture	7,641	140	7,781		1,469		1,469		10,045		10,045		2,229		2,229	
2. Medical and Public Health	1,189		1,189		1,208		1,208		1,333	156	1,489		64		64	
3. Family Welfare																
4. Water Supply and Sanitation	800		800		800		800		3,159		3,159					
5. Housing	1,784		1,784		1,684		1,684		1,941		1,941					
6. Urban Development	2,678		2,678		2,186		2,186		15,596		15,596					
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes																
8. Social Security and Welfare	1,886		1,886		1,588		1,588		1,600		1,600		1,596		1,596	
9. Others *	51		51		75		75		267		267		14,159		14,159	
(b) Economic Services (1 to 10)	1,07,068	1,062	1,08,130		65,743	125	65,868		1,40,812	2,215	1,43,027		41,579	240	41,819	
1. Agriculture and Allied Activities (i to xi)	1,172	62	1,235		603	125	728		1,476	215	1,691		240	240	240	
i) Crop Husbandry	283		283		150		150		199		199					
ii) Soil and Water Conservation	560		560		227		227		146		146					
iii) Animal Husbandry	105		105						729		729					
iv) Dairy Development	5		5						299		299					
v) Fisheries	25		25													
vi) Forestry and Wild Life																
vii) Plantations																
viii) Food Storage and Warehousing		62	62			125	125		4		4			240	240	
ix) Agricultural Research and Education	7		7		15		15									
x) Co-operation	188		188		211		211		100		100					
xi) Others @																
2. Rural Development	1,034		1,034		130		130		6,145		6,145		1,547		1,547	
3. Special Area Programmes of which: Hill Areas	6,413		6,413		6,214		6,214		12,233		12,233		9,136		9,136	
4. Major and Medium Irrigation and Flood Control	6,338	1,000	7,338		2,539		2,539		5,426	2,000	7,426		20		20	
5. Energy	25,999		25,999		24,515		24,515		46,533		46,533		9,004		9,004	
6. Industry and Minerals (i to iv)	343		343		249		249		182		182					
i) Village and Small Industries	112		112		121		121		100		100					
ii) Iron and Steel Industries																
iii) Non-Ferrous Mining and Metallurgical Industries	230		230		128		128		83		83					
iv) Others #																
7. Transport (i + ii)	62,412		62,412		29,029		29,029		64,818		64,818		19,082		19,082	
i) Roads and Bridges	61,329		61,329		28,569		28,569		64,057		64,057		19,080		19,080	
ii) Others **	1,084		1,084		460		460		761		761		2		2	
8. Communications																

(₹ lakh)

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
ARUNACHAL PRADESH**

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)	3,356		3,356	2,464		2,464	3,999		3,999	2,790		2,790
i) Tourism	3,312		3,312	2,404		2,404	3,724		3,724	2,765		2,765
ii) Others @@@	44		44	60		60	275		275	25		25
2. Non-Development (General Services)	4,722		4,722	1,810		1,810	11,886		11,886	1,27,282		1,27,282
II. Discharge of Internal Debt (1 to 8)		7,974	7,974		16,776	16,776		19,655	19,655		1,68,506	1,68,506
1. Market Loans												
2. Loans from LIC												
3. Loans from SBI and other Banks												
4. Loans from NABARD												
5. Loans from National Co-operative Development Corporation												
6. WMA from RBI												
7. Special Securities issued to NSSF		2,000	2,000		2,000	2,000		2,000	2,000		3,000	3,000
8. Others		5,974	5,974		14,776	14,776		17,655	17,655		1,65,506	1,65,506
of which: Land Compensation Bonds												
III. Repayment of Loans to the Centre (1 to 7)		371	371		2,491	2,491		2,421	2,421		2,527	2,527
1. State Plan Schemes		371	371		2,491	2,491		2,421	2,421		2,527	2,527
of which: Advance release of Plan Assistance for Natural Calamities												
2. Central Plan Schemes												
3. Centrally Sponsored Schemes												
4. Non-Plan (1 to ii)												
i) Relief for Natural Calamities												
ii) Others												
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes												
7. Others												
IV. Loans and Advances by State Governments (1 + 2)	53	2,671	2,724	60	360	420		20,713	20,713		360	360
1. Developmental Purposes (a + b)	53	2,500	2,553	60		60		20,353	20,353			
a) Social Services (1 to 7)								103	103			
1. Education, Sports, Art and Culture												
2. Medical and Public Health												
3. Family Welfare												
4. Water Supply and Sanitation												
5. Housing								103	103			
6. Government Servants (Housing)												
7. Others												
b) Economic Services (1 to 10)	53	2,500	2,553	60		60		20,250	20,250			
1. Crop Husbandry												
2. Soil and Water Conservation												
3. Food Storage and Warehousing												
4. Co-operation	53	2,000	2,053	60		60		20,000	20,000			
5. Major and Medium Irrigation, etc.												
6. Power Projects		500	500					250	250			

Appendix IV: Capital Expenditure of States and Union Territories with Legislature with Budget Estimates (Contd.)
ARUNACHAL PRADESH

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Developmental Purposes (a + b)	-	171	171	-	360	360	-	360	-	360	360	360
a) Government Servants (other than Housing)	-	171	171	-	360	360	-	360	-	360	360	360
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. Small Savings, Provident Funds, etc. (1+2)	-	7,867	7,867	-	7,838	7,838	-	7,838	-	7,838	7,838	7,838
1. State Provident Funds	-	7,690	7,690	-	7,654	7,654	-	7,654	-	7,654	7,654	7,654
2. Others	-	177	177	-	184	184	-	184	-	184	184	184
VIII. Reserve Funds (1 to 4)	-	1,400	1,400	-	-	-	-	-	-	-	-	-
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	1,400	1,400	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
IX. Deposits and Advances (1 to 4)	-	37,998	37,998	-	16,094	16,094	-	16,094	-	16,094	16,094	16,094
1. Civil Deposits	-	31,239	31,239	-	12,955	12,955	-	12,955	-	12,955	12,955	12,955
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	6,760	6,760	-	3,138	3,138	-	3,138	-	3,138	3,138	3,138
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)	-	19,47,433	19,47,433	-	14,98,936	14,98,936	-	14,98,936	-	14,98,936	14,98,936	14,98,936
1. Suspense	-	1,11,080	1,11,080	-	7,60,316	7,60,316	-	7,60,316	-	7,60,316	7,60,316	7,60,316
2. Cash Balance Investment Accounts	-	18,34,569	18,34,569	-	7,36,528	7,36,528	-	7,36,528	-	7,36,528	7,36,528	7,36,528
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1,783	1,783	-	2,092	2,092	-	2,092	-	2,092	2,092	2,092
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	2,65,967	2,65,967	-	1,36,773	1,36,773	-	1,36,773	-	1,36,773	1,36,773	1,36,773
A. Surplus (+)/Deficit (-) on Revenue Account		98,428	98,428		-35,011	-35,011		-35,011		-35,011	-35,011	-35,011
B. Surplus (+)/Deficit (-) on Capital Account		1,77,221	1,77,221		-34,413	-34,413		-34,413		-34,413	-34,413	-34,413
C. Overall Surplus (+)/Deficit (-) (A+B)		2,75,650	2,75,650		-69,424	-69,424		-69,424		-69,424	-69,424	-69,424
D. Financing of Overall Surplus (+)/Deficit (-)		2,75,650	2,75,650		-69,424	-69,424		-69,424		-69,424	-69,424	-69,424
(C = i to iii)												
i. Increase(+)/Decrease (-) in Cash Balances		-2,896	-2,896		-3,708	-3,708		-3,708		-3,708	-3,708	-3,708
a) Opening Balance		-53,946	-53,946		-33,944	-33,944		-33,944		-33,944	-33,944	-33,944
b) Closing Balance		-56,392	-56,392		-37,652	-37,652		-37,652		-37,652	-37,652	-37,652
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)		2,80,974	2,80,974		-58,716	-58,716		-58,716		-58,716	-58,716	-58,716
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)		-2,428	-2,428		-7,000	-7,000		-7,000		-7,000	-7,000	-7,000

Appendix IV

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
ASSAM

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	2,36,162	1,66,51,491	1,68,87,653	4,58,457	80,96,143	85,54,600	4,67,597	92,19,931	96,87,528	3,29,521	92,92,487	96,22,008
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	2,36,162	88,093	3,24,255	4,58,457	1,08,152	5,66,608	4,67,597	1,08,152	5,75,749	3,29,521	1,09,579	4,39,100
I. Total Capital Outlay (1 + 2)	2,28,615	8,686	2,37,301	4,50,878	11,631	4,62,509	4,59,947	11,631	4,71,578	3,21,401	9,312	3,30,712
1. Development (a + b)	2,26,094	7,643	2,33,737	4,45,298	10,493	4,55,791	4,54,367	10,493	4,64,860	3,16,367	8,497	3,24,863
(a) Social Services (1 to 9)	47,246	2,192	49,438	95,531	1,478	97,010	95,531	1,478	97,010	23,867	1,477	25,344
1. Education, Sports, Art and Culture	63	-	63	105	-	105	105	-	105	6	-	6
2. Medical and Public Health	95	60	155	1,067	100	1,167	1,067	100	1,167	689	100	789
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	42,250	-	42,250	63,637	-	63,637	63,637	-	63,637	16,293	-	16,293
5. Housing	516	200	717	1,230	263	1,493	1,230	263	1,493	1,278	260	1,538
6. Urban Development	4,301	1,931	6,232	29,308	965	30,273	29,308	965	30,273	5,578	965	6,543
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	20	-	20	69	-	69	69	-	69	-	-	-
8. Social Security and Welfare	-	-	-	116	150	150	116	150	150	-	152	152
9. Others *	-	-	-	-	-	-	-	-	-	24	-	24
(b) Economic Services (1 to 10)	1,78,848	5,451	1,84,299	3,49,766	9,015	3,58,781	3,58,836	9,015	3,67,851	2,92,499	7,020	2,99,519
1. Agriculture and Allied Activities (i to xi)	381	-	381	932	-	932	932	-	932	1,922	-	1,922
i) Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	98	-	98	230	-	230	230	-	230	1,500	-	1,500
iv) Dairy Development	109	-	109	90	-	90	90	-	90	150	-	150
v) Fisheries	-	-	-	16	-	16	16	-	16	-	-	-
vi) Forestry and Wild Life	-	-	-	100	-	100	100	-	100	132	-	132
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	100	-	100	160	-	160	160	-	160	75	-	75
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	74	-	74	336	-	336	336	-	336	65	-	65
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	45,639	-	45,639	85,848	-	85,848	85,848	-	85,848	1,28,210	-	1,28,210
3. Special Area Programmes of which: Hill Areas	17,170	-	17,170	8,420	-	8,420	8,420	-	8,420	10,643	-	10,643
4. Major and Medium Irrigation and Flood Control	43,161	-	43,161	1,48,485	-	1,48,485	1,48,485	-	1,48,485	51,848	-	51,848
5. Energy	40,440	-	40,440	23,667	-	23,667	23,667	-	23,667	24,900	-	24,900
6. Industry and Minerals (i to iv)	1,514	30	1,544	17,263	-	17,263	17,263	-	17,263	16,839	-	16,839
i) Village and Small Industries	44	-	44	78	-	78	78	-	78	80	-	80
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	1,470	30	1,500	2,500	-	2,500	2,500	-	2,500	1,500	-	1,500
7. Transport (i + ii)	47,451	5,421	52,872	73,122	9,015	82,137	73,122	9,015	82,137	68,105	7,020	75,125
i) Roads and Bridges	45,027	5,421	50,448	71,295	9,015	80,310	71,295	9,015	80,310	63,276	7,020	70,296
ii) Others **	2,424	-	2,424	1,827	-	1,827	1,827	-	1,827	4,829	-	4,829
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
ASSAM

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)			
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	
													PLAN
1	2	3	4	5	6	7	8	9	10	11	12	13	
9. Science, Technology and Environment 10. General Economic Services (i + ii) i) Tourism ii) Others @@	- 261 231 30	- - - -	- 261 231 30	450 400 50	- - -	450 400 50	450 400 50	- - -	- - -	675 670 5	- - -	- - -	- 675 670 5
2. Non-Development (General Services)	2,521	1,043	3,564	5,580	1,138	6,718	5,580	1,138	6,718	5,034	815	5,849	
II. Discharge of Internal Debt (1 to 8)	-	66,692	66,692	-	81,199	81,199	-	81,200	81,200	-	84,353	84,353	
1. Market Loans	-	49,087	49,087	-	50,409	50,409	-	50,409	50,409	-	50,002	50,002	
2. Loans from LIC	-	36	36	-	37	37	-	37	37	-	30	30	
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-	
4. Loans from NABARD	-	4,554	4,554	-	6,000	6,000	-	6,000	6,000	-	8,600	8,600	
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-	
6. WMA from RBI	-	-	-	-	5,000	5,000	-	5,000	5,000	-	5,000	5,000	
7. Special Securities issued to NSSF	-	9,791	9,791	-	16,348	16,348	-	16,348	16,348	-	20,516	20,516	
8. Others	-	3,223	3,223	-	3,405	3,405	-	3,406	3,406	-	205	205	
of which: Land Compensation Bonds	-	-	-	-	1	1	-	1	1	-	1	1	
III. Repayment of Loans to the Centre (1 to 7)	-	11,388	11,388	-	19,755	19,755	-	19,755	19,755	-	20,376	20,376	
1. State Plan Schemes	-	11,358	11,358	-	9,739	9,739	-	9,739	9,739	-	10,334	10,334	
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	
2. Central Plan Schemes	-	-	-	-	2,460	2,460	-	2,460	2,460	-	2,460	2,460	
3. Centrally Sponsored Schemes	-	-	-	-	828	828	-	828	828	-	828	828	
4. Non-Plan (i to ii)	-	31	31	-	3,009	3,009	-	3,009	3,009	-	3,036	3,036	
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	
ii) Others	-	31	31	-	3,009	3,009	-	3,009	3,009	-	3,036	3,036	
5. Ways and Means Advances from Centre	-	-	-	-	1,000	1,000	-	1,000	1,000	-	1,000	1,000	
6. Loans for Special Schemes	-	-	-	-	1,207	1,207	-	1,207	1,207	-	1,207	1,207	
7. Others	-	-	-	-	1,512	1,512	-	1,512	1,512	-	1,512	1,512	
IV. Loans and Advances by State Governments (1 + 2)	7,547	1,327	8,874	7,579	566	8,145	7,649	566	8,215	8,120	538	8,658	
1. Developmental Purposes (a + b)	7,529	1,005	8,534	7,559	110	7,669	7,629	110	7,739	8,110	450	8,560	
a) Social Services (1 to 7)	944	5	949	2,254	110	2,364	2,254	110	2,364	2,482	50	2,532	
1. Education, Sports, Art and Culture	-	-	-	-	10	10	-	10	10	-	10	10	
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-	
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-	
5. Housing	8	-	8	57	-	57	57	-	57	40	-	40	
6. Government Servants (Housing)	-	5	5	-	100	100	-	100	100	-	40	40	
7. Others	937	-	937	2,197	-	2,197	2,197	-	2,197	2,442	-	2,442	
b) Economic Services (1 to 10)	6,585	1,000	7,585	5,305	-	5,305	5,375	-	5,375	5,628	400	6,028	
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-	
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	
3. Food Storage and Warehousing	-	-	-	-	-	-	70	-	70	-	-	-	
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-	
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	
6. Power Projects	5,817	-	5,817	5,234	-	5,234	5,234	-	5,234	4,614	-	4,614	

Appendix IV

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
ASSAM

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	99	-	99	51	-	51	51	-	51	114	400	514
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	669	1,000	1,669	20	-	20	20	-	20	900	-	900
2. Non-Developmental Purposes (a + b)	17	322	340	20	456	476	20	456	476	10	88	98
a) Government Servants (other than Housing)	17	322	340	20	456	476	20	456	476	10	88	98
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	5,000	5,000	-	5,000	5,000	-	5,000	5,000	-	5,000	5,000
VII. Small Savings, Provident Funds, etc. (1+2)	-	23,766	23,766	-	35,130	35,130	-	26,142	26,142	-	28,756	28,756
1. State Provident Funds	-	20,530	20,530	-	31,760	31,760	-	22,583	22,583	-	24,841	24,841
2. Others	-	3,236	3,236	-	3,370	3,370	-	3,559	3,559	-	3,915	3,915
VIII. Reserve Funds (1 to 4)	-	42,737	42,737	-	82,507	82,507	-	32,507	32,507	-	42,200	42,200
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	15,854	15,854	-	10,800	10,800	-	10,800	10,800	-	12,000	12,000
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	26,883	26,883	-	71,707	71,707	-	21,707	21,707	-	30,200	30,200
IX. Deposits and Advances (1 to 4)	-	3,82,179	3,82,179	-	1,21,530	1,21,530	-	2,09,745	2,09,745	-	2,35,209	2,35,209
1. Civil Deposits	-	2,35,208	2,35,208	-	50,000	50,000	-	50,000	50,000	-	60,000	60,000
2. Deposits of Local Funds	-	-	-	-	1,430	1,430	-	4	4	-	5	5
3. Civil Advances	-	1,46,972	1,46,972	-	70,000	70,000	-	74,028	74,028	-	81,431	81,431
4. Others	-	-	-	-	100	100	-	85,713	85,713	-	93,773	93,773
X. Suspense and Miscellaneous (1 to 4)	-	1,58,28,739	1,58,28,739	-	74,88,824	74,88,824	-	85,13,408	85,13,408	-	85,14,768	85,14,768
1. Suspense	-	-8,551	-8,551	-	-15,000	-15,000	-	9,230	9,230	-	10,153	10,153
2. Cash Balance Investment Accounts	-	1,58,32,727	1,58,32,727	-	75,00,000	75,00,000	-	85,00,000	85,00,000	-	85,00,000	85,00,000
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	4,563	4,563	-	3,824	3,824	-	4,178	4,178	-	4,615	4,615
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	2,80,977	2,80,977	-	2,50,000	2,50,000	-	3,19,977	3,19,977	-	3,51,975	3,51,975
A. Surplus (+)/Deficit (-) on Revenue Account	-	3,83,371	3,83,371	-	-6,20,622	-6,20,622	-	-5,33,079	-5,33,079	-	-5,96,009	-5,96,009
B. Surplus (+)/Deficit (-) on Capital Account	-	24,131	24,131	-	-2,16,251	-2,16,251	-	-1,99,628	-1,99,628	-	-54,388	-54,388
C. Overall Surplus (+)/Deficit (-) (A+B)	-	4,07,502	4,07,502	-	-8,36,873	-8,36,873	-	-7,32,707	-7,32,707	-	-6,50,397	-6,50,397
D. Financing of Overall Surplus (+)/Deficit (-)	-	4,07,502	4,07,502	-	-8,36,873	-8,36,873	-	-7,32,707	-7,32,707	-	-6,50,397	-6,50,397
(C = i to iii)	-	36,419	36,419	-	-8,36,873	-8,36,873	-	-7,32,707	-7,32,707	-	-6,50,397	-6,50,397
i. Increase(+)/Decrease (-) in Cash Balances	-	-1,19,500	-1,19,500	-	-96,895	-96,895	-	-83,079	-83,079	-	-8,18,304	-8,18,304
a) Opening Balance	-	-	-	-	-	-	-	-	-	-	-	-
b) Closing Balance	-	-83,081	-83,081	-	-9,33,768	-9,33,768	-	-8,15,786	-8,15,786	-	-14,68,701	-14,68,701
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	3,71,083	3,71,083	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
BIHAR

Item	2008-09 (Accounts)				2009-10 (Budget Estimates)				2009-10 (Revised Estimates)				2010-11 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	TOTAL	
TOTAL CAPITAL DISBURSEMENTS (I to XII)	6,21,563	1,54,16,819	1,60,38,382		8,15,645	7,41,217	15,56,862		8,31,024	7,52,339	15,83,363		9,64,781	8,50,060	18,14,840	
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	6,21,563	2,45,405	8,66,968		8,15,645	3,57,485	11,73,130		8,31,024	3,54,607	11,85,631		9,64,781	3,43,239	13,08,020	
I. Total Capital Outlay (1 + 2)	6,01,903	41,732	6,43,635		8,02,229	1,39,474	9,41,703		8,08,729	1,41,805	9,50,533		9,11,921	1,31,475	10,43,396	
1. Development (a + b)	5,87,848	35,121	6,22,970		7,89,436	1,31,061	9,20,497		7,90,936	1,32,787	9,23,723		8,81,787	1,23,280	10,05,067	
(a) Social Services (1 to 9)	50,449	13,553	64,002		76,739	67,661	1,44,400		78,239	68,262	1,46,500		91,274	61,330	1,52,604	
1. Education, Sports, Art and Culture	17,175	476	17,651		20,981	-	20,981		20,981	600	21,581		20,525	-	20,525	
2. Medical and Public Health	9,721	-	9,721		13,515	-	13,515		14,015	-	14,015		19,322	-	19,322	
3. Family Welfare	-	-	-		-	-	-		-	-	-		-	-	-	
4. Water Supply and Sanitation	7,983	10,240	18,223		24,200	66,881	91,081		24,200	66,882	91,082		26,291	60,290	86,581	
5. Housing	233	200	434		400	780	1,180		400	780	1,180		300	10	310	
6. Urban Development	-	-	-		-	-	-		1,000	-	1,000		200	-	200	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	4,177	-	4,177		2,779	-	2,779		2,779	-	2,779		4,835	1,030	5,865	
8. Social Security and Welfare	10,076	-	10,076		13,564	-	13,564		13,564	-	13,564		17,356	-	17,356	
9. Others *	1,083	2,636	3,720		1,300	1,300	1,300		1,300	1,300	1,300		2,446	-	2,446	
(b) Economic Services (1 to 10)	5,37,399	21,569	5,58,968		7,12,697	63,400	7,76,097		7,12,697	64,525	7,77,222		7,90,512	61,950	8,52,462	
1. Agriculture and Allied Activities (i to xi)	854	250	1,104		200	-	200		200	-	200		315	50	365	
i) Crop Husbandry	-	-	-		-	-	-		-	-	-		-	-	-	
ii) Soil and Water Conservation	-	-	-		-	-	-		-	-	-		-	-	-	
iii) Animal Husbandry	-	-	-		-	-	-		-	-	-		-	-	-	
iv) Dairy Development	-	-	-		-	-	-		-	-	-		-	-	-	
v) Fisheries	-	-	-		-	-	-		-	-	-		-	-	-	
vi) Forestry and Wild Life	-	100	100		-	-	-		-	-	-		50	-	50	
vii) Plantations	-	-	-		-	-	-		-	-	-		-	-	-	
viii) Food Storage and Warehousing	-	-	-		-	-	-		-	-	-		-	-	-	
ix) Agricultural Research and Education	-	-	-		-	-	-		-	-	-		-	-	-	
x) Co-operation	854	150	1,004		200	-	200		200	-	200		265	50	315	
xi) Others @	1,27,440	-61	1,27,379		1,48,627	-	1,48,627		1,48,627	-	1,48,627		1,44,982	-	1,44,982	
2. Rural Development	92,681	21,388	1,14,068		2,02,050	63,400	2,65,450		2,02,050	63,400	2,65,450		1,91,437	60,400	2,51,837	
3. Special Area Programmes of which: Hill Areas	40,000	-	40,000		70,200	-	70,200		70,200	-	70,200		51,360	-	51,360	
4. Major and Medium Irrigation and Flood Control	25,200	-	25,200		26,753	-	26,753		26,753	-	26,753		28,237	-	28,237	
5. Energy	-	-	-		300	-	300		300	-	300		6	-	6	
6. Industry and Minerals (i to iv)	-	-	-		-	-	-		-	-	-		-	-	-	
i) Village and Small Industries	-	-	-		-	-	-		-	-	-		-	-	-	
ii) Iron and Steel Industries	-	-	-		-	-	-		-	-	-		-	-	-	
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-		-	-	-		-	-	-		-	-	-	
iv) Others #	25,200	-	25,200		26,453	-	26,453		26,453	-	26,453		28,231	-	28,231	
7. Transport (i + ii)	2,46,349	-7	2,46,342		2,57,624	-	2,57,624		2,57,624	1,125	2,58,749		3,57,657	1,500	3,59,157	
i) Roads and Bridges	2,45,945	-7	2,45,938		2,56,513	-	2,56,513		2,56,513	1,125	2,57,638		3,55,502	1,500	3,57,002	
ii) Others **	404	-	404		1,111	-	1,111		1,111	-	1,111		2,154	-	2,154	
8. Communications	2,472	-	2,472		4,265	-	4,265		4,265	-	4,265		11,400	-	11,400	

(₹ lakh)

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature with (Contd.)
BIHAR**

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)	2,404		2,404	2,978		2,978	2,978		2,978		2,978	
i) Tourism	2,304		2,304	2,778		2,778	2,778		2,778		2,778	
ii) Others @	100		100	200		200	200		200		200	
14,055	6,611	20,665	20,665	12,793	8,413	21,206	17,793	9,018	26,811	8,195	30,134	38,329
II. Discharge of Internal Debt (1 to 8)												
1. Market Loans		1,25,360	1,25,360		1,41,305	1,41,305		1,41,355	1,41,355		1,40,312	1,40,312
2. Loans from LIC		73,280	73,280		73,317	73,317		73,317	73,317		53,020	53,020
3. Loans from SBI and other Banks		226	226		11	11		11	11		11	11
4. Loans from NABARD		3,374	3,374		7,563	7,563		7,563	7,563		16,995	16,995
5. Loans from National Co-operative Development Corporation												
6. WMA from RBI		832	832		850	850		900	900		700	700
7. Special Securities issued to NSSF		26,385	26,385		36,728	36,728		36,728	36,728		48,230	48,230
8. Others		21,263	21,263		22,837	22,837		22,836	22,836		21,357	21,357
<i>of which: Land Compensation Bonds</i>		21,191	21,191		22,766	22,766		22,766	22,766		21,297	21,297
42,867	42,867	42,867	42,867	47,107	47,107	47,107	47,107	47,061	47,061	51,245	51,245	51,245
1. State Plan Schemes		41,721	41,721		45,893	45,893		45,889	45,889		50,660	50,660
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>												
2. Central Plan Schemes		60	60		60	60		60	60		60	60
3. Centrally Sponsored Schemes		161	161		198	198		182	182		199	199
4. Non-Plan (i to ii)		926	926		955	955		930	930		326	326
i) Relief for Natural Calamities												
ii) Others		926	926		955	955		930	930		326	326
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes												
7. Others												
19,660	35,445	55,105	55,105	13,416	29,600	43,016	22,295	24,388	46,683	20,207	52,860	73,067
19,660	34,966	54,625	54,625	13,416	28,825	42,241	22,295	23,613	45,908	18,457	52,860	71,317
a) Social Services (1 to 7)	240	240	240	1,030	1,030	1,030		1,030	1,030	550	550	550
1. Education, Sports, Art and Culture												
2. Medical and Public Health												
3. Family Welfare												
4. Water Supply and Sanitation												
5. Housing												
6. Government Servants (Housing)		240	240		1,030	1,030		1,030	1,030		550	550
7. Others												
19,660	34,726	54,386	54,386	13,416	27,795	41,211	22,295	22,583	44,878	17,907	52,860	70,767
1. Crop Husbandry	274	18	292		800	800	800		800			
2. Soil and Water Conservation												
3. Food Storage and Warehousing												
4. Co-operation		3,467	3,467		501	2,773	1	2,772	2,773	1	2,772	2,773
5. Major and Medium Irrigation, etc.												
6. Power Projects	16,384	27,305	43,689	8,392	21,444	29,836	21,444	8,583	30,027	3,000	51,663	54,663

(₹ lakh)

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
BIHAR

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	25	-	25
8. Other Industries and Minerals	3,000	-	3,000	-	50	50	50	-	50	1,166	-	1,166
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	2	3,936	3,938	2,752	5,000	7,752	11,227	11,227	11,227	5	12,135	12,140
2. Non-Developmental Purposes (a + b)	-	480	480	-	775	775	-	775	775	-	1,750	1,750
a) Government Servants (other than Housing)	-	480	480	-	775	775	-	775	775	-	1,750	1,750
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. Small Savings, Provident Funds, etc. (1+2)	-	1,00,895	1,00,895	-	87,208	87,208	-	87,208	87,208	-	1,09,416	1,09,416
1. State Provident Funds	-	84,098	84,098	-	73,755	73,755	-	73,755	73,755	-	92,619	92,619
2. Others	-	16,797	16,797	-	13,453	13,453	-	13,453	13,453	-	16,797	16,797
VIII. Reserve Funds (1 to 4)	-	1,00,924	1,00,924	-	16,745	16,745	-	30,745	30,745	-	32,745	32,745
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	14,000	14,000	-	-	-	-	14,000	14,000	-	16,000	16,000
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	86,924	86,924	-	16,745	16,745	-	16,745	16,745	-	16,745	16,745
IX. Deposits and Advances (1 to 4)	-	7,90,047	7,90,047	-	2,79,779	2,79,779	-	2,79,779	2,79,779	-	3,64,660	3,64,660
1. Civil Deposits	-	1,93,660	1,93,660	-	1,07,200	1,07,200	-	1,07,200	1,07,200	-	1,93,660	1,93,660
2. Deposits of Local Funds	-	1,35,272	1,35,272	-	1,71,579	1,71,579	-	1,71,579	1,71,579	-	1,70,000	1,70,000
3. Civil Advances	-	7,356	7,356	-	1,000	1,000	-	1,000	1,000	-	1,000	1,000
4. Others	-	4,53,759	4,53,759	-	-	-	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)	-	1,34,48,312	1,34,48,312	-	-	-	-	-	-	-	-	-
1. Suspense	-	21,959	21,959	-	-	-	-	-	-	-	-	-
2. Cash Balance Investment Accounts	-	1,33,83,091	1,33,83,091	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	43,262	43,262	-	-	-	-	-	-	-	-	-
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	7,31,236	7,31,236	-	-	-	-	-	-	-	-	-
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	4,46,911	-	-	6,12,240	-	-	17,337	-	-	6,55,670
B. Surplus (+)/Deficit (-) on Capital Account	-	-	-330,112	-	-	-568,234	-	-	-580,735	-	-	-621,191
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	1,16,799	-	-	44,007	-	-	-563,398	-	-	34,480
D. Financing of Overall Surplus (+)/Deficit (-)	-	-	-	-	-	-	-	-	-	-	-	-
(C = i to iii)	-	-	-	-	-	-	-	-	-	-	-	-
i. Increase(+)/Decrease (-) in Cash Balances	-	-	1,16,799	-	-	44,007	-	-	-563,398	-	-	34,480
a) Opening Balance	-	-	1,66,015	-	-	44,007	-	-	-563,398	-	-	34,480
b) Closing Balance	-	-	-240,021	-	-	5,000	-	-	3,23,884	-	-	5,000
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-74,006	-	-	49,007	-	-	-239,514	-	-	39,480
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-49,216	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
CHHATTISGARH

Item	2008-09 (Accounts)				2009-10 (Budget Estimates)				2009-10 (Revised Estimates)				2010-11 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
TOTAL CAPITAL DISBURSEMENTS (I to XII)	3,41,944	57,58,407	61,00,351	42,34,633	4,10,538	38,24,095	42,34,633	3,92,683	55,42,919	59,35,601	5,00,410	55,78,385	5,00,410	55,78,385	60,78,794	
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	3,41,944	50,083	3,92,027	4,72,931	4,10,538	62,393	4,72,931	3,92,683	70,354	4,63,037	5,00,410	73,698	5,00,410	5,74,107		
I. Total Capital Outlay (1 + 2)	2,93,869	146	2,94,016	3,56,923	3,56,801	122	3,56,923	2,98,245	33	2,98,278	4,06,629	141	4,06,629	4,06,769		
1. Development (a + b)	2,83,763	42	2,83,805	3,46,806	3,46,794	12	3,46,806	2,90,295	12	2,90,307	3,96,901	1	3,96,901	3,96,902		
(a) Social Services (1 to 9)	70,783	42	70,826	1,01,369	1,01,357	12	1,01,369	94,281	12	94,293	1,28,528	1	1,28,528	1,28,529		
1. Education, Sports, Art and Culture	22,872	-	22,872	21,538	21,538	-	21,538	23,686	-	23,686	40,863	-	40,863	40,863		
2. Medical and Public Health	11,394	-	11,394	16,935	16,935	-	16,935	12,435	-	12,435	19,957	-	19,957	19,957		
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-	-		
4. Water Supply and Sanitation	2,706	-	2,706	1,935	1,935	-	1,935	2,099	-	2,099	1,895	-	1,895	1,895		
5. Housing	4,135	-	4,135	5,762	5,762	-	5,762	3,392	-	3,392	4,271	-	4,271	4,271		
6. Urban Development	7,851	-	7,851	33,100	33,100	-	33,100	32,551	-	32,551	38,657	-	38,657	38,657		
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	18,596	-	18,596	19,769	19,769	-	19,769	18,629	-	18,629	18,667	-	18,667	18,667		
8. Social Security and Welfare	2,327	40	2,367	433	423	10	433	473	10	483	2,441	-	2,441	2,441		
9. Others *	902	2	904	1,897	1,895	2	1,897	1,017	2	1,019	1,776	1	1,776	1,777		
(b) Economic Services (1 to 10)	2,12,980	-	2,12,980	2,45,437	2,45,437	-	2,45,437	1,96,014	-	1,96,014	2,68,374	-	2,68,374	2,68,374		
1. Agriculture and Allied Activities (i to xi)	7,674	-	7,674	7,825	7,825	-	7,825	8,042	-	8,042	6,516	-	6,516	6,516		
i) Crop Husbandry	43	-	43	20	20	-	20	20	-	20	50	-	50	50		
ii) Soil and Water Conservation	2,462	-	2,462	2,645	2,645	-	2,645	2,645	-	2,645	1,820	-	1,820	1,820		
iii) Animal Husbandry	17	-	17	47	47	-	47	47	-	47	47	-	47	47		
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-		
v) Fisheries	97	-	97	-	-	-	-	-	-	-	50	-	50	50		
vi) Forestry and Wild Life	2,585	-	2,585	4,400	4,400	-	4,400	4,617	-	4,617	3,390	-	3,390	3,390		
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	-	-		
viii) Food Storage and Warehousing	7	-	7	12	12	-	12	12	-	12	17	-	17	17		
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-	-	-		
x) Co-operation	2,463	-	2,463	701	701	-	701	701	-	701	1,142	-	1,142	1,142		
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-	-	-		
2. Rural Development	16,067	-	16,067	14,810	14,810	-	14,810	14,800	-	14,800	7,488	-	7,488	7,488		
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-	-	-		
4. Major and Medium Irrigation and Flood Control	86,280	-	86,280	97,622	97,622	-	97,622	98,037	-	98,037	1,56,924	-	1,56,924	1,56,924		
5. Energy	-	-	-	-	-	-	-	-	-	-	-	-	-	-		
6. Industry and Minerals (i to iv)	1,526	-	1,526	8,915	8,915	-	8,915	5,477	-	5,477	5,028	-	5,028	5,028		
i) Village and Small Industries	1,526	-	1,526	8,915	8,915	-	8,915	5,477	-	5,477	5,028	-	5,028	5,028		
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-		
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-		
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-	-	-		
7. Transport (i + ii)	1,00,839	-	1,00,839	1,14,265	1,14,265	-	1,14,265	67,658	-	67,658	91,118	-	91,118	91,118		
i) Roads and Bridges	1,00,838	-	1,00,838	1,08,659	1,08,659	-	1,08,659	67,558	-	67,558	90,368	-	90,368	90,368		
ii) Others **	1	-	1	5,606	5,606	-	5,606	100	-	100	750	-	750	750		
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-	-	-		

(₹ lakh)

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
CHHATTISGARH

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	593	-	593	2,000	-	2,000	2,000	-	2,000	1,300	-	1,300
i) Tourism	593	-	593	2,000	-	2,000	2,000	-	2,000	1,300	-	1,300
ii) Others @@	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development (General Services)	10,106	104	10,210	10,007	110	10,117	7,950	21	7,971	9,727	140	9,867
II. Discharge of Internal Debt (1 to 8)	-	37,880	37,880	-	67,701	67,701	-	67,520	67,520	-	77,244	77,244
1. Market Loans	-	15,344	15,344	-	20,100	20,100	-	28,086	28,086	-	23,538	23,538
2. Loans from LIC	-	-	-	-	917	917	-	917	917	-	1,320	1,320
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	9,865	9,865	-	11,798	11,798	-	11,798	11,798	-	13,112	13,112
6. WMA from RBI	-	810	810	-	810	810	-	813	813	-	728	728
7. Special Securities issued to NSSF	-	7,028	7,028	-	18,000	18,000	-	9,886	9,886	-	18,000	18,000
8. Others	-	4,833	4,833	-	5,465	5,465	-	5,409	5,409	-	5,457	5,457
of which: Land Compensation Bonds	-	4,833	4,833	-	4,832	4,832	-	4,832	4,832	-	4,832	4,832
III. Repayment of Loans to the Centre (1 to 7)	-	11,057	11,057	-	11,227	11,227	-	11,352	11,352	-	12,978	12,978
1. State Plan Schemes	-	10,851	10,851	-	11,001	11,001	-	11,126	11,126	-	12,780	12,780
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	107	107	-	127	127	-	127	127	-	123	123
4. Non-Plan (i to ii)	-	99	99	-	99	99	-	99	99	-	76	76
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	99	99	-	99	99	-	99	99	-	76	76
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	48,075	1,000	49,075	53,737	1,343	55,080	94,437	1,335	95,772	93,781	1,335	95,116
1. Developmental Purposes (a + b)	48,075	1,000	49,075	53,737	1,322	55,059	94,437	1,315	95,752	93,781	1,315	95,096
a) Social Services (1 to 7)	4,528	1,000	5,528	11,557	1,020	12,577	7,800	1,015	8,815	6,550	1,015	7,565
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	3,126	-	3,126	1,550	-	1,550	2,550	-	2,550	2,300	-	2,300
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	-	-	-	15	15	-	15	15	-	15	15
7. Others	1,402	1,000	2,402	10,007	1,005	11,012	5,250	1,000	6,250	4,250	1,000	5,250
b) Economic Services (1 to 10)	43,547	-	43,547	42,180	302	42,482	86,637	300	86,937	87,231	300	87,531
1. Crop Husbandry	3,000	-	3,000	3,000	302	3,302	3,000	300	3,300	3,000	300	3,300
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	34,635	-	34,635	35,500	-	35,500	80,402	-	80,402	80,415	-	80,415
4. Co-operation	5,691	-	5,691	3,645	-	3,645	3,200	-	3,200	3,380	-	3,380
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-

(₹ lakh)

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
CHHATTISGARH**

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	26	-	26	35	-	35	35	-	35	35	-	35
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	195	-	195	-	-	-	-	-	-	401	-	401
2. Non-Developmental Purposes (a + b)	-	-	-	-	21	21	-	20	20	-	20	20
a) Government Servants (other than Housing)	-	-	-	-	21	21	-	20	20	-	20	20
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	147	147	-	1	1	-	1	1	-	1	1
VI. Contingency Fund	-	-	-	-	4,000	4,000	-	2,850	2,850	-	4,000	4,000
VII. Small Savings, Provident Funds, etc. (1+2)	-	41,345	41,345	-	45,575	45,575	-	46,900	46,900	-	51,900	51,900
1. State Provident Funds	-	37,283	37,283	-	39,575	39,575	-	40,900	40,900	-	45,900	45,900
2. Others	-	4,062	4,062	-	6,000	6,000	-	6,000	6,000	-	6,000	6,000
VIII. Reserve Funds (1 to 4)	-	20,601	20,601	-	51,705	51,705	-	38,971	38,971	-	37,017	37,017
1. Depreciation/Renewal Reserve Funds	-	-	-	-	1	1	-	1	1	-	1	1
2. Sinking Funds	-	10,000	10,000	-	10,000	10,000	-	10,000	10,000	-	10,000	10,000
3. Famine Relief Fund	-	-	-	-	29	29	-	29	29	-	29	29
4. Others	-	10,601	10,601	-	41,675	41,675	-	28,941	28,941	-	26,987	26,987
IX. Deposits and Advances (1 to 4)	-	1,91,877	1,91,877	-	2,17,212	2,17,212	-	2,05,747	2,05,747	-	2,25,560	2,25,560
1. Civil Deposits	-	1,54,535	1,54,535	-	1,64,605	1,64,605	-	1,43,804	1,43,804	-	1,59,716	1,59,716
2. Deposits of Local Funds	-	-	-	-	7	7	-	7	7	-	7	7
3. Civil Advances	-	36,469	36,469	-	31,000	31,000	-	40,000	40,000	-	40,000	40,000
4. Others	-	872	872	-	21,600	21,600	-	21,936	21,936	-	25,837	25,837
X. Suspense and Miscellaneous (1 to 4)	-	49,46,230	49,46,230	-	32,21,707	32,21,707	-	49,39,707	49,39,707	-	49,39,707	49,39,707
1. Suspense	-	1,337	1,337	-	2,706	2,706	-	2,706	2,706	-	2,706	2,706
2. Cash Balance Investment Accounts	-	30,61,901	30,61,901	-	20,00,000	20,00,000	-	30,00,000	30,00,000	-	30,00,000	30,00,000
3. Deposits with RBI	-	6,70,538	6,70,538	-	6,00,000	6,00,000	-	7,00,000	7,00,000	-	7,00,000	7,00,000
4. Others	-	12,12,455	12,12,455	-	6,19,001	6,19,001	-	12,37,001	12,37,001	-	12,37,001	12,37,001
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	5,08,124	5,08,124	-	2,03,502	2,03,502	-	2,28,502	2,28,502	-	2,28,502	2,28,502
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	1,86,906	-	-	80,616	-	-	-15,828	-	-	85,978
B. Surplus (+)/Deficit (-) on Capital Account	-	-	-264,474	-	-	-109,283	-	-	-5,658	-	-	-140,897
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-77,568	-	-	-28,667	-	-	-21,485	-	-	-54,919
D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)	-	-	-77,568	-	-	-28,667	-	-	-21,485	-	-	-54,919
i. Increase(+)/Decrease (-) in Cash Balances	-	-	34,618	-	-	-28,667	-	-	-13,371	-	-	-54,919
a) Opening Balance	-	-	-69,436	-	-	-89,856	-	-	-34,868	-	-	-48,237
b) Closing Balance	-	-	-34,818	-	-	-118,523	-	-	-48,239	-	-	-103,156
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-112,186	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-8,114	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
GOA

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	90,281	14,06,061	14,96,342	1,02,232	2,26,011	3,28,243	1,20,702	16,69,516	17,90,217	1,42,730	18,67,108	20,09,838
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	90,281	18,921	1,09,202	1,02,232	21,139	1,23,371	1,20,702	21,472	1,42,174	1,42,730	22,439	1,65,169
I. Total Capital Outlay (1 + 2)	89,707	-	89,707	1,01,711	-	1,01,711	1,20,166	-	1,20,166	1,42,180	-	1,42,180
1. Development (a + b)	74,648	-	74,648	84,420	-	84,420	99,474	-	99,474	1,05,704	-	1,05,704
(a) Social Services (1 to 9)	18,822	-	18,822	26,200	-	26,200	29,113	-	29,113	31,061	-	31,061
1. Education, Sports, Art and Culture	5,291	-	5,291	9,876	-	9,876	10,717	-	10,717	9,971	-	9,971
2. Medical and Public Health	2,038	-	2,038	1,836	-	1,836	2,484	-	2,484	2,429	-	2,429
3. Family Welfare	31	-	31	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	10,948	-	10,948	13,807	-	13,807	14,654	-	14,654	17,366	-	17,366
5. Housing	4	-	4	30	-	30	30	-	30	30	-	30
6. Urban Development	312	-	312	380	-	380	393	-	393	370	-	370
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	110	-	110	120	-	120	620	-	620	605	-	605
8. Social Security and Welfare	87	-	87	150	-	150	209	-	209	289	-	289
9. Others *	-	-	-	1	-	1	6	-	6	1	-	1
(b) Economic Services (1 to 10)	55,826	-	55,826	58,220	-	58,220	70,361	-	70,361	74,643	-	74,643
1. Agriculture and Allied Activities (i to xi)	1,021	-	1,021	1,453	-	1,453	1,711	-	1,711	1,308	-	1,308
i) Crop Husbandry	52	-	52	120	-	120	120	-	120	560	-	560
ii) Soil and Water Conservation	43	-	43	100	-	100	260	-	260	900	-	900
iii) Animal Husbandry	143	-	143	236	-	236	236	-	236	65	-	65
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	132	-	132	150	-	150	150	-	150	306	-	306
vi) Forestry and Wild Life	176	-	176	300	-	300	398	-	398	290	-	290
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-95	-	-95	-	-	-	-	-	-	-1,321	-	-1,321
ix) Agricultural Research and Education	-	-	-	2	-	2	2	-	2	5	-	5
x) Co-operation	569	-	569	544	-	544	544	-	544	502	-	502
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	202	-	202	350	-	350	350	-	350	355	-	355
3. Special Area Programmes of which: Hill Areas	249	-	249	259	-	259	259	-	259	370	-	370
4. Major and Medium Irrigation and Flood Control	18,274	-	18,274	19,180	-	19,180	19,182	-	19,182	21,885	-	21,885
5. Energy	16,735	-	16,735	13,532	-	13,532	17,532	-	17,532	15,520	-	15,520
6. Industry and Minerals (i to iv)	1,500	-	1,500	1,733	-	1,733	2,740	-	2,740	281	-	281
i) Village and Small Industries	-	-	-	231	-	231	1,231	-	1,231	280	-	280
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	1,500	-	1,500	2	-	2	9	-	9	1	-	1
7. Transport (i + ii)	16,474	-	16,474	20,431	-	20,431	25,715	-	25,715	29,980	-	29,980
i) Roads and Bridges	15,666	-	15,666	19,092	-	19,092	22,490	-	22,490	22,150	-	22,150
ii) Others **	807	-	807	1,339	-	1,339	3,225	-	3,225	7,830	-	7,830
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
GOA

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)	1,371		1,371	1,283		1,283	2,873		2,873	4,944		4,944
i) Tourism	1,371		1,371	1,283		1,283	2,873		2,873	4,944		4,944
ii) Others @												
2. Non-Development (General Services)	15,059		15,059	17,292		17,292	20,692		20,692	36,476		36,476
II. Discharge of Internal Debt (1 to 8)		14,314	14,314		25,652	25,652		25,653		28,589		28,589
1. Market Loans		9,624	9,624		8,231	8,231		8,231		8,894		8,894
2. Loans from LIC		199	199		199	199		199		199		199
3. Loans from SBI and other Banks												
4. Loans from NABARD												
5. Loans from National Co-operative Development Corporation		583	583		352	352		352		350		350
6. WMA from RBI		22	22		25	25		25		35		35
7. Special Securities issued to NSSF		2,497	2,497		10,000	10,000		10,000		10,000		10,000
8. Others		1,389	1,389		4,939	4,939		4,939		7,204		7,204
of which: Land Compensation Bonds					1,907	1,907		1,907		1,907		1,907
III. Repayment of Loans to the Centre (1 to 7)		2,315	2,315		2,324	2,324		2,324		2,347		2,347
1. State Plan Schemes		2,227	2,227		2,235	2,235		2,235		2,260		2,260
of which: Advance release of Plan Assistance for Natural Calamities												
2. Central Plan Schemes		1	1		1	1		1		1		1
3. Centrally Sponsored Schemes		36	36		38	38		38		36		36
4. Non-Plan (i to ii)		51	51		50	50		50		51		51
i) Relief for Natural Calamities												
ii) Others		51	51		50	50		50		51		51
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes												
7. Others												
IV. Loans and Advances by State Governments (1+2)	574	2,292	2,866	521	3,163	3,684	536	3,496	4,032	549	1,503	2,052
1. Developmental Purposes (a + b)	574	69	643	521	100	621	536	433	969	549	150	699
a) Social Services (1 to 7)	450	69	519	309	100	409	309	433	742	297	150	447
1. Education, Sports, Art and Culture	450		450	300		300	300		300	270		270
2. Medical and Public Health										20		20
3. Family Welfare												
4. Water Supply and Sanitation												
5. Housing												
6. Government Servants (Housing)		24	24		100	100		400	400		150	150
7. Others		45	45	9		9	9	33	42	7		7
b) Economic Services (1 to 10)	124		124	212		212	227		227	252		252
1. Crop Husbandry										14		14
2. Soil and Water Conservation										5		5
3. Food Storage and Warehousing												
4. Co-operation	124		124	162		162	177		177	184		184
5. Major and Medium Irrigation, etc.												
6. Power Projects												

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
GOA

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	50	-	50	50	-	50	50	-	50
2. Non-Developmental Purposes (a + b)	-	2,223	2,223	3,063	-	3,063	-	3,063	3,063	-	1,353	1,353
a) Government Servants (other than Housing)	-	2,223	2,223	3,063	-	3,063	-	3,063	3,063	-	1,353	1,353
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	17,000	17,000	-	-	-	-	-	-	-	-	-
VII. Small Savings, Provident Funds, etc. (1+2)	-	7,653	7,653	9,210	-	9,210	-	29,134	29,134	-	30,390	30,390
1. State Provident Funds	-	7,594	7,594	9,000	-	9,000	-	28,733	28,733	-	29,781	29,781
2. Others	-	60	60	210	210	210	401	401	401	-	610	610
VIII. Reserve Funds (1 to 4)	-	8,445	8,445	3,301	-	3,301	-	11,712	11,712	-	13,877	13,877
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	5,467	5,467	2,000	2,000	2,000	6,287	6,287	6,287	-	7,042	7,042
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	2,978	2,978	1,301	1,301	1,301	5,424	5,424	5,424	-	6,835	6,835
IX. Deposits and Advances (1 to 4)	-	9,559	9,559	6,911	-	6,911	-	21,492	21,492	-	25,811	25,811
1. Civil Deposits	-	8,762	8,762	3,190	3,190	3,190	17,077	17,077	17,077	-	20,286	20,286
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	792	792	-	220	220	911	911	911	-	1,021	1,021
4. Others	-	4	4	-	3,501	3,501	3,504	3,504	3,504	-	4,504	4,504
X. Suspense and Miscellaneous (1 to 4)	-	11,11,315	11,11,315	1,20,450	-	1,20,450	-	13,07,562	13,07,562	-	14,64,270	14,64,270
1. Suspense	-	9,959	9,959	5,000	5,000	5,000	31,003	31,003	31,003	-	34,724	34,724
2. Cash Balance Investment Accounts	-	8,96,352	8,96,352	60,000	60,000	60,000	10,40,805	10,40,805	10,40,805	-	11,65,502	11,65,502
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	2,05,003	2,05,003	55,450	55,450	55,450	2,35,754	2,35,754	2,35,754	-	2,64,044	2,64,044
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	2,33,168	2,33,168	55,000	-	55,000	-	2,68,144	2,68,144	-	3,00,321	3,00,321
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	10,285	-	-	-34,840	-	-	-27,391	-	-	56
B. Surplus (+)/Deficit (-) on Capital Account	-	-	-11,920	-	-	-22,815	-	-	-44,280	-	-	-76,625
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-1,635	-	-	-57,655	-	-	-71,671	-	-	-76,569
D. Financing of Overall Surplus (+)/Deficit (-)	-	-	-1,635	-	-	-57,655	-	-	-71,671	-	-	-76,569
i. Increase(+)/Decrease (-) in Cash Balances	-	-	10,305	-	-	-57,655	-	-	-67,940	-	-	-81,690
a) Opening Balance	-	-	-9,986	-	-	-62,216	-	-	319	-	-	-67,622
b) Closing Balance	-	-	319	-	-	-1,19,871	-	-	-67,622	-	-	-1,49,312
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-11,940	-	-	-	-	-	-3,731	-	-	-4,379
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	9,500

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
GUJARAT

Item	2008-09 (Accounts)				2009-10 (Budget Estimates)				2009-10 (Revised Estimates)				2010-11 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
1		2	3	4		5	6	7		8	9	10		11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	10,37,386	1,61,24,006	1,71,61,392	65,08,216	8,17,326	56,90,890	65,08,216	8,15,491	56,91,574	8,15,491	65,07,065	10,50,298	59,97,428	10,50,298	59,97,428	70,47,726
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	10,37,386	2,78,211	13,15,597	11,68,830	8,17,326	3,51,504	11,68,830	8,15,491	3,56,923	8,15,491	11,72,414	10,50,298	4,20,089	10,50,298	4,20,089	14,70,387
I. Total Capital Outlay (1 + 2)	10,08,979	12,998	10,21,976	8,00,558	7,81,108	19,450	8,00,558	7,82,425	26,623	7,82,425	8,09,048	9,98,746	29,065	9,98,746	10,27,810	10,27,810
1. Development (a + b)	10,01,077	12,880	10,13,957	7,72,939	7,57,043	15,896	7,72,939	7,62,302	26,065	7,62,302	7,88,367	9,62,785	25,253	9,62,785	9,88,039	9,88,039
(a) Social Services (1 to 9)	1,98,014	3,682	2,01,696	2,14,138	2,07,635	6,503	2,14,138	2,00,525	4,535	2,00,525	2,05,060	3,13,052	15,061	3,13,052	3,28,113	3,28,113
1. Education, Sports, Art and Culture	24,011	883	24,893	47,727	46,238	1,489	47,727	36,303	1,263	36,303	37,566	66,213	1,044	66,213	67,256	67,256
2. Medical and Public Health	17,259	-	17,259	28,259	28,259	-	28,259	29,226	-	29,226	29,226	67,529	-	67,529	67,529	67,529
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	250	-	250	250	250
4. Water Supply and Sanitation	1,10,127	-	1,10,127	72,800	72,800	-	72,800	72,800	-	72,800	72,800	1,10,625	-	1,10,625	1,10,625	1,10,625
5. Housing	9,581	2,503	12,085	13,506	10,335	3,171	13,506	14,230	1,839	14,230	16,069	10,146	12,289	10,146	12,289	22,434
6. Urban Development	4,705	-	4,705	9,190	9,195	-5	9,190	9,095	-	9,095	9,095	9,695	-5	9,695	9,695	9,695
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	3,462	168	3,630	7,260	6,071	1,189	7,260	3,857	587	3,857	4,444	7,739	849	7,739	8,589	8,589
8. Social Security and Welfare	361	361	722	1,080	1,079	1	1,080	672	-	672	748	748	-	748	748	748
9. Others *	28,509	128	28,637	34,315	33,656	659	34,315	34,343	845	34,343	35,189	40,107	885	40,107	40,992	40,992
(b) Economic Services (1 to 10)	8,03,063	9,198	8,12,261	5,58,802	5,49,408	9,394	5,58,802	5,61,777	21,531	5,61,777	5,83,307	6,49,734	10,192	6,49,734	6,59,926	6,59,926
1. Agriculture and Allied Activities (i to xi)	25,366	867	26,233	31,280	31,280	590	31,280	28,941	695	28,941	29,635	35,902	772	35,902	36,674	36,674
i) Crop Husbandry	168	168	334	1,931	1,931	-	1,931	216	-	216	216	725	-	725	725	725
ii) Soil and Water Conservation	125	-	125	139	139	-	139	179	-	179	179	125	-	125	125	125
iii) Animal Husbandry	2	-	2	499	499	-	499	51	-	51	51	869	-	869	869	869
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	-2	-	-2	-	-	-	-	-	-	-	-	-	-	-	-	-
vi) Forestry and Wild Life	25,267	847	26,114	28,839	28,269	570	28,839	28,269	674	28,269	28,943	33,352	750	33,352	34,102	34,102
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	20	20	421	401	20	421	184	21	184	205	770	22	770	792	792
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	-193	-	-193	42	42	-	42	41	-	41	41	61	-	61	61	61
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	14	-	14	5	5	-	5	5	-	5	5	300	-	300	300	300
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	6,51,986	39,270	6,91,256	3,77,154	3,77,154	-	3,77,154	3,70,344	-	3,70,344	3,70,344	3,78,751	-	3,78,751	3,78,751	3,78,751
5. Energy	39,270	-	39,270	39,197	39,197	-	39,197	44,197	-	44,197	44,197	47,226	-	47,226	47,226	47,226
6. Industry and Minerals (i to iv)	162	-	162	725	725	-	725	5,621	-	5,621	5,621	30,477	-	30,477	30,477	30,477
i) Village and Small Industries	161	-	161	135	135	-	135	182	-	182	182	125	-	125	125	125
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	1	-	1	589	589	-	589	439	-	439	439	350	-	350	350	350
7. Transport (i + ii)	84,855	8,331	93,186	1,06,881	98,096	8,785	1,06,881	1,11,819	20,827	1,11,819	1,32,646	1,53,429	9,408	1,53,429	1,62,837	1,62,837
i) Roads and Bridges	82,957	8,306	91,263	1,02,031	93,746	8,285	1,02,031	1,10,319	16,632	1,10,319	1,26,951	1,37,706	8,908	1,37,706	1,46,614	1,46,614
ii) Others **	1,898	25	1,923	4,850	4,350	500	4,850	1,500	4,195	1,500	5,695	15,723	500	15,723	16,223	16,223
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
GUJARAT

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	400	-	400	450	-	450	450	-	450	1,150	-	1,150
10. General Economic Services (i + ii)	1,010	-	1,010	2,500	19	2,519	400	9	409	2,500	12	2,512
i) Tourism	10	-	10	2,500	-	2,500	400	-	400	2,500	-	2,500
ii) Others @@	1,000	-	1,000	-	19	19	-	9	9	-	12	12
2. Non-Development (General Services)	7,902	117	8,019	24,065	3,554	27,618	20,122	558	20,681	35,960	3,811	39,772
II. Discharge of Internal Debt (1 to 8)												
1. Market Loans	-	2,04,587	2,04,587	-	2,68,291	2,68,291	-	2,68,193	2,68,193	-	3,21,033	3,21,033
2. Loans from LIC	-	91,642	91,642	-	1,09,299	1,09,299	-	1,09,299	1,09,299	-	1,05,694	1,05,694
3. Loans from SBI and other Banks	-	2,247	2,247	-	2,247	2,247	-	2,247	2,247	-	2,247	2,247
4. Loans from NABARD	-	159	159	-	159	159	-	61	61	-	54	54
5. Loans from National Co-operative Development Corporation	-	216	216	-	152	152	-	152	152	-	152	152
6. WMA from RBI	-	74,490	74,490	-	100	100	-	100	100	-	100	100
7. Special Securities issued to NSSF	-	35,833	35,833	-	1,06,876	1,06,876	-	1,06,876	1,06,876	-	1,50,815	1,50,815
8. Others	-	-	-	-	49,458	49,458	-	49,458	49,458	-	61,971	61,971
<i>of which: Land Compensation Bonds</i>												
III. Repayment of Loans to the Centre (1 to 7)												
1. State Plan Schemes	-	55,905	55,905	-	56,376	56,376	-	56,340	56,340	-	62,724	62,724
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>												
2. Central Plan Schemes	-	436	436	-	436	436	-	436	436	-	436	436
3. Centrally Sponsored Schemes	-	499	499	-	463	463	-	476	476	-	514	514
4. Non-Plan (i to ii)	-	413	413	-	413	413	-	414	414	-	407	407
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	413	413	-	413	413	-	414	414	-	407	407
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1+2)	28,407	6,968	35,375	36,218	9,734	45,952	33,067	8,113	41,180	51,552	9,614	61,167
1. Developmental Purposes (a + b)	28,407	3,225	31,632	36,218	4,401	40,619	33,067	3,485	36,551	51,552	4,720	56,272
a) Social Services (1 to 7)	2,304	3,225	5,529	5,542	4,401	9,943	2,392	3,485	5,876	5,447	4,720	10,167
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	3,225	3,225	-	4,401	4,401	-	3,485	3,485	-	4,720	4,720
7. Others	2,304	-	2,304	5,542	-	5,542	2,392	-	2,392	5,447	-	5,447
b) Economic Services (1 to 10)	26,103	-	26,103	30,676	-	30,676	30,675	-	30,675	46,105	-	46,105
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	17	-	17	-	-	-	-	-	-	-	-	-
4. Co-operation	318	-	318	1	-	1	-	-	-	1	-	1
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	6,975	-	6,975	6,975	-	6,975	11,000	-	11,000

(₹ lakh)

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
GUJARAT

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	20	-	20	-	-	-	-	-	-	3	-	3
8. Other Industries and Minerals	11,000	-	11,000	2,350	-	2,350	2,350	-	2,350	5,501	-	5,501
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	14,748	-	14,748	21,350	-	21,350	21,350	-	21,350	29,600	-	29,600
2. Non-Developmental Purposes (a + b)		3,743	3,743			5,333		4,629	4,629		4,894	4,894
a) Government Servants (other than Housing)	-	244	244	-	503	503	-	162	162	-	214	214
b) Miscellaneous	-	3,499	3,499	-	4,830	4,830	-	4,466	4,466	-	4,680	4,680
V. Inter-State Settlement					1	1		1	1		1	1
VI. Contingency Fund		3,397	3,397		11,582	11,582		6,847	6,847			
VII. Small Savings, Provident Funds, etc. (1+2)		81,209	81,209		1,22,153	1,22,153		1,22,153	1,22,153		1,84,245	1,84,245
1. State Provident Funds	-	74,872	74,872	-	1,08,458	1,08,458	-	1,08,458	1,08,458	-	1,70,000	1,70,000
2. Others	-	6,337	6,337	-	13,695	13,695	-	13,695	13,695	-	14,245	14,245
VIII. Reserve Funds (1 to 4)		46,002	46,002		83,600	83,600		83,600	83,600		81,300	81,300
1. Depreciation/Renewal Reserve Funds	-	17	17	-	55	55	-	55	55	-	55	55
2. Sinking Funds	-	20,002	20,002	-	50,000	50,000	-	50,000	50,000	-	50,000	50,000
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	25,983	25,983	-	33,545	33,545	-	33,545	33,545	-	31,245	31,245
IX. Deposits and Advances (1 to 4)		13,28,400	13,28,400		11,62,267	11,62,267		11,62,267	11,62,267		11,76,810	11,76,810
1. Civil Deposits	-	2,67,265	2,67,265	-	3,15,410	3,15,410	-	3,15,410	3,15,410	-	3,15,410	3,15,410
2. Deposits of Local Funds	-	10,09,886	10,09,886	-	7,50,000	7,50,000	-	7,50,000	7,50,000	-	7,50,000	7,50,000
3. Civil Advances	-	25,382	25,382	-	20,400	20,400	-	20,400	20,400	-	25,400	25,400
4. Others	-	25,867	25,867	-	76,457	76,457	-	76,457	76,457	-	86,000	86,000
X. Suspense and Miscellaneous (1 to 4)		1,33,57,981	1,33,57,981		32,33,072	32,33,072		32,33,072	32,33,072		34,08,272	34,08,272
1. Suspense	-	-3,816	-3,816	-	220	220	-	220	220	-	220	220
2. Cash Balance Investment Accounts	-	1,10,90,954	1,10,90,954	-	1,00,000	1,00,000	-	1,00,000	1,00,000	-	1,00,000	1,00,000
3. Deposits with RBI	-	-	-	-	18,00,000	18,00,000	-	18,00,000	18,00,000	-	18,00,000	18,00,000
4. Others	-	22,70,843	22,70,843	-	13,32,852	13,32,852	-	13,32,852	13,32,852	-	15,08,052	15,08,052
XI. Appropriation to Contingency Fund												
XII. Remittances		10,26,559	10,26,559		7,24,364	7,24,364		7,24,364	7,24,364		7,24,364	7,24,364
A. Surplus (+)/Deficit (-) on Revenue Account			-6,575			-3,91,319			-4,35,650			-4,50,202
B. Surplus (+)/Deficit (-) on Capital Account			-55,462			3,96,095			4,49,419			3,94,458
C. Overall Surplus (+)/Deficit (-) (A+B)			-62,037			4,776			13,769			-55,744
D. Financing of Overall Surplus (+)/Deficit (-)												
i. Increase(+)/Decrease (-) in Cash Balances			-62,037			4,776			13,769			-55,744
a) Opening Balance			14,293			4,776			13,669			-55,844
b) Closing Balance			-4,413			-2,62,799			9,880			23,549
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			9,880			-2,58,023			23,549			-32,295
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)			-76,330									
												100

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
HARYANA

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	4,01,029	58,58,857	62,59,886	5,50,950	56,26,025	61,76,975	4,88,386	67,18,691	72,07,077	5,07,899	72,49,834	77,57,733
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	4,01,029	1,82,315	5,83,344	5,50,950	1,11,414	6,62,364	4,88,386	1,22,645	6,11,031	5,07,899	1,39,321	6,47,219
I. Total Capital Outlay (1 + 2)	3,98,985	51,181	4,50,166	4,36,127	-38,859	3,97,268	4,18,728	-21,754	3,96,974	3,68,663	-17,082	3,51,581
1. Development (a + b)	3,79,504	51,181	4,30,685	4,24,579	-38,859	3,85,720	3,99,202	-21,754	3,77,448	3,48,694	-17,082	3,31,612
(a) Social Services (1 to 9)	1,10,928	-	1,10,928	1,07,412	-	1,07,412	1,04,844	-	1,04,844	82,054	-	82,054
1. Education, Sports, Art and Culture	9,054	-	9,054	8,915	-	8,915	11,600	-	11,600	7,018	-	7,018
2. Medical and Public Health	4,414	-	4,414	4,028	-	4,028	6,735	-	6,735	819	-	819
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	82,693	-	82,693	82,450	-	82,450	72,036	-	72,036	64,950	-	64,950
5. Housing	2,884	-	2,884	925	-	925	2,025	-	2,025	837	-	837
6. Urban Development	-	-	-	-	-	-	-	-	-	-	-	-
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	240	-	240	280	-	280	280	-	280	266	-	266
8. Social Security and Welfare	1,532	-	1,532	1,611	-	1,611	2,002	-	2,002	1,526	-	1,526
9. Others *	10,111	-	10,111	9,203	-	9,203	10,167	-	10,167	6,639	-	6,639
(b) Economic Services (1 to 10)	2,68,577	51,181	3,19,758	3,17,167	-38,859	2,78,308	2,94,357	-21,754	2,72,604	2,66,640	-17,082	2,49,558
1. Agriculture and Allied Activities (i to xi)	3,788	51,146	54,934	1,865	-38,920	-37,055	1,940	-21,815	-19,875	1,287	-17,122	-15,835
i) Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	247	-	247	30	-	30	30	-	30	30	-	30
vi) Forestry and Wild Life	137	-	137	-	-	-	-	-	-	-	-	-
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	51,146	-	-38,920	-38,920	-	-	-21,815	-	-17,122	-17,122
x) Co-operation	-	-	-	-	-	-	-	-	-	-	-	-
xi) Others @	3,404	-	3,404	1,835	-	1,835	1,910	-	1,910	1,257	-	1,257
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	81,139	-	81,139	60,300	-	60,300	60,280	-	60,280	47,640	-	47,640
5. Energy	85,570	-	85,570	89,200	-	89,200	89,882	-	89,882	1,05,477	-	1,05,477
6. Industry and Minerals (i to iv)	8,323	-	8,323	202	-	202	186	-	186	206	-	206
i) Village and Small Industries	76	-	76	41	-	41	25	-	25	140	-	140
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	8,247	-	8,247	161	-	161	161	-	161	66	-	66
7. Transport (i + ii)	87,846	35	87,881	1,64,325	61	1,64,386	1,39,474	61	1,39,535	1,10,200	40	1,10,240
i) Roads and Bridges	73,114	-	73,114	1,54,000	-	1,54,000	1,30,124	-	1,30,124	1,01,127	-	1,01,127
ii) Others **	14,732	35	14,767	10,325	61	10,386	9,350	61	9,411	9,073	40	9,113
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
HARYANA

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)	1,910		1,910	1,275		1,275	2,595		2,595	1,830		1,830
i) Tourism	1,910		1,910	1,275		1,275	2,595		2,595	1,830		1,830
ii) Others @												
2. Non-Development (General Services)	19,481		19,481	11,548		11,548	19,526		19,526	19,969		19,969
II. Discharge of Internal Debt (1 to 8)												
1. Market Loans		1,17,838	1,17,838		3,57,191	3,57,191		4,66,355	4,66,355		5,83,960	5,83,960
2. Loans from LIC		29,046	29,046		31,632	31,632		31,632	31,632		29,235	29,235
3. Loans from SBI and other Banks		311	311		308	308		308	308		304	304
4. Loans from NABARD		20,000	20,000		1,51,800	1,51,800		2,60,000	2,60,000		2,60,000	2,60,000
5. Loans from National Co-operative Development Corporation		12,888	12,888		7,349	7,349		13,251	13,251		16,483	16,483
6. WMA from RBI		864	864		1,081	1,081		965	965		1,376	1,376
7. Special Securities issued to NSSF		9,236	9,236		1,00,000	1,00,000		1,00,000	1,00,000		2,00,000	2,00,000
8. Others		18,628	18,628		27,167	27,167		27,167	27,167		37,811	37,811
<i>of which: Land Compensation Bonds</i>		26,865	26,865		37,854	37,854		33,032	33,032		38,752	38,752
III. Repayment of Loans to the Centre (1 to 7)												
1. State Plan Schemes		11,346	11,346		11,379	11,379		11,481	11,481		11,440	11,440
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>		10,589	10,589		10,589	10,589		10,749	10,749		10,749	10,749
2. Central Plan Schemes		191	191		191	191		191	191		191	191
3. Centrally Sponsored Schemes		177	177		194	194		184	184		193	193
4. Non-Plan (i to ii)		389	389		405	405		356	356		306	306
i) Relief for Natural Calamities												
ii) Others		389	389		405	405		356	356		306	306
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes												
7. Others												
IV. Loans and Advances by State Governments (1+2)												
1. Developmental Purposes (a + b)	2,044	31,187	33,231	1,14,823	33,503	1,48,326	69,658	26,563	96,221	1,39,236	21,003	1,60,239
a) Social Services (1 to 7)	2,044	19,857	21,902	1,14,823	18,500	1,33,323	69,658	13,025	82,683	1,39,236	8,600	1,47,836
i) Education, Sports, Art and Culture	600	7,057	7,657	55,620	10,500	66,120	42,381	10,025	52,406	64,433	8,600	73,033
ii) Medical and Public Health												
iii) Family Welfare												
iv) Water Supply and Sanitation												
v) Housing												
vi) Government Servants (Housing)	600	7,057	7,657	620	10,500	11,120	620	10,025	10,645	554	8,600	9,154
7. Others				55,000		55,000	41,761		41,761	63,879		63,879
b) Economic Services (1 to 10)	1,444	12,800	14,244	59,203	8,000	67,203	27,277	3,000	30,277	74,803		74,803
1. Crop Husbandry												
2. Soil and Water Conservation												
3. Food Storage and Warehousing												
4. Co-operation	264		264	340		340	270		270	114		114
5. Major and Medium Irrigation, etc.												
6. Power Projects				50,000		50,000	14,850		14,850	60,790		60,790

(₹ lakh)

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature with (Contd.)
HIMACHAL PRADESH**

Item	2008-09 (Accounts)				2009-10 (Budget Estimates)				2009-10 (Revised Estimates)				2010-11 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	TOTAL	
TOTAL CAPITAL DISBURSEMENTS (I to XII)	2,00,567	38,25,556	40,26,122	4,84,020	1,81,260	3,02,760	4,84,020	2,11,426	2,95,299	5,06,725	1,92,774	3,04,441	4,97,215			
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	2,00,567	1,04,855	3,05,422	2,85,354	1,81,260	1,04,094	2,85,354	2,11,426	96,633	3,08,060	1,92,774	1,05,775	2,98,549			
I. Total Capital Outlay (1 + 2)	1,99,193	8,714	2,07,907	1,86,276	1,80,374	5,902	1,86,276	2,06,561	4,340	2,10,901	1,72,976	3,052	1,76,028			
1. Development (a + b)	1,92,765	8,714	2,01,479	1,80,179	1,74,277	5,902	1,80,179	2,00,166	4,335	2,04,502	1,65,975	3,052	1,69,027			
(a) Social Services (1 to 9)	79,103	4,199	83,302	59,302	56,452	2,850	59,302	68,388	-	68,388	58,377	-	58,377			
1. Education, Sports, Art and Culture	30,120	-	30,120	23,422	23,422	-	23,422	25,334	-	25,334	22,739	-	22,739			
2. Medical and Public Health	7,972	-	7,972	8,302	8,302	-	8,302	7,293	-	7,293	6,456	-	6,456			
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-			
4. Water Supply and Sanitation	35,107	-	35,107	20,467	20,467	-	20,467	31,527	-	31,527	24,829	-	24,829			
5. Housing	1,196	4,189	5,384	4,076	1,226	2,850	4,076	1,236	-	1,236	1,103	-	1,103			
6. Urban Development	2,258	10	2,268	1,200	1,200	-	1,200	1,263	-	1,263	1,338	-	1,338			
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	909	-	909	1,095	1,095	-	1,095	995	-	995	1,224	-	1,224			
8. Social Security and Welfare	1,520	-	1,520	720	720	-	720	720	-	720	635	-	635			
9. Others *	20	-	20	20	20	-	20	20	-	20	53	-	53			
(b) Economic Services (1 to 10)	1,13,662	4,515	1,18,177	1,20,877	1,17,825	3,052	1,20,877	1,31,778	4,335	1,36,113	1,07,599	3,052	1,10,651			
1. Agriculture and Allied Activities (i to xi)	6,112	-2,237	3,875	5,761	5,761	-	5,761	7,519	-	7,519	6,713	-	6,713			
i) Crop Husbandry	2,279	-2,209	69	303	303	-	303	583	-	583	417	-	417			
ii) Soil and Water Conservation	1,866	-	1,866	3,381	3,381	-	3,381	4,866	-	4,866	4,710	-	4,710			
iii) Animal Husbandry	692	-	692	869	869	-	869	861	-	861	637	-	637			
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-	-			
v) Fisheries	95	-	95	135	135	-	135	289	-	289	126	-	126			
vi) Forestry and Wild Life	1,001	-	1,001	1,007	1,007	-	1,007	867	-	867	757	-	757			
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-	-			
viii) Food Storage and Warehousing	58	-28	30	36	36	-	36	28	-	28	35	-	35			
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-	-			
x) Co-operation	121	-	121	30	30	-	30	25	-	25	30	-	30			
xi) Others @	67	-	67	10	10	-	10	10	-	10	5	-	5			
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-	-			
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-	-			
4. Major and Medium Irrigation and Flood Control	23,040	-	23,040	26,718	26,718	-	26,718	29,134	-	29,134	30,662	-	30,662			
5. Energy	29,925	-	29,925	35,000	35,000	-	35,000	31,011	-	31,011	15,975	-	15,975			
6. Industry and Minerals (i to iv)	1,408	-	1,408	1,606	1,606	-	1,606	1,563	-	1,563	2,059	-	2,059			
i) Village and Small Industries	1,408	-	1,408	1,606	1,606	-	1,606	1,563	-	1,563	2,059	-	2,059			
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-	-			
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-	-			
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-	-			
7. Transport (i + ii)	44,948	6,752	51,700	43,133	40,081	3,052	43,133	53,892	4,335	58,227	43,748	3,052	46,800			
i) Roads and Bridges	41,612	5,200	46,812	34,780	33,260	1,520	34,780	46,704	2,723	49,427	37,865	1,520	39,385			
ii) Others **	3,336	1,552	4,889	8,353	6,821	1,532	8,353	7,188	1,612	8,800	5,883	1,532	7,415			
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-	-			

(₹ lakh)

Appendix IV

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
HIMACHAL PRADESH

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Village and Small Industries	20	-	20	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Developmental Purposes (a + b)	-	219	219	-	90	90	-	150	150	-	90	90
a) Government Servants (other than Housing)	-	219	219	-	90	90	-	150	150	-	90	90
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. Small Savings, Provident Funds, etc. (1+2)	-	1,05,695	1,05,695	-	31,000	31,000	-	31,000	31,000	-	31,000	31,000
1. State Provident Funds	-	1,04,867	1,04,867	-	30,400	30,400	-	30,400	30,400	-	30,400	30,400
2. Others	-	827	827	-	600	600	-	600	600	-	600	600
VIII. Reserve Funds (1 to 4)	-	15,872	15,872	-	-	-	-	-	-	-	-	-
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	15,872	15,872	-	-	-	-	-	-	-	-	-
IX. Deposits and Advances (1 to 4)	-	89,463	89,463	-	37,387	37,387	-	37,387	37,387	-	37,387	37,387
1. Civil Deposits	-	67,015	67,015	-	7,987	7,987	-	7,987	7,987	-	7,987	7,987
2. Deposits of Local Funds	-	1,497	1,497	-	21,500	21,500	-	21,500	21,500	-	21,500	21,500
3. Civil Advances	-	20,588	20,588	-	7,250	7,250	-	7,250	7,250	-	7,250	7,250
4. Others	-	363	363	-	650	650	-	650	650	-	650	650
X. Suspense and Miscellaneous (1 to 4)	-	31,72,089	31,72,089	-	82,241	82,241	-	82,241	82,241	-	82,241	82,241
1. Suspense	-	20,242	20,242	-	17,100	17,100	-	17,100	17,100	-	17,100	17,100
2. Cash Balance Investment Accounts	-	31,51,744	31,51,744	-	15,000	15,000	-	15,000	15,000	-	15,000	15,000
3. Deposits with RBI	-	-	-	-	50,000	50,000	-	50,000	50,000	-	50,000	50,000
4. Others	-	103	103	-	141	141	-	141	141	-	141	141
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	3,37,582	3,37,582	-	48,037	48,037	-	48,037	48,037	-	48,037	48,037
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	-13,014	-	-	25,657	-	-	-15,492	-	-	-50,487
B. Surplus (+)/Deficit (-) on Capital Account	-	-	14,500	-	-	-41,494	-	-	-34,412	-	-	7,224
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	1,486	-	-	-15,838	-	-	-49,904	-	-	-43,263
D. Financing of Overall Surplus (+)/Deficit (-)	-	-	1,486	-	-	-15,838	-	-	-49,904	-	-	-43,263
(C = i to iii)	-	-	1,486	-	-	-15,838	-	-	-49,904	-	-	-43,263
i. Increase(+)/Decrease (-) in Cash Balances	-	-	743	-	-	-15,838	-	-	-49,904	-	-	-43,263
a) Opening Balance	-	-	1,12,175	-	-	87,641	-	-	1,12,918	-	-	63,014
b) Closing Balance	-	-	1,12,918	-	-	71,803	-	-	63,014	-	-	19,751
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	743	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

(₹ lakh)

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature with (Contd.)
JAMMU AND KASHMIR**

(₹ lakh)

Item	2008-09 (Revised Estimates)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment	846	-	846	713	-	713	713	-	713	825	-	825
10. General Economic Services (i + ii)	85,288	-	85,288	1,23,649	-	1,23,649	1,33,862	-	1,33,862	1,10,796	-	1,10,796
i) Tourism	10,967	-	10,967	9,019	-	9,019	9,719	-	9,719	14,770	-	14,770
ii) Others @	74,321	-	74,321	1,14,630	-	1,14,630	1,24,143	-	1,24,143	96,026	-	96,026
II. Discharge of Internal Debt (1 to 8)	80,749	3,500	84,249	1,01,593	600	1,02,193	1,10,069	600	1,10,669	1,22,140	700	1,22,840
1. Market Loans	-	50,328	50,328	-	65,980	65,980	-	69,706	69,706	-	87,265	87,265
2. Loans from LIC	-	-	-	-	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	-	-	-	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	-	-	-	-	-	-	-	-	-	-	-
8. Others	-	50,328	50,328	-	65,980	65,980	-	69,706	69,706	-	87,265	87,265
of which: Land Compensation Bonds	-	-	-	-	-	-	-	-	-	-	-	-
III. Repayment of Loans to the Centre (1 to 7)	-	10,792	10,792	-	14,866	14,866	-	4,056	4,056	-	8,626	8,626
1. State Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (1 to ii)	-	-	-	-	-	-	-	-	-	-	-	-
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	-	-	-	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	10,792	10,792	-	14,866	14,866	-	4,056	4,056	-	8,626	8,626
IV. Loans and Advances by State Governments (1+2)	-	3,836	3,836	-	6,476	6,476	-	6,839	6,839	-	8,118	8,118
1. Developmental Purposes (a + b)	-	3,826	3,826	-	6,156	6,156	-	6,631	6,631	-	7,918	7,918
a) Social Services (1 to 7)	-	220	220	-	2,550	2,550	-	3,025	3,025	-	3,005	3,005
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	20	20	-	50	50	-	25	25	-	5	5
7. Others	-	200	200	-	2,500	2,500	-	3,000	3,000	-	3,000	3,000
b) Economic Services (1 to 10)	-	3,606	3,606	-	3,606	3,606	-	3,606	3,606	-	4,913	4,913
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature with Budget Estimates (Contd.)
JAMMU AND KASHMIR

(₹ lakh)

Item	2008-09 (Revised Estimates)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	1,913	1,913	-	1,913	1,913	-	1,913	1,913	-	1,913	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	1,693	1,693	-	1,693	1,693	-	1,693	1,693	-	1,693	-
10. Others	-	10	10	-	320	320	-	207	207	-	200	200
2. Non-Developmental Purposes (a + b)	-	10	10	-	320	320	-	207	207	-	200	200
a) Government Servants (other than Housing)	-	10	10	-	320	320	-	207	207	-	200	200
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. Small Savings, Provident Funds, etc. (1+2)	-	66,053	66,053	-	78,576	78,576	-	71,385	71,385	-	93,557	93,557
1. State Provident Funds	-	65,026	65,026	-	77,546	77,546	-	70,058	70,058	-	92,225	92,225
2. Others	-	1,027	1,027	-	1,030	1,030	-	1,327	1,327	-	1,332	1,332
VIII. Reserve Funds (1 to 4)	-	20,300	20,300	-	9,980	9,980	-	13,562	13,562	-	13,675	13,675
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	20,300	20,300	-	9,980	9,980	-	13,562	13,562	-	13,675	13,675
IX. Deposits and Advances (1 to 4)	14,400	20,607	35,007	13,870	24,550	38,420	14,270	25,000	39,270	15,532	26,603	42,136
1. Civil Deposits	-	1,100	1,100	-	1,100	1,100	-	1,100	1,100	-	1,100	1,100
2. Deposits of Local Funds	14,400	18,307	32,707	13,870	22,250	36,120	-	-	-	-	-	-
3. Civil Advances	-	1,200	1,200	-	1,200	1,200	-	1,200	1,200	-	1,200	1,200
4. Others	-	-	-	-	-	-	14,270	22,700	36,970	15,532	24,303	39,836
X. Suspense and Miscellaneous (1 to 4)	-	24,608	24,608	-	26,981	26,981	-	29,405	29,405	-	26,905	26,905
1. Suspense	-	18,608	18,608	-	20,981	20,981	-	23,405	23,405	-	20,905	20,905
2. Cash Balance Investment Accounts	-	3,600	3,600	-	3,600	3,600	-	3,600	3,600	-	3,600	3,600
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	2,400	2,400	-	2,400	2,400	-	2,400	2,400	-	2,400	2,400
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	13,300	13,300	-	13,300	13,300	-	13,300	13,300	-	13,300	13,300
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	3,36,412	-	-	4,63,632	-	-	4,45,289	-	-	5,20,666
B. Surplus (+)/Deficit (-) on Capital Account	-	-	-3,32,899	-	-	-4,70,041	-	-	-4,41,864	-	-	-5,32,243
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	3,513	-	-	-6,408	-	-	3,425	-	-	-11,577
D. Financing of Overall Surplus (+)/Deficit (-)	-	-	3,513	-	-	-6,408	-	-	3,425	-	-	-11,577
(C = i to iii)	-	-	-87	-	-	-10,008	-	-	-175	-	-	-15,177
i. Increase(+)/Decrease (-) in Cash Balances	-	-	-2,11,020	-	-	-2,11,020	-	-	-1,70,737	-	-	-1,70,737
a) Opening Balance	-	-	-2,11,020	-	-	-2,11,020	-	-	-1,70,737	-	-	-1,70,737
b) Closing Balance	-	-	-2,11,107	-	-	-2,21,107	-	-	-1,70,912	-	-	-1,85,914
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	3,600	-	-	3,600	-	-	3,600	-	-	3,600
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
JHARKHAND**

Item	2008-09 (Revised Estimates)				2009-10 (Budget Estimates)				2009-10 (Revised Estimates)				2010-11 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	TOTAL	
TOTAL CAPITAL DISBURSEMENTS (I to XII)	4,33,262	5,52,516	9,85,778	12,31,807	8,41,232	4,39,605	64,85,174	4,39,605	1,08,950	5,48,556	4,13,747	71,91,181	4,13,747	1,60,923	5,74,671	
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	4,33,262	82,964	5,16,226	4,77,941	87,365	4,39,605	1,08,950	4,39,605	1,08,950	5,48,556	4,13,747	1,60,923	4,13,747	1,60,923	5,74,671	
I. Total Capital Outlay (1 + 2)	3,86,748	3,600	3,90,348	3,53,066	3,600	3,75,252	3,75,252	3,75,252	—	3,75,252	3,74,315	8,287	3,74,315	8,287	3,82,602	
1. Development (a + b)	3,66,608	—	3,66,608	3,34,075	3,34,075	3,59,678	3,59,678	3,59,678	—	3,59,678	3,58,246	—	3,58,246	—	3,58,246	
(a) Social Services (1 to 9)	1,77,065	—	1,77,065	1,45,494	1,45,494	1,37,030	1,37,030	1,37,030	—	1,37,030	1,57,355	—	1,57,355	—	1,57,355	
1. Education, Sports, Art and Culture	43,049	—	43,049	11,614	11,614	11,614	11,614	11,614	—	11,614	11,445	—	11,445	—	11,445	
2. Medical and Public Health	26,074	—	26,074	16,231	16,231	10,379	10,379	10,379	—	10,379	21,882	—	21,882	—	21,882	
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	
4. Water Supply and Sanitation	41,457	—	41,457	45,709	45,709	44,744	44,744	44,744	—	44,744	30,000	—	30,000	—	30,000	
5. Housing	3,075	—	3,075	2,603	2,603	1,785	1,785	1,785	—	1,785	1,315	—	1,315	—	1,315	
6. Urban Development	50,930	—	50,930	56,775	56,775	53,975	53,975	53,975	—	53,975	67,900	—	67,900	—	67,900	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	12,479	—	12,479	12,562	12,562	14,532	14,532	14,532	—	14,532	24,813	—	24,813	—	24,813	
8. Social Security and Welfare	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	
9. Others *	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	
(b) Economic Services (1 to 10)	1,89,543	—	1,89,543	1,88,581	1,88,581	2,22,648	2,22,648	2,22,648	—	2,22,648	2,00,891	—	2,00,891	—	2,00,891	
1. Agriculture and Allied Activities (i to xi)	2,470	—	2,470	915	915	934	934	934	—	934	2,716	—	2,716	—	2,716	
i) Crop Husbandry	500	—	500	250	250	150	150	150	—	150	270	—	270	—	270	
ii) Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	
iii) Animal Husbandry	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	
iv) Dairy Development	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	
v) Fisheries	520	—	520	500	500	624	624	624	—	624	1,020	—	1,020	—	1,020	
vi) Forestry and Wild Life	1,000	—	1,000	15	15	10	10	10	—	10	976	—	976	—	976	
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	
viii) Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	
ix) Agricultural Research and Education	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	
x) Co-operation	450	—	450	150	150	150	150	150	—	150	450	—	450	—	450	
xi) Others @	63,617	—	63,617	57,841	57,841	69,386	69,386	69,386	—	69,386	62,950	—	62,950	—	62,950	
2. Rural Development	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	
3. Special Area Programmes of which: Hill Areas	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	
4. Major and Medium Irrigation and Flood Control	56,650	—	56,650	58,240	58,240	40,501	40,501	40,501	—	40,501	50,420	—	50,420	—	50,420	
5. Energy	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	
6. Industry and Minerals (i to iv)	195	—	195	145	145	145	145	145	—	145	110	—	110	—	110	
i) Village and Small Industries	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	
ii) Iron and Steel Industries	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	
iii) Non-Ferrous Mining and Metallurgical Industries	95	—	95	45	45	45	45	45	—	45	10	—	10	—	10	
iv) Others #	100	—	100	100	100	100	100	100	—	100	100	—	100	—	100	
7. Transport (i + ii)	58,197	—	58,197	68,925	68,925	1,08,732	1,08,732	1,08,732	—	1,08,732	82,740	—	82,740	—	82,740	
i) Roads and Bridges	57,507	—	57,507	63,445	63,445	73,593	73,593	73,593	—	73,593	69,740	—	69,740	—	69,740	
ii) Others **	690	—	690	5,480	5,480	35,139	35,139	35,139	—	35,139	13,000	—	13,000	—	13,000	
8. Communications	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	

(₹ lakh)

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
JHARKHAND

(₹ lakh)

Item	2008-09 (Revised Estimates)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	8,414	-	8,414	2,515	-	2,515	2,951	-	2,951	1,955	-	1,955
i) Tourism	8,364	-	8,364	2,515	-	2,515	1,745	-	1,745	1,955	-	1,955
ii) Others @@	50	-	50	-	-	-	1,206	-	1,206	-	-	-
2. Non-Development (General Services)	20,140	3,600	23,740	15,391	3,600	18,991	15,574	-	15,574	16,069	8,287	24,356
II. Discharge of Internal Debt (1 to 8)	-	60,690	60,690	-	62,379	62,379	-	88,780	88,780	-	1,35,436	1,35,436
1. Market Loans	-	17,088	17,088	-	6,926	6,926	-	6,926	6,926	-	52,087	52,087
2. Loans from LIC	-	-	-	-	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	5,750	5,750	-	7,468	7,468	-	9,268	9,268	-	9,550	9,550
6. WMA from RBI	-	350	350	-	350	350	-	350	350	-	-	-
7. Special Securities issued to NSSF	-	6,645	6,645	-	6,449	6,449	-	6,449	6,449	-	12,411	12,411
8. Others	-	30,857	30,857	-	41,187	41,187	-	65,787	65,787	-	61,388	61,388
<i>of which: Land Compensation Bonds</i>	-	21,353	21,353	-	21,378	21,378	-	21,378	21,378	-	21,378	21,378
III. Repayment of Loans to the Centre (1 to 7)	-	16,474	16,474	-	18,570	18,570	-	18,570	18,570	-	15,131	15,131
1. State Plan Schemes	-	15,300	15,300	-	16,862	16,862	-	16,862	16,862	-	14,700	14,700
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	33	33	-	20	20	-	20	20	-	20	20
3. Centrally Sponsored Schemes	-	76	76	-	87	87	-	87	87	-	83	83
4. Non-Plan (i to ii)	-	326	326	-	327	327	-	327	327	-	328	328
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	326	326	-	327	327	-	327	327	-	328	328
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	740	740	-	1,274	1,274	-	1,274	1,274	-	-	-
IV. Loans and Advances by State Governments (1+2)	46,514	2,200	48,714	41,110	2,816	43,926	64,353	1,600	65,953	39,432	2,069	41,501
1. Developmental Purposes (a + b)	46,514	1,600	48,114	41,110	2,216	43,326	64,353	1,000	65,353	39,432	1,699	41,131
a) Social Services (1 to 7)	6,754	1,600	8,354	4,130	2,216	6,346	5,523	1,000	6,523	220	1,449	1,669
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	4,300	-	4,300	2,825	-	2,825	2,825	-	2,825	220	-	220
5. Housing	120	-	120	300	-	300	300	-	300	-	-	-
6. Government Servants (Housing)	-	1,000	1,000	-	1,000	1,000	-	1,000	1,000	-	850	850
7. Others	2,334	600	2,934	1,005	1,216	2,221	2,398	-	2,398	-	599	599
b) Economic Services (1 to 10)	39,760	-	39,760	36,980	-	36,980	58,830	-	58,830	39,212	250	39,462
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	920	-	920	610	-	610	610	-	610	410	-	410
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	38,700	-	38,700	36,100	-	36,100	57,950	-	57,950	38,800	-	38,800

Appendix IV

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
JHARKHAND

(₹ lakh)

Item	2008-09 (Revised Estimates)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	20	-	20	20	-	20	2	-	2
9. Rural Development	140	-	140	250	-	250	250	-	250	-	250	250
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Developmental Purposes (a + b)	-	600	600	-	600	600	-	600	600	-	370	370
a) Government Servants (other than Housing)	-	600	600	-	600	600	-	600	600	-	370	370
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	15,000	15,000	-	15,000	15,000	-	-	-	-	-	-
VII. Small Savings, Provident Funds, etc. (1+2)	-	26,080	26,080	-	61,120	61,120	-	49,582	49,582	-	46,565	46,565
1. State Provident Funds	-	20,580	20,580	-	50,870	50,870	-	35,653	35,653	-	39,218	39,218
2. Others	-	5,500	5,500	-	10,250	10,250	-	13,929	13,929	-	7,347	7,347
VIII. Reserve Funds (1 to 4)	-	13,755	13,755	-	10,631	10,631	-	14,688	14,688	-	16,157	16,157
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	13,755	13,755	-	10,631	10,631	-	14,688	14,688	-	16,157	16,157
IX. Deposits and Advances (1 to 4)	-	1,44,705	1,44,705	-	3,19,380	3,19,380	-	3,82,940	3,82,940	-	4,21,063	4,21,063
1. Civil Deposits	-	35,365	35,365	-	50,001	50,001	-	80,196	80,196	-	90,008	90,008
2. Deposits of Local Funds	-	38,065	38,065	-	1,23,084	1,23,084	-	1,22,937	1,22,937	-	1,36,550	1,36,550
3. Civil Advances	-	16,475	16,475	-	12,847	12,847	-	12,847	12,847	-	11,199	11,199
4. Others	-	54,800	54,800	-	1,33,448	1,33,448	-	1,66,960	1,66,960	-	1,83,306	1,83,306
X. Suspense and Miscellaneous (1 to 4)	-	44,432	44,432	-	14,777	14,777	-	55,76,128	55,76,128	-	61,43,585	61,43,585
1. Suspense	-	14,670	14,670	-	9,116	9,116	-	9,136	9,136	-	19,893	19,893
2. Cash Balance Investment Accounts	-	22,000	22,000	-	2,400	2,400	-	55,64,329	55,64,329	-	61,20,762	61,20,762
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	7,762	7,762	-	3,261	3,261	-	2,663	2,663	-	2,930	2,930
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	2,25,580	2,25,580	-	3,32,959	3,32,959	-	3,52,887	3,52,887	-	4,02,888	4,02,888
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	62,787	-	-	-27,735	-	-	2,61,357	-	-	3,55,085
B. Surplus (+)/Deficit (-) on Capital Account	-	-	-2,81,781	-	-	-1,70,213	-	-	-1,19,537	-	-	-2,31,743
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-2,18,995	-	-	-1,97,948	-	-	1,41,820	-	-	1,23,343
D. Financing of Overall Surplus (+)/Deficit (-)	-	-	-	-	-	-	-	-	-	-	-	-
(C = i to iii)	-	-	-	-	-	-	-	-	-	-	-	-
i. Increase(+)/Decrease (-) in Cash Balances	-	-	-2,18,995	-	-	-1,97,948	-	-	1,41,819	-	-	1,23,343
a) Opening Balance	-	-	-2,18,995	-	-	-1,97,948	-	-	1,95,946	-	-	1,82,882
b) Closing Balance	-	21,631	-1,97,364	-	-	-1,83,497	-	-	-1,83,497	-	-	-37,550
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-3,81,445	-	-	12,449	-	-	1,45,332
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-54,127	-	-	-59,539
	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
KARNATAKA

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	9,35,885	1,36,75,182	1,46,11,068	10,44,561	22,52,804	32,97,365	10,73,012	21,25,073	31,98,085	11,95,747	24,90,092	36,85,839
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	9,35,885	3,02,067	12,37,953	10,44,561	3,38,054	13,82,615	10,73,012	3,45,322	14,18,334	11,95,747	3,61,762	15,57,509
I. Total Capital Outlay (1 + 2)	9,13,527	73,502	9,87,029	9,47,759	1,13,516	10,61,275	9,84,605	1,07,477	10,92,082	10,67,210	1,10,566	11,77,776
1. Development (a + b)	8,71,253	68,239	9,39,492	9,14,529	1,06,920	10,21,449	9,49,175	1,01,831	10,51,006	10,18,610	1,04,435	11,23,045
(a) Social Services (1 to 9)	2,41,447	14,069	2,55,516	2,62,283	20,592	2,82,875	2,59,929	21,504	2,81,433	2,48,973	8,160	2,57,134
1. Education, Sports, Art and Culture	19,574	359	19,932	26,302	373	26,675	25,252	373	25,625	32,457	388	32,845
2. Medical and Public Health	33,402	-3,338	30,065	35,071	-	35,071	29,471	-	29,471	39,838	-	39,838
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	1,14,723	2,401	1,17,124	1,17,590	2,500	1,20,090	1,30,735	3,411	1,34,146	91,100	2,500	93,600
5. Housing	5,651	11,804	17,456	9,200	14,719	23,919	9,200	14,719	23,919	7,000	2,472	9,472
6. Urban Development	39,791	2,843	42,634	41,173	3,000	44,173	29,753	3,000	32,753	33,100	2,800	35,900
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	22,780	-	22,780	24,657	-	24,657	26,579	-	26,579	27,918	-	27,918
8. Social Security and Welfare	4,836	-	4,836	7,250	-	7,250	7,250	-	7,250	15,085	-	15,085
9. Others *	689	-	689	1,040	-	1,040	1,690	-	1,690	2,475	-	2,475
(b) Economic Services (1 to 10)	6,29,806	54,170	6,83,976	6,52,246	86,327	7,38,573	6,89,246	80,327	7,69,573	7,69,637	96,274	8,65,911
1. Agriculture and Allied Activities (i to xi)	4,202	-217	3,985	10,348	-	10,348	9,396	-	9,396	17,169	-	17,169
i) Crop Husbandry	738	-	738	1,500	-	1,500	1,150	-	1,150	6,822	-	6,822
ii) Soil and Water Conservation	-	-	-	1,000	-	1,000	-	-	-	1,000	-	1,000
iii) Animal Husbandry	2,452	-	2,452	4,757	-	4,757	4,837	-	4,837	4,300	-	4,300
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	476	-	476	2,582	-	2,582	2,582	-	2,582	4,560	-	4,560
vi) Forestry and Wild Life	308	-	308	313	-	313	313	-	313	399	-	399
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	228	-217	11	197	-	197	515	-	515	88	-	88
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	13,407	27	13,435	10,500	120	10,620	10,500	120	10,620	12,524	125	12,649
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	10,000	-	10,000	20,000	-	20,000
4. Major and Medium Irrigation and Flood Control	2,66,636	31,953	2,98,589	3,77,635	64,547	4,42,182	3,62,260	58,547	4,20,807	4,06,511	76,858	4,83,369
5. Energy	85,000	8,663	93,663	67,500	7,800	75,300	92,500	7,800	1,00,300	50,000	5,467	55,467
6. Industry and Minerals (i to iv)	26,143	-	26,143	7,401	-	7,401	9,869	-	9,869	9,692	-	9,692
i) Village and Small Industries	3,530	-	3,530	2,134	-	2,134	1,534	-	1,534	4,388	-	4,388
ii) Iron and Steel Industries	-	-	-	5,100	-	5,100	3,100	-	3,100	554	-	554
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	22,613	-	22,613	167	-	167	5,235	-	5,235	4,750	-	4,750
7. Transport (i + ii)	2,11,261	13,413	2,24,675	1,67,562	13,500	1,81,062	1,62,385	13,500	1,75,885	1,97,787	13,500	2,11,287
i) Roads and Bridges	1,91,383	13,413	2,04,797	1,46,212	13,500	1,59,712	1,41,035	13,500	1,54,535	1,71,387	13,500	1,84,887
ii) Others **	19,878	-	19,878	21,350	-	21,350	21,350	-	21,350	26,400	-	26,400
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

(₹ lakh)

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
KARNATAKA

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	23,156	331	23,488	11,300	360	11,660	32,336	360	32,696	55,953	325	56,278
i) Tourism	5,613	-	5,613	10,000	-	10,000	9,500	-	9,500	10,000	-	10,000
ii) Others @@	17,543	331	17,875	1,300	360	1,660	22,836	360	23,196	45,953	325	46,278
2. Non-Development (General Services)	42,273	5,263	47,536	33,230	6,596	39,826	35,430	5,646	41,076	48,600	6,132	54,732
II. Discharge of Internal Debt (1 to 8)												
1. Market Loans	-	1,31,646	1,31,646	-	3,04,604	3,04,604	-	1,84,049	1,84,049	-	3,26,292	3,26,292
2. Loans from LIC	-	83,347	83,347	-	1,04,657	1,04,657	-	1,04,657	1,04,657	-	97,181	97,181
3. Loans from SBI and other Banks	-	3,459	3,459	-	3,422	3,422	-	16,234	16,234	-	4,062	4,062
4. Loans from NABARD	-	12,937	12,937	-	17,190	17,190	-	18,779	18,779	-	24,818	24,818
5. Loans from National Co-operative Development Corporation	-	3,545	3,545	-	2,300	2,300	-	2,344	2,344	-	1,890	1,890
6. WMA from RBI	-	27,782	27,782	-	1,35,000	1,35,000	-	41,447	41,447	-	1,35,000	1,35,000
7. Special Securities issued to NSSF	-	576	576	-	588	588	-	588	588	-	564	564
8. Others	-	46,143	46,143	-	50,827	50,827	-	46,964	46,964	-	54,997	54,997
of which: Land Compensation Bonds												
III. Repayment of Loans to the Centre (1 to 7)												
1. State Plan Schemes	-	43,969	43,969	-	48,629	48,629	-	44,769	44,769	-	52,769	52,769
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>												
2. Central Plan Schemes	-	368	368	-	368	368	-	368	368	-	367	367
3. Centrally Sponsored Schemes	-	1,135	1,135	-	1,195	1,195	-	1,173	1,173	-	1,237	1,237
4. Non-Plan (i to ii)	-	671	671	-	634	634	-	654	654	-	624	624
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	671	671	-	634	634	-	654	654	-	624	624
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1 + 2)	22,359	50,776	73,134	96,802	4,107	1,00,909	88,407	6,832	95,239	1,28,537	4,907	1,33,444
1. Developmental Purposes (a + b)	22,359	50,520	72,878	96,802	3,100	99,902	88,407	5,675	94,082	1,28,537	3,100	1,31,637
a) Social Services (1 to 7)	16,818	520	17,337	93,018	-	93,018	80,123	-	80,123	1,13,700	-	1,13,700
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	317	-	317	-	-	-	-	-	-	-	-	-
3. Family Welfare	71	-	71	25	-	25	25	-	25	50	-	50
4. Water Supply and Sanitation	6,380	-	6,380	63,493	-	63,493	52,198	-	52,198	83,250	-	83,250
5. Housing	10,000	-	10,000	9,300	-	9,300	7,800	-	7,800	10,000	-	10,000
6. Government Servants (Housing)	4	-	4	200	-	200	100	-	100	200	-	200
7. Others	46	520	566	20,000	-	20,000	20,000	-	20,000	20,200	-	20,200
b) Economic Services (1 to 10)	5,541	50,000	55,541	3,784	3,100	6,884	8,284	5,675	13,959	14,837	3,100	17,937
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	1,553	-	1,553	1,800	-	1,800	1,800	-	1,800	1,800	-	1,800
4. Co-operation	1,079	-	1,079	653	-	653	953	-	953	7	-	7
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	1	50,000	50,001	900	-	900	900	-	900	12,500	-	12,500

(₹ lakh)

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
KARNATAKA

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	117	-	117	131	-	131	297	-	297	230	-	230
8. Other Industries and Minerals	-	-	-	-	100	100	-	100	100	-	100	100
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	2,791	-	2,791	300	3,000	3,300	4,333	5,575	9,908	300	3,000	3,300
2. Non-Developmental Purposes (a + b)		256	256		1,007	1,007		1,157	1,157		1,807	1,807
a) Government Servants (other than Housing)	-	256	256	-	807	807	-	957	957	-	807	807
b) Miscellaneous	-	-	-	-	200	200	-	200	200	-	1,000	1,000
V. Inter-State Settlement												
VI. Contingency Fund		210	210		500	500		500	500		500	500
VII. Small Savings, Provident Funds, etc. (1+2)		1,15,302	1,15,302		1,28,457	1,28,457		1,28,457	1,28,457		1,73,305	1,73,305
1. State Provident Funds	-	57,519	57,519	-	70,412	70,412	-	70,412	70,412	-	1,01,800	1,01,800
2. Others	-	57,784	57,784	-	58,045	58,045	-	58,045	58,045	-	71,505	71,505
VIII. Reserve Fund's (1 to 4)		76,464	76,464		98,957	98,957		98,957	98,957		1,08,853	1,08,853
1. Depreciation/Renewal Reserve Funds	-	5	5	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	6,629	6,629	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	69,831	69,831	-	98,957	98,957	-	98,957	98,957	-	1,08,853	1,08,853
IX. Deposits and Advances (1 to 4)		17,16,598	17,16,598		6,83,452	6,83,452		6,83,452	6,83,452		7,51,819	7,51,819
1. Civil Deposits	-	2,76,866	2,76,866	-	1,00,494	1,00,494	-	1,00,494	1,00,494	-	1,10,543	1,10,543
2. Deposits of Local Funds	-	11,79,407	11,79,407	-	4,96,558	4,96,558	-	4,96,558	4,96,558	-	5,46,213	5,46,213
3. Civil Advances	-	1	1	-	-	-	-	-	-	-	-	-
4. Others	-	2,60,324	2,60,324	-	86,400	86,400	-	86,400	86,400	-	95,062	95,062
X. Suspense and Miscellaneous (1 to 4)		1,13,41,395	1,13,41,395		6,22,470	6,22,470		6,22,470	6,22,470		6,88,347	6,88,347
1. Suspense	-	15,412	15,412	-	31,330	31,330	-	31,330	31,330	-	34,463	34,463
2. Cash Balance Investment Accounts	-	78,60,193	78,60,193	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	34,65,790	34,65,790	-	5,91,140	5,91,140	-	5,91,140	5,91,140	-	6,53,884	6,53,884
XI. Appropriation to Contingency Fund												
XII. Remittances		1,23,146	1,23,146		2,45,914	2,45,914		2,45,914	2,45,914		2,70,506	2,70,506
A. Surplus (+)/Deficit (-) on Revenue Account		1,63,138	1,63,138			1,15,137			53,819			50,049
B. Surplus (+)/Deficit (-) on Capital Account		1,95,908	1,95,908			-1,23,726			-3,47,454			-44,907
C. Overall Surplus (+)/Deficit (-) (A+B)		3,59,046	3,59,046			-8,589			-2,93,635			5,142
D. Financing of Overall Surplus (+)/Deficit (-)												
i. Increase(+)/Decrease (-) in Cash Balances		3,59,046	3,59,046			-8,589			-2,93,635			5,142
a) Opening Balance		-44,835	-44,835			-8,589			31,365			5,142
b) Closing Balance		8,990	8,990			4,280			-35,845			-4,480
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)						-4,309			-4,480			662
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)		4,03,882	4,03,882						-3,25,000			

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
KERALA

Item	2008-09 (Accounts)				2009-10 (Budget Estimates)				2009-10 (Revised Estimates)				2010-11 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	TOTAL	
TOTAL CAPITAL DISBURSEMENTS (I to XII)	2,25,502	77,31,590	79,57,092		2,31,400	68,26,646	70,58,046		2,18,439	64,07,342	66,25,781		2,61,430	75,34,739	77,96,169	
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	2,25,502	2,07,460	4,32,962		2,31,400	2,55,528	4,86,928		2,18,439	2,29,750	4,48,189		2,61,430	4,69,127	7,30,557	
I. Total Capital Outlay (1 + 2)	1,67,076	2,485	1,69,561		1,32,783	38,233	1,71,016		1,56,186	37,935	1,94,121		1,87,988	2,26,550	4,14,538	
1. Development (a + b)	1,62,233	2,062	1,64,295		1,29,948	37,733	1,67,681		1,52,449	36,946	1,89,395		1,84,615	1,94,550	3,79,165	
(a) Social Services (1 to 9)	29,052	-	29,052		19,431	300	19,731		22,431	300	22,731		24,329	7,821	32,150	
1. Education, Sports, Art and Culture	3,107	-	3,107		4,093	300	4,393		5,477	300	5,777		4,185	321	4,506	
2. Medical and Public Health	4,456	-	4,456		4,452	-	4,452		6,008	-	6,008		5,723	5,000	10,723	
3. Family Welfare	18	-	18		-	-	-		1	-	1		-	-	-	
4. Water Supply and Sanitation	3,000	-	3,000		3,700	-	3,700		3,700	-	3,700		3,200	2,500	5,700	
5. Housing	13,011	-	13,011		885	-	885		908	-	908		1,450	-	1,450	
6. Urban Development	2,000	-	2,000		-	-	-		-	-	-		-	-	-	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	3,129	-	3,129		6,016	-	6,016		6,063	-	6,063		9,131	-	9,131	
8. Social Security and Welfare	228	-	228		150	-	150		150	-	150		240	-	240	
9. Others *	103	-	103		135	-	135		135	-	135		400	-	400	
(b) Economic Services (1 to 10)	1,33,181	2,062	1,35,243		1,10,517	37,433	1,47,950		1,30,018	36,646	1,66,664		1,60,286	1,86,729	3,47,015	
1. Agriculture and Allied Activities (i to xi)	8,515	1,048	9,562		11,017	7,301	18,318		11,704	6,489	18,192		14,524	5,198	19,722	
i) Crop Husbandry	67	23	89		575	31	606		315	31	346		260	36	296	
ii) Soil and Water Conservation	1,348	-	1,348		1,200	2,000	3,200		1,435	2,000	3,435		2,000	1,000	3,000	
iii) Animal Husbandry	362	-	362		620	-	620		631	-	631		875	-	875	
iv) Dairy Development	3	-	3		-	-	-		-	-	-		-	-	-	
v) Fisheries	2,980	-	2,980		2,080	4,000	6,080		3,101	4,000	7,101		3,286	2,700	5,986	
vi) Forestry and Wild Life	1,252	-	1,252		1,675	-	1,675		1,355	-	1,355		1,917	-	1,917	
vii) Plantations	-	-	-		-	-	-		-	-	-		-	-	-	
viii) Food Storage and Warehousing	522	1,025	1,547		850	1,270	2,120		850	457	1,307		750	1,462	2,212	
ix) Agricultural Research and Education	-	-	-		-	-	-		-	-	-		-	-	-	
x) Co-operation	1,981	-	1,981		3,517	-	3,517		3,517	-	3,517		4,936	-	4,936	
xi) Others @	-	-	-		500	-	500		500	-	500		500	-	500	
2. Rural Development	-	-	-		-	-	-		-	-	-		-	-	-	
3. Special Area Programmes of which: Hill Areas	-	-	-		-	-	-		-	-	-		-	-	-	
4. Major and Medium Irrigation and Flood Control	25,408	-	25,408		21,694	11,100	32,794		22,515	11,100	33,615		34,687	3,470	38,157	
5. Energy	-	-	-		-	-	-		-	-	-		-	-	-	
6. Industry and Minerals (i to iv)	23,614	-	23,614		13,383	6,500	19,883		9,369	6,500	15,869		21,967	3,000	24,967	
i) Village and Small Industries	2,663	-	2,663		2,783	-	2,783		2,758	-	2,758		1,877	-	1,877	
ii) Iron and Steel Industries	-	-	-		-	-	-		-	-	-		-	-	-	
iii) Non-Ferrous Mining and Metalurgical Industries	-	-	-		-	-	-		-	-	-		-	-	-	
iv) Others #	20,951	-	20,951		10,600	6,500	17,100		5,811	6,500	12,311		20,080	3,000	23,080	
7. Transport (i + ii)	73,634	14	73,648		62,189	7,330	69,519		84,146	7,330	91,476		87,434	1,71,059	2,58,493	
i) Roads and Bridges	59,000	-	59,000		45,777	7,300	53,077		67,283	7,300	74,583		53,995	1,66,029	2,20,024	
ii) Others **	14,634	14	14,648		16,412	30	16,442		16,863	30	16,893		33,439	5,030	38,469	
8. Communications	-	-	-		-	-	-		-	-	-		-	-	-	

(₹ lakh)

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
KERALA

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	225	-	225	520	-	520	520	-	520	120	-	120
10. General Economic Services (i + ii)	1,785	1,000	2,785	1,714	5,202	6,916	1,265	5,227	6,492	1,104	2,002	3,106
i) Tourism	1,757	-	1,757	1,704	5,200	6,904	1,254	5,200	6,454	1,072	2,000	3,072
ii) Others @@	28	1,000	1,028	10	2	12	11	27	38	32	2	34
2. Non-Development (General Services)	4,843	423	5,266	2,835	500	3,335	3,736	989	4,726	3,373	32,000	35,373
II. Discharge of Internal Debt (1 to 8)		5,27,926	5,27,926		11,51,984	11,51,984		4,21,738	4,21,738		11,67,964	11,67,964
1. Market Loans	-	73,430	73,430	-	74,586	74,586	-	74,580	74,580	-	72,986	72,986
2. Loans from LIC	-	21,888	21,888	-	21,893	21,893	-	21,893	21,893	-	24,794	24,794
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	7,368	7,368	-	10,054	10,054	-	12,314	12,314	-	12,924	12,924
6. WMA from RBI	-	7,062	7,062	-	7,148	7,148	-	7,148	7,148	-	4,678	4,678
7. Special Securities issued to NSSF	-	3,92,097	3,92,097	-	10,02,500	10,02,500	-	2,70,001	2,70,001	-	10,02,500	10,02,500
8. Others	-	14,548	14,548	-	14,535	14,535	-	14,535	14,535	-	14,838	14,838
of which: Land Compensation Bonds	-	11,583	11,583	-	11,585	11,585	-	11,583	11,583	-	11,583	11,583
III. Repayment of Loans to the Centre (1 to 7)		29,205	29,205		62,794	62,794		26,518	26,518		67,146	67,146
1. State Plan Schemes	-	28,421	28,421	-	27,034	27,034	-	25,758	25,758	-	31,384	31,384
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	107	107	-	106	106	-	106	106	-	96	96
3. Centrally Sponsored Schemes	-	427	427	-	405	405	-	405	405	-	427	427
4. Non-Plan (i to ii)	-	250	250	-	247	247	-	248	248	-	237	237
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	250	250	-	247	247	-	248	248	-	237	237
5. Ways and Means Advances from Centre	-	-	-	-	35,000	35,000	-	-	-	-	35,000	35,000
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	2	2	-	2	2	-	2	2
IV. Loans and Advances by State Governments (1 + 2)	58,426	39,941	98,367	98,617	5,016	1,03,633	62,253	13,560	75,813	73,442	9,967	83,409
1. Developmental Purposes (a + b)	57,934	39,941	97,874	98,617	4,243	1,02,860	62,253	12,836	75,090	73,442	9,260	82,702
a) Social Services (1 to 7)	38,530	25,670	64,201	90,785	222	91,007	50,785	5,222	56,007	60,950	5,239	66,189
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	37,900	-	37,900	90,000	-	90,000	50,000	176	50,000	60,000	194	60,000
5. Housing	450	25,660	26,110	510	176	686	510	510	686	600	194	794
6. Government Servants (Housing)	10	-	10	30	30	30	-	5,030	5,030	-	5,030	5,030
7. Others	170	10	180	275	16	291	275	16	291	350	16	366
b) Economic Services (1 to 10)	19,403	14,271	33,674	7,832	4,021	11,853	11,468	7,615	19,083	12,492	4,021	16,513
1. Crop Husbandry	90	21	111	-	21	21	-	21	21	-	21	21
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	156	-	156	700	-	700	700	-	700	500	-	500
4. Co-operation	6,487	-	6,487	1,797	-	1,797	1,797	-	1,797	1,967	-	1,967
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	571	-	571	1,125	-	1,125	50	-	50	-	-	-

(₹ lakh)

Appendix IV

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
KERALA

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	2,336	100	2,436	785	-	785	1,672	294	1,966	2,015	-	2,015
8. Other Industries and Minerals	1,500	-	1,500	1,500	-	1,500	2,065	-	2,065	6,010	-	6,010
9. Rural Development	156	-	156	-	-	-	-	-	-	-	-	-
10. Others	8,107	14,150	22,257	1,925	4,000	5,925	5,184	7,300	12,484	2,000	4,000	6,000
2. Non-Developmental Purposes (a + b)	492	-	492	-	774	774	-	724	724	-	707	707
a) Government Servants (other than Housing)	492	-	492	-	774	774	-	724	724	-	707	707
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	584	584	-	100	100	-	-	-	-	100	100
VII. Small Savings, Provident Funds, etc. (1+2)	-	10,62,899	10,62,899	-	12,91,618	12,91,618	-	12,74,561	12,74,561	-	13,04,800	13,04,800
1. State Provident Funds	-	1,84,870	1,84,870	-	2,10,531	2,10,531	-	2,12,281	2,12,281	-	2,12,372	2,12,372
2. Others	-	8,78,028	8,78,028	-	10,81,087	10,81,087	-	10,62,280	10,62,280	-	10,92,429	10,92,429
VIII. Reserve Funds (1 to 4)	-	88,869	88,869	-	38,281	38,281	-	38,145	38,145	-	41,025	41,025
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	76,871	76,871	-	27,636	27,636	-	24,887	24,887	-	27,500	27,500
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	11,999	11,999	-	10,645	10,645	-	13,258	13,258	-	13,525	13,525
IX. Deposits and Advances (1 to 4)	-	4,05,258	4,05,258	-	4,56,391	4,56,391	-	4,64,540	4,64,540	-	4,80,598	4,80,598
1. Civil Deposits	-	1,46,790	1,46,790	-	1,76,159	1,76,159	-	1,68,321	1,68,321	-	1,69,366	1,69,366
2. Deposits of Local Funds	-	2,53,568	2,53,568	-	2,75,454	2,75,454	-	2,90,472	2,90,472	-	3,05,184	3,05,184
3. Civil Advances	-	105	105	-	61	61	-	44	44	-	48	48
4. Others	-	4,795	4,795	-	4,717	4,717	-	5,703	5,703	-	6,000	6,000
X. Suspense and Miscellaneous (1 to 4)	-	48,44,163	48,44,163	-	30,20,957	30,20,957	-	33,72,552	33,72,552	-	34,72,571	34,72,571
1. Suspense	-	5,65,017	5,65,017	-	4,69,218	4,69,218	-	5,71,107	5,71,107	-	5,71,107	5,71,107
2. Cash Balance Investment Accounts	-	17,68,107	17,68,107	-	2,50,000	2,50,000	-	3,00,000	3,00,000	-	2,50,000	2,50,000
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	25,11,039	25,11,039	-	23,01,739	23,01,739	-	25,01,445	25,01,445	-	26,51,464	26,51,464
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	7,30,260	7,30,260	-	7,61,273	7,61,273	-	7,57,793	7,57,793	-	7,64,017	7,64,017
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	-3,71,168	-	-	-3,00,796	-	-	-4,08,163	-	-	-3,62,955
B. Surplus (+)/Deficit (-) on Capital Account	-	-	5,36,623	-	-	2,92,581	-	-	3,87,399	-	-	3,22,243
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	1,65,455	-	-	-8,215	-	-	-20,764	-	-	-40,712
D. Financing of Overall Surplus (+)/Deficit (-)	-	-	1,65,455	-	-	-8,215	-	-	-20,764	-	-	-40,712
(C = i to iii)	-	-	1,65,455	-	-	-8,215	-	-	-20,764	-	-	-40,712
i. Increase(+)/Decrease (-) in Cash Balances	-	-	-8,513	-	-	-8,215	-	-	-20,764	-	-	-40,712
a) Opening Balance	-	-	12,327	-	-	-5,633	-	-	3,814	-	-	-16,951
b) Closing Balance	-	-	3,814	-	-	-13,848	-	-	-16,950	-	-	-57,663
ii. Withdrawals from (-)/Additions to (+)	-	-	1,73,968	-	-	-	-	-	-	-	-	-
Cash Balance Investment Account (net)	-	-	1,73,968	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease(+) in Ways and Means	-	-	-	-	-	-	-	-	-	-	-	-
Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
MADHYA PRADESH

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	7,18,063	1,29,26,067	1,36,44,130	7,74,226	1,01,50,649	1,09,24,875	8,84,516	1,01,77,121	1,10,61,637	9,28,851	1,03,11,267	1,12,40,117
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	7,18,063	3,33,575	10,51,638	7,74,226	2,73,049	10,47,275	8,84,516	5,40,776	14,25,292	9,28,851	2,27,732	11,56,582
I. Total Capital Outlay (1 + 2)	6,50,345	20,970	6,71,315	6,72,917	6,399	6,79,316	8,01,651	6,557	8,08,208	7,99,301	3,171	8,02,472
1. Development (a + b)	6,40,227	18,600	6,58,827	6,63,433	3,874	6,67,307	7,91,317	4,032	7,95,349	7,85,256	646	7,85,902
(a) Social Services (1 to 9)	1,29,278	230	1,29,508	1,15,478	502	1,15,979	1,27,329	517	1,27,845	1,23,881	621	1,24,502
1. Education, Sports, Art and Culture	24,654	-	24,654	16,632	-	16,632	20,632	-	20,632	14,793	-	14,793
2. Medical and Public Health	6,783	27	6,810	5,274	291	5,565	10,893	291	11,184	7,474	389	7,863
3. Family Welfare	10	-	10	25	-	25	6	-	6	-	-	-
4. Water Supply and Sanitation	56,062	-	56,062	55,202	-	55,202	56,799	-	56,799	58,826	-	58,826
5. Housing	3,017	3	3,020	3,417	-	3,417	3,417	-	3,417	2,595	-	2,595
6. Urban Development	5,206	-	5,206	5,958	-	5,958	7,008	-	7,008	5,092	-	5,092
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	27,593	-	27,593	28,243	-	28,243	28,138	-	28,138	34,495	-	34,495
8. Social Security and Welfare	5,337	200	5,537	518	211	729	228	226	454	411	232	643
9. Others *	616	-	616	208	-	208	208	-	208	195	-	195
(b) Economic Services (1 to 10)	5,10,949	18,370	5,29,319	5,47,955	3,372	5,51,328	6,63,989	3,515	6,67,503	6,61,375	25	6,61,400
1. Agriculture and Allied Activities (i to xi)	3,637	679	4,316	2,563	-	2,563	2,548	-	2,548	24,574	-	24,574
i) Crop Husbandry	-	-	-	-	-	-	-	-	-	13,871	-	13,871
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	86	-	86	45	-	45	45	-	45	105	-	105
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	34	-	34	20	-	20	20	-	20	46	-	46
vi) Forestry and Wild Life	2,451	-	2,451	2,179	-	2,179	2,179	-	2,179	2,600	-	2,600
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	71	679	750	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	6,936	-	6,936
x) Co-operation	995	-	995	319	-	319	304	-	304	1,016	-	1,016
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	46,081	-	46,081	58,599	-	58,599	54,936	-	54,936	82,927	-	82,927
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	2,14,199	-	2,14,199	2,42,058	-	2,42,058	2,54,110	-	2,54,110	3,10,470	-	3,10,470
5. Energy	74,701	16,000	90,701	43,048	3,367	46,416	1,57,185	3,367	1,60,552	44,226	-	44,226
6. Industry and Minerals (i to iv)	1,498	1,691	3,189	2,491	-	2,491	2,391	143	2,534	2,852	20	2,872
i) Village and Small Industries	853	-	853	1,685	-	1,685	1,685	-	1,685	2,030	-	2,030
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	5	-	5	106	-	106	106	-	106	102	-	102
iv) Others #	640	1,691	2,331	700	-	700	600	143	743	721	20	741
7. Transport (i + ii)	1,64,901	-	1,64,901	1,93,970	-	1,93,970	1,87,555	-	1,87,555	1,93,245	-	1,93,245
i) Roads and Bridges	1,63,737	-	1,63,737	1,93,250	-	1,93,250	1,86,835	-	1,86,835	1,92,535	-	1,92,535
ii) Others **	1,164	-	1,164	720	-	720	720	-	720	710	-	710
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

(₹ lakh)

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature with (Contd.)
MADHYA PRADESH**

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	800	-	800	850	-	850	850	-	850	380	-	380
10. General Economic Services (i + ii)	5,132	-	5,132	4,376	5	4,381	4,413	5	4,418	2,701	5	2,706
i) Tourism	5,132	-	5,132	4,376	-	4,376	4,376	-	4,376	2,701	-	2,701
ii) Others @@@	-	-	-	5	5	5	37	5	42	-	5	5
2. Non-Development (General Services)	10,118	2,370	12,488	9,484	2,525	12,009	10,334	2,525	12,859	14,045	2,525	16,570
II. Discharge of Internal Debt (1 to 8)	-	1,51,615	1,51,615	-	5,78,970	5,78,970	-	2,78,720	2,78,720	-	5,77,465	5,77,465
1. Market Loans	-	53,789	53,789	-	77,535	77,535	-	77,535	77,535	-	64,547	64,547
2. Loans from LIC	-	1,133	1,133	-	1,200	1,200	-	1,200	1,202	-	1,100	1,100
3. Loans from SBI and other Banks	-	24	24	-	25	25	-	23	23	-	23	23
4. Loans from NABARD	-	22,721	22,721	-	31,571	31,571	-	31,571	31,571	-	43,000	43,000
5. Loans from National Co-operative Development Corporation	-	1,242	1,242	-	2,000	2,000	-	2,000	2,000	-	1,500	1,500
6. WMA from RBI	-	1,901	1,901	-	4,00,000	4,00,000	-	1,00,000	1,00,000	-	4,00,000	4,00,000
7. Special Securities issued to NSSF	-	19,673	19,673	-	19,472	19,472	-	19,472	19,472	-	20,446	20,446
8. Others	-	51,133	51,133	-	47,167	47,167	-	46,917	46,917	-	46,849	46,849
<i>of which: Land Compensation Bonds</i>	-	40,787	40,787	-	36,071	36,071	-	36,071	36,071	-	36,071	36,071
III. Repayment of Loans to the Centre (1 to 7)	-	44,486	44,486	-	50,075	50,075	-	50,068	50,068	-	14,736	14,736
1. State Plan Schemes	-	42,911	42,911	-	48,659	48,659	-	48,659	48,659	-	13,310	13,310
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	276	276	-	274	274	-	274	274	-	273	273
3. Centrally Sponsored Schemes	-	888	888	-	731	731	-	731	731	-	749	749
4. Non-Plan (i to ii)	-	412	412	-	412	412	-	405	405	-	405	405
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	412	412	-	412	412	-	405	405	-	405	405
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1 + 2)	67,718	1,18,427	1,86,146	1,01,309	37,630	1,38,939	82,865	3,05,454	3,88,319	1,29,550	32,383	1,61,933
1. Developmental Purposes (a + b)	67,718	1,18,427	1,86,146	1,01,309	37,560	1,38,869	82,865	3,05,438	3,88,304	1,29,550	32,318	1,61,868
a) Social Services (1 to 7)	22,039	4,124	26,163	37,594	17,360	54,954	19,535	4,310	23,845	28,992	12,218	41,210
1. Education, Sports, Art and Culture	-	400	400	-	400	400	-	400	400	-	400	400
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	5,107	-	5,107	2,657	-	2,657	2,098	-	2,098	290	-	290
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	10	10	-	118	118	-	68	68	-	68	68
7. Others	16,932	3,715	20,647	34,937	16,842	51,779	17,437	3,842	21,279	28,702	11,750	40,452
b) Economic Services (1 to 10)	45,679	1,14,303	1,59,982	63,715	20,200	83,915	63,330	3,01,128	3,64,458	1,00,558	20,100	1,20,658
1. Crop Husbandry	-	3	3	-	200	200	-	100	100	-	100	100
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	600	-	600	695	-	695	695	-	695	1,203	-	1,203
5. Major and Medium Irrigation, etc.	-	-	-	385	-	385	-	-	-	-	-	-
6. Power Projects	43,192	1,14,300	1,57,492	62,333	20,000	82,333	62,333	3,01,028	3,63,362	89,255	20,000	1,09,255

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
MADHYA PRADESH

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	10,000	-	10,000
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	1,887	-	1,887	302	-	302	302	-	302	100	-	100
2. Non-Developmental Purposes (a + b)												
a) Government Servants (other than Housing)	-	-	-	-	70	70	-	15	15	-	65	65
b) Miscellaneous	-	-	-	-	70	70	-	15	15	-	65	65
V. Inter-State Settlement												
VI. Contingency Fund												
VII. Small Savings, Provident Funds, etc. (1+2)												
1. State Provident Funds	-	1,18,352	1,18,352	-	10,000	10,000	-	10,000	10,000	-	10,000	10,000
2. Others	-	1,05,115	1,05,115	-	1,31,435	1,31,435	-	1,45,655	1,45,655	-	1,53,136	1,53,136
VIII. Reserve Funds (1 to 4)												
1. Depreciation/Renewal Reserve Funds	-	13,237	13,237	-	12,098	12,098	-	20,455	20,455	-	21,258	21,258
2. Sinking Funds	-	58,738	58,738	-	61,951	61,951	-	95,035	95,035	-	85,410	85,410
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	58,738	58,738	-	61,951	61,951	-	95,035	95,035	-	85,410	85,410
IX. Deposits and Advances (1 to 4)												
1. Civil Deposits	-	7,67,420	7,67,420	-	7,69,861	7,69,861	-	7,81,304	7,81,304	-	8,09,284	8,09,284
2. Deposits of Local Funds	-	2,76,609	2,76,609	-	2,79,617	2,79,617	-	2,87,060	2,87,060	-	2,95,109	2,95,109
3. Civil Advances	-	12,090	12,090	-	13,974	13,974	-	13,974	13,974	-	14,393	14,393
4. Others	-	26,594	26,594	-	19,597	19,597	-	19,597	19,597	-	25,500	25,500
X. Suspense and Miscellaneous (1 to 4)												
1. Suspense	-	4,849	4,849	-	4,56,672	4,56,672	-	4,60,672	4,60,672	-	4,74,282	4,74,282
2. Cash Balance Investment Accounts	-	54,25,366	54,25,366	-	52,75,507	52,75,507	-	52,75,507	52,75,507	-	53,00,000	53,00,000
3. Deposits with RBI	-	25,62,278	25,62,278	-	23,00,000	23,00,000	-	23,00,000	23,00,000	-	23,69,000	23,69,000
4. Others	-	27,47,946	27,47,946	-	52,160	52,160	-	52,160	52,160	-	53,724	53,724
XI. Appropriation to Contingency Fund												
XII. Remittances												
A. Surplus (+)/Deficit (-) on Revenue Account	-	9,05,544	9,05,544	-	8,59,689	8,59,689	-	8,59,689	8,59,689	-	8,85,479	8,85,479
B. Surplus (+)/Deficit (-) on Capital Account	-	4,06,333	4,06,333	-	1,69,892	1,69,892	-	5,30,754	5,30,754	-	1,58,057	1,58,057
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-3,42,998	-3,42,998	-	-1,36,323	-1,36,323	-	-5,44,525	-5,44,525	-	-2,01,726	-2,01,726
D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)												
i. Increase(+)/Decrease (-) in Cash Balances												
a) Opening Balance	-	63,335	63,335	-	33,569	33,569	-	33,569	33,569	-	-43,669	-43,669
b) Closing Balance	-	46,289	46,289	-	13,569	13,569	-	64,723	64,723	-	6,331	6,331
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-1,30,114	-1,30,114	-	-23,863	-23,863	-	-83,827	-83,827	-	-19,104	-19,104
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-83,826	-83,826	-	-10,293	-10,293	-	-19,104	-19,104	-	-12,773	-12,773
	-	17,046	17,046	-	20,000	20,000	-	-78,493	-78,493	-	-50,000	-50,000

Appendix IV

Appendix IV: Capital Expenditure of States and Union Territories with Legislature with (Contd.)
MAHARASHTRA

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
TOTAL CAPITAL DISBURSEMENTS (I to XII)	13,27,198	1,84,98,597	1,98,25,795	17,33,136	99,01,555	1,16,34,691	15,46,116	4,12,40,850	4,27,86,965	14,60,580	2,82,93,418	2,97,53,998
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	13,27,198	10,10,259	23,37,457	17,33,136	6,24,680	23,57,816	15,46,116	6,94,352	22,40,468	14,60,580	7,19,567	21,80,147
I. Total Capital Outlay (1 + 2)	12,82,502	6,04,819	18,87,321	17,05,487	1,76,125	18,81,612	14,71,004	2,41,637	17,12,641	14,35,886	1,92,166	16,28,052
1. Development (a + b)	12,48,170	5,93,225	18,41,395	16,87,939	1,58,624	18,46,563	14,30,436	2,12,341	16,42,777	14,04,093	1,72,126	15,76,219
(a) Social Services (1 to 9)	1,72,850	33,617	2,06,467	63,376	35,008	98,385	1,47,287	35,633	1,82,920	1,19,066	28,815	1,47,881
1. Education, Sports, Art and Culture	38,710	-	38,710	11,112	-	11,112	21,065	-	21,065	3,677	-	3,677
2. Medical and Public Health	34,000	-	34,000	13,567	-	13,567	27,819	-	27,819	14,489	-	14,489
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	928	33,799	34,727	333	34,900	35,233	1,552	35,523	37,075	184	28,705	28,888
5. Housing	3,884	-	3,884	2,449	-	2,449	3,492	-	3,492	2,564	-	2,564
6. Urban Development	11,046	3	11,049	3,782	3	3,785	23,584	4	23,588	-	4	4
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	68,220	-	68,220	26,077	-	26,077	53,614	-	53,614	93,564	-	93,564
8. Social Security and Welfare	5,708	-184	5,523	1,739	106	1,845	6,273	106	6,379	1,340	106	1,446
9. Others *	10,355	-	10,355	4,317	-	4,317	9,887	-	9,887	3,248	-	3,248
(b) Economic Services (1 to 10)	10,75,321	5,99,607	16,34,928	16,24,563	1,23,615	17,48,178	12,83,149	1,76,708	14,59,858	12,85,027	1,43,311	14,28,338
1. Agriculture and Allied Activities (i to xi)	85,215	44,909	1,30,123	38,554	14,193	52,747	97,044	58,218	1,55,262	65,292	26,314	91,607
i) Crop Husbandry	-	33	33	-	-	-	-	-	-	-	-	-
ii) Soil and Water Conservation	54,560	2,801	57,361	24,127	1,997	26,124	65,228	2,307	67,535	36,609	1,658	38,268
iii) Animal Husbandry	163	-	163	234	-	234	577	-	577	510	-	510
iv) Dairy Development	28	-	28	44	-	44	56	-	56	55	-	55
v) Fisheries	3,302	-	3,302	2,656	-	2,656	8,676	-	8,676	9,729	-	9,729
vi) Forestry and Wild Life	3,948	175	4,122	2,435	180	2,616	4,280	180	4,460	3,789	176	3,965
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	754	41,900	42,654	752	12,016	12,768	862	55,731	56,593	978	24,480	25,458
ix) Agricultural Research and Education	76	-	76	25	-	25	81	-	81	100	-	100
x) Co-operation	22,384	-	22,384	8,279	-	8,279	17,283	-	17,283	13,523	-	13,523
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	46,744	-	46,744	11,73,175	-	11,73,175	62,225	-	62,225	2,20,075	-	2,20,075
3. Special Area Programmes of which: Hill Areas	4,773	-	4,773	1,810	-	1,810	5,787	-	5,787	5,430	-	5,430
4. Major and Medium Irrigation and Flood Control	6,47,350	4,79,385	11,26,736	2,15,114	90,731	3,05,844	6,26,472	90,731	7,17,203	6,49,755	92,958	7,42,713
5. Energy	89,830	-	89,830	57,584	-	57,584	1,91,496	-	1,91,496	1,79,128	-	1,79,128
6. Industry and Minerals (i to iv)	1,444	-	1,444	1,067	-	1,067	1,178	-	1,178	841	-	841
i) Village and Small Industries	1,444	-	1,444	1,067	-	1,067	1,178	-	1,178	841	-	841
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metalurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-
7. Transport (i + ii)	1,98,784	17,134	2,15,918	1,36,872	10,000	1,46,872	2,98,309	19,068	3,17,377	1,63,101	15,000	1,78,101
i) Roads and Bridges	1,98,784	-	1,98,784	1,36,872	-	1,36,872	2,98,309	-	2,98,309	1,63,101	-	1,63,101
ii) Others **	-	17,134	17,134	-	10,000	10,000	-	19,068	19,068	-	15,000	15,000
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
MAHARASHTRA

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	1,180	18,180	19,360	386	8,691	9,078	639	8,691	9,330	1,405	9,039	10,443
i) Tourism	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others @	1,180	18,180	19,360	386	8,691	9,078	639	8,691	9,330	1,405	9,039	10,443
2. Non-Development (General Services)	34,332	11,594	45,926	17,548	17,501	35,049	40,568	29,296	69,864	31,793	20,040	51,833
II. Discharge of Internal Debt (1 to 8)												
1. Market Loans	-	3,70,398	3,70,398	-	6,34,138	6,34,138	-	4,46,637	4,46,637	-	7,31,140	7,31,140
2. Loans from LIC	-	79,436	79,436	-	89,048	89,048	-	88,998	88,998	-	91,512	91,512
3. Loans from SBI and other Banks	-	25,021	25,021	-	25,017	25,017	-	25,021	25,021	-	25,017	25,017
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	14,087	14,087	-	17,017	17,017	-	17,017	17,017	-	26,240	26,240
6. WMA from RBI	-	11,140	11,140	-	16,930	16,930	-	13,316	13,316	-	14,900	14,900
7. Special Securities issued to NSSF	-	90,374	90,374	-	3,00,000	3,00,000	-	1,00,000	1,00,000	-	3,00,000	3,00,000
8. Others	-	1,10,978	1,10,978	-	1,56,285	1,56,285	-	1,56,285	1,56,285	-	2,35,050	2,35,050
of which: Land Compensation Bonds	-	39,362	39,362	-	29,841	29,841	-	46,000	46,000	-	38,421	38,421
	-	2	2	-	5	5	-	5	5	-	5	5
III. Repayment of Loans to the Centre (1 to 7)												
1. State Plan Schemes	-	42,053	42,053	-	43,014	43,014	-	42,612	42,612	-	49,650	49,650
of which: Advance release of Plan Assistance for Natural Calamities	-	39,977	39,977	-	40,862	40,862	-	40,546	40,546	-	47,392	47,392
2. Central Plan Schemes	-	83	83	-	83	83	-	83	83	-	83	83
3. Centrally Sponsored Schemes	-	1,296	1,296	-	1,416	1,416	-	1,354	1,354	-	1,526	1,526
4. Non-Plan (i to ii)	-	698	698	-	653	653	-	630	630	-	650	650
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	698	698	-	653	653	-	630	630	-	650	650
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1 + 2)	44,696	83,363	1,28,059	27,649	71,403	99,052	75,111	63,466	1,38,578	24,694	46,611	71,305
1. Developmental Purposes (a + b)	44,696	58,506	1,03,202	27,649	65,282	92,932	75,111	58,955	1,34,066	24,694	40,637	65,331
a) Social Services (1 to 7)	10,258	30,212	40,470	5,606	30,481	36,088	44,001	40,037	84,038	11,699	30,368	42,067
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	24	-	24	24	-	24	30	-	30
4. Water Supply and Sanitation	-	723	723	-	681	681	-	681	681	-	648	648
5. Housing	-	6,726	6,726	-	1,568	1,568	-	14,068	14,068	-	38	38
6. Government Servants (Housing)	-	22,757	22,757	-	28,207	28,207	-	24,138	24,138	-	29,651	29,651
7. Others	10,258	7	10,265	5,583	25	5,608	43,978	1,149	45,127	11,669	30	11,699
b) Economic Services (1 to 10)	34,438	28,294	62,732	22,043	34,801	56,844	31,110	18,918	50,028	12,995	10,269	23,264
1. Crop Husbandry	-	210	210	-	5	5	-	505	505	-	5	5
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	12,145	10,999	23,145	4,123	10,500	14,623	10,146	4,303	14,449	7,927	7,500	15,427
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	17,839	13,641	31,480	14,667	24,296	38,963	16,110	14,110	30,220	2,701	-	2,701

(₹ lakh)

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
MAHARASHTRA

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Village and Small Industries	1,711	-	1,711	1,812	-	1,812	1,460	-	1,460	1,306	-	1,306
8. Other Industries and Minerals	-	3,302	3,302	-	-	-	-	-	-	-	2,764	2,764
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	2,743	142	2,885	1,441	-	1,441	3,394	-	3,394	1,060	-	1,060
2. Non-Developmental Purposes (a + b)			24,858			6,121			4,512			5,975
a) Government Servants (other than Housing)	-	3,734	3,734	6,121	-	6,121	4,512	-	4,512	-	-	5,975
b) Miscellaneous	-	21,124	21,124	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement												
VI. Contingency Fund			40,193									
VII. Small Savings, Provident Funds, etc. (1+2)			1,41,635			1,55,885			1,57,642			1,65,686
1. State Provident Funds	-	1,31,847	1,31,847	-	1,39,761	1,39,761	-	1,41,584	1,41,584	-	1,48,663	1,48,663
2. Others	-	9,789	9,789	16,124	-	16,124	16,059	-	16,059	17,023	-	17,023
VIII. Reserve Funds (1 to 4)			2,23,803			1,45,798			2,36,255			2,16,326
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	1,42,774	1,42,774	-	83,100	83,100	-	83,100	83,100	-	1,34,000	1,34,000
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	81,029	81,029	-	62,698	62,698	-	1,53,155	1,53,155	-	82,326	82,326
IX. Deposits and Advances (1 to 4)			10,19,752			11,34,786			9,50,512			8,70,065
1. Civil Deposits	-	9,70,468	9,70,468	-	10,88,018	10,88,018	-	9,21,685	9,21,685	-	-	8,09,533
2. Deposits of Local Funds	-	7	7	-	2	2	-	2	2	-	-	2
3. Civil Advances	-	20,793	20,793	-	25,011	25,011	-	10,015	10,015	-	25,017	25,017
4. Others	-	28,484	28,484	-	21,756	21,756	-	18,813	18,813	-	35,513	35,513
X. Suspense and Miscellaneous (1 to 4)			1,40,97,885			60,95,385			3,75,87,078			2,39,45,762
1. Suspense	-	-11,313	-11,313	-	1,384	1,384	-	3,078	3,078	-	760	760
2. Cash Balance Investment Accounts	-	1,40,80,963	1,40,80,963	-	60,00,000	60,00,000	-	3,20,00,000	3,20,00,000	-	1,80,00,000	1,80,00,000
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	28,235	28,235	-	94,001	94,001	-	55,84,000	55,84,000	-	59,45,002	59,45,002
XI. Appropriation to Contingency Fund			65,000									
XII. Remittances			18,09,695			14,45,021			15,15,010			20,76,013
A. Surplus (+)/Deficit (-) on Revenue Account			5,57,677			-7,12,336			-12,73,013			-7,65,450
B. Surplus (+)/Deficit (-) on Capital Account			3,40,115			6,09,973			12,03,550			7,60,835
C. Overall Surplus (+)/Deficit (-) (A+B)			8,97,791			-1,02,363			-69,463			-4,615
D. Financing of Overall Surplus (+)/Deficit (-)												
(C = i to iii)												
i. Increase(+)/Decrease (-) in Cash Balances												
a) Opening Balance												
b) Closing Balance												
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)												
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)												
			8,61,378									9,457

(₹ lakh)

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
MANIPUR

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	1,46,453	22,77,542	24,23,995	1,35,743	15,72,680	17,08,423	1,84,694	21,32,026	23,16,720	1,78,172	22,33,282	24,11,454
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	1,46,453	31,697	1,78,150	1,35,743	11,569	1,47,312	1,84,694	10,528	1,95,222	1,78,172	11,448	1,89,620
I. Total Capital Outlay (1 + 2)	1,46,379	301	1,46,680	1,35,023	4	1,35,027	1,83,974	4	1,83,978	1,76,502	4	1,76,506
1. Development (a + b)	1,40,900	301	1,41,201	76,561	4	76,565	1,73,140	4	1,73,144	1,52,614	4	1,52,618
(a) Social Services (1 to 9)	54,714	1	54,715	20,576	1	20,577	56,604	1	56,605	55,668	1	55,669
1. Education, Sports, Art and Culture	11,064	-	11,064	2,570	-	2,570	11,303	-	11,303	6,234	-	6,234
2. Medical and Public Health	4,771	-	4,771	1,133	-	1,133	8,067	-	8,067	9,477	-	9,477
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	20,467	-	20,467	10,437	-	10,437	15,838	-	15,838	20,311	-	20,311
5. Housing	4,608	1	4,609	650	1	651	1,298	1	1,299	1,625	1	1,626
6. Urban Development	9,349	-	9,349	3,475	-	3,475	13,028	-	13,028	13,335	-	13,335
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	3,903	-	3,903	2,138	-	2,138	5,418	-	5,418	3,146	-	3,146
8. Social Security and Welfare	-	-	-	-	-	-	1,410	-	1,410	1,375	-	1,375
9. Others *	552	-	552	172	-	172	242	-	242	165	-	165
(b) Economic Services (1 to 10)	86,186	300	86,486	55,985	3	55,988	1,16,537	3	1,16,540	96,947	3	96,950
1. Agriculture and Allied Activities (i to xi)	2,861	300	3,161	651	-	651	1,170	-	1,170	944	-	944
i) Crop Husbandry	-	-	-	189	-	189	-	-	-	293	-	293
ii) Soil and Water Conservation	2,250	-	2,250	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	276	-	276	305	-	305	313	-	313	445	-	445
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	4	-	4	14	-	14	86	-	86	121	-	121
vi) Forestry and Wild Life	-	-	-	-	-	-	-	-	-	-	-	-
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	1	300	301	-	-	-	660	-	660	-	-	-
ix) Agricultural Research and Education	35	-	35	-	-	-	-	-	-	-	-	-
x) Co-operation	100	-	100	143	-	143	111	-	111	85	-	85
xi) Others @	195	-	195	-	-	-	-	-	-	-	-	-
2. Rural Development	20	-	20	-	-	-	-	-	-	-	-	-
3. Special Area Programmes of which: Hill Areas	1,537	-	1,537	435	-	435	2,522	-	2,522	1,388	-	1,388
4. Major and Medium Irrigation and Flood Control	-	-	-	-	-	-	-	-	-	-	-	-
5. Energy	30,738	-	30,738	25,965	-	25,965	36,104	-	36,104	40,103	-	40,103
6. Industry and Minerals (i to iv)	11,287	-	11,287	13,491	-	13,491	30,549	-	30,549	20,723	-	20,723
i) Village and Small Industries	7,675	-	7,675	6,336	-	6,336	6,798	-	6,798	6,826	-	6,826
ii) Iron and Steel Industries	7,395	-	7,395	6,276	-	6,276	6,325	-	6,325	6,826	-	6,826
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	27	-	27	-	-	-	-	-	-
iv) Others #	280	-	280	-	-	-	-	-	-	-	-	-
7. Transport (i + ii)	29,957	-	29,957	7,650	3	7,653	34,679	3	34,682	24,763	3	24,766
i) Roads and Bridges	22,096	-	22,096	7,650	3	7,653	32,529	3	32,532	23,683	3	23,686
ii) Others **	7,861	-	7,861	-	-	-	2,150	-	2,150	1,080	-	1,080
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
MANIPUR

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
9. Science, Technology and Environment	1,070	-	1,070	-	-	-	355	-	355	1,837	-	1,837
10. General Economic Services (i + ii)	1,041	-	1,041	1,456	-	1,456	4,360	-	4,360	363	-	363
i) Tourism	1,041	-	1,041	1,456	-	1,456	4,360	-	4,360	363	-	363
ii) Others @@	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development (General Services)	5,479	-	5,479	58,462	-	58,462	10,834	-	10,834	23,888	-	23,888
II. Discharge of Internal Debt (1 to 8)		6,848	6,848		7,210	7,210		6,194	6,194		7,085	7,085
1. Market Loans	-	-	-	-	5,753	5,753	-	-	-	-	5,198	5,198
2. Loans from LIC	-	-	-	-	300	300	-	-	-	-	300	300
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	-	-	-	187	187	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	-	-	-	265	265	-	-	-	-	265	265
7. Special Securities issued to NSSF	-	383	383	-	100	100	-	-	-	-	449	449
8. Others	-	6,465	6,465	-	605	605	-	6,194	6,194	-	873	873
<i>of which: Land Compensation Bonds</i>												
III. Repayment of Loans to the Centre (1 to 7)		24,514	24,514		4,215	4,215		4,226	4,226		4,210	4,210
1. State Plan Schemes	-	-	-	-	249	249	-	-	-	-	253	253
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>												
2. Central Plan Schemes	-	-	-	-	28	28	-	-	-	-	28	28
3. Centrally Sponsored Schemes	-	-	-	-	114	114	-	-	-	-	106	106
4. Non-Plan (i to ii)	-	24,514	24,514	-	3,794	3,794	-	4,226	4,226	-	3,795	3,795
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	24,514	24,514	-	3,794	3,794	-	4,226	4,226	-	3,795	3,795
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	30	30	-	-	-	-	28	28
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1 + 2)	74	34	108	720	140	860	720	103	823	1,670	150	1,820
1. Developmental Purposes (a + b)	74	-	74	720	65	785	720	-	720	1,670	65	1,735
a) Social Services (1 to 7)	74	-	74	-	65	65	-	-	-	1,000	65	1,065
1. Education, Sports, Art and Culture	50	-	50	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	24	-	24	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	-	-	-	65	65	-	-	-	-	65	65
7. Others	-	-	-	720	-	720	720	-	720	1,000	-	1,000
b) Economic Services (1 to 10)	-	-	-	-	-	-	-	-	-	670	-	670
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-

(₹ lakh)

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
MANIPUR

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	670	-	670	670	-	670	620	-	620
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	50	-	50	50	-	50	50	-	50
2. Non-Developmental Purposes (a + b)	-	34	34	-	75	75	-	103	103	-	85	85
a) Government Servants (other than Housing)	-	34	34	-	75	75	-	103	103	-	85	85
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. Small Savings, Provident Funds, etc. (1+2)	-	8,776	8,776	-	9,323	9,323	-	12,224	12,224	-	12,350	12,350
1. State Provident Funds	-	8,500	8,500	-	9,000	9,000	-	12,000	12,000	-	12,000	12,000
2. Others	-	275	275	-	323	323	-	224	224	-	350	350
VIII. Reserve Funds (1 to 4)	-	3,333	3,333	-	2,657	2,657	-	2,657	2,657	-	2,923	2,923
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	1,266	1,266	-	1,832	1,832	-	1,832	1,832	-	1,909	1,909
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	2,067	2,067	-	825	825	-	825	825	-	1,014	1,014
IX. Deposits and Advances (1 to 4)	-	39,800	39,800	-	17,501	17,501	-	19,700	19,700	-	24,980	24,980
1. Civil Deposits	-	7,478	7,478	-	4,500	4,500	-	7,500	7,500	-	8,500	8,500
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	1,240	1,240	-	1,500	1,500	-	1,500	1,500	-	1,400	1,400
4. Others	-	31,082	31,082	-	11,501	11,501	-	10,700	10,700	-	15,080	15,080
X. Suspense and Miscellaneous (1 to 4)	-	19,93,896	19,93,896	-	14,63,800	14,63,800	-	20,19,087	20,19,087	-	21,15,635	21,15,635
1. Suspense	-	5,004	5,004	-	15,000	15,000	-	14,000	14,000	-	15,000	15,000
2. Cash Balance Investment Accounts	-	19,80,449	19,80,449	-	14,42,800	14,42,800	-	19,98,407	19,98,407	-	20,95,635	20,95,635
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	8,443	8,443	-	6,000	6,000	-	6,680	6,680	-	5,000	5,000
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	2,00,040	2,00,040	-	67,830	67,830	-	67,830	67,830	-	65,946	65,946
A. Surplus (+)/Deficit (-) on Revenue Account	-	1,25,034	1,25,034	-	94,868	94,868	-	1,52,451	1,52,451	-	1,31,848	1,31,848
B. Surplus (+)/Deficit (-) on Capital Account	-	-1,06,681	-1,06,681	-	-1,10,516	-1,10,516	-	-1,43,355	-1,43,355	-	-1,38,840	-1,38,840
C. Overall Surplus (+)/Deficit (-) (A+B)	-	18,353	18,353	-	-15,649	-15,649	-	9,096	9,096	-	-6,992	-6,992
D. Financing of Overall Surplus (+)/Deficit (-)	-	18,353	18,353	-	-15,649	-15,649	-	9,096	9,096	-	-6,992	-6,992
(C = i to iii)	-	-2,918	-2,918	-	-8,449	-8,449	-	15,689	15,689	-	2,373	2,373
i. Increase(+)/Decrease (-) in Cash Balances	-	-22,984	-22,984	-	-32,424	-32,424	-	-25,589	-25,589	-	-9,900	-9,900
a) Opening Balance	-	-25,903	-25,903	-	-40,873	-40,873	-	-9,900	-9,900	-	-7,527	-7,527
b) Closing Balance	-	21,271	21,271	-	-7,200	-7,200	-	-6,593	-6,593	-	-9,365	-9,365
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
MEGHALAYA

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	57,399	9,94,996	10,52,395	84,501	12,05,173	12,89,673	84,501	11,96,853	12,81,354	72,209	12,64,114	13,36,322
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	57,399	17,596	74,994	84,501	14,884	99,385	84,501	14,935	99,436	72,209	14,579	86,787
I. Total Capital Outlay (1 + 2)	53,073	28	53,101	81,192	-	81,192	81,192	-	81,192	69,400	-	69,400
1. Development (a + b)	48,316	28	48,344	74,619	-	74,619	74,619	-	74,619	62,742	-	62,742
(a) Social Services (1 to 9)	22,123	28	22,151	34,057	-	34,057	34,057	-	34,057	24,506	-	24,506
1. Education, Sports, Art and Culture	469	-	469	308	-	308	308	-	308	308	-	308
2. Medical and Public Health	1,999	28	2,027	2,287	-	2,287	2,287	-	2,287	2,480	-	2,480
3. Family Welfare	-	-	-	50	-	50	50	-	50	50	-	50
4. Water Supply and Sanitation	13,701	-	13,701	18,809	-	18,809	18,809	-	18,809	9,354	-	9,354
5. Housing	670	-	670	863	-	863	863	-	863	765	-	765
6. Urban Development	5,215	-	5,215	10,319	-	10,319	10,319	-	10,319	10,149	-	10,149
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-	-	-	-	-	-	-	-	-	-
8. Social Security and Welfare	69	-	69	1,420	-	1,420	1,420	-	1,420	1,400	-	1,400
9. Others *	-	-	-	-	-	-	-	-	-	-	-	-
(b) Economic Services (1 to 10)	26,193	-	26,193	40,562	-	40,562	40,562	-	40,562	38,235	-	38,235
1. Agriculture and Allied Activities (i to xi)	1,549	-	1,549	4,063	-	4,063	4,063	-	4,063	2,480	-	2,480
i) Crop Husbandry	39	-	39	1,046	-	1,046	1,046	-	1,046	1,075	-	1,075
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	10	-	10	50	-	50	50	-	50	20	-	20
vi) Forestry and Wild Life	914	-	914	2,311	-	2,311	2,311	-	2,311	732	-	732
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	174	-	174	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	384	-	384	616	-	616	616	-	616	613	-	613
xi) Others @	30	-	30	40	-	40	40	-	40	40	-	40
2. Rural Development	27	-	27	33	-	33	33	-	33	30	-	30
3. Special Area Programmes of which: Hill Areas	3,708	-	3,708	4,801	-	4,801	4,801	-	4,801	4,837	-	4,837
4. Major and Medium Irrigation and Flood Control	3,180	-	3,180	6,721	-	6,721	6,721	-	6,721	8,435	-	8,435
5. Energy	-	-	-	-	-	-	-	-	-	-	-	-
6. Industry and Minerals (i to iv)	1,445	-	1,445	1,642	-	1,642	1,642	-	1,642	1,644	-	1,644
i) Village and Small Industries	45	-	45	70	-	70	70	-	70	76	-	76
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	1,400	-	1,400	1,572	-	1,572	1,572	-	1,572	1,568	-	1,568
7. Transport (i + ii)	16,280	-	16,280	23,297	-	23,297	23,297	-	23,297	20,787	-	20,787
i) Roads and Bridges	15,879	-	15,879	22,732	-	22,732	22,732	-	22,732	20,222	-	20,222
ii) Others **	401	-	401	565	-	565	565	-	565	565	-	565
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

(₹ lakh)

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
MEGHALAYA

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment 10. General Economic Services (i + ii) i) Tourism ii) Others @@	-	-	-	-	-	-	-	-	-	-	-	-
	6	-	6	5	-	5	5	-	5	22	-	22
	6	-	6	5	-	5	5	-	5	22	-	22
	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development (General Services)	4,756	-	4,756	6,573	-	6,573	6,573	-	6,573	6,659	-	6,659
II. Discharge of Internal Debt (1 to 8)	-	10,922	10,922	16,481	-	16,481	16,481	-	16,481	-	15,784	15,784
1. Market Loans	-	7,308	7,308	8,186	-	8,186	8,186	-	8,186	-	7,000	7,000
2. Loans from LIC	-	25	25	15	-	15	15	-	15	-	14	14
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	915	915	1,340	-	1,340	1,340	-	1,340	-	1,510	1,510
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	184	184	210	-	210	210	-	210	-	160	160
7. Special Securities issued to NSSF	-	474	474	4,050	-	4,050	4,032	-	4,032	-	4,050	4,050
8. Others	-	2,016	2,016	1,940	-	1,940	1,953	-	1,953	-	2,020	2,020
of which: Land Compensation Bonds	-	140	140	140	-	140	140	-	140	-	140	140
III. Repayment of Loans to the Centre (1 to 7)	-	5,951	5,951	1,853	-	1,853	1,886	-	1,886	-	2,195	2,195
1. State Plan Schemes	-	5,741	5,741	1,636	-	1,636	1,669	-	1,669	-	1,968	1,968
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	2	2	1	-	1	1	-	1	-	1	1
3. Centrally Sponsored Schemes	-	103	103	107	-	107	107	-	107	-	111	111
4. Non-Plan (i to ii)	-	40	40	39	-	39	39	-	39	-	39	39
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	40	40	39	-	39	39	-	39	-	39	39
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	66	66	69	-	69	69	-	69	-	76	76
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1 + 2)	4,326	695	5,021	3,309	600	3,909	3,309	600	3,909	2,808	650	3,458
1. Developmental Purposes (a + b)	4,326	7	4,333	3,309	50	3,359	3,309	50	3,359	2,808	20	2,828
a) Social Services (1 to 7)	-	7	7	-	50	50	-	50	50	-	20	20
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	7	7	-	40	40	-	40	40	-	10	10
7. Others	-	-	-	-	10	10	-	10	10	-	10	10
b) Economic Services (1 to 10)	4,326	-	4,326	3,309	-	3,309	3,309	-	3,309	2,808	-	2,808
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	12	-	12	131	-	131	131	-	131	81	-	81
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	4,314	-	4,314	2,828	-	2,828	2,828	-	2,828	2,377	-	2,377

Appendix IV

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
MEGHALAYA

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	350	-	350	350	-	350	-	350	350
2. Non-Developmental Purposes (a + b)	-	688	688	-	550	550	-	550	550	-	630	630
a) Government Servants (other than Housing)	-	688	688	-	550	550	-	550	550	-	630	630
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	10,331	10,331	-	21,000	21,000	-	18,168	18,168	-	21,000	21,000
VII. Small Savings, Provident Funds, etc. (1+2)	-	6,097	6,097	-	6,916	6,916	-	6,916	6,916	-	7,262	7,262
1. State Provident Funds	-	6,097	6,097	-	6,916	6,916	-	6,916	6,916	-	7,262	7,262
2. Others	-	-	-	-	-	-	-	-	-	-	-	-
VIII. Reserve Funds (1 to 4)	-	2,565	2,565	-	2,690	2,690	-	2,690	2,690	-	2,831	2,831
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	1,352	1,352	-	1,422	1,422	-	1,422	1,422	-	1,563	1,563
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1,213	1,213	-	1,268	1,268	-	1,268	1,268	-	1,268	1,268
IX. Deposits and Advances (1 to 4)	-	58,173	58,173	-	32,590	32,590	-	31,249	31,249	-	37,048	37,048
1. Civil Deposits	-	52,963	52,963	-	28,331	28,331	-	26,990	26,990	-	31,872	31,872
2. Deposits of Local Funds	-	-	-	-	2	2	-	2	2	-	-	-
3. Civil Advances	-	5,209	5,209	-	4,257	4,257	-	4,257	4,257	-	5,176	5,176
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)	-	7,95,403	7,95,403	-	10,38,042	10,38,042	-	10,34,266	10,34,266	-	10,84,552	10,84,552
1. Suspense	-	-4,885	-4,885	-	1,635	1,635	-	1,635	1,635	-	1,716	1,716
2. Cash Balance Investment Accounts	-	8,00,181	8,00,181	-	3,71,101	3,71,101	-	3,71,101	3,71,101	-	4,17,509	4,17,509
3. Deposits with RBI	-	-	-	-	6,64,900	6,64,900	-	6,61,124	6,61,124	-	6,64,900	6,64,900
4. Others	-	106	106	-	406	406	-	406	406	-	426	426
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	1,04,832	1,04,832	-	85,000	85,000	-	84,597	84,597	-	92,793	92,793
A. Surplus (+)/Deficit (-) on Revenue Account		12,787	12,787		21,804	21,804		21,805	21,805		33,194	33,194
B. Surplus (+)/Deficit (-) on Capital Account		-5,683	-5,683		-47,237	-47,237		-41,282	-41,282		-25,898	-25,898
C. Overall Surplus (+)/Deficit (-) (A+B)		7,104	7,104		-25,433	-25,433		-19,477	-19,477		7,296	7,296
D. Financing of Overall Surplus (+)/Deficit (-)												
i. Increase(+)/Decrease (-) in Cash Balances		7,104	7,104		-25,433	-25,433		-19,476	-19,476		7,296	7,296
a) Opening Balance		873	873		-36,675	-36,675		-25,103	-25,103		-3,513	-3,513
b) Closing Balance		-5,942	-5,942		-3,357	-3,357		-5,070	-5,070		-30,173	-30,173
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)		-5,069	-5,069		-40,032	-40,032		-30,172	-30,172		-33,686	-33,686
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)		6,231	6,231		11,242	11,242		5,644	5,644		10,809	10,809
		-	-		-	-		-18	-18		-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
MIZORAM

Item	2008-09 (Accounts)				2009-10 (Budget Estimates)				2009-10 (Revised Estimates)				2010-11 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	TOTAL	
1	37,872	10,30,583	10,68,456		39,703	6,18,821	6,58,524		55,076	7,14,280	7,69,356		34,821	6,96,177	7,30,998	
TOTAL CAPITAL DISBURSEMENTS (I to XII)																
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	37,872	17,602	55,474		39,703	25,867	65,570		55,076	36,176	91,251		34,821	31,747	66,568	
I. Total Capital Outlay (1 + 2)	36,659	7,445	44,104		39,198	190	39,388		54,571	10,220	64,790		34,321	4,527	38,848	
1. Development (a + b)	34,681	7,445	42,125		37,587	190	37,777		51,079	10,220	61,299		32,665	4,527	37,191	
(a) Social Services (1 to 9)	9,294	-	9,294		12,178	190	12,368		18,470	161	18,631		11,895	700	12,595	
1. Education, Sports, Art and Culture	690	-	690		1,525	-	1,525		4,459	-	4,459		20	-	20	
2. Medical and Public Health	411	-	411		6	-	6		6	-	6		11	-	11	
3. Family Welfare	-	-	-		-	-	-		-	-	-		-	-	-	
4. Water Supply and Sanitation	6,421	-	6,421		3,079	-	3,079		6,030	-	6,030		1,273	-	1,273	
5. Housing	211	-	211		760	-	760		760	-	760		760	-	760	
6. Urban Development	643	-	643		6,763	190	6,953		7,170	161	7,330		9,786	700	10,486	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-		-	-	-		-	-	-		-	-	-	
8. Social Security and Welfare	868	-	868		-	-	-		-	-	-		-	-	-	
9. Others *	49	-	49		45	-	45		45	-	45		45	-	45	
(b) Economic Services (1 to 10)	25,387	7,445	32,832		25,409	-	25,409		32,609	10,059	42,668		20,770	3,827	24,597	
1. Agriculture and Allied Activities (i to xi)	1,234	7,445	8,678		158	-	158		897	10,059	10,956		808	3,827	4,635	
i) Crop Husbandry	55	-	55		15	-	15		55	-	55		57	-	57	
ii) Soil and Water Conservation	487	-	487		-	-	-		350	-	350		459	-	459	
iii) Animal Husbandry	-	-	-		-	-	-		106	-	106		250	-	250	
iv) Dairy Development	-	-	-		-	-	-		-	-	-		-	-	-	
v) Fisheries	23	-	23		-	-	-		-	-	-		-	-	-	
vi) Forestry and Wild Life	275	-	275		65	-	65		144	-	144		-	-	-	
vii) Plantations	-	-	-		-	-	-		-	-	-		-	-	-	
viii) Food Storage and Warehousing	220	-	220		-	-	-		168	10,059	10,227		10	3,827	3,837	
ix) Agricultural Research and Education	-	-	-		-	-	-		-	-	-		-	-	-	
x) Co-operation	122	-	122		48	-	48		48	-	48		5	-	5	
xi) Others @	52	-	52		27	-	27		27	-	27		27	-	27	
2. Rural Development	836	-	836		649	-	649		797	-	797		600	-	600	
3. Special Area Programmes of which: Hill Areas	5,861	-	5,861		2,481	-	2,481		4,180	-	4,180		2,467	-	2,467	
4. Major and Medium Irrigation and Flood Control	7,510	-	7,510		5,555	-	5,555		5,385	-	5,385		5,315	-	5,315	
5. Energy	3,478	-	3,478		6,749	-	6,749		8,446	-	8,446		4,021	-	4,021	
6. Industry and Minerals (i to iv)	817	-	817		231	-	231		231	-	231		49	-	49	
i) Village and Small Industries	817	-	817		231	-	231		231	-	231		49	-	49	
ii) Iron and Steel Industries	-	-	-		-	-	-		-	-	-		-	-	-	
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-		-	-	-		-	-	-		-	-	-	
iv) Others #	-	-	-		-	-	-		-	-	-		-	-	-	
7. Transport (i + ii)	4,267	-	4,267		9,585	-	9,585		12,298	-	12,298		7,510	-	7,510	
i) Roads and Bridges	4,145	-	4,145		8,773	-	8,773		11,153	-	11,153		7,399	-	7,399	
ii) Others **	122	-	122		812	-	812		1,145	-	1,145		111	-	111	
8. Communications	-	-	-		-	-	-		-	-	-		-	-	-	

(₹ lakh)

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
MIZORAM

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	1,384	-	1,384	-	-	-	374	-	374	-	-	-
i) Tourism	1,384	-	1,384	-	-	-	374	-	374	-	-	-
ii) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Development (General Services)	1,979	-	1,979	1,611	-	1,611	3,491	-	3,491	1,656	-	1,656
II. Discharge of Internal Debt (1 to 8)	-	7,805	7,805	-	21,802	21,802	-	35,755	35,755	-	23,315	23,315
1. Market Loans	-	2,997	2,997	-	14,304	14,304	-	14,304	14,304	-	16,170	16,170
2. Loans from LIC	-	2,345	2,345	-	2,206	2,206	-	2,206	2,206	-	2,416	2,416
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	965	965	-	1,107	1,107	-	1,107	1,107	-	1,234	1,234
6. WMA from RBI	-	187	187	-	138	138	-	189	189	-	51	51
7. Special Securities issued to NSSF	-	242	242	-	375	375	-	13,674	13,674	-	-	-
8. Others	-	1,070	1,070	-	3,672	3,672	-	375	375	-	672	672
of which: Land Compensation Bonds	-	456	456	-	228	228	-	3,900	3,900	-	2,772	2,772
III. Repayment of Loans to the Centre (1 to 7)	-	1,824	1,824	-	1,863	1,863	-	1,863	1,863	-	1,905	1,905
1. State Plan Schemes	-	1,509	1,509	-	1,569	1,569	-	1,569	1,569	-	1,586	1,586
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	159	159	-	139	139	-	139	139	-	163	163
4. Non-Plan (i to ii)	-	73	73	-	73	73	-	73	73	-	73	73
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	73	73	-	73	73	-	73	73	-	73	73
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	83	83	-	83	83	-	83	83	-	83	83
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1 + 2)	1,213	528	1,741	505	2,012	2,517	505	2,012	2,517	500	2,000	2,500
1. Developmental Purposes (a + b)	1,213	25	1,238	505	1,045	1,550	505	1,145	1,650	500	1,133	1,633
a) Social Services (1 to 7)	328	25	353	505	1,033	1,538	505	1,133	1,638	500	1,133	1,633
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	328	-	328	505	-	505	505	-	505	500	-	500
6. Government Servants (Housing)	-	25	25	-	1,033	1,033	-	1,133	1,133	-	1,133	1,133
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
b) Economic Services (1 to 10)	885	-	885	-	12	12	-	12	12	-	-	-
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-

(₹ lakh)

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
MIZORAM

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Village and Small Industries	872	-	872	-	12	12	-	12	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	13	-	13	-	-	-	-	-	-	-	-	-
2. Non-Developmental Purposes (a + b)		503	503		967	967		867			867	867
a) Government Servants (other than Housing)	-	503	503	-	967	967	-	867	-	-	867	867
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement												
VI. Contingency Fund												
VII. Small Savings, Provident Funds, etc. (1+2)												
1. State Provident Funds	-	12,727	12,727	-	20,000	20,000	-	20,000	-	-	20,000	20,000
2. Others	-	12,480	12,480	-	25,148	25,148	-	37,291	-	-	37,291	37,291
	-	247	247	-	24,898	24,898	-	37,041	-	-	37,041	37,041
	-	7,081	7,081	-	250	250	-	250	-	-	250	250
VIII. Reserve Funds (1 to 4)												
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	2,890	-	-	2,890	2,890
2. Sinking Funds	-	1,500	1,500	-	-	-	-	890	-	-	890	890
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	5,581	5,581	-	-	-	-	2,000	-	-	2,000	2,000
IX. Deposits and Advances (1 to 4)												
1. Civil Deposits	-	26,186	26,186	-	13,122	13,122	-	7,446	-	-	17,446	17,446
2. Deposits of Local Funds	-	24,757	24,757	-	12,000	12,000	-	6,146	-	-	16,146	16,146
3. Civil Advances	-	1,429	1,429	-	1,122	1,122	-	1,300	-	-	1,300	1,300
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)												
1. Suspense	-	8,67,013	8,67,013	-	4,51,794	4,51,794	-	4,92,202	-	-	5,02,202	5,02,202
2. Cash Balance Investment Accounts	-	3,404	3,404	-	1,44,941	1,44,941	-	1,45,000	-	-	1,45,000	1,45,000
3. Deposits with RBI	-	8,62,305	8,62,305	-	-	-	-	40,000	-	-	50,000	50,000
4. Others	-	1,304	1,304	-	3,05,163	3,05,163	-	3,05,500	-	-	3,05,500	3,05,500
XI. Appropriation to Contingency Fund												
XII. Remittances												
A. Surplus (+)/Deficit (-) on Revenue Account												
B. Surplus (+)/Deficit (-) on Capital Account												
C. Overall Surplus (+)/Deficit (-) (A+B)												
D. Financing of Overall Surplus (+)/Deficit (-)												
(C = i to iii)												
i. Increase(+)/Decrease (-) in Cash Balances												
a) Opening Balance			33,933			17,752						34,162
b) Closing Balance			-41,841			3,548						-13,778
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			-7,908			21,300						20,384
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)			-7,908			21,300						20,384
			-851			21,300						3,354
			-7,659			-7,045						-3,618
			-8,510			14,255						-264
			-7,057			-						17,030
			-			-						-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
NAGALAND

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	85,390	8,25,644	9,11,034	1,33,494	4,99,926	6,33,421	1,35,403	5,17,274	6,52,676	1,28,865	5,00,846	6,29,712
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	85,390	20,603	1,05,993	1,33,494	27,176	1,60,671	1,35,403	27,608	1,63,010	1,28,865	28,096	1,56,962
I. Total Capital Outlay (1 + 2)	85,307	1	85,309	1,33,494	1	1,33,495	1,32,993	1	1,32,994	1,28,277	1	1,28,278
1. Development (a + b)	70,392	1	70,393	89,997	1	89,999	1,13,236	1	1,13,237	1,03,207	1	1,03,208
(a) Social Services (1 to 9)	29,178	1	29,179	42,236	1	42,237	49,056	1	49,057	47,711	1	47,712
1. Education, Sports, Art and Culture	4,545	—	4,545	5,960	—	5,960	7,459	—	7,459	8,517	—	8,517
2. Medical and Public Health	1,401	—	1,401	2,998	—	2,998	3,268	—	3,268	4,401	—	4,401
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	6,849	—	6,849	6,549	—	6,549	7,115	—	7,115	10,426	—	10,426
5. Housing	6,221	—	6,221	7,946	—	7,946	9,223	—	9,223	6,120	—	6,120
6. Urban Development	9,069	—	9,069	16,416	—	16,416	19,664	—	19,664	15,219	—	15,219
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	—	—	—	—	—	—	—	—	—	—	—	—
8. Social Security and Welfare	733	—	733	1,953	—	1,953	1,963	—	1,963	2,572	—	2,572
9. Others *	361	—	361	414	—	414	364	—	364	457	—	457
(b) Economic Services (1 to 10)	41,214	1	41,215	47,761	1	47,762	64,180	1	64,181	55,495	1	55,496
1. Agriculture and Allied Activities (i to xi)	4,291	1	4,292	9,091	1	9,092	6,448	1	6,449	6,274	1	6,275
i) Crop Husbandry	1,373	—	1,373	2,501	—	2,501	1,316	—	1,316	1,623	—	1,623
ii) Soil and Water Conservation	20	—	20	32	—	32	40	—	40	40	—	40
iii) Animal Husbandry	477	—	477	57	—	57	177	—	177	107	—	107
iv) Dairy Development	—	—	—	—	—	—	—	—	—	—	—	—
v) Fisheries	280	—	280	194	—	194	194	—	194	70	—	70
vi) Forestry and Wild Life	1,758	—	1,758	2,350	—	2,350	3,137	—	3,137	3,604	—	3,604
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	323	1	324	267	1	268	304	—	304	471	1	472
ix) Agricultural Research and Education	—	—	—	—	—	—	—	—	—	—	—	—
x) Co-operation	59	—	59	3,690	—	3,690	1,280	—	1,280	359	—	359
xi) Others @	88	—	88	7,775	—	7,775	12,041	—	12,041	50	—	50
2. Rural Development	8,361	—	8,361	7,775	—	7,775	12,041	—	12,041	10,447	—	10,447
3. Special Area Programmes of which: Hill Areas	—	—	—	—	—	—	—	—	—	—	—	—
4. Major and Medium Irrigation and Flood Control	898	—	898	1,267	—	1,267	200	—	200	1,084	—	1,084
5. Energy	10,880	—	10,880	8,400	—	8,400	10,186	—	10,186	9,378	—	9,378
6. Industry and Minerals (i to iv)	5,277	—	5,277	2,934	—	2,934	4,516	—	4,516	4,616	—	4,616
i) Village and Small Industries	119	—	119	100	—	100	100	—	100	70	—	70
ii) Iron and Steel Industries	—	—	—	—	—	—	—	—	—	—	—	—
iii) Non-Ferrous Mining and Metallurgical Industries	1,583	—	1,583	574	—	574	2,264	—	2,264	716	—	716
iv) Others #	3,575	—	3,575	2,260	—	2,260	2,152	—	2,152	3,830	—	3,830
7. Transport (i + ii)	10,740	—	10,740	17,767	—	17,767	27,944	—	27,944	22,261	—	22,261
i) Roads and Bridges	9,876	—	9,876	17,125	—	17,125	26,725	—	26,725	20,821	—	20,821
ii) Others **	864	—	864	642	—	642	1,219	—	1,219	1,440	—	1,440
8. Communications	—	—	—	—	—	—	—	—	—	—	—	—

(₹ lakh)

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
NAGALAND

Item	2008-09 (Accounts)				2009-10 (Budget Estimates)				2009-10 (Revised Estimates)				2010-11 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	TOTAL	
1																
9. Science, Technology and Environment	170	-	170		200	-	200		200	-	200		100	-	100	
10. General Economic Services (i + ii)	510	-	510		328	-	328		2,645	-	2,645		1,286	-	1,286	
i) Tourism	335	-	335		148	-	148		2,465	-	2,465		628	-	628	
ii) Others @@	175	-	175		180	-	180		180	-	180		658	-	658	
2. Non-Development (General Services)	14,915	-	14,915		43,497	-	43,497		19,757	-	19,757		25,071	-	25,071	
II. Discharge of Internal Debt (1 to 8)																
1. Market Loans	-	38,460	38,460		-	75,011	75,011		-	70,006	70,006		-	73,122	73,122	
2. Loans from LIC	-	10,146	10,146		-	13,660	13,660		-	13,660	13,660		-	12,721	12,721	
3. Loans from SBI and other Banks	-	1,110	1,110		-	1,156	1,156		-	1,147	1,147		-	1,100	1,100	
4. Loans from NABARD	-	-	-		-	-	-		-	-	-		-	-	-	
5. Loans from National Co-operative Development Corporation	-	1,589	1,589		-	1,791	1,791		-	1,824	1,824		-	2,174	2,174	
6. WMA from RBI	-	152	152		-	170	170		-	68	68		-	68	68	
7. Special Securities issued to NSSF	-	18,458	18,458		-	50,000	50,000		-	46,181	46,181		-	50,000	50,000	
8. Others	-	239	239		-	125	125		-	260	260		-	300	300	
of which: Land Compensation Bonds	-	6,765	6,765		-	8,108	8,108		-	6,867	6,867		-	6,758	6,758	
III. Repayment of Loans to the Centre (1 to 7)																
1. State Plan Schemes	-	537	537		-	2,124	2,124		-	3,741	3,741		-	4,932	4,932	
of which: Advance release of Plan Assistance for Natural Calamities	-	145	145		-	1,733	1,733		-	3,355	3,355		-	4,552	4,552	
2. Central Plan Schemes	-	34	34		-	43	43		-	42	42		-	42	42	
3. Centrally Sponsored Schemes	-	143	143		-	136	136		-	134	134		-	132	132	
4. Non-Plan (i to ii)	-	85	85		-	83	83		-	82	82		-	80	80	
i) Relief for Natural Calamities	-	-	-		-	-	-		-	-	-		-	-	-	
ii) Others	-	85	85		-	83	83		-	82	82		-	80	80	
5. Ways and Means Advances from Centre	-	-	-		-	-	-		-	-	-		-	-	-	
6. Loans for Special Schemes	-	32	32		-	31	31		-	29	29		-	29	29	
7. Others	-	99	99		-	98	98		-	98	98		-	98	98	
IV. Loans and Advances by State Governments (1 + 2)																
1. Developmental Purposes (a + b)	83	64	146		40	40	40		2,410	40	2,450		588	40	628	
a) Social Services (1 to 7)	83	45	128		22	22	22		2,410	22	2,432		588	22	610	
1. Education, Sports, Art and Culture	-	45	45		-	22	22		-	22	22		-	22	22	
2. Medical and Public Health	-	-	-		-	-	-		-	-	-		-	-	-	
3. Family Welfare	-	-	-		-	-	-		-	-	-		-	-	-	
4. Water Supply and Sanitation	-	-	-		-	-	-		-	-	-		-	-	-	
5. Housing	-	-	-		-	-	-		-	-	-		-	-	-	
6. Government Servants (Housing)	-	45	45		-	22	22		-	22	22		-	22	22	
7. Others	-	-	-		-	-	-		-	-	-		-	-	-	
b) Economic Services (1 to 10)	83	-	83		-	2,410	2,410		-	-	2,410		588	-	588	
1. Crop Husbandry	-	-	-		-	-	-		-	-	-		-	-	-	
2. Soil and Water Conservation	-	-	-		-	-	-		-	-	-		-	-	-	
3. Food Storage and Warehousing	-	-	-		-	-	-		-	-	-		-	-	-	
4. Co-operation	83	-	83		-	2,410	2,410		-	-	2,410		588	-	588	
5. Major and Medium Irrigation, etc.	-	-	-		-	-	-		-	-	-		-	-	-	
6. Power Projects	-	-	-		-	-	-		-	-	-		-	-	-	

(₹ lakh)

Appendix IV: Capital Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
NAGALAND

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Developmental Purposes (a + b)	19	19	19	19	19	19	19	19	19	19	19	19
a) Government Servants (other than Housing)	-	-	-	-	-	-	-	-	-	-	-	-
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. Small Savings, Provident Funds, etc. (1+2)	-	-	-	-	-	-	-	-	-	-	-	-
1. State Provident Funds	11,420	11,420	11,420	14,220	14,220	14,220	13,200	13,200	13,200	14,220	14,220	14,220
2. Others	11,229	11,229	11,229	14,000	14,000	14,000	13,000	13,000	13,000	14,000	14,000	14,000
	191	191	191	220	220	220	200	200	200	220	220	220
	3,949	3,949	3,949	2,520	2,520	2,520	2,354	2,354	2,354	2,520	2,520	2,520
VIII. Reserve Funds (1 to 4)	-	-	-	-	-	-	-	-	-	-	-	-
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	1,954	1,954	1,954	2,220	2,220	2,220	2,054	2,054	2,054	2,220	2,220	2,220
	1,995	1,995	1,995	300	300	300	300	300	300	300	300	300
	15,586	15,586	15,586	12,000	12,000	12,000	33,921	33,921	33,921	12,000	12,000	12,000
IX. Deposits and Advances (1 to 4)	-	-	-	-	-	-	-	-	-	-	-	-
1. Civil Deposits	14,390	14,390	14,390	11,000	11,000	11,000	32,921	32,921	32,921	11,000	11,000	11,000
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	1,195	1,195	1,195	1,000	1,000	1,000	1,000	1,000	1,000	1,000	1,000	1,000
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
	6,20,912	6,20,912	6,20,912	3,14,000	3,14,000	3,14,000	3,14,000	3,14,000	3,14,000	3,14,000	3,14,000	3,14,000
X. Suspense and Miscellaneous (1 to 4)	-	-	-	-	-	-	-	-	-	-	-	-
1. Suspense	8,980	8,980	8,980	4,000	4,000	4,000	4,000	4,000	4,000	4,000	4,000	4,000
2. Cash Balance Investment Accounts	5,77,603	5,77,603	5,77,603	3,00,000	3,00,000	3,00,000	3,00,000	3,00,000	3,00,000	3,00,000	3,00,000	3,00,000
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	34,330	34,330	34,330	10,000	10,000	10,000	10,000	10,000	10,000	10,000	10,000	10,000
	1,34,715	1,34,715	1,34,715	80,010	80,010	80,010	80,010	80,010	80,010	80,010	80,010	80,010
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	-	-	-	-	-	-	-	-	-	-	-
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	51,135	-	-	73,980	-	-	41,890	-	-	98,916
B. Surplus (+)/Deficit (-) on Capital Account	-	-	-39,458	-	-	-76,272	-	-	-1,01,112	-	-	-99,510
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	11,677	-	-	-2,292	-	-	-59,221	-	-	-594
D. Financing of Overall Surplus (+)/Deficit (-)	-	-	-	-	-	-	-	-	-	-	-	-
(C = i to iii)	-	-	11,677	-	-	-2,292	-	-	-59,221	-	-	-594
i. Increase(+)/Decrease (-) in Cash Balances	-	-	3,370	-	-	-2,292	-	-	-55,402	-	-	-594
a) Opening Balance	-	-	-44,696	-	-	-47,131	-	-	-4,368	-	-	-59,770
b) Closing Balance	-	-	-41,326	-	-	-49,423	-	-	-59,770	-	-	-60,364
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	8,307	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-3,819	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
ORISSA

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	3,62,685	1,10,06,754	1,13,69,439	3,58,960	28,45,347	32,04,307	3,91,929	25,45,969	29,37,898	4,78,193	28,82,877	33,61,070
TOTAL CAPITAL DISBURSEMENT (Excluding Public Accounts)\$	3,62,685	1,85,589	5,48,274	3,58,960	28,876	3,87,836	3,91,929	1,99,874	5,91,803	4,78,193	1,73,284	6,51,477
I. Total Capital Outlay (1 + 2)	3,57,062	20,854	3,77,916	3,57,030	2,404	3,59,433	3,88,869	39,890	4,28,758	4,57,648	7,651	4,65,299
1. Development (a + b)	3,45,447	13,975	3,59,422	3,42,309	-33	3,42,276	3,73,279	33,302	4,06,580	4,43,266	1,652	4,44,918
(a) Social Services (1 to 9)	90,214	2,148	92,362	67,608	312	67,920	88,024	552	88,575	81,031	829	81,859
1. Education, Sports, Art and Culture	335	-	335	9,940	-	9,940	11,301	-	11,301	44,356	-	44,356
2. Medical and Public Health	1,491	-	1,491	2,588	-	2,588	2,666	-	2,666	3,022	-	3,022
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	70,680	600	71,280	36,204	-	36,204	47,481	-	47,481	8,270	-	8,270
5. Housing	7,450	1,548	8,997	6,237	312	6,549	6,829	552	7,380	8,002	829	8,830
6. Urban Development	750	-	750	1,173	-	1,173	1,173	-	1,173	510	-	510
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	9,259	-	9,259	11,038	-	11,038	18,147	-	18,147	15,629	-	15,629
8. Social Security and Welfare	-	-	-	-	-	-	-	-	-	-	-	-
9. Others *	250	-	250	428	-	428	428	-	428	1,242	-	1,242
(b) Economic Services (1 to 10)	2,55,233	11,827	2,67,061	2,74,701	-345	2,74,356	2,85,255	32,750	3,18,005	3,62,235	823	3,63,058
1. Agriculture and Allied Activities (i to xi)	2,484	3,449	5,933	5,894	-540	5,354	6,839	-	6,839	6,963	-	6,963
i) Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	-	-	-	2,600	-	2,600	3,545	-	3,545	1,200	-	1,200
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	32	-	32	758	-	758	758	-	758	2,008	-	2,008
vi) Forestry and Wild Life	1,775	-	1,775	2,310	-540	1,770	2,310	-	2,310	2,380	-	2,380
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	25	-	25	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	652	-	652	226	-	226	226	-	226	533	-	533
x) Co-operation	-	-	-	-	-	-	-	-	-	-	-	-
xi) Others @	-	-	-	-	-	-	-	-	-	842	-	842
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	19,050	-	19,050
4. Major and Medium Irrigation and Flood Control	1,51,873	-	1,51,873	1,76,977	72	1,77,049	1,78,175	72	1,78,247	2,04,603	-	2,04,603
5. Energy	2,306	-	2,306	900	-	900	900	-	900	6,130	-	6,130
6. Industry and Minerals (i to iv)	10	-	10	5	-	5	5	-	5	505	-	505
i) Village and Small Industries	-	-	-	-	-	-	-	-	-	32,544	-	32,544
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	500	-	500
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	10	-	10	5	-	5	5	-	5	-	-	5
7. Transport (i + ii)	89,048	8,365	97,414	88,380	100	88,480	96,038	111	96,149	1,23,452	800	1,24,252
i) Roads and Bridges	88,785	8,365	97,150	87,655	100	87,755	95,250	111	95,362	1,22,727	800	1,23,527
ii) Others **	263	-	263	725	-	725	787	-	787	725	-	725
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
ORISSA

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	9,512	14	9,526	2,545	23	2,568	3,299	23	3,322	1,533	23	1,556
i) Tourism	3,878	-	3,878	2,545	-	2,545	3,299	-	3,299	1,533	-	1,533
ii) Others @	5,634	14	5,647	23	23	23	23	23	23	-	23	23
2. Non-Development (General Services)	11,615	6,879	18,494	14,721	2,437	17,157	15,590	6,588	22,178	14,382	6,000	20,382
II. Discharge of Internal Debt (1 to 8)	-	1,05,831	1,05,831	-	-	-	-	1,05,255	1,05,255	-	1,02,131	1,02,131
1. Market Loans	-	67,027	67,027	-	-	-	-	57,092	57,092	-	42,157	42,157
2. Loans from LIC	-	297	297	-	-	-	-	285	285	-	285	285
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	9,513	9,513	-	-	-	-	12,915	12,915	-	17,105	17,105
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	75	75	-	-	-	-	296	296	-	305	305
7. Special Securities issued to NSSF	-	9,492	9,492	-	-	-	-	14,565	14,565	-	21,252	21,252
8. Others	-	19,426	19,426	-	-	-	-	20,103	20,103	-	21,028	21,028
of which: Land Compensation Bonds	-	11,029	11,029	-	-	-	-	11,029	11,029	-	11,029	11,029
III. Repayment of Loans to the Centre (1 to 7)	-	43,430	43,430	-	-	-	-	43,757	43,757	-	48,848	48,848
1. State Plan Schemes	-	41,954	41,954	-	-	-	-	42,315	42,315	-	47,401	47,401
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	337	337	-	-	-	-	337	337	-	318	318
3. Centrally Sponsored Schemes	-	679	679	-	-	-	-	693	693	-	716	716
4. Non-Plan (i to ii)	-	297	297	-	-	-	-	250	250	-	251	251
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	297	297	-	-	-	-	250	250	-	251	251
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	162	162	-	-	-	-	162	162	-	162	162
IV. Loans and Advances by State Governments (1 + 2)	5,623	15,474	21,097	1,931	26,473	28,403	3,060	10,973	14,033	20,545	14,654	35,199
1. Developmental Purposes (a + b)	5,623	8,462	14,085	1,931	7,722	9,653	3,060	7,812	10,872	20,545	9,430	29,975
a) Social Services (1 to 7)	5,452	1,963	7,415	90	6,722	6,812	90	6,812	6,902	24	9,430	9,454
1. Education, Sports, Art and Culture	-	110	110	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	5,452	-	5,452	90	4,722	4,812	90	4,722	4,812	24	4,430	4,454
6. Government Servants (Housing)	-	1,853	1,853	-	2,000	2,000	-	2,090	2,090	-	5,000	5,000
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
b) Economic Services (1 to 10)	171	6,499	6,670	1,841	1,000	2,841	2,970	1,000	3,970	20,520	-	20,520
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	15	-	15	39	-	39	169	-	169	19	-	19
5. Major and Medium Irrigation, etc.	58	-	58	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	1	-	1	-	-	-	20,501	-	20,501

(₹ lakh)

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
ORISSA

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	1,801	-	1,801	2,801	-	2,801	-	-	-
8. Other Industries and Minerals	98	6,409	6,507	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	90	90	-	1,000	1,000	-	1,000	1,000	-	-	-
2. Non-Developmental Purposes (a + b)	-	7,011	7,011	-	18,750	18,750	-	3,160	3,160	-	5,224	5,224
a) Government Servants (other than Housing)	-	1,050	1,050	-	1,217	1,217	-	1,127	1,127	-	2,702	2,702
b) Miscellaneous	-	5,961	5,961	-	17,533	17,533	-	2,033	2,033	-	2,522	2,522
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	1,107	1,107	-	40,000	40,000	-	40,000	40,000	-	40,000	40,000
VII. Small Savings, Provident Funds, etc. (1+2)	-	1,67,093	1,67,093	-	2,04,976	2,04,976	-	1,73,334	1,73,334	-	1,83,430	1,83,430
1. State Provident Funds	-	1,66,771	1,66,771	-	2,04,503	2,04,503	-	1,72,958	1,72,958	-	1,83,032	1,83,032
2. Others	-	322	322	-	473	473	-	376	376	-	398	398
VIII. Reserve Funds (1 to 4)	-	62,431	62,431	-	2,24,821	2,24,821	-	76,184	76,184	-	98,603	98,603
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	1	1	-	1,48,637	1,48,637	-	-	-	-	20,137	20,137
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	62,430	62,430	-	76,184	76,184	-	76,184	76,184	-	78,466	78,466
IX. Deposits and Advances (1 to 4)	-	2,65,983	2,65,983	-	5,00,570	5,00,570	-	3,59,109	3,59,109	-	5,44,463	5,44,463
1. Civil Deposits	-	1,82,455	1,82,455	-	1,82,458	1,82,458	-	1,69,564	1,69,564	-	2,06,282	2,06,282
2. Deposits of Local Funds	-	75,199	75,199	-	62,172	62,172	-	62,172	62,172	-	77,538	77,538
3. Civil Advances	-	8,329	8,329	-	7,482	7,482	-	7,482	7,482	-	8,566	8,566
4. Others	-	-	-	-	2,48,458	2,48,458	-	1,19,892	1,19,892	-	2,52,077	2,52,077
X. Suspense and Miscellaneous (1 to 4)	-	97,07,739	97,07,739	-	13,28,472	13,28,472	-	11,79,835	11,79,835	-	12,43,998	12,43,998
1. Suspense	-	2,356	2,356	-	2,091	2,091	-	2,091	2,091	-	2,980	2,980
2. Cash Balance Investment Accounts	-	97,01,990	97,01,990	-	11,75,034	11,75,034	-	11,75,034	11,75,034	-	12,17,046	12,17,046
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	3,393	3,393	-	1,51,347	1,51,347	-	2,710	2,710	-	23,973	23,973
XI. Appropriation to Contingency Fund	-	25,000	25,000	-	-	-	-	-	-	-	-	-
XII. Remittances	-	5,91,813	5,91,813	-	5,17,632	5,17,632	-	5,17,632	5,17,632	-	5,99,099	5,99,099
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	3,41,989	-	-	-2,36,910	-	-	-1,56,429	-	-	-1,03,664
B. Surplus (+)/Deficit (-) on Capital Account	-	-	-3,08,567	-	-	91,630	-	-	-29,926	-	-	-11,097
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	33,422	-	-	-1,45,280	-	-	-1,86,355	-	-	-1,14,761
D. Financing of Overall Surplus (+)/Deficit (-)	-	-	33,421	-	-	-1,45,280	-	-	-1,86,355	-	-	-1,14,762
i. Increase(+)/Decrease (-) in Cash Balances	-	-	-17,431	-	-	-	-	-	-	-	-	-1
a) Opening Balance	-	-	-83,921	-	-	-84,345	-	-	-1,00,924	-	-	-1,00,924
b) Closing Balance	-	-	-1,01,352	-	-	-84,345	-	-	-1,00,924	-	-	-1,00,925
ii. Withdrawals from (-)/Additions to (+)	-	-	50,853	-	-	-1,45,280	-	-	-1,86,355	-	-	-1,14,761
Cash Balance Investment Account (net)	-	-	50,853	-	-	-1,45,280	-	-	-1,86,355	-	-	-1,14,761
iii. Increase (-)/Decrease(+) in Ways and Means	-	-	50,853	-	-	-1,45,280	-	-	-1,86,355	-	-	-1,14,761
Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
PUNJAB

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (1 to XII)	2,60,892	41,43,134	44,04,025	3,27,117	1,02,13,061	1,05,40,178	3,34,066	96,43,740	99,77,806	2,82,543	98,41,710	1,01,24,254
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	2,60,892	1,60,780	4,21,672	3,27,117	2,10,634	5,37,752	3,34,066	2,01,497	5,35,563	2,82,543	2,06,521	4,89,064
I. Total Capital Outlay (1 + 2)	2,60,268	25,525	2,85,793	3,27,017	27,998	3,55,015	3,33,966	26,380	3,60,346	2,82,443	23,772	3,06,215
1. Development (a + b)	2,52,575	14,527	2,67,102	3,13,692	16,899	3,30,591	3,09,613	16,355	3,25,967	2,68,522	14,590	2,83,112
(a) Social Services (1 to 9)	1,14,226	258	1,14,484	1,65,507	1,544	1,67,050	1,54,614	1,032	1,55,645	1,23,127	923	1,24,050
1. Education, Sports, Art and Culture	18,353	2	18,355	35,081	6	35,088	39,592	3	39,594	26,174	5	26,179
2. Medical and Public Health	2,223	183	2,406	12,429	732	13,161	6,622	228	6,851	7,071	228	7,300
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	21,459	50	21,508	45,411	300	45,711	32,155	300	32,455	26,341	300	26,641
5. Housing	-	20	20	201	20	221	410	20	430	300	20	320
6. Urban Development	69,842	-	69,842	65,475	344	65,819	71,649	335	71,984	53,509	340	53,849
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	4	4	500	-	500	800	-	800	2,700	-	2,700
8. Social Security and Welfare	-	-	-	163	41	204	363	46	409	200	-	200
9. Others *	2,350	-	2,350	6,247	100	6,347	3,023	100	3,123	6,832	30	6,862
(b) Economic Services (1 to 10)	1,38,348	14,269	1,52,618	1,48,186	15,355	1,63,541	1,54,999	15,323	1,70,322	1,45,395	13,667	1,59,062
1. Agriculture and Allied Activities (i to xi)	1,336	803	2,140	2,397	102	2,498	2,039	18	2,056	2,032	2	2,034
i) Crop Husbandry	-53	-1	-54	100	-	100	-	-	-	-	-	-
ii) Soil and Water Conservation	537	-	537	1,051	2	1,052	756	2	758	1,112	2	1,114
iii) Animal Husbandry	913	-	913	1,276	-	1,276	1,263	-	1,263	800	-	800
iv) Dairy Development	-37	-	-37	20	-	20	20	-	20	20	-	20
v) Fisheries	-	-	-	-	-	-	-	-	-	-	-	-
vi) Forestry and Wild Life	-	-	-	-	-	-	-	-	-	-	-	-
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	804	804	-	-	-	-	16	16	-	-	-
x) Co-operation	-23	-	-23	50	-	50	-	-	-	-	-	-
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	10,844	4,377	15,220	10,781	4,350	15,131	16,481	4,350	20,831	11,451	4,350	15,801
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	46,813	7,463	54,276	56,031	10,253	66,284	53,024	9,903	62,927	66,527	7,903	74,430
5. Energy	14,252	-	14,252	35	-	35	-	-	-	-	-	-
6. Industry and Minerals (i to iv)	2,000	4	2,004	5,850	28	5,878	7,625	27	7,652	4,202	919	5,121
i) Village and Small Industries	2,000	4	2,004	5,850	28	5,878	7,625	27	7,652	4,202	919	5,121
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-
7. Transport (i + ii)	49,102	1,621	50,723	51,143	621	51,763	58,305	1,019	59,324	54,286	490	54,776
i) Roads and Bridges	32,659	-	32,659	49,730	-	49,730	56,423	-	56,423	53,934	-	53,934
ii) Others **	16,443	1,621	18,064	1,413	621	2,033	1,882	1,019	2,901	352	490	842
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

(₹ lakh)

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
PUNJAB

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	1,006	-	1,006	846	-	846	263	-	263	345	-	345
10. General Economic Services (i + ii)	12,997	1	12,998	21,104	1	21,105	17,263	6	17,269	6,552	3	6,555
i) Tourism	1,588	-	1,588	1,782	-	1,782	300	-	300	510	-	510
ii) Others @	11,409	1	11,410	19,321	1	19,322	16,963	6	16,969	6,042	3	6,045
2. Non-Development (General Services)	7,693	10,998	18,691	13,325	11,100	24,424	24,353	10,025	34,378	13,921	9,182	23,103
II. Discharge of Internal Debt (1 to 8)		2,11,540	2,11,540		6,13,558	6,13,558		5,67,530	5,67,530		7,20,231	7,20,231
1. Market Loans	-	41,577	41,577	-	62,393	62,393	-	62,393	62,393	-	39,896	39,896
2. Loans from LIC	-	95	95	-	88	88	-	88	88	-	76	76
3. Loans from SBI and other Banks	-	53,141	53,141	-	57,839	57,839	-	57,838	57,838	-	62,951	62,951
4. Loans from NABARD	-	18,569	18,569	-	23,000	23,000	-	17,000	17,000	-	29,600	29,600
5. Loans from National Co-operative Development Corporation	-	1	1	-	1	1	-	1	1	-	1	1
6. WMA from RBI	-	45,339	45,339	-	4,00,000	4,00,000	-	3,60,000	3,60,000	-	5,00,000	5,00,000
7. Special Securities issued to NSSF	-	40,321	40,321	-	57,196	57,196	-	57,201	57,201	-	75,406	75,406
8. Others	-	12,497	12,497	-	13,042	13,042	-	13,009	13,009	-	12,301	12,301
<i>of which: Land Compensation Bonds</i>	-	6,373	6,373	-	6,373	6,373	-	6,373	6,373	-	6,373	6,373
III. Repayment of Loans to the Centre (1 to 7)		17,313	17,313		22,704	22,704		22,759	22,759		22,739	22,739
1. State Plan Schemes	-	16,322	16,322	-	21,794	21,794	-	21,828	21,828	-	21,887	21,887
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	667	667	-	624	624	-	646	646	-	604	604
3. Centrally Sponsored Schemes	-	324	324	-	286	286	-	284	284	-	248	248
4. Non-Plan (i to ii)	-	-	-	-	-	-	-	-	-	-	-	-
i) Relief for Natural Calamities	-	324	324	-	286	286	-	284	284	-	248	248
ii) Others	-	-	-	-	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	1	1	-	-	-	-	1	1
IV. Loans and Advances by State Governments (1 + 2)	624	4,883	5,507	100	4,212	4,312	100	2,667	2,767	100	2,730	2,830
1. Developmental Purposes (a + b)	624	2,442	3,066	100	1,452	1,552	100	-	100	100	-	100
a) Social Services (1 to 7)												
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
b) Economic Services (1 to 10)	624	2,442	3,066	100	1,452	1,552	100	-	100	100	-	100
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	624	-	624	100	-	100	100	-	100	100	-	100
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	2,442	2,442	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
PUNJAB

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	1,452	1,452	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Developmental Purposes (a + b)	-	2,441	2,441	-	2,760	2,760	-	2,667	2,667	-	2,730	2,730
a) Government Servants (other than Housing)	-	2,441	2,441	-	2,760	2,760	-	2,667	2,667	-	2,730	2,730
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. Small Savings, Provident Funds, etc. (1+2)	-	1,33,369	1,33,369	-	1,16,898	1,16,898	-	1,25,945	1,25,945	-	1,64,958	1,64,958
1. State Provident Funds	-	1,31,749	1,31,749	-	1,15,067	1,15,067	-	93,650	93,650	-	1,30,355	1,30,355
2. Others	-	1,620	1,620	-	1,831	1,831	-	32,296	32,296	-	34,603	34,603
VIII. Reserve Funds (1 to 4)	-	15,144	15,144	-	28,560	28,560	-	26,177	26,177	-	34,997	34,997
1. Depreciation/Renewal Reserve Funds	-	-	-	-	8,465	8,465	-	7,970	7,970	-	8,335	8,335
2. Sinking Funds	-	-	-	-	1,000	1,000	-	-	-	-	7,500	7,500
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	15,144	15,144	-	19,095	19,095	-	18,208	18,208	-	19,163	19,163
IX. Deposits and Advances (1 to 4)	-	3,35,665	3,35,665	-	3,53,165	3,53,165	-	2,43,637	2,43,637	-	2,43,637	2,43,637
1. Civil Deposits	-	3,17,777	3,17,777	-	3,17,777	3,17,777	-	2,39,662	2,39,662	-	2,39,662	2,39,662
2. Deposits of Local Funds	-	13	13	-	13	13	-	3	3	-	3	3
3. Civil Advances	-	3,500	3,500	-	3,500	3,500	-	3,972	3,972	-	3,972	3,972
4. Others	-	14,375	14,375	-	31,875	31,875	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)	-	32,31,296	32,31,296	-	88,77,565	88,77,565	-	84,68,697	84,68,697	-	84,68,698	84,68,698
1. Suspense	-	67,314	67,314	-	67,314	67,314	-	1,50,890	1,50,890	-	1,50,890	1,50,890
2. Cash Balance Investment Accounts	-	15,69,862	15,69,862	-	15,69,862	15,69,862	-	12,45,326	12,45,326	-	12,45,326	12,45,326
3. Deposits with RBI	-	-	-	-	56,46,269	56,46,269	-	54,65,705	54,65,705	-	54,65,705	54,65,705
4. Others	-	15,94,120	15,94,120	-	15,94,120	15,94,120	-	16,06,776	16,06,776	-	16,06,777	16,06,777
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	1,68,400	1,68,400	-	1,68,400	1,68,400	-	1,59,948	1,59,948	-	1,59,948	1,59,948
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	-3,85,620	-	-	-6,23,391	-	-	-4,15,151	-	-	-4,78,774
B. Surplus (+)/Deficit (-) on Capital Account	-	-	3,30,532	-	-	3,65,122	-	-	4,73,433	-	-	3,21,924
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-55,088	-	-	-258,270	-	-	58,281	-	-	-1,56,850
D. Financing of Overall Surplus (+)/Deficit (-)	-	-	-55,088	-	-	-2,58,270	-	-	58,281	-	-	-1,56,850
i. Increase(+)/Decrease (-) in Cash Balances	-	-	-37,670	-	-	-1,95,513	-	-	58,281	-	-	-1,56,850
a) Opening Balance	-	-	7,552	-	-	-38,756	-	-	-30,118	-	-	28,163
b) Closing Balance	-	-	-30,118	-	-	-2,34,269	-	-	28,163	-	-	-1,28,687
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-62,757	-	-	-62,757	-	-	-	-	-	-
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	45,339	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature with Rajasthan (Contd.)

Item	2008-09 (Accounts)				2009-10 (Budget Estimates)				2009-10 (Revised Estimates)				2010-11 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
		TOTAL		TOTAL		TOTAL		TOTAL		TOTAL		TOTAL		TOTAL		TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13				
TOTAL CAPITAL DISBURSEMENTS (I to XII)	6,41,950	1,64,80,028	1,71,21,978	7,76,365	1,13,79,066	1,21,55,431	6,66,624	1,74,90,374	1,81,56,997	6,95,681	1,21,77,630	1,28,73,310				
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	6,41,950	2,25,315	8,67,264	7,76,365	2,29,710	10,06,075	6,66,624	2,30,578	8,97,202	6,95,681	3,32,926	10,78,607				
I. Total Capital Outlay (1 + 2)	6,09,580	-19,585	5,89,995	7,53,598	-67,175	6,86,423	6,19,757	-67,154	5,52,603	6,92,597	50,702	7,43,300				
1. Development (a + b)	6,02,884	1,601	6,04,485	7,37,167	1,591	7,38,758	6,08,720	1,490	6,10,210	6,77,555	1,462	6,79,017				
(a) Social Services (1 to 9)	3,07,235	1,590	3,08,825	3,60,839	1,590	3,62,429	2,85,265	1,489	2,86,755	2,42,989	1,461	2,44,450				
1. Education, Sports, Art and Culture	5,649	-	5,649	6,549	-	6,549	7,332	-	7,332	4,660	-	4,660				
2. Medical and Public Health	2,409	-	2,409	4,266	-	4,266	3,521	-	3,521	3,474	-	3,474				
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-				
4. Water Supply and Sanitation	2,18,480	1,590	2,20,070	2,73,491	1,590	2,75,081	1,86,113	1,489	1,87,602	1,23,291	1,461	1,24,752				
5. Housing	259	-	259	735	-	735	571	-	571	673	-	673				
6. Urban Development	66,679	-	66,679	60,554	-	60,554	64,604	-	64,604	89,716	-	89,716				
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	11,728	-	11,728	13,618	-	13,618	18,958	-	18,958	18,571	-	18,571				
8. Social Security and Welfare	1,059	-	1,059	1,244	-	1,244	855	-	855	1,486	-	1,486				
9. Others *	972	-	972	382	-	382	3,311	-	3,311	1,118	-	1,118				
(b) Economic Services (1 to 10)	2,95,648	11	2,95,660	3,76,329	1	3,76,330	3,23,455	1	3,23,456	4,34,566	1	4,34,567				
1. Agriculture and Allied Activities (i to xi)	12,433	-	12,433	27,102	-	27,102	14,192	-	14,192	19,953	-	19,953				
i) Crop Husbandry	4,493	-	4,493	12,545	-	12,545	3,248	-	3,248	8,656	-	8,656				
ii) Soil and Water Conservation	3,368	-	3,368	1,653	-	1,653	2,902	-	2,902	2,323	-	2,323				
iii) Animal Husbandry	54	-	54	50	-	50	71	-	71	40	-	40				
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-				
v) Fisheries	9	-	9	21	-	21	15	-	15	11	-	11				
vi) Forestry and Wild Life	2,909	-	2,909	9,740	-	9,740	4,853	-	4,853	7,269	-	7,269				
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-				
viii) Food Storage and Warehousing	25	-	25	-	-	-	6	-	6	-	-	-				
ix) Agricultural Research and Education	261	-	261	-	-	-	-	-	-	-	-	-				
x) Co-operation	1,314	-	1,314	3,093	-	3,093	3,097	-	3,097	1,654	-	1,654				
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-				
2. Rural Development	18,136	-	18,136	18,850	-	18,850	18,284	-	18,284	16,850	-	16,850				
3. Special Area Programmes of which: Hill Areas	10,614	-	10,614	9,603	-	9,603	9,598	-	9,598	10,249	-	10,249				
4. Major and Medium Irrigation and Flood Control	85,446	-	85,446	1,07,111	-	1,07,111	83,425	-	83,425	88,515	-	88,515				
5. Energy	1,33,600	-	1,33,600	1,54,000	-	1,54,000	1,43,000	-	1,43,000	2,32,600	-	2,32,600				
6. Industry and Minerals (i to iv)	1,495	-	1,495	792	-	792	1,975	-	1,975	521	-	521				
i) Village and Small Industries	128	-	128	160	-	160	114	-	114	46	-	46				
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-				
iii) Non-Ferrous Mining and Metallurgical Industries	288	-	288	510	-	510	295	-	295	326	-	326				
iv) Others #	1,079	-	1,079	122	-	122	1,567	-	1,567	149	-	149				
7. Transport (i + ii)	30,418	-	30,418	50,920	-	50,920	46,866	-	46,866	55,763	-	55,763				
i) Roads and Bridges	30,236	-	30,236	50,920	-	50,920	46,866	-	46,866	55,763	-	55,763				
ii) Others **	182	-	182	-	-	-	-	-	-	-	-	-				
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-				

(₹ lakh)

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
RAJASTHAN**

Item	2008-09 (Accounts)				2009-10 (Budget Estimates)				2009-10 (Revised Estimates)				2010-11 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	TOTAL	
1																
9. Science, Technology and Environment	325	-	325		250	-	250		100	-	100		150	-	150	
10. General Economic Services (i + ii)	3,181	11	3,192		7,701	1	7,702		6,015	1	6,016		9,965	1	9,966	
i) Tourism	1,364	-	1,364		1,896	-	1,896		1,485	-	1,485		2,365	-	2,365	
ii) Others @	1,817	11	1,829		5,805	1	5,806		4,530	1	4,531		7,600	-	7,601	
2. Non-Development (General Services)	6,696	-21,186	-14,490		16,431	-68,766	-52,335		11,037	-68,644	-57,607		15,043	49,240	64,283	
II. Discharge of Internal Debt (1 to 8)																
1. Market Loans	-	2,04,063	2,04,063		-	2,54,440	2,54,440		-	2,54,496	2,54,496		-	2,85,302	2,85,302	
2. Loans from LIC	-	1,16,016	1,16,016		-	1,38,864	1,38,864		-	1,38,864	1,38,864		-	1,34,286	1,34,286	
3. Loans from SBI and other Banks	-	18,512	18,512		-	18,500	18,500		-	18,500	18,500		-	18,500	18,500	
4. Loans from NABARD	-	-	-		-	-	-		-	-	-		-	-	-	
5. Loans from National Co-operative Development Corporation	-	12,061	12,061		-	18,889	18,889		-	18,889	18,889		-	28,661	28,661	
6. WMA from RBI	-	1,068	1,068		-	1,198	1,198		-	1,253	1,253		-	1,663	1,663	
7. Special Securities issued to NSSF	-	49,728	49,728		-	70,355	70,355		-	70,355	70,355		-	95,569	95,569	
8. Others	-	6,678	6,678		-	6,634	6,634		-	6,635	6,635		-	6,623	6,623	
<i>of which: Land Compensation Bonds</i>	-	3,688	3,688		-	3,688	3,688		-	3,688	3,688		-	3,688	3,688	
III. Repayment of Loans to the Centre (1 to 7)																
1. State Plan Schemes	-	39,201	39,201		-	40,282	40,282		-	40,017	40,017		-	45,907	45,907	
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>	-	37,261	37,261		-	38,303	38,303		-	38,039	38,039		-	43,863	43,863	
2. Central Plan Schemes	-	2	2		-	2	2		-	2	2		-	2	2	
3. Centrally Sponsored Schemes	-	1,306	1,306		-	1,347	1,347		-	1,347	1,347		-	1,417	1,417	
4. Non-Plan (i to ii)	-	631	631		-	630	630		-	629	629		-	626	626	
i) Relief for Natural Calamities	-	-	-		-	-	-		-	-	-		-	-	-	
ii) Others	-	631	631		-	630	630		-	629	629		-	626	626	
5. Ways and Means Advances from Centre	-	-	-		-	-	-		-	-	-		-	-	-	
6. Loans for Special Schemes	-	-	-		-	-	-		-	-	-		-	-	-	
7. Others	-	-	-		-	-	-		-	-	-		-	-	-	
IV. Loans and Advances by State Governments (1 + 2)																
1. Developmental Purposes (a + b)	32,370	1,636	34,006		22,767	2,163	24,930		46,867	3,219	50,085		3,083	1,015	4,098	
a) Social Services (1 to 7)	32,370	1,636	34,006		22,767	2,163	24,930		46,867	3,219	50,085		3,083	1,015	4,098	
1. Education, Sports, Art and Culture	55	1,226	1,281		85	1,348	1,433		65	2,331	2,396		136	1,000	1,136	
2. Medical and Public Health	-	11	11		-	-	-		-	-	-		-	-	-	
3. Family Welfare	-	-	-		-	-	-		-	-	-		-	-	-	
4. Water Supply and Sanitation	-	-	-		-	-	-		-	-	-		-	-	-	
5. Housing	-	-	-		-	-	-		-	-	-		-	-	-	
6. Government Servants (Housing)	-	-	-		-	-	-		-	-	-		-	-	-	
7. Others	55	1,214	1,269		85	1,348	1,433		65	2,331	2,396		136	1,000	1,136	
b) Economic Services (1 to 10)	32,315	410	32,725		22,682	815	23,497		46,802	888	47,689		2,947	15	2,963	
1. Crop Husbandry	5,500	15	5,515		1,800	15	1,815		2,088	18	2,106		-	15	15	
2. Soil and Water Conservation	-	-	-		-	-	-		-	-	-		-	-	-	
3. Food Storage and Warehousing	55	-	55		-	-	-		58	-	58		-	-	-	
4. Co-operation	1,498	375	1,873		3,682	800	4,682		27,655	850	28,506		2,947	-	2,947	
5. Major and Medium Irrigation, etc.	-	-	-		-	-	-		-	-	-		-	-	-	
6. Power Projects	25,000	-	25,000		17,000	-	17,000		17,000	-	17,000		-	-	-	

(₹ lakh)

State Finances : A Study of Budgets of 2010-11

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
RAJASTHAN**

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	262	20	282	-	-	-	-	20	-	-	-	-
2. Non-Developmental Purposes (a + b)	-	1	1	-	-	-	-	-	-	-	-	-
a) Government Servants (other than Housing)	-	1	1	-	-	-	-	-	-	-	-	-
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. Small Savings, Provident Funds, etc. (1+2)	-	-	-	-	-	-	-	-	-	-	-	-
1. State Provident Funds	1,70,010	1,70,010	1,70,010	-	1,74,457	1,74,457	-	1,77,458	1,77,458	-	2,81,754	2,81,754
2. Others	1,11,456	58,554	1,70,010	-	1,10,576	1,10,576	-	1,16,220	1,16,220	-	1,27,789	1,27,789
	58,554	58,554	1,17,110	-	63,881	63,881	-	61,238	61,238	-	1,53,965	1,53,965
	-	1,95,606	1,95,606	-	3,03,627	3,03,627	-	1,86,541	1,86,541	-	1,81,736	1,81,736
VIII. Reserve Funds (1 to 4)	-	-	-	-	4,000	4,000	-	5,382	5,382	-	5,382	5,382
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	1,95,606	-	1,95,606	-	2,99,627	2,99,627	-	1,81,159	1,81,159	-	1,76,354	1,76,354
IX. Deposits and Advances (1 to 4)	81,46,181	81,46,181	81,46,181	-	95,33,251	95,33,251	-	93,66,384	93,66,384	-	1,00,09,607	1,00,09,607
1. Civil Deposits	6,69,072	6,69,072	6,69,072	-	6,54,475	6,54,475	-	7,06,748	7,06,748	-	7,37,748	7,37,748
2. Deposits of Local Funds	67,85,721	67,85,721	67,85,721	-	80,14,521	80,14,521	-	78,58,150	78,58,150	-	83,59,123	83,59,123
3. Civil Advances	2,183	2,183	2,183	-	4,005	4,005	-	3,005	3,005	-	3,005	3,005
4. Others	6,89,205	6,89,205	6,89,205	-	8,60,250	8,60,250	-	7,98,481	7,98,481	-	9,09,731	9,09,731
X. Suspense and Miscellaneous (1 to 4)	70,71,414	70,71,414	70,71,414	-	4,76,816	4,76,816	-	67,97,207	67,97,207	-	5,18,901	5,18,901
1. Suspense	10,845	10,845	10,845	-	18,084	18,084	-	20,092	20,092	-	20,091	20,091
2. Cash Balance Investment Accounts	70,56,830	70,56,830	70,56,830	-	4,55,600	4,55,600	-	67,73,289	67,73,289	-	4,95,084	4,95,084
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	3,738	3,738	3,738	-	3,132	3,132	-	3,826	3,826	-	3,726	3,726
XI. Appropriation to Contingency Fund	-	16,500	16,500	-	-	-	-	-	-	-	-	-
XII. Remittances	-	6,55,003	6,55,003	-	6,61,205	6,61,205	-	7,32,205	7,32,205	-	8,02,705	8,02,705
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	-82,679	-	-	-1,40,865	-	-	-3,99,287	-	-	-1,09,823
B. Surplus (+)/Deficit (-) on Capital Account	-	-	80,005	-	-	-19,614	-	-	27,576	-	-	1,09,733
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-2,675	-	-	-1,60,479	-	-	-3,71,711	-	-	-91
D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)	-	-	-2,675	-	-	-1,60,479	-	-	-3,71,711	-	-	-91
i. Increase(+)/Decrease (-) in Cash Balances	-	-	54,464	-	3,921	3,921	-	1,048	1,048	-	-	4,825
a) Opening Balance	-	-	91,265	-	-	-36,796	-	-	-36,796	-	-	-35,747
b) Closing Balance	-	-	-36,801	-	-	-32,875	-	-	-35,748	-	-	-30,922
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-57,139	-	-	-1,64,400	-	-	-3,72,759	-	-	-4,916
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
SIKKIM

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	61,178	3,53,141	4,14,319	87,914	2,21,127	3,09,041	99,595	4,08,673	5,08,268	89,313	4,58,959	5,48,272
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	61,178	7,653	68,830	87,914	8,653	96,567	99,595	9,174	1,08,769	89,313	7,416	96,729
I. Total Capital Outlay (1 + 2)	61,178	-	61,178	85,896	-	85,896	96,092	-	96,092	88,938	-	88,938
1. Development (a + b)	53,465	-	53,465	74,395	-	74,395	81,493	-	81,493	86,555	-	86,555
(a) Social Services (1 to 9)	19,054	-	19,054	34,665	-	34,665	34,035	-	34,035	39,180	-	39,180
1. Education, Sports, Art and Culture	2,952	-	2,952	3,915	-	3,915	3,459	-	3,459	4,682	-	4,682
2. Medical and Public Health	657	-	657	956	-	956	746	-	746	3,572	-	3,572
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	7,846	-	7,846	9,541	-	9,541	9,971	-	9,971	9,049	-	9,049
5. Housing	4,763	-	4,763	4,483	-	4,483	4,535	-	4,535	2,900	-	2,900
6. Urban Development	2,500	-	2,500	14,787	-	14,787	14,341	-	14,341	18,417	-	18,417
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	289	-	289	175	-	175	175	-	175	31	-	31
8. Social Security and Welfare	46	-	46	708	-	708	708	-	708	429	-	429
9. Others *	-	-	-	100	-	100	100	-	100	100	-	100
(b) Economic Services (1 to 10)	34,411	-	34,411	39,731	-	39,731	47,458	-	47,458	47,375	-	47,375
1. Agriculture and Allied Activities (i to xi)	908	-	908	774	-	774	1,540	-	1,540	1,286	-	1,286
i) Crop Husbandry	265	-	265	95	-	95	655	-	655	-	-	-
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	55	-	55	6	-	6	69	-	69	400	-	400
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	53	-	53	44	-	44	44	-	44	55	-	55
vi) Forestry and Wild Life	460	-	460	546	-	546	683	-	683	571	-	571
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	61	-	61	73	-	73	79	-	79	160	-	160
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	-	-	-	1	-	1	1	-	1	100	-	100
xi) Others @	15	-	15	9	-	9	9	-	9	-	-	-
2. Rural Development	2,471	-	2,471	3,000	-	3,000	4,000	-	4,000	2,653	-	2,653
3. Special Area Programmes of which: Hill Areas	1,027	-	1,027	1,000	-	1,000	1,000	-	1,000	1,900	-	1,900
4. Major and Medium Irrigation and Flood Control	488	-	488	521	-	521	561	-	561	1,112	-	1,112
5. Energy	6,193	-	6,193	7,900	-	7,900	11,600	-	11,600	9,754	-	9,754
6. Industry and Minerals (i to iv)	656	-	656	461	-	461	646	-	646	186	-	186
i) Village and Small Industries	398	-	398	330	-	330	330	-	330	136	-	136
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	1	-	1	1	-	1	1	-	1	-	-	-
iv) Others #	257	-	257	130	-	130	315	-	315	50	-	50
7. Transport (i + ii)	17,820	-	17,820	19,823	-	19,823	21,165	-	21,165	20,478	-	20,478
i) Roads and Bridges	12,769	-	12,769	14,728	-	14,728	16,070	-	16,070	20,328	-	20,328
ii) Others **	5,051	-	5,051	5,095	-	5,095	5,095	-	5,095	150	-	150
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

(₹ lakh)

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
SIKKIM

(₹ lakh)

Item	2008-09 (Accounts)				2009-10 (Budget Estimates)				2009-10 (Revised Estimates)				2010-11 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	TOTAL	
1																
9. Science, Technology and Environment	190	-	190	-	112	-	112	-	112	-	112	-	20	-	20	
10. General Economic Services (i + ii)	4,657	-	4,657	-	6,140	-	6,140	-	6,835	-	6,835	-	9,986	-	9,986	
i) Tourism	4,657	-	4,657	-	6,140	-	6,140	-	6,835	-	6,835	-	9,986	-	9,986	
ii) Others @@	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
2. Non-Development (General Services)	7,713	-	7,713	-	11,501	-	11,501	-	14,599	-	14,599	-	2,383	-	2,383	
II. Discharge of Internal Debt (1 to 8)	-	6,216	6,216	-	-	7,059	7,059	-	-	7,065	7,065	-	-	5,663	5,663	
1. Market Loans	-	4,516	4,516	-	-	5,101	5,101	-	-	5,101	5,101	-	-	3,111	3,111	
2. Loans from LIC	-	468	468	-	-	631	631	-	-	631	631	-	-	598	598	
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
5. Loans from National Co-operative Development Corporation	-	355	355	-	-	471	471	-	-	471	471	-	-	754	754	
6. WMA from RBI	-	-	-	-	-	-	-	-	-	-	-	-	-	75	75	
7. Special Securities issued to NSSF	-	203	203	-	-	203	203	-	-	210	210	-	-	473	473	
8. Others	-	674	674	-	-	653	653	-	-	652	652	-	-	652	652	
of which: Land Compensation Bonds	-	478	478	-	-	478	478	-	-	478	478	-	-	478	478	
III. Repayment of Loans to the Centre (1 to 7)	-	1,412	1,412	-	-	1,564	1,564	-	-	1,564	1,564	-	-	1,723	1,723	
1. State Plan Schemes	-	1,234	1,234	-	-	1,378	1,378	-	-	1,378	1,378	-	-	1,527	1,527	
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
3. Centrally Sponsored Schemes	-	93	93	-	-	98	98	-	-	98	98	-	-	99	99	
4. Non-Plan (i to ii)	-	19	19	-	-	19	19	-	-	19	19	-	-	15	15	
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
ii) Others	-	19	19	-	-	19	19	-	-	19	19	-	-	15	15	
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
6. Loans for Special Schemes	-	9	9	-	-	14	14	-	-	14	14	-	-	22	22	
7. Others	-	56	56	-	-	55	55	-	-	55	55	-	-	60	60	
IV. Loans and Advances by State Governments (1 + 2)	-	25	25	-	2,018	30	2,048	-	3,503	545	4,048	-	375	30	405	
1. Developmental Purposes (a + b)	-	25	25	-	2,018	20	2,038	-	3,503	535	4,038	-	375	20	395	
a) Social Services (1 to 7)	-	25	25	-	515	20	535	-	515	515	515	-	-	20	20	
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
6. Government Servants (Housing)	-	25	25	-	-	20	20	-	-	20	20	-	-	20	20	
7. Others	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
b) Economic Services (1 to 10)	-	-	-	-	1,503	-	1,503	-	3,503	-	3,503	-	375	-	375	
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
4. Co-operation	-	-	-	-	3	-	3	-	3	-	3	-	375	-	375	
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
6. Power Projects	-	-	-	-	1,500	-	1,500	-	3,500	-	3,500	-	-	-	-	

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
SIKKIM

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Developmental Purposes (a + b)	-	-	-	-	10	10	-	10	10	-	10	10
a) Government Servants (other than Housing)	-	-	-	-	-	-	-	-	-	-	-	-
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. Small Savings, Provident Funds, etc. (1+2)	-	-	-	-	8,076	8,076	-	8,079	8,079	-	9,080	9,080
1. State Provident Funds	-	6,746	6,746	-	8,000	8,000	-	8,000	8,000	-	9,000	9,000
2. Others	-	65	65	-	76	76	-	79	79	-	80	80
VIII. Reserve Funds (1 to 4)	-	6,075	6,075	-	5,070	5,070	-	5,192	5,192	-	4,776	4,776
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	1,173	1,173	-	1,200	1,200	-	1,200	1,200	-	1,200	1,200
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	4,902	4,902	-	3,870	3,870	-	3,992	3,992	-	3,576	3,576
IX. Deposits and Advances (1 to 4)	-	2,361	2,361	-	2,425	2,425	-	2,425	2,425	-	4,462	4,462
1. Civil Deposits	-	2,360	2,360	-	2,425	2,425	-	2,425	2,425	-	4,460	4,460
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1	1	-	-	-	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)	-	2,52,257	2,52,257	-	1,43,646	1,43,646	-	3,30,547	3,30,547	-	3,50,328	3,50,328
1. Suspense	-	-65	-65	-	41	41	-	341	341	-	881	881
2. Cash Balance Investment Accounts	-	1,12,850	1,12,850	-	24,000	24,000	-	2,10,600	2,10,600	-	2,10,600	2,10,600
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1,39,472	1,39,472	-	1,19,605	1,19,605	-	1,19,605	1,19,605	-	1,38,847	1,38,847
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	77,984	77,984	-	53,257	53,257	-	53,257	53,257	-	82,897	82,897
A. Surplus (+)/Deficit (-) on Revenue Account			37,764			42,210			64,888			53,209
B. Surplus (+)/Deficit (-) on Capital Account			-25,179			-52,289			-62,124			-53,244
C. Overall Surplus (+)/Deficit (-) (A+B)			12,586			-10,079			2,764			-35
D. Financing of Overall Surplus (+)/Deficit (-)												
(C = i to iii)												
i. Increase(+)/Decrease (-) in Cash Balances			12,586			-10,079			2,764			-35
a) Opening Balance			1,686			-183			2,764			-35
b) Closing Balance			7,883			8,888			9,568			12,332
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			9,568			8,705			12,332			12,297
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)			10,900			-9,896			-			-

(₹ lakh)

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature with (Contd.)
TAMIL NADU**

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	9,98,128	2,10,03,534	2,20,01,662	10,42,124	1,33,28,847	1,43,70,971	8,78,372	3,23,35,340	3,32,13,712	12,56,378	2,00,64,236	2,13,20,614
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)*	9,98,128	4,15,155	14,13,283	10,42,124	3,91,188	14,33,312	8,78,372	4,25,036	13,03,408	12,56,378	4,00,736	16,57,114
I. Total Capital Outlay (1 + 2)	9,07,110	3,320	9,10,430	9,94,881	12,307	10,07,188	8,49,055	11,858	8,60,912	12,14,104	14,364	12,28,469
1. Development (a + b)	8,87,683	-319	8,87,365	9,50,355	278	9,50,632	8,05,626	177	8,05,803	11,56,377	343	11,56,720
(a) Social Services (1 to 9)	1,43,173	223	1,43,397	2,79,195	324	2,79,520	2,09,998	212	2,10,210	4,85,939	380	4,86,318
1. Education, Sports, Art and Culture	9,984	-7	9,977	30,379	-	30,379	33,550	-	33,550	37,778	-	37,778
2. Medical and Public Health	12,409	-	12,409	37,055	-	37,055	33,233	-	33,233	41,373	-	41,373
3. Family Welfare	6,913	-	6,913	16,053	-	16,053	7,453	-	7,453	51	-	51
4. Water Supply and Sanitation	60,372	-	60,372	1,01,300	-	1,01,300	95,113	-	95,113	1,18,315	-	1,18,315
5. Housing	6,785	-	6,785	48,862	-	48,862	11,795	-	11,795	2,26,928	-	2,26,928
6. Urban Development	31,030	-28	31,002	31,053	-	31,053	14,414	-	14,414	32,362	-	32,362
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	10,145	-	10,145	13,248	-	13,248	12,651	-	12,651	7,780	-	7,780
8. Social Security and Welfare	176	-	176	763	-	763	290	-	290	239	-	239
9. Others *	5,360	259	5,619	481	324	806	1,498	212	1,710	21,112	380	21,492
(b) Economic Services (1 to 10)	7,44,510	-542	7,43,968	6,71,159	-47	6,71,113	5,95,628	-36	5,95,593	6,70,439	-37	6,70,402
1. Agriculture and Allied Activities (i to xi)	1,48,926	-509	1,48,417	1,16,382	-100	1,16,282	97,089	-86	97,002	66,899	-87	66,812
i) Crop Husbandry	383	-	383	375	100	475	1,870	100	1,970	245	113	358
ii) Soil and Water Conservation	6,582	-	6,582	5,290	-	5,290	5,543	-	5,543	5,043	-	5,043
iii) Animal Husbandry	300	-	300	175	-	175	314	14	328	156	-	156
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	2,577	-	2,577	6,225	-	6,225	706	-	706	10,055	-	10,055
vi) Forestry and Wild Life	13,628	5	13,633	8,046	-	8,046	11,181	-	11,181	11,095	-	11,095
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	33	-	33	35	-	35	495	-	495	559	-	559
ix) Agricultural Research and Education	197	-	197	205	-	205	205	-	205	220	-	220
x) Co-operation	1,24,682	-514	1,24,168	95,777	-200	95,577	75,299	-200	75,099	39,074	-200	38,874
xi) Others @	544	-	544	254	-	254	1,476	-	1,476	451	-	451
2. Rural Development	1,31,078	-	1,31,078	1,18,578	-	1,18,578	1,24,753	-	1,24,753	1,29,127	-	1,29,127
3. Special Area Programmes of which: Hill Areas	3,985	-	3,985	4,190	-	4,190	4,374	-	4,374	4,663	-	4,663
4. Major and Medium Irrigation and Flood Control	3,985	-	3,985	4,190	-	4,190	4,374	-	4,374	4,663	-	4,663
5. Energy	55,274	-	55,274	97,441	-	97,441	72,227	-	72,227	1,06,461	-	1,06,461
6. Industry and Minerals (i to iv)	1,17,050	-	1,17,050	10,000	-	10,000	10,000	-	10,000	10,000	-	10,000
i) Village and Small Industries	166	-20	146	120	-	120	563	-	563	-	-	-
ii) Iron and Steel Industries	30	-20	10	-	-	-	73	-	73	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	136	-	136	120	-	120	491	-	491	-	-	-
7. Transport (i + ii)	2,86,707	-14	2,86,693	3,23,110	52	3,23,162	2,85,198	50	2,85,248	3,52,039	50	3,52,090
i) Roads and Bridges	2,69,445	1	2,69,446	3,10,610	52	3,10,662	2,72,557	50	2,72,607	3,39,539	50	3,39,590
ii) Others **	17,261	-15	17,247	12,500	-	12,500	12,641	-	12,641	12,500	-	12,500
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
TAMIL NADU

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	1	2	3	4	5	6	7	8	9	10	11	12
9. Science, Technology and Environment 10. General Economic Services (i + ii) i) Tourism ii) Others @@	-	-	-	-	-	-	-	-	-	-	-	-
	1,325	1	1,325	1,340	1	1,341	1,424	1	1,424	1,250	-	1,250
	1,325	-	1,325	1,340	-	1,340	1,424	-	1,424	1,250	-	1,250
	-	1	1	-	1	1	-	1	1	-	-	-
2. Non-Development (General Services)	19,427	3,639	23,066	44,526	12,030	56,556	43,429	11,681	55,110	57,727	14,022	71,749
II. Discharge of Internal Debt (1 to 8)	-	1,89,653	1,89,653	-	3,68,016	3,68,016	-	2,19,728	2,19,728	-	2,80,040	2,80,040
1. Market Loans	-	80,583	80,583	-	87,637	87,637	-	87,581	87,581	-	1,27,895	1,27,895
2. Loans from LIC	-	7,534	7,534	-	7,550	7,550	-	8,752	8,752	-	8,696	8,696
3. Loans from SBI and other Banks	-	1,716	1,716	-	1,850	1,850	-	1,850	1,850	-	1,993	1,993
4. Loans from NABARD	-	47,148	47,148	-	48,643	48,643	-	48,643	48,643	-	46,682	46,682
5. Loans from National Co-operative Development Corporation	-	1,472	1,472	-	1,465	1,465	-	1,487	1,487	-	1,516	1,516
6. WMA from RBI	-	-	-	-	1,50,000	1,50,000	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	23,403	23,403	-	42,330	42,330	-	42,330	42,330	-	71,902	71,902
8. Others	-	27,797	27,797	-	28,541	28,541	-	29,085	29,085	-	21,356	21,356
<i>of which: Land Compensation Bonds</i>	-	-	-	-	-	-	-	-	-	-	-	-
III. Repayment of Loans to the Centre (1 to 7)	-	31,922	31,922	-	33,316	33,316	-	33,226	33,226	-	61,496	61,496
1. State Plan Schemes	-	30,530	30,530	-	31,897	31,897	-	31,801	31,801	-	39,980	39,980
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	123	123	-	123	123	-	123	123	-	2,216	2,216
3. Centrally Sponsored Schemes	-	752	752	-	765	765	-	765	765	-	9,408	9,408
4. Non-Plan (i to ii)	-	517	517	-	531	531	-	538	538	-	9,330	9,330
<i>i) Relief for Natural Calamities</i>	-	-	-	-	-	-	-	-	-	-	-	-
<i>ii) Others</i>	-	517	517	-	531	531	-	538	538	-	9,330	9,330
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	562	562
IV. Loans and Advances by State Governments (1 + 2)	91,018	1,91,976	2,82,994	47,243	1,29,398	1,76,641	29,317	1,62,074	1,91,391	42,274	46,829	89,103
1. Developmental Purposes (a + b)	90,951	1,88,906	2,79,857	47,153	1,26,785	1,73,938	29,277	1,58,286	1,87,563	42,214	43,001	85,215
a) Social Services (1 to 7)	71,248	18,062	89,310	32,106	16,785	48,891	12,848	26,391	39,239	26,284	19,001	45,285
1. Education, Sports, Art and Culture	-	250	250	-	250	250	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	1,563	4,821	6,384	-	4,534	4,534	820	4,534	5,354	4,255	6,500	10,755
4. Water Supply and Sanitation	-	5,042	5,042	-	1	1	-	9,857	9,857	-	1	1
5. Housing	-	3,771	3,771	-	12,000	12,000	-	12,000	12,000	-	12,500	12,500
6. Government Servants (Housing)	69,685	4,178	73,864	32,106	-	32,106	12,028	-	12,028	22,028	-	22,028
7. Others	19,703	1,70,845	1,90,548	15,047	1,10,000	1,25,047	16,429	1,31,895	1,48,325	15,930	24,000	39,930
b) Economic Services (1 to 10)	-	4,000	4,000	-	-	-	-	2,000	2,000	-	-	-
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	1,15,000	1,15,000	-	90,000	90,000	-	1,15,000	1,15,000	-	-	-
3. Food Storage and Warehousing	-	20,801	21,881	1,416	-	1,416	1,429	-	1,496	926	-	926
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
TAMIL NADU

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Village and Small Industries	323	-	323	-	-	-	-	1,200	1,200	-	-	-
8. Other Industries and Minerals	-	22,481	22,481	-	20,000	20,000	-	929	929	4	24,000	24,004
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	18,300	8,563	26,863	13,631	-	13,631	15,000	12,700	27,700	15,000	-	15,000
2. Non-Developmental Purposes (a + b)	67	3,069	3,136	90	2,613	2,703	40	3,788	3,828	60	3,828	3,888
a) Government Servants (other than Housing)	27	3,069	3,096	50	2,613	2,663	-	3,788	3,788	-	3,828	3,828
b) Miscellaneous	40	-	40	40	1	41	40	1	41	60	1	61
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	51	51	-	-	-	-	-	-	-	-	-
VII. Small Savings, Provident Funds, etc. (1+2)	-	3,13,565	3,13,565	-	3,13,622	3,13,622	-	3,06,472	3,06,472	-	3,27,611	3,27,611
1. State Provident Funds	-	3,05,338	3,05,338	-	3,09,386	3,09,386	-	2,98,405	2,98,405	-	3,19,514	3,19,514
2. Others	-	8,226	8,226	-	4,236	4,236	-	8,067	8,067	-	8,097	8,097
VIII. Reserve Funds (1 to 4)	-	4,41,330	4,41,330	-	3,57,353	3,57,353	-	1,32,733	1,32,733	-	1,52,950	1,52,950
1. Depreciation/Renewal Reserve Funds	-	645	645	-	58	58	-	204	204	-	57	57
2. Sinking Funds	-	86,598	86,598	-	47,623	47,623	-	21,468	21,468	-	64,028	64,028
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	3,54,087	3,54,087	-	3,09,672	3,09,672	-	1,11,061	1,11,061	-	88,865	88,865
IX. Deposits and Advances (1 to 4)	-	15,93,451	15,93,451	-	11,87,216	11,87,216	-	14,58,321	14,58,321	-	10,09,326	10,09,326
1. Civil Deposits	-	11,90,069	11,90,069	-	7,81,947	7,81,947	-	11,34,765	11,34,765	-	6,12,639	6,12,639
2. Deposits of Local Funds	-	1,99,869	1,99,869	-	1,89,127	1,89,127	-	2,02,201	2,02,201	-	2,02,208	2,02,208
3. Civil Advances	-	10,392	10,392	-	9,220	9,220	-	9,365	9,365	-	9,382	9,382
4. Others	-	1,93,121	1,93,121	-	2,06,923	2,06,923	-	1,11,990	1,11,990	-	1,85,098	1,85,098
X. Suspense and Miscellaneous (1 to 4)	-	1,79,82,368	1,79,82,368	-	1,07,02,457	1,07,02,457	-	2,97,27,535	2,97,27,535	-	1,78,88,225	1,78,88,225
1. Suspense	-	3,80,229	3,80,229	-	-355,480	-355,480	-	-332,172	-332,172	-	-332,172	-332,172
2. Cash Balance Investment Accounts	-	1,24,02,703	1,24,02,703	-	67,90,180	67,90,180	-	2,47,07,890	2,47,07,890	-	1,35,89,088	1,35,89,088
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	51,99,436	51,99,436	-	42,67,758	42,67,758	-	53,51,818	53,51,818	-	46,31,309	46,31,309
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	2,55,897	2,55,897	-	2,25,161	2,25,161	-	2,83,395	2,83,395	-	2,83,395	2,83,395
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	1,45,225	-	-	-1,02,414	-	-	-5,01,954	-	-	-3,39,645
B. Surplus (+)/Deficit (-) on Capital Account	-	-	2,86,188	-	-	-7,533	-	-	3,68,070	-	-	54,112
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	4,31,413	-	-	-1,09,947	-	-	-1,33,884	-	-	-2,85,532
D. Financing of Overall Surplus (+)/Deficit (-)	-	-	4,31,413	-	-	-1,09,947	-	-	-1,33,884	-	-	-2,85,533
(C = i to iii)	-	-	4,31,413	-	-	-1,09,947	-	-	-1,33,884	-	-	-2,85,533
i. Increase(+)/Decrease (-) in Cash Balances	-	-	67,864	-	-	-44,472	-	-	11,483	-	-	-258
a) Opening Balance	-	-	79,873	-	-	43,836	-	-	-12,008	-	-	-525
b) Closing Balance	-	-	-12,008	-	-	-636	-	-	-525	-	-	-784
ii. Withdrawals from (-)/Additions to (+)	-	-	-	-	-	-	-	-	-	-	-	-
Cash Balance Investment Account (net)	-	-	3,63,549	-	-	-65,475	-	-	-1,45,367	-	-	-2,85,274
iii. Increase (-)/Decrease(+) in Ways and Means	-	-	-	-	-	-	-	-	-	-	-	-
Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
TRIPURA

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	1,14,076	17,82,143	18,96,219	1,56,132	15,27,500	16,83,632	1,79,351	16,72,266	18,51,617	1,74,951	15,28,033	17,02,984
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	1,14,076	24,084	1,38,159	1,56,132	25,617	1,81,749	1,79,351	28,351	2,07,702	1,74,951	22,133	1,97,084
I. Total Capital Outlay (1 + 2)	1,12,376	7,964	1,20,240	1,53,932	6,418	1,60,350	1,77,108	9,655	1,86,763	1,72,640	2,734	1,75,374
1. Development (a + b)	96,530	4,383	1,00,913	1,08,922	3,074	1,11,995	1,54,639	6,630	1,61,269	1,25,184	1,157	1,26,341
(a) Social Services (1 to 9)	39,244	101	39,345	47,674	283	47,957	68,005	2,196	70,201	38,560	136	38,695
1. Education, Sports, Art and Culture	7,494	-	7,494	9,737	-	9,737	26,327	-	26,327	14,650	-	14,650
2. Medical and Public Health	7,577	101	7,678	5,081	283	5,364	11,396	416	11,812	6,347	136	6,483
3. Family Welfare	-	-	-	95	-	95	51	-	51	51	-	51
4. Water Supply and Sanitation	15,552	-	15,552	24,476	-	24,476	18,100	-	18,100	12,105	-	12,105
5. Housing	3,557	-	3,557	4,000	-	4,000	4,500	-	4,500	3,000	-	3,000
6. Urban Development	50	-	50	100	-	100	-	-	-	-	-	-
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,551	-	2,551	3,114	-	3,114	3,257	1,780	5,037	2,253	-	2,253
8. Social Security and Welfare	2,348	-	2,348	879	-	879	3,922	-	3,922	-	-	-
9. Others *	116	-	116	193	-	193	452	-	452	153	-	153
(b) Economic Services (1 to 10)	57,286	4,282	61,568	61,248	2,791	64,039	86,634	4,434	91,068	86,625	1,021	87,646
1. Agriculture and Allied Activities (i to xi)	7,362	-159	7,203	13,671	-	13,671	12,918	-	12,918	22,938	-	22,938
i) Crop Husbandry	844	-159	685	4,243	-	4,243	2,790	-	2,790	9,043	-	9,043
ii) Soil and Water Conservation	409	-	409	440	-	440	850	-	850	500	-	500
iii) Animal Husbandry	698	-	698	778	-	778	531	-	531	290	-	290
iv) Dairy Development	-	-	-	49	-	49	-	-	-	-	-	-
v) Fisheries	-	-	-	1	-	1	50	-	50	50	-	50
vi) Forestry and Wild Life	3,216	-	3,216	5,780	-	5,780	4,193	-	4,193	9,380	-	9,380
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	160	-	160	162	-	162	386	-	386	69	-	69
ix) Agricultural Research and Education	1,316	-	1,316	1,450	-	1,450	2,784	-	2,784	2,018	-	2,018
x) Co-operation	421	-	421	472	-	472	377	-	377	432	-	432
xi) Others @	298	-	298	297	-	297	956	-	956	1,155	-	1,155
2. Rural Development	1,944	600	2,544	1,550	1,151	2,701	2,521	3,990	6,511	2,618	571	3,189
3. Special Area Programmes of which: Hill Areas	6,130	-	6,130	9,598	-	9,598	11,039	-	11,039	8,811	-	8,811
4. Major and Medium Irrigation and Flood Control	4,244	-	4,244	10,152	-	10,152	9,396	-	9,396	19,215	-	19,215
5. Energy	5,035	2,400	7,435	822	-	822	7,674	-	7,674	853	-	853
6. Industry and Minerals (i to iv)	1,415	-	1,415	1,500	-	1,500	2,914	-	2,914	1,666	-	1,666
i) Village and Small Industries	10	-	10	117	-	117	102	-	102	65	-	65
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	1,405	-	1,405	1,383	-	1,383	2,812	-	2,812	1,601	-	1,601
7. Transport (i + ii)	30,339	1,434	31,773	23,254	1,600	24,854	37,460	400	37,860	28,183	400	28,583
i) Roads and Bridges	29,235	-	29,235	22,453	-	22,453	34,402	-	34,402	27,790	-	27,790
ii) Others **	1,104	1,434	2,538	801	1,600	2,401	3,058	400	3,458	393	400	793
8. Communications	-	7	7	-	40	40	-	29	29	-	-	-

(₹ lakh)

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
TRIPURA

Item	2008-09 (Accounts)				2009-10 (Budget Estimates)				2009-10 (Revised Estimates)				2010-11 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	TOTAL	
1																
9. Science, Technology and Environment	58	-	58		30	-	30		30	-	30		40	-	40	
10. General Economic Services (i + ii)	759	-	759		670	-	670		2,682	15	2,697		2,301	50	2,351	
i) Tourism	66	-	66		53	-	53		1,850	-	1,850		1,617	-	1,617	
ii) Others @@	693	-	693		617	-	617		832	15	847		684	50	734	
2. Non-Development (General Services)	15,845	3,481	19,327		45,010	3,344	48,355		22,469	3,025	25,494		47,456	1,577	49,033	
II. Discharge of Internal Debt (1 to 8)																
1. Market Loans	-	13,280	13,280		-	16,133	16,133		-	15,624	15,624		-	16,313	16,313	
2. Loans from LIC	-	7,797	7,797		9,598	9,598	9,598		-	8,232	8,232		-	9,078	9,078	
3. Loans from SBI and other Banks	-	1,790	1,790		-	-	-		-	1,730	1,730		-	1,617	1,617	
4. Loans from NABARD	-	-	-		-	-	-		-	-	-		-	-	-	
5. Loans from National Co-operative Development Corporation	-	990	990		-	218	218		-	1,548	1,548		-	1,927	1,927	
6. WMA from RBI	-	6	6		-	6	6		-	6	6		-	6	6	
7. Special Securities issued to NSSF	-	2,126	2,126		-	2,869	2,869		-	2,869	2,869		-	3,000	3,000	
8. Others	-	571	571		-	3,442	3,442		-	1,239	1,239		-	685	685	
<i>of which: Land Compensation Bonds</i>	-	318	318		-	635	635		-	635	635		-	635	635	
III. Repayment of Loans to the Centre (1 to 7)																
1. State Plan Schemes	-	2,832	2,832		-	2,866	2,866		-	2,873	2,873		-	2,887	2,887	
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>	-	2,506	2,506		-	2,529	2,529		-	2,528	2,528		-	2,534	2,534	
2. Central Plan Schemes	-	5	5		-	7	7		-	7	7		-	7	7	
3. Centrally Sponsored Schemes	-	128	128		-	125	125		-	128	128		-	129	129	
4. Non-Plan (i to ii)	-	71	71		-	66	66		-	71	71		-	77	77	
i) Relief for Natural Calamities	-	-	-		-	-	-		-	-	-		-	-	-	
ii) Others	-	71	71		-	66	66		-	71	71		-	77	77	
5. Ways and Means Advances from Centre	-	-	-		-	-	-		-	-	-		-	-	-	
6. Loans for Special Schemes	-	121	121		-	139	139		-	139	139		-	140	140	
7. Others	-	-	-		-	-	-		-	-	-		-	-	-	
IV. Loans and Advances by State Governments (1 + 2)																
1. Developmental Purposes (a + b)	1,700	108	1,808		2,200	200	2,400		2,243	200	2,443		2,311	199	2,510	
a) Social Services (1 to 7)	1,700	104	1,804		2,200	165	2,365		2,243	180	2,423		2,311	179	2,490	
1. Education, Sports, Art and Culture	-	104	104		-	165	165		-	180	180		-	179	179	
2. Medical and Public Health	-	-	-		-	-	-		-	-	-		-	-	-	
3. Family Welfare	-	-	-		-	-	-		-	-	-		-	-	-	
4. Water Supply and Sanitation	-	-	-		-	-	-		-	-	-		-	-	-	
5. Housing	-	-	-		-	-	-		-	-	-		-	-	-	
6. Government Servants (Housing)	-	104	104		-	165	165		-	180	180		-	179	179	
7. Others	-	-	-		-	-	-		-	-	-		-	-	-	
b) Economic Services (1 to 10)	1,700	-	1,700		2,200	-	2,200		2,243	-	2,243		2,311	-	2,311	
1. Crop Husbandry	-	-	-		-	-	-		-	-	-		-	-	-	
2. Soil and Water Conservation	-	-	-		-	-	-		-	-	-		-	-	-	
3. Food Storage and Warehousing	-	-	-		-	-	-		-	-	-		-	-	-	
4. Co-operation	-	-	-		-	-	-		-	-	-		111	-	111	
5. Major and Medium Irrigation, etc.	-	-	-		-	-	-		43	-	43		-	-	-	
6. Power Projects	1,700	-	1,700		2,200	-	2,200		2,200	-	2,200		2,200	-	2,200	

(₹ lakh)

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
TRIPURA

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
2. Non-Developmental Purposes (a + b)	-	4	4	-	35	35	-	20	20	-	20	20
a) Government Servants (other than Housing)	-	4	4	-	35	35	-	20	20	-	20	20
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. Small Savings, Provident Funds, etc. (1+2)	-	36,113	36,113	-	16,184	16,184	-	34,550	34,550	-	36,350	36,350
1. State Provident Funds	-	35,499	35,499	-	15,684	15,684	-	34,000	34,000	-	35,850	35,850
2. Others	-	614	614	-	500	500	-	550	550	-	500	500
VIII. Reserve Funds (1 to 4)	-	14,156	14,156	-	5	5	-	2,000	2,000	-	1,500	1,500
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	13,934	13,934	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	222	222	-	5	5	-	2,000	2,000	-	1,500	1,500
IX. Deposits and Advances (1 to 4)	-	12,408	12,408	-	25,020	25,020	-	18,700	18,700	-	18,500	18,500
1. Civil Deposits	-	9,733	9,733	-	12,000	12,000	-	6,000	6,000	-	5,000	5,000
2. Deposits of Local Funds	-	19	19	-	10	10	-	11,000	11,000	-	12,000	12,000
3. Civil Advances	-	2,656	2,656	-	13,010	13,010	-	1,700	1,700	-	1,500	1,500
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)	-	15,72,651	15,72,651	-	14,10,625	14,10,625	-	15,38,770	15,38,770	-	14,04,070	14,04,070
1. Suspense	-	9,819	9,819	-	7,000	7,000	-	4,000	4,000	-	4,000	4,000
2. Cash Balance Investment Accounts	-	15,62,573	15,62,573	-	14,03,600	14,03,600	-	15,34,575	15,34,575	-	14,00,000	14,00,000
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	259	259	-	25	25	-	195	195	-	70	70
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	1,22,732	1,22,732	-	50,049	50,049	-	49,895	49,895	-	45,480	45,480
A. Surplus (+)/Deficit (-) on Revenue Account			94,733			34,701			20,207			79,012
B. Surplus (+)/Deficit (-) on Capital Account			-1,04,199			-1,12,048			-1,07,098			-1,23,765
C. Overall Surplus (+)/Deficit (-) (A+B)			-9,466			-77,347			-86,891			-44,753
D. Financing of Overall Surplus (+)/Deficit (-)												
i. Increase(+)/Decrease (-) in Cash Balances			-9,466			-77,347			-86,891			-44,753
a) Opening Balance			2,062			-80,947			-86,671			-44,603
b) Closing Balance			24,808			66,000			86,671			26,000
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			26,870			-14,947			-			-18,603
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)			-11,528			3,600			-220			-150
			-			-			-			-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
UTTARAKHAND

Item	2008-09 (Accounts)				2009-10 (Budget Estimates)				2009-10 (Revised Estimates)				2010-11 (Budget Estimates)			
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN	
	2	3	4	TOTAL	5	6	7	TOTAL	8	9	10	TOTAL	11	12	13	TOTAL
TOTAL CAPITAL DISBURSEMENTS (I to XII)	2,01,793	47,56,431	49,58,223		2,23,515	12,33,859	14,57,374		2,56,844	12,91,633	15,48,476		2,14,331	12,98,720	15,13,051	
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	2,01,793	47,550	2,49,343		2,23,515	64,112	2,87,627		2,56,844	1,21,886	3,78,730		2,14,331	61,195	2,75,526	
I. Total Capital Outlay (1 + 2)	1,90,248	11,385	2,01,634		1,92,908	2,784	1,95,692		2,26,095	60,558	2,86,652		1,99,447	1,062	2,00,509	
1. Development (a + b)	1,77,363	6,824	1,84,187		1,75,519	-	1,75,519		2,08,705	57,200	2,65,905		1,89,537	-	1,89,537	
(a) Social Services (1 to 9)	27,549	503	28,052		12,165	-	12,165		15,729	23,069	15,729		23,069	-	23,069	
1. Education, Sports, Art and Culture	15,199	-	15,199		4,635	-	4,635		6,626	-	6,626		5,465	-	5,465	
2. Medical and Public Health	7,259	300	7,559		4,287	-	4,287		5,663	-	5,663		10,897	-	10,897	
3. Family Welfare	228	-	228		420	-	420		586	-	586		556	-	556	
4. Water Supply and Sanitation	-	-	-		-	-	-		-	-	-		-	-	-	
5. Housing	1,943	203	2,146		365	-	365		406	-	406		2,515	-	2,515	
6. Urban Development	-	-	-		-	-	-		-	-	-		-	-	-	
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,104	-	2,104		1,723	-	1,723		1,723	-	1,723		2,896	-	2,896	
8. Social Security and Welfare	416	-	416		460	-	460		460	-	460		665	-	665	
9. Others *	400	-	400		275	-	275		275	-	275		75	-	75	
(b) Economic Services (1 to 10)	1,49,815	6,321	1,56,135		1,63,354	-	1,63,354		1,92,976	57,200	2,50,176		1,66,468	-	1,66,468	
1. Agriculture and Allied Activities (i to xi)	1,263	4,219	5,483		2,280	-	2,280		2,658	-	2,658		3,186	-	3,186	
i) Crop Husbandry	181	431	612		127	-	127		127	-	127		100	-	100	
ii) Soil and Water Conservation	-	-	-		-	-	-		-	-	-		-	-	-	
iii) Animal Husbandry	478	-	478		411	-	411		454	-	454		983	-	983	
iv) Dairy Development	-	-	-		-	-	-		-	-	-		-	-	-	
v) Fisheries	222	-	222		130	-	130		186	-	186		147	-	147	
vi) Forestry and Wild Life	1,735	-	1,735		1,360	-	1,360		1,360	-	1,360		1,200	-	1,200	
vii) Plantations	-	-	-		-	-	-		-	-	-		-	-	-	
viii) Food Storage and Warehousing	-1,151	3,788	2,638		50	-	50		50	-	50		275	-	275	
ix) Agricultural Research and Education	-	-	-		-	-	-		-	-	-		-	-	-	
x) Co-operation	-202	-1	-203		202	-	202		482	-	482		480	-	480	
xi) Others @	-	-	-		-	-	-		-	-	-		-	-	-	
2. Rural Development	11,405	-	11,405		7,867	-	7,867		8,792	-	8,792		9,740	-	9,740	
3. Special Area Programmes of which: Hill Areas	-	-	-		-	-	-		-	-	-		-	-	-	
4. Major and Medium Irrigation and Flood Control	50,357	136	50,493		53,264	-	53,264		58,185	-	58,185		47,691	-	47,691	
5. Energy	14,978	1,503	16,481		25,955	-	25,955		25,955	57,200	83,155		31,247	-	31,247	
6. Industry and Minerals (i to iv)	-7,397	-	-7,397		1,665	-	1,665		1,665	-	1,665		1,256	-	1,256	
i) Village and Small Industries	445	-	445		145	-	145		145	-	145		136	-	136	
ii) Iron and Steel Industries	-	-	-		-	-	-		-	-	-		-	-	-	
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-		-	-	-		-	-	-		-	-	-	
iv) Others #	-7,843	-	-7,843		1,520	-	1,520		1,520	-	1,520		1,120	-	1,120	
7. Transport (i + ii)	74,475	463	74,938		66,631	-	66,631		89,131	-	89,131		66,790	-	66,790	
i) Roads and Bridges	73,498	463	73,961		63,180	-	63,180		85,680	-	85,680		63,500	-	63,500	
ii) Others **	977	-	977		3,451	-	3,451		3,451	-	3,451		3,290	-	3,290	
8. Communications	-	-	-		-	-	-		-	-	-		-	-	-	

(₹ lakh)

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
UTTARAKHAND**

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment												
10. General Economic Services (i + ii)	4,733		4,733	5,692		5,692	6,590		6,590	6,559		6,559
i) Tourism	4,733		4,733	5,692		5,692	6,590		6,590	6,559		6,559
ii) Others @												
2. Non-Development (General Services)	12,885	4,561	17,446	17,390	2,784	20,174	17,390	3,358	20,747	9,910	1,062	10,971
II. Discharge of Internal Debt (1 to 8)		99,398	99,398		1,27,355	1,27,355		1,27,355	1,27,355		1,25,530	1,25,530
1. Market Loans		12,653	12,653		31,970	31,970		31,970	31,970		24,970	24,970
2. Loans from LIC												
3. Loans from SBI and other Banks												
4. Loans from NABARD												
5. Loans from National Co-operative Development Corporation		5,499	5,499		13,725	13,725		13,725	13,725		14,000	14,000
6. WMA from RBI		1,152	1,152		1,100	1,100		1,100	1,100		1,500	1,500
7. Special Securities issued to NSSF		67,586	67,586		70,000	70,000		70,000	70,000		70,000	70,000
8. Others		5,720	5,720		60	60		60	60		60	60
<i>of which: Land Compensation Bonds</i>												
III. Repayment of Loans to the Centre (1 to 7)		3,726	3,726		3,803	3,803		3,803	3,803		4,433	4,433
1. State Plan Schemes		1,751	1,751		3,000	3,000		3,000	3,000		3,600	3,600
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>												
2. Central Plan Schemes					1	1		1	1		1	1
3. Centrally Sponsored Schemes		153	153		222	222		222	222		232	232
4. Non-Plan (i to ii)		1,821	1,821		80	80		80	80		100	100
i) Relief for Natural Calamities												
ii) Others		1,821	1,821		80	80		80	80		100	100
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes												
7. Others												
IV. Loans and Advances by State Governments (1 + 2)												
1. Developmental Purposes (a + b)	11,544	627	12,171	30,607	170	30,777	30,749	170	30,919	14,884	170	15,054
a) Social Services (1 to 7)	11,544	518	12,063	30,607	150	30,757	30,749	150	30,899	14,884	150	15,034
1. Education, Sports, Art and Culture	273	518	791	100	150	250	100	150	250		150	150
2. Medical and Public Health												
3. Family Welfare												
4. Water Supply and Sanitation	273		273	100		100	100		100			
5. Housing												
6. Government Servants (Housing)		165	165		150	150		150	150		150	150
7. Others		354	354									
b) Economic Services (1 to 10)	11,271		11,271	30,507		30,507	30,649		30,649	14,884		14,884
1. Crop Husbandry	5,642		5,642	10		10	10		10	35		35
2. Soil and Water Conservation												
3. Food Storage and Warehousing												
4. Co-operation				200		200	343		343	370		370
5. Major and Medium Irrigation, etc.												
6. Power Projects	5,629		5,629	30,197		30,197	30,197		30,197	14,479		14,479

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
UTTARAKHAND

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	100	100	-	100	100	-	100	-	-	-
2. Non-Developmental Purposes (a + b)	-	109	109	20	20	20	20	20	20	-	20	20
a) Government Servants (other than Housing)	-	102	102	-	-	-	-	-	-	-	-	-
b) Miscellaneous	-	7	7	20	20	20	20	20	20	-	20	20
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	3,205	3,205	3,400	3,400	3,400	3,400	3,400	3,400	-	1,000	1,000
VII. Small Savings, Provident Funds, etc. (1+2)	-	33,676	33,676	30,880	30,880	30,880	30,880	30,880	30,880	-	32,124	32,124
1. State Provident Funds	-	32,507	32,507	29,866	29,866	29,866	29,866	29,866	29,866	-	30,325	30,325
2. Others	-	1,170	1,170	1,014	1,014	1,014	1,014	1,014	1,014	-	1,799	1,799
VIII. Reserve Funds (1 to 4)	-	6,526	6,526	3,000	3,000	3,000	3,000	3,000	3,000	-	14,510	14,510
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	5,000	5,000	2,000	2,000	2,000	2,000	2,000	2,000	-	12,500	12,500
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1,526	1,526	1,000	1,000	1,000	1,000	1,000	1,000	-	2,010	2,010
IX. Deposits and Advances (1 to 4)	-	1,68,644	1,68,644	1,56,888	1,56,888	1,56,888	1,56,888	1,56,888	1,56,888	-	1,38,368	1,38,368
1. Civil Deposits	-	96,480	96,480	1,00,452	1,00,452	1,00,452	1,00,452	1,00,452	1,00,452	-	98,730	98,730
2. Deposits of Local Funds	-	58,265	58,265	50,436	50,436	50,436	50,436	50,436	50,436	-	24,638	24,638
3. Civil Advances	-	13,898	13,898	-	-	-	-	-	-	-	10,000	10,000
4. Others	-	1	1	6,000	6,000	6,000	6,000	6,000	6,000	-	5,000	5,000
X. Suspense and Miscellaneous (1 to 4)	-	41,02,751	41,02,751	6,02,002	6,02,002	6,02,002	6,02,002	6,02,002	6,02,002	-	7,00,023	7,00,023
1. Suspense	-	-8,209	-8,209	2,000	2,000	2,000	2,000	2,000	2,000	-	21	21
2. Cash Balance Investment Accounts	-	9,53,406	9,53,406	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	23,23,000	23,23,000	-	-	-	-	-	-	-	-	-
4. Others	-	8,34,554	8,34,554	6,00,002	6,00,002	6,00,002	6,00,002	6,00,002	6,00,002	-	7,00,002	7,00,002
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	3,26,492	3,26,492	3,03,577	3,03,577	3,03,577	3,03,577	3,03,577	3,03,577	-	2,81,500	2,81,500
A. Surplus (+)/Deficit (-) on Revenue Account	-	23,952	23,952	-21,343	-21,343	-21,343	-21,343	-21,343	-21,343	-	16,211	16,211
B. Surplus (+)/Deficit (-) on Capital Account	-	-92,575	-92,575	19,022	19,022	19,022	19,022	19,022	19,022	-	-15,738	-15,738
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-68,623	-68,623	-2,321	-2,321	-2,321	-2,321	-2,321	-2,321	-	473	473
D. Financing of Overall Surplus (+)/Deficit (-)	-	-	-	-	-	-	-	-	-	-	-	-
(C = i to iii)	-	-	-	-	-	-	-	-	-	-	-	-
i. Increase(+)/Decrease (-) in Cash Balances	-	-	-	-	-	-	-	-	-	-	-	-
a) Opening Balance	-	-	-	-	-	-	-	-	-	-	-	-
b) Closing Balance	-	-17,14,840	-17,14,840	7,427	7,427	7,427	7,427	7,427	7,427	-	473	473
ii. Withdrawals from (-)/Additions to (+)	-	-	-	-	-	-	-	-	-	-	-	-
Cash Balance Investment Account (net)	-	-	-	-	-	-	-	-	-	-	-	-
iii. Increase (-)/Decrease(+) in Ways and Means	-	-	-	-	-	-	-	-	-	-	-	-
Advances and Overdrafts from RBI (net)	-	-17,07,413	-17,07,413	-65,736	-65,736	-65,736	-65,736	-65,736	-65,736	-	473	473
	-	16,58,880	16,58,880	-	-	-	-	-	-	-	-	-
	-	-12,663	-12,663	-	-	-	-	-	-	-	-	-

Appendix IV

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
UTTAR PRADESH**

(₹ lakh)

Item	2008-09 (Accounts)				2009-10 (Budget Estimates)				2009-10 (Revised Estimates)				2010-11 (Budget Estimates)						
	PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		PLAN		NON-PLAN		TOTAL		
1																			
TOTAL CAPITAL DISBURSEMENTS (I to XII)	18,47,781	5,67,98,725	4	3	22,86,679	2,16,01,459	7	6	23,69,826	2,24,09,542	8	9	22,83,815	2,52,92,681	11	12	2,75,76,497	13	
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)₹	18,47,781	9,95,141	28,42,922	5,86,46,506	22,86,679	5,86,354	28,73,033	23,69,826	23,69,826	8,70,448	32,40,274	22,83,815	6,79,502	29,63,317	22,83,815	6,79,502	29,63,317		
I. Total Capital Outlay (1 + 2)	18,08,749	4,25,823	22,34,571	22,34,571	22,22,629	1,97,841	24,20,470	23,18,605	23,18,605	2,03,617	25,22,223	22,13,362	80,934	22,94,296	22,13,362	80,934	22,94,296		
1. Development (a + b)	17,80,696	3,69,741	21,50,437	21,50,437	21,91,255	1,30,996	23,22,251	22,87,114	22,87,114	1,28,302	24,15,416	21,82,215	-18,188	21,64,028	21,82,215	-18,188	21,64,028		
(a) Social Services (1 to 9)	2,91,383	3,162	2,94,544	2,94,544	5,02,400	5,489	5,07,889	5,88,541	5,88,541	5,546	5,94,087	5,05,839	5,415	5,11,254	5,05,839	5,415	5,11,254		
1. Education, Sports, Art and Culture	87,407	1,318	88,725	88,725	49,786	1,615	51,401	64,596	64,596	1,671	66,267	51,771	379	52,150	51,771	379	52,150		
2. Medical and Public Health	1,21,676	1,370	1,23,046	1,23,046	1,24,016	1,449	1,25,465	1,50,268	1,50,268	1,449	1,51,717	80,128	1,292	81,420	80,128	1,292	81,420		
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
4. Water Supply and Sanitation	3,606	-	3,606	3,606	3,480	-	3,480	3,480	3,480	-	3,480	41,644	-	41,644	41,644	-	41,644		
5. Housing	10,880	1,029	11,909	11,909	7,803	821	8,624	8,783	8,783	821	9,603	5,858	2,587	8,445	5,858	2,587	8,445		
6. Urban Development	36,664	-	36,664	36,664	2,70,082	1,500	2,71,582	3,11,468	3,11,468	1,500	3,12,968	2,67,868	-	2,67,868	2,67,868	-	2,67,868		
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	17,095	-	17,095	17,095	10,578	-	10,578	11,723	11,723	-	11,723	10,350	-	10,350	10,350	-	10,350		
8. Social Security and Welfare	7,498	44	7,542	7,542	29,580	6	29,586	29,580	29,580	6	29,586	38,732	10	38,742	38,732	10	38,742		
9. Others *	6,557	-601	5,956	5,956	7,075	99	7,173	8,644	8,644	99	8,742	9,488	1,146	10,634	9,488	1,146	10,634		
(b) Economic Services (1 to 10)	14,89,313	3,66,579	18,55,893	18,55,893	16,88,855	1,25,507	18,14,362	16,98,572	16,98,572	1,22,757	18,21,329	16,76,377	-23,602	16,52,774	16,76,377	-23,602	16,52,774		
1. Agriculture and Allied Activities (i to xi)	28,615	2,33,956	2,62,572	2,62,572	46,722	5,247	51,969	48,665	48,665	2	48,666	52,363	-118,928	-66,566	52,363	-118,928	-66,566		
i) Crop Husbandry	613	1,266	1,879	1,879	8,885	-	8,885	9,131	9,131	-	9,131	8,501	5	8,506	8,501	5	8,506		
ii) Soil and Water Conservation	315	-	315	315	-	-	-	-	-	-	-	-	-	-	-	-	-		
iii) Animal Husbandry	3,780	6	3,785	3,785	1,975	-	1,975	1,975	1,975	-	1,975	1,166	24	1,190	1,166	24	1,190		
iv) Dairy Development	-91	-	-91	-91	-	-	-	-	-	-	-	-	-	-	-	-	-		
v) Fisheries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-		
vi) Forestry and Wild Life	24,455	-	24,455	24,455	19,122	-	19,122	19,194	19,194	-	19,194	15,585	-	15,585	15,585	-	15,585		
vii) Plantations	562	-	562	562	562	-	562	562	562	-	562	50	-	50	50	-	50		
viii) Food Storage and Warehousing	-386	-	-386	-386	-	-	-	-	-	-	-	-	-	-	-	-	-		
ix) Agricultural Research and Education	-1,104	-	-1,104	-1,104	15,777	-	15,777	16,919	16,919	-	16,919	26,661	-	26,661	26,661	-	26,661		
x) Co-operation	472	-	472	472	400	-	400	884	884	-	884	400	-	400	400	-	400		
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-		
2. Rural Development	73,613	-	73,613	73,613	1,92,256	-	1,92,256	2,23,556	2,23,556	-	2,23,556	2,51,030	-	2,51,030	2,51,030	-	2,51,030		
3. Special Area Programmes of which: Hill Areas	1,26,006	15,636	1,41,642	1,41,642	96,002	15,000	1,11,002	1,23,002	1,23,002	16,393	1,39,395	1,99,583	-	1,99,583	1,99,583	-	1,99,583		
4. Major and Medium Irrigation and Flood Control	2,59,567	632	2,60,199	2,60,199	2,99,717	-	2,99,717	2,99,598	2,99,598	-	2,99,598	4,14,000	-	4,14,000	4,14,000	-	4,14,000		
5. Energy	5,02,930	1,10,256	6,13,187	6,13,187	5,83,595	1,04,000	6,87,595	4,76,595	4,76,595	1,04,000	5,80,595	3,68,700	94,400	4,63,100	3,68,700	94,400	4,63,100		
6. Industry and Minerals (i to iv)	-444	-1	-445	-445	780	-	780	780	780	-	780	345	700	1,045	345	700	1,045		
i) Village and Small Industries	321	-	321	321	100	-	100	100	100	-	100	145	-	145	145	-	145		
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-		
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-		
iv) Others #	-765	-	-766	-766	680	-	680	680	680	-	680	200	-	200	200	-	200		
7. Transport (i + ii)	4,95,234	6,099	5,01,333	5,01,333	4,64,001	1,260	4,65,261	5,04,171	5,04,171	2,562	5,06,733	3,96,898	226	3,97,124	3,96,898	226	3,97,124		
i) Roads and Bridges	4,93,197	-	4,93,197	4,93,197	4,59,951	-	4,59,951	4,94,043	4,94,043	-	4,94,043	3,92,758	-	3,92,758	3,92,758	-	3,92,758		
ii) Others **	2,037	6,099	8,136	8,136	4,050	1,260	5,310	10,128	10,128	2,562	12,490	4,140	226	4,366	4,140	226	4,366		
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	

Appendix IV: Capital Expenditure of States and Union Territories with Legislature with (Contd.)
UTTAR PRADESH

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	1	2	3	4	5	6	7	8	9	10	11	12
9. Science, Technology and Environment 10. General Economic Services (i + ii) i) Tourism ii) Others @	-	-	-	5	-	5	15	-	15	-	-	-
	3,792	-	3,792	5,778	-	5,778	22,190	-	22,190	-6,542	-	-6,542
	3,792	-	3,792	5,778	-	5,778	22,190	-	22,190	-6,542	-	-6,542
2. Non-Development (General Services)	28,053	56,082	84,134	31,374	66,845	98,219	31,492	75,315	1,06,807	31,147	99,122	1,30,268
II. Discharge of Internal Debt (1 to 8)	-	5,57,709	5,57,709	-	14,05,325	14,05,325	-	7,68,759	7,68,759	-	16,86,317	16,86,317
1. Market Loans	-	2,39,658	2,39,658	-	39	39	-	2,63,421	2,63,421	-	1,92,586	1,92,586
2. Loans from LIC	-	626	626	-	617	617	-	617	617	-	592	592
3. Loans from SBI and other Banks	-	1,50,000	1,50,000	-	2,00,000	2,00,000	-	2,00,000	2,00,000	-	2,50,000	2,50,000
4. Loans from NABARD	-	29,020	29,020	-	32,063	32,063	-	32,063	32,063	-	38,832	38,832
5. Loans from National Co-operative Development Corporation	-	432	432	-	632	632	-	632	632	-	734	734
6. WMA from RBI	-	-	-	-	10,00,000	10,00,000	-	1,00,000	1,00,000	-	10,00,000	10,00,000
7. Special Securities issued to NSSF	-	78,685	78,685	-	1,08,643	1,08,643	-	1,08,643	1,08,643	-	1,44,551	1,44,551
8. Others	-	59,288	59,288	-	63,331	63,331	-	63,383	63,383	-	59,022	59,022
of which: Land Compensation Bonds	-	-	-	-	11	11	-	11	11	-	10	10
III. Repayment of Loans to the Centre (1 to 7)	-	1,19,939	1,19,939	-	1,20,143	1,20,143	-	1,19,977	1,19,977	-	1,30,179	1,30,179
1. State Plan Schemes	-	1,17,002	1,17,002	-	1,17,238	1,17,238	-	1,17,016	1,17,016	-	1,27,192	1,27,192
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	9	9	-	9	9	-	9	9	-	4	4
3. Centrally Sponsored Schemes	-	2,147	2,147	-	2,318	2,318	-	2,183	2,183	-	2,222	2,222
4. Non-Plan (i to ii)	-	781	781	-	578	578	-	770	770	-	761	761
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	781	781	-	578	578	-	770	770	-	761	761
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1 + 2)	39,033	41,670	80,702	64,050	63,045	1,27,095	51,220	78,095	1,29,315	70,453	32,072	1,02,526
1. Developmental Purposes (a + b)	39,033	39,801	78,833	64,050	61,734	1,25,784	51,220	76,784	1,28,004	70,453	30,762	1,01,215
a) Social Services (1 to 7)	25,540	19,262	44,802	54,272	25,208	79,480	40,272	20,258	60,530	56,823	26,108	82,931
1. Education, Sports, Art and Culture	130	-	130	-	-	-	-	50	50	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	18,880	-	18,880	20,000	-	20,000	20,000	-	20,000	22,500	-	22,500
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	14,564	14,564	-	10,208	10,208	-	10,108	10,108	-	11,108	11,108
7. Others	6,531	4,698	11,229	34,272	15,000	49,272	20,272	10,100	30,372	34,323	15,000	49,323
b) Economic Services (1 to 10)	13,493	20,539	34,032	9,778	36,526	46,304	10,948	56,526	67,474	13,630	4,654	18,284
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	2,685	-	2,685	1,278	-	1,278	2,448	-	2,448	130	-	130
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
UTTAR PRADESH

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Village and Small Industries	-	71	71	-	126	126	-	126	126	-	1	1
8. Other Industries and Minerals	10,747	3,346	14,094	8,500	5,500	14,000	8,500	5,500	14,000	13,500	4,500	18,000
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	60	17,121	17,181	-	30,900	30,900	-	50,900	50,900	-	153	153
2. Non-Developmental Purposes (a + b)	-	1,869	1,869	-	1,311	1,311	-	1,311	1,311	-	1,311	1,311
a) Government Servants (other than Housing)	-	1,869	1,869	-	1,311	1,311	-	1,311	1,311	-	1,311	1,311
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	1,000	1,000	-	15,600	15,600	-	1,000	1,000
VII. Small Savings, Provident Funds, etc. (1+2)	-	3,56,634	3,56,634	-	2,53,713	2,53,713	-	2,52,676	2,52,676	-	2,62,104	2,62,104
1. State Provident Funds	-	3,46,619	3,46,619	-	2,37,774	2,37,774	-	2,37,694	2,37,694	-	2,45,504	2,45,504
2. Others	-	10,015	10,015	-	15,939	15,939	-	14,982	14,982	-	16,600	16,600
VIII. Reserve Funds (1 to 4)	-	86,839	86,839	-	3,70,497	3,70,497	-	10,00,188	10,00,188	-	5,15,652	5,15,652
1. Depreciation/Renewal Reserve Funds	-	2,897	2,897	-	2,63,382	2,63,382	-	8,93,073	8,93,073	-	3,92,537	3,92,537
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	83,942	83,942	-	1,07,115	1,07,115	-	1,07,115	1,07,115	-	1,23,115	1,23,115
IX. Deposits and Advances (1 to 4)	-	25,18,095	25,18,095	-	5,97,563	5,97,563	-	5,97,563	5,97,563	-	13,76,293	13,76,293
1. Civil Deposits	-	14,99,403	14,99,403	-	2,73,070	2,73,070	-	2,73,070	2,73,070	-	7,75,693	7,75,693
2. Deposits of Local Funds	-	9,70,073	9,70,073	-	3,24,493	3,24,493	-	3,24,493	3,24,493	-	6,00,600	6,00,600
3. Civil Advances	-	36,201	36,201	-	-	-	-	-	-	-	-	-
4. Others	-	12,419	12,419	-	-	-	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)	-	5,07,81,907	5,07,81,907	-	1,83,40,832	1,83,40,832	-	1,91,21,567	1,91,21,567	-	2,03,83,131	2,03,83,131
1. Suspense	-	-1,892,982	-1,892,982	-	75,015	75,015	-	75,015	75,015	-	95,013	95,013
2. Cash Balance Investment Accounts	-	1,65,11,019	1,65,11,019	-	1,50,00,000	1,50,00,000	-	1,50,00,000	1,50,00,000	-	1,60,00,000	1,60,00,000
3. Deposits with RBI	-	2,91,31,807	2,91,31,807	-	-	-	-	-	-	-	-	-
4. Others	-	70,32,063	70,32,063	-	32,65,817	32,65,817	-	40,46,552	40,46,552	-	42,88,118	42,88,118
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	19,10,108	19,10,108	-	2,51,500	2,51,500	-	2,51,500	2,51,500	-	8,25,000	8,25,000
A. Surplus (+)/Deficit (-) on Revenue Account		1,86,184	1,86,184			1,57,319			1,98,787			55,440
B. Surplus (+)/Deficit (-) on Capital Account		-7,98,946	-7,98,946			-1,45,220			-7,35,892			-2,57,451
C. Overall Surplus (+)/Deficit (-) (A+B)		-6,12,762	-6,12,762			12,098			-5,37,106			-2,02,011
D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)												
i. Increase(+)/Decrease (-) in Cash Balances												
a) Opening Balance												
b) Closing Balance												
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)												
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)												

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature with (Contd.)
WEST BENGAL**

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)												
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$												
I. Total Capital Outlay (1 + 2)	4,39,245	1,61,58,831	1,65,98,076	5,00,878	1,90,02,833	1,95,03,711	4,32,089	1,70,72,407	1,75,04,496	5,85,907	1,70,93,045	1,76,78,953
1. Development (a + b)	4,39,245	4,92,735	9,31,979	5,00,878	5,66,081	10,66,958	4,32,089	5,91,026	10,23,115	5,85,907	5,93,031	11,78,938
(a) Social Services (1 to 9)	3,69,719	810	3,70,530	4,16,898	2,661	4,19,559	3,77,176	15,760	3,92,936	5,39,668	1,211	5,40,879
1. Education, Sports, Art and Culture	3,55,974	188	3,56,162	3,97,810	1,824	3,99,634	3,56,708	15,006	3,71,714	5,18,320	332	5,18,652
2. Medical and Public Health	1,19,366	-9	1,19,357	1,80,837	45	1,80,882	1,28,325	56	1,28,381	1,68,368	58	1,68,426
3. Family Welfare	5,882	-	5,882	12,534	3	12,537	11,320	3	11,323	29,987	-	29,987
4. Water Supply and Sanitation	15,361	-	15,361	27,888	1	27,889	24,236	1	24,236	28,014	-	28,014
5. Housing	82,566	-	82,566	64,509	-	64,509	51,045	-	51,045	18,120	-	18,120
6. Urban Development	899	-12	887	54,423	23	54,446	25,371	35	25,406	59,693	40	59,733
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	4,134	-	4,134	10,843	-	10,843	5,782	-	5,782	13,791	-	13,791
8. Social Security and Welfare	3,028	-	3,028	3,340	-	3,340	3,386	-	3,386	4,534	-	4,534
9. Others *	5,889	-	5,889	3,850	-	3,850	3,571	-	3,571	8,700	-	8,700
(b) Economic Services (1 to 10)	1,607	3	1,610	3,450	18	3,468	3,614	17	3,631	5,529	17	5,546
1. Agriculture and Allied Activities (i to xi)	2,36,608	196	2,36,804	2,16,973	1,779	2,18,752	2,28,383	14,950	2,43,334	3,49,952	274	3,50,226
i) Crop Husbandry	15,816	128	15,944	26,471	900	27,371	17,822	150	17,972	32,000	-	32,000
ii) Soil and Water Conservation	376	-	376	13,940	-	13,940	5,721	-	5,721	16,858	-	16,858
iii) Animal Husbandry	185	-	185	1,102	-	1,102	1,085	-	1,085	1,436	-	1,436
iv) Dairy Development	47	-	47	765	-	765	615	-	615	950	-	950
v) Fisheries	1,590	-	1,590	2,965	-	2,965	3,265	-	3,265	4,265	-	4,265
vi) Forestry and Wild Life	2,380	-	2,380	2,500	-	2,500	2,500	-	2,500	4,000	-	4,000
vii) Plantations	172	-	172	49	-	49	70	-	70	471	-	471
viii) Food Storage and Warehousing	223	128	351	860	900	1,760	860	150	1,010	1,705	-	1,705
ix) Agricultural Research and Education	130	-	130	250	-	250	250	-	250	325	-	325
x) Co-operation	168	-	168	3,156	-	3,156	1,389	-	1,389	175	-	175
xi) Others @	10,544	-	10,544	884	-	884	2,067	-	2,067	1,815	-	1,815
2. Rural Development	85	-	85	330	-	330	352	-	352	300	-	300
3. Special Area Programmes of which: Hill Areas	15,699	68	15,767	19,280	-	19,280	24,230	-	24,230	15,112	-	15,112
4. Major and Medium Irrigation and Flood Control	105	-	105	29	-	29	90	-	90	211	-	211
5. Energy	38,277	-	38,277	76,977	-	76,977	86,618	-	86,618	1,88,958	-	1,88,958
6. Industry and Minerals (i to iv)	1,09,037	-	1,09,037	27,000	-	27,000	18,150	-	18,150	4,500	-	4,500
i) Village and Small Industries	10,089	-	10,089	11,340	876	12,216	10,558	14,749	25,307	18,378	200	18,578
ii) Iron and Steel Industries	2,164	-	2,164	4,785	-	4,785	3,128	-	3,128	7,682	-	7,682
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	7,926	-	7,926	6,555	876	7,431	7,430	14,749	22,179	10,696	200	10,896
7. Transport (i + ii)	43,040	-	43,040	52,367	-	52,367	69,079	50	69,128	86,194	58	86,252
i) Roads and Bridges	33,408	-	33,408	45,307	-	45,307	61,431	50	61,480	75,683	58	75,741
ii) Others **	9,632	-	9,632	7,060	-	7,060	7,648	-	7,648	10,511	-	10,511
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

(₹ lakh)

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
WEST BENGAL**

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	4,564	1	4,565	3,208	2	3,210	1,574	2	1,576	4,509	17	4,526
i) Tourism	350	-	350	1,408	-	1,408	99	-	99	1,409	-	1,409
ii) Others @	4,214	1	4,215	1,800	2	1,802	1,475	2	1,477	3,100	17	3,117
II. Discharge of Internal Debt (1 to 8)	13,745	623	14,368	19,088	837	19,925	20,468	754	21,222	21,348	879	22,227
1. Market Loans	-	13,36,701	13,36,701	-	13,70,072	13,70,072	-	13,81,959	13,81,959	-	14,34,051	14,34,051
2. Loans from LIC	-	85,480	85,480	-	94,751	94,751	-	94,751	94,751	-	1,05,582	1,05,582
3. Loans from SBI and other Banks	-	416	416	-	385	385	-	380	380	-	380	380
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	220	220	-	275	275	-	225	225	-	150	150
6. WMA from RBI	-	3,233	3,233	-	3,560	3,560	-	2,843	2,843	-	3,078	3,078
7. Special Securities issued to NSSF	-	9,26,391	9,26,391	-	9,00,000	9,00,000	-	9,00,000	9,00,000	-	9,00,000	9,00,000
8. Others	-	1,36,708	1,36,708	-	1,83,816	1,83,816	-	1,83,816	1,83,816	-	2,18,522	2,18,522
<i>of which: Land Compensation Bonds</i>	-	1,84,254	1,84,254	-	1,87,286	1,87,286	-	1,99,945	1,99,945	-	2,06,340	2,06,340
III. Repayment of Loans to the Centre (1 to 7)	-	19,639	19,639	-	19,668	19,668	-	19,668	19,668	-	19,668	19,668
1. State Plan Schemes	-	75,175	75,175	-	86,167	86,167	-	86,167	86,167	-	50,373	50,373
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>	-	68,297	68,297	-	81,730	81,730	-	81,269	81,269	-	50,372	50,372
2. Central Plan Schemes	-	34	34	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	513	513	-	474	474	-	474	474	-	1	1
4. Non-Plan (i to ii)	-	1,565	1,565	-	1,533	1,533	-	1,533	1,533	-	-	-
<i>i) Relief for Natural Calamities</i>	-	-	-	-	-	-	-	-	-	-	-	-
<i>ii) Others</i>	-	1,565	1,565	-	1,533	1,533	-	1,533	1,533	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	4,766	4,766	-	2,397	2,397	-	2,397	2,397	-	-	-
IV. Loans and Advances by State Governments (1 + 2)	69,525	6,439	75,964	83,980	7,180	91,160	54,912	7,602	62,514	46,240	7,395	53,635
1. Developmental Purposes (a + b)	69,525	6,289	75,814	83,980	6,890	90,870	54,912	7,292	62,204	46,240	7,085	53,325
a) Social Services (1 to 7)	14,948	193	15,141	9,527	145	9,672	16,814	225	17,039	10,613	265	10,878
1. Education, Sports, Art and Culture	-	-	-	-	5	5	-	5	5	-	5	5
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	3	3	-	10	10	-	40	40	-	40	40
7. Others	14,948	191	15,138	9,527	130	9,657	16,814	180	16,994	10,613	220	10,833
b) Economic Services (1 to 10)	54,578	6,096	60,673	74,453	6,745	81,198	38,098	7,067	45,165	35,626	6,820	42,446
1. Crop Husbandry	-	-150	-150	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	1,000	-	1,000	-	-	-	-	-	-	-	-	-
4. Co-operation	432	-	432	741	20	761	450	20	470	644	20	664
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	40,626	-	40,626	57,236	200	57,436	20,162	177	20,339	14,800	210	15,010

(₹ lakh)

Appendix IV

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
WEST BENGAL

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	34	657	691	-	675	675	-	630	630	3,043	610	3,653
8. Other Industries and Minerals	2,114	4,809	6,923	2,034	4,830	6,864	2,837	5,220	8,057	3,100	4,960	8,060
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	10,372	780	11,332	14,441	1,020	15,461	14,649	1,020	15,669	14,040	1,020	15,060
2. Non-Developmental Purposes (a + b)	-	150	150	-	290	290	-	310	310	-	310	310
a) Government Servants (other than Housing)	-	150	150	-	290	290	-	310	310	-	310	310
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	47	47	-	-	-	-	-	-	-	-	-
VII. Small Savings, Provident Funds, etc. (1+2)	-	1,07,504	1,07,504	-	1,06,600	1,06,600	-	2,11,696	2,11,696	-	2,43,250	2,43,250
1. State Provident Funds	-	1,04,848	1,04,848	-	1,04,600	1,04,600	-	2,09,696	2,09,696	-	2,41,150	2,41,150
2. Others	-	2,657	2,657	-	2,000	2,000	-	2,000	2,000	-	2,100	2,100
VIII. Reserve Funds (1 to 4)	-	1,83,620	1,83,620	-	1,31,677	1,31,677	-	1,70,999	1,70,999	-	1,86,021	1,86,021
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	1,10,582	1,10,582	-	73,200	73,200	-	73,200	73,200	-	1,20,000	1,20,000
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	73,038	73,038	-	58,477	58,477	-	97,799	97,799	-	66,021	66,021
IX. Deposits and Advances (1 to 4)	-	21,50,355	21,50,355	-	25,24,789	25,24,789	-	28,11,537	28,11,537	-	27,83,385	27,83,385
1. Civil Deposits	-	2,59,978	2,59,978	-	2,66,187	2,66,187	-	3,47,793	3,47,793	-	4,32,870	4,32,870
2. Deposits of Local Funds	-	4,65,094	4,65,094	-	5,08,500	5,08,500	-	5,22,126	5,22,126	-	5,34,901	5,34,901
3. Civil Advances	-	27,244	27,244	-	30,102	30,102	-	27,508	27,508	-	30,008	30,008
4. Others	-	13,98,039	13,98,039	-	17,20,000	17,20,000	-	19,14,109	19,14,109	-	17,85,605	17,85,605
X. Suspense and Miscellaneous (1 to 4)	-	1,17,93,388	1,17,93,388	-	1,43,98,517	1,43,98,517	-	1,18,82,594	1,18,82,594	-	1,18,82,644	1,18,82,644
1. Suspense	-	79	79	-	2,386	2,386	-	5,940	5,940	-	5,984	5,984
2. Cash Balance Investment Accounts	-	16,35,057	16,35,057	-	20,00,000	20,00,000	-	16,75,600	16,75,600	-	16,75,600	16,75,600
3. Deposits with RBI	-	74,89,631	74,89,631	-	99,00,000	99,00,000	-	74,89,631	74,89,631	-	74,89,640	74,89,640
4. Others	-	26,68,622	26,68,622	-	24,96,132	24,96,132	-	27,11,423	27,11,423	-	27,11,420	27,11,420
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	5,04,791	5,04,791	-	3,75,169	3,75,169	-	5,04,555	5,04,555	-	5,04,715	5,04,715
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	-14,70,892	-	-	-17,94,012	-	-	-23,05,389	-	-	-16,44,133
B. Surplus (+)/Deficit (-) on Capital Account	-	-	14,33,866	-	-	14,93,812	-	-	20,26,974	-	-	16,86,233
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-37,025	-	-	-3,00,199	-	-	-2,78,415	-	-	42,100
D. Financing of Overall Surplus (+)/Deficit (-)	-	-	-37,025	-	-	-3,00,199	-	-	-2,78,415	-	-	42,100
i. Increase(+)/Decrease (-) in Cash Balances	-	-	3,518	-	-	-199	-	-	21,585	-	-	52,100
a) Opening Balance	-	-	-25,703	-	-	-500	-	-	-22,185	-	-	-600
b) Closing Balance	-	-	-22,185	-	-	-699	-	-	-600	-	-	51,500
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-40,543	-	-	-3,00,000	-	-	-3,00,000	-	-	-10,000
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV

Appendix IV: Capital Expenditure of Individual States (Contd.)
ALL STATES

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	1,38,81,371	27,46,03,779	28,84,85,150	1,62,90,724	14,46,07,802	16,08,98,526	1,61,03,204	21,01,00,899	22,62,04,102	1,69,50,416	18,77,67,207	20,47,17,624
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	1,38,86,971	61,67,779	2,00,34,750	1,62,76,855	55,77,099	2,18,53,954	1,60,88,934	65,69,112	2,26,58,045	1,69,34,884	67,82,741	2,37,17,625
I. Total Capital Outlay (1 + 2)	1,29,52,597	13,10,177	1,42,62,774	1,53,51,417	6,73,286	1,60,24,703	1,51,47,705	8,93,017	1,60,40,723	1,57,69,302	9,01,036	1,66,70,338
1. Development (a + b)	1,25,23,408	12,10,298	1,37,33,706	1,47,54,468	5,98,138	1,53,52,606	1,45,75,622	8,01,121	1,53,76,743	1,49,83,833	6,37,309	1,56,21,142
(a) Social Services (1 to 9)	28,30,507	86,290	29,16,797	32,72,746	1,45,978	34,18,724	33,78,082	1,45,872	35,23,954	35,92,561	1,34,427	37,26,988
1. Education, Sports, Art and Culture	4,56,323	3,171	4,59,494	4,34,507	3,786	4,38,293	5,19,062	4,213	5,23,266	5,66,951	2,137	5,69,087
2. Medical and Public Health	3,64,459	-1,268	3,63,190	4,04,720	2,856	4,07,575	4,44,510	2,642	4,47,152	4,45,766	7,145	4,52,911
3. Family Welfare	7,258	-	7,258	17,068	-	17,068	8,172	-	8,172	1,159	-	1,159
4. Water Supply and Sanitation	10,84,402	48,679	11,33,081	11,33,420	1,06,171	12,39,591	10,56,195	1,07,605	11,63,800	8,94,904	95,756	9,90,660
5. Housing	99,239	21,689	1,20,928	1,79,175	22,960	2,02,135	1,20,330	19,029	1,39,359	3,54,401	18,508	3,72,909
6. Urban Development	4,10,237	4,758	4,14,995	7,06,307	5,997	7,12,304	7,73,849	5,965	7,79,813	7,26,630	4,804	7,31,434
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,43,931	172	2,44,104	2,11,592	1,189	2,12,781	2,53,397	2,367	2,55,764	3,25,213	1,879	3,27,093
8. Social Security and Welfare	78,607	766	79,373	96,861	1,817	98,678	1,01,440	1,567	1,03,007	1,24,082	1,739	1,25,821
9. Others *	86,051	8,322	94,373	89,097	1,202	90,299	1,01,137	2,483	1,03,620	1,53,456	2,460	1,55,916
(b) Economic Services (1 to 10)	96,92,901	11,24,008	1,08,16,909	1,14,81,722	4,52,161	1,19,33,882	1,11,97,540	6,55,249	1,18,52,789	1,13,91,272	5,02,882	1,18,94,154
1. Agriculture and Allied Activities (i to xi)	3,99,978	3,54,255	7,54,232	4,15,044	-883	4,14,162	4,40,042	74,666	5,14,708	4,48,926	-84,564	3,64,362
i) Crop Husbandry	17,013	-326	16,687	55,446	693	56,139	39,756	609	40,363	80,909	677	81,586
ii) Soil and Water Conservation	78,468	2,801	81,269	45,643	3,999	49,642	89,595	4,309	93,904	58,931	2,660	61,591
iii) Animal Husbandry	13,529	6	13,535	18,925	-	18,925	20,800	14	20,813	20,201	24	20,224
iv) Dairy Development	65	-	65	948	-	948	761	-	761	1,255	-	1,255
v) Fisheries	14,458	-	14,458	20,493	4,000	24,493	22,973	4,000	26,973	37,290	2,700	39,990
vi) Forestry and Wild Life	96,361	4,575	1,00,936	1,01,432	210	1,01,643	1,01,758	854	1,02,612	1,11,689	926	1,12,615
vii) Plantations	734	-	734	611	-	611	632	-	632	521	-	521
viii) Food Storage and Warehousing	1,336	3,47,250	3,48,586	18,774	-9,985	8,789	20,219	64,680	84,899	27,577	-91,801	-64,224
ix) Agricultural Research and Education	2,320	-	2,320	23,125	-	23,125	25,641	-	25,641	35,257	-	35,257
x) Co-operation	1,64,017	-51	1,63,966	1,27,635	200	1,27,835	1,12,834	200	1,13,034	70,467	250	70,717
xi) Others @	11,677	-	11,677	2,012	-	2,012	5,075	-	5,075	4,831	-	4,831
2. Rural Development	5,78,209	4,942	5,83,151	18,35,494	5,621	18,41,115	7,81,371	8,460	7,89,831	9,75,553	7,046	9,82,598
3. Special Area Programmes of which: Hill Areas	2,40,014	15,704	2,55,718	2,49,301	15,000	2,64,301	3,19,988	16,393	3,36,381	4,41,953	-	4,41,953
4. Major and Medium Irrigation and Flood Control	26,282	-	26,282	14,707	-	14,707	18,930	-	18,930	21,317	-	21,317
5. Energy	38,27,289	5,41,956	43,69,246	43,50,442	2,40,103	45,90,546	44,98,812	2,35,753	47,34,565	46,84,872	2,41,589	49,26,461
6. Industry and Minerals (i to iv)	15,72,544	1,41,548	17,14,092	14,32,591	1,15,167	15,47,758	15,98,958	1,72,367	17,71,325	13,53,220	99,867	14,53,087
i) Village and Small Industries	1,28,940	1,704	1,30,644	1,26,180	7,405	1,33,585	1,36,447	53,962	1,90,409	1,73,296	4,839	1,78,135
ii) Iron and Steel Industries	37,472	-17	37,455	46,326	28	46,354	46,718	3,152	49,870	49,983	919	50,902
iii) Non-Ferrous Mining and Metallurgical Industries	380	-	380	5,622	-	5,622	3,622	-	3,622	1,089	-	1,089
iv) Others #	2,579	-	2,579	4,885	-	4,885	6,973	-	6,973	3,495	700	4,195
7. Transport (i + ii)	88,509	1,721	90,230	69,348	7,376	76,724	79,134	50,810	1,29,944	1,18,728	3,220	1,21,948
i) Roads and Bridges	27,16,022	44,354	27,60,376	28,30,513	55,379	28,85,891	31,26,973	79,256	32,06,229	30,19,287	2,22,606	32,41,892
ii) Others **	25,66,446	16,453	25,82,899	26,98,348	39,775	27,38,123	29,58,821	50,509	30,09,329	28,58,334	1,99,388	30,57,721
8. Communications	1,49,576	27,900	1,77,476	1,32,164	15,604	1,47,768	1,68,153	28,747	1,96,900	1,60,953	23,218	1,84,171
	2,472	7	2,479	4,265	40	4,305	4,265	29	4,294	11,400	-	11,400

Appendix IV: Capital Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
ALL STATES

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	5,089	-	5,089	3,976	-	3,976	3,608	-	3,608	4,967	-	4,967
10. General Economic Services (i + ii)	2,22,346	19,538	2,41,884	2,33,915	14,328	2,48,244	2,87,076	14,363	3,01,439	2,77,799	11,499	2,89,298
i) Tourism	66,314	-	66,314	68,695	5,200	73,895	92,838	5,200	98,038	67,247	2,000	69,247
ii) Others @@	1,56,032	19,538	1,75,569	1,65,220	9,128	1,74,349	1,94,238	9,163	2,03,401	2,10,552	9,499	2,20,052
2. Non-Development (General Services)	4,29,189	99,879	5,29,068	5,96,949	75,148	6,72,097	5,72,083	91,897	6,63,980	7,85,469	2,63,727	10,49,196
II. Discharge of Internal Debt (1 to 8)												
1. Market Loans	-	51,76,786	51,76,786	-	89,09,126	89,09,126	-	69,00,245	68,00,245	-	1,01,88,484	1,01,88,484
2. Loans from LIC	-	14,45,100	14,45,100	-	13,52,093	13,52,093	-	16,73,320	16,73,320	-	15,71,545	15,71,545
3. Loans from SBI and other Banks	-	1,25,211	1,25,211	-	1,24,158	1,24,158	-	1,39,879	1,39,879	-	1,31,136	1,31,136
4. Loans from NABARD	-	2,27,128	2,27,128	-	4,13,761	4,13,761	-	5,21,958	5,21,958	-	5,77,214	5,77,214
5. Loans from National Co-operative Development Corporation	-	2,62,135	2,62,135	-	3,12,555	3,12,555	-	3,32,049	3,32,049	-	4,29,229	4,29,229
6. WMA from RBI	-	38,640	38,640	-	45,079	45,079	-	40,791	40,791	-	38,519	38,519
7. Special Securities issued to NSSF	-	15,51,383	15,51,383	-	48,44,651	48,44,651	-	21,88,875	21,88,875	-	48,94,651	48,94,651
8. Others	-	7,04,138	7,04,138	-	9,85,535	9,85,535	-	10,00,147	10,00,147	-	13,83,583	13,83,583
of which: Land Compensation Bonds												
1. State Plan Schemes	-	7,76,604	7,76,604	-	7,99,293	7,99,293	-	7,92,467	7,92,467	-	8,47,610	8,47,610
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>												
2. Central Plan Schemes	-	2,315	2,315	-	4,459	4,459	-	4,766	4,766	-	6,818	6,818
3. Centrally Sponsored Schemes	-	12,665	12,665	-	13,382	13,382	-	13,555	13,555	-	22,304	22,304
4. Non-Plan (i to ii)	-	35,840	35,840	-	15,745	15,745	-	16,534	16,534	-	22,677	22,677
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	35,840	35,840	-	15,745	15,745	-	16,534	16,534	-	22,677	22,677
5. Ways and Means Advances from Centre	-	-	-	-	36,000	36,000	-	1,000	1,000	-	36,000	36,000
6. Loans for Special Schemes	-	311	311	-	1,573	1,573	-	1,541	1,541	-	1,585	1,585
7. Others	-	16,615	16,615	-	20,705	20,705	-	10,057	10,057	-	11,523	11,523
IV. Loans and Advances by State Governments (1 + 2)												
1. Developmental Purposes (a + b)												
a) Social Services (1 to 7)												
1. Education, Sports, Art and Culture	9,14,374	6,82,722	15,97,096	9,25,438	4,53,806	13,79,244	9,41,228	7,94,215	17,35,443	11,65,582	3,17,476	14,83,058
2. Medical and Public Health	9,13,797	6,15,879	15,29,676	9,25,328	3,85,228	13,10,556	9,41,168	7,42,949	16,84,117	11,65,512	2,65,155	14,30,667
3. Family Welfare	5,17,231	1,22,208	6,39,439	4,57,013	1,26,853	5,83,866	4,14,689	1,62,388	5,77,077	5,36,223	1,68,407	7,04,630
4. Water Supply and Sanitation	630	760	1,390	815	665	1,480	300	930	1,230	270	415	685
5. Housing	14,616	11	14,627	6,656	6,656	13,312	9,665	50	9,715	11,820	415	11,820
6. Government Servants (Housing)	95	-	95	49	-	49	49	-	49	80	-	80
7. Others	79,403	5,543	84,946	1,80,625	5,215	1,85,840	1,63,091	5,215	1,68,306	2,02,595	7,148	2,09,744
b) Economic Services (1 to 10)												
1. Crop Husbandry	2,94,452	37,544	3,31,996	54,212	6,587	60,800	52,712	29,046	81,758	1,10,435	4,783	1,15,218
2. Soil and Water Conservation	1,422	57,418	58,841	1,656	76,294	77,950	1,556	76,125	77,681	1,490	84,936	86,426
3. Food Storage and Warehousing	1,26,614	20,931	1,47,545	2,12,999	38,092	2,51,091	1,87,316	51,019	2,38,335	2,09,533	71,125	2,80,658
4. Co-operation	3,96,566	4,93,671	8,90,237	4,68,315	2,58,375	7,26,690	5,26,480	5,80,560	11,07,040	6,29,289	96,749	7,26,037
5. Major and Medium Irrigation, etc.	14,506	4,273	18,779	4,910	1,343	6,253	5,998	3,040	9,038	3,149	441	3,590
6. Power Projects	624	-	624	-	-	-	-	-	-	5	-	5
	37,416	1,15,000	1,52,416	38,000	90,000	1,28,000	83,031	1,15,000	1,98,031	82,715	-	82,715
	34,301	40,083	74,384	23,410	11,821	35,231	54,242	28,012	82,255	22,463	10,292	32,755
	58	-	58	385	-	385	-	-	-	-	-	-
	2,00,336	2,12,746	4,13,082	3,11,888	65,940	3,77,828	2,77,897	3,24,149	6,02,046	3,90,430	23,210	4,13,640

(₹ lakh)

Appendix IV

Appendix IV: Capital Expenditure of States and Union Territories with Legislature with Legislature (Contd.)
ALL STATES

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Village and Small Industries	9,541	829	10,369	6,347	2,265	8,612	10,783	2,262	13,045	9,332	1,011	10,343
8. Other Industries and Minerals	29,226	42,265	71,491	15,013	32,393	47,406	16,597	13,661	30,259	40,900	38,237	79,137
9. Rural Development	423	-	423	8,113	-	8,113	1,613	-	1,613	7,899	250	8,149
10. Others	70,136	78,476	1,48,793	60,249	54,613	1,14,862	76,319	94,435	1,70,754	72,396	23,308	95,704
2. Non-Developmental Purposes (a + b)	576	66,843	67,419	110	68,578	68,688	60	51,266	51,326	70	52,320	52,390
a) Government Servants (other than Housing)	536	36,253	36,789	70	45,994	46,064	20	43,496	43,516	10	44,097	44,107
b) Miscellaneous	40	30,591	30,631	40	22,584	22,624	40	7,770	7,810	60	8,223	8,283
V. Inter-State Settlement	-	220	220	-	15	15	-	15	15	-	2	2
VI. Contingency Fund	-	96,842	96,842	-	1,31,582	1,31,582	-	1,22,366	1,22,366	-	1,02,600	1,02,600
VII. Small Savings, Provident Funds, etc. (1+2)	-	35,11,854	35,11,854	-	37,22,361	37,22,361	-	37,94,677	37,94,677	-	42,39,178	42,39,178
1. State Provident Funds	-	24,08,382	24,08,382	-	23,85,354	23,85,354	-	24,33,443	24,33,443	-	27,36,808	27,36,808
2. Others	-	11,03,471	11,03,471	-	13,37,007	13,37,007	-	13,61,234	13,61,234	-	15,02,370	15,02,370
VIII. Reserve Funds (1 to 4)	-	19,37,035	19,37,035	-	21,98,328	21,98,328	-	24,91,137	24,91,137	-	20,72,064	20,72,064
1. Depreciation/Renewal Reserve Funds	-	9,764	9,764	-	18,180	18,180	-	19,935	19,935	-	20,281	20,281
2. Sinking Funds	-	6,16,359	6,16,359	-	7,97,002	7,97,002	-	12,80,363	12,80,363	-	9,65,554	9,65,554
3. Famine Relief Fund	-	-	-	-	29	29	-	29	29	-	29	29
4. Others	-	13,10,912	13,10,912	-	13,83,117	13,83,117	-	11,90,810	11,90,810	-	10,86,201	10,86,201
IX. Deposits and Advances (1 to 4)	14,400	2,68,87,768	2,68,82,168	13,870	2,22,00,781	2,22,14,650	14,270	2,33,99,280	2,34,15,550	15,532	2,53,79,495	2,53,95,027
1. Civil Deposits	-	93,41,276	93,41,276	-	58,31,940	58,31,940	-	68,33,751	68,33,751	-	75,29,788	75,29,788
2. Deposits of Local Funds	14,400	1,20,25,942	1,20,40,342	13,870	1,16,82,995	1,16,96,864	-	1,15,36,726	1,15,36,726	-	1,24,21,672	1,24,21,672
3. Civil Advances	-	4,51,036	4,51,036	-	3,06,230	3,06,230	-	2,85,519	2,85,519	-	3,34,664	3,34,664
4. Others	-	50,49,514	50,49,514	-	43,79,616	43,79,616	14,270	47,43,284	47,57,553	15,532	50,93,371	51,08,904
X. Suspense and Miscellaneous (1 to 4)	-	21,94,41,940	21,94,41,940	-	9,70,81,597	9,70,81,597	-	16,19,55,244	16,19,55,244	-	13,31,79,162	13,31,79,162
1. Suspense	-	-645,366	-645,366	-	15,94,417	15,94,417	-	8,91,414	8,91,414	-	8,94,323	8,94,323
2. Cash Balance Investment Accounts	-	14,66,60,482	14,66,60,482	-	5,24,75,211	5,24,75,211	-	11,13,18,069	11,13,18,069	-	8,16,62,109	8,16,62,109
3. Deposits with RBI	-	4,21,77,254	4,21,77,254	-	2,54,22,617	2,54,22,617	-	2,37,23,336	2,37,23,336	-	2,41,60,265	2,41,60,265
4. Others	-	3,12,49,570	3,12,49,570	-	1,75,89,352	1,75,89,352	-	2,60,22,425	2,60,22,425	-	2,64,62,464	2,64,62,464
XI. Appropriation to Contingency Fund	-	1,06,500	1,06,500	-	-	-	-	20,000	20,000	-	-	-
XII. Remittances	-	1,46,95,331	1,46,95,331	-	84,37,627	84,37,627	-	90,38,235	90,38,235	-	1,05,40,100	1,05,40,100
A. Surplus (+)/Deficit (-) on Revenue Account			12,67,217			-32,29,537			-46,66,312			-24,36,998
B. Surplus (+)/Deficit (-) on Capital Account			-3,71,342			6,47,473			10,77,436			5,68,339
C. Overall Surplus (+)/Deficit (-) (A+B)			8,95,875			-25,82,065			-35,88,877			-18,68,658
D. Financing of Overall Surplus (+)/Deficit (-)												
(C = i to iii)												
i. Increase(+)/Decrease (-) in Cash Balances			8,95,874			-25,82,065			-35,88,876			-18,68,660
a) Opening Balance			-15,80,200			-15,49,945			-19,44,573			-11,63,851
b) Closing Balance			-11,74,218			-11,74,653			4,95,210			-11,37,024
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			-27,37,418			-27,24,598			-14,49,363			-23,00,875
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)			24,45,826			-8,75,119			-16,25,452			-7,07,409
			30,248			-1,57,000			-18,851			2,600

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature with (Contd.)
NATIONAL CAPITAL TERRITORY OF DELHI**

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	5,69,120	2,90,755	8,59,875	5,77,562	3,56,407	9,33,969	6,55,247	4,73,263	11,28,510	6,41,155	4,70,900	11,12,055
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	5,69,120	2,90,755	8,59,875	5,77,562	3,56,407	9,33,969	6,55,247	4,73,263	11,28,510	6,41,155	4,70,900	11,12,055
I. Total Capital Outlay (1 + 2)	3,99,221	319	3,99,540	4,36,012	370	4,36,382	4,87,975	380	4,88,355	4,84,390	400	4,84,790
1. Development (a + b)	3,65,873	319	3,66,192	3,98,417	370	3,98,787	4,48,675	380	4,49,055	4,54,750	400	4,55,150
(a) Social Services (1 to 9)	68,132	-	68,132	66,111	-	66,111	72,029	-	72,029	57,045	-	57,045
1. Education, Sports, Art and Culture	37,359	-	37,359	40,260	-	40,260	48,670	-	48,670	32,575	-	32,575
2. Medical and Public Health	17,406	-	17,406	14,145	-	14,145	16,350	-	16,350	14,610	-	14,610
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	2,728	-	2,728	3,010	-	3,010	1,510	-	1,510	3,000	-	3,000
6. Urban Development	6,447	-	6,447	3,601	-	3,601	360	-	360	1,550	-	1,550
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,952	-	2,952	2,550	-	2,550	2,405	-	2,405	2,500	-	2,500
8. Social Security and Welfare	976	-	976	2,000	-	2,000	2,039	-	2,039	1,570	-	1,570
9. Others *	264	-	264	545	-	545	695	-	695	1,240	-	1,240
(b) Economic Services (1 to 10)	2,97,741	319	2,98,061	3,32,306	370	3,32,676	3,76,646	380	3,77,026	3,97,705	400	3,98,105
1. Agriculture and Allied Activities (i to xi)	726	-5	721	545	10	555	850	10	860	1,100	10	1,110
i) Crop Husbandry	58	-	58	45	-	45	15	-	15	30	-	30
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	68	-	68	90	-	90	35	-	35	70	-	70
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	1	-	1	-	10	10	-	10	10	-	10	10
vi) Forestry and Wild Life	599	-	599	400	-	400	800	-	800	1,000	-	1,000
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	-	-5	-5	-	-	-	-	-	-	-	-	-
xi) Others @	18,599	-	18,599	16,100	-	16,100	16,100	-	16,100	16,120	-	16,120
2. Rural Development	4,368	324	4,693	3,640	360	4,000	5,949	370	6,319	3,700	390	4,090
3. Special Area Programmes of which: Hill Areas	46,749	-	46,749	45,050	-	45,050	1,000	-	1,000	9,380	-	9,380
4. Major and Medium Irrigation and Flood Control	-32	-	-32	200	-	200	200	-	200	675	-	675
5. Energy	-32	-	-32	200	-	200	200	-	200	675	-	675
6. Industry and Minerals (i to iv)	-	-	-	-	-	-	-	-	-	-	-	-
i) Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-
7. Transport (i + ii)	2,26,991	-	2,26,991	2,66,521	-	2,66,521	3,52,302	-	3,52,302	3,66,300	-	3,66,300
i) Roads and Bridges	1,11,779	-	1,11,779	1,47,090	-	1,47,090	1,95,000	-	1,95,000	1,63,000	-	1,63,000
ii) Others **	1,15,212	-	1,15,212	1,19,431	-	1,19,431	1,57,302	-	1,57,302	2,03,300	-	2,03,300
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

Appendix IV: Capital Expenditure of States and Union Territories with Legislature with Budget Estimates (Contd.)
NATIONAL CAPITAL TERRITORY OF DELHI

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment	-	-	-	100	-	100	100	-	100	300	-	300
10. General Economic Services (i + ii)	339	-	339	150	-	150	145	-	145	130	-	130
i) Tourism	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others @	339	-	339	150	-	150	145	-	145	130	-	130
2. Non-Development (General Services)	33,348	-	33,348	37,595	-	37,595	39,300	-	39,300	29,640	-	29,640
II. Discharge of Internal Debt (1 to 8)	-	38,603	38,603	-	73,522	73,522	-	69,950	69,950	-	80,000	80,000
1. Market Loans	-	-	-	-	-	-	-	-	-	-	-	-
2. Loans from LIC	-	-	-	-	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	-	-	-	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	-	-	-	73,522	73,522	-	69,950	69,950	-	80,000	80,000
8. Others	-	-	-	-	-	-	-	-	-	-	-	-
<i>of which: Land Compensation Bonds</i>												
III. Repayment of Loans to the Centre (1 to 7)	-	-	-	-	-	-	-	-	-	-	-	-
1. State Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>												
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-	-	-	-	-
4. Non-Plan (i to ii)	-	-	-	-	-	-	-	-	-	-	-	-
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	-	-	-	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
IV. Loans and Advances by State Governments (1 + 2)	1,69,899	2,51,832	4,21,732	1,41,550	2,82,515	4,24,065	1,67,272	4,02,933	5,70,205	1,56,765	3,90,500	5,47,265
1. Developmental Purposes (a + b)	1,69,899	1,55,780	3,25,679	1,41,550	1,79,915	3,21,465	1,67,272	1,98,128	3,65,400	1,56,765	1,91,394	3,48,159
a) Social Services (1 to 7)	1,42,486	-	1,42,486	1,38,750	70	1,38,820	1,60,572	-	1,60,572	1,49,635	99	1,49,734
1. Education, Sports, Art and Culture	1,500	-	1,500	1,500	-	1,500	1,500	-	1,500	5,500	-	5,500
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	1,23,130	-	1,23,130	1,18,500	-	1,18,500	1,43,335	-	1,43,335	1,28,435	-	1,28,435
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	26	-	26	-	70	70	37	-	37	-	99	99
7. Others	17,830	-	17,830	18,750	-	18,750	15,700	-	15,700	15,700	-	15,700
b) Economic Services (1 to 10)	27,413	1,55,780	1,83,193	2,800	1,79,845	1,82,645	6,700	1,98,128	2,04,828	7,130	1,91,295	1,98,425
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	9,375	-	9,375	1,000	-	1,000	-	-	-	1,500	-	1,500

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
NATIONAL CAPITAL TERRITORY OF DELHI

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	1	-	1	100	-	100	76	-	76	130	-	130
8. Other Industries and Minerals	-	-	-	100	-	100	5,124	-	5,124	-	-	-
9. Rural Development	2,437	-	2,437	-	-	-	-	-	-	-	-	-
10. Others	15,600	1,55,780	1,71,380	1,600	1,79,845	1,81,445	1,500	1,98,128	1,99,628	5,500	1,91,295	1,96,795
2. Non-Developmental Purposes (a + b)	-	96,052	96,052	-	1,02,600	1,02,600	-	2,04,805	2,04,805	-	1,99,106	1,99,106
a) Government Servants (other than Housing)	-	112	112	-	130	130	-	138	138	-	106	106
b) Miscellaneous	-	95,940	95,940	-	1,02,470	1,02,470	-	2,04,667	2,04,667	-	1,99,000	1,99,000
V. Inter-State Settlement	-	-	-	-	-	-	-	-	-	-	-	-
VI. Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
VII. Small Savings, Provident Funds, etc. (1+2)	-	-	-	-	-	-	-	-	-	-	-	-
1. State Provident Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Others	-	-	-	-	-	-	-	-	-	-	-	-
VIII. Reserve Funds (1 to 4)	-	-	-	-	-	-	-	-	-	-	-	-
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
IX. Deposits and Advances (1 to 4)	-	-	-	-	-	-	-	-	-	-	-	-
1. Civil Deposits	-	-	-	-	-	-	-	-	-	-	-	-
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
X. Suspense and Miscellaneous (1 to 4)	-	-	-	-	-	-	-	-	-	-	-	-
1. Suspense	-	-	-	-	-	-	-	-	-	-	-	-
2. Cash Balance Investment Accounts	-	-	-	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
XI. Appropriation to Contingency Fund	-	-	-	-	-	-	-	-	-	-	-	-
XII. Remittances	-	-	-	-	-	-	-	-	-	-	-	-
A. Surplus (+)/Deficit (-) on Revenue Account	-	-	4,58,965	-	-	5,39,599	-	-	6,72,145	-	-	6,89,051
B. Surplus (+)/Deficit (-) on Capital Account	-	-	-7,37,101	-	-	-9,02,130	-	-	-9,36,909	-	-	-9,80,628
C. Overall Surplus (+)/Deficit (-) (A+B)	-	-	-2,78,136	-	-	-3,62,531	-	-	-2,64,764	-	-	-2,91,577
D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)	-	-	-	-	-	-	-	-	-	-	-	-
i. Increase(+)/Decrease (-) in Cash Balances	-	-	-	-	-	-	-	-	-	-	-	-
a) Opening Balance	-	-	-	-	-	-	-	-	-	-	-	-
b) Closing Balance	-	-	8,55,649	-	-	3,93,519	-	-	2,64,764	-	-	-2,91,577
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	5,77,513	-	-	30,988	-	-	5,77,513	-	-	3,12,749
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	-	-	-	-	-	-	-	21,172

Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)
PUDUCHERRY

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
TOTAL CAPITAL DISBURSEMENTS (I to XII)	25,411	53,226	78,637	78,009	6,31,951	7,09,960	42,688	6,36,524	6,79,212	75,616	6,93,365	7,68,981
TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$	25,411	13,202	38,613	78,009	13,410	91,419	42,688	13,330	56,018	75,616	15,075	90,691
I. Total Capital Outlay (1 + 2)	25,369	717	26,086	75,708	-	75,708	42,687	-	42,687	75,616	-	75,616
1. Development (a + b)	22,043	717	22,760	67,317	-	67,317	38,263	-	38,263	70,462	-	70,462
(a) Social Services (1 to 9)	7,593	-	7,593	22,520	-	22,520	8,323	-	8,323	29,760	-	29,760
1. Education, Sports, Art and Culture	2,187	-	2,187	12,083	-	12,083	2,675	-	2,675	12,645	-	12,645
2. Medical and Public Health	1,750	-	1,750	522	-	522	35	-	35	646	-	646
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	2,892	-	2,892	7,026	-	7,026	4,449	-	4,449	10,051	-	10,051
5. Housing	290	-	290	474	-	474	487	-	487	531	-	531
6. Urban Development	-	-	-	1,796	-	1,796	-	-	-	5,000	-	5,000
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	392	-	392	458	-	458	452	-	452	421	-	421
8. Social Security and Welfare	42	-	42	44	-	44	143	-	143	347	-	347
9. Others *	40	-	40	117	-	117	82	-	82	119	-	119
(b) Economic Services (1 to 10)	14,450	717	15,167	44,797	-	44,797	29,940	-	29,940	40,702	-	40,702
1. Agriculture and Allied Activities (i to xi)	753	-	753	1,105	-	1,105	1,404	-	1,404	547	-	547
i) Crop Husbandry	14	-	14	42	-	42	341	-	341	22	-	22
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
iv) Dairy Development	1	-	1	54	-	54	54	-	54	-	-	-
v) Fisheries	467	-	467	746	-	746	746	-	746	202	-	202
vi) Forestry and Wild Life	-	-	-	-	-	-	-	-	-	-	-	-
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	265	-	265	238	-	238	238	-	238	298	-	298
xi) Others @	6	-	6	25	-	25	25	-	25	25	-	25
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	1,872	-	1,872	7,664	-	7,664	8,709	-	8,709	6,056	-	6,056
5. Energy	3,673	717	4,390	14,051	-	14,051	5,179	-	5,179	12,035	-	12,035
6. Industry and Minerals (i to iv)	4,611	-	4,611	6,580	-	6,580	6,885	-	6,885	6,380	-	6,380
i) Village and Small Industries	412	-	412	680	-	680	680	-	680	670	-	670
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	4,199	-	4,199	5,900	-	5,900	6,205	-	6,205	5,710	-	5,710
7. Transport (i + ii)	2,331	-	2,331	13,106	-	13,106	5,905	-	5,905	14,505	-	14,505
i) Roads and Bridges	1,940	-	1,940	12,700	-	12,700	5,433	-	5,433	13,505	-	13,505
ii) Others **	391	-	391	406	-	406	472	-	472	1,000	-	1,000
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

(₹ lakh)

Appendix IV: Capital Expenditure of States and Union Territories with Legislature with Legislative PUDUCHERRY

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1												
9. Science, Technology and Environment												
10. General Economic Services (1 + ii)	1,210		1,210	2,291		2,291	1,858		1,858	1,179		1,179
i) Tourism	1,210		1,210	2,291		2,291	1,858		1,858	1,179		1,179
ii) Others @												
2. Non-Development (General Services)	3,326		3,326	8,391		8,391	4,424		4,424	5,154		5,154
II. Discharge of Internal Debt (1 to 8)		1,226	1,226		1,918	1,918		1,918	1,918		2,977	2,977
1. Market Loans												
2. Loans from LIC												
3. Loans from SBI and other Banks												
4. Loans from NABARD												
5. Loans from National Co-operative Development Corporation												
6. WMA from RBI												
7. Special Securities issued to NSSF		1,226	1,226		1,918	1,918		1,918			2,977	2,977
8. Others												
of which: Land Compensation Bonds												
III. Repayment of Loans to the Centre (1 to 7)		11,014	11,014		11,196	11,196		11,196	11,196		11,793	11,793
1. State Plan Schemes		5,139	5,139		5,234	5,234		5,234			5,468	5,468
of which: Advance release of Plan												
Assistance for Natural Calamities												
2. Central Plan Schemes												
3. Centrally Sponsored Schemes		8	8		8	8		8			9	9
4. Non-Plan (i to ii)		5,867	5,867		5,954	5,954		5,954			6,316	6,316
i) Relief for Natural Calamities												
ii) Others		5,867	5,867		5,954	5,954		5,954			6,316	6,316
5. Ways and Means Advances from Centre												
6. Loans for Special Schemes												
7. Others												
IV. Loans and Advances by State Governments (1 + 2)	43	245	287	2,301	296	2,597	1	216	217		305	305
1. Developmental Purposes (a + b)	43	9	52	2,301	15	2,316	1	1	1		15	15
a) Social Services (1 to 7)		9	9	800	15	815					15	15
1. Education, Sports, Art and Culture												
2. Medical and Public Health												
3. Family Welfare												
4. Water Supply and Sanitation				800		800						
5. Housing					15	15						
6. Government Servants (Housing)		9	9									
7. Others												
b) Economic Services (1 to 10)	43		43	1,501		1,501	1		1			
1. Crop Husbandry												
2. Soil and Water Conservation												
3. Food Storage and Warehousing												
4. Co-operation												
5. Major and Medium Irrigation, etc.												
6. Power Projects												

Appendix IV

Appendix IV: Capital Expenditure of States and Union Territories with Legislature with Concld.)
PUDUCHERRY

(₹ lakh)

Item	2008-09 (Accounts)			2009-10 (Budget Estimates)			2009-10 (Revised Estimates)			2010-11 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13
1												
7. Village and Small Industries				1,501		1,501	1		1			
8. Other Industries and Minerals												
9. Rural Development												
10. Others	35		35									
2. Non-Developmental Purposes (a + b)		236	236		281	281		216	216		290	290
a) Government Servants (other than Housing)		236	236		281	281		216	216		290	290
b) Miscellaneous												
V. Inter-State Settlement												
VI. Contingency Fund												
VII. Small Savings, Provident Funds, etc. (1+2)		12,919	12,919		13,190	13,190		16,720	16,720		18,242	18,242
1. State Provident Funds		12,738	12,738		13,000	13,000		16,500	16,500		18,000	18,000
2. Others		181	181		190	190		220	220		242	242
VIII. Reserve Funds (1 to 4)												
1. Depreciation/Renewal Reserve Funds												
2. Sinking Funds												
3. Famine Relief Fund												
4. Others												
IX. Deposits and Advances (1 to 4)		4,521	4,521		7,300	7,300		8,415	8,415		9,182	9,182
1. Civil Deposits		4,446	4,446		5,000	5,000		5,415	5,415		5,900	5,900
2. Deposits of Local Funds								720	720		792	792
3. Civil Advances		76	76		100	100		80	80		90	90
4. Others					2,200	2,200		2,200	2,200		2,400	2,400
X. Suspense and Miscellaneous (1 to 4)		22,584	22,584		5,98,051	5,98,051		5,98,059	5,98,059		6,50,866	6,50,866
1. Suspense		417	417		470	470		500	500		550	550
2. Cash Balance Investment Accounts												
3. Deposits with RBI					3,20,000	3,20,000		3,20,000	3,20,000		3,50,000	3,50,000
4. Others		22,167	22,167		2,77,581	2,77,581		2,77,559	2,77,559		3,00,316	3,00,316
XI. Appropriation to Contingency Fund												
XII. Remittances												
A. Surplus (+)/Deficit (-) on Revenue Account			-11,198			-12,707			-41,212			-25,710
B. Surplus (+)/Deficit (-) on Capital Account			27,333			32,307			73,284			71,912
C. Overall Surplus (+)/Deficit (-) (A+B)			16,135			19,599			32,073			46,202
D. Financing of Overall Surplus (+)/Deficit (-)												
i. Increase(+)/Decrease (-) in Cash Balances			16,135			19,599			32,073			46,202
a) Opening Balance			16,135			-401			12,073			26,202
b) Closing Balance			17,726			75,239			89,424			1,09,996
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)			33,861			74,838			1,01,497			1,36,198
iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)						20,000			20,000			20,000

- Nil/Negligible/Not Available.
 \$: Sum of items I to IV while items at II(3) and II(6) are excluded item II(3) has been taken on a net basis under capital receipts while item II(6) has been taken as financing item for overall surplus/deficit.
 * : Include outlay on Information and Publicity, other Social Services, etc.
 @ : Include outlay on other Agricultural Programmes, etc.
 # : Include outlay on Cement and Non-Metallic Industries, Petro-Chemical Industries, Chemical Industries, Engineering Industries, Telecommunication and Electronic Industries, Consumer Industries, Atomic Energy Industries, other Industries and Minerals, etc.
 ** : Include outlay on Indian Railway Commercial Lines, Indian Railway Strategic Lines, Ports and Light Houses, Shipping, Civil Aviation, Road Transport, Inland Water Transport, Other Transport, etc.
 @ @ : Include outlay on Foreign Trade and Export Promotion Technology, other General Economic Services, Investments in General Financial and Trading Institutions, International Financial Institutions, etc.
 Also see notes to Appendices.
Source : Budget Documents of the State Governments.

NOTES TO APPENDICES

Notes to Appendix I:

1. Where details are not available in respect of one or several sub-groups under a major group, the relevant amount is shown against the sub-group 'Others' except for Sales Tax where the relevant amount is shown against the sub-group 'State Sales Tax'.
2. In case of 'Grants from the Centre', where details are not available in respect of 'State Plan Schemes', 'Central Plan Schemes', 'Centrally Sponsored Schemes' and 'Non-Plan Grants', the relevant amount is shown against 'State Plan Schemes'. Similarly, where the break-up of grants for 'Central Plan Schemes' and 'Centrally Sponsored Schemes' are not available, the relevant amount is shown against 'Centrally Sponsored Schemes'.
3. Figures in respect of Jammu and Kashmir and Jharkhand for 2008-09 (Accounts) relate to Revised Estimates.
4. The data are subject to rounding-off.

Notes to Appendix II:

1. Where details are not available in respect of one or several sub-groups under major groups, the relevant amount is shown against the sub-group 'Others'.
2. Figures in respect of Jammu and Kashmir and Jharkhand for 2008-09 (Accounts) relate to Revised Estimates.
3. Negative figures for non-plan expenditure may appear for some States under a few expenditure heads on account of non-plan expenditure being derived by deducting plan expenditure from the total expenditure for the respective head as given in the Annual Financial Statement of the State.
4. The data are subject to rounding-off.

Notes to Appendix III:

1. All figures are on a gross basis including those under 'Public Account'. Further, WMA from RBI is included under 'Internal Debt' while 'Cash Balance Investment Account' and 'Deposits with RBI' are included under 'Suspense and Miscellaneous'. Total capital receipts taking public accounts on a net basis are also given to have comparable data with those of the previous years.
2. Sub-groups 'Small Savings, Provident Funds, etc.', 'Reserve Funds', 'Deposits and Advances', 'Suspense and Miscellaneous' and 'Remittances' pertain to the 'Public Account'.
3. Where details are not available in respect of one or several sub-groups under a major group, the relevant amount is shown against the sub-group 'Others'.
4. In case of 'Loans and Advances from the Centre', where details are not available in respect of 'State Plan Schemes', 'Central Plan Schemes', and 'Centrally Sponsored Schemes', the relevant amount is shown against 'State Plan Schemes'. Similarly, where the break-up of loans for 'Central Plan Schemes', and 'Centrally Sponsored Schemes' are not available, the relevant amount is shown against 'Centrally Sponsored Schemes'.
5. Figures in respect of Jammu and Kashmir and Jharkhand for 2008-09 (Accounts) relate to Revised Estimates.
6. The data are subject to rounding-off.

Notes to Appendix IV:

1. All figures are on a gross basis including those under 'Public Account' and 'Contingency Fund'. Total capital expenditure exclusive of public accounts are also given to have comparable data with those of the previous years.
2. Where details are not available in respect of one or several sub-groups under major groups, the relevant amount is shown against the sub-group 'Others'.
3. Figures in respect of Jammu and Kashmir and Jharkhand for 2008-09 (Accounts) relate to Revised Estimates.
4. Negative figures for non-plan expenditure may appear for some States under a few expenditure heads on account of non-plan expenditure being derived by deducting plan expenditure from the total expenditure for the respective head as given in the Annual Financial Statement of the State.
5. The data are subject to rounding-off.